



# STATE FINANCES

A STUDY OF BUDGETS OF 2024-25

Fiscal Reforms by States



RESERVE BANK OF INDIA



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**RESERVE BANK OF INDIA**  
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## FOREWORD

The Reserve Bank's annual publication "*State Finances: A Study of Budgets*" provides a comprehensive analysis of the fiscal position of State governments in India. This year's Report covering the period 2022-23 (actuals) to 2024-25 (budget estimates) takes 'Fiscal Reforms by States' as its theme.

The analysis shows that State governments have demonstrated fiscal prudence by containing their consolidated gross fiscal deficit and revenue deficit, while continuing to improve the quality of expenditure. While States' total outstanding liabilities have been declining, they remain above the pre-pandemic level.

The Report highlights several reforms that would strengthen public finances. It also emphasises the need for sustained fiscal prudence while prioritising growth-enhancing capital spending. Looking ahead, the Report recommends the adoption of a risk-based fiscal framework with provisions for counter-cyclical fiscal policy actions; a medium-term expenditure framework incorporating the 'golden rule' which requires all current/revenue expenditures should be financed from current revenue and capital expenditure should be financed through borrowings; a clear, transparent and time-bound glide path for debt consolidation; and enhanced data dissemination and communication policies including on reporting of outstanding liabilities, off-budget borrowings and guarantees. In addition, strengthening of State Finance Commissions is critical for ensuring adequate and timely fund transfers to local bodies.

This Report has been prepared in the Division of State Finances (DSF) in the Department of Economic and Policy Research (DEPR) under the supervision of Shri Muneesh Kapur, Executive Director. Smt. Rekha Misra, Adviser-in-Charge, DEPR, provided overall guidance. The DSF team was led by Dr. Atri Mukherjee, Director, and comprised Shri Bichitrananda Seth, Assistant Adviser, and Shri Rachit Solanki, Shri Kovuri Akash Yadav, Ms. Debapriya Saha, Shri Ettem Abhignu Yadav and Ms. Amrita Basu, Managers. Officers from the Division of Central Finances (DCF) – Dr. Samir Ranjan Behera, Director, Shri Anoop K. Suresh, Assistant Adviser, and Ms. Harshita Yadav, Manager – were also part of the drafting team.

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This Report is available on the Reserve Bank's website ([www.rbi.org.in](http://www.rbi.org.in)). Feedback/comments to help improve the analytical and informational content of the Report may be sent to the Director, Division of State Finances, Department of Economic and Policy Research, Amar Building (6<sup>th</sup> Floor), Reserve Bank of India, Sir Pherozshah Mehta Road, Mumbai - 400 001 or through e-mail: [deprfad@rbi.org.in](mailto:deprfad@rbi.org.in).

Michael Debabrata Patra  
Deputy Governor  
December 19, 2024

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## List of Abbreviations

AI	Artificial Intelligence	FRL	Fiscal Responsibility Legislation
AICPI-IW	All-India Consumer Price Index for Industrial Workers	GDP	Gross Domestic Product
ATB	Auction Treasury Bill	GeM	Government e-Marketplace
BBR	Budget Balance Rules	GFD	Gross Fiscal Deficit
BE	Budget Estimate	GFSM	Government Finance Statistics Manual
BETA	Budget Execution Technique Automation	GIC	General Insurance Corporation
BPL	Below Poverty Line	GIS	Geographic Information System
CAG	Comptroller and Auditor General	Gol	Government of India
CGA	Controller General of Accounts	GPS	Guaranteed Pension Scheme
CGST	Central Goods and Services Tax	GRF	Guarantee Redemption Fund
CMU	Cash Management Unit	GRIT	Gujarat State Institution for Transformation
CO	Capital Outlay	GSDP	Gross State Domestic Product
CSF	Consolidated Sinking Fund	GST	Goods and Services Tax
CSS	Centrally Sponsored Scheme	GSTN	Goods and Services Tax Network
CV	Coefficient of Variation	IMF	International Monetary Fund
DA	Dearness Allowance	IP	Interest Payment
DB	Defined Benefit	ITB	Intermediate Treasury Bill
DBT	Direct Benefit Transfer	JAM	<i>Jan Dhan</i> , Aadhar, and Mobile
DC	Defined Contribution	JITFS	Just-in-Time Funding System
DGI	Data Gaps Initiative	KALIA	<i>Krushak</i> Assistance for Livelihood and Income Augmentation
DISCOM	Distribution Company	KSPPC	Karnataka State Policy and Planning Commission
FC-XIII	Thirteenth Finance Commission	LIC	Life Insurance Corporation
FC-XIV	Fourteenth Finance Commission	MITRA	Maharashtra Institution for Transformation
FC-XV	Fifteenth Finance Commission	MPRNA	Madhya Pradesh <i>Rajya NITI Aayog</i>
FI	Financial Institution	MSME	Micro, Small and Medium Enterprise
FMC	Finance Monitoring Committee		
FRBM	Fiscal Responsibility and Budget Management		

MTEF	Medium-Term Expenditure Framework	RBI	Reserve Bank of India
MTFP	Medium-Term Fiscal Policy	RD	Revenue Deficit
NABARD	National Bank for Agriculture and Rural Development	RE	Revised Estimate
NBC	Net Borrowing Ceiling	RECO	Revenue Expenditure to Capital Outlay
NCDC	National Cooperative Development Corporation	RR	Revenue Receipt
NITI	National Institution for Transforming India	SBI	State Bank of India
NPS	National Pension System	SDF	Special Drawing Facility
NSO	National Statistical Office	SDG	Sustainable Development Goal
NSSF	National Small Saving Fund	SETU	State Institute for Empowering and Transforming Uttarakhand
OD	Overdraft	SFC	State Finance Commission
OFRBMA	Odisha Fiscal Responsibility and Budget Management Act	SGS	State Government Security
OPS	Old Pension Scheme	SGST	State Goods and Services Tax
PA	Provisional Account	SITA	State Institution for Transformation <i>Aayog</i>
PD	Primary Deficit	SNA	Single Nodal Agency
PEFA	Public Expenditure and Financial Accountability	SOTR	States' Own Tax Revenue
PF	Provident Fund	STC	State Transformation Commission
PFM	Public Financial Management	SVAR	Structural Vector Autoregressive
PFMS	Public Financial Management System	TANGEDCO	Tamil Nadu Generation and Distribution Corporation
PFRDA	Pension Fund Regulatory and Development Authority	UDAY	<i>Ujwal</i> DISCOM Assurance <i>Yojana</i>
PIB	Press Information Bureau	UPS	Unified Pension Scheme
PPP	Public Private Partnership	UT	Union Territory
QR	Quick Response	VAT	Value-Added Tax
R&D	Research and Development	WAS	Weighted Average Spread
		WAY	Weighted Average Yield
		WMA	Ways and Means Advance



*The adoption of Fiscal Responsibility Legislations (FRLs) by State governments along with other tax and expenditure reforms fostered overall fiscal sustainability at the subnational level. These reforms can be reinforced with “next generation” fiscal rules; the use of data analytics, including machine learning and artificial intelligence; improved data transparency and disclosure practices; and strengthening the institution of State Finance Commissions to deliver public services more effectively and scale up social and physical infrastructure.*

1.1 The adoption of the Fiscal Responsibility Legislations (FRLs) by the State governments in the early 2000s contributed to an improvement in their key fiscal parameters. The consolidated gross fiscal deficit (GFD) of the Indian States fell from an average of 4.3 per cent of GDP during the period 1998-99 to 2003-04 to 2.7 per cent of GDP during 2004-05 to 2023-24. Concomitantly, the overall debt of the States declined from 31.8 per cent of GDP at end-March 2004 to 28.5 per cent of GDP at end-March 2024; however, it remains well above the level of 20 per cent recommended by the Fiscal Responsibility and Budget Management (FRBM) Review Committee (2017). Moreover, large inter-state variation persists, and new pressures are emerging from an increasing subsidy burden. These developments underline the need for deepening fiscal consolidation by the States. Accordingly, this year’s *State Finances* Report adopts ‘Fiscal Reforms by States’ as its theme. It undertakes a comprehensive assessment of fiscal reforms carried out by the State governments over the

last two decades and suggests next generation reforms in alignment with the evolving economic and geopolitical environment.

1.2 After the implementation of FRLs, fiscal reforms by States have mainly aimed at simplification of taxes and prioritisation of expenditure on focused areas at its core. The most noteworthy taxation reform in the post-FRL era has been the introduction of the goods and services tax (GST) which addressed issues such as multiplicity and cascading effect of indirect taxation (Bansal, 2023). The prominent expenditure reforms include, *inter alia*, shift from the Old Pension Scheme (OPS) to the National Pension System (NPS)<sup>1</sup>; move towards Direct Benefit Transfers (DBT); and implementation of a Single Nodal Agency (SNA) for the centrally sponsored schemes. Borrowing reforms have led to a greater reliance on market-based financing, with the share of market borrowings in financing of GFD increasing from 17.0 per cent in 2005-06 to 79.0 per cent in 2024-25 (BE). The Reserve Bank

<sup>1</sup> The Union Cabinet on August 24, 2024, approved the Unified Pension Scheme (UPS), providing an assured pension of 50 per cent of the average basic pay drawn over last 12 months. The other features of UPS include a family pension, a minimum pension after 10 years of service, inflation indexation, and a lump sum payment at superannuation without reducing the pension quantum. The UPS framework is available for adoption by State governments.

of India, as the debt manager, has streamlined the borrowing and cash management practices of States.

1.3 Rapid changes in the economic and geopolitical environment warrant further refinements in States' fiscal frameworks. First, "next generation" fiscal rules which combine the medium-term fiscal sustainability objective with short-term flexibility allowing State governments more maneuverability in dealing with exogenous economic shocks could be considered. This would require strengthening of institutions and improvements in fiscal reporting while incorporating the implications of evolving challenges, especially climate change and population aging (IMF, 2022).

1.4 Second, data analytics, adoption of machine learning and artificial intelligence can help States further refine their taxation systems and augment tax capacity (Govindharaj, 2023; RBI, 2023). States can also increase non-tax revenue by timely revisions of user charges, particularly for power, water and transport services (RBI, 2023).

1.5 Third, further rationalisation of the number of centrally sponsored schemes (CSS) can make room for undertaking more productive expenditure. Adherence to the 'golden rule'<sup>2</sup> of public finance would ensure that capital expenditure is not compromised while States adhere to FRL targets. An urgent review of the outgoes on subsidies is warranted to free up resources for increased investment in health, education, agriculture, research and development (R&D) and rural infrastructure, which will help create more jobs

and reduce poverty on a sustainable basis (Gulati, 2022).

1.6 Fourth, greater focus on fiscal transparency and disclosure practices would help States to achieve lower deficits and debt ratios (Arbatli and Escolano, 2015). State governments could reap credibility benefits from enhanced and timely disclosures of significant changes in accounting standards; pension liabilities worked out on an actuarial basis; better information on supplementary demand for grants and its end uses; and updated records of contingent liabilities.

1.7 Fifth, next generation fiscal reforms at the sub-national level must also focus on improving fiscal data generation and dissemination processes. In particular, quarterly data release is hampered by non-availability in the case of a few States/UTs and delays in others. In addition, compilation and reporting of State governments' expenditure on climate budgeting, research and development (R&D) spending and transfers to urban and rural local bodies has assumed importance over time. Such data would help to design more appropriate policies.

1.8 Sixth, electricity distribution companies (DISCOMs) continue to remain a drag on State finances, with total accumulated losses at ₹6.5 lakh crore<sup>3</sup> by 2022-23 (2.4 per cent of GDP) (Power Finance Corporation, 2024). Initiatives aimed at enhancing productivity, reducing transmission and distribution losses, rationalising tariffs in accordance with the underlying cost of power supply, unbundling the electricity supply industry, and privatising generation and distribution remain

<sup>2</sup> The 'golden rule' requires that all current/revenue expenditures should be financed from current revenue and capital expenditure should be financed through borrowings (Rao, 2018).

<sup>3</sup> Six States are contributing to 75 per cent of the total national losses viz., Tamil Nadu, Rajasthan, Uttar Pradesh, Madhya Pradesh, Telangana and Maharashtra.



critical and would significantly improve the quality of State finances (Das, 2020; RBI, 2022).

1.9 Seventh, local government bodies - *Panchayati Raj* institutions in rural areas and municipalities in urban areas - remain heavily reliant on transfers from the State governments for their funding needs. This resource flow is, however, impeded by delays in the setting up of State Finance Commissions (SFCs). States need to expeditiously refine the process of appointment of SFCs with time-bound release of their recommendations, so that timely and adequate resources are available to the local bodies (Gupta and Chakrabarty, 2019).

1.10 Chapter II of this Report undertakes an in-depth analysis of the fiscal position of States in terms of actual outcomes for 2022-23, revised estimates (RE) and provisional accounts (PA) for 2023-24, and budget estimates (BE) for 2024-25. It presents the policy initiatives announced in State budgets towards revenue augmentation, expenditure management and fiscal consolidation and evaluates their R&D expenditures. Debt dynamics in terms of market borrowings,

outstanding liabilities and guarantees are also discussed in the Chapter.

1.11 The theme of this year's report - *Fiscal Reforms by States* - is covered in Chapter III which examines the efficacy of sub-national fiscal rules in India. It assesses major reforms in the areas of expenditure, taxation, financing, and the power sector undertaken by the States over the past two decades. The Chapter also reviews the process of State-level fiscal data generation and dissemination, with a focus on the reporting practices, and data gaps relating to international best practices. Next generation fiscal reforms are also suggested in this Chapter.

1.12 Chapter IV concludes by envisaging the way forward for State finances.

1.13 Appendices and statements present detailed data, both aggregate and State-wise, on various budgetary components and fiscal indicators of all States and Union Territories with legislatures.

# II

## Fiscal Position of the State Governments

*State governments contained their consolidated gross fiscal deficit within 3 per cent of GDP during 2021-22 to 2023-24 and maintained the revenue deficit at 0.2 per cent of GDP. Persistently high debt levels, contingent liabilities, and the rising subsidy burden emphasise the need for further fiscal prudence while prioritising growth-enhancing capital spending.*

### 1. Introduction

2.1 In 2023-24, States contained their gross fiscal deficit (GFD) at 2.9<sup>1</sup> per cent of gross domestic product (GDP), within the Fiscal Responsibility Legislation (FRL) limit of 3 per cent.<sup>2</sup> Expenditure quality improved further with capital outlay increasing to 2.6 per cent of GDP in 2023-24 from 2.2 per cent in 2022-23. In 2024-25, States are expected to maintain fiscal discipline with the GFD budgeted at 3.2 per cent of GDP, while continuing to improve expenditure quality.

2.2 This chapter evaluates the fiscal performance of States in 2022-23 and 2023-24, which serves as a backdrop for assessing their budget estimates (BE) for 2024-25. The remainder of this chapter is structured into seven sections. Section 2 presents key fiscal indicators. Sections 3 and 4 analyse receipts and expenditure patterns, respectively. Section 5 examines fiscal outcomes in 2024-25 so far and presents the outlook for the rest of the year. Section 6 discusses the financing pattern

of the consolidated fiscal deficit. Section 7 reviews debt positions, including contingent liabilities. Section 8 puts forth the concluding observations.

### 2. Key Fiscal Indicators

2.3 States' GFD-GDP ratio declined to 2.7 per cent in 2022-23, 10 basis points lower than its level in 2021-22 (Table II.1 and Chart II.1). This consolidation was achieved through a reduction in the revenue deficit, while maintaining the quality of expenditure. The primary deficit remained unchanged at 1 per cent of GDP.

2.4 The compression of revenue expenditure in 2022-23 outweighed the decline in revenue receipts and increase in capital expenditure (Chart II.2).

2.5 In 2023-24, States' GFD at 2.9 per cent of GDP was below their budget estimates (3.2 per cent), *albeit* marginally higher than a year ago (2.7 per cent). The quality of expenditure was augmented, with increased allocation towards capital outlay and curtailment of revenue expenditure (Chart II.3). The primary deficit (PD-

<sup>1</sup> The consolidated data for 2023-24 are based on provisional accounts (PA) data from the Comptroller and Auditor General of India (CAG) for 28 States and UTs and budget estimates for 3 States and UTs.

<sup>2</sup> According to the States' Fiscal Responsibility Legislation (FRL), they must maintain a Gross Fiscal Deficit (GFD) to Gross State Domestic Product (GSDP) ratio of no more than 3 per cent, subject to relaxation under specific circumstances. In the Union Budget 2023-24, the Centre allowed a borrowing limit of 3.5 per cent of GSDP for the States in 2023-24, with 0.5 per cent tied to power sector reforms.

**Table II.1: Major Deficit Indicators – All States and Union Territories with Legislature**

(₹ lakh crore)

Item	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (BE)\$	2023-24 (RE)	2023-24 (PA)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10
Gross Fiscal Deficit	4.6	5.3	8.1	6.6	7.2	9.5	10.4	8.7	10.4
(Per cent of GDP)	(2.4)	(2.6)	(4.1)	(2.8)	(2.7)	(3.2)	(3.5)	(2.9)	(3.2)
Revenue Deficit	0.2	1.2	3.7	1.0	0.6	0.4	1.4	0.7	0.8
(Per cent of GDP)	(0.1)	(0.6)	(1.9)	(0.4)	(0.2)	(0.1)	(0.5)	(0.2)	(0.2)
Primary Deficit	1.4	1.7	4.2	2.3	2.6	4.3	5.2	4.0	4.8
(Per cent of GDP)	(0.8)	(0.9)	(2.1)	(1.0)	(1.0)	(1.5)	(1.8)	(1.4)	(1.5)

BE: Budget Estimates. RE: Revised Estimates. PA: Provisional Accounts. \$: Based on latest GDP.

**Notes:** GDP at current market prices is based on the National Statistical Office (NSO)'s National Accounts 2011-12 series.

**Sources:** Budget documents of State governments; and Comptroller and Auditor General of India (CAG).

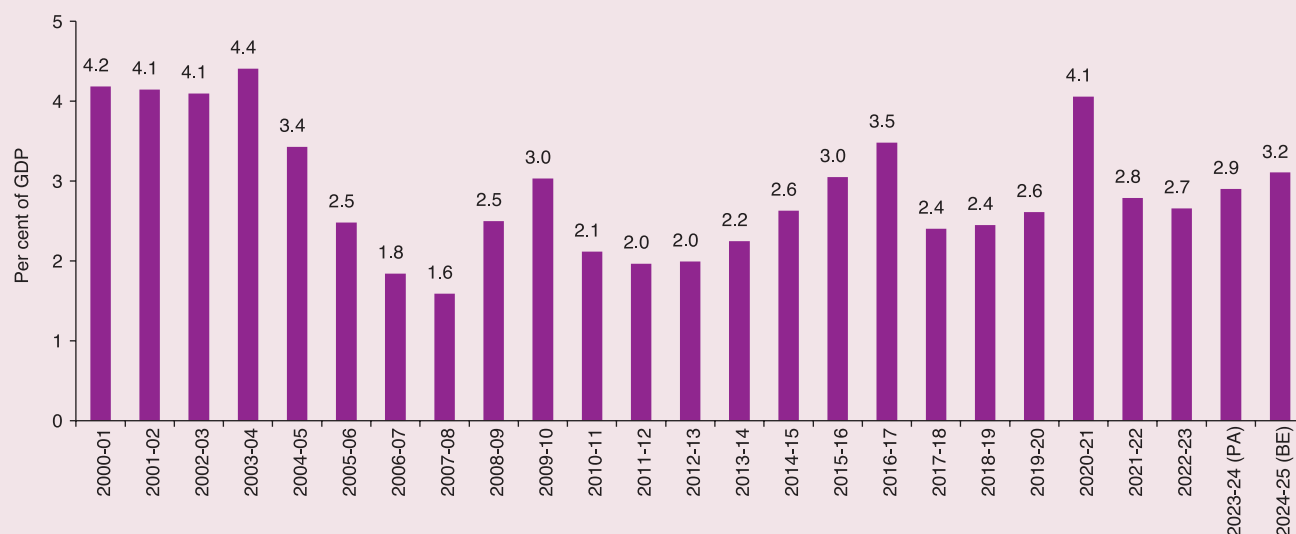
GDP) increased, whereas the overall revenue deficit was maintained at the same level as in the previous year.

2.6 States have budgeted for a GFD-GDP ratio of 3.2 per cent for 2024-25, a marginal increase from the level witnessed a year ago, with substantial inter-State variations (Chart II.4; Annex II.1).

### 3. Receipts

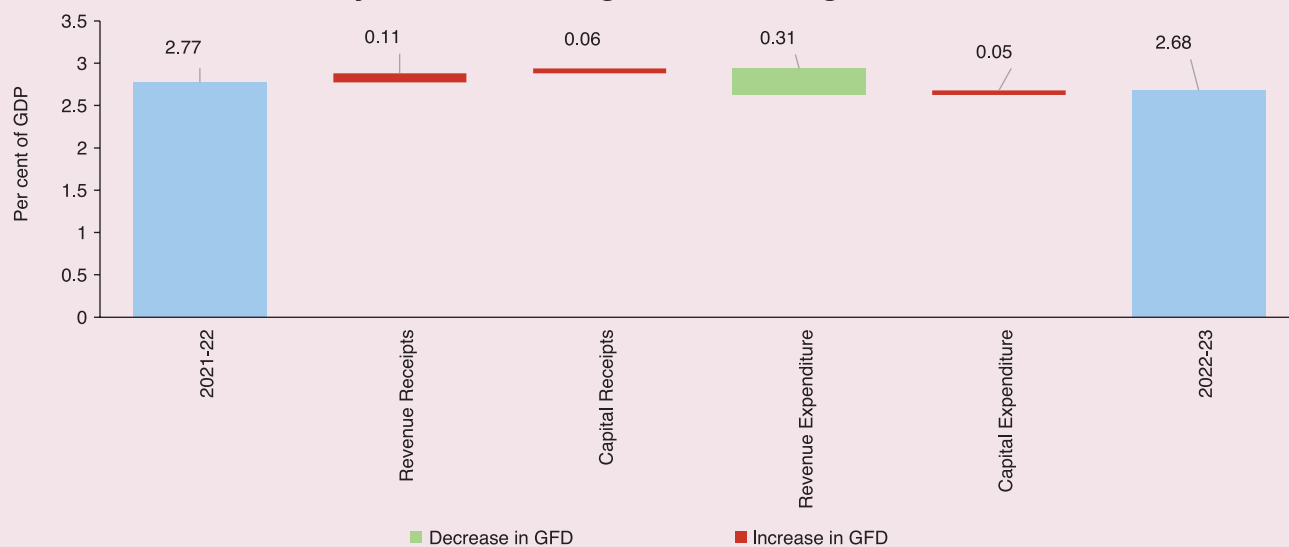
2.7 States' revenue receipts (per cent of GDP) declined marginally in 2022-23, primarily due to lower tax devolution and grants-in-aid from the Centre (Table II.2). States registered a robust growth in their own tax revenue, driven by buoyant collections from stamp and registration fees, States' goods and services tax (SGST),

**Chart II.1: Gross Fiscal Deficit**



**Sources:** Budget documents of State governments; and Comptroller and Auditor General of India (CAG).

**Chart II.2: Key Drivers of Change in GFD during 2022-23 over 2021-22**



Sources: Budget documents of State governments; and CAG.

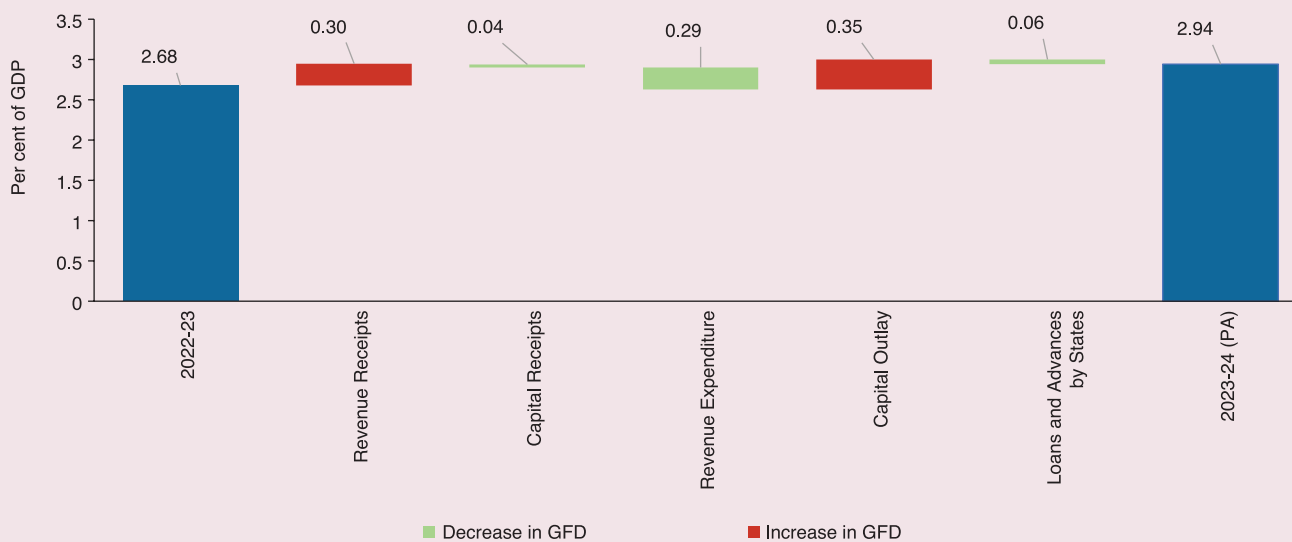
taxes on vehicles and taxes and duties on electricity.

2.8 The average buoyancy of own tax revenue of States increased to 1.44 in the post-pandemic period up from the pre-pandemic average of 0.86 during 2012-13 to 2019-20 (Chart II.5a). Revenue from sales tax and excise duties remained largely

unchanged from the previous year (Chart II.5 b). The lower receipts under grants-in-aid from the Centre were mainly attributed to a decline in post-devolution revenue deficit grants. Non-tax revenue collections remained broadly stable in 2022-23.

2.9 In 2023-24, provisional accounts (PA) indicate that States' revenue receipts moderated

**Chart II.3: Key Drivers of Change in GFD during 2023-24 over 2022-23**



Sources: Budget documents of State governments; and CAG.

## Fiscal Position of the State Governments

### Chart II.4: States' GFD-GSDP Ratios in 2024-25(BE)



Source: Budget documents of State governments.

by 0.30 percentage points to 13.3 per cent of GDP, primarily due to a sharp dip in grants-in-aid from the Centre. Tax collections improved

due to an increase in both own tax revenue and tax transfers from the Centre. Within States' own tax revenues, SGST registered

### Table II.2: Aggregate Receipts of State Governments and UTs

(₹ lakh crore)

Item	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2023-24 (PA)	2024-25 (BE)
1	2	3	4	5	6	7	8
1. Revenue Receipts (a+b)	26.7 (13.3)	25.9 (13.0)	32.3 (13.7)	36.5 (13.6)	42.1 (14.3)	39.2 (13.3)	46.7 (14.3)
a. States' Own Revenue (i+ii)	14.9 (7.4)	13.5 (6.8)	17.2 (7.3)	20.4 (7.6)	23.7 (8.0)	-	27.3 (8.4)
i. States' Own Tax	12.2 (6.1)	11.7 (5.9)	14.7 (6.2)	17.6 (6.5)	20.3 (6.9)	-	23.3 (7.2)
ii. States' Own Non-Tax	2.6 (1.3)	1.8 (0.9)	2.5 (1.0)	2.8 (1.0)	3.4 (1.1)	3.2 (1.1)	3.9 (1.2)
b. Central Transfers (i+ii)	11.9 (5.9)	12.4 (6.2)	15.1 (6.4)	16.1 (6.0)	18.4 (6.2)	-	19.4 (6.0)
i. Shareable Taxes	6.5 (3.2)	6.0 (3.0)	8.8 (3.7)	9.5 (3.5)	11.0 (3.7)	-	12.2 (3.8)
ii. Grants-in-Aid	5.4 (2.7)	6.4 (3.2)	6.2 (2.6)	6.6 (2.5)	7.4 (2.5)	5.2 (1.8)	7.2 (2.2)
2. Non-Debt Capital Receipts (i+ii)	0.6 (0.3)	0.2 (0.1)	0.2 (0.1)	0.1 (0.0)	0.4 (0.1)	0.2 (0.1)	0.4 (0.2)
i. Recovery of Loans and Advances	0.6 (0.3)	0.1 (0.1)	0.2 (0.1)	0.1 (0.0)	0.4 (0.1)	0.2 (0.1)	0.2 (0.1)
ii. Miscellaneous Capital Receipts	0.0 (0.0)	0.1 (0.0)	0.0 (0.0)	0.0 (0.0)	0.0 (0.0)	0.0 (0.0)	0.2 (0.1)

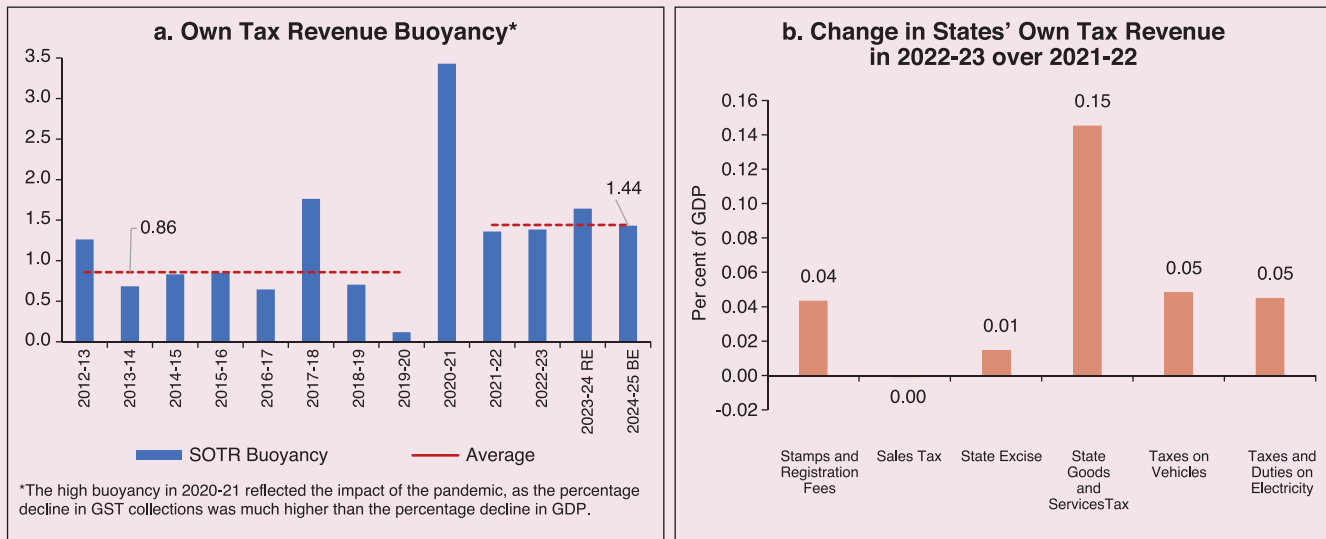
RE: Revised Estimates. PA: Provisional Accounts. BE: Budget Estimates.

Note: 1. Figures in parentheses are per cent of GDP.

2. '-': not available.

Sources: Budget documents of State governments; and CAG.

Chart II.5: States' Own Tax Revenue (SOTR)



Sources: RBI staff estimates; and budget documents of State governments.

robust growth, supported by higher economic activity and improved compliance. States with a history of a low tax-GSDP ratios have witnessed considerable improvement in revenue

mobilisation since the implementation of GST, leading to a reduction in inter-State disparities in tax collection (Box II.1). Sales tax collections remained muted.

Box II.1: GST and Convergence in the Tax-GSDP Ratios of States

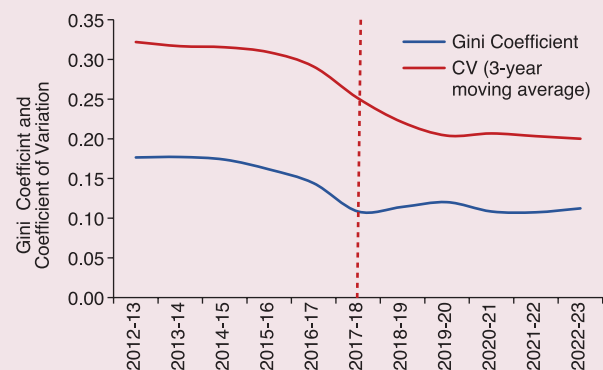
The introduction of the goods and services tax (GST) in India in 2017 simplified the indirect tax system by merging various State and Central taxes into a unified framework. It has played a crucial role in enhancing economic efficiency, benefiting consumers, and fostering sectoral growth (Gol, 2024). Statistical measures – Gini coefficient and coefficient of variation (CV) – show a decline in inter-State disparities in own tax-GSDP ratios after the implementation of GST (Chart 1).

Beta-convergence is examined through a random-effects generalised least squares regression on a panel of 28 Indian States covering the period from 2001-02 to 2022-23<sup>3</sup> (Islam, 1995). The beta-convergence model tests whether States with initially lower ratios of SOTR-GSDP improved at a faster rate than those with higher ratios. The change in the SOTR-GSDP ratio is regressed on its initial level:

$$y_{it} - y_{i0} = \alpha + \beta_1 y_{i0} + \beta_2 GST DUMMY + \beta_3 GST DUMMY * y_{i0} + u_i$$

Where  $y_{i0}$  is SOTR-GSDP ratio of  $i^{th}$  State in the initial

Chart 1: Measures of Disparities in States' Own Tax-GSDP Ratio



Source: RBI staff estimates.

time period ( $t=2001-02$ ). Convergence is indicated if the coefficient of the initial level of SOTR-GSDP ratio (*i.e.*,  $\beta_1$ ) is negative and statistically significant. An interaction variable is introduced to capture the impact of the GST reform.

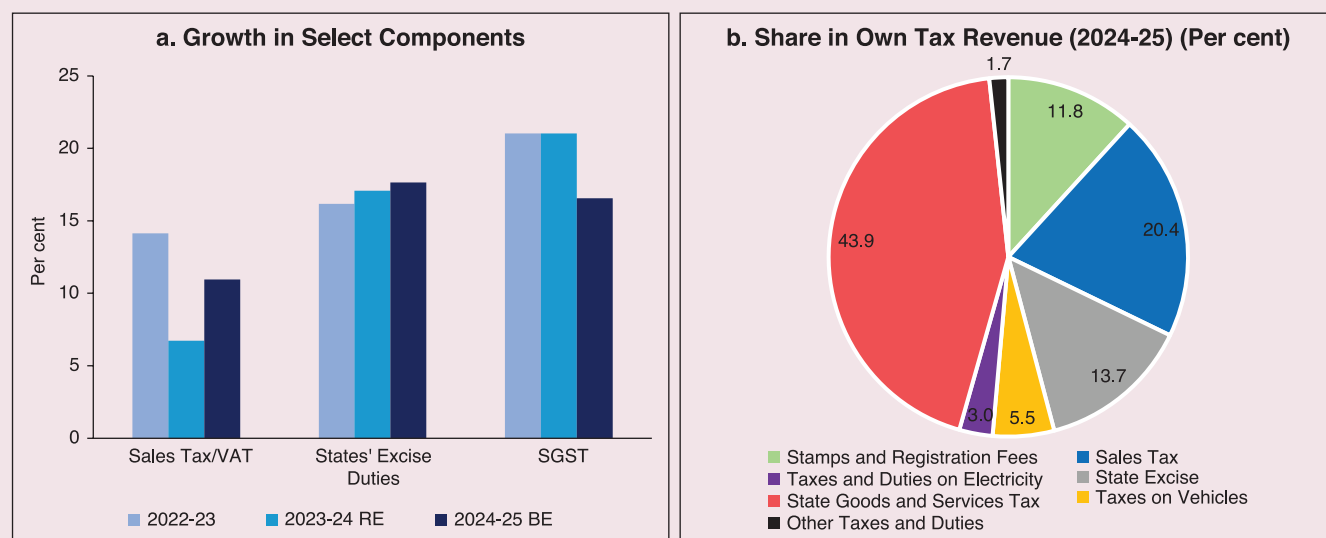
(Contd.)

<sup>3</sup> As convergence analysis is typically conducted over a longer time period, 2001-02 is considered as base year for convergence analysis. Data for Andhra Pradesh and Telangana are clubbed after 2014-15 for the current analysis.





Chart II.6: Own Tax Revenue



Sources: Budget documents of State governments; and CAG.

businesses for transition to the GST regime. States like Karnataka and Odisha are using advanced technologies, including drone surveys and satellite imaging, to monitor mining operations, prevent illegal activities, and enhance mining revenue.

2.13 The July 25, 2024 verdict given by the Supreme Court has granted States the authority to impose taxes on minerals and land containing minerals as well as to claim royalty payments retrospectively from April 1, 2005. These tax payments will be spread over 12 years starting from April 2026, with interest and penalties accrued before the judgment date being waived. This is likely to significantly benefit mineral-rich States such as Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka, Odisha, Madhya Pradesh, Maharashtra, Tamil Nadu, and Telangana. Jharkhand was the first State to levy taxes following the order, proposing a cess of ₹100 per tonne for coal and iron ore, ₹70 for bauxite, and ₹50 for manganese ore and other minerals.

## 4. Expenditure

### Revenue Expenditure

2.14 In 2022-23, States' revenue expenditure (per cent of GDP) declined for the second consecutive year, falling close to its pre-pandemic ratio, with moderation in both developmental and non-developmental categories (Table II.3).

2.15 Within developmental expenditure, spending on medical and public health, natural calamity relief and the agriculture sector declined sharply with the ebbing of the pandemic, while that on housing and social security increased (Chart II.7a). The fall in non-developmental expenditure was mainly driven by lower outgoes on committed expenditure components like interest payments, administrative services, and pensions (Chart II.7b).

2.16 States' revenue expenditure declined by a further 0.3 percentage points to 13.5 per cent of GDP in 2023-24 (PA). This declining trend is expected to reverse in 2024-25, with revenue



**Table II.3: Expenditure Pattern of State Governments and UTs**

(₹ lakh crore)

Item	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2023-24 (PA)	2024-25 (BE)
1	2	3	4	5	6	7	8
Aggregate Expenditure (1+2 or 3+4+5)	32.5 (16.2)	34.2 (17.2)	39.0 (16.5)	43.9 (16.3)	52.9 (17.9)	48.2 (16.3)	57.6 (17.6)
1. Revenue Expenditure of which:	27.9 (13.9)	29.6 (14.9)	33.3 (14.1)	37.1 (13.8)	43.5 (14.7)	39.9 (13.5)	47.5 (14.6)
Interest Payments	3.5 (1.8)	3.9 (2.0)	4.3 (1.8)	4.6 (1.7)	5.2 (1.8)	4.7 (1.6)	5.6 (1.7)
2. Capital Expenditure of which:	4.6 (2.3)	4.6 (2.3)	5.8 (2.4)	6.7 (2.5)	9.3 (3.2)	8.2 (2.8)	10.0 (3.1)
Capital Outlay	4.2 (2.1)	4.1 (2.1)	5.3 (2.3)	6.0 (2.2)	8.7 (2.9)	7.6 (2.6)	9.2 (2.8)
3. Development Expenditure	21.6 (10.8)	22.6 (11.4)	26.0 (11.0)	29.5 (10.9)	36.3 (12.3)	-	39.3 (12.0)
4. Non-Development Expenditure	10.1 (5.0)	10.6 (5.4)	12.0 (5.1)	13.3 (4.9)	15.3 (5.2)	-	16.9 (5.2)
5. Others*	0.8 (0.4)	0.9 (0.4)	1.0 (0.4)	1.1 (0.4)	1.3 (0.4)	-	1.4 (0.4)

RE: Revised Estimates. PA: Provisional Accounts. BE: Budget Estimates.

\*: Includes grants-in-aid and contributions including compensation and assignments to local bodies.

**Notes:** 1. Figures in parentheses are per cent of GDP.

2. Capital expenditure includes capital outlay and loans and advances by the State governments.

3. '-': not available.

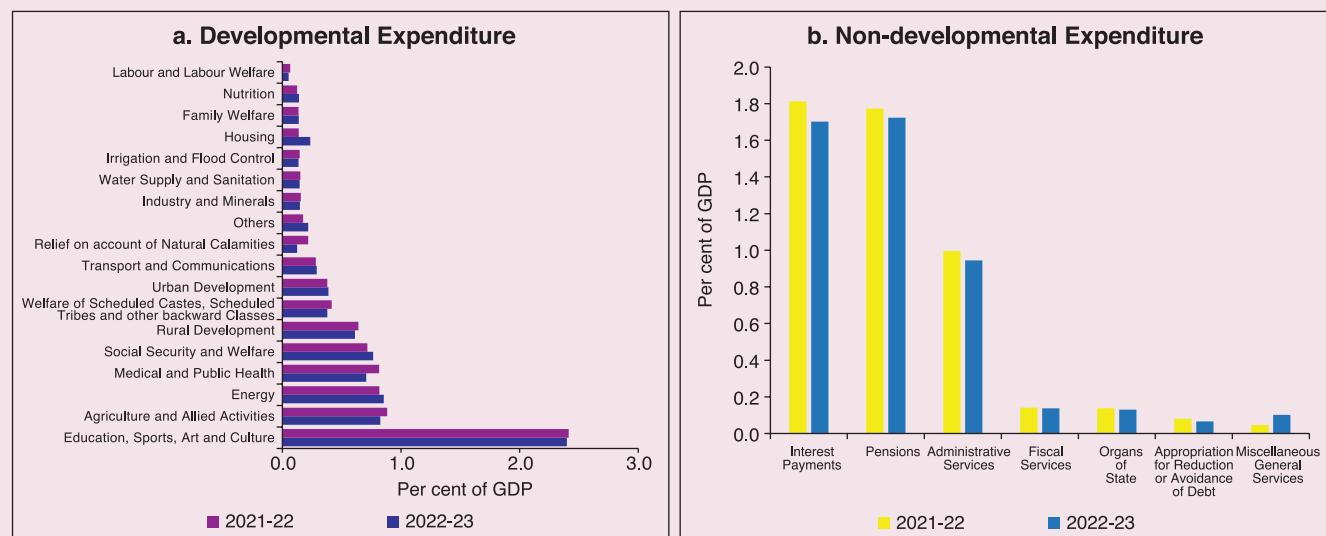
**Sources:** Budget documents of State governments; and CAG.

expenditure budgeted to increase to 14.6 per cent of GDP. Social sector and committed expenditure are budgeted to remain broadly unchanged (Chart II.8a and II.8b).

### Capital Expenditure

2.17 States' capital expenditure<sup>4</sup> (per cent of GDP) increased marginally in 2022-23, primarily due to higher loans and advances

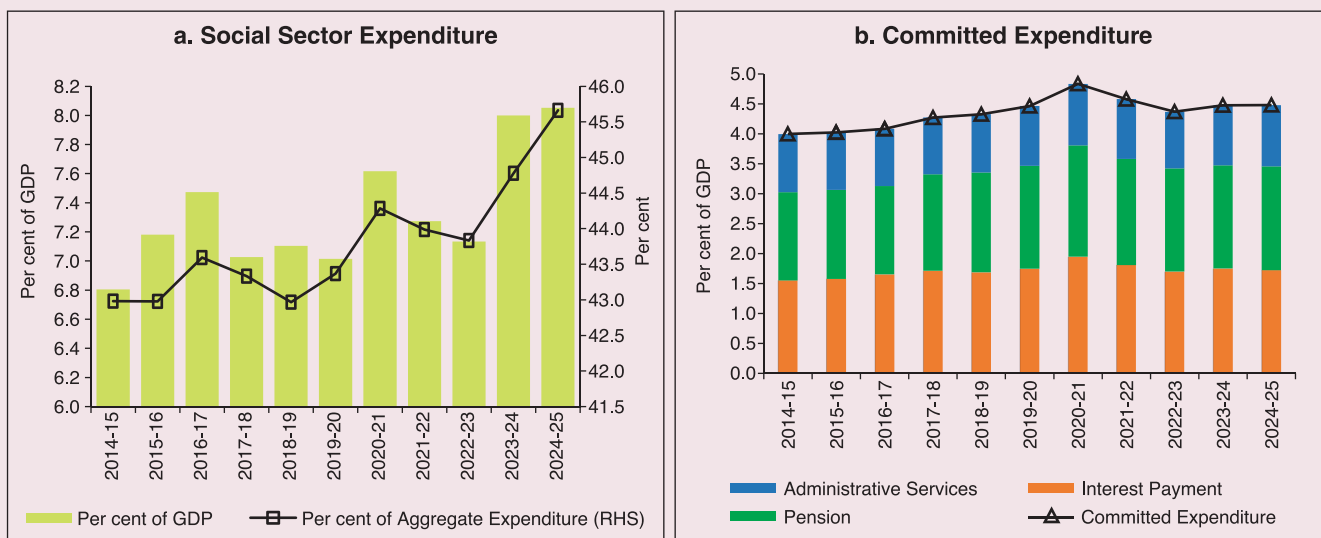
**Chart II.7: Revenue Expenditure**



**Source:** Budget documents of State governments.

<sup>4</sup> States' capital expenditure includes capital outlays and loans and advances made by the States to PSUs, local governments and others.

Chart II.8: Social Sector and Committed Expenditure

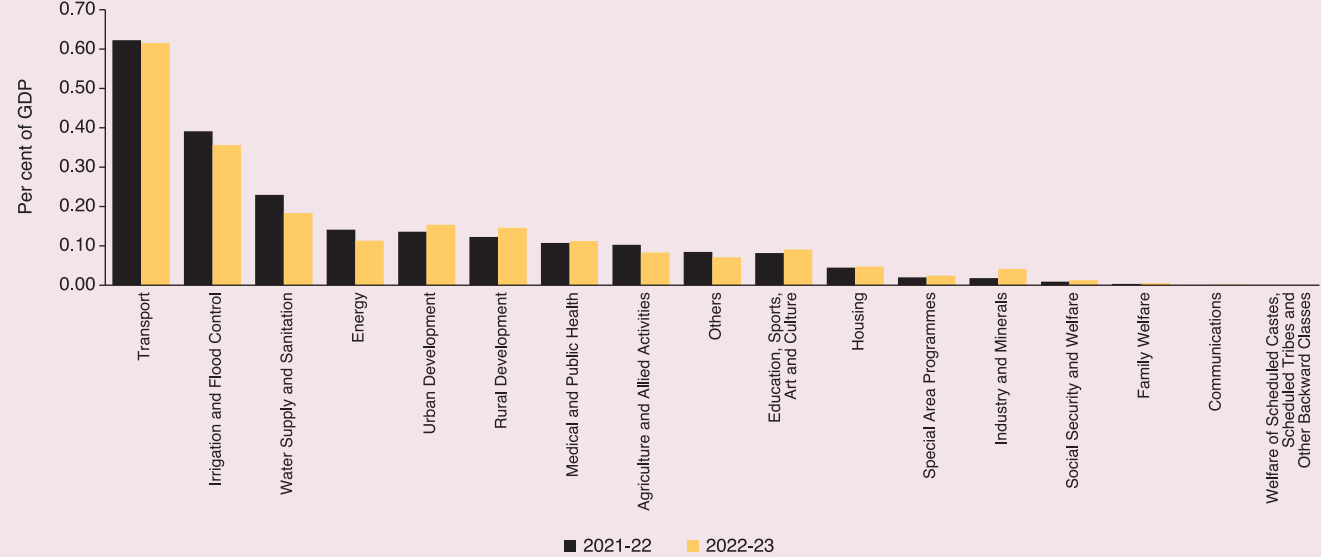


Source: Budget documents of State governments.

extended by them for asset creation purposes. Capital outlays witnessed a marginal decline due to lower spending under economic services. Within developmental capital outlay, spending on water supply and sanitation, irrigation and flood control and energy fell, while allocations for urban and rural development increased (Chart II.9).

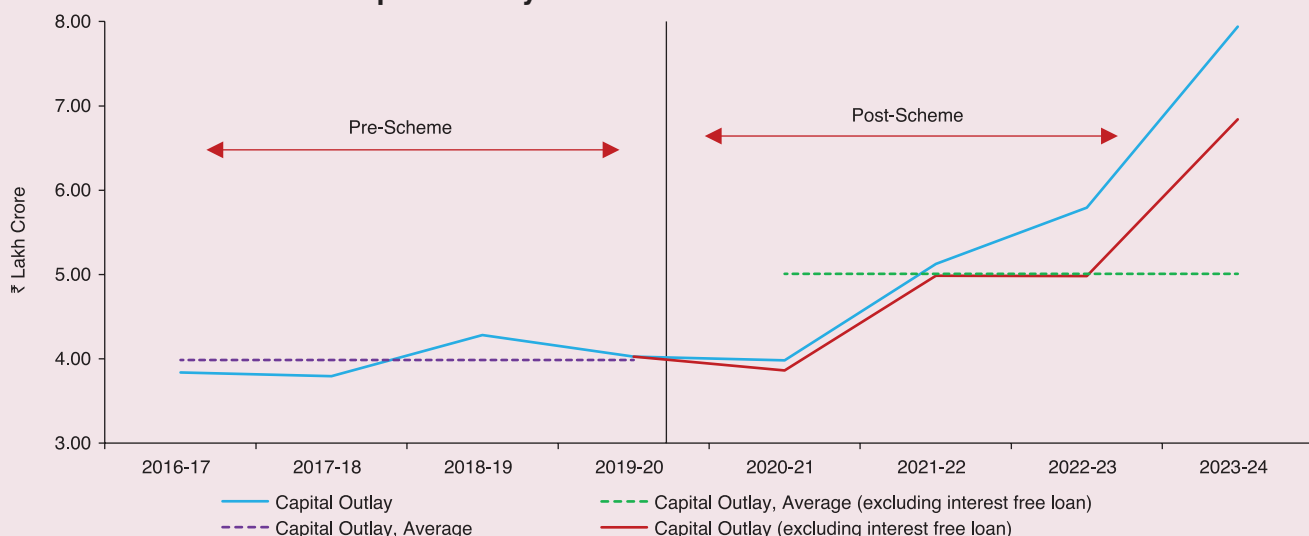
2.18 Capital expenditure increased to 2.8 per cent of GDP in 2023-24 (PA) from 2.5 per cent in 2022-23, facilitated *inter alia* by advance payment of tax devolution and enhanced allocation under the Centre’s scheme for Special Assistance to States for Capital Expenditure. The disbursement under the Centre’s scheme, which ranged

Chart II. 9: States’ Capital Outlay



Source: Budget documents of State governments.

**Chart II.10: Capital Outlay: Pre- and Post-Interest Free Loan Scheme\***



\* Data pertain to 28 States. For 2023-24, data are Provisional accounts taken from CAG except Goa.

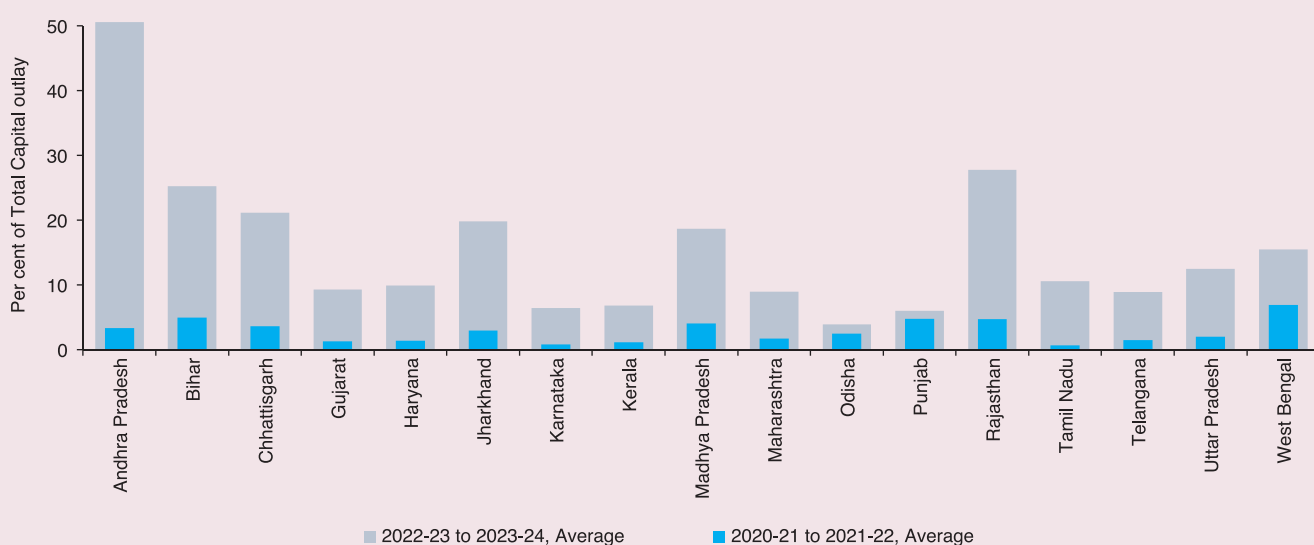
Sources: Budget documents of State governments; and Ministry of Finance, Government of India.

between ₹11,000 – ₹15,000 crore in the initial two years of 2020-21 and 2021-22, surged to ₹81,195 crore in 2022-23 and further to ₹1,09,554 crore in 2023-24. These loans accounted for 14.4 per cent of the consolidated States’ capital outlay in 2023-24. Even after excluding these interest-free loans from the Centre, there has been a steady

increase in capital outlays of the States since 2021-22 (Chart II.10).

2.19 The share of these loans in total capital outlay of States over the period 2022-23 to 2023-24 varied from 3.9 per cent (Odisha) to 50.6 per cent (Andhra Pradesh) (Chart II.11).

**Chart II.11: State-Wise Interest-Free Loans**



Sources: Budget documents of State governments; and Ministry of Finance, Government of India.

2.20 States' have budgeted to increase their capital expenditure by another 0.3 percentage point to 3.1 per cent of GDP in 2024-25. Higher

capital outlay has the tendency to increase medium-term growth prospects (Box II.2).

### Box II.2: Expenditure Multipliers of Indian States

State governments have made commendable progress towards fiscal consolidation through higher revenue mobilisation and curtailment of revenue expenditure, while enhancing capital outlays. Although the moderation in revenue expenditure may have a negative impact on GDP growth in the short-term, the higher capital outlay is expected to boost economic growth in the medium term. The impact multiplier of revenue expenditure ranges between 0.60 and 1.74 (Jain and Kumar, 2013; Swaroop, 2022). Since its impact lasts for only one year, this is also the peak multiplier. In contrast, capital outlay has a long-lasting impact. Its impact multiplier is estimated between 2.13 and 2.71, with the peak multiplier ranging from 5.32 to 7.61. The net benefit of this trade-off depends on the relative size of the revenue expenditure and the capital outlay multiplier (Marjit *et al.*, 2020).

The revenue expenditure and capital outlay multipliers of States are estimated in a structural vector autoregressive (SVAR) model<sup>5</sup> over the period from 1990-91 to 2023-24 with consolidated data of 31 States and Union Territories. In the SVAR model, the endogenous variables include the log differences of GDP, State government expenditure, and State government tax revenue. All the variables are taken in real terms. Exogenous variables such as the real call rate, output gap<sup>6</sup> and global real growth account for monetary policy, economic conditions, and external factors, respectively. The model also includes dummy variables<sup>7</sup> for GST reform, global financial crisis (2009-10), and the COVID year (2020-21). Following the methodology of Blanchard and Perotti (2002), the variables are ordered as government spending, GDP, and tax revenue, with a lower triangular matrix structure<sup>8</sup>. The results indicate that: (i) the cumulative revenue expenditure multipliers are almost a third of those for capital outlay (1.43 *versus* 3.84);

Table 1: Spending Multiplier\*

Government Expenditure Variable	Impact Multiplier	Peak Multiplier (Cumulative)	Peak Year
Revenue Expenditure (less Interest Payment)	1.43	1.43	1
Capital Outlay	2.77	3.84	3

\*A value of 'x' for multiplier implies that an increase in expenditure of the government by ₹1 would raise the GDP by ₹'x'.

Source: RBI staff estimates.

(ii) the effects of revenue spending shocks last for only one year, while those of capital outlay shocks persist for a relatively longer period (5 years); and (iii) the multiplier values are broadly comparable with the ranges suggested in the literature (Table 1). Overall, the empirical analysis confirms the hypothesis that the short-term loss in growth from moderation in revenue expenditure is outweighed by the medium-term gains from higher capital outlay.

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- Jain, R., and Kumar, P. (2013). "Size of government expenditure multipliers in India: A structural VAR analysis". *RBI Working Paper No 7*.
- Marjit, S., Sasmal, R. and Sasmal, J. (2020). "Composition of public expenditure and growth of per capita income in Indian states: a political perspective". *Journal of Social and Economic Development*. 22. (1). 1-17.
- Swaroop, E. (2022). "Estimation of Expenditure Multiplier for India". Working Paper. Retrieved from: <https://www.ies.gov.in/working-paper.php>

<sup>5</sup> SVAR framework has been used to address potential endogeneity between fiscal variables and GDP.

<sup>6</sup> The rationale behind using output gap is that if growth remains below the potential, it can impact the endogenous variables, viz., government expenditure, GDP and tax revenues (Jain and Kumar, 2013).

<sup>7</sup> In the estimation of capital outlay multiplier, the GST dummy is created by taking the value 1 for the years 2017-18 to 2023-24, and 0 otherwise. The dummies for global financial crisis and COVID year were used in the estimation of revenue expenditure multiplier.

<sup>8</sup> We have followed the short-run matrix provided in Jain and Kumar (2013).

2.21 With an increasing focus on capital expenditure, the ratio of revenue expenditure to capital outlay (RECO) of the States has seen a welcome decline from 6.3 in 2021-22 to 5.2 in 2024-25 (BE). There is, however, significant inter-state variation with the ratio moving in a range of 2.4 (Manipur) to 17.1 (Punjab) across States and exceeding 10 in some States in 2024-25 (BE) (Chart II.12).

2.22 The Union Budget for 2024-25 has increased allocation under the long-term interest-free loans to support States to ₹1.5 lakh crore in 2024-25 from ₹1.3 lakh crore in the previous year. Additionally, the Centre has proposed to introduce the *Purvodaya* plan aimed at all-round development of the eastern States – Bihar, Jharkhand, West Bengal, Odisha, and Andhra Pradesh. This initiative will focus on human resource development, infrastructure enhancement, and economic opportunity creation, with the goal of transforming the region into a

significant driver of *Viksit Bharat*. The Centre will work with States and the private sector to develop ‘plug and play’ industrial parks equipped with complete infrastructure in or near 100 cities, using town planning schemes. States will be incentivised for advancing business reforms action plans and digitalisation efforts.

#### Expenditure on Research and Development

2.23 Available data for 10 States and an UT<sup>9</sup> indicate that their consolidated expenditure on research and development (R&D) is placed at around 0.1 per cent of GDP in the recent years (2022-23 to 2024-25), with wide spatial variations (Annex II.2). The R&D expenditures of States are primarily dominated by medical, health, family welfare, sanitation and agricultural research. Over time, the proportions of health and education related R&D spending have increased, while that of agricultural research has declined (Chart II.13).

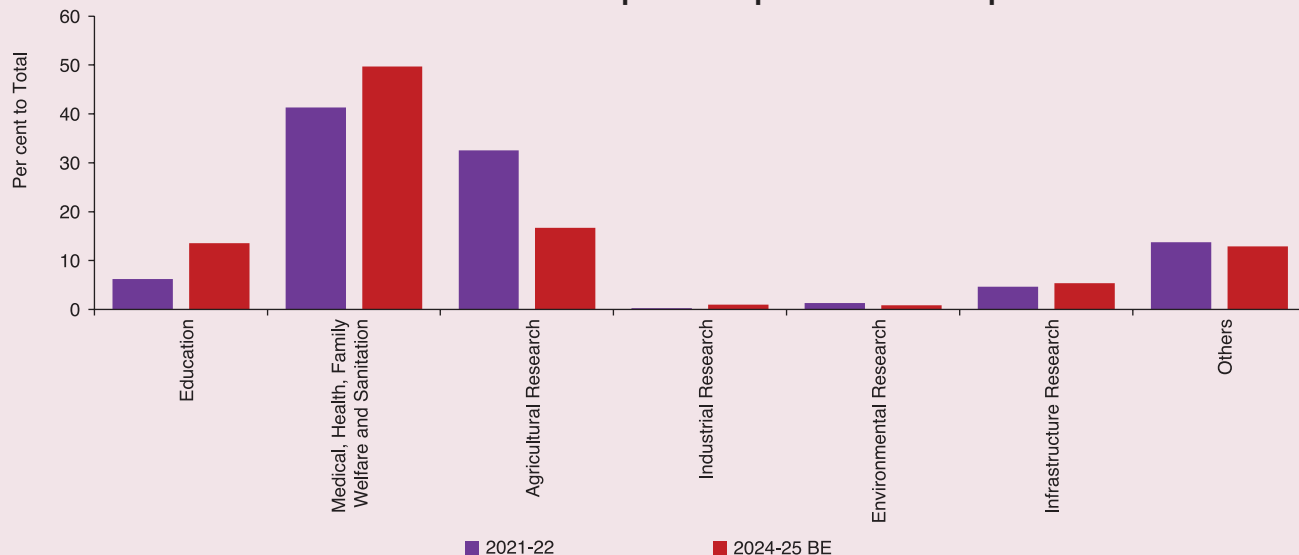
Chart II.12: State-Wise RECO Ratio for 2024-25 (BE)



Source: Budget documents of State governments.

<sup>9</sup> The States/UTs are Bihar, Haryana, Karnataka, Meghalaya, Nagaland, Odisha, Puducherry, Punjab, Rajasthan, Tamil Nadu and West Bengal.

**Chart II.13: Research and Development Expenditure – Component-wise**



Source: State governments.

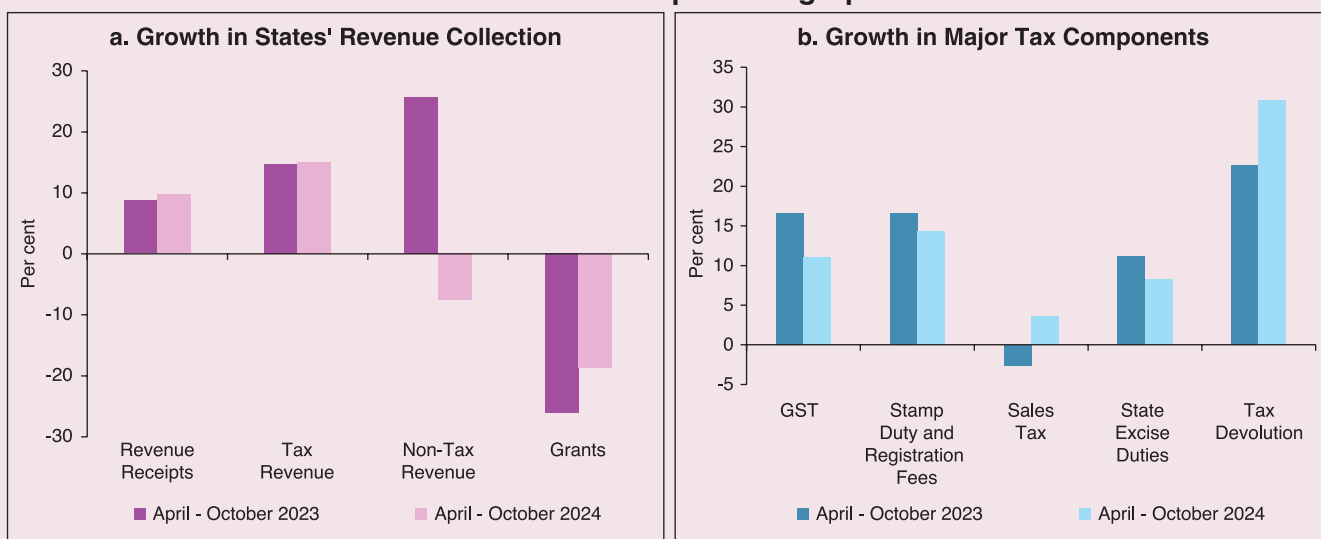
**5. Actual Outcome in 2024-25 So Far and Outlook**

2.24 According to the provisional data for April-October 2024-25, States’ GFD increased to 54.6 per cent of BE from 48.7 per cent in the corresponding period of the previous year. The growth in tax revenues remained stable while there was a contraction in non-tax revenue

and grants from the Centre (Chart II.14a). The pace of expansion in SGST – the largest driver of tax revenue – softened. While stamp and registration fees witnessed robust growth, sales tax displayed signs of recovery (Chart II.14b).

2.25 States’ revenue expenditure growth accelerated to 15.0 per cent during April-October 2024-25 (Chart II.15a). In contrast, capital

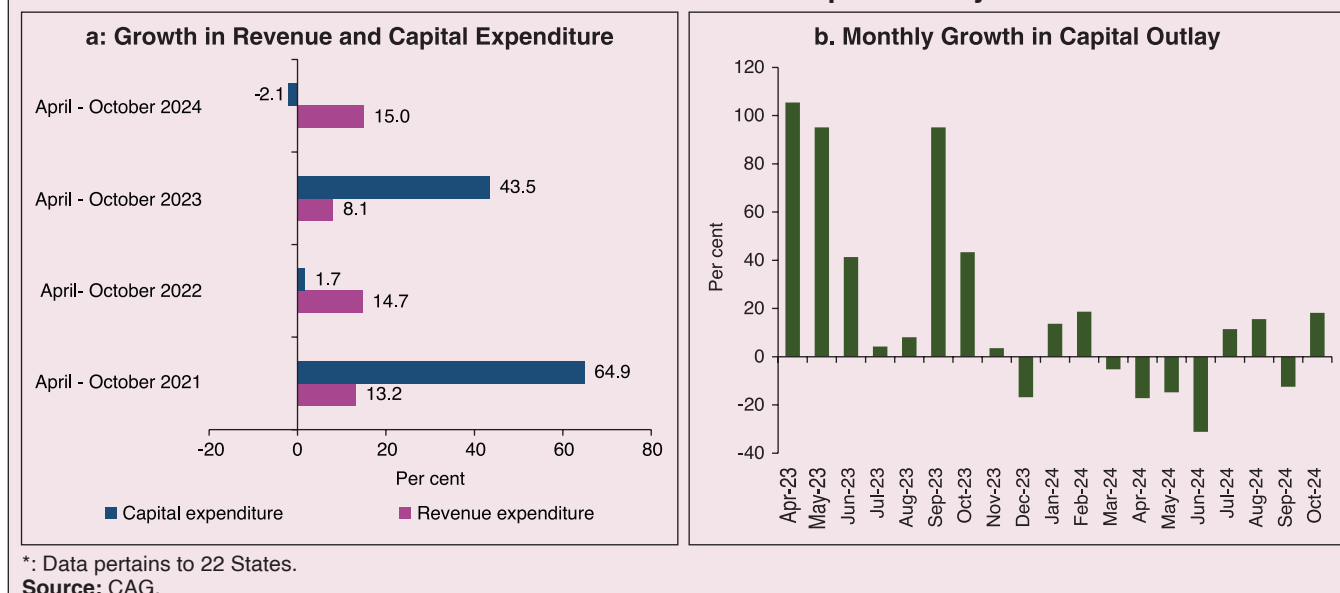
**Chart II.14: States’ Revenue Receipts during April-October 2024-25\***



\*: Data pertains to 22 States.

Source: CAG.

**Chart II.15: Growth in States' Capital Outlay**



expenditure declined during this period, mainly due to a high base effect and possibly reflecting the impact of the model code of conduct implemented during the general elections (Chart II.15a). Capital expenditure, however, showed signs of recovery in October 2024 (Chart II.15b).

2.26 States' fiscal outlook remains favourable in view of resilient domestic economic activity, which is expected to support revenue buoyancy. On the expenditure side, States have contained the growth in revenue expenditure to 15.0 per cent during April-October 2024-25, below the full-year budget estimate of 19.2 per cent. Capital outlay of the States is expected to gain pace in the second half of the year, aided by the Centre's 50-year interest free loans.

## 6. Financing of GFD and Market Borrowings by State Governments and UTs

### GFD Financing

2.27 On average, market borrowings financed slightly more than half of the consolidated gross fiscal deficit of States till 2016-17. States' dependence on market borrowing has increased since then and is budgeted at 79 per cent in

2024-25, following the recommendation of the Fourteenth Finance Commission (FC-XIV) to exclude States from the National Small Saving Fund (NSSF) financing facility (barring Delhi, Madhya Pradesh, and Kerala).

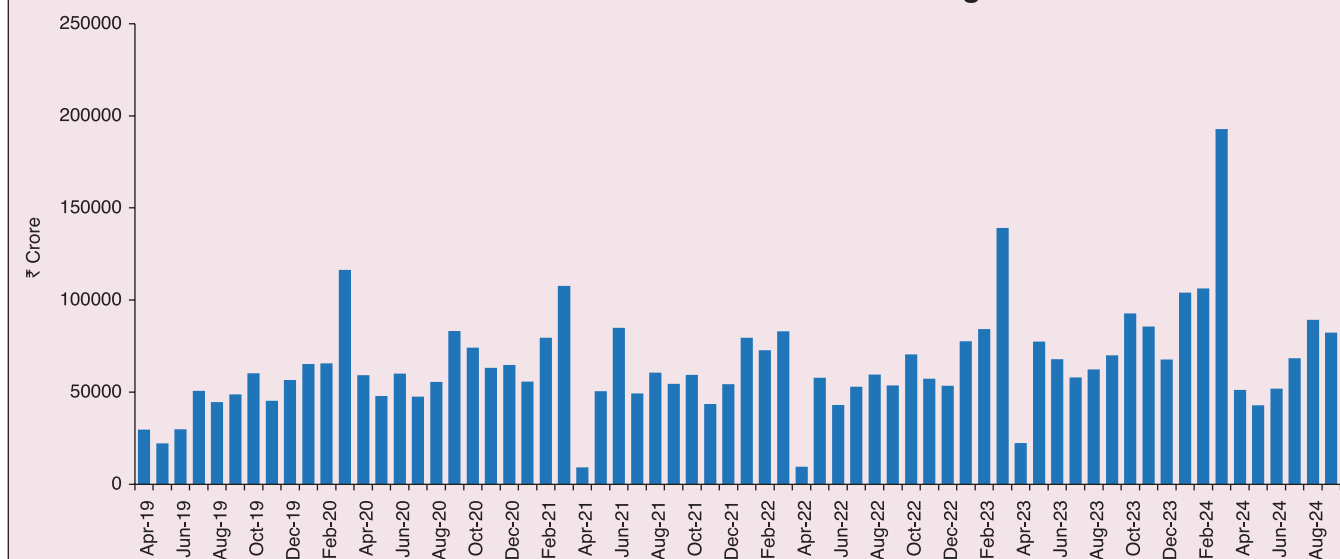
### Market Borrowings

2.28 In 2023-24, the gross market borrowings of States and UTs surged by 32.8 per cent to ₹10.07 lakh crore, in line with their higher GFD (Chart II.16).

2.29 At a disaggregated level, all major States except Gujarat, Jharkhand, Madhya Pradesh, and Punjab saw an increase in market borrowings in 2023-24 (Table II.4). Chhattisgarh, Karnataka, Rajasthan, Goa, and Uttar Pradesh, which reduced their borrowings in the preceding two years, together contributed over 50 per cent of the incremental gross borrowings in 2023-24. There has been a consistent decline in market borrowings by Jharkhand over the past three years. North-Eastern and hilly States along with UTs contributed 5.9 per cent to the total gross borrowings.



Chart II.16: States' Gross Market Borrowings



Source: RBI.

2.30 For 2024-25, States have budgeted gross market borrowings at ₹11.17 lakh crore. During April-September 2024, their gross market

borrowings increased by 7.7 per cent over the same period last year, accounting for 35 per cent of the budget estimates. The consolidated actual borrowings by all the States generally remained lower than the indicative calendar (Chart II.17). States are expected to borrow ₹3.20 lakh crore in the quarter ending December 2024.

Table II.4: Changes in Gross Market Borrowings across Major States

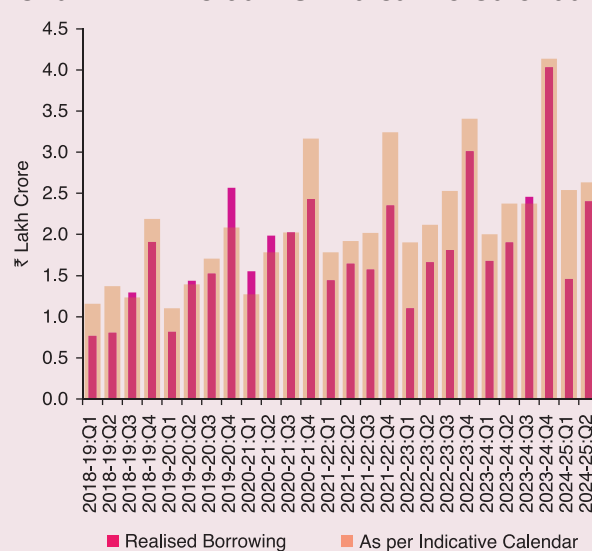
(₹ Crore)

States	2021-22	2022-23	2023-24
1	2	3	4
Andhra Pradesh	-4,453	11,035	10,922
Bihar	1,204	8,311	10,812
Chhattisgarh	-9,000	-2,000	30,000
Goa	-1,354	-650	1,200
Gujarat	-13,726	11,946	-12,500
Haryana	500	14,658	2,342
Jharkhand	-4,400	-1,000	-3,000
Karnataka	-10,000	-23,000	45,000
Kerala	-1,566	3,839	11,599
Madhya Pradesh	-23,573	18,158	-1,658
Maharashtra	-250	3,250	38,000
Odisha	-3,000	0	0
Punjab	-7,181	19,686	-3,114
Rajasthan	-6,210	-5,092	27,567
Tamil Nadu	-977	0	26,001
Telangana	1,932	-5,566	9,468
Uttar Pradesh	-13,000	-6,888	42,038
West Bengal	7,710	-4,390	6,910

Note: Green is negative change and red is positive change.

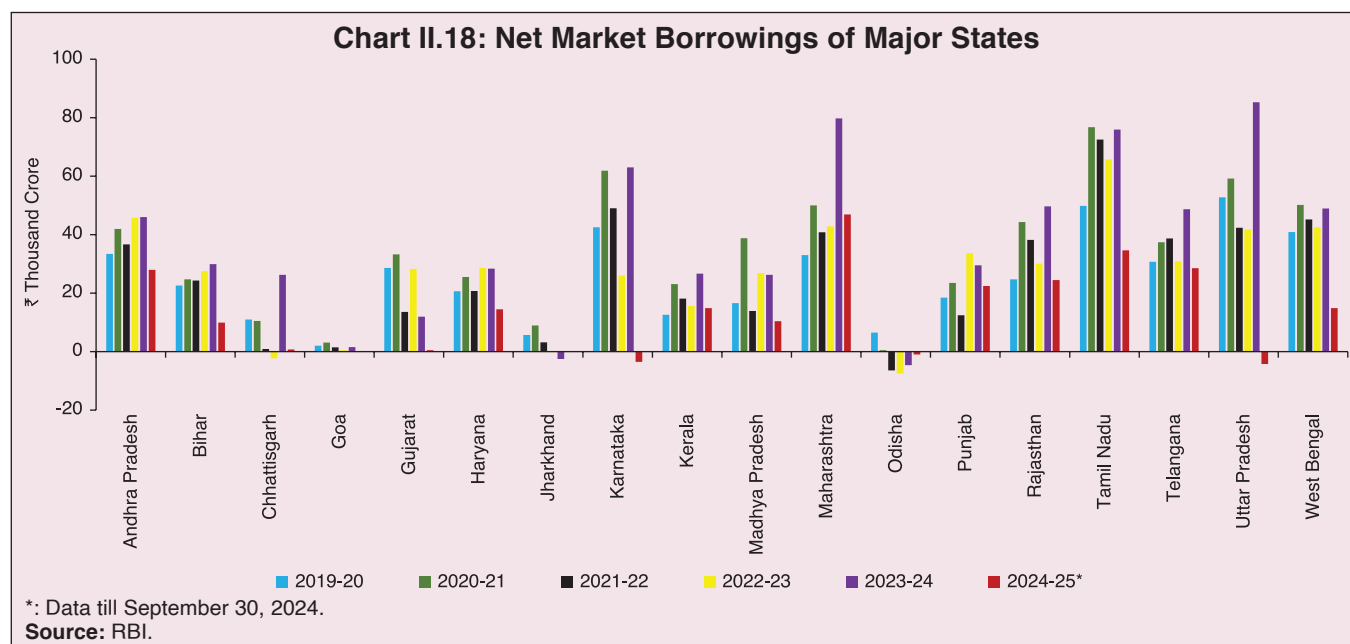
Source: RBI.

Chart II.17: Actual vs. Indicative Calendar



Source: RBI.





2.31 Net market borrowings of States rose by 38.2 per cent to ₹7.17 lakh crore in 2023-24, with Uttar Pradesh, Maharashtra, Tamil Nadu, Karnataka, Andhra Pradesh, Rajasthan, West Bengal and Telangana amongst the major borrowing States (Chart II.18 and Table II.5).

2.32 There were 782 issuances in 2023-24, of which 49 were re-issuances (6.3 per cent) as compared with 605 issuances in 2022-23 with

45 re-issuances (7.4 per cent). States such as Madhya Pradesh, Maharashtra, Puducherry, Punjab, Rajasthan, Tamil Nadu and Uttar Pradesh undertook re-issuances during the year. There were 16 re-issuances out of 329 total issuances during 2024-25 (April-September 2024).

2.33 State government securities (SGSs) with 10-year maturity accounted for 18.6 per cent of the total amount of issuances in 2023-24,

**Table II.5: Market Borrowings of State Governments**

(₹ Crore)

Item	2020-21	2021-22	2022-23	2023-24	2024-25*
1	2	3	4	5	6
Maturities during the year	1,47,039	2,09,143	2,39,562	2,89,918	3,19,965#
Gross sanction under Article 293(3)	9,69,525	8,95,166	8,80,779	11,29,295	6,99,396
Gross amount raised during the year	7,98,816	7,01,626	7,58,392	10,07,058	3,85,636
Net amount raised during the year	6,51,777	4,92,483	5,18,830	7,17,140	2,63,271
Amount raised during the year to total sanctions (per cent)	82	78	86	89	44
Weighted average yield of SGSs (per cent)	6.55	6.98	7.71	7.52	7.30
Weighted average spread over corresponding G-Sec (bps)	53	41	31	31	31
Average inter-State spread (bps)	10	4	3	3	2

\*: As at end-September 2024.

#: Data for maturity pertain to the full year.

Source: RBI.

down from 27.9 per cent in the previous year. The remaining 81.4 per cent was spread across maturities ranging between 2 and 40 years, and 57.6 per cent of outstanding SGSs were in the residual maturity bucket of five years and above (Table II.6 and Chart II.19a).

2.34 The weighted average cut-off yield (WAY) of SGSs fell to 7.52 per cent in 2023-24 from 7.71 per cent in the previous year (Chart II.19b). The weighted average spread (WAS) over comparable central government securities remained unchanged at 31 basis points, while the inter-State spread on 10-year tenor securities also stayed steady at 3 basis points (Table II.5). In H1:2024-25, yields softened due to both domestic and global factors.

#### *Financial Accommodation to States*

2.35 Based on the recommendations made by the Group (consisting of select States Finance Secretaries) constituted by the Reserve Bank, the ways and means advances (WMA) limits of the State Governments/ UTs were revised up from July 01, 2024, to ₹60,118 crore from ₹47,010 crore. State governments/ UTs can avail overdraft (OD) for 14 consecutive days and can be in OD for a maximum number of 36 days in a quarter. During 2023-24, 15 States/ UTs availed special drawing facility (SDF), 14 States/UTs resorted to WMA, and 11 States/UTs availed OD.

2.36 SDF availed by State governments/UTs shall continue to be linked to the quantum of their investments in marketable securities, issued by the central government, including auction

**Table II.6: Maturity Profile of Outstanding State Government Securities**

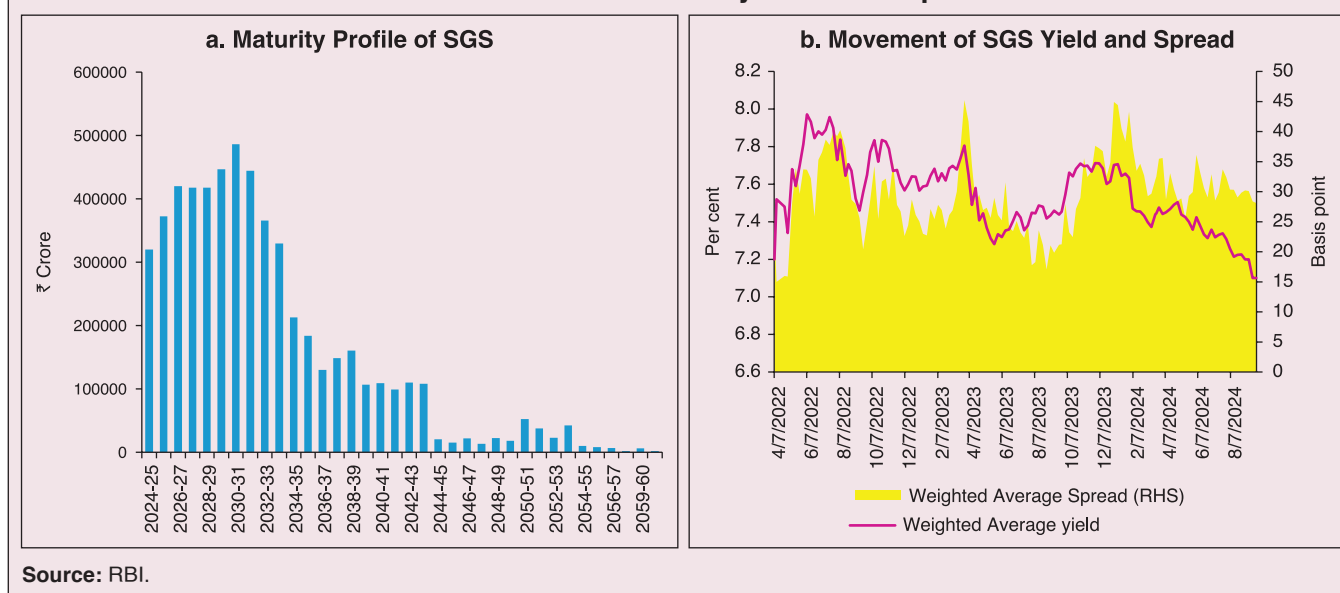
(As at end-March 2024)

State/UT	(Per cent of Total Amount Outstanding)				
	less than 1Y	1 to 5Y	5 to 10Y	10 to 20Y	Above 20Y
1	2	3	4	5	6
Andhra Pradesh	5.6	25.0	27.8	41.7	0.0
Arunachal Pradesh	4.6	53.4	42.0	0.0	0.0
Assam	5.2	42.8	51.9	0.0	0.0
Bihar	7.7	44.1	35.4	12.8	0.0
Chhattisgarh	8.8	56.5	34.7	0.0	0.0
Goa	4.1	48.9	43.2	3.8	0.0
Gujarat	7.4	57.7	34.4	0.5	0.0
Haryana	6.7	35.7	34.6	23.0	0.0
Himachal Pradesh	4.8	33.9	35.4	25.8	0.0
Jammu and Kashmir	2.4	38.0	20.2	23.5	15.9
Jharkhand	9.5	43.8	35.4	11.3	0.0
Karnataka	5.1	34.9	34.2	25.7	0.0
Kerala	7.0	37.1	17.9	23.1	14.9
Madhya Pradesh	7.1	32.6	25.1	33.4	1.8
Maharashtra	6.4	37.0	48.7	8.0	0.0
Manipur	4.4	42.4	39.7	13.5	0.0
Meghalaya	7.2	54.3	32.9	5.7	0.0
Mizoram	3.9	30.3	32.3	33.4	0.0
Nagaland	4.5	37.1	58.5	0.0	0.0
Odisha	18.3	39.6	23.8	18.3	0.0
Puducherry	8.2	46.5	31.7	13.6	0.0
Punjab	3.4	29.5	23.8	39.4	3.9
Rajasthan	6.7	40.4	31.1	15.7	6.1
Sikkim	3.1	39.5	57.4	0.0	0.0
Tamil Nadu	5.5	34.1	29.2	11.5	19.7
Telangana	4.4	20.2	14.0	38.0	23.5
Tripura	1.6	75.2	7.3	15.9	0.0
Uttar Pradesh	3.9	44.3	41.3	10.6	0.0
Uttarakhand	4.9	58.3	36.7	0.0	0.0
West Bengal	4.6	29.4	23.1	42.4	0.5
<b>All States and UTs</b>	<b>5.7</b>	<b>36.7</b>	<b>31.8</b>	<b>20.8</b>	<b>5.0</b>

Source: RBI.

treasury bills (ATBs). For investments held in ATBs, the maximum limit of SDF shall be 50 per cent of the lower of: (i) outstanding balance in ATBs (91/182/364 days) as on the last date of

Chart II.19: SGSs – Maturity and Yield Spread



the second preceding quarter, and (ii) the current ATB balance. The maximum limit of SDF that can be availed by the States/ UTs against the investments held under Consolidated Sinking Fund (CSF)/ Guarantee Redemption Fund (GRF) shall be 50 per cent of the lower of: (i) outstanding balance of the funds as on the last date of the second preceding quarter, and (ii) the current balance held in CSF/ GRF.

*Cash Management of State Governments*

2.37 As on March 31, 2024, States/UTs on an aggregate basis maintained a surplus cash balance that was invested in intermediate treasury bills (ITBs) and ATBs (Table II.7). Although positive cash balances indicate low intra-year fiscal pressure, they involve a negative cost of carry.

*States' Reserve Funds*

2.38 Given the increasing borrowing requirements by the States and mounting

contingent liabilities, it is desirable to keep adequate buffers to minimise the potential fiscal stress that could arise from redemption pressures and unforeseen liabilities. State governments maintain the CSF and GRF with the Reserve Bank as a buffer for repayment of their future liabilities. States can also avail SDF at a discounted rate from the Reserve Bank against funds invested in CSF and GRF. So far, 25 States and two UTs, i.e., Jammu and Kashmir and Puducherry, have set up CSF. Similarly, 20 States and the UT of

Table II.7: State Governments' Investments in Treasury Bills (Outstanding as on March 31)

(₹ Crore)					
Item	2020	2021	2022	2023	2024
1	2	3	4	5	6
14-Day (ITBs)	1,54,757	2,05,230	2,16,272	2,12,758	2,66,805
ATBs	33,504	41,293	87,400	58,913	51,258
<b>Total</b>	<b>1,88,261</b>	<b>2,46,523</b>	<b>3,03,672</b>	<b>2,71,671</b>	<b>3,18,063</b>

Source: RBI.

**Table II.8: Investment in CSF/GRF by States/UTs (March 31, 2024)**

(₹Crore)			
State/UT	CSF	GRF	CSF as per cent of Outstanding Liabilities
1	2	3	4
Andhra Pradesh	10,901	1,072	2.2
Arunachal Pradesh	2,495	6.0	11.4
Assam	5,881	85	3.8
Bihar	10,279	-	3.1
Chhattisgarh	7,323	15.0	5.1
Goa	926	431	2.8
Gujarat	12,549	628	2.8
Haryana	2,206	1,608	0.7
Himachal Pradesh	-	-	-
Jammu & Kashmir	-	-	-
Jharkhand	1,691	-	1.4
Karnataka	17,288	518	2.7
Kerala	2,934	-	0.7
Madhya Pradesh	-	1,202	-
Maharashtra	65,876	1,648	8.9
Manipur	65.0	132	0.4
Meghalaya	1,200	102	5.7
Mizoram	432	60	3.4
Nagaland	1,681	44	9.0
Odisha	17,136	1,927	12.6
Puducherry	547	-	4.2
Punjab	8,637	-	2.5
Rajasthan	-	-	-
Tamil Nadu	3,226	-	0.4
Telangana	7,453	1,630	1.9
Tripura	1,154	25	4.9
Uttar Pradesh	7,687	-	1.0
Uttarakhand	4,726	199	5.5
West Bengal	12,211	926	1.9
<b>Total</b>	<b>2,06,441</b>	<b>12,259</b>	<b>2.5</b>

'-' : Indicates no fund is maintained.

**Note.:** 1. UT of J&K became a member to CSF/GRF post March 31, 2024.  
2. Rajasthan became a member to CSF post March 31, 2024.  
3. Total may not add due to rounding off.

**Source:** RBI.

Jammu and Kashmir are currently members of GRF (Table II.8). Outstanding investments in CSF and GRF stood at ₹2,06,441 crore and ₹12,259 crore, respectively, at end-March 2024, as against ₹1,84,029 crore and ₹10,839 crore, respectively, at end-March 2023.

## 7. Outstanding Liabilities

2.39 States' total outstanding liabilities declined to 28.2 per cent of GDP by end-March 2023 from the pandemic peak of 31 per cent at end-March 2021, driven by sustained fiscal consolidation (Table II.9). The ratio is, however, budgeted to increase marginally to 28.8 per cent by end-March 2025.

**Table II.9: Outstanding Liabilities of State Governments and UTs**

Year	Amount	Annual Growth	Debt /GDP
(End-March)	(₹lakh crore)	(Per cent)	
1	2	3	4
2016	32.59	18.8	23.7
2017	38.59	18.4	25.1
2018	42.92	11.2	25.1
2019	47.87	11.5	25.3
2020	53.51	11.8	26.6
2021	61.55	15.0	31.0
2022	68.76	11.7	29.1
2023	75.93	10.4	28.2
2024 (RE)	84.20	10.9	28.5
2025 (BE)	93.93	11.6	28.8

RE: Revised Estimates. BE: Budget Estimates.

**Sources:** 1. Budget documents of State governments.

2. Combined finance and revenue accounts of the Union and the State governments in India, Comptroller and Auditor General (CAG) of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance accounts of the Union government, Government of India.

Chart II.20: States' Outstanding Liabilities at end-March 2025 (BE)



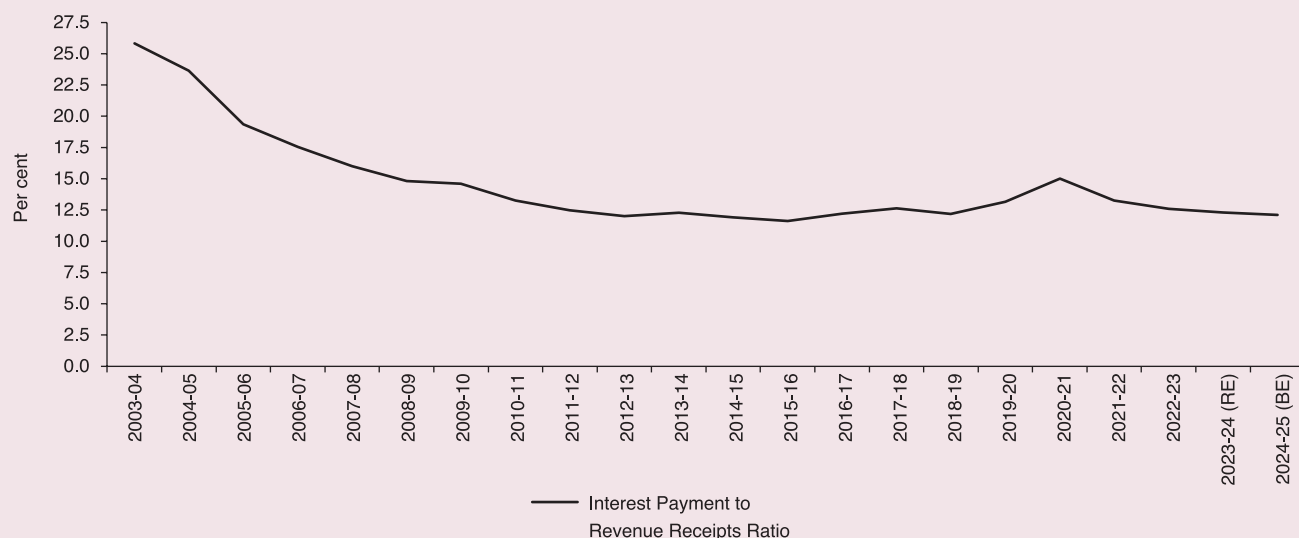
Sources: Same as Table II.9.

2.40 At a disaggregated level, the debt-GSDP ratio is budgeted higher than 25 per cent<sup>10</sup> for 26 States and UTs at end-March 2025 (Statement 20 and Chart II.20).

2.41 The debt-service ratio, measured by the interest payment to revenue receipts (IP-RR), has been declining gradually since 2020-21 (Chart II.21).

2.42 The share of market borrowings in total outstanding liabilities is budgeted to rise to 68.8 per cent by end-March 2025 (Table II.10). Similarly, the share of loans from the Centre is budgeted to increase to 8.9 per cent by end-March 2025 from 3 per cent at end-March 2020, primarily due to back-to-back loans *in lieu* of GST compensation and 50-year interest-free loans under the scheme

Chart II.21: Interest Burden of States



Source: Budget documents of State governments.

<sup>10</sup> Average of debt-GDP ratio from 2015-16 to 2019-20.

**Table II.10: Composition of Outstanding Liabilities of State Governments and UTs**  
(As at end-March)

(Per cent)

Item	2019	2020	2021	2022	2023	2024 RE	2025 BE
1	2	3	4	5	6	7	8
<b>Total Liabilities (1 to 4)</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>
1. Internal Debt	72.2	73.5	74.0	73.0	72.5	73.7	74.5
<i>of which:</i>							
(i) Market Loans	58.0	61.0	63.7	64.1	64.9	67.1	68.8
(ii) Special Securities Issued to NSSF	9.2	7.7	6.1	5.1	4.1	3.3	2.6
(iii) Loans from Banks and Financial Institutions	4.8	4.8	4.2	3.8	3.5	3.7	3.7
2. Loans and Advances from the Centre	3.6	3.0	5.1	7.2	7.7	8.3	8.9
3. Public Account (i to iii)	24.1	23.4	20.8	19.7	19.7	17.9	16.5
(i) State PF, etc.	10.2	9.8	8.8	8.4	7.9	7.5	7.1
(ii) Reserve Funds	4.2	3.8	3.4	3.4	3.8	3.4	3.1
(iii) Deposits & Advances	9.7	9.7	8.6	7.9	8.0	6.9	6.3
4. Contingency Fund	0.1	0.1	0.1	0.1	0.1	0.1	0.1

RE: Revised Estimate. BE: Budget Estimate.

**Sources:** 1. Budget documents of State governments.

2. Combined finance and revenue accounts of the Union and the State governments in India, Comptroller and Auditor General (CAG) of India.

3. Ministry of Finance, Government of India.

4. Reserve Bank records.

5. Finance accounts of the Union government, Government of India.

for 'Special Assistance to the States for Capital Expenditure'. On the other hand, the shares of the NSSF, loans from banks and financial institutions, and public accounts in total outstanding liabilities have decreased over time.

### Contingent Liabilities

2.43 Outstanding guarantees of States increased from 2 per cent of GDP at end-March 2017 to 3.9 per cent at end-March 2021, with a marginal dip to 3.8 per cent at end-March 2023 (Table II.11). Data from 20 States and UTs indicate that outstanding guarantees increased by 10.6 per cent by end-March 2024. States need to put in place a robust system of monitoring and reporting of guarantees to avoid unforeseen fiscal stress. In line with the recommendations of the

Working Group on State Government Guarantees (2024), States may adopt ceilings on guarantees and strengthen frameworks for their management (Box II.3).

**Table II.11: Guarantees Issued by State Governments**

Year (End-March)	Guarantees Outstanding	
	₹ lakh crore	As per cent of GDP
1	2	3
2015	4.28	3.4
2016	3.64	2.6
2017	3.12	2.0
2018	4.29	2.5
2019	5.38	2.8
2020	6.33	3.1
2021	7.79	3.9
2022	9.21	3.9
2023	10.31	3.8

**Sources:** State governments; and CAG.

### Box II.3: Working Group on State Government Guarantees – Major Recommendations

Government guarantee is a potential future liability contingent upon the occurrence of an unforeseen future event. If these liabilities get crystallised without adequate buffer, it would lead to increase in expenditure, budgetary deficits, and debt levels for the issuing government. In view of such risks, the 32<sup>nd</sup> Conference of the State Finance Secretaries held on July 7, 2022 set up a Working Group comprising members from the Ministry of Finance, Government of India; Comptroller and Auditor General of India; and select State governments to review the framework of State government guarantees. The major recommendations of the report of the Working Group, placed on the Reserve Bank's website on January 16, 2024, are:

- i. No distinction should be made between conditional/ unconditional/ financial/ performance guarantees as far as assessment of fiscal risk is concerned as all of these are contingent liabilities that might get crystallised on a future date.
- ii. The word 'guarantee' should be used in a broader sense and may include instruments by whatever name they are called if they create obligations on the part of the guarantor (State government) for making payment on behalf of the borrower (State enterprise) at a future date, contingent or otherwise.
- iii. State governments may be guided by the broad guidelines issued by the Government of India (GoI, 2022)<sup>11</sup> while formulating their own guarantee policy.
- iv. The purpose for which government guarantees may be issued should be clearly defined in line with Rule 276 of General Financial Rules, 2017<sup>12</sup>. Government guarantees should, however, not be used to obtain finance through State owned entities. Government guarantees should not be allowed for creating direct liability/de-facto liability on the State.
- v. States should classify projects/ activities as high, medium and low-risk and assign appropriate risk weights before extending guarantees. Such risk categorisation should also take into consideration past records of defaults.

- vi. The ceiling for incremental guarantees issued during a year should be 5 per cent of revenue receipts or 0.5 per cent of GSDP, whichever is less.
- vii. The guarantee fee charged should reflect the riskiness of the borrowers / projects / activities. A minimum of 0.25 per cent per annum may be considered as the base or minimum guarantee fee. Additional risk premium, based on risk assessment by the State government, may be charged to each risk category of issuances. The guarantee fee should also be linked to the tenor of the underlying loan.
- viii. States which are currently not members of the guarantee redemption fund (GRF) should consider becoming members at the earliest.
- ix. States should continue with their contributions towards building up the GRF to a desirable level of five per cent of their total outstanding guarantees over a period of five years from the date of constitution of the fund. The corpus may be maintained on a rolling basis thereafter.
- x. The borrowing state enterprises should set up escrow accounts with pre-determined and regular contributions from project earnings. In case revenue from the project suffers for any reason, repayments could be made from these accounts before resorting to State government guarantees.
- xi. A unit responsible for tracking all the guarantees may be designated at the State level (preferably, within the Department of Finance). The unit would be responsible for compilation, consolidation, maintenance of the database on guarantees and monitoring the same on a continuous basis.
- xii. To ensure uniformity and consistency, the State governments may publish/ disclose data relating to guarantees as per the Indian Government Accounting Standard recommended by Government of India<sup>13</sup>.

#### Reference

RBI (2024). "Working Group on State Government Guarantees".

<sup>11</sup> "Government Guarantee Policy", Budget Division, Department of Economic Affairs, Ministry of Finance, Government of India, New Delhi, May 2022.

<sup>12</sup> "General Financial Rules", Department of Expenditure, Ministry of Finance, Government of India, February 11, 2017.

<sup>13</sup> "Guarantees given by Governments: Disclosure Requirements", Ministry of Finance, Government of India Notification, New Delhi, December 20, 2010, [https://dea.gov.in/sites/default/files/Guarantees\\_DiscReq\\_1.pdf](https://dea.gov.in/sites/default/files/Guarantees_DiscReq_1.pdf).



## 8. Conclusion

2.44 State governments have made commendable progress towards fiscal consolidation by containing their aggregate gross fiscal deficit within 3 per cent of GDP for three consecutive years (2021-22 to 2023-24), while restricting revenue deficit at 0.2 per cent of GDP in 2022-23 and 2023-24. This has allowed the States to scale up their capital spending and improve the quality of expenditure. However, the RECO ratio exceeds 10 in some States, constraining their scope for capital expenditure.

2.45 Several States have announced sops pertaining to farm loan waiver, free electricity to agriculture and households, free transport, allowances to unemployed youth and monetary assistance to women in their Budget for 2024-25. Such spending could crowd out the resources available with them and hamper their capacity to build critical social and economic infrastructure. High debt-GDP ratio, outstanding guarantees and the increasing subsidy burden require States to persevere with fiscal consolidation while laying greater emphasis on developmental and capital spending.



Annex II.1: Deficit Indicators - State-wise

(Per cent of GSDP)

State/UT	GFD			RD			PD		
	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4.0	4.4	4.2	3.3	2.7	2.1	2.1	2.3	2.5
2. Arunachal Pradesh	5.0	9.6	6.7	-18.1	-14.7	-11.9	2.6	7.3	4.6
3. Assam	5.9	5.2	3.5	2.5	0.2	-0.3	4.5	3.7	2.0
4. Bihar	6.0	8.9	3.0	1.5	4.2	-0.1	4.0	6.8	0.9
5. Chhattisgarh	1.0	7.3	3.8	-1.9	3.1	-0.2	-0.4	5.9	2.4
6. Goa	1.2	3.9	2.5	-2.7	-0.9	-1.6	-0.9	1.9	0.8
7. Gujarat	0.8	1.7	1.9	-0.9	-0.8	-0.4	-0.4	0.6	0.8
8. Haryana	3.2	2.8	2.8	1.7	1.2	1.5	1.1	0.8	0.7
9. Himachal Pradesh	6.5	6.1	4.7	3.3	2.8	2.0	3.9	3.4	2.0
10. Jammu and Kashmir	2.2	5.9	3.5	-2.7	-3.1	-6.3	-1.7	2.0	-0.5
11. Jharkhand	1.1	2.5	1.9	-3.2	-1.5	-3.7	-0.4	0.9	0.5
12. Karnataka	2.1	2.7	3.0	-0.6	0.6	1.0	0.8	1.5	1.6
13. Kerala	2.5	3.5	3.5	0.9	2.1	2.2	0.0	1.2	1.2
14. Madhya Pradesh	3.3	4.0	4.1	-0.3	0.0	-0.1	1.7	2.2	2.3
15. Maharashtra	1.9	2.8	2.6	0.1	0.5	0.5	0.7	1.6	1.3
16. Manipur	4.4	4.5	2.8	-4.3	-10.2	-13.1	2.2	2.6	0.8
17. Meghalaya	6.0	3.5	3.4	0.1	-7.3	-6.5	3.8	1.3	1.3
18. Mizoram	3.6	5.2	3.0	-0.6	-0.6	-1.3	2.0	3.4	1.7
19. Nagaland	4.2	5.8	2.9	-1.9	-0.9	-2.3	1.5	3.1	0.2
20. Odisha	2.0	2.9	3.4	-2.6	-2.6	-2.9	1.3	2.1	2.8
21. Punjab	5.0	4.1	3.8	3.8	3.2	2.9	2.1	1.0	0.8
22. Rajasthan	3.8	4.3	3.9	2.3	2.0	1.4	1.5	2.0	1.8
23. Sikkim	4.5	5.2	5.2	-1.1	-1.9	-0.9	2.8	3.5	3.5
24. Tamil Nadu	3.4	3.5	3.4	1.5	1.7	1.6	1.5	1.4	1.5
25. Telangana	2.5	3.3	2.9	-0.5	-0.1	0.0	0.8	1.7	1.9
26. Tripura	2.1	4.1	4.5	-0.8	-1.3	-1.9	0.2	2.4	2.9
27. Uttar Pradesh	2.8	3.2	3.2	-1.6	-2.8	-2.7	0.9	1.3	1.2
28. Uttarakhand	1.0	2.2	2.4	-1.7	-0.9	-1.2	-0.7	0.4	0.7
29. West Bengal	3.3	3.5	3.6	1.8	1.7	1.7	0.6	1.0	1.2
30. NCT Delhi	-0.4	0.7	0.5	-1.4	-0.4	-0.3	-0.8	0.4	0.3
31. Puducherry	-0.8	1.6	2.1	-1.5	0.4	0.6	-2.5	-0.1	0.6
<b>All States and UTs</b>	<b>2.7</b>	<b>3.5</b>	<b>3.2</b>	<b>0.2</b>	<b>0.5</b>	<b>0.2</b>	<b>1.0</b>	<b>1.8</b>	<b>1.5</b>

RE: Revised Estimates. BE: Budget Estimates. RD: Revenue Deficit. GFD: Gross Fiscal Deficit. PD: Primary Deficit.

**Note:** Negative (-) sign in deficit indicators indicates surplus.

**Source:** Budget documents of State governments.

**Annex II.2: States' Expenditure on Research and Development (R&D)**

(₹ Crore)

Item	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6
<b>Andhra Pradesh</b>					
<b>Total R&amp;D (a to g)</b>	<b>143.1</b>	<b>98.8</b>	<b>23.5</b>	<b>45.7</b>	<b>–</b>
	<b>(0.01)</b>	<b>(0.01)</b>	<b>(0.00)</b>	<b>(0.00)</b>	<b>–</b>
a. Education	2.9	3.4	5.2	4.8	–
b. Medical, Health, Family Welfare and Sanitation	–	10.7	13.9	35.0	–
c. Agricultural Research	–	–	1.0	0.4	–
d. Industrial Research	135.6	79.8	–	–	–
e. Environmental Research	2.97	3.5	1.6	3.5	–
f. Infrastructure Research	1.7	1.5	1.8	2.0	–
g. Others	–	–	–	–	–
<b>Bihar</b>					
<b>Total R&amp;D (a to g)</b>	<b>15.3</b>	<b>30.5</b>	<b>6.6</b>	<b>8.5</b>	<b>7.0</b>
	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>
a. Education	–	–	–	–	–
b. Medical, Health, Family Welfare and Sanitation	–	–	5.2	5.7	6.2
c. Agricultural Research	2.0	1.4	–	–	–
d. Industrial Research	–	–	–	–	–
e. Environmental Research	–	–	0.0	0.1	0.1
f. Infrastructure Research	–	–	–	–	–
g. Others	13.3	29.1	1.4	2.7	0.7
<b>Haryana</b>					
<b>Total R&amp;D (a to g)</b>	<b>561.8</b>	<b>647.2</b>	<b>729.8</b>	<b>808.3</b>	<b>351.1</b>
	<b>(0.08)</b>	<b>(0.07)</b>	<b>(0.07)</b>	<b>(0.07)</b>	<b>(0.03)</b>
a. Education	13.0	14.6	25.7	29.3	7.6
b. Medical, Health, Family Welfare and Sanitation	0.8	1.0	0.4	0.6	0.1
c. Agricultural Research	504.9	602.4	666.9	631.8	313.4
d. Industrial Research	–	–	–	–	–
e. Environmental Research	3.7	5.7	2.9	0.7	0.5
f. Infrastructure Research	38.7	22.3	28.9	134.8	9.5
g. Others	0.8	1.2	5.1	11.2	20.0
<b>Karnataka</b>					
<b>Total R&amp;D (a to g)</b>	<b>1798.7</b>	<b>1826.9</b>	<b>1769.8</b>	<b>2106.9</b>	<b>2057.5</b>
	<b>(0.11)</b>	<b>(0.09)</b>	<b>(0.08)</b>	<b>(0.08)</b>	<b>(0.07)</b>
a. Education	40.5	41.5	46.8	53.3	51.3
b. Medical, Health, Family Welfare and Sanitation	636.4	647.4	768.3	975.7	945.1
c. Agricultural Research	652.4	647.3	573.5	641.1	601.1
d. Industrial Research	4.6	4.8	0.9	0.8	0.5
e. Environmental Research	62.9	59.8	21.7	18.5	18.3
f. Infrastructure Research	–	–	–	–	–
g. Others	401.8	426.2	358.5	417.7	441.2

(Contd...)

**Fiscal Position of the State Governments**

<b>Kerala</b>					
<b>Total R&amp;D (a to g)</b>	-	-	-	<b>3482.4</b>	<b>3678.5</b>
	-	-	-	<b>(0.30)</b>	<b>(0.28)</b>
a. Education	-	-	-	1611.7	1706.4
b. Medical, Health, Family Welfare and Sanitation	-	-	-	802.1	871.0
c. Agricultural Research	-	-	-	510.1	541.0
d. Industrial Research	-	-	-	276.2	344.4
e. Environmental Research	-	-	-	19.4	14.3
f. Infrastructure Research	-	-	-	56.1	64.6
g. Others	-	-	-	206.9	136.8
<b>Madhya Pradesh</b>					
<b>Total R&amp;D (a to g)</b>	-	-	-	-	<b>8.0</b>
	-	-	-	-	<b>(0.00)</b>
a. Education	-	-	-	-	-
b. Medical, Health, Family Welfare and Sanitation	-	-	-	-	-
c. Agricultural Research	-	-	-	-	8.0
d. Industrial Research	-	-	-	-	-
e. Environmental Research	-	-	-	-	-
f. Infrastructure Research	-	-	-	-	-
g. Others	-	-	-	-	-
<b>Meghalaya</b>					
<b>Total R&amp;D (a to g)</b>	<b>77.8</b>	<b>150.7</b>	<b>103.1</b>	<b>103.3</b>	<b>123.5</b>
	<b>(0.23)</b>	<b>(0.39)</b>	<b>(0.24)</b>	<b>(0.22)</b>	<b>(0.23)</b>
a. Education	37.0	97.2	63.1	59.4	65.3
b. Medical, Health, Family Welfare and Sanitation	0.1	5.3	3.9	0.0	0.0
c. Agricultural Research	29.8	38.4	30.3	33.6	38.1
d. Industrial Research	-	-	-	-	-
e. Environmental Research	0.7	0.0	0.0	0.0	0.0
f. Infrastructure Research	10.1	3.5	4.8	0.0	0.0
g. Others	0.0	6.4	1.1	10.3	20.1
<b>Nagaland</b>					
<b>Total R&amp;D (a to g)</b>	<b>30.6</b>	<b>32.8</b>	<b>30.4</b>	<b>38.0</b>	<b>39.7</b>
	<b>(0.10)</b>	<b>(0.10)</b>	<b>(0.09)</b>	<b>(0.08)</b>	<b>(0.08)</b>
a. Education	10.3	11.4	10.2	11.3	11.4
b. Medical, Health, Family Welfare and Sanitation	1.7	2.0	3.0	2.4	2.4
c. Agricultural Research	14.8	13.7	11.5	19.6	20.2
d. Industrial Research	0.0	0.0	0.0	0.0	0.0
e. Environmental Research	0.0	0.1	0.1	0.0	0.0
f. Infrastructure Research	2.2	2.3	2.7	2.8	3.0
g. Others	1.6	3.3	3.0	2.0	2.8

(Contd...)

<b>Odisha</b>					
<b>Total R&amp;D (a to g)</b>	<b>388.8</b>	<b>550.7</b>	<b>879.4</b>	<b>1900.0</b>	<b>2294.9</b>
	<b>(0.02)</b>	<b>(0.03)</b>	<b>(0.04)</b>	<b>(0.10)</b>	<b>(0.12)</b>
a. Education	125.5	195.3	296.7	853.3	1142.1
b. Medical, Health, Family Welfare and Sanitation	25.7	29.8	69.2	113.8	110.0
c. Agricultural Research	24.6	96.6	123.8	229.5	220.4
d. Industrial Research	2.3	2.0	3.1	13.7	97.2
e. Environmental Research	15.6	12.9	29.8	37.4	67.4
f. Infrastructure Research	38.8	56.9	79.4	240.3	169.8
g. Others	156.3	157.3	277.5	411.9	488.1
<b>Puducherry</b>					
<b>Total R&amp;D (a to g)</b>	<b>1.64</b>	<b>2.08</b>	<b>1.73</b>	<b>1.56</b>	<b>1.97</b>
	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>	<b>(0.00)</b>
a. Education	0.3	0.3	0.2	0.1	0.0
b. Medical, Health, Family Welfare and Sanitation	0.0	0.0	-	-	-
c. Agricultural Research	0.0	0.0	-	-	-
d. Industrial Research	0.0	0.0	-	-	-
e. Environmental Research	0.0	0.0	-	-	-
f. Infrastructure Research	0.0	0.0	0.1	0.0	0.1
g. Others	1.3	1.8	1.4	1.4	1.9
<b>Punjab</b>					
<b>Total R&amp;D (a to g)</b>	<b>499.8</b>	<b>520.8</b>	<b>546.3</b>	<b>591.2</b>	<b>879.4</b>
	<b>(0.09)</b>	<b>(0.08)</b>	<b>(0.08)</b>	<b>(0.08)</b>	<b>(0.11)</b>
a. Education	83.9	102.2	112.6	89.8	425.1
b. Medical, Health, Family Welfare and Sanitation	0.0	0.6	0.3	0.7	1.1
c. Agricultural Research	397.9	403.8	414.5	489.1	436.6
d. Industrial Research	-	0.0	0.7	0.3	0.6
e. Environmental Research	2.9	4.3	4.5	3.8	6.8
f. Infrastructure Research	-	-	0.0	-	-
g. Others	15.1	9.9	13.6	7.5	9.2
<b>Rajasthan</b>					
<b>Total R&amp;D (a to g)</b>	<b>2831.6</b>	<b>3554.8</b>	<b>5109.2</b>	<b>6422.4</b>	<b>7488.2</b>
	<b>(0.28)</b>	<b>(0.29)</b>	<b>(0.38)</b>	<b>(0.42)</b>	<b>(0.42)</b>
a. Education	20.9	16.8	52.3	59.4	83.0
b. Medical, Health, Family Welfare and Sanitation	1977.5	2571.8	4012.2	4973.7	5773.9
c. Agricultural Research	309.8	318.6	393.6	460.1	417.2
d. Industrial Research	0.0	0.2	0.8	0.3	0.3
e. Environmental Research	3.2	5.0	8.0	3.4	5.7
f. Infrastructure Research	182.0	214.9	213.2	210.2	447.4
g. Others	338.1	427.4	429.1	715.2	760.8

(Contd...)

<b>Tamil Nadu</b>					
<b>Total R&amp;D (a to g)</b>	<b>530.2</b>	<b>428.0</b>	<b>391.0</b>	<b>311.6</b>	<b>350.2</b>
	<b>(0.03)</b>	<b>(0.02)</b>	<b>(0.02)</b>	<b>(0.01)</b>	<b>(0.01)</b>
a. Education	11.0	8.8	11.5	67.6	76.5
b. Medical, Health, Family Welfare and Sanitation	4.6	4.4	4.6	4.9	5.2
c. Agricultural Research	425.2	331.7	261.9	112.4	137.9
d. Industrial Research	1.7	1.5	9.4	2.3	1.5
e. Environmental Research	7.3	9.4	10.0	13.5	11.8
f. Infrastructure Research	70.2	61.7	83.1	95.7	103.5
g. Others	10.1	10.5	10.7	15.4	13.8
<b>West Bengal</b>					
<b>Total R&amp;D (a to g)</b>	<b>151.4</b>	<b>156.1</b>	<b>128.4</b>	<b>168.4</b>	<b>198.1</b>
	<b>(0.01)</b>	<b>(0.01)</b>	<b>(0.01)</b>	<b>(0.01)</b>	<b>(0.01)</b>
a. Education	1.8	1.9	1.3	2.1	6.0
b. Medical, Health, Family Welfare and Sanitation	4.7	3.3	3.7	6.3	7.1
c. Agricultural Research	117.8	115.2	103.8	110.6	117.2
d. Industrial Research	6.4	13.6	10.7	20.2	34.8
e. Environmental Research	3.0	3.3	-7.8	3.0	6.7
f. Infrastructure Research	5.4	6.1	5.6	12.3	9.8
g. Others	12.4	12.8	11.3	14.0	16.5

'-': Not available.

**Note:** Figures in parentheses are per cent of GSDP.

**Source:** State governments.

*State-specific Fiscal Responsibility Legislations (FRLs) have established a foundation for prudent fiscal management across States over the past two decades. The introduction of direct benefit transfers, adoption of the national pension system and implementation of GST have also contributed to improving their finances. The health of State-owned electricity distribution companies remains a stress point. Future reforms in subnational finances can include adoption of a risk-based fiscal framework; provisions for counter-cyclical fiscal policy actions; a medium-term expenditure framework incorporating the 'golden rule' for government spending; and enhanced data dissemination and communication policies.*

## 1. Introduction

3.1 The enactment of Fiscal Responsibility and Budget Management (FRBM) Acts/ Fiscal Responsibility Legislations (FRLs) by States paved the way for sub-national fiscal consolidation, starting 2004-05. It complemented the provision of debt and interest relief to States by the Central government. Since then the States have followed a series of reforms aimed at improving the sustainability, efficiency, and transparency of their finances. An assessment of these fiscal reforms is the theme of this chapter. Section 2 examines the performance of States in terms of adherence to fiscal rules. Section 3 highlights the major institutional reforms, followed by expenditure and tax reforms in Sections 4 and 5, respectively. Section 6 focuses on the reforms in financing patterns. Challenges encountered in the power sector are discussed in Section 7, while the agenda for future reforms is set out in Section 8. Section 9 puts forth concluding observations.

## 2. Review of Sub-national Fiscal Rules

3.2 Fiscal rules facilitate prudent fiscal management by bringing discipline in the conduct of public finances (Akin *et al.*, 2017). Following the FRBM Act of 2003 by the Government of

India, the States adopted their respective FRLs with the objective of designing and implementing a rule-based fiscal management system. The implementation of FRLs has incentivised formulation of fiscal policy strategies, creation of Medium-Term Fiscal Plans (MTFPs) and improvement in transparency. States have amended their FRLs periodically to adapt to changing needs.

3.3 Fiscal rules can be classified into four broad categories, based on the fiscal variables these rules impinge upon (Schaechter *et al.*, 2012; Bova *et al.*, 2015). The Budget Balance Rules (BBRs) aim at targeting either the overall fiscal balance or the cyclically adjusted fiscal balance. Debt rules set ceilings for public debt-to-GDP ratios. Expenditure rules restrict total or specific government spending. Revenue rules aim to control revenue through taxation limits or by ensuring minimum receipts. The FRBM Act of the Centre and FRLs of the States follow a deficit rule and set a debt-to-GDP ratio target.

## 2.1 Fiscal Management Principles

3.4 Internationally accepted fiscal management principles incorporate the features of transparency, stability, responsibility, fairness, and efficiency

at their core. Transparency ensures clear policy objectives and access to information by public. Stability involves predictable policymaking and some certainty around its economic impact. Responsibility emphasises integrity in budget formulation and public finance management. Fairness considers financial implications for future generations, and efficiency pertains to the effective design and implementation of fiscal policy and asset/liability management (RBI, 2005).

3.5 Containing the fiscal deficit and revenue deficit within prescribed limits, maintaining the debt stock at a sustainable level, using borrowed funds for productive use and capping guarantees within an indicative ceiling are some of the fiscal management principles adopted by the States' FRLs. The associated rules also require three documents to be laid before the legislatures at the time of presentation of the State budget: (i) Macro-economic Framework Statement containing an overview of the State economy, an analysis of growth and sectoral composition of GSDP, and an assessment related to State government finances and future prospects; (ii) Medium Term Fiscal Policy (MTFP) Statement, outlining the State government's fiscal goals and three-year rolling targets, covering revenue-expenditure balance, use of capital receipts for productive assets, and estimated pension liabilities for the next ten years; and (iii) Fiscal Policy Strategy Statement covering

the State's fiscal policies for the upcoming year relating to taxation, expenditure, borrowings and other liabilities. The States' FRLs also entail that the document should highlight strategic fiscal priorities; key fiscal measures; reasons for any significant deviations in policies related to taxation, subsidies, and expenditures; and provide an evaluation of current policies against the fiscal management principles. Currently, these Statements are disseminated by most of the major States either on their finance department websites or on other public platforms (Table III.1).

3.6 A review of the outcomes *vis-à-vis* the rolling targets specified in the MTFP Statements/ FRL Acts indicates that ten and nine major States could successfully achieve their fiscal deficit and debt ceiling goals, respectively, in 2021-22 (Chart III.1). Following the recommendation of the FRBM Review Committee (2017), the Finance Act, 2018, amended the Centre's FRBM Act (2003) to set up well-defined escape clauses, which could be invoked only in the cases of (a) national security concerns, acts of war, major disasters, and significant agricultural collapse; (b) substantial structural reforms leading to unforeseen fiscal impacts; and (c) a decline in real output growth of at least 3 percentage points below the average of the previous four quarters (Datta *et al.*, 2023). Subsequently, most major States invoked such escape clauses in their FRLs in the aftermath of the pandemic (Table III.1).

**Table III.1: FRL Practices of States**

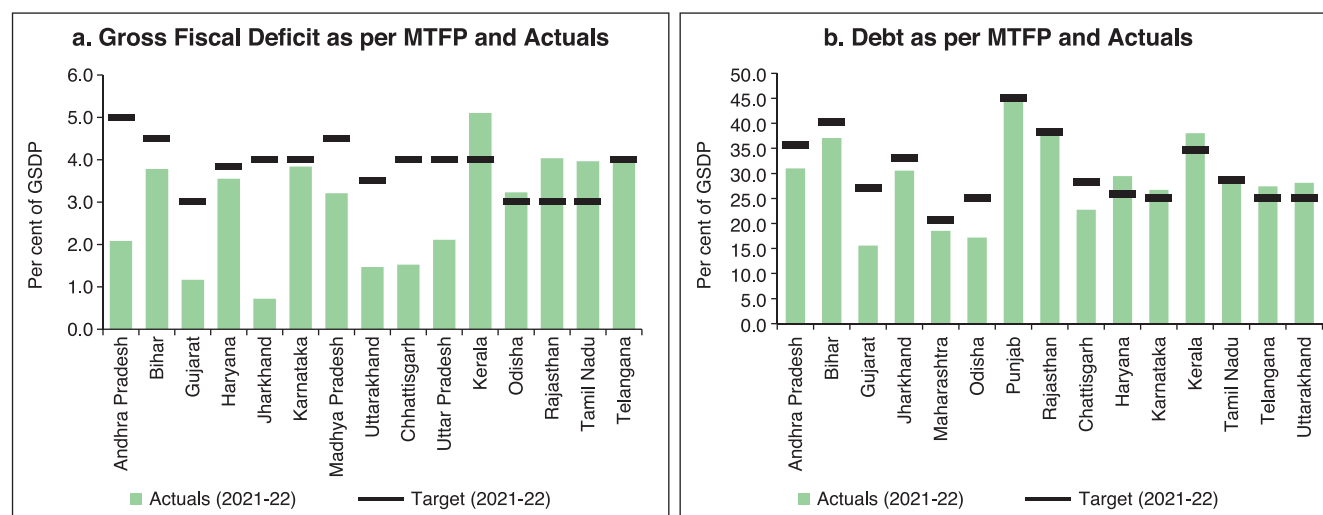
States releasing FRL documents in the public domain <sup>1</sup>	Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, West Bengal.
States having escape clause relating to natural calamity/internal security/exceptional circumstances	Andhra Pradesh, Bihar, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Haryana, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, West Bengal.

**Source:** Budget documents of State governments; and States' FRL/FRBM Acts.

<sup>1</sup> These States are releasing their FRL documents along with year-wise Budget documents. The North-eastern States and the UTs of Jammu and Kashmir, Delhi and Puducherry are excluded from this analysis.



Chart III.1: Adherence to Fiscal Targets – State-wise Performance<sup>2</sup>



**Note:** GFD and debt targets are as per the respective States’ FRL/MTFPS.

**Source:** State Finances Audit Reports of the CAG.

## 2.2 Fiscal Transparency Principles

3.7 Fiscal transparency promotes government accountability and trust among stakeholders (Kopits and Craig, 1998). It boosts budget credibility and reliability by making budget information accessible (Sarr, 2015; Jena and Sikdar, 2019). Public scrutiny of available information enhances market confidence, prevents mismanagement and diversion of public funds, improves policy effectiveness, and encourages public engagement in budget processes, ultimately resulting in fiscal discipline, stability, and sustainable economic growth.

3.8 The Advisory Group on Fiscal Transparency (2001) recognised that State-level fiscal transparency in India lagged that of the Central government. Following its recommendation of minimum transparency standards, most of the States publish a document titled ‘Budget at a

Glance’. The transparency measures enunciated in the Model FRL Act (RBI, 2005) require State governments to promote the disclosure of fiscal data such as any significant changes in accounting standards, policies and practices which are affecting or have the potential to affect the computation of fiscal indicators. A review of States’ FRL documents reveals that Himachal Pradesh, Jharkhand, Karnataka, Maharashtra, Odisha and Rajasthan explicitly report these disclosures in their budget documents.<sup>3</sup>

3.9 As a part of transparency measures, a few States have legislated the disclosure of estimated pension liabilities for the next ten years worked out on an actuarial basis to assess their likely pension burden, mode of financing and impact on deficit indicators. Currently, Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Madhya Pradesh, Odisha and Rajasthan are

<sup>2</sup> As recommended by the 15<sup>th</sup> Finance Commission, the net borrowing ceiling for the States was set at 4.5 per cent of GSDP for the year 2021-22 to compensate for the pandemic induced loss of tax revenues.

<sup>3</sup> Maharashtra, Odisha and Rajasthan report even if there are no changes in accounting standards, policies, and practices. Karnataka reports when there is a change in policy stance.



disclosing such information.<sup>4</sup> The disclosure of other sensitive information like contingent liabilities, off-budget borrowings, and employee details lack uniformity across States.

3.10 State governments resort to supplementary grants when expenditures under specific heads are anticipated to surpass the initially appropriated amounts. Most of the State FRLs stipulate disclosure of supplementary estimates on grants, and a review reveals that most States are compliant with this stipulation. The actual utilisation of these supplementary grants have been often short of the estimate, according to the CAG.<sup>5</sup>

## 2.3 Fiscal Marksmanship

3.11 Fiscal marksmanship examines the degree of correspondence between budgeted projections and the actual outcome of key fiscal indicators (Chakraborty, *et al.* 2020). The discrepancies between budgeted and actual numbers can reflect errors in assumptions or the occurrence of unexpected events. For State governments in India, poor fiscal marksmanship has been observed for the broader components of receipts and expenditures (Jena and Singh, 2021; Chakraborty *et al.*, 2020).

3.12 The Public Expenditure and Financial Accountability (PEFA) framework can be used to evaluate the budgets of State governments. Established in 2001 by seven international development partners – the European Commission, the International Monetary Fund (IMF), the World Bank, and the governments of France, Norway, Switzerland, and the United Kingdom – the PEFA programme provides a standardised methodology and reference tool for Public Financial Management (PFM) diagnostic assessments. Among the 31 performance indicators encompassing a wide range of PFM activities grouped under seven pillars in the PEFA framework, those pertaining to Budget Reliability and Transparency of Public Finances are particularly relevant for this analysis (Table III.2 and Annex Table III.1).

3.13 Data spanning 20 major States focusing on key components of receipts and expenditure across two distinct periods – 2016-17 to 2018-19 (Period I) and 2019-20 to 2021-2022 (Period II) are evaluated for budget credibility using the PEFA framework. For overall revenue receipts, while three and five States could achieve “A” and “B” scores, respectively, in Period I, none of them

**Table III.2 PEFA Scoring Mechanism**

Score	Receipts	Expenditure
A	Actual receipt falls within 97 per cent to 106 per cent of the budget estimate in at least two of the last three years.	Actual expenditure falls within 95 per cent to 105 per cent of the budget estimate in at least two of the last three years.
B	Actual receipt falls within 94 per cent to 112 per cent of the budget estimate in at least two of the last three years.	Actual expenditure falls within 90 per cent to 110 per cent of the budget estimate in at least two of the last three years.
C	Actual receipt falls within 92 per cent to 116 per cent of the budget estimate in at least two of the last three years.	Actual expenditure falls within 85 per cent to 115 per cent of the budget estimate in at least two of the last three years.
D	Performance is below the “C” level.	

Source: <https://www.pefa.org>.

<sup>4</sup> Gujarat reports number of pensioners and expenditure on pensions.

<sup>5</sup> Information availed from several States' State Finance Audited Reports from CAG.

could achieve “A” or “B” scores in Period II. The deterioration in budget forecasts could reflect the impact of the COVID-19 pandemic on economic activity and thereby on the finances of the States. Correspondingly, the number of States with “D” score increased from 11 in Period I to 16 in Period II (Table III.3). Component-wise, for States Goods and Services Tax (SGST) – the largest source of States’ own tax revenue – only three States received a “B” score while the remaining States received a “D” score in Period II. Among the other components, the number of States with

a “D” score declined in Period II for stamp duty and registration fees; sales tax; and grants from the Centre. In contrast, the number of States with “D” scores increased for excise duties and non-tax revenue during this period. Apart from the economic uncertainty associated with the pandemic, deviations from budget estimates often result from volatility in Central transfers, impaired State budgeting mechanisms, insufficient staff and resources, and infrastructural bottlenecks at the departmental level (Srinivasan and Misra, 2021; Acharya and Bose, 2020).

**Table III.3: Fiscal Marksmanship of Revenue Receipts and its Components using PEFA**

Period	PEFA Score			
	A	B	C	D
Revenue Receipts				
I	JH, MP, OD	GO, GJ, KL, MH, TN	WB	AP, BR, CG, HR, HP, KA, PB, RJ, TL, UP, UK
II	-	-	GJ, JH, KL, OD	AP, BR, CG, GO, HR, HP, KA, MP, MH, PB, RJ, TN, TL, UP, UK, WB
States’ Own Tax Revenue				
I	JH, RJ	KL, MP, MH, OD, TN	BR, CG, GO	AP, GJ, HR, HP, KA, PB, TL, UP, UK, WB
II	TL	JH, KL, MH	CG	AP, BR, GO, GJ, HR, HP, KA, MP, OD, PB, RJ, TN, UP, UK, WB
Stamps and Registration Fees				
I	JH, KA	AP, KL, TN, WB	GJ	BR, CG, GO, HR, HP, MP, MH, OD, PB, RJ, TL, UP, UK
II	BR	JH, MP, RJ, TL, WB	CG, PB	AP, GO, GJ, HR, HP, KA, KL, MH, OD, TN, UP, UK
SGST				
II	-	JH, KL, MH	-	AP, BR, CG, GO, GJ, HR, HP, KA, MP, OD, PB, RJ, TN, TL, UP, UK, WB
State Sales Tax/VAT				
I	JH, MP	MH, PB, TN	-	AP, BR, CG, GO, GJ, HR, HP, KA, KL, OD, RJ, TL, UP, UK, WB
II	CG, MP	TL	BR, JH, KL, MH, PB, UK, WB	AP, GO, GJ, HR, HP, KA, OD, RJ, TN, UP
Excise Duties				
I	JH, TL	KL, OD, TN, UK, WB	MP, MH, RJ	AP, CG, GO, GJ, HR, HP, KA, PB, UP
II	JH, MH	GO, GJ, TN, TL	CG	AP, HR, HP, KA, KL, MP, OD, PB, RJ, UP, UK, WB
Non-Tax Revenue				
I	OD	GO, UP, WB	BR, GJ, JH	AP, CG, HR, HP, KA, KL, MP, MH, PB, RJ, TN, TL, UK
II	-	JH, OD	-	AP, BR, CG, GO, GJ, HR, HP, KA, KL, MP, MH, PB, RJ, TN, TL, UP, UK, WB
Grants from the Centre				
I	-	GO, GJ	JH, KL	AP, BR, CG, HR, HP, KA, MP, MH, OD, PB, RJ, TN, TL, UP, UK, WB
II	OD	JH, KL, MP, RJ, TN, WB	KA	AP, BR, CG, GO, GJ, HR, HP, MH, PB, TL, UP, UK

**Source:** RBI staff estimates.

3.14 The forecast deviations in States' revenues can, in turn, impinge upon their actual expenditures relative to budget estimates (Jena, 2006). This effect is observed in revenue expenditure across several major sectors such as urban development, agriculture and allied activities, rural development and energy,

with numerous States generally in category "D" in both the periods (Table III.4). The notable exceptions are medical and public health, social security and welfare, with an increasing number of States having improved their expenditure predictability in Period II compared to Period I.

**Table III.4: Fiscal Marksmanship of Revenue Expenditure and its Components using PEFA**

Period	PEFA Score			
	A	B	C	D
Revenue Expenditure				
I	AP, KA, MP, RJ, TN, WB	CG, GO, GJ, HR, HP, KL, MH, UP, UK	BR, JH, OD, PB	TL
II	KA, KL, RJ, TN, WB	CG, GJ, MP, OD, PB	GO, HR, HP, MH, TL, UK	AP, BR, JH, UP
Education, Sports, Art and Culture				
I	GO, RJ	GJ, KA, KL, MP, PB, TN, TL, UP, UK, WB	AP, BR, CG, MH, OD	HR, HP, JH
II	AP, GJ, KA	MP, OD, PB, RJ, TN, WB	CG, KL, MH, TL, UP, UK	BR, GO, HR, HP, JH
Medical and Public Health				
I	GJ, KA, MH, OD	AP, BR, GO, HR, KL, MP, RJ, TN	HP, JH, PB, UP	CG, TL, UK, WB
II	BR, CG, HR, TN	GO, GJ, KA, MP, MH, OD, PB, RJ, TL, UK	AP, KL	HP, JH, UP, WB
Urban Development				
I	KA, WB	GJ	RJ	AP, BR, CG, GO, HR, HP, JH, KL, MP, MH, OD, PB, TN, TL, UP, UK
II	-	-	CG, GJ, JH, KA, OD, RJ	AP, BR, GO, HR, HP, KL, MP, MH, PB, TN, TL, UP, UK, WB
Social Security and Welfare				
I	HR, HP, KA, RJ.	MP, TN, TL	BR, GO, GJ, MH, OD, UK	AP, CG, JH, KL, PB, UP, WB
II	AP, BR, HR, HP, KA, OD	JH, MP, PB, TN, WB	CG, MH, RJ	GO, GJ, KL, TL, UP, UK
Agriculture and Allied Activities				
I	TN	AP, HP, KA, MP, OD, UK	KL, RJ	BR, CG, GO, GJ, HR, JH, MH, PB, TL, UP, WB
II	TN	KA, RJ	GJ, HP, OD	AP, BR, CG, GO, HR, JH, KL, MP, MH, PB, TL, UP, UK, WB
Rural Development				
I	OD	WB	CG, GJ, KA, UP	AP, BR, GO, HR, HP, JH, KL, MP, MH, PB, RJ, TN, TL, UK
II	CG, OD	KA, RJ, TL, WB	MP, UK	AP, BR, GO, GJ, HR, HP, JH, KL, MH, PB, TN, UP
Energy				
I	GO, KA, UP	RJ, TN, TL	CG, HR, UK	AP, BR, GJ, HP, JH, KL, MP, MH, OD, PB, WB
II	TL	CG, GO, GJ, TN, UK	AP, HR, RJ	BR, HP, JH, KA, KL, MP, MH, OD, PB, UP, WB

**Source:** RBI staff estimates.

3.15 For capital outlay, the number of States with “A” and “B” scores declined from Period I to Period II (Table III.5). In Period II, the number of States with a “D” score is much higher at 13 for capital outlay as against only four for revenue expenditure, suggesting that capital expenditure is often compromised in the face of shortfalls to comply with the fiscal rules. In addition, programme

management and structural bottlenecks often hinder budget implementation and spending during the year (Saha and James, 2022). Within capital expenditure, there is a deterioration in fiscal marksmanship, as reflected by “D” scores in Period II, in almost all the areas except energy.

**Table III.5: Fiscal Marksmanship of Capital Expenditure and its Components using PEFA**

Period	PEFA Score			
	A	B	C	D
Capital Outlay				
I	KA, MP, OD	GJ, HP, JH, KL, UK, WB	BR, TN	AP, CG, GO, HR, MH, PB, RJ, TL, UP
II	JH, TL	MP	HP, KA, KL, TN	AP, BR, CG, GO, GJ, HR, MH, OD, PB, RJ, UP, UK, WB
Medical and Public Health				
I	UK	BR, GJ, WB	MP	AP, CG, GO, HR, HP, JH, KA, KL, MH, OD, PB, RJ, TN, TL, UP
II	-	-	TN	AP, BR, CG, GO, GJ, HR, HP, JH, KA, KL, MP, MH, OD, PB, RJ, TL, UP, UK, WB
Water Supply and Sanitation				
I	-	GJ, UP	AP, BR, KA, MH, OD	CG, GO, HR, HP, JH, KL, MP, PB, RJ, TN, TL, UK, WB
II	HP	KA, MP, UK		AP, BR, CG, GO, GJ, HR, JH, KL, MH, OD, PB, RJ, TN, TL, UP, WB
Urban Development				
I	HR, JH	KA	HP	AP, BR, CG, GO, GJ, KL, MP, MH, OD, PB, RJ, TN, TL, UP, UK, WB
II	-	-	GJ, KA	AP, BR, CG, GO, HR, HP, JH, KL, MP, MH, OD, PB, RJ, TN, TL, UP, UK, WB
Agriculture and Allied Activities				
I	HP	-	MP	AP, BR, CG, GO, GJ, HR, JH, KA, KL, MH, OD, PB, RJ, TN, TL, UP, UK, WB
II	-	-	-	AP, BR, CG, GO, GJ, HR, HP, JH, KA, KL, MP, MH, OD, PB, RJ, TN, TL, UP, UK, WB
Irrigation and Flood Control				
I	GJ, MH	-	BR, KA, MP, OD, RJ	AP, CG, GO, HR, HP, JH, KL, PB, TN, TL, UP, UK, WB
II	KA	JH	HR	AP, BR, CG, GO, GJ, HP, KL, MP, MH, OD, PB, RJ, TN, TL, UP, UK, WB
Transport				
I	BR	JH, TL	HP, KA, MH, OD	AP, CG, GO, GJ, HR, KL, MP, PB, RJ, TN, UP, UK, WB
II	-	RJ, TN	CG, JH, KA, MP	AP, BR, GO, GJ, HR, HP, KL, MH, OD, PB, TL, UP, UK, WB
Energy				
I	GJ, HR, KA, UP	-	RJ	AP, BR, CG, GO, HP, JH, KL, MP, MH, OD, PB, TN, TL, UK, WB
II	BR, HP, KA	GJ	OD, UP	AP, CG, GO, HR, JH, KL, MP, MH, PB, RJ, TN, TL, UK, WB

Source: RBI staff estimates.

## 2.4 Enforcement of Compliance

3.16 To comply with fiscal policy rules, the FRLs of most of the States have a provision for disclosing an annual report detailing outcomes compared to targets, in line with the recommendations of the Group on Model Fiscal Responsibility Legislation at the State Level (RBI, 2005). Additionally, most State FRLs specify the release of monthly/quarterly/half-yearly outcome reports which review the trends in receipts and expenditure in relation to the budget estimates. In case of non-achievement of targets, States are mandated to elicit the remedial measures required. These compliance reports are required to be placed before the State Legislature by the Minister in charge of Finance at specified intervals. At present, Andhra Pradesh, Haryana, Karnataka, Madhya Pradesh, Odisha, Punjab, Rajasthan and Tamil Nadu are releasing such review reports.<sup>6</sup> In addition, some States have stipulated the constitution of an independent agency to monitor the compliance of the provisions of FRL. States like Karnataka, Kerala, Rajasthan and West Bengal have legislated the constitution of a Public Expenditure Review Committee to submit independent review reports.<sup>7, 8</sup>

## 3. Institutional Reforms

3.17 Institutional reforms have been pivotal in transforming India's fiscal landscape. By reshaping Centre-State fiscal relations and governance structures, these reforms have empowered States to manage public finances more effectively and tailor development strategies to their unique needs. Key among these changes are the establishment of the NITI Aayog and the

creation of State Institutions for Transformation (SITs).

### 3.1 Constitution of NITI Aayog

3.18 The Planning Commission, established in 1950, was replaced by the National Institution for Transforming India (NITI Aayog) in 2015. The NITI Aayog, unlike its predecessor, does not have resource allocation as part of its mandate. The role of intermediation of Annual Plans and transfer of Plan funds to State governments has now been conferred on the Ministry of Finance. NITI Aayog has a twin mandate: (i) to oversee the adoption and monitoring of the sustainable development goals (SDGs) in the country; and (ii) to promote competitive and cooperative federalism among States and UTs to align the policies and schemes of Central and State governments in these sectors.

### 3.2 Setting up of State Institutions of Transformation

3.19 State governments play a major role in creating an enabling environment for sustainable and inclusive growth. Levers of development like health, education, skill building, infrastructure, land administration and urbanisation are primarily driven by State governments. State Support Mission, an umbrella initiative by NITI Aayog, aims at fostering structured and institutionalised engagement with States and UTs to assist them in achieving socioeconomic goals by 2047. The mission has been strategically designed to support States/UTs in developing a roadmap aligned with national priorities and their core strengths (NITI Aayog, 2023). One of the critical components of the State Support Mission is to

<sup>6</sup> Odisha publishes monthly fiscal report.

<sup>7</sup> Karnataka has legislated the constitution of a Fiscal Management Review Committee.

<sup>8</sup> Even without specific mandate, the Principal Accountant General and the Accountant General have consistently reported on the State Governments' adherence to the Act's provisions in the State Finances Audit Report (Volume-III Governmental Perspective – Centre & States, FRBM Review committee 2017). Accessible at: <https://dea.gov.in/sites/default/files/Volume-3%20Centre%20%26%20States.pdf>.

set up State Institutions for Transformation (SITs), where States/UTs can either establish new SITs or reconfigure existing institutions with support from NITI Aayog, including setting up bodies to replace their planning boards. So far, the NITI Aayog has collaborated with seven State governments – Assam, Gujarat, Karnataka, Maharashtra, Madhya Pradesh, Uttar Pradesh and Uttarakhand – to establish SITs tailored to meet the specific needs of each State (Annex Table III.2). They will play a pivotal role in fostering partnerships, mobilising resources, generating ideas, and creating synergies for the States to realise their goals.

### 3.3 Changing Dynamics of Transfers to States

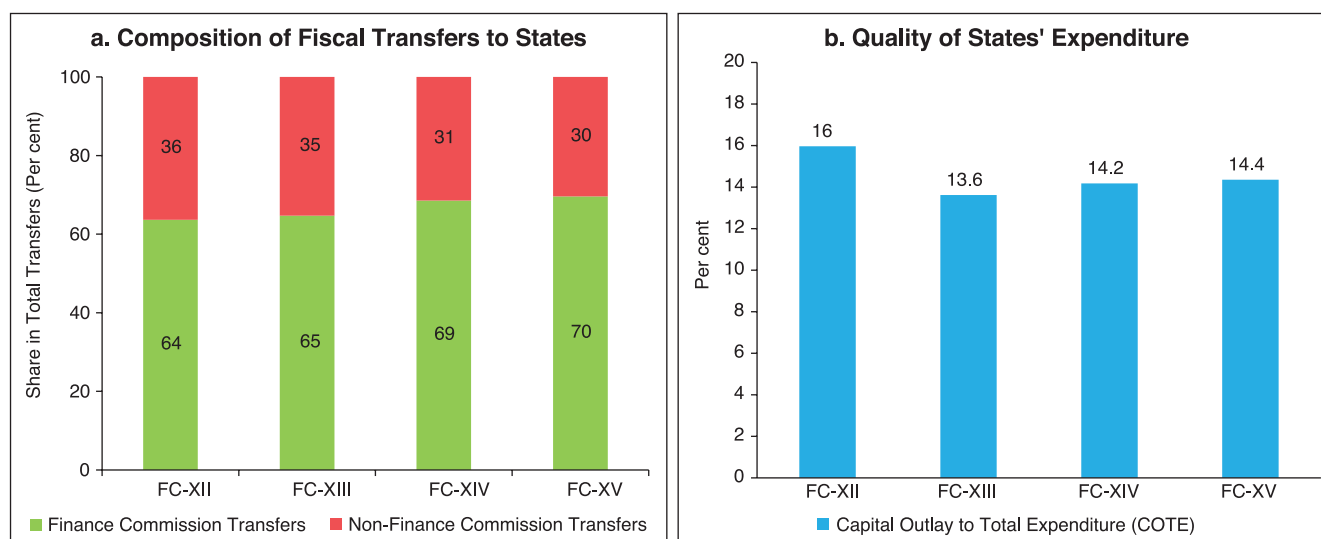
3.20 After the abolition of the Planning Commission, the channel of central funding to the States was confined to Finance Commission transfers and Central grants through various Centrally Sponsored Schemes (CSS) administered by Central ministries. In order to compensate the States after the cessation

of plan grants, the 14<sup>th</sup> Finance Commission (FC-XIV) raised the vertical share of taxes to 42 per cent from 32 per cent recommended by the 13<sup>th</sup> Finance Commission (FC-XIII), thus making tax devolution the primary vehicle for federal transfers. It was expected that the increase in unconditional transfers would provide adequate flexibility to the States to spend as per their needs, thus furthering fiscal federalism and conferring more fiscal autonomy on States. Accordingly, the average share of Finance Commission transfers<sup>9</sup> in total Central transfers increased from 65 per cent in the period of FC-XIII to 70 per cent in the period of FC-XV (2020-21 to 2024-25) (Chart III.2a). During the same period, there has been an improvement in the quality of States' expenditure (Chart III.2b).

### 4. Major Expenditure Reforms

3.21 One of the main pillars of fiscal reforms by States is expenditure rationalisation aimed at reducing unproductive expenditure and channelising resources to the priority areas.

Chart III.2: Central Transfers and Expenditure Quality of States



Source: State Finances: A Study of Budgets, RBI.

<sup>9</sup> Finance Commission transfers include tax devolution and statutory grants under Article 275 of the Indian Constitution.



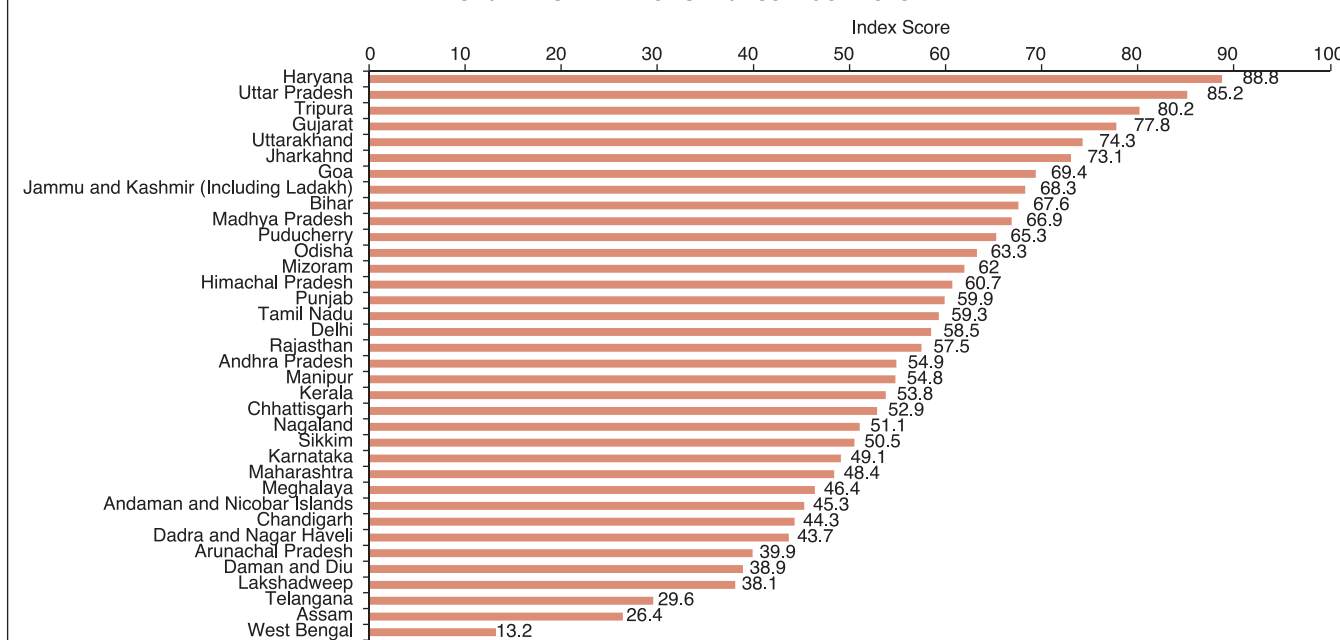
#### 4.1 Introduction of Direct Benefit Transfer

3.22 Direct Benefit Transfer (DBT) – the system of delivering welfare benefits directly to the targeted beneficiaries – was originally envisaged in 2013 under which welfare benefits were directly credited to the bank or postal accounts of the accurately identified targeted beneficiaries in 43 districts for 24 Central schemes (Gol, 2013). The full potential of DBT was unleashed with the JAM Trinity – *Jan Dhan, Aadhaar, and Mobile* – leveraging digital public infrastructure to directly transfer the benefits and social security payments of various government schemes to the bank account of the intended beneficiary (Gol, 2016).

3.23 State governments have also started disbursing benefits under their exclusive schemes through DBT (Annex Table III.3). Over the years, DBT has been applied to more than 2,000 schemes at the State level. States have leveraged DBT and other governance reforms to remove duplicate/fake beneficiaries and plug leakages. In Uttar Pradesh, DBT has been used to pay sugarcane prices to

eligible farmers. States like Telangana and Andhra Pradesh are implementing *Rythu Bandhu* and *Rythu Bharosa* schemes, respectively, for farmers through DBT. Odisha’s *Krushak Assistance for Livelihood and Income Augmentation (KALIA)* scheme uses DBT to provide financial assistance to needy farmers to carry forward cultivation activities. Andhra Pradesh, Bihar, Chhattisgarh, Telangana, Uttarakhand and Uttar Pradesh are using the DBT route to implement various State government pension schemes. States like Gujarat, Maharashtra and Uttarakhand have adopted DBT for the disbursement of scholarships to students through online mode. In addition, almost all States are using the DBT route to deliver welfare benefits to women and girls under various schemes. The DBT Mission of the Government of India monitors and evaluates the performance of various States and UTs. States were assigned DBT scores, based on their performance on parameters like Aadhaar saturation, data reporting, savings-expenditure ratio and DBT per capita (Chart III.3).

Chart III.3: DBT Performance Index 2020



Source: DBT Bharat Portal (dbtbharat.gov.in).

3.24 DBT has generated significant monetary savings for State governments by reducing corruption, duplication, and leakages. For the beneficiaries, the expansion of DBT and integration with UPI has reduced delays in payments, empowered individuals and ensured higher consumption standards. DBT played an important role in extending financial support to vulnerable sections of society like small farmers, unorganised sector workers, migrant labour, women, and senior citizens during the pandemic. The DBT scheme is regarded as a 'logistical marvel' that has helped vulnerable sections (Caselli *et al.*, 2022). DBT has the potential to provide social security or universal basic income, financially empower women and reduce subsidy leakages in public programs (Saini *et al.*, 2017; Sabharwal *et al.*, 2019; and Barnwal, 2016).

#### 4.2 Pension Reforms

3.25 India's pension reforms initiated in the 2000s led to the adoption of the National Pension System (NPS) – a defined contribution (DC) scheme – replacing the Old Pension Scheme (OPS) – a defined benefit (DB) plan by the Central and State governments. The OPS required pensions to be paid from current government revenue, thus creating a substantial fiscal burden. In contrast, the NPS accumulates funds through contributions from both employees and the government, reducing the fiscal stress on State finances. In India, most of the States – except West Bengal and Tamil Nadu – have implemented the NPS.

3.26 In order to encourage States to continue with the NPS, the Centre allowed extra borrowing limits to them equivalent to employer and employee shares of contributions to the scheme for the financial year 2023-24. Overall, an extra

borrowing ceiling of ₹60,877 crore was allowed to 22 States in 2023-24 for NPS contribution (Gol, 2023).

3.27 The Andhra Pradesh government introduced a Guaranteed Pension Scheme (GPS) for its employees in 2023, which is a hybrid model with features of both DB and DC plans. In this context, the recently announced Unified Pension Scheme (UPS) of the Central government for its employees retains the "funded" nature of the NPS while incorporating a guaranteed pension component. The UPS balances the demand for a guaranteed pension by employees while maintaining the sustainability of public pension plans (Table III.6).

#### 5. Tax Reforms

3.28 Reforming direct and indirect taxes at the national and sub-national levels is essential for boosting tax revenues and raising the tax ratio.

##### 5.1 Introduction of GST

3.29 The introduction of the goods and services tax (GST) was a game changer for indirect taxation in India. After prolonged deliberation between the Centre and the States for nearly two decades, the GST regime was finally implemented on July 1, 2017. The primary motive of this 'One Nation One Tax' proposal was to reduce the cascading effects of indirect taxation, simplify compliance procedures and promote economic integration. The current GST structure in India has four tax slabs, *viz.*, 5, 12, 18 and 28 per cent, with a few essential commodities being exempted. A compensation mechanism was worked out under which the Central government compensated the States for any shortfall in revenue due to transition to the GST regime for an initial period of five years.



**Table III.6: Comparative Analysis of OPS, NPS and UPS**

Characteristics	Old Pension Scheme (OPS)	National Pension System (NPS)	Unified Pension Scheme (UPS)
Type of Plan	Defined Benefit	Defined Contribution	Hybrid
Pension Structure	Provides retirees with a predetermined pension (half of the last drawn salary).	Retirement benefits are determined based on contributions by employees and employers and the investment performance of the pension fund.	Assured pension of half the average basic pay over the last 12 months. A minimum pension of ₹10,000 per month is guaranteed after ten years of service.
Minimum Service Required	Minimum service requirement of 20 years to be eligible for pension.	No minimum service length, but benefits improve with longer tenures.	Minimum 10 years of service for assured pension; full benefits with 25 years of service.
Family Pension	Family pension of 50 per cent of the pension of the employee.	The amount of family pension depends on the type of the annuity purchased by the retiree.	Assured family pension of 60 per cent of the pension of the employee.
Employee Contribution	Not required.	10 per cent of basic salary and dearness allowance (DA).	10 per cent of basic salary and DA.
Government Contribution	Fully funded by the government.	14 per cent of basic salary and DA (Increased from 10 per cent in 2019).	18.5 per cent of basic salary and DA.
Risk Factors	No risk to employees, the government bears the longevity risk.	Employees face investment and longevity risks.	The government bears investment and longevity risks.
Portability and Flexibility	Tied to government service, limited portability.	High portability across sectors and jobs, flexible investment options (low to high risk).	High portability and flexibility like NPS.
Inflation Protection	Linked to DA, revised semi-annually to account for inflation.	No inflation-linked adjustments, though investments may indirectly cover inflation.	Fully indexed to inflation via the All-India Consumer Price Index for Industrial Workers (AICPI-IW).

**Source:** Central Civil Services Pension Rules (2021); PFRDA; PIB (2024), Gol.

3.30 The GST has led to greater harmonisation and uniformity across States in terms of tax structure. Decisions pertaining to various aspects such as fixation of rates, exemption of certain goods and services as well as revenue sharing between States and Centre are decided by the GST Council, which comprises representatives of the Centre and States. The regime’s success in India can be attributed to the cooperative and consensus-based approach between Central and State governments.

## 5.2 Modernisation of Tax Administration

3.31 State governments have implemented several administrative reforms to boost the efficiency of tax collection (Annex Table III.4). These efforts include the development of Geographic

Information Systems (GIS) for providing online access to property guidance values, compulsory e-stamping for non-registerable documents with updates of fair values of land parcels. States have adopted digital payment systems at liquor outlets to augment revenue. Centralised GST registration cells have been established along with mandatory e-invoicing for large taxpayers. E-governance measures such as e-registration, e-filing, and e-payment have streamlined compliance and reduced costs while addressing revenue leakages. Going forward, Indian States can further refine their taxation system by adopting the international best practices as well as utilising data analytics, machine learning and artificial intelligence (Govindharaj, 2023).

## 6. Borrowing Reforms

3.32 The steady shift towards market borrowings constitutes the most important reforms of financing of States in the last two decades. The share of market borrowings in the financing of GFD increased from a modest 17 per cent in 2005-06 to 79.0 per cent in 2024-25 (BE) (Chart III.4). The share of market borrowings peaked at 95 per cent of States' deficit funding in 2019-20 but has since moderated due to an increase in the share of loans from the Centre in lieu of GST compensation and special assistance for capital expenditure.

3.33 For short-term cash management, the States continue to depend on financial accommodation provided by the Reserve Bank through ways and means advances (WMA), overdrafts (OD) and the special drawing facility (SDF) (Table III.7).

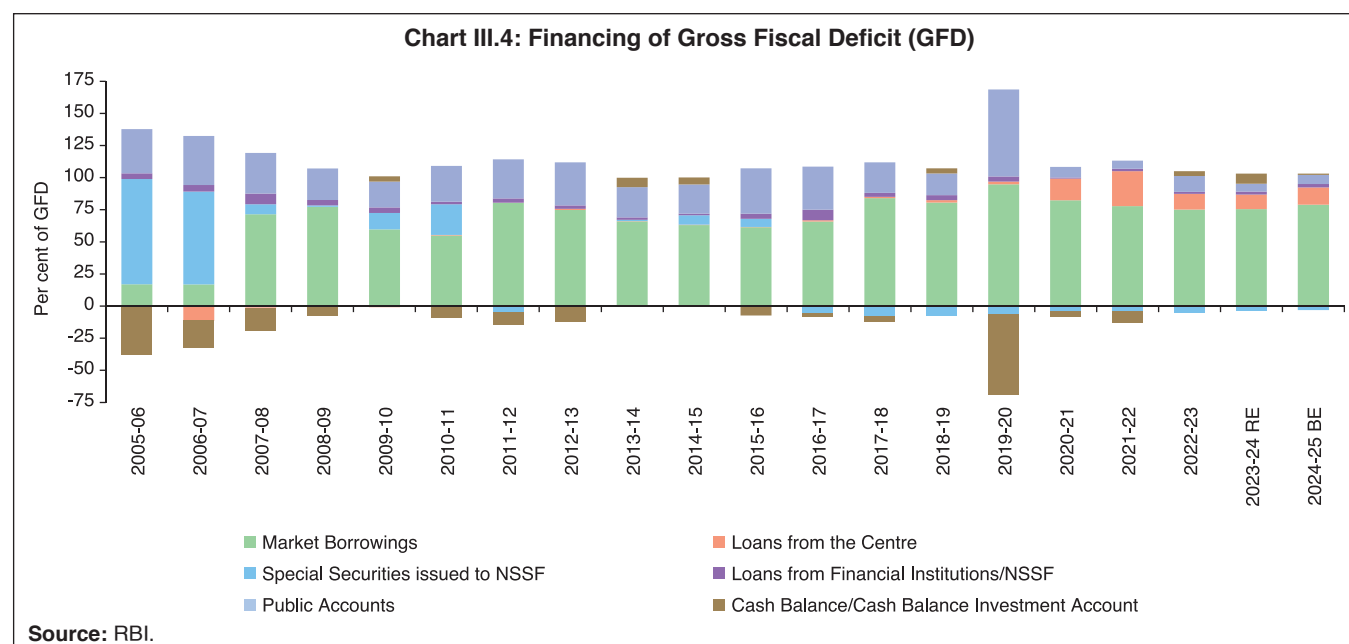
3.34 States are allowed to avail SDF against their net incremental annual investments in

**Table III.7: Number of States/UTs which availed SDF/ WMA/ OD**

Year	SDF	WMA	OD
2010-11	8	6	4
2011-12	8	9	6
2012-13	10	9	8
2013-14	13	13	8
2014-15	13	12	10
2015-16	12	12	9
2016-17	12	14	6
2017-18	11	13	7
2018-19	9	14	10
2019-20	16	13	9
2020-21	18	15	8
2021-22	17	14	9
2022-23	17	11	10
2023-24	16	14	11

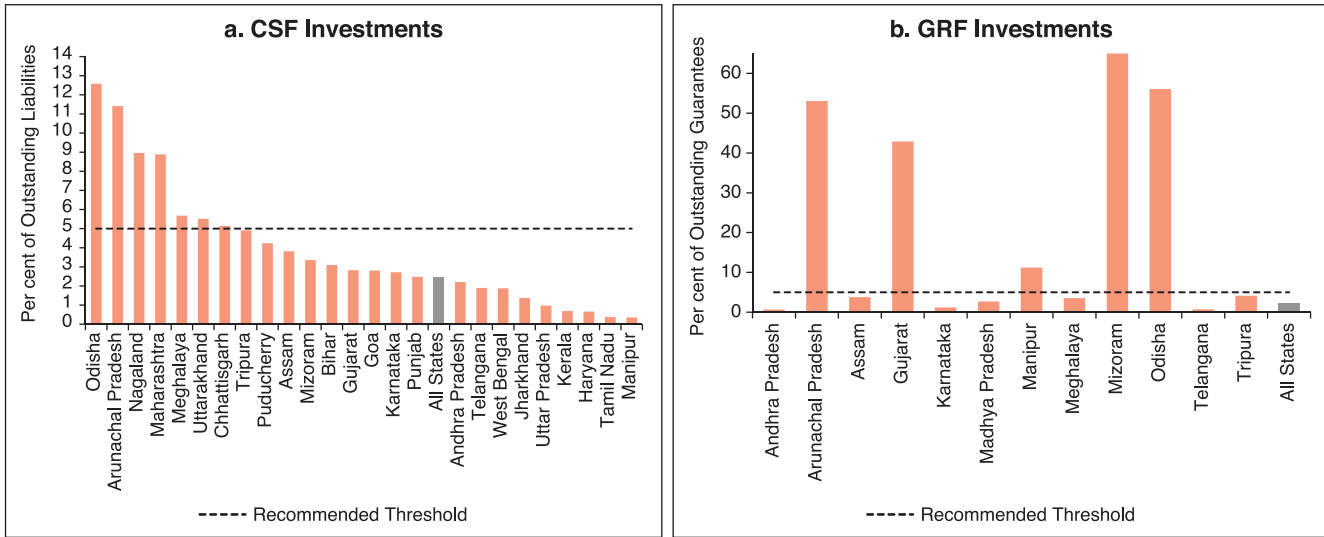
Source: RBI.

the Consolidated Sinking Fund (CSF) and the Guarantee Redemption Fund (GRF). Many of the States still need to catch up to the 5 per cent CSF threshold of their total outstanding liabilities suggested by the Working Group on State Government Guarantees (2024)<sup>10</sup> (Chart III.5a).



<sup>10</sup> Report of the Working Group on State Government Guarantees, Accessible at: <https://rbi.org.in/Scripts/PublicationReportDetails.aspx?UrlPage=&ID=1261>.

**Chart III.5: Investment by State Governments in CSF and GRF**  
(As of March 31, 2024)



Source: RBI.

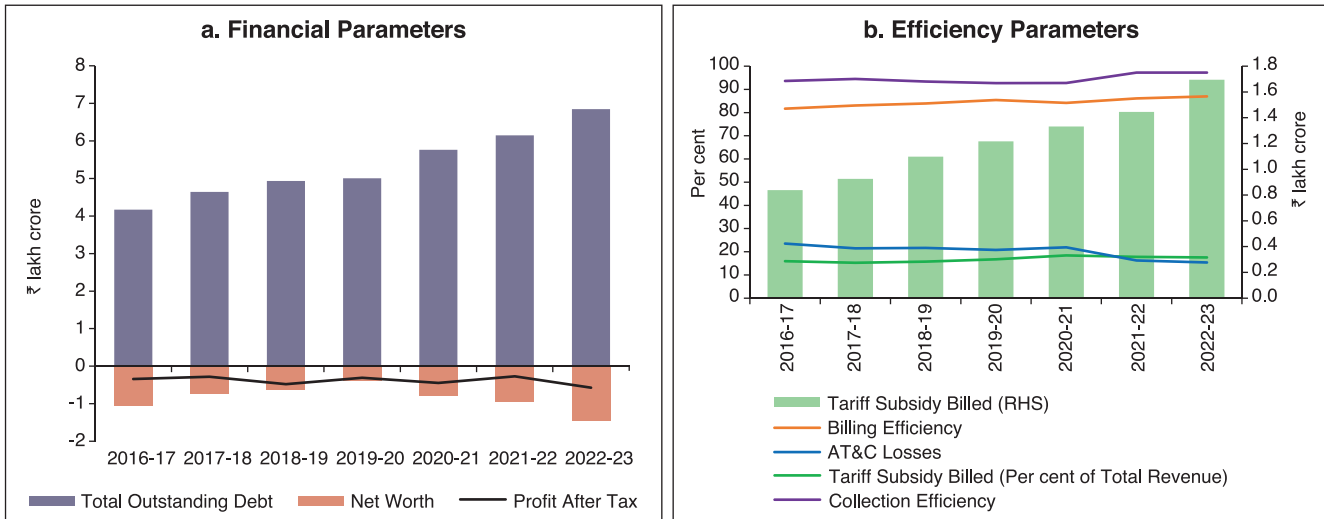
Similarly, some major States have GRFs below the recommended threshold level of 5 per cent of outstanding guarantees (Chart III.5b).

### 7. Power Sector Reforms

3.35 The weak financial health of State-owned electricity distribution companies (DISCOMs) constitutes a persisting challenge for State

government finances. Despite multiple financial restructuring efforts, DISCOMs' total outstanding debt has grown at an average annual rate of 8.7 per cent since 2016-17, rising from ₹4.2 lakh crore to ₹6.8 lakh crore in 2022-23 (2.5 per cent of GDP) (Power Finance Corporation, 2024) (Chart III.6).

**Chart III.6: Recent Performance of DISCOMs**



**Note:** Billing Efficiency = Billed Energy / Input Energy; and Collection Efficiency = Revenue Collected / Billed Amount.

**Source:** Report on Performance of Power Utilities, various issues, Power Finance Corporation.

3.36 State governments provide considerable support to DISCOMs through revenue subsidies, grants, and equity infusions, as well as by taking over annual losses. The recurrent need for bailouts of loss-making DISCOMs diverts valuable resources that could otherwise be invested in developmental initiatives. For instance, the *Ujwal* DISCOM Assurance Yojana (UDAY) required State governments to absorb 75 per cent of the DISCOM debt - 50 per cent in 2015-16 and 25 per cent in 2016-17. The implementation of the UDAY scheme by 16 States led to a sharp rise in their fiscal deficits, outstanding debt, and interest payments in 2015-16 and 2016-17 (Mishra *et al.*, 2020).

3.37 The fifteenth finance commission allowed an additional borrowing space of 0.5 per cent of GSDP for States which would take up power sector reforms to enhance operational and economic efficiency to promote a sustained increase in paid electricity consumption. These reforms included reduction in: (i) operational losses; (ii) revenue gap; (iii) payment of cash subsidy by adopting direct benefit transfer; and (iv) tariff subsidy as a percentage of revenue. In 2021-22, twelve States were permitted to borrow ₹39,175 crore based on the stipulated reform criteria. In 2022-23, six states were allowed to borrow ₹27,238 crore. In 2023-24, States were eligible to borrow approximately ₹1,43,332 crore, as recommended by the Ministry of Power (GoI, 2023). States need to prioritise operational efficiency by minimising distribution losses, improving metering systems, ensuring timely tariff revisions, and incentivising the power sector to gradually reduce reliance on government subsidies.

## 8. Reforms: Way Ahead

3.38 While the implementation of FRLs has led to significant consolidation of debt and deficit

indicators of States in the last two decades, there is scope for further improvement and refinement. First, some space for counter-cyclical fiscal policy could be considered in order to provide flexibility in the face of large exogenous shocks (IMF, 2022; Akin *et al.*, 2017). A risk-based fiscal framework that considers state-level fundamentals may be more productive in achieving fiscal consolidation than a uniform approach. For instance, States with higher debt levels and slower growth rates may require stricter fiscal rules than States with lower debt levels (Chinoy, 2024).

3.39 Second, for better expenditure planning, the States could adopt a Medium-Term Expenditure Framework (MTEF) which links policymaking to budgeting by ensuring forward planning for fund availability and improving accountability (World Bank, 1998; Jena and Sikdar, 2019). Successful implementation of the 'golden rule', which requires that all current/revenue expenditures be financed from current revenue while capital expenditure is financed through borrowings, saw States achieving a revenue surplus in 2007-08 (Rao, 2018). Revisiting the 'golden rule' of public finance could ensure that capital expenditure is not compromised while States adhere to FRL targets.

3.40 Third, the enforcement mechanism can be made stronger through provisions of sanctions and penalties (Box III.1).

3.41 Fourth, recent economic, climatic and geopolitical uncertainties have exacerbated the fiscal risks, leading to large divergences of actual revenues and expenditures from the budgeted estimates. State governments need to regularly carry out an assessment of potential fiscal risks arising out of macroeconomic uncertainties, pension liabilities, unfinished or delayed Public Private Partnership projects, and contingent liabilities. The potential economic damage to

### Box III.1: Sub-national Fiscal Rules: Cross-country Practices

International experience reveals that subnational fiscal rules tend to have certain common features targeted at maintaining fiscal discipline, ensuring efficient resource allocation, and promoting economic stability (Chart 1). Within the common framework, there are significant variations across countries in terms of governance structure, regulatory framework, accounting principles, data transparency and reporting practices, and measures for monitoring and enforcement of compliance.

#### Governance Structure

Governance structure for fiscal management varies across countries. The United Kingdom, France and Ireland have a centralised structure of governance. Switzerland stands as a prime example of decentralised fiscal governance. In this system, cantons (*i.e.*, member States) have the autonomy to create their own fiscal rules, which they also apply to their communes (*i.e.*, municipalities). This approach allows for tailored financial management that incorporates features to account for regional differences. It fosters discipline through a strict no-bailout policy for communes and demonstrates that decentralisation can, in fact, promote prudent fiscal management. There are also countries which follow a middle path, where inter-governmental coordination plays a crucial role (Sutherland, 2005). South Africa, for instance, treats all levels of government as equal partners. Its National Treasury coordinates fiscal relations among national, provincial, and municipal levels, promoting consistent financial planning and management across all tiers (Saxena, 2022). European Union countries also adopt explicit voluntary coordination agreements between different tiers of the government to manage subnational finances (Balassone *et. al*, 2003).

#### Regulatory Framework

Colombia implemented a “traffic light” regulatory framework in the 1990s, mainly to prevent subnational overborrowing

and excessive expenditure. This approach categorises subnational governments into red, yellow, or green zones based on their debt servicing capacity. Those in the red zone are prohibited from borrowing while those in the green zone can borrow within set limits. Yellow zone entities require central government approval for borrowing. This system is complemented by additional measures such as mandatory credit ratings for borrowers, limits on operating expenses, and insolvency regulations. On the other hand, countries with well-developed financial markets such as Canada and the United States rely more heavily on market discipline, coupled with a no-bailout policy (Saxena, 2022). This approach assumes that financial markets can effectively regulate subnational borrowing by adjusting interest rates based on the perceived risk of default. The no-bailout policy reinforces this by making it clear that the Central government will not rescue subnational entities from financial distress, encouraging responsible borrowing and spending.

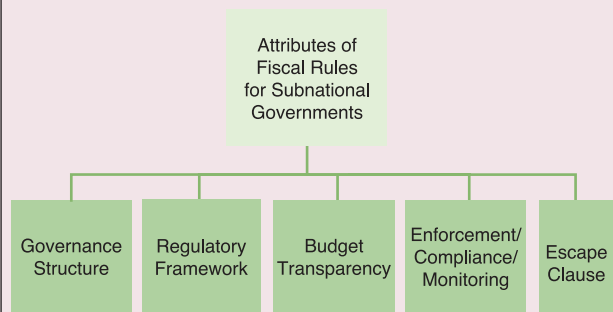
#### Transparency in Reporting Practices

Transparency and standardisation in accounting practices, which are vital for effective fiscal management, vary significantly among countries. The Netherlands, for example, has established a system of accrual accounting agreed upon between central and local authorities (Sutherland, 2005). Similarly, in Finland, each municipality publishes accrual based annual financial statements (Saxena, 2022). Germany has implemented uniform reporting practices for both State and Central governments.

#### Monitoring and Enforcement of Compliance

Monitoring mechanisms are diverse, reflecting different governance structures and priorities. Some countries employ a separate agency to monitor compliance, whereas in others the national government is responsible for monitoring the sub-national finances. In the UK, a separate agency – the Audit Commission – audits local governments. Australia employs a Loan Council with representatives from central and sub-central governments to review and amend fiscal policies (Ter-Minassian, 2007). Some countries like Italy, the Slovak Republic, and the UK require subnational governments to report their financial results to the national legislature, ensuring a degree of central oversight (Sutherland, 2005). On non-compliance aspects, Ireland has a provision to remove defaulting authorities from office. Italy can impose limits on purchases and new hires. Spain requires non-compliant authorities to submit plans for correcting fiscal deficits. These sanctions serve as deterrents and corrective measures to maintain fiscal discipline (Ter-Minassian, 2007).

**Chart 1: Key Attributes of Subnational Fiscal Rules**



Source: RBI staff illustration.

(Contd.)



### Escape Clause

Recognising the need for flexibility in the face of economic uncertainties, many countries have incorporated escape clauses in their fiscal frameworks. Subnational governments may temporarily deviate from fiscal rules under specific circumstances such as significant revenue shocks, local economic downturns, or natural disasters. Some countries like Canada, USA, Germany, and Netherlands provide access to “rainy day funds” or allow for temporary budget imbalances during economic cycles. Denmark insulates municipal finances from cyclical developments through centrally managed transfers (Sutherland, 2005; Ter-Minassian, 2007).

Overall, sub-national governments have demonstrated diverse approaches tailored to their specific political structures, economic conditions, and historical contexts to adapt to the evolving macroeconomic and geopolitical situation. States in India could benefit from emulating some of the international best practices to strengthen their fiscal management.

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critical infrastructure arising out of environmental phenomena like growing heatwaves, flooding and episodes of recurring cyclones should be

regularly assessed and disclosed through a Fiscal Risk Statement as practiced by the government of Odisha (Box III.2).<sup>11</sup>

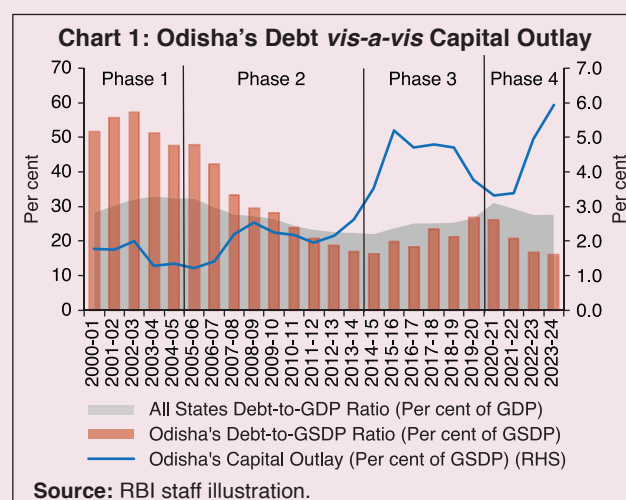
### Box III.2: Transforming Fiscal Management – A Case Study of Odisha

Odisha was one of the most fiscally stressed States in the early 2000s, with a debt-GSDP ratio of 57.3 per cent in 2002-03 – well above the consolidated debt-GDP ratio of 32.1 per cent for all States. The interest payments to revenue receipts ratio (IP/RR) was 34.2 per cent in 2002-03, imposing a significant strain on the State’s finances. Over the subsequent two decades, there has been a turnaround in the fiscal position of the State, with the debt-GSDP ratio declining to 16.0 per cent in 2023-24 – the lowest among the Indian States (Chart 1). This fiscal consolidation journey can be divided into four phases, each characterised by specific strategies and outcomes aimed at improving its financial condition.

#### Phase 1: 2000-01 to 2004-05 (High Debt Era)

During the pre-reform phase, in the absence of a rule-based fiscal policy, the State’s finances deteriorated sharply on account of rapid increases in salary and pensions, negative contributions from public sector undertakings, high subsidies, and poor recovery of loans and advances.

As a result, revenue expenditure often exceeded revenue receipts (Chart 2). The public debt of Odisha increased at a higher rate than its GSDP, violating the condition of debt sustainability (Table 1).

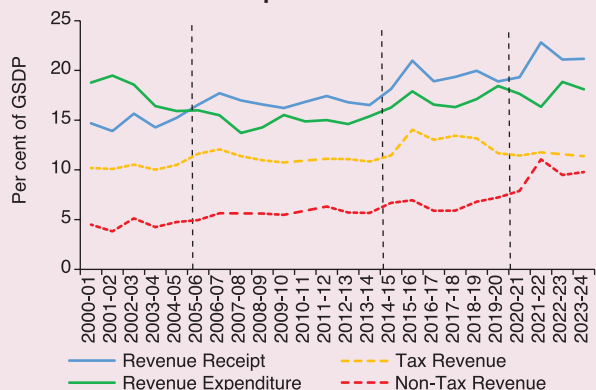


Source: RBI staff illustration.

(Contd.)

<sup>11</sup> Accessible at: [https://finance.odisha.gov.in/sites/default/files/2023-02/Fiscal%20Risk\\_0.pdf](https://finance.odisha.gov.in/sites/default/files/2023-02/Fiscal%20Risk_0.pdf).

**Chart 2: Trends in Revenue Receipts and Revenue Expenditure**

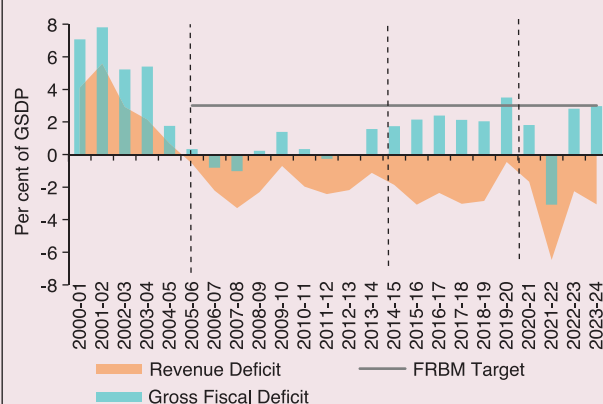


Source: State Finances: A Study of Budgets, RBI.

**Phase 2: 2005-06 to 2013-14 (Debt Consolidation through Rule-based Fiscal Policy)**

The enactment of the Odisha Fiscal Responsibility and Budget Management Act (OFRBMA), in 2005 marked a turning point for the State’s finances. Crucial tax reforms like the introduction of VAT, rationalisation of tax rates, broadening the tax base, enhancing enforcement, and use of IT-based tools in tax administration improved compliance and contributed to the revenue surplus witnessed since 2005-06 till date (Chart 3). During this phase, the debt position of the State turned sustainable, and the IP/RR ratio declined below the limit of 15 per cent placed by OFRBMA. Fiscal consolidation during this phase was achieved through a reduction in government expenditure, with developmental capital expenditure hovering at just around 2 per cent of GSDP (Dwivedi and Sinha, 2023).

**Chart 3: Deficit Indicators of Odisha**



Source: State Finances: A Study of Budgets, RBI.

**Phase 3: 2014-15 to 2019-20 (Prioritising Capital Expenditure)**

The Odisha FRBM (Amendment) Act, 2016 made it mandatory for the State to generate revenue surplus, contain the fiscal deficit within 3 per cent of GSDP, and maintain debt within 25 per cent of GSDP. The State has managed to stay within the limits prescribed by the Act. Revenue receipts moved upwards, with gains in both tax and non-tax sources (Chart 2). While the revenue account remained in surplus, the capital outlay of the State increased sharply during this phase mainly financed through higher borrowing (Chart 1).

**Phase 4: 2020-21 onwards (COVID-19 to Present times)**

During the challenging times of COVID-19, Odisha maintained prudent fiscal practices like periodic revision of the rates/user charges of various tax and non-tax sources and monthly reviews of revenue collection. Odisha is the

**Table 1: Key fiscal Indicators (Average)**

Period	Debt Sustainability Indicators of Odisha (Per cent)					Nominal GSDP/GDP growth rate (Per cent)		Real GSDP/GDP growth rate (Per cent)	
	D-G	R-G	IP/RR	IP/GSDP	PD/GSDP	Odisha GSDP	All India GDP	Odisha GSDP	All India GDP
Phase 1 (2000-05)	1.4	-0.6	33.2	4.9	0.6	11.0	9.9	6.5	5.7
Phase 2 (2005-14)	-12.6	-9.2	12.2	2.1	-1.9	16.2	15.0	7.6	6.7
Phase 3 (2014-20)	9.7	-4.4	5.5	1.1	1.3	10.5	10.2	7.0	6.8
Phase 4 (2020-24)	-17.4	-8.2	4.7	1.0	0.2	13.2	11.0	7.2	4.8

Note: 1. D-G: Rate of growth of public debt (D) minus rate of growth of nominal GDP (G).  
 2. R-G: Nominal rate of interest (R) minus rate of growth of nominal GDP (G).  
 3. IP/RR: Interest payments (IP) as a per cent of revenue receipts (RR).  
 4. IP/GSDP: Interest payments (IP) as a per cent to GSDP.  
 5. PD/GSDP: Primary deficit (PD) as per cent of GSDP.

Source: RBI staff estimates.

(Contd.)

**Table 2: Budget Innovations by Odisha Government**

Year	Innovation Measures
2019-20	<ul style="list-style-type: none"> <li>• Introduction of gender budgeting and child budgeting to support gender equality and the development of children.</li> </ul>
2020-21	<ul style="list-style-type: none"> <li>• Introduction of Nutrition Budget to improve nutritional outcomes.</li> <li>• Introduction of Climate Budget to prepare for climate risk mitigation.</li> </ul>
2021-22	<ul style="list-style-type: none"> <li>• Publication of Fiscal Risk Statement to provide a comprehensive assessment of the emerging risks for the State government finances.</li> <li>• SDG-based budget policy document to provide an overview of how the State is approaching budget planning and management process for the SDGs.</li> <li>• Launch of Budget Execution Technique Automation (BETA) to ensure effective online monitoring of monthly and quarterly expenditure pattern.</li> </ul>
2022-23	<ul style="list-style-type: none"> <li>• Launch of Budget Stabilisation Fund to build up sufficient resources for mitigation of financial risks.</li> </ul>

**Source:** Budget documents of Odisha government.

only State to register a revenue surplus (1.7 per cent of GSDP) during the pandemic year of 2020-21, which increased to 6.5 per cent of GSDP in 2021-22 on account of higher realisation of non-tax revenue. Odisha's non-tax revenue is steadily increasing, reflecting higher revenues from mining leases, with premiums linked to market prices over the lease period, rather than increased extraction. Enlarged fiscal space has enabled the State to undertake expenditure in critical sectors of the economy such as infrastructure development, incentivising MSMEs and companies for industrial cluster development across the State (Government of Odisha, 2023). Notably, the strong capex thrust observed during this period was accompanied by a steady decline in the debt level (Chart 1). The government of Odisha has undertaken various budget innovations to improve its fiscal management practices (Table 2).

Overall, strategic revenue and expenditure management have strengthened Odisha's public finances, with unwavering commitment to the principles laid out in the Odisha FRBM Act. The State's debt-to-GSDP ratio at 16.0

per cent (March 2024) is well-below its FRBM ceiling of 25 per cent, which provides the State government scope to step up its capital spending to support higher growth. Going forward, the State government has indicated that its fiscal policy would be guided by the principle of long-term fiscal sustainability, keeping in view the need for higher capital spending to stimulate economic growth (Government of Odisha, 2022-23).

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3.42 Fifth, data transparency deserves more attention in the years ahead. State governments could consider reporting of the assumptions underlying the budget estimates and medium-term fiscal targets, including assumptions regarding GSDP growth and elasticities of taxes, along with an analysis of the deviation of past estimates with the actuals. In addition, the States may disclose critical information on emerging areas like their expenditures on climate adaptation and mitigation, and research and development. Transparency on the projections for pension liabilities along with the

number of employees has assumed importance in the recent period. Disclosure of information on transfers to urban and rural local bodies would aid an improved understanding of local government finances.

3.43 Sixth, there is scope for expansion of institutional coverage of State government data. Currently, data on finances of various State government-owned entities and parastatal bodies are scarce, with only a handful of States occasionally releasing partial information. States



could release an annual survey on the financial position of State-owned entities, State public sector enterprises, and entities funded by the States.

3.44 Finally, comprehensive and up to date information on State governments' policies and actions should be easily accessible to all users through an appropriate data dissemination and communication policy. States may leverage social media for better reach to citizens and for garnering feedback and public sentiments.

## 9. Concluding Observations

3.45 A review of fiscal reforms during the last two decades at the subnational level reveals a mixed picture of progress and challenges. The implementation of State-specific FRLs has established a foundation for prudent fiscal management and fiscal stability across States. Major expenditure reforms like the introduction of DBT have generated significant savings for State governments over time while also improving the delivery of benefits by reducing corruption, duplication, and leakages. Pension reform like the

adoption of NPS has mitigated the risk of unfunded liabilities. The successful implementation of GST has strengthened the spirit of cooperative federalism in India. On the other hand, the weak financial health of the State-owned electricity distribution companies remains a stress point for State government finances. States need to prioritise operational efficiency and incentivise the power sector to gradually reduce the reliance on government subsidies.

3.46 Subnational finances can be strengthened through a risk-based fiscal framework with a provision for counter-cyclical fiscal policy actions subject to well-defined escape clauses and adoption of a medium-term expenditure framework incorporating the 'golden rule' for government spending. Independent monitoring of fiscal management of States; enhanced assessment and disclosure of fiscal risks; expansion of institutional coverage of State government data; and formulation of an appropriate data dissemination and communication policy are other deliverables which can strengthen their fiscal frameworks.

**Annex III.1: Abbreviations used for States**

<b>Abbreviation</b>	<b>Name of State</b>	<b>Abbreviation</b>	<b>Name of State</b>
AP	Andhra Pradesh	MP	Madhya Pradesh
BR	Bihar	MH	Maharashtra
CG	Chhattisgarh	OD	Odisha
GO	Goa	PB	Punjab
GJ	Gujarat	RJ	Rajasthan
HR	Haryana	TN	Tamil Nadu
HP	Himachal Pradesh	TL	Telangana
JH	Jharkhand	UP	Uttar Pradesh
KA	Karnataka	UK	Uttarakhand
KL	Kerala	WB	West Bengal

## Annex III.2: State Institutions for Transformation

S. No.	State	Institution
1	Assam	The State Planning Board of Assam was renamed as the State Innovation and Transformation <i>Aayog</i> (SITA) by the State Cabinet on November 9, 2016. SITA plays an advisory role to the government of Assam.
2	Gujarat	Gujarat State Institution for Transformation (GRIT), formed on September 10, 2024, will advise the State government on promoting good governance, innovative technologies, and balanced economic growth. It will recommend mechanisms to mobilise financial resources for development through asset monetisation, international financial institutions, CSR Trust Funds, and other sources.
3	Karnataka	The Karnataka State Planning Board was renamed the Karnataka State Policy and Planning Commission (KSPPC) in 2024. KSPPC's major goals and activities include evidence-based policy and strategy formulation, decentralised planning, and outcome-based budgeting.
4	Maharashtra	The Maharashtra Institution for Transformation (MITRA) was formed in November 2022 to function as the State's think tank for comprehensive data analysis and to make studied decisions on various sectors.
5	Madhya Pradesh	The Madhya Pradesh State Planning Commission was renamed Madhya Pradesh <i>Rajya NITI Aayog</i> (MPRNA) in August 2023 to act as a think tank of the State government, with the aim of creating a bright future for the State.
6	Uttar Pradesh	The Uttar Pradesh State Planning Commission was reconstituted and renamed as the State Transformation Commission (STC) in September 2022 to act as a think tank and to formulate policies.
7	Uttarakhand	The State Institute for Empowering and Transforming Uttarakhand (SETU) was established in July 2022 as a dedicated think tank for effective policy planning, innovation, optimum resource utilisation, coordination, networking, and community participation, as well as for monitoring and evaluating processes.

**Source:** State government websites.

**Annex III.3: List of Major Schemes Undertaken by the States under DBT**

S. No.	Name of States	Major Schemes under DBT
1.	Andhra Pradesh	<i>Amma Vodi, YSR kapu Nestam, YSR Cheyuta, Annadata Sukhibhava, NTR Bharosa Pension.</i>
2.	Bihar	<i>Bihar Satabdi Mukhyamantri Balika Poshan Yojna, Laxmi Bai Social Security Scheme, Mukhyamantri Kanya Uttan Yojna, Bihar State Disability Pension.</i>
3.	Chhattisgarh	<i>Mukhyamantri Pension Yojana, Mahtari Vandan Yojana, Tendupata Yojana, Ukti Bij Sambardhan Yojana.</i>
4.	Gujarat	<i>Mukhyamantri Balseva Yojana, Mukhyamantri Kisansahay Yojana, Chief Minister's Scholarship Programme, Mukhyamantri Garib Kalyan Package, Vrushkheti Yojana, Mukhayamantri Yuva Swavalamban Yojana.</i>
5.	Haryana	<i>Aapki Beti Hamari Beti, Mukhyamantri Parivarsamridhi Yojana, Bhavantarbharpai Yojana, Mukhyamantri Parivarsamridhi Yojana.</i>
6.	Himachal Pradesh	<i>Rajya Krishi Yantrikaran Programme, Mukhyamantri Krishi Yantrikaran Programme, Mukhyamantri Awas Yojana, Mukhyamantri Swavlamban Yojana.</i>
7.	Karnataka	<i>Gruha Lakshmi, Yuvanidhi, Sandhya Suraksha Yojana, Anna Bhagya Scheme.</i>
8.	Madhya Pradesh	<i>Mukhyamantri Ladli Behena Yojana, Mukhyamantri Udhyam Kranti Yojana, Pratibha Kiran, Mukhya Mantri Jan Awas Yojana.</i>
9.	Maharashtra	<i>Rajarshi Chhatrapati Shahu Maharaj Fee Reimbursement Scheme, Rajarshi Chhatrapati Shahu Maharaj Shikshan Shulkh Shishyavrutti Yojna, Eklavya Scholarship.</i>
10.	Odisha	<i>Biju Swasthya Kalyan Yojana, Fisheries State Plan, Kalia, Mukhyamantri Maschyajibi Kalyan Yojana, Mukhyamantri Kalakar Sahayata Yojana.</i>
11.	Punjab	<i>Balri Birth Gift Scheme, Olympian Sardar Balbir Singh Sr. Scholarship Scheme for Outstanding and Budding Sports Persons, Shagun Scheme.</i>
12.	Tamil Nadu	<i>Chief Minister's Uzhavar Pathukappu Thittam, Magalir Urimai Thogai Scheme, Chief Minister's Accident Relief Fund Scheme.</i>
13.	Telangana	<i>Rythu Bandhu, Rythu Bima, Asara Monthly Pension Scheme, Kalyana Lakshmi/Shaadi Mubarak.</i>
14.	Uttarakhand	<i>Mukhyamantri Bal Poshan Yojana-Bal Palash, Urja, Mukhyamantri Vatsalya Yojana, Kishan Pension Scheme, Mukhyamantri Swarojgar Yojana, Disability Pension Scheme.</i>
15.	Uttar Pradesh	<i>Mukhyamantri Pragatisheel Pashupalak Protsahan Yojana, Mukhyamantri Gramodyog Rojgar Yojana, Vishwakarma Shram Samman Yojana, Sant Ravi Das Shiksha Protsahan Yojana.</i>

**Note:** This Table is not an exhaustive list of schemes covered under Direct Benefit Transfer by the States. It only highlights some of the major initiatives at State level using DBT.

**Source:** DBT websites of various States.

**Annex III.4: Fiscal Reforms by States**

State	Revenue Reforms	Expenditure Reforms
<b>Haryana</b>	<ul style="list-style-type: none"> <li>• Launch of MSME GST facilitation cell and start-up facilitation cell for assisting new taxpayers in Gurugram and Panchkula with GST registration and compliance.</li> <li>• Introduction of QR code-based Track and Trace system in 14 distilleries and bottling plants to monitor alcohol production and prevent excise duty evasion.</li> <li>• Implementation of One Time Settlement Scheme for recovery of outstanding dues from pre-GST cases (January-March 2024).</li> </ul>	<ul style="list-style-type: none"> <li>• Launch of “Haryana Mines &amp; Geology Information System” portal in December 2023 for real-time vehicle tracking and weight management for mineral transportation.</li> </ul>
<b>Himachal Pradesh</b>	<ul style="list-style-type: none"> <li>• Implementation of GST Revenue Enhancement and Capacity Building Project.</li> <li>• Amendment of Excise Policy for liquor sales to enhance tax revenues.</li> <li>• Introduction of milk cess on liquor sales.</li> <li>• Proposed introduction of the Himachal Pradesh Mines and Minerals Policy 2024.</li> <li>• Allowed stone crushers to utilise muck from hydel projects, paying 75 per cent of the royalty on minerals.</li> </ul>	<ul style="list-style-type: none"> <li>• Shift towards electric vehicles, e-office system and video conferencing to reduce costs.</li> <li>• Instructions to reduce vehicle purchases, with limits on fuel and LTA allowances for government employees.</li> <li>• Rationalisation of government schemes and posts to reduce revenue expenditure, with a focus on filling only functional positions, prioritising cost-efficient contractual and outsourcing arrangements.</li> </ul>
<b>Jammu &amp; Kashmir</b>	<ul style="list-style-type: none"> <li>• Strengthening compliance with the GST regime by facilitating easy and smooth tax payments through the GSTN portal.</li> <li>• Enhancement in dealer registration to widen tax base.</li> <li>• Promoting fairness in revenue generation through transparent auction process.</li> <li>• Ensuring effective energy disbursal through Feeder and Consumer Metering in Electricity.</li> <li>• Asset monetisation focusing on optimum resource use by leveraging opportunities in tourism and mining.</li> </ul>	<ul style="list-style-type: none"> <li>• Austerity measures across all departments to promote savings.</li> <li>• Acquisitions through the Government e-Marketplace (GeM) to ensure transparency.</li> <li>• Expensive loans prepaid to reduce interest burdens. The full implementation of Net Borrowing Ceiling (NBC) enables comprehensive management of both on-budget and off-budget loans.</li> <li>• Mid-term debt strategy as a roadmap for sustainable debt management.</li> <li>• Efforts to reduce ways and means advance (WMA) and overdrafts (OD) to improve fiscal viability.</li> </ul>

(Contd.)

State	Revenue Reforms	Expenditure Reforms
<b>Karnataka</b>	<ul style="list-style-type: none"> <li>• Training provided to tax officials to develop legal expertise, analytical perspective, and technical skills to explore new tax avenues and combat fraudulent registrations.</li> <li>• For non-tax revenue sources, user charges/ fees revised for services that had not been updated for many years.</li> </ul>	<ul style="list-style-type: none"> <li>• Efforts to reduce salary and pension expenses by cutting down redundant cadre/ staff due to technological advancements.</li> <li>• Efforts to weed out ineligible families from the BPL list to reduce the subsidy burden, ensuring that benefits reach only to the deserving families.</li> <li>• Efforts to reduce unproductive administrative expenditure by implementing recommendations from the 2<sup>nd</sup> Administrative Reforms Committee.</li> </ul>
<b>Kerala</b>	<ul style="list-style-type: none"> <li>• Revenue reforms focused on tax revision, leakage prevention, and modernisation of the GST Department.</li> </ul>	<ul style="list-style-type: none"> <li>• Prioritised resource mobilisation for economic recovery and development.</li> </ul>
<b>Odisha</b>	<ul style="list-style-type: none"> <li>• Adoption of mandatory online electronic auctions to complete mining lease transfers before expiry, with a new premium payment policy requiring lessees to pay a percentage of production value along with royalties.</li> <li>• Establishment of a separate Directorate of Minor Minerals under the Revenue &amp; Disaster Management Department for sustainable management and enhanced revenue collection from minor minerals.</li> <li>• Establishment of a Budget Stabilisation Fund in 2022-23 to mitigate risks from mining revenue volatility.</li> <li>• Adoption of Excise Policy for the year 2023-24 to generate additional revenue.</li> </ul>	<ul style="list-style-type: none"> <li>• Introduction of E-Budgeting for reducing paper usage and promoting digital infrastructure for budget documentation.</li> <li>• Implementation of SNA-SPARSH model for efficient fund flow in Centrally Sponsored Schemes (CSS), ensuring timely fund release through integration with PFMS, IFMS, and RBI's e-Kuber system.</li> <li>• Introduction of the Just-in-Time Funding System (JITFS) to transfer funds directly to beneficiary accounts, eliminating intermediate bank accounts and improving transparency.</li> <li>• Establishment of a Cash Management Unit (CMU) to forecast cash flow and consolidate government cash balances.</li> </ul>
<b>Punjab</b>	<ul style="list-style-type: none"> <li>• Revision of user fee which is expected to generate revenue of ₹500 to ₹800 crore annually.</li> <li>• Department of Transport imposed green tax and rationalised fare rates to increase revenue.</li> <li>• Increased VAT on petrol and diesel in 2023-24 to boost receipts by approximately ₹500 crore.</li> <li>• Tax Intelligence Unit set up to curb tax evasions with support from IIT Hyderabad.</li> </ul>	<ul style="list-style-type: none"> <li>• Constituted Finance Monitoring Committees (FMCs) in each Administrative Department for better oversight. FMCs focus on revenue enhancement, rationalisation of schemes, and efficiency in spending.</li> <li>• Established Debt Management Unit to diversify debt issuance and reduce debt-to-GSDP ratio by 3 percentage points by 2025-26.</li> <li>• Department of Finance has issued guidelines for better financial resource management in 2024-25.</li> </ul>

(Contd.)

**Fiscal Reforms by States**

State	Revenue Reforms	Expenditure Reforms
<b>Tamil Nadu</b>	<ul style="list-style-type: none"> <li>• Increase in Special fee on the import of Indian-made foreign spirits and foreign liquor.</li> <li>• Increase in stamp duty and registration fees for select instruments (July 2023).</li> <li>• Establishment of a dedicated Service Tax cell in the Commercial Taxes Department for better enforcement.</li> <li>• Use of advanced IT systems to improve tax collection through database triangulation.</li> <li>• Creation of Special task force to identify and recover dormant or idle government funds outside the treasury.</li> </ul>	<ul style="list-style-type: none"> <li>• Just-in-time release of funds through the Tamil Nadu Public Fund Tracking System, ensuring efficient fund management.</li> <li>• Digital payment adoption with 86 per cent of payments made online in 2023-24.</li> <li>• Encouraged PPP projects for major infrastructure developments.</li> <li>• Restructuring of Tamil Nadu Generation &amp; Distribution Corporation Limited (TANGEDCO) for better focus on energy segments, including green energy.</li> </ul>

**Source:** As received from State governments.



# IV

## The Way Forward

*The elevated level of State government debt necessitates a clear, transparent and time-bound glide path for consolidation with transparent and uniform reporting of outstanding liabilities, including off-budget borrowings and guarantees, and expenditure efficiency with outcome and climate budgets. Strengthening of State Finance Commissions is critical for ensuring adequate and timely fund transfers to local bodies.*

4.1 While the progress in improving post-pandemic State finances is commendable, a durable fiscal consolidation must mark the way forward.

4.2 First, an area of incipient stress is the sharp rise in expenditure on subsidies, driven by farm loan waivers, free/subsidised services (like electricity to agriculture and households, transport, gas cylinder) and cash transfers to farmers, youth and women. States need to contain and rationalise their subsidy outgoes, so that such spending does not crowd out more productive expenditure.

4.3 Second, too many Central government schemes reduce flexibility of State government spending and dilute the spirit of cooperative fiscal federalism. Rationalisation of centrally sponsored schemes (CSS) can free up budgetary space to meet State-specific expenditure needs and reduce the fiscal burden of both the Union and the State governments.

4.4 Third, the persistent high level of sub-national debt calls for a credible roadmap for debt consolidation. Following the Centre's strategy outlined in the Union Budget 2024-25, States with elevated debt levels may establish a clear,

transparent and time-bound glide path for debt consolidation, that is aligned with macroeconomic objectives such as debt sustainability, economic resilience, and fiscal flexibility.

4.5 Fourth, timely availability of reliable and comprehensive data is crucial for fiscal risk assessment of States. There are significant spatial variations in definitions, coverage and methodologies. Moreover, certain definitions in States' FRLs are often inconsistent with those of the Finance Commissions, the Union Ministry of Finance, and the Reserve Bank, leading to ambiguities in reporting, differential treatments of public account items, non-uniform nomenclature, and underreporting of debt liabilities. A time-bound effort by States to provide data on outstanding liabilities in a uniform format (Annex IV.1) in their budget documents would improve the quality of subnational finances and aid both analysts and State governments in assessing fiscal health of States.

4.6 Fifth, uniform reporting of contingent liabilities and off-budget borrowings by States is important. Consistent reporting of off-budget borrowings would enhance fiscal transparency and discipline with potential benefits like lower borrowing costs.<sup>1</sup>

<sup>1</sup> Although the CAG provides information pertaining to off budget borrowings by State governments in its publications, these are not in uniform format across States.

4.7 Sixth, improving public expenditure efficiency by implementing outcome budgeting, *i.e.*, linking spending to measurable outcomes, to foster accountability and targeted resource use is crucial to generate maximum developmental impact. Such an approach would prioritise allocations for sectors with meaningful economic and social benefits. Additionally, outcome-based reports provide citizens an insight of how their tax money is being utilised, fostering public trust, encouraging civic engagement and enhancing the quality of spending.

4.8 Seventh, the adoption of climate budgeting to integrate climate action into fiscal planning should be a priority. Going forward, it is essential for States to strengthen data systems, build technical capacity, and promote inter-state knowledge sharing to standardise and enhance climate budgeting practices. This could aid the States in entrenching climate change action within the development frontier and contribute to strong, sustainable growth.

4.9 Eighth, a timely availability of quarterly fiscal data of States assumes relevance in the context of the G20 data gaps initiative-2 (DGI-2) which advises member nations to disseminate quarterly general government data consistent with the GFSM 2014<sup>2</sup> standards. The CAG may improve the depth and granularity of States' monthly accounts and consider releasing a consolidated position at least on a quarterly basis.

4.10 Ninth, State departments engaged in delivering public services such as education, health and internal security generate vast amount

of micro-data that remain underutilised. With the rapid digitalisation of tax collection machinery, taxation authorities generate large volumes of big data. States' public finance management systems also produce extensive data corresponding to fiscal transactions of the government. States could harness capabilities, either within their Finance Departments or Directorates of Economics and Statistics, or through partnerships with technical institutions to leverage this data for improved public policy and better governance.

4.11 Finally, the role of State Finance Commissions (SFCs) is crucial for evolving principles that can be applied towards the devolution of funds to local governments. Timely and adequate transfers to local bodies by States are vital for strengthening decentralised governance, enabling *panchayats* and urban local bodies to fulfil their functions in service delivery and in provision of infrastructure. A multi-pronged approach of refining the process of appointment of SFCs, data collection and dissemination and improving the quality of the SFC reports is called for.

4.12 Overall, while the State governments have made progress in fiscal consolidation, there is scope for further improvement in expenditure efficiency, outcome and climate/green budget, uniform and more transparent data reporting and use of modern techniques like artificial intelligence and machine learning. Concerted efforts by States in these areas will pave the way for higher economic growth with macroeconomic stability.

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<sup>2</sup> Government Finance Statistics Manual (GFSM), 2014.

### Annex IV.1: Statement on Total Outstanding Liabilities

(in ₹Crore)

Component	2023-24 (Accounts)	2024-25 (Revised Estimates)	2025-26 (Budget Estimates)
<p><b>I. Internal Debt (a to d)</b></p> <p>a. Market Borrowing</p> <p>b. NSSF</p> <p>c. WMA from RBI</p> <p>d. Loans from Banks and FIs (i to vi)</p> <p style="padding-left: 20px;">i. Loans from LIC</p> <p style="padding-left: 20px;">ii. Loans from GIC</p> <p style="padding-left: 20px;">iii. Loans from NABARD</p> <p style="padding-left: 20px;">iv. Loans from SBI and other Banks</p> <p style="padding-left: 20px;">v. Loans from NCDC</p> <p style="padding-left: 20px;">vi. Loans from Other Institutions</p> <p><b>II. Loans from the Centre</b></p> <p style="padding-left: 20px;"><i>of which:</i></p> <p style="padding-left: 40px;">External Assistance</p> <p><b>III. Provident Funds</b></p> <p><b>IV. Reserve Funds</b></p> <p><b>V. Deposit and Advances</b></p> <p><b>VI. Contingency Funds</b></p> <p><b>VII. Outstanding Liabilities (I to VI)</b></p> <p style="padding-left: 20px;"><i>of which:</i></p> <p style="padding-left: 40px;">Public Debt (I+II)</p> <p><b>VIII. GSDP (In current prices)</b></p>			

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## Explanatory Note on Data Sources and Methodology

### Data Sources

This Report is based on the receipts and expenditure data presented in the budget documents of 31 State governments and Union Territories (UTs) with legislature. For accounts data, this has been supplemented with the data taken from Finance Accounts of the States published by Comptroller and Auditor General (CAG) of India, wherever required. Data from 2017-18 onwards includes UTs with legislature. The analysis conforms to the data presented in State budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into revenue and capital accounts. Some supplementary information regarding outstanding guarantees (contingent liabilities), expenditure on 'wages and salaries' 'subsidies' and 'operations and maintenance' are obtained from State governments. Data on outstanding guarantees from 2006-07 to 2016-17 were obtained from the CAG.

Data on the outstanding State wise loans under the National Small Savings Fund have been obtained from the CAG. The outstanding State-wise Central loans have been sourced from Controller General of Accounts (CGA). Besides, several items of data including the availment of ways and means advances (WMA)/ overdraft (OD), market borrowings, investment of State governments in Central government treasury bills and the data on the State government securities (SGSs) have been taken from the Reserve Bank records. Data on gross domestic product (GDP) and the State-wise

gross State domestic product (GSDP) are at market (current) prices and have been sourced from the National Statistical Office (NSO). This is supplemented by information received from the respective State governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available or not consistent with NSO's data, the data are estimated based on the previous three years' annual average growth rate or the growth rate projected by States. GSDP data prior to 2011-12 correspond to 2004-05 base and data from 2011-12 onwards correspond to 2011-12 base, as published by NSO. GDP data for the year 2024-25 (BE) is taken from the Union Budget 2024-25.

Jammu & Kashmir has not provided complete accounts data for 2022-23 in its budget for 2024-25. This has been the practice in the past also. Therefore, the RBI has been using audited accounts data released by CAG each year. For 2019-20, this data is available in 2 parts – Accounts ( 1<sup>st</sup> April 2019 to 30<sup>th</sup> October 2019), and Accounts (31<sup>st</sup> October 2019 to 31<sup>st</sup> March 2020). For comparability with other States/UTs, actuals for J&K is taken by combining these two-period data. Data from 2020-21 onwards pertain to UT of J&K and given on a full year basis.

### Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditures relating to revenue account, capital outlay and loans and advances are categorised into social services, economic services,



and general services. While social and economic services constitute development expenditure, expenditure on general services is treated as non-development expenditure. Thus, development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by State governments. Social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing (given under revenue expenditure, capital outlay and loans and advances by State governments).

The term 'Aggregate Expenditure' used in Chapter II is defined as summation of revenue expenditure, capital outlay and loans and advances. The term 'Aggregate Disbursement' used in Appendix Tables and Statements is summation of aggregate expenditure and debt repayments. The capital receipts provided in Appendix Tables (consolidated) and Statements (State-wise) and used in the analysis include public account items on a net basis while these are excluded from the respective capital expenditure. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

The data provided in Appendix III (capital receipts) and Appendix IV (capital expenditure) are on a gross basis for all items, including public account items. Additionally, total capital receipts taking public account items on a net basis are also given in Appendix III to have comparable data with those of the previous years. Total capital expenditure given in Appendix IV is exclusive of public account items. The 'overall deficit/surplus' in the appendices is equal to the

sum of cash deficit/ surplus (difference between the closing balance and opening balance), increase/decrease in cash balance investment account and the increase/ decrease in WMA/ ODs extended by the Reserve Bank.

### **Methodology for Debt Statistics**

The Reserve Bank, in the 2005-06 edition of this Report, had compiled a data series on outstanding liabilities of State governments since 1990-91. In the 2006-07 edition of the Report, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of State governments. In the 2007-08 Report, a revised data series on outstanding liabilities of State governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and State governments, Reserve Bank of India records, data received from the Ministry of Finance (Government of India), Union Finance Accounts (CGA) and the budget documents of State governments. The present Report follows the same methodology for compilation of outstanding liabilities as given in 2007-08 Report and uses the same data sources.

The outstanding liabilities of the State governments as at end-March 2023 have been directly taken from the CAG's 'Combined Finance and Revenue Accounts of the Union and State Governments in India' (except for column nos. 2 to 4 and 15 in Statement 18).

The outstanding liabilities position for end-March 2024 and end-March 2025 have been derived by adding annual flows [2023-24 (RE) and 2024-25 (BE)] to the outstanding amounts for end-March 2023 and end-March 2024,

respectively. This has been done in conformity with the recommended methodology of the 'Report of the Working Group on Compilation of State Government Liabilities, 2005'. Based on the State-wise market loans (Statement 22), the maturity profile of outstanding State government securities is provided in Statements 23 and 24. These Statements also incorporate the appropriation of liabilities of the

four bifurcated States (Bihar, Madhya Pradesh, Uttar Pradesh and Andhra Pradesh) to their respective newly formed States (Jharkhand, Chhattisgarh, Uttarakhand and Telangana) on the basis of Government of India notifications.

#### **e-STATES Database**

Subsequent to the release of this Report, the [e-STATES database](#) released by the Reserve Bank of India will stand updated.

**2024-25**  
**Appendix Tables**



Appendix Table 1: Major Deficit Indicators of State Governments

(₹ Crore)

Year	Gross Fiscal Deficit	Revenue Deficit	Primary Deficit	Primary Revenue Deficit	Net RBI Credit to States
1	2	3	4	5	6
2006-07	77,507.6 (1.8)	-24,857.2 (-0.6)	-15,672.0 (-0.4)	-1,18,036.7 (-2.8)	-1,152.0 (-0.0)
2007-08	75,454.7 (1.5)	-42,942.7 (-0.9)	-24,375.9 (-0.5)	-1,42,773.4 (-2.9)	1,140.0 (0.0)
2008-09	1,34,589.3 (2.4)	-12,672.2 (-0.2)	31,634.5 (0.6)	-1,15,627.0 (-2.1)	-1,608.0 (-0.0)
2009-10	1,88,818.7 (3.0)	31,017.4 (0.5)	76,011.7 (1.2)	-81,789.6 (-1.3)	186.0 (0.0)
2010-11	1,61,461.1 (2.1)	-3,050.6 (-0.0)	36,640.7 (0.5)	-1,27,870.9 (-1.7)	2,515.0 (0.0)
2011-12	1,68,353.4 (1.9)	-23,960.5 (-0.3)	31,536.0 (0.4)	-1,60,777.9 (-1.8)	-1,195.5 (-0.0)
2012-13	1,95,470.3 (2.0)	-20,322.1 (-0.2)	44,998.1 (0.5)	-1,70,794.3 (-1.7)	-1,245.8 (-0.0)
2013-14	2,47,852.2 (2.2)	10,563.2 (0.1)	78,954.7 (0.7)	-1,58,334.3 (-1.4)	986.1 (0.0)
2014-15	3,27,190.8 (2.6)	45,704.4 (0.4)	1,36,775.5 (1.1)	-1,44,710.8 (-1.2)	2,420.3 (0.0)
2015-16	4,20,670.4 (3.1)	5,381.7 (0.0)	2,06,423.6 (1.5)	-2,08,865.2 (-1.5)	-3,052.0 (-0.0)
2016-17	5,34,331.8 (3.5)	40,491.2 (0.3)	2,83,028.5 (1.8)	-2,10,812.1 (-1.4)	787.0 (0.0)
2017-18	4,10,494.3 (2.4)	18,839.3 (0.1)	1,17,373.7 (0.7)	-2,74,281.2 (-1.6)	458.0 (0.0)
2018-19	4,62,769.8 (2.4)	17,769.2 (0.1)	1,43,535.2 (0.8)	-3,01,465.4 (-1.6)	-200.0 (-0.0)
2019-20	5,24,710.0 (2.6)	1,21,494.6 (0.6)	1,73,321.2 (0.9)	-2,29,894.2 (-1.1)	973.0 (0.0)
2020-21	8,04,574.3 (4.1)	3,71,222.1 (1.9)	4,17,546.1 (2.1)	-15,806.1 (-0.1)	889.3 (0.0)
2021-22	6,54,678.2 (2.8)	1,02,032.1 (0.4)	2,27,269.2 (1.0)	-3,25,377.0 (-1.4)	-1,716.2 (-0.0)
2022-23	7,21,631.9 (2.7)	61,542.2 (0.2)	2,62,884.3 (1.0)	-3,97,205.4 (-1.5)	-874.9 (-0.0)
2023-24 (BE) \$	9,48,260.7 (3.2)	34,918.9 (0.1)	4,29,000.6 (1.5)	-4,84,341.2 (-1.6)	-
2023-24 (RE)	10,36,818.8 (3.5)	1,40,893.7 (0.5)	5,18,086.5 (1.8)	-3,77,838.6 (-1.3)	5,850.7 (0.0)
2024-25 (BE)	10,39,138.1 (3.2)	80,119.5 (0.2)	4,75,606.6 (1.5)	-4,83,412.1 (-1.5)	-

RE: Revised Estimates. BE: Budget Estimates. \$: Based on latest GDP.

**Notes:** 1. Negative (-) sign indicates surplus in deficit indicators.

2. Revenue deficit is the difference between revenue expenditure and revenue receipts.

3. Gross fiscal deficit is aggregate expenditure (aggregate disbursement net of debt repayments) minus revenue receipts, non-debt capital receipts.

4. Primary deficit is gross fiscal deficit less of interest payments.

5. Primary revenue deficit is revenue deficit less of interest payments.

6. Figures in parentheses are as per cent of GDP.

7. The net RBI credit to State Governments refers to annual variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

8. Data from 2017-18 onwards include Delhi and Puducherry also.

**Sources:** Budget documents of the State governments, accounts data from CAG in respect of Jammu & Kashmir and Reserve Bank Records.

Appendix Table 2: Devolution and Transfer of Resources from the Centre

Item	₹ (Crore)							
	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	
1	2	3	4	5	6	7	8	
<b>I. States' Share in Central Taxes</b>	1,20,292.9	1,51,402.5	1,61,052.4	1,65,013.5	2,19,489.4	2,55,591.7	2,91,530.1	
<b>II. Grants from the Centre (1 to 5)</b>	94,451.1	1,08,621.8	1,29,923.4	1,50,972.3	1,63,496.7	1,86,416.5	1,88,681.8	
1. State Plan Schemes	40,214.9	49,547.6	63,480.2	70,853.2	77,635.5	87,668.8	91,622.4	
2. Central Plan Schemes	2,096.8	2,273.6	2,656.9	6,454.4	3,586.6	2,743.2	2,666.0	
3. Centrally Sponsored Schemes	17,427.3	21,870.8	25,889.2	25,882.4	32,829.1	43,121.8	45,475.7	
4. NEC/Special Plan Schemes	306.0	621.2	519.6	695.6	536.4	683.4	522.3	
5. Non-Plan Grants (a to c)	34,406.1	34,308.7	37,377.6	47,086.8	48,909.1	52,199.3	48,395.3	
a) Statutory Grants	17,719.0	19,791.7	20,478.3	24,994.8	27,662.4	33,483.8	31,310.9	
b) Grants for Natural Calamities	3,603.9	2,639.2	2,914.2	3,495.7	5,218.1	3,213.9	5,559.4	
c) Non-Plan Non-Statutory Grants	13,083.3	11,877.8	13,985.1	18,596.2	16,028.6	15,501.6	11,525.0	
<b>III. Gross Loans from the Centre (I+II)</b>	5,717.5	7,251.5	7,004.7	8,106.9	9,477.9	9,902.1	11,204.5	
i) Plan Loans	6,157.8	7,234.9	6,997.7	8,212.0	10,499.8	9,821.5	11,198.8	
ii) Non-Plan Loans*	-440.3	16.6	7.0	-105.1	-1,022.0	80.6	5.7	
<b>IV. Gross Transfer (I+II+III)</b>	2,20,461.6	2,67,275.9	2,97,980.5	3,24,092.7	3,92,463.9	4,51,910.3	4,91,416.3	
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	27,785.8	19,976.7	18,856.3	21,081.3	18,657.9	19,365.9	19,238.3	
a) Repayment of Loans to the Centre	14,604.8	8,184.7	7,766.0	9,806.5	8,766.5	9,722.2	9,474.0	
b) Interest Payments on the Loans from the Centre	13,181.0	11,791.9	11,090.2	11,274.8	9,891.4	9,643.7	9,764.2	
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	1,92,675.7	2,47,299.2	2,79,124.2	3,03,011.4	3,73,806.1	4,32,544.4	4,72,178.0	

Appendix Table 2: Devolution and Transfer of Resources from the Centre (Contd.)

(` Crore)

Item	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
1	9	10	11	12	13	14	15
<b>I. States' Share in Central Taxes</b>	<b>3,18,273.5</b>	<b>3,37,835.3</b>	<b>5,06,191.3</b>	<b>6,07,861.4</b>	<b>6,05,186.0</b>	<b>7,46,894.2</b>	<b>6,50,686.7</b>
<b>II. Grants from the Centre (1 to 5)</b>	<b>2,05,952.0</b>	<b>3,30,804.7</b>	<b>3,25,895.6</b>	<b>3,56,091.3</b>	<b>4,05,957.9</b>	<b>4,39,868.7</b>	<b>5,34,567.5</b>
1. State Plan Schemes	89,965.6	2,02,065.6	1,41,992.9	1,64,120.0	30,680.3	25,621.9	5,826.4
2. Central Plan Schemes	3,425.1	6,266.0	14,157.2	5,957.2	1,066.0	1,368.5	1,242.2
3. Centrally Sponsored Schemes	45,004.3	50,672.2	55,535.2	50,233.5	2,18,329.7	2,18,618.1	2,37,051.9
4. NEC/Special Plan Schemes	424.2	354.2	537.6	3,533.8	212.5	90.0	72.9
5. Non-Plan Grants (a to c)	67,132.8	71,446.8	1,13,672.7	1,32,246.7	1,55,669.4	1,94,170.3	2,90,374.0
a) Statutory Grants	44,186.6	43,963.5	62,398.6	84,104.6	81,083.8	83,515.1	1,17,524.8
b) Grants for Natural Calamities	6,159.0	5,756.0	12,907.5	11,055.9	7,789.6	4,018.1	7,696.9
c) Non-Plan Non-Statutory Grants	16,787.2	21,727.2	38,366.5	37,086.3	66,795.9	1,06,637.1	1,65,152.3
<b>III. Gross Loans from the Centre (I+II)</b>	<b>10,870.4</b>	<b>11,880.6</b>	<b>12,514.2</b>	<b>17,757.1</b>	<b>19,509.7</b>	<b>26,722.0</b>	<b>29,448.0</b>
i) Plan Loans	10,838.0	11,326.0	12,513.7	17,607.2	13,739.6	18,855.6	18,232.1
ii) Non-Plan Loans*	32.4	554.6	0.5	149.9	5,770.1	7,866.4	11,216.0
<b>IV. Gross Transfer (I+II+III)</b>	<b>5,35,095.9</b>	<b>6,80,520.6</b>	<b>8,44,601.1</b>	<b>9,81,709.8</b>	<b>10,30,653.7</b>	<b>12,13,484.9</b>	<b>12,14,702.2</b>
<b>V. Repayment of Loans and Interest Payments Liabilities (a+b)</b>	<b>19,130.2</b>	<b>19,201.5</b>	<b>19,683.1</b>	<b>19,925.9</b>	<b>25,119.9</b>	<b>28,553.7</b>	<b>28,845.5</b>
a) Repayment of Loans to the Centre	10,269.0	10,917.8	11,475.2	12,528.3	14,875.7	18,118.4	18,509.2
b) Interest Payments on the Loans from the Centre	8,861.1	8,283.7	8,207.9	7,397.6	10,244.1	10,435.3	10,336.3
<b>VI. Net Transfer of Resources from the Centre (IV-V)</b>	<b>5,15,965.8</b>	<b>6,61,319.1</b>	<b>8,24,918.0</b>	<b>9,61,783.9</b>	<b>10,05,533.8</b>	<b>11,84,931.3</b>	<b>11,85,856.7</b>



Appendix Table 2: Devolution and Transfer of Resources from the Centre (Concl'd.)

		(₹ Crore)					
1		2020-21	2021-22	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
		16	17	18	19	20	21
<b>I.</b>	<b>States' Share in Central Taxes</b>	5,95,226.9	8,83,099.8	9,48,981.6	10,23,750.3	11,03,001.2	12,23,887.9
<b>II.</b>	<b>Grants from the Centre (1 to 7)</b>	6,43,840.9	6,22,627.9	6,61,456.9	8,05,974.9	7,40,821.7	7,20,354.7
	1. State Plan Schemes	1,562.2	149.7	-361.4	8,736.1	5,070.0	655.0
	2. Central Plan Schemes	40.0	36.5	64.9	194.0	181.5	168.4
	3. Centrally Sponsored Schemes	2,50,665.7	2,58,145.7	2,81,111.3	4,89,605.2	4,44,104.4	4,79,413.3
	4. NEC/Special Plan Schemes	167.1	189.6	-2.9	0.0	0.0	0.0
	5. Finance Commission Grants (i to v)	1,82,531.4	2,10,676.1	1,76,061.6	1,69,920.0	1,72,366.1	1,51,525.2
	(i) Post Devolution Revenue Deficit Grants	74,551.5	1,09,382.9	82,140.1	52,946.2	52,946.2	25,799.2
	(ii) Grants for Rural Local Bodies	59,561.0	42,823.5	45,576.4	50,690.6	52,509.0	56,260.5
	(iii) Grants for Urban Local Bodies	26,214.6	17,853.2	18,922.1	25,907.2	28,868.8	28,884.1
	(iv) Grant in aid for State Disaster Response Fund	19,020.9	18,226.0	18,055.7	22,461.5	21,809.4	23,808.5
	(v) Others (including Health Sector Grants)	3,183.5	22,390.5	11,367.2	17,914.5	16,232.8	16,772.9
	6. Grants under proviso to Article 275(1) of the Constitution	644.2	599.4	927.0	1,539.0	1,492.8	3,206.7
	7. Other Grants	2,08,230.3	1,52,630.9	2,03,656.3	1,35,980.6	1,17,607.0	85,386.2
<b>III.</b>	<b>Gross Loans from the Centre</b>	1,55,183.5	1,99,434.8	1,12,672.8	1,48,064.3	1,48,506.7	1,68,141.6
<b>IV.</b>	<b>Gross Transfer (I+II+III)</b>	13,94,251.3	17,05,162.4	17,23,111.2	19,77,789.5	19,92,329.6	21,12,384.1
<b>V.</b>	<b>Repayment of Loans and Interest Payments Liabilities (a+b)</b>	28,816.1	30,158.6	34,680.2	39,572.5	44,443.3	42,851.9
	a) Repayment of Loans to the Centre	19,605.4	21,570.8	24,819.2	29,484.9	31,090.4	28,744.1
	b) Interest Payments on the Loans from the Centre	9,210.7	8,587.8	9,861.0	10,087.7	13,352.9	14,107.8
<b>VI.</b>	<b>Net Transfer of Resources from the Centre (IV-V)</b>	13,65,435.2	16,75,003.9	16,88,431.0	19,38,216.9	19,47,886.3	20,69,532.3

\*: Include Ways and Means Advances from the Centre. NEC: North Eastern Council.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the State governments. Details in methodology.

Appendix Table 3: Development and Non-Development Expenditure: Aggregate

(₹ Crore)

Year	Development*	Non-Development*	Others**	Total
1	2	3	4	5
2006-07	3,92,165.0 (59.7)	2,11,872.4 (32.2)	53,242.9 (8.1)	6,57,280.3 (100.0)
2007-08	4,64,462.0 (61.7)	2,33,232.8 (31.0)	54,629.6 (7.3)	7,52,324.4 (100.0)
2008-09	5,67,086.2 (64.3)	2,54,981.4 (28.9)	60,265.2 (6.8)	8,82,332.8 (100.0)
2009-10	6,37,731.1 (62.8)	3,07,547.0 (30.3)	70,051.7 (6.9)	10,15,329.8 (100.0)
2010-11	7,20,354.7 (62.2)	3,57,287.4 (30.8)	81,087.6 (7.0)	11,58,729.7 (100.0)
2011-12	8,52,405.6 (63.1)	4,01,059.4 (29.7)	98,147.3 (7.3)	13,51,612.3 (100.0)
2012-13	9,72,256.5 (63.4)	4,46,878.9 (29.1)	1,15,119.4 (7.5)	15,34,254.8 (100.0)
2013-14	10,76,452.2 (63.1)	5,04,548.4 (29.6)	1,25,144.0 (7.3)	17,06,144.5 (100.0)
2014-15	13,25,989.2 (65.5)	5,66,467.4 (28.0)	1,33,326.0 (6.6)	20,25,782.5 (100.0)
2015-16	15,84,006.2 (67.1)	6,29,349.3 (26.7)	1,46,873.2 (6.2)	23,60,228.7 (100.0)
2016-17	18,31,163.8 (67.6)	7,10,365.1 (26.2)	1,66,686.4 (6.2)	27,08,215.3 (100.0)
2017-18	18,77,392.3 (64.2)	8,25,774.0 (28.2)	2,21,432.9 (7.6)	29,24,599.2 (100.0)
2018-19	21,00,801.6 (62.9)	9,44,483.7 (28.3)	2,92,428.1 (8.8)	33,37,713.3 (100.0)
2019-20	21,63,340.6 (61.9)	10,05,162.7 (28.8)	3,26,499.3 (9.3)	34,95,002.6 (100.0)
2020-21	22,64,470.7 (61.2)	10,63,162.2 (28.8)	3,69,859.4 (10.0)	36,97,492.3 (100.0)
2021-22	25,98,949.5 (61.4)	12,04,170.2 (28.5)	4,26,810.5 (10.1)	42,29,930.2 (100.0)
2022-23	29,46,921.6 (61.5)	13,30,514.0 (27.8)	5,15,579.3 (10.8)	47,93,015.0 (100.0)
2023-24 (BE)	36,03,940.7 (62.4)	15,69,096.5 (27.1)	6,06,533.8 (10.5)	57,79,571.0 (100.0)
2023-24 (RE)	36,27,307.2 (62.9)	15,29,886.8 (26.5)	6,13,971.3 (10.6)	57,71,165.2 (100.0)
2024-25 (BE)	39,29,477.4 (62.5)	16,90,592.2 (26.9)	6,64,229.1 (10.6)	62,84,298.7 (100.0)

RE : Revised Estimates. BE : Budget Estimates.

\* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments and UTs .

\*\* : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Notes** : 1. Figures in parentheses are per cent of total.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

**Source** : Budget documents of the State governments. Details in methodology.

**Appendix Table 4: Development Expenditure - Major Heads**

(₹ Crore)

Item	2021-22	2022-23	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	6
<b>I. Development Expenditure (Revenue and Capital) (A + B)</b>	<b>25,58,508.4</b>	<b>28,77,101.2</b>	<b>35,18,912.0</b>	<b>35,63,292.3</b>	<b>38,46,027.7</b>
<b>A. Social Services (1 to 11)</b>	<b>14,77,974.0</b> (56.9)	<b>16,62,064.1</b> (56.4)	<b>20,62,598.9</b> (57.2)	<b>20,28,979.4</b> (55.9)	<b>22,52,855.7</b> (57.3)
1. Education, Sports, Art and Culture	5,89,092.9	6,70,707.0	7,66,840.3	7,60,022.2	8,48,349.4
2. Medical and Public Health and Family Welfare	2,50,877.2	2,59,251.5	3,23,903.6	3,25,339.4	3,51,184.3
3. Water Supply and Sanitation	89,924.0	88,998.2	1,41,255.9	1,49,727.2	1,41,500.5
4. Housing	43,170.6	76,175.2	87,125.5	69,695.7	74,680.0
5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes	1,05,052.2	1,12,764.1	1,81,506.6	1,45,848.9	1,78,080.8
6. Labour and Labour welfare	15,496.8	14,221.4	21,795.3	18,506.1	22,398.0
7. Social Security and Welfare	1,71,138.6	2,09,582.8	2,58,834.4	2,72,371.4	3,46,194.6
8. Nutrition	29,494.3	37,688.3	41,402.0	37,376.2	40,251.1
9. Relief on account of Natural Calamities	51,397.3	33,324.0	42,528.5	46,923.9	44,483.4
10. Urban development	1,21,457.7	1,45,868.4	1,77,802.8	1,85,739.2	1,86,336.9
11. Others*	10,872.3	13,483.3	19,603.9	17,429.2	19,396.7
<b>B. Economic Services (1 to 9)</b>	<b>10,80,534.4</b> (41.6)	<b>12,15,037.1</b> (41.2)	<b>14,56,313.2</b> (40.4)	<b>15,34,312.9</b> (42.3)	<b>15,93,172.1</b> (40.5)
1. Agriculture and Allied Activities	2,32,926.9	2,44,965.5	3,05,641.2	3,24,159.4	3,57,694.0
2. Rural Development	1,80,158.2	2,03,986.2	2,63,428.8	2,64,191.1	2,88,798.9
3. Special Area Programmes	6,625.4	8,770.1	23,181.3	11,566.1	11,746.8
4. Irrigation and Flood Control	1,26,627.4	1,32,567.7	1,75,044.4	1,83,628.4	1,92,803.1
5. Energy	2,26,112.0	2,60,918.5	2,45,571.0	3,17,776.4	2,84,430.8
6. Industry and Minerals	41,062.9	51,050.1	67,674.6	63,372.1	73,061.0
7. Transport and Communications	2,13,646.0	2,44,280.2	2,83,562.2	2,91,605.4	3,01,057.4
8. Science, Technology and Environment	2,905.9	3,980.2	5,911.6	4,934.4	6,115.9
9. General Economic Services	50,469.7	64,518.7	86,298.0	73,079.6	77,464.1
<b>II. Loans and Advances by State Governments for Development Purposes (A+B)</b>	<b>40,441.0</b>	<b>69,820.4</b>	<b>85,028.7</b>	<b>64,014.8</b>	<b>83,449.7</b>
<b>A. Social Services (1 to 7)</b>	<b>19,831.0</b> (0.8)	<b>27,041.9</b> (0.9)	<b>37,715.3</b> (1.0)	<b>30,661.5</b> (0.8)	<b>42,785.4</b> (1.1)
1. Education, Sports, Art and Culture	785.8	2,107.6	1,700.8	2,427.0	1,882.6
2. Medical and Public Health	360.1	497.0	1,026.6	1,630.5	1,577.4
3. Family Welfare	-	-	-	-	-
4. Water Supply and Sanitation	5,348.3	5,801.9	10,026.0	5,134.8	9,005.5
5. Housing	1,590.0	2,005.8	1,566.0	1,554.3	1,588.2
6. Government Servants (Housing)	888.5	1,488.7	1,611.9	1,910.4	2,226.9
7. Others @	10,858.4	15,141.0	21,784.0	18,004.6	26,504.8
<b>B. Economic Services (1 to 10)</b>	<b>20,610.0</b> (0.8)	<b>42,778.5</b> (1.5)	<b>47,313.4</b> (1.3)	<b>33,353.3</b> (0.9)	<b>40,664.3</b> (1.0)
1. Crop Husbandry	658.6	1,806.3	458.7	831.3	655.6
2. Soil and Water Conservation	-	-	-	-	-
3. Food Storage and Warehousing	1,215.4	1,208.3	1,041.7	527.6	495.7
4. Co-operation	1,133.9	976.4	683.4	1,168.7	372.4
5. Major and Medium Irrigation, etc.	1,884.5	10,768.0	15,728.0	2,215.2	9,877.0
6. Power Projects	6,430.8	8,437.1	11,833.2	10,359.3	10,989.7
7. Village and Small Industries	605.7	826.5	639.8	632.4	538.4
8. Other Industries and Minerals	362.1	758.9	1,136.8	789.9	918.8
9. Rural Development	2.5	2.7	8.0	6.0	7.0
10. Others+	8,316.6	17,994.2	15,783.8	16,823.1	16,809.8
<b>III. Total Development Expenditure (I + II)</b>	<b>25,98,949.5</b> (100.0)	<b>29,46,921.6</b> (100.0)	<b>36,03,940.7</b> (100.0)	<b>36,27,307.2</b> (100.0)	<b>39,29,477.4</b> (100.0)

‘-’ : Nil/Negligible.

\* : Include expenditure on information and publicity.

@ : Include urban development, social security and welfare, etc.

+ : Include forest, fisheries, animal husbandry, road and water transport services, etc.

**Note** : Figures in parentheses are per cent of total development expenditure.

**Source** : Budget documents of the State governments. Details in methodology.

Appendix Table 5: Non-Development Expenditure - Major Heads

(₹ Crore)

Item	2021-22	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	6
<b>I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)</b>	<b>11,76,796.5</b>	<b>12,96,064.3</b>	<b>15,05,584.5</b>	<b>14,70,476.5</b>	<b>16,23,997.7</b>
i. Organs of State	32,285.5	35,213.3	48,599.2	54,080.3	63,762.2
ii. Fiscal Services	33,264.5	37,101.3	43,854.1	44,609.1	50,433.6
iii. Interest Payments and Servicing of Debt (1+2)	4,46,593.4	4,76,885.2	5,44,104.1	5,36,471.7	5,83,132.3
1. Appropriation for reduction or avoidance of Debt	19,184.4	18,137.5	24,844.0	17,739.4	19,600.7
2. Interest Payments	4,27,409.1	4,58,747.6	5,19,260.0	5,18,732.3	5,63,531.6
iv. Administrative Services (1 to 5)	2,35,204.1	2,54,595.2	3,15,940.3	2,96,526.0	3,33,559.6
1. Secretariat- General Services	15,311.5	12,091.4	18,958.3	15,637.7	18,952.4
2. District Administration	21,540.2	23,817.8	28,718.1	27,431.2	31,854.4
3. Police	1,58,338.2	1,73,984.6	2,07,919.9	1,98,398.1	2,18,692.4
4. Public Works	12,622.9	13,917.3	19,280.6	18,144.4	21,368.7
5. Others *	27,391.3	30,784.1	41,063.4	36,914.7	42,691.6
v. Pension	4,18,314.2	4,64,532.6	5,22,105.4	5,09,143.2	5,65,632.6
vi. Miscellaneous General Services	11,134.7	27,736.7	30,981.6	29,646.1	27,477.5
<b>II. Non-Development Expenditure on Capital Account (1+2)</b>	<b>27,373.8</b>	<b>34,449.7</b>	<b>63,512.0</b>	<b>59,410.3</b>	<b>66,594.4</b>
1. Non-Developmental (General Services)	25,272.9	32,301.8	59,404.6	56,533.7	64,064.8
2. Loans for Non-Development Purposes (a+b)	2,100.9	2,147.9	4,107.4	2,876.5	2,529.7
a) Government Servants (other than housing)	836.8	1,028.5	1,307.5	1,201.4	1,472.5
b) Miscellaneous	1,264.1	1,119.3	2,800.0	1,675.1	1,057.2
<b>III. Total Non-Development Expenditure (I + II)</b>	<b>12,04,170.2</b>	<b>13,30,514.0</b>	<b>15,69,096.5</b>	<b>15,29,886.8</b>	<b>16,90,592.2</b>
<b>IV. III as per cent of Aggregate Receipts</b>	<b>28.1</b>	<b>27.9</b>	<b>27.4</b>	<b>26.9</b>	<b>26.9</b>
<b>V. III as per cent of Aggregate Disbursements</b>	<b>28.5</b>	<b>27.8</b>	<b>27.1</b>	<b>26.5</b>	<b>26.9</b>

\* Include expenditure on Public Service Commission, Treasury and Administration, Jails, etc.

Source : Budget documents of the State governments. Details in methodology.

**Appendix Table 6: Development and Non-Development Expenditure\***

(₹ Crore)

Item	2021-22	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	6
<b>Aggregate Disbursements (1 to 3)</b>	<b>42,29,930.2</b>	<b>47,93,015.0</b>	<b>57,79,571.0</b>	<b>57,71,165.2</b>	<b>62,84,298.7</b>
<b>1. Development Expenditure (a + b)</b>	<b>25,98,949.5</b>	<b>29,46,921.6</b>	<b>36,03,940.7</b>	<b>36,27,307.2</b>	<b>39,29,477.4</b>
a) Direct Development Expenditure (i + ii)	25,58,508.4	28,77,101.2	35,18,912.0	35,63,292.3	38,46,027.7
i) Economic Services	10,80,534.4	12,15,037.1	14,56,313.2	15,34,312.9	15,93,172.1
ii) Social Services	14,77,974.0	16,62,064.1	20,62,598.9	20,28,979.4	22,52,855.7
b) Loans and Advances for Development Purposes (i + ii)	40,441.0	69,820.4	85,028.7	64,014.8	83,449.7
i) Economic Services	20,610.0	42,778.5	47,313.4	33,353.3	40,664.3
ii) Social Services	19,831.0	27,041.9	37,715.3	30,661.5	42,785.4
<b>2. Non-Development Expenditure (a + b)</b>	<b>12,04,170.2</b>	<b>13,30,514.0</b>	<b>15,69,096.5</b>	<b>15,29,886.8</b>	<b>16,90,592.2</b>
a) Direct Non-Development Expenditure	12,02,069.3	13,28,366.2	15,64,989.1	15,27,010.2	16,88,062.5
b) Loans and Advances for Non-Development Purposes	2,100.9	2,147.9	4,107.4	2,876.5	2,529.7
<b>3. Others (a to c)</b>	<b>4,26,810.5</b>	<b>5,15,579.3</b>	<b>6,06,533.8</b>	<b>6,13,971.3</b>	<b>6,64,229.1</b>
a) Repayment of Loans to the Centre	21,570.8	24,819.2	29,484.9	31,090.4	28,744.1
b) Discharge of Internal Debt	3,06,323.3	3,81,745.4	4,49,316.1	4,54,009.8	4,98,004.1
<i>of which: Market Loans</i>	1,92,573.2	2,15,571.5	2,65,529.5	2,66,141.1	2,96,226.9
c) Grants-in-Aid and Contributions	98,916.4	1,09,014.8	1,27,732.8	1,28,871.0	1,37,480.9
<i>of which:</i>					
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	98,916.4	1,09,014.8	1,27,732.5	1,28,870.9	1,37,480.9

\* : Include expenditure on both Revenue and Capital Account.

Source : Budget documents of the State governments.Details in methodology.

Appendix Table 7: Composition of Social Sector Expenditure\*

Item	(₹ Crore)											
	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16		
1												
<b>1. Revenue Expenditure (i + ii)</b>												
<b>(i) Social Services (a to l)</b>	<b>1,95,626.4</b>	<b>2,28,122.4</b>	<b>2,85,130.1</b>	<b>3,48,872.1</b>	<b>4,02,920.0</b>	<b>4,67,852.0</b>	<b>5,36,676.1</b>	<b>6,10,293.8</b>	<b>7,40,020.3</b>	<b>8,61,451.9</b>		
(a) Education, Sports, Art and Culture	1,74,555.3	2,03,765.7	2,55,268.5	3,08,550.0	3,65,711.2	4,25,643.6	4,85,363.2	5,50,120.8	6,33,141.0	7,40,108.3		
(b) Medical and Public Health	89,578.3	1,00,775.3	1,21,276.3	1,51,670.3	1,87,617.3	2,16,066.6	2,45,401.5	2,73,534.9	3,15,425.7	3,49,494.1		
(c) Family Welfare	19,161.8	21,894.8	26,160.8	32,611.5	38,128.2	43,945.2	50,641.0	56,389.1	70,595.4	81,008.9		
(d) Water Supply and Sanitation	3,043.3	3,557.0	4,487.9	5,689.7	6,765.4	7,583.7	9,526.0	10,139.8	15,110.3	16,461.9		
(e) Housing	8,774.6	9,814.1	10,281.3	10,517.6	11,505.9	12,704.3	12,428.5	14,654.4	20,575.6	27,176.9		
(f) Urban Development	2,878.3	4,016.6	5,885.8	5,739.4	6,427.9	6,676.0	8,640.9	8,707.6	12,510.2	15,121.9		
(g) Welfare of SCs, STs and OBCs	9,470.5	14,219.1	21,771.7	22,744.4	21,653.5	22,839.8	28,344.5	31,530.6	34,408.3	43,003.2		
(h) Labour and Welfare	11,801.9	14,630.1	18,046.5	20,936.3	25,304.8	30,899.4	38,036.8	42,691.1	42,486.5	51,996.3		
(i) Social Security and Welfare	2,484.1	2,351.3	2,839.1	3,404.0	4,027.5	4,382.5	5,916.2	6,954.2	7,506.8	7,080.8		
(j) Nutrition	12,917.2	17,611.8	25,233.7	32,848.9	38,729.9	48,506.9	55,563.2	65,543.5	72,280.9	90,270.8		
(k) Expenditure on Natural Calamities	4,844.9	6,178.4	8,475.1	11,234.6	13,453.3	15,691.4	16,955.6	19,570.2	20,388.1	21,564.9		
(l) Others	7,859.5	6,656.6	8,325.8	8,409.0	8,761.6	13,691.8	10,980.9	16,936.4	18,342.5	32,738.5		
<b>(ii) Economic Services (a + b)</b>	<b>1,741.1</b>	<b>2,060.5</b>	<b>2,484.7</b>	<b>2,744.3</b>	<b>3,335.8</b>	<b>2,656.0</b>	<b>2,928.1</b>	<b>3,468.9</b>	<b>3,510.6</b>	<b>4,190.1</b>		
(a) Rural Development	21,071.0	24,356.7	29,861.5	40,322.1	37,208.8	42,208.4	51,312.9	60,173.0	1,06,879.4	1,21,343.6		
(b) Food Storage and Warehousing	19,315.3	22,203.3	26,550.3	35,630.7	32,594.3	37,222.4	44,370.4	48,773.5	95,222.5	1,07,971.0		
(c) Food Storage and Warehousing	1,755.8	2,153.4	3,311.2	4,691.5	4,614.5	4,986.0	6,942.5	11,399.4	11,656.9	13,372.6		
<b>2. Capital Outlay (i + ii)</b>	<b>22,615.3</b>	<b>29,818.9</b>	<b>38,485.3</b>	<b>43,059.8</b>	<b>40,748.5</b>	<b>45,901.7</b>	<b>56,458.1</b>	<b>60,923.6</b>	<b>83,860.0</b>	<b>98,665.9</b>		
<b>(i) Social Services (a to i)</b>	<b>17,393.2</b>	<b>22,989.9</b>	<b>29,168.0</b>	<b>29,374.0</b>	<b>31,401.2</b>	<b>34,336.6</b>	<b>43,291.4</b>	<b>50,110.3</b>	<b>63,070.0</b>	<b>69,555.3</b>		
(a) Education, Sports, Art and Culture	2,378.6	3,360.4	4,594.9	4,146.4	5,055.2	4,581.5	5,767.7	7,330.0	8,760.0	10,590.4		
(b) Medical and Public Health	3,134.8	3,415.4	3,631.9	3,928.7	4,236.9	5,006.8	6,073.0	7,623.5	10,515.1	12,325.7		
(c) Family Welfare	34.9	40.5	72.6	105.2	8.8	73.3	61.0	251.6	313.6	280.7		
(d) Water Supply and Sanitation	6,646.5	9,343.9	11,330.8	10,158.2	8,810.5	8,925.7	11,450.5	13,582.4	18,740.0	18,756.6		
(e) Housing	981.5	1,009.2	1,209.3	1,048.9	3,040.6	3,165.3	4,361.6	5,025.8	7,511.8	6,653.7		
(f) Urban Development	1,766.2	2,457.3	4,149.9	6,198.8	5,196.9	7,395.2	9,066.2	7,516.9	7,111.6	9,592.1		
(g) Welfare of SCs, STs and OBCs	1,715.5	1,841.4	2,441.0	2,073.1	2,859.3	3,169.9	3,261.9	4,138.8	5,385.9	6,198.8		
(h) Social Security and Welfare	271.9	517.4	793.7	803.5	1,170.7	1,018.7	1,517.2	2,363.9	2,422.1	3,125.5		
(i) Others	463.4	1,004.3	943.7	911.0	1,022.4	1,000.2	1,732.3	2,277.4	2,303.7	2,031.8		
<b>(ii) Economic Services (a + b)</b>	<b>5,222.1</b>	<b>6,829.0</b>	<b>9,317.4</b>	<b>13,685.8</b>	<b>9,347.2</b>	<b>11,565.0</b>	<b>13,166.7</b>	<b>10,813.4</b>	<b>20,792.1</b>	<b>29,110.6</b>		
(a) Rural Development	5,387.9	5,728.4	5,831.5	7,025.1	9,243.7	9,971.9	9,953.8	10,008.0	18,365.8	26,255.6		
(b) Food Storage and Warehousing	-165.8	1,100.6	3,485.9	6,660.6	103.6	1,593.1	3,212.8	805.3	2,426.3	2,855.0		
<b>3. Loans and Advances by State Governments (i + ii)</b>	<b>4,746.5</b>	<b>7,525.2</b>	<b>7,922.8</b>	<b>7,805.3</b>	<b>8,268.1</b>	<b>9,815.6</b>	<b>9,808.6</b>	<b>7,983.7</b>	<b>6,177.5</b>	<b>8,818.6</b>		
<b>(i) Social Services (a to d)</b>	<b>3,629.7</b>	<b>6,179.8</b>	<b>6,394.4</b>	<b>5,828.7</b>	<b>7,295.4</b>	<b>7,275.6</b>	<b>7,509.2</b>	<b>6,669.2</b>	<b>5,916.3</b>	<b>8,684.3</b>		
(a) Education	15.7	18.6	13.9	8.8	67.4	76.1	42.4	32.5	25.4	125.8		
(b) Housing	894.4	3,282.0	3,320.0	779.1	1,249.5	1,885.9	1,715.3	2,026.1	639.2	2,267.7		
(c) Housing (Government servants)	429.3	454.6	588.4	573.6	685.7	810.2	946.1	1,158.3	1,163.9	1,332.1		
(d) Others	2,290.3	2,424.6	2,472.1	4,467.3	5,292.8	4,503.3	4,805.3	3,452.3	4,087.8	4,958.7		
<b>(ii) Economic Services (a + b)</b>	<b>1,116.8</b>	<b>1,345.4</b>	<b>1,528.4</b>	<b>1,976.6</b>	<b>972.7</b>	<b>2,540.0</b>	<b>2,299.4</b>	<b>1,314.5</b>	<b>261.2</b>	<b>134.3</b>		
(a) Rural Development	5.8	2.9	4.2	3.3	3.6	5.6	5.3	6.1	4.2	4.0		
(b) Food Storage and Warehousing	1,110.9	1,342.5	1,524.2	1,973.2	969.1	2,534.4	2,294.1	1,308.4	256.9	130.3		
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>2,22,988.2</b>	<b>2,65,466.4</b>	<b>3,31,538.2</b>	<b>3,99,737.2</b>	<b>4,51,936.5</b>	<b>5,23,569.3</b>	<b>6,02,942.7</b>	<b>6,79,201.1</b>	<b>8,30,060.0</b>	<b>9,68,936.4</b>		



Appendix Table 7: Composition of Social Sector Expenditure\* (Concl.d.)

Item	(₹ Crore)										
	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (BE)	2023-24 (RE)	2024-25 (BE)	2024-25 (RE)
<b>1. Revenue Expenditure (i + ii)</b>											
<b>(i) Social Services (a to l)</b>											
(a) Education, Sports, Art and Culture	8,35,442.9	9,13,348.7	10,32,141.7	11,05,285.2	11,67,386.2	13,23,524.2	14,84,370.9	7,80,689.7	7,50,291.6	9,54,544.1	8,03,010.0
(b) Medical and Public Health	93,457.5	1,12,193.6	1,25,575.9	1,36,605.1	1,56,355.8	1,92,604.3	1,90,333.9	2,28,113.2	2,33,520.6	2,59,734.5	2,59,734.5
(c) Family Welfare	18,014.0	20,528.4	23,409.8	26,379.8	31,192.2	32,106.8	37,244.3	45,942.5	43,929.6	45,158.1	45,158.1
(d) Water Supply and Sanitation	35,170.0	39,190.4	38,187.6	29,574.3	29,133.5	35,775.4	39,542.6	51,773.5	60,820.0	46,813.1	60,959.7
(e) Housing	19,769.6	27,623.6	31,503.1	25,565.2	28,109.6	32,612.0	63,373.3	70,343.7	53,610.3	60,959.7	60,959.7
(f) Urban Development	61,207.5	62,677.2	67,444.4	72,141.7	84,671.4	89,317.7	1,04,532.1	1,25,234.3	1,29,083.7	1,26,812.4	1,26,812.4
(g) Welfare of SCs, STs and OBCs	59,040.7	67,756.7	71,217.8	86,452.8	78,944.3	97,940.1	1,02,126.2	1,63,616.6	1,30,697.1	1,53,121.6	1,53,121.6
(h) Labour and Welfare	7,552.9	9,272.7	11,085.0	10,886.9	11,382.7	15,496.8	14,221.4	21,795.3	18,506.1	22,398.0	22,398.0
(i) Social Security and Welfare	98,085.9	1,03,858.5	1,34,868.2	1,28,971.8	1,42,090.1	1,68,974.8	2,06,092.8	2,53,253.0	2,67,540.1	3,39,584.6	3,39,584.6
(j) Nutrition	22,817.8	23,505.2	24,642.3	27,006.3	26,765.1	29,494.3	37,688.3	41,402.0	37,376.2	40,251.1	40,251.1
(k) Expenditure on Natural Calamities	27,998.8	15,985.9	29,827.7	39,090.3	60,135.8	51,397.3	33,324.0	42,528.5	46,923.9	44,483.4	44,483.4
(l) Others	5,402.3	5,958.6	6,418.2	6,220.4	6,176.8	8,053.4	9,668.4	12,467.6	12,241.8	12,217.6	12,217.6
<b>(ii) Economic Services (a + b)</b>											
(a) Rural Development	1,37,619.8	1,45,294.1	1,54,097.6	1,62,164.0	1,83,787.0	1,77,927.1	1,86,003.8	2,42,941.6	2,45,807.6	2,66,166.4	2,66,166.4
(b) Food Storage and Warehousing	1,26,248.3	1,32,244.5	1,37,508.1	1,43,731.6	1,60,168.1	1,51,182.7	1,64,695.3	2,08,076.2	2,06,037.5	2,27,460.4	2,27,460.4
<b>2. Capital Outlay (i + ii)</b>											
<b>(i) Social Services (a to i)</b>											
(a) Education, Sports, Art and Culture	11,371.5	13,049.6	16,589.4	18,432.4	23,618.8	26,744.4	21,308.6	34,865.4	39,770.1	38,706.0	38,706.0
(b) Medical and Public Health	1,13,884.1	1,25,126.8	1,35,237.1	1,27,080.9	1,40,073.2	1,93,870.5	2,24,024.1	3,41,214.5	3,39,615.7	3,64,988.1	3,64,988.1
(c) Family Welfare	83,782.4	92,819.0	1,01,097.9	88,927.5	1,11,552.9	1,54,449.8	1,77,693.2	2,81,909.2	2,78,687.8	2,98,311.6	2,98,311.6
(d) Water Supply and Sanitation	11,681.1	13,135.0	13,856.9	12,547.1	16,368.0	19,341.5	24,483.1	42,620.8	43,980.1	45,339.4	45,339.4
(e) Housing	13,590.2	13,274.0	15,886.9	13,288.5	17,089.6	25,350.1	30,205.5	45,992.9	43,510.5	43,552.6	43,552.6
(f) Urban Development	127.4	386.6	504.5	701.5	580.3	816.0	1,467.8	3,855.1	4,378.6	2,739.2	2,739.2
(g) Welfare of SCs, STs and OBCs	22,750.9	28,701.6	32,003.1	28,390.7	38,954.3	54,148.6	49,455.6	89,482.5	88,907.2	94,687.4	94,687.4
(h) Labour and Welfare	10,032.7	8,898.3	5,832.4	4,343.5	6,475.4	10,558.5	12,802.0	16,781.8	16,085.4	13,720.3	13,720.3
(i) Others	12,420.2	15,463.7	20,099.0	17,735.5	21,745.1	32,140.0	41,336.3	52,568.5	56,655.5	59,524.5	59,524.5
<b>(ii) Economic Services (a + b)</b>											
(a) Rural Development	6,399.8	8,240.8	8,048.8	7,135.0	6,152.6	7,112.1	10,637.9	17,890.0	15,151.8	24,959.2	24,959.2
(b) Food Storage and Warehousing	2,970.4	2,444.3	2,368.1	2,367.5	1,971.3	2,163.9	3,490.0	5,581.4	4,831.2	6,610.0	6,610.0
(c) Family Welfare	3,809.7	2,274.6	2,498.2	2,418.1	2,216.4	2,819.0	3,814.9	7,136.3	5,187.4	7,179.2	7,179.2
(d) Water Supply and Sanitation	30,101.7	32,307.8	34,139.2	38,153.3	28,520.3	39,420.7	46,330.9	59,305.3	60,927.9	66,676.5	66,676.5
(e) Housing	23,898.7	26,174.4	27,061.1	25,596.4	30,562.0	28,975.5	39,290.9	55,352.7	58,153.6	61,338.5	61,338.5
(f) Urban Development	6,203.0	6,133.4	7,078.2	12,556.9	-2,041.7	10,445.2	7,040.0	3,952.6	2,774.3	5,338.0	5,338.0
<b>3. Loans and Advances by State Governments (i + ii)</b>											
<b>(i) Social Services (a to d)</b>											
(a) Education	41,241.6	17,164.5	21,247.3	15,796.8	20,840.5	21,048.9	28,252.9	38,765.0	31,195.2	43,288.1	43,288.1
(b) Housing	9,642.2	16,460.1	20,134.6	15,154.5	19,989.5	19,831.0	27,041.9	37,715.3	30,661.5	42,785.4	42,785.4
(c) Housing (Government servants)	47.8	379.3	761.8	795.9	661.3	785.8	2,107.6	1,700.8	2,427.0	1,882.6	1,882.6
(d) Others	693.6	2,205.6	3,062.1	1,034.3	898.8	1,590.0	2,005.8	1,566.0	1,588.2	1,588.2	1,588.2
<b>(ii) Economic Services (a + b)</b>											
(a) Rural Development	1,593.1	1,116.2	1,394.3	970.3	516.0	888.5	1,488.7	1,611.9	1,910.4	2,226.9	2,226.9
(b) Food Storage and Warehousing	7,307.7	12,759.0	14,916.5	12,354.0	17,913.4	16,566.7	21,439.9	32,836.6	24,769.8	37,087.8	37,087.8
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>31,599.3</b>	<b>704.5</b>	<b>1,112.6</b>	<b>642.3</b>	<b>851.0</b>	<b>1,217.8</b>	<b>1,211.1</b>	<b>1,049.7</b>	<b>533.6</b>	<b>502.7</b>	<b>502.7</b>
(a) Rural Development	3.7	3.8	3.9	0.1	5.4	2.5	2.7	8.0	6.0	7.0	7.0
(b) Food Storage and Warehousing	31,595.6	700.6	1,108.8	642.1	845.6	1,215.4	1,208.3	1,041.7	527.6	495.7	495.7
<b>Total Social Sector Expenditure (1+2+3)</b>	<b>11,28,188.3</b>	<b>12,00,934.1</b>	<b>13,42,723.6</b>	<b>14,10,326.9</b>	<b>15,12,087.0</b>	<b>17,16,370.7</b>	<b>19,22,651.8</b>	<b>24,03,610.8</b>	<b>23,66,910.1</b>	<b>26,28,986.7</b>	<b>26,28,986.7</b>

RE: Revised Estimates. BE: Budget Estimates.  
 \* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and advances by the State Governments.  
 Note: Data from 2017-18 onwards include Delhi and Puducherry also.  
 Source : Budget documents of the State governments. Details in methodology.



Appendix Table 8: Decomposition of Gross Fiscal Deficit

Year	Per cent of GFD					GFD (2+3+4-5)	Per cent of GFD				
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Non-debt Capital Receipts		Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	Total (7+8+9-10)
1	2	3	4	5	6	7	8	9	10	11	
2005-06	7,012.8	77,559.5	5,520.9	8.7	90,084.5	7.8	86.1	6.1	-	100.0	
2006-07	-24,857.2	98,063.2	6,207.3	1,905.7	77,507.6	-32.1	126.5	8.0	2.5	100.0	
2007-08	-42,942.7	1,18,862.1	6,490.5	6,955.2	75,454.7	-56.9	157.5	8.6	9.2	100.0	
2008-09	-12,672.2	1,42,627.7	4,899.4	265.6	1,34,589.3	-9.4	106.0	3.6	0.2	100.0	
2009-10	31,017.4	1,49,214.6	9,399.2	812.4	1,88,818.7	16.4	79.0	5.0	0.4	100.0	
<b>2005-10 (Avg.)</b>	<b>-8,488.4</b>	<b>1,17,265.4</b>	<b>6,503.5</b>	<b>1,989.6</b>	<b>1,13,291.0</b>	<b>-14.8</b>	<b>111.0</b>	<b>6.3</b>	<b>2.5</b>	<b>100.0</b>	
2010-11	-3,050.6	1,51,931.5	13,821.4	1,241.3	1,61,461.1	-1.9	94.1	8.6	0.8	100.0	
2011-12	-23,960.5	1,71,245.1	21,733.8	665.1	1,68,353.4	-14.2	101.7	12.9	0.4	100.0	
2012-13	-20,322.1	1,93,181.4	22,711.9	100.8	1,95,470.3	-10.4	98.8	11.6	0.1	100.0	
2013-14	10,563.2	2,20,552.8	17,096.7	360.4	2,47,852.2	4.3	89.0	6.9	0.1	100.0	
2014-15	45,704.4	2,71,909.7	10,722.4	1,145.8	3,27,190.8	14.0	83.1	3.3	0.4	100.0	
<b>2010-15 (Avg.)</b>	<b>1,786.9</b>	<b>2,01,764.1</b>	<b>17,217.2</b>	<b>702.7</b>	<b>2,20,065.5</b>	<b>-1.7</b>	<b>93.3</b>	<b>8.7</b>	<b>0.3</b>	<b>100.0</b>	
2015-16	5,381.7	3,33,383.7	83,039.2	1,134.2	4,20,670.4	1.3	79.3	19.7	0.3	100.0	
2016-17	40,491.2	3,92,188.5	1,02,031.3	379.1	5,34,331.8	7.6	73.4	19.1	0.1	100.0	
2017-18	18,839.3	3,93,620.7	-1,791.3	174.4	4,10,494.3	4.6	95.9	-0.4	-	100.0	
2018-19	17,769.2	4,40,311.3	5,583.1	893.8	4,62,769.8	3.8	95.1	1.2	0.2	100.0	
2019-20	1,21,494.6	4,18,377.2	-14,887.8	274.0	5,24,710.0	23.2	79.7	-2.8	0.1	100.0	
<b>2015-20 (Avg.)</b>	<b>40,795.2</b>	<b>3,95,576.3</b>	<b>34,794.9</b>	<b>571.1</b>	<b>4,70,595.3</b>	<b>8.1</b>	<b>84.7</b>	<b>7.4</b>	<b>0.1</b>	<b>100.0</b>	
2020-21	3,71,222.1	4,13,687.0	29,811.9	10,146.7	8,04,574.3	46.1	51.4	3.7	1.3	100.0	
2021-22	1,02,032.1	5,32,297.2	22,122.4	1,773.4	6,54,678.2	15.6	81.3	3.4	0.3	100.0	
2022-23	61,542.2	5,98,532.5	62,268.5	711.2	7,21,631.9	8.5	82.9	8.6	0.1	100.0	
2023-24 (BE)	34,918.9	8,67,674.4	69,539.2	23,871.8	9,48,260.7	3.7	91.5	7.3	2.5	100.0	
2023-24 (RE)	1,40,893.7	8,67,869.8	28,893.8	838.6	10,36,818.8	13.6	83.7	2.8	0.1	100.0	
2024-25 (BE)	80,119.5	9,17,643.0	64,489.5	23,113.9	10,39,138.1	7.7	88.3	6.2	2.2	100.0	

Avg.: Average. ' ': Negligible/Nil. RE: Revised Estimates. BE: Budget Estimates.

Notes: 1. Negative (-) sign indicates surplus in deficit indicators.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the State governments. Details in methodology.

Appendix Table 9: Financing of Gross Fiscal Deficit

Year	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCD, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (+)/ Decrease (-) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2005-06	15,304.8	-44.0	73,815.4	4,055.3	10,463.3	5,228.5	7,262.3	7,911.0	51.5	-16.8	-33,946.7	1,826.7	-34,760.7	-1,012.7	90,084.5
2006-07	13,082.7	-8,887.4	56,023.2	3,936.6	10,369.7	7,634.2	12,796.0	4,674.9	-305.0	-5,492.9	-16,324.4	4,782.6	-21,275.1	168.1	77,507.6
2007-08	53,924.8	-933.2	5,853.2	6,300.0	12,338.4	-5,922.8	13,581.0	3,738.4	1,253.7	-1,268.5	-13,410.3	8,793.3	-22,160.1	-43.5	75,454.7
2008-09	1,04,041.4	-761.3	1,479.0	5,687.8	15,640.8	7,541.9	4,594.4	8,799.9	-1,521.9	-1,964.0	-8,958.7	15,802.0	-24,458.3	-302.5	1,34,589.3
2009-10	1,12,648.0	-1,699.6	24,157.6	8,210.0	23,140.4	-1,993.2	12,371.4	5,869.5	2,974.7	-4,556.8	7,696.6	385.5	7,241.6	69.5	1,88,818.7
<b>2005-10 (Avg.)</b>	<b>59,800.4</b>	<b>-2,465.1</b>	<b>32,265.7</b>	<b>5,639.9</b>	<b>14,390.5</b>	<b>2,497.7</b>	<b>10,121.0</b>	<b>6,198.7</b>	<b>490.6</b>	<b>-2,659.8</b>	<b>-12,988.7</b>	<b>6,318.0</b>	<b>-19,082.5</b>	<b>-224.2</b>	<b>1,13,291.0</b>
2010-11	88,775.9	711.4	38,626.1	3,196.4	27,807.5	2,614.9	22,860.7	283.0	-892.1	-7,677.5	-14,845.1	355.6	-16,129.9	929.0	1,61,461.1
2011-12	1,35,396.1	179.9	-8,064.4	5,635.6	26,650.9	12,176.9	17,687.4	1,190.1	-476.9	-5,717.7	-16,304.5	-9,630.9	-5,905.7	-767.9	1,68,353.4
2012-13	1,46,248.7	1,730.4	-173.3	5,279.6	25,776.6	9,152.3	30,960.5	4,135.6	149.7	-4,706.0	-23,083.7	4,000.1	-27,547.7	463.9	1,95,470.3
2013-14	1,63,573.0	601.4	2,557.1	4,739.8	26,433.4	11,507.9	28,208.2	-10,337.8	1,438.2	1,033.6	18,097.5	-1,994.4	19,243.3	848.6	2,47,852.2
2014-15	2,06,441.4	962.8	24,000.5	4,082.3	27,015.0	525.7	29,449.0	4,179.0	3,146.4	9,671.2	17,717.3	3,313.1	11,324.0	3,080.2	3,27,190.8
<b>2010-15 (Avg.)</b>	<b>1,48,087.0</b>	<b>837.2</b>	<b>11,389.2</b>	<b>4,586.8</b>	<b>26,736.7</b>	<b>7,195.5</b>	<b>25,833.2</b>	<b>-110.0</b>	<b>673.1</b>	<b>-1,479.3</b>	<b>-3,683.7</b>	<b>-791.3</b>	<b>-3,803.2</b>	<b>910.8</b>	<b>2,20,065.5</b>
2015-16	2,58,367.0	1,039.1	27,097.0	16,513.3	33,045.8	309.1	23,229.8	-103.2	-615.3	92,404.0	-30,616.2	4,349.4	-31,602.8	-3,362.8	4,20,670.4
2016-17	3,51,672.0	5,228.8	-31,985.3	43,641.3	39,513.9	20,736.0	42,625.0	-28,804.0	-2,826.0	1,08,098.4	-13,568.3	-9,833.1	-683.6	-3,051.6	5,34,331.8
2017-18	3,44,615.8	4,634.0	-32,444.1	12,850.7	33,847.5	3,880.0	63,962.9	1,497.4	-1,776.2	-4,007.5	-16,566.3	-3,940.2	-13,619.7	993.6	4,10,494.3
2018-19	3,73,110.6	8,603.6	-33,574.0	17,955.2	47,533.5	17,356.5	51,591.3	-17,465.3	3,325.5	-24,382.9	18,715.8	-923.9	19,965.1	-325.5	4,62,769.8
2019-20	4,97,410.2	10,938.8	-32,260.0	21,147.9	39,985.4	-27,263.0	43,229.5	3,16,465.4	-6,091.6	-10,602.9	-3,28,249.7	-1,962.4	-3,27,262.4	975.1	5,24,710.0
<b>2015-20 (Avg.)</b>	<b>3,65,035.1</b>	<b>6,088.9</b>	<b>-20,633.3</b>	<b>22,421.7</b>	<b>38,785.2</b>	<b>3,003.7</b>	<b>44,927.7</b>	<b>54,318.1</b>	<b>-1,596.7</b>	<b>32,301.8</b>	<b>-74,056.9</b>	<b>-2,462.0</b>	<b>-70,640.7</b>	<b>-954.2</b>	<b>4,70,595.3</b>
2020-21	6,63,105.0	1,35,578.1	-31,177.2	7,340.8	40,940.3	7,927.0	22,586.9	-8,126.6	2,706.9	310.2	-36,617.1	1,501.2	-39,007.4	889.1	8,04,574.3
2021-22	5,09,072.1	1,77,864.0	-25,720.9	12,595.7	37,087.3	10,950.5	3,633.1	13,332.0	-633.7	-23,068.3	-60,433.5	-2,869.3	-55,848.0	-1,716.2	6,54,678.2
2022-23	5,42,816.7	87,853.6	-36,184.1	11,086.4	24,919.1	15,350.2	55,721.4	13,134.8	6,681.5	-26,521.4	26,773.9	3,243.3	24,405.4	-874.8	7,21,631.9
2023-24 BE	7,21,951.2	1,18,579.4	-31,261.3	29,714.9	38,099.5	815.8	-26,678.7	2,763.7	13,312.3	32,427.1	48,536.7	24,273.8	54,263.3	-30,000.0	9,48,260.7
2023-24 RE	7,82,512.8	1,17,416.3	-33,004.9	24,442.7	32,099.7	1,682.3	-21,647.9	9,216.3	19,677.9	22,046.0	82,377.6	69,016.4	46,425.8	-33,064.5	10,36,818.8
2024-25 BE	8,20,575.6	1,39,397.5	-32,349.7	27,340.1	31,424.9	3,738.6	5,898.9	12,031.2	10,551.5	10,616.8	9,912.6	15,832.0	27,217.9	-33,137.0	10,39,138.1

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average.  
**Notes :** 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.  
 2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.  
 3. All figures are on a net basis.  
 4. Data from 2017-18 onwards include Delhi and Puducherry also.  
**Sources :** Budget documents of the State governments; CAG in respect of Jammu & Kashmir.

Appendix Table 10: Financing of Gross Fiscal Deficit - As per cent of Total

Year	(Per cent)														
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCD, SBI and Other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus(-)/ Deficit (+) (13+14+15)	Increase (+)/ Decrease (-) in Cash Balance	Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account	Increase (+)/ Decrease (-) in WMA/OD from RBI	Gross Fiscal Deficit (GFD)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2005-06	17.0	-	81.9	4.5	11.6	5.8	8.1	8.8	0.1	-	-37.7	2.0	-38.6	-1.1	100.0
2006-07	16.9	-11.5	72.3	5.1	13.4	9.8	16.5	6.0	-0.4	-7.1	-21.1	6.2	-27.4	0.2	100.0
2007-08	71.5	-1.2	7.8	8.3	16.4	-7.8	18.0	5.0	1.7	-1.7	-17.8	11.7	-29.4	-0.1	100.0
2008-09	77.3	-0.6	1.1	4.2	11.6	5.6	3.4	6.5	-1.1	-1.5	-6.7	11.7	-18.2	-0.2	100.0
2009-10	59.7	-0.9	12.8	4.3	12.3	-1.1	6.6	3.1	1.6	-2.4	4.1	0.2	3.8	0.0	100.0
<b>2005-10 (Avg.)</b>	<b>48.5</b>	<b>-2.8</b>	<b>35.2</b>	<b>5.3</b>	<b>13.0</b>	<b>2.5</b>	<b>10.5</b>	<b>5.9</b>	<b>0.4</b>	<b>-2.5</b>	<b>-15.8</b>	<b>6.4</b>	<b>-21.9</b>	<b>-0.2</b>	<b>100.0</b>
2010-11	55.0	0.4	23.9	2.0	17.2	1.6	14.2	0.2	-0.6	-4.8	-9.2	0.2	-10.0	0.6	100.0
2011-12	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	-5.7	-3.5	-0.5	100.0
2012-13	74.8	0.9	-0.1	2.7	13.2	4.7	15.8	2.1	0.1	-2.4	-11.8	2.0	-14.1	0.2	100.0
2013-14	66.0	0.2	1.0	1.9	10.7	4.6	11.4	-4.2	0.6	0.4	7.3	-0.8	7.8	0.3	100.0
2014-15	63.1	0.3	7.3	1.2	8.3	0.2	9.0	1.3	1.0	3.0	5.4	1.0	3.5	0.9	100.0
<b>2010-15 (Avg.)</b>	<b>67.9</b>	<b>0.4</b>	<b>5.5</b>	<b>2.2</b>	<b>13.0</b>	<b>3.7</b>	<b>12.2</b>	<b>-</b>	<b>0.2</b>	<b>-1.4</b>	<b>-3.6</b>	<b>-0.6</b>	<b>-3.3</b>	<b>0.3</b>	<b>100.0</b>
2015-16	61.4	0.2	6.4	3.9	7.9	0.1	5.5	-	-0.1	22.0	-7.3	1.0	-7.5	-0.8	100.0
2016-17	65.8	1.0	-6.0	8.2	7.4	3.9	8.0	-5.4	-0.5	20.2	-2.5	-1.8	-0.1	-0.6	100.0
2017-18	84.0	1.1	-7.9	3.1	8.2	0.9	15.6	0.4	-0.4	-1.0	-4.0	-1.0	-3.3	0.2	100.0
2018-19	80.6	1.9	-7.3	3.9	10.3	3.8	11.1	-3.8	0.7	-5.3	4.0	-0.2	4.3	-0.1	100.0
2019-20	94.8	2.1	-6.1	4.0	7.6	-5.2	8.2	60.3	-1.2	-2.0	-62.6	-0.4	-62.4	0.2	100.0
<b>2015-20 (Avg.)</b>	<b>77.3</b>	<b>1.3</b>	<b>-4.2</b>	<b>4.6</b>	<b>8.3</b>	<b>0.7</b>	<b>9.7</b>	<b>10.3</b>	<b>-0.3</b>	<b>6.8</b>	<b>-14.5</b>	<b>-0.5</b>	<b>-13.8</b>	<b>-0.2</b>	<b>100.0</b>
2020-21	82.4	16.9	-3.9	0.9	5.1	1.0	2.8	-1.0	0.3	-	-4.6	0.2	-4.8	0.1	100.0
2021-22	77.8	27.2	-3.9	1.9	5.7	1.7	0.6	2.0	-0.1	-3.5	-9.2	-0.4	-8.5	-0.3	100.0
2022-23	75.2	12.2	-5.0	1.5	3.5	2.1	7.7	1.8	0.9	-3.7	3.7	0.4	3.4	-0.1	100.0
2023-24 BE	76.1	12.5	-3.3	3.1	4.0	0.1	-2.8	0.3	1.4	3.4	5.1	2.6	5.7	-3.2	100.0
2023-24 RE	75.5	11.3	-3.2	2.4	3.1	0.2	-2.1	0.9	1.9	2.1	7.9	6.7	4.5	-3.2	100.0
2024-25 BE	79.0	13.4	-3.1	2.6	3.0	0.4	0.6	1.2	1.0	1.0	1.0	1.5	2.6	-3.2	100.0

RE: Revised Estimates. BE: Budget Estimates. NSSF: National Small Savings Fund. Avg.: Average. -: Nil/Negligible/Not Applicable.

Note: Same as in Appendix Table 9.

Source: Budget documents of the State governments. Details in methodology.

**Appendix Table 11: Composition of Outstanding Liabilities of State Governments and UTs**  
(As at end-March)

Year	Market Loans	Power Bonds	UDAY	Compen-sation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from the Centre	Provident Funds, etc.	Reserve Fund Advances	Deposit and Advances	Conti-gency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13	14 = sum (8 to 13)	15 = sum (2 to 7)+14	16	17	18	19	20	21 = sum (15 to 20)
2006	2,28,924.8	31,581.3	-	82.2	3,65,932.8	406.9	12,608.8	989.5	11,654.0	9,680.1	1,195.4	35,717.6	71,845.4	6,98,773.4	1,57,003.9	1,40,806.2	63,119.8	86,691.4	1,321.8	11,47,716.6
2007	2,42,777.2	26,050.7	-	81.8	4,25,309.0	299.0	12,197.3	970.9	15,622.2	9,176.1	1,117.9	30,253.2	69,337.7	7,63,855.4	1,46,652.6	1,49,920.1	78,761.2	1,01,067.8	1,319.4	12,41,576.4
2008	2,98,507.8	23,143.5	-	80.5	4,30,879.1	254.6	11,533.8	927.4	20,866.8	9,295.2	1,175.4	27,639.6	71,438.3	8,24,303.7	1,45,098.2	1,61,971.7	78,264.7	1,16,591.2	2,072.7	13,28,302.2
2009	4,01,923.7	21,690.6	-	79.5	4,31,915.4	372.3	10,841.7	905.4	27,429.1	9,099.3	1,189.1	28,315.5	77,780.0	9,33,761.5	1,43,870.2	1,77,434.0	83,927.0	1,28,349.7	2,852.6	14,70,195.1
2010	5,15,785.2	18,783.7	-	78.5	4,55,015.4	481.3	9,700.5	882.9	34,809.7	10,163.3	1,323.5	26,602.2	83,482.2	10,73,626.3	1,43,151.7	2,00,560.5	94,350.0	1,34,526.6	2,433.3	16,48,648.5
2011	6,04,094.4	14,423.5	-	78.2	4,94,644.4	1,410.4	9,509.1	777.6	40,809.8	5,941.7	1,565.0	23,115.1	81,718.2	11,96,369.1	1,44,169.9	2,28,235.3	1,03,172.0	1,53,655.9	3,374.3	18,28,976.5
2012	7,41,147.9	11,535.1	-	75.0	4,86,417.8	609.9	8,652.5	709.1	47,529.9	5,477.4	1,631.5	19,082.3	83,082.7	13,22,868.4	1,43,547.7	2,53,445.8	91,936.3	1,78,976.6	3,141.5	19,93,916.3
2013	8,74,602.7	8,665.1	-	75.0	4,86,753.6	553.7	7,908.5	640.6	54,172.6	4,983.8	1,526.9	15,952.0	85,194.3	14,55,884.5	1,44,812.4	2,79,365.0	1,31,558.0	1,95,229.5	3,446.2	22,10,245.6
2014	10,50,369.1	7,230.2	-	76.7	4,89,230.0	1,402.3	7,234.0	577.7	60,446.6	3,568.3	1,909.0	15,033.5	88,759.0	16,37,067.4	1,45,809.4	3,05,796.5	1,49,496.4	2,29,994.0	3,099.7	24,71,263.5
2015	12,69,196.7	2,906.8	-	143.8	5,13,215.3	4,482.5	5,914.9	484.8	61,567.3	1,142.6	1,738.0	23,906.7	94,754.3	18,84,699.4	1,47,166.8	3,20,085.2	99,592.8	2,46,094.4	6,121.0	27,03,759.6
2016	15,16,071.2	-	98,960.0	20,029.5	5,40,189.8	57.1	5,675.9	466.3	85,345.1	812.3	1,817.9	46,097.0	1,40,214.6	23,15,522.2	1,48,217.4	3,52,210.7	1,38,461.1	2,59,541.7	4,172.8	32,18,125.9
2017	18,57,110.2	-	2,08,056.0	19,991.8	5,07,833.6	842.9	4,883.7	419.2	1,00,505.5	30,092.5	2,026.1	60,643.7	1,98,570.7	27,92,405.2	1,53,463.1	4,06,154.7	1,22,653.5	3,30,211.8	4,469.1	38,09,357.3
2018	22,06,106.6	-	2,03,905.8	19,895.4	4,75,675.9	1,775.3	4,095.9	365.2	1,14,130.3	29,246.0	2,852.5	61,254.3	2,11,944.3	31,19,303.3	1,62,011.4	4,40,484.2	1,76,143.3	3,90,465.3	4,087.7	42,92,495.3
2019	25,61,386.8	-	1,97,270.1	19,962.4	4,42,019.1	1,518.6	3,400.7	308.4	1,34,147.4	28,592.6	2,163.4	63,438.7	2,32,051.2	34,54,208.2	1,71,534.3	4,86,938.6	2,01,956.1	4,65,421.5	6,710.8	47,86,769.5
2020	30,58,826.5	-	1,88,606.6	18,596.4	4,09,597.0	2,493.7	2,720.9	264.9	1,47,548.1	32,570.1	6,616.6	66,255.8	2,55,976.5	39,34,096.7	1,60,814.2	5,26,095.7	2,05,977.5	5,17,995.1	5,737.1	53,50,716.3
2021	37,22,109.8	-	1,78,709.7	17,272.4	3,75,124.2	2,690.7	1,033.6	219.1	1,59,860.4	28,168.1	4,700.7	64,549.3	2,58,531.1	45,54,437.9	3,13,511.1	5,39,887.0	2,10,535.2	5,31,477.1	5,151.8	61,55,000.1
2022	42,35,944.3	-	1,58,395.4	15,948.4	3,49,477.8	974.4	544.2	181.8	1,72,802.3	25,289.4	7,743.3	53,443.0	2,60,004.1	50,20,744.4	4,92,213.0	5,76,645.5	2,37,072.3	5,41,690.0	7,813.7	68,76,178.8
2023	47,78,760.4	-	1,35,728.3	14,597.2	3,13,293.6	-122.4	84.8	147.5	1,87,409.3	24,081.7	5,876.4	46,360.2	2,63,959.9	55,06,217.0	5,81,566.1	6,01,325.1	2,88,208.7	6,05,376.6	9,992.7	75,92,686.2
2024 RE	55,19,895.0	-	1,13,062.2	13,272.5	2,80,288.7	-33,187.0	-296.4	147.5	2,13,020.2	23,451.0	5,720.1	68,541.7	3,10,584.0	62,03,915.4	6,98,982.3	6,33,424.8	2,89,891.0	5,83,728.8	9,863.6	84,19,806.0
2025 BE	63,40,470.6	-	1,13,062.2	13,272.5	2,47,939.0	-66,324.0	-609.6	147.5	2,41,098.0	23,336.3	5,410.2	79,064.3	3,48,446.8	69,96,867.0	8,36,379.8	6,64,849.7	2,93,629.6	5,89,627.7	9,963.6	93,93,317.5

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available/negligible.

Notes: 1. Also see 'Explanatory Note on Data Sources and Methodology'.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

Source : Budget documents of the State governments. Details in methodology.

**Appendix Table 12: Composition of Outstanding Liabilities of State Governments and UTs - As per cent of Total**  
(As at end-March)

Year	Market Loans	Power Bonds	UDAY	Compensation and Other Bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from Other Institutions	Loans from Banks and FIs	Total Internal Debt	Loans and Advances from the Centre	Provident Funds, etc.	Reserve Fund Advances	Deposit and Advances	Contingency Fund	Total Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13	14 = sum (8 to 13)	15 = sum (2 to 7)+14	16	17	18	19	20	21 = sum (15 to 20)
2006	19.9	2.8	-	-	31.9	-	1.1	0.1	1.0	0.8	0.1	3.1	6.3	60.9	13.7	12.3	5.5	7.6	0.1	100.0
2007	19.6	2.1	-	-	34.3	-	1.0	0.1	1.3	0.7	0.1	2.4	5.6	61.5	11.8	12.1	6.3	8.1	0.1	100.0
2008	22.5	1.7	-	-	32.4	-	0.9	0.1	1.6	0.7	0.1	2.1	5.4	62.1	10.9	12.2	5.9	8.8	0.2	100.0
2009	27.3	1.5	-	-	29.4	-	0.7	0.1	1.9	0.6	0.1	1.9	5.3	63.5	9.8	12.1	5.7	8.7	0.2	100.0
2010	31.3	1.1	-	-	27.6	-	0.6	0.1	2.1	0.6	0.1	1.6	5.1	65.1	8.7	12.2	5.7	8.2	0.1	100.0
2011	33.0	0.8	-	-	27.0	0.1	0.5	-	2.2	0.3	0.1	1.3	4.5	65.4	7.9	12.5	5.6	8.4	0.2	100.0
2012	37.2	0.6	-	-	24.4	-	0.4	-	2.4	0.3	0.1	1.0	4.2	66.3	7.2	12.7	4.6	9.0	0.2	100.0
2013	39.6	0.4	-	-	22.0	-	0.4	-	2.5	0.2	0.1	0.7	3.9	65.9	6.6	12.6	6.0	8.8	0.2	100.0
2014	42.5	0.3	-	-	19.8	0.1	0.3	-	2.4	0.1	0.1	0.6	3.6	66.2	5.9	12.4	6.0	9.3	0.1	100.0
2015	46.9	0.1	-	-	19.0	0.2	0.2	-	2.3	-	0.1	0.9	3.5	69.7	5.4	11.8	3.7	9.1	0.2	100.0
2016	47.1	-	3.1	0.6	16.8	-	0.2	-	2.7	-	0.1	1.4	4.4	72.0	4.6	10.9	4.3	8.1	0.1	100.0
2017	48.8	-	5.5	0.5	13.3	-	0.1	-	2.6	0.8	0.1	1.6	5.2	73.3	4.0	10.7	3.2	8.7	0.1	100.0
2018	51.4	-	4.8	0.5	11.1	-	0.1	-	2.7	0.7	0.1	1.4	4.9	72.7	3.8	10.3	4.1	9.1	0.1	100.0
2019	53.5	-	4.1	0.4	9.2	-	0.1	-	2.8	0.6	0.0	1.3	4.8	72.2	3.6	10.2	4.2	9.7	0.1	100.0
2020	57.2	-	3.5	0.3	7.7	-	0.1	-	2.8	0.6	0.1	1.2	4.8	73.5	3.0	9.8	3.8	9.7	0.1	100.0
2021	60.5	-	2.9	0.3	6.1	-	-	-	2.6	0.5	0.1	1.0	4.2	74.0	5.1	8.8	3.4	8.6	0.1	100.0
2022	61.6	-	2.3	0.2	5.1	-	-	-	2.5	0.4	0.1	0.8	3.8	73.0	7.2	8.4	3.4	7.9	0.1	100.0
2023	62.9	-	1.8	0.2	4.1	-	-	-	2.5	0.3	0.1	0.6	3.5	72.5	7.7	7.9	3.8	8.0	0.1	100.0
2024 RE	65.6	-	1.3	0.2	3.3	-0.4	-	-	2.5	0.3	0.1	0.8	3.7	73.7	8.3	7.5	3.4	6.9	0.1	100.0
2025 BE	67.5	-	1.2	0.1	2.6	-0.7	-	-	2.6	0.2	0.1	0.8	3.7	74.5	8.9	7.1	3.1	6.3	0.1	100.0

RE: Revised Estimates. BE: Budget Estimates. '-': Not applicable/Not available/negligible.

Notes: 1. Also see 'Explanatory Note on Data Sources and Methodology'.

2. Data from 2017-18 onwards include Delhi and Puducherry also.

Source : Budget documents of the State governments. Details in methodology.

**Appendix Table 13: State Government Market Borrowings**

(₹ Crore)

Year	Gross Allocation	Repayments	Net Allocation
1	2	3	4
2006-07	26,600.0	6,550.0	20,050.0
2007-08	80,570.0	11,560.0 #	69,020.0
2008-09	1,29,080.0	14,370.0	1,14,710.0
2009-10	1,18,190.0	16,240.0	1,04,940.0
2010-11	1,57,200.0	15,640.0	1,42,160.0
2011-12	1,67,860.0	21,990.0	1,45,870.0
2012-13	2,18,710.0	30,630.0	1,88,080.0
2013-14	2,50,610.0	32,080.0	2,18,530.0
2014-15	2,69,840.0	33,380.0	2,36,460.0
2015-16 \$	2,94,560.3	33,370.4	2,61,189.9
2016-17	3,81,979.3	39,290.0	3,42,689.3
2017-18	4,19,099.5	78,818.8	3,40,280.7
2018-19	4,78,323.5	1,29,680.3	3,48,643.2
2019-20	6,34,520.5	1,47,067.0	4,87,453.5
2020-21	7,98,816.0	1,47,039.0	6,51,777.0
2021-22	7,01,626.0	2,09,143.0	4,92,483.0
2022-23	7,58,392.0	2,39,563.0	5,18,829.0
2023-24	10,07,058.0	2,89,918.0	7,17,140.0

# : Excluding ₹ 150 crore of buy-back of securities by Government of Odisha.

\$ : Ministry of Finance, Government of India has discontinued to provide gross/net allocation figures.

**Notes:** 1. Data from 2007-08 onwards includes the Union Territory of Puducherry.

2. Gross and net allocation from 2008-09 onwards includes additional allocations.

**Source :** Reserve Bank of India, Ministry of Finance, Government of India

**2024-25**  
**Statements and Appendices**





# **2024-25 Statements**



Statement 1: Major Fiscal Indicators

(Per cent)

State/UT	Own Revenue/ Revenue Expenditure			Development Expenditure/ Aggregate Disbursement*			Non-Developmental Expenditure/ Aggregate Disbursement*			Interest Payment/ Revenue Expenditure		
	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	41.5	43.9	51.0	64.8	66.2	67.4	28.3	27.1	24.2	12.7	13.9	12.2
2. Arunachal Pradesh	18.7	14.7	15.5	71.6	73.8	68.1	26.3	24.3	29.5	4.8	3.9	3.7
3. Assam	29.7	31.4	39.1	67.2	65.6	59.9	30.1	30.9	34.4	6.8	7.4	8.7
4. Bihar	26.2	22.8	27.3	68.2	67.7	62.0	25.6	24.9	30.0	8.3	7.3	9.1
5. Chhattisgarh	56.7	46.4	54.8	68.3	76.8	74.2	21.8	17.6	19.0	7.5	5.5	6.4
6. Goa	78.6	75.2	78.0	63.5	66.1	64.1	30.2	28.5	30.6	12.2	9.6	10.3
7. Gujarat	79.8	77.8	76.7	64.5	65.9	65.8	26.0	24.7	25.2	14.1	14.1	13.6
8. Haryana	67.4	69.1	69.8	52.8	52.5	54.1	29.0	28.2	28.0	18.9	18.7	18.7
9. Himachal Pradesh	30.3	34.9	40.2	60.3	60.8	57.6	33.5	33.0	35.4	10.9	12.3	13.4
10. Jharkhand	56.9	50.9	58.3	66.3	70.9	71.2	26.3	23.9	22.2	9.4	8.5	7.7
11. Karnataka	73.1	71.6	70.0	67.9	65.7	65.1	25.3	25.1	26.3	13.2	12.7	13.5
12. Kerala	61.3	62.0	62.0	43.8	38.6	42.1	39.6	43.8	40.1	17.7	17.7	17.2
13. Madhya Pradesh	46.3	45.4	46.9	68.0	69.0	67.2	20.8	21.5	22.2	9.7	10.4	10.5
14. Maharashtra	72.2	69.4	71.2	59.2	62.2	57.6	25.9	24.4	29.0	10.2	9.6	10.9
15. Manipur	16.5	8.0	13.5	58.2	64.6	68.0	37.3	30.3	27.7	6.2	5.1	5.3
16. Meghalaya	20.9	22.0	24.4	63.3	72.7	71.5	26.8	24.2	23.7	6.9	6.4	6.3
17. Mizoram	21.1	16.7	20.6	63.8	66.0	56.9	33.3	31.1	39.7	4.9	5.3	5.1
18. Nagaland	14.5	14.6	13.3	52.3	56.3	53.4	43.0	40.4	42.9	7.4	7.9	8.1
19. Odisha	68.1	65.3	64.3	64.0	70.6	73.6	27.4	20.7	17.8	4.2	4.1	3.0
20. Punjab	42.6	50.2	55.2	35.6	35.6	36.8	30.4	29.6	29.9	17.5	18.3	18.8
21. Rajasthan	47.6	49.0	51.1	65.1	67.2	67.4	27.1	24.1	24.2	13.5	12.9	12.9
22. Sikkim	32.4	31.7	30.2	65.4	63.3	60.1	32.0	33.3	35.9	9.4	9.6	9.0
23. Tamil Nadu	59.8	63.2	64.9	58.4	55.4	56.6	28.3	28.1	28.9	16.8	17.2	17.9
24. Telangana	82.5	81.0	78.5	69.1	70.5	78.3	25.1	24.0	15.8	14.2	13.9	8.0
25. Tripura	16.9	16.5	18.0	57.9	63.2	62.5	35.8	31.8	33.6	7.7	6.6	7.0
26. Uttar Pradesh	49.4	49.4	55.4	62.5	64.0	62.0	29.5	28.8	30.6	11.3	10.8	10.1
27. Uttarakhand	49.0	46.1	49.1	56.2	58.0	56.7	32.9	31.1	32.8	11.7	11.7	11.9
28. West Bengal	38.5	40.5	40.5	60.0	60.9	63.5	29.0	28.4	26.8	18.0	17.8	16.9
29. Jammu and Kashmir	27.8	31.4	37.5	53.4	55.4	58.9	41.4	34.9	31.3	13.5	12.4	12.6
30. NCT Delhi	99.4	100.2	98.1	71.9	72.7	73.1	14.0	13.6	13.6	6.8	5.5	4.4
31. Puducherry	69.8	60.4	63.0	59.0	65.4	66.8	27.3	26.7	25.6	8.8	7.4	7.5
<b>All States and UTs</b>	<b>55.0</b>	<b>54.4</b>	<b>57.4</b>	<b>61.5</b>	<b>62.9</b>	<b>62.5</b>	<b>27.8</b>	<b>26.5</b>	<b>26.9</b>	<b>12.3</b>	<b>11.9</b>	<b>11.9</b>

(Contd.)

Statement 1: Major Fiscal Indicators (Concl.d.)

State/UT	Interest Payment/ Revenue Receipts						Committed Expenditure/ Revenue Expenditure			Pension/ Revenue Expenditure			Gross Transfers/ Aggregate Disbursement					
	2022-23 (Accounts)		2023-24 (RE)		2024-25 (BE)		2022-23 (Accounts)		2023-24 (RE)		2024-25 (BE)		2022-23 (Accounts)		2023-24 (RE)		2024-25 (BE)	
	14	15	16	17	18	19	17	18	19	20	21	22	23	23	24	25		
1. Andhra Pradesh	16.2	17.0	14.3	30.7	30.9	27.9	30.7	30.9	27.9	11.2	10.2	9.2	36.6	33.7	33.6			
2. Arunachal Pradesh	3.5	3.1	3.1	28.0	24.9	27.9	28.0	24.9	27.9	9.6	9.0	8.9	84.7	84.2	83.4			
3. Assam	7.7	7.5	8.6	29.5	30.2	35.3	29.5	30.2	35.3	16.1	13.7	16.2	52.9	55.0	50.9			
4. Bihar	8.8	8.6	9.1	27.8	26.1	31.6	27.8	26.1	31.6	12.6	11.8	14.1	58.1	53.8	60.2			
5. Chhattisgarh	6.8	6.3	6.3	23.9	17.9	19.8	23.9	17.9	19.8	9.0	5.8	6.2	45.4	36.5	39.2			
6. Goa	10.5	9.2	9.4	33.9	30.1	33.5	33.9	30.1	33.5	14.2	11.0	14.1	31.5	24.7	25.6			
7. Gujarat	12.7	12.9	13.0	31.5	32.3	31.0	31.5	32.3	31.0	12.5	12.8	12.0	26.0	24.6	21.9			
8. Haryana	22.5	21.0	21.6	37.3	37.2	36.1	37.3	37.2	36.1	11.7	11.9	11.2	12.7	14.5	12.6			
9. Himachal Pradesh	12.7	14.0	14.8	38.0	37.8	40.6	38.0	37.8	40.6	20.9	19.6	21.3	47.0	44.6	42.7			
10. Jharkhand	7.8	7.9	6.4	31.7	27.7	26.3	31.7	27.7	26.3	11.7	9.9	9.5	50.1	46.2	48.2			
11. Karnataka	12.4	13.5	14.9	29.5	28.4	30.1	29.5	28.4	30.1	11.1	10.4	11.1	26.4	19.1	17.9			
12. Kerala	19.0	21.2	20.7	40.8	39.6	38.9	40.8	39.6	38.9	18.4	17.3	17.2	26.9	17.8	18.2			
13. Madhya Pradesh	9.5	10.4	10.4	24.5	26.0	25.6	24.5	26.0	25.6	9.9	10.4	9.8	45.5	44.1	43.5			
14. Maharashtra	10.3	10.0	11.4	29.2	26.7	32.3	29.2	26.7	32.3	10.6	9.1	11.5	23.5	23.1	20.8			
15. Manipur	5.5	4.0	4.0	44.0	38.2	34.5	44.0	38.2	34.5	20.3	15.0	14.6	78.0	85.0	85.4			
16. Meghalaya	6.9	5.3	5.3	30.1	27.2	26.7	30.1	27.2	26.7	11.3	9.6	9.5	65.4	73.4	70.0			
17. Mizoram	4.8	5.2	4.9	35.0	32.4	34.5	35.0	32.4	34.5	18.2	15.6	16.6	71.8	75.6	73.3			
18. Nagaland	7.0	7.7	7.6	48.7	45.3	46.6	48.7	45.3	46.6	21.0	19.8	21.1	74.9	75.6	78.2			
19. Odisha	3.7	3.6	2.6	23.9	22.2	20.5	23.9	22.2	20.5	14.2	12.3	12.0	34.5	36.8	37.6			
20. Punjab	22.7	22.7	23.0	42.5	42.2	42.7	42.5	42.2	42.7	16.0	15.4	15.6	22.5	20.1	18.7			
21. Rajasthan	15.7	14.5	14.2	29.2	27.2	27.2	29.2	27.2	27.2	11.2	10.2	10.0	35.2	35.1	34.6			
22. Sikkim	8.9	8.6	8.5	35.3	34.5	33.5	35.3	34.5	33.5	15.1	15.1	14.8	60.8	64.2	62.1			
23. Tamil Nadu	19.2	20.1	20.9	33.4	34.0	35.1	33.4	34.0	35.1	11.5	11.8	12.2	24.5	20.6	20.2			
24. Telangana	13.7	13.8	8.0	31.2	30.7	18.5	31.2	30.7	18.5	10.3	10.1	5.3	17.3	15.3	17.8			
25. Tripura	7.5	6.3	6.5	35.9	34.7	37.1	35.9	34.7	37.1	15.1	14.6	15.2	75.1	73.5	72.3			
26. Uttar Pradesh	10.3	9.4	8.9	35.1	34.3	35.1	35.1	34.3	35.1	15.4	15.6	16.2	47.1	50.8	45.9			
27. Uttarakhand	10.4	11.1	11.0	36.2	33.9	34.6	36.2	33.9	34.6	16.4	14.4	14.6	51.4	48.7	46.9			
28. West Bengal	20.5	20.3	19.2	34.5	33.4	31.3	34.5	33.4	31.3	11.1	10.0	9.2	41.7	40.2	40.7			
29. Jammu and Kashmir	12.3	11.3	10.5	47.7	45.7	41.0	47.7	45.7	41.0	17.7	17.9	17.3	66.1	55.2	56.7			
30. NCT Delhi	5.2	5.0	4.2	10.6	9.4	8.6	10.6	9.4	8.6	-	-	-	28.1	6.5	18.9			
31. Puducherry	8.2	7.5	7.7	29.8	27.5	26.5	29.8	27.5	26.5	14.4	13.6	12.5	31.4	33.1	29.3			
<b>All States and UTs</b>	<b>12.6</b>	<b>12.3</b>	<b>12.1</b>	<b>31.7</b>	<b>30.4</b>	<b>30.8</b>	<b>31.7</b>	<b>30.4</b>	<b>30.8</b>	<b>12.5</b>	<b>11.7</b>	<b>11.9</b>	<b>36.0</b>	<b>34.5</b>	<b>33.6</b>			

RE : Revised Estimates. BE : Budget Estimates.

\* Development and Non development expenditure as a ratio to aggregate disbursement may not add up to hundred as aggregate disbursement also includes repayments.

Source : Budget documents of the State governments. Details in methodology.

Statements

Statement 2: Revenue Deficit/Surplus

(₹ Crore)

State/UT	2022-23 (Accounts)			2023-24 (Revised Estimates)			2024-25 (Budget Estimates)		
	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)	Revenue Receipts	Revenue Expenditure	Revenue Surplus (-)/ Deficit (+)
1	2	3	4=3-2	5	6	7=6-5	8	9	10=9-8
1. Andhra Pradesh	1,57,768.0	2,01,255.5	43,487.5	1,73,767.0	2,12,449.6	38,682.5	2,01,173.6	2,35,917.0	34,743.4
2. Arunachal Pradesh	23,788.1	17,417.7	-6,370.5	29,312.7	23,601.7	-5,711.0	31,267.3	25,931.9	-5,335.4
3. Assam	89,742.3	1,01,814.6	12,072.3	1,17,038.1	1,18,433.9	1,395.8	1,11,943.8	1,10,091.9	-1,852.0
4. Bihar	1,72,688.0	1,83,976.2	11,288.2	2,14,494.3	2,50,023.8	35,529.6	2,26,798.4	2,25,677.0	-1,121.4
5. Chhattisgarh	93,877.1	85,285.0	-8,592.1	1,11,350.0	1,27,019.5	15,669.5	1,25,900.0	1,24,840.0	-1,060.0
6. Goa	17,282.5	14,883.6	-2,398.8	20,852.6	19,946.9	-905.7	21,731.5	19,887.6	-1,843.9
7. Gujarat	1,99,408.3	1,79,543.3	-19,865.0	2,15,793.2	1,97,174.8	-18,618.4	2,29,653.2	2,19,831.9	-9,821.3
8. Haryana	89,194.7	1,06,406.2	17,211.5	1,05,786.9	1,18,951.5	13,164.5	1,16,638.9	1,34,456.4	17,817.5
9. Himachal Pradesh	38,089.5	44,425.3	6,335.8	40,446.3	46,176.3	5,730.0	42,153.1	46,666.6	4,513.5
10. Jharkhand	80,245.2	66,681.6	-13,563.6	95,228.8	88,093.2	-7,135.6	1,10,800.0	91,831.5	-18,968.5
11. Karnataka	2,29,079.8	2,15,584.0	-13,495.8	2,26,779.9	2,40,731.0	13,951.1	2,63,177.8	2,90,531.4	27,353.5
12. Kerala	1,32,724.7	1,41,950.9	9,226.3	1,26,837.1	1,51,422.4	24,585.3	1,38,655.2	1,66,501.2	27,846.0
13. Madhya Pradesh	2,03,986.2	1,99,895.3	-4,090.9	2,31,733.3	2,31,112.3	-620.9	2,63,344.4	2,61,644.4	-1,699.9
14. Maharashtra	4,05,677.9	4,07,614.4	1,936.5	4,86,115.5	5,05,647.2	19,531.6	4,99,462.8	5,19,513.5	20,050.7
15. Manipur	15,893.1	14,159.0	-1,734.2	23,627.9	18,567.4	-5,060.5	27,716.4	20,627.8	-7,088.7
16. Meghalaya	14,819.9	14,863.8	43.9	22,187.9	18,294.2	-3,893.6	23,514.7	19,652.8	-3,862.0
17. Mizoram	10,282.1	10,092.2	-189.9	12,730.0	12,509.0	-221.0	12,386.5	11,821.5	-565.0
18. Nagaland	14,099.3	13,410.4	-688.9	16,588.0	16,145.5	-442.5	18,033.5	16,892.9	-1,140.6
19. Odisha	1,50,462.3	1,31,006.1	-19,456.2	1,85,500.0	1,63,089.4	-22,410.6	2,11,000.0	1,83,563.0	-27,437.0
20. Punjab	87,615.6	1,13,660.6	26,045.1	98,939.7	1,22,751.5	23,811.7	1,03,936.2	1,27,134.3	23,198.1
21. Rajasthan	1,94,987.9	2,26,479.3	31,491.4	2,37,671.9	2,67,744.0	30,072.0	2,64,461.3	2,90,219.4	25,758.1
22. Sikkim	8,103.8	7,630.6	-473.2	9,552.8	8,628.8	-924.0	10,749.1	10,249.8	-499.3
23. Tamil Nadu	2,43,749.3	2,79,964.5	36,215.1	2,72,576.8	3,17,483.6	44,906.8	2,99,010.0	3,48,288.7	49,278.7
24. Telangana	1,59,350.3	1,53,406.7	-5,943.6	1,69,089.6	1,67,384.7	-1,704.9	2,21,242.2	2,20,944.8	-297.4
25. Tripura	18,309.0	17,738.7	-570.3	22,353.8	21,320.3	-1,033.5	22,957.5	21,170.9	-1,786.7
26. Uttar Pradesh	4,17,241.5	3,79,978.1	-37,263.4	5,25,217.8	4,54,771.3	-70,446.5	6,06,802.4	5,32,655.3	-74,147.1
27. Uttarakhand	49,082.7	43,772.7	-5,310.0	54,626.5	51,585.2	-3,041.3	60,552.9	55,815.8	-4,737.1
28. West Bengal	1,95,544.2	2,22,838.9	27,294.7	2,08,659.1	2,36,911.9	28,252.8	2,36,251.1	2,68,202.8	31,951.7
29. Jammu and Kashmir	68,976.0	62,999.3	-5,976.6	83,603.7	76,154.8	-7,448.9	97,719.1	81,485.5	-16,233.6
30. NCT Delhi	62,702.8	48,245.9	-14,456.9	61,406.5	56,440.2	-4,966.3	64,141.9	60,910.8	-3,231.2
31. Puducherry	9,635.4	8,969.3	-666.1	10,542.3	10,737.8	195.5	10,633.6	10,969.8	336.2
<b>All States and UTs</b>	<b>36,54,407.5</b>	<b>37,15,949.7</b>	<b>61,542.2</b>	<b>42,10,410.1</b>	<b>43,51,303.8</b>	<b>1,40,893.7</b>	<b>46,73,808.6</b>	<b>47,53,928.1</b>	<b>80,119.5</b>

Source : Budget documents of the State governments. Details in methodology.

Statement 3: Gross Fiscal Deficit/Surplus

(₹ Crore)

State/UT	2022-23 (Accounts)			2023-24 (Revised Estimates)			2024-25 (Budget Estimates)		
	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)	Receipts	Expenditure	Surplus(-)/ Deficit(+)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	1,57,768.0	2,10,276.4	52,508.3	1,73,767.0	2,36,486.6	62,719.6	2,01,173.6	2,69,916.3	68,742.7
2. Arunachal Pradesh	23,788.1	25,526.5	1,738.4	29,312.7	33,070.6	3,757.9	31,267.3	34,260.4	2,993.1
3. Assam	89,742.3	1,18,147.1	28,404.8	1,17,038.1	1,46,693.2	29,655.1	1,11,943.8	1,34,477.9	22,534.0
4. Bihar	1,72,688.0	2,17,511.3	44,823.3	2,14,494.3	2,90,959.9	76,465.7	2,26,798.4	2,55,893.8	29,095.4
5. Chhattisgarh	93,882.7	98,573.8	4,691.0	1,11,350.0	1,48,412.4	37,062.4	1,25,900.0	1,47,290.2	21,390.2
6. Goa	17,282.5	18,326.7	1,044.2	20,852.6	24,618.8	3,766.2	21,731.5	24,732.6	3,001.1
7. Gujarat	1,99,408.3	2,16,253.8	16,845.5	2,15,793.2	2,58,273.3	42,480.1	2,47,153.2	2,99,070.1	51,916.9
8. Haryana	89,268.6	1,20,295.5	31,026.9	1,06,366.9	1,37,017.5	30,650.5	1,21,508.9	1,55,143.4	33,634.5
9. Himachal Pradesh	38,102.1	50,481.9	12,379.8	40,446.3	53,123.5	12,677.2	42,153.1	52,936.9	10,783.9
10. Jharkhand	80,245.2	84,861.9	4,616.7	95,228.8	1,06,919.5	11,690.7	1,10,800.0	1,20,299.7	9,499.7
11. Karnataka	2,29,082.0	2,75,704.2	46,622.3	2,26,802.4	2,95,307.5	68,505.1	2,63,215.3	3,46,196.0	82,980.6
12. Kerala	1,32,774.6	1,58,329.1	25,554.5	1,26,887.0	1,67,348.4	40,461.4	1,38,721.5	1,83,250.4	44,529.0
13. Madhya Pradesh	2,04,033.0	2,45,235.7	41,202.7	2,31,746.3	2,86,195.7	54,449.4	2,63,361.1	3,25,924.8	62,563.7
14. Maharashtra	4,05,677.9	4,73,279.8	67,601.9	4,86,115.5	5,98,071.5	1,11,955.9	4,99,462.8	6,09,818.1	1,10,355.2
15. Manipur	15,893.1	17,649.7	1,756.6	23,627.9	25,862.7	2,234.8	27,716.4	29,242.2	1,525.8
16. Meghalaya	14,819.9	17,616.0	2,796.2	22,187.9	24,036.5	1,848.6	23,514.7	25,543.8	2,029.1
17. Mizoram	10,282.1	11,389.7	1,107.7	12,730.0	14,628.5	1,898.5	12,386.5	13,752.2	1,365.7
18. Nagaland	14,549.3	16,111.9	1,562.6	16,588.0	19,341.8	2,753.7	18,033.5	19,483.3	1,449.8
19. Odisha	1,50,462.3	1,85,681.3	15,219.0	1,85,500.0	2,10,481.8	24,981.8	2,11,000.0	2,43,403.4	32,403.4
20. Punjab	87,615.8	1,21,545.9	33,930.1	99,039.7	1,29,350.4	30,310.6	1,04,436.2	1,34,901.1	30,464.9
21. Rajasthan	1,95,004.1	2,46,032.7	51,028.6	2,37,691.9	3,02,773.7	65,081.8	2,64,481.3	3,34,490.8	70,009.5
22. Sikkim	8,103.8	10,007.1	1,903.3	9,552.8	12,075.9	2,523.1	10,749.1	13,588.8	2,839.6
23. Tamil Nadu	2,43,791.3	3,25,677.1	81,885.8	2,72,579.9	3,66,639.7	94,059.7	2,99,013.4	4,07,703.3	1,08,689.9
24. Telangana	1,59,350.3	1,91,906.8	32,556.5	1,69,089.6	2,18,462.2	49,372.6	2,21,242.2	2,70,497.6	49,255.4
25. Tripura	18,309.0	19,821.7	1,512.7	22,353.8	25,735.2	3,381.5	22,957.5	27,212.8	4,255.2
26. Uttar Pradesh	4,17,241.5	4,81,877.8	64,636.3	5,25,217.8	6,07,732.4	82,514.5	6,06,802.4	6,93,332.9	86,530.5
27. Uttarakhand	49,094.5	52,043.6	2,949.0	54,676.5	62,135.9	7,459.4	60,652.9	70,069.3	9,416.4
28. West Bengal	1,95,544.2	2,45,330.3	49,786.1	2,08,659.1	2,67,965.1	59,306.0	2,36,251.1	3,04,501.2	68,250.2
29. Jammu and Kashmir	68,976.0	73,831.3	4,855.4	83,603.7	97,771.7	14,168.0	97,719.1	1,06,673.9	8,954.8
30. NCT Delhi	62,702.8	58,137.5	-4,565.3	61,406.5	69,284.3	7,877.8	64,141.9	70,706.6	6,564.6
31. Puducherry	9,635.4	9,286.4	-349.0	10,542.3	11,291.5	749.2	10,633.6	11,746.9	1,113.3
<b>All States and UTs</b>	<b>36,55,118.8</b>	<b>43,76,750.7</b>	<b>7,21,631.9</b>	<b>42,11,248.7</b>	<b>52,48,067.5</b>	<b>10,36,518.8</b>	<b>46,96,922.5</b>	<b>57,36,060.6</b>	<b>10,39,138.1</b>

Notes : 1. GFD Receipts includes revenue receipts and miscellaneous capital receipts

2. GFD Expenditure includes revenue expenditure, capital outlay and loans and advances net of recoveries.

Source : Budget documents of the State governments. Details in methodology.



Statements

Statement 4: Decomposition of Gross Fiscal Deficit

(₹ Crore)

State/UT	2022-23 (Accounts)				2023-24 (Revised Estimates)				2024-25 (Budget Estimates)						
	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (2+3-4-5)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (7+8-9-10)	Revenue Deficit	Capital Outlay	Net Lending	Non-debt Capital Receipts	GFD (12+13-14-15)
1	2	3	4	5	6=	7	8	9	10	11=	12	13	14	15	16=
1. Andhra Pradesh	43,487.5	7,244.1	1,776.7	-	52,508.3	38,682.5	23,330.5	706.6	-	62,719.6	34,743.4	32,712.8	1,286.4	-	68,742.7
2. Arunachal Pradesh	-6,370.5	8,107.4	1.5	-	1,738.4	-5,711.0	9,475.3	-6.4	-	3,757.9	-5,335.4	8,335.5	-7.0	-	2,993.1
3. Assam	12,072.3	15,997.7	334.8	-	28,404.8	1,395.8	31,398.9	-3,139.7	-	29,655.1	-1,852.0	26,595.6	-2,209.6	-	22,534.0
4. Bihar	11,288.2	31,519.8	2,015.3	-	44,823.3	35,529.6	39,622.6	1,313.5	-	76,465.7	-1,121.4	29,415.9	800.9	-	29,095.4
5. Chhattisgarh	-8,592.1	13,320.3	-31.6	5.6	4,691.0	15,669.5	21,259.0	133.9	-	37,062.4	-1,060.0	22,300.0	150.2	-	21,390.2
6. Goa	-2,398.8	3,440.9	2.2	-	1,044.2	-905.7	4,679.6	-7.8	-	3,766.2	-1,843.9	4,853.2	-8.2	-	3,001.1
7. Gujarat	-19,865.0	35,498.8	1,211.7	-	16,845.5	-18,618.4	58,696.5	2,402.0	-	42,480.1	-9,821.3	75,688.5	3,549.7	17,500.0	51,916.9
8. Haryana	17,211.5	11,665.0	2,224.3	73.9	31,026.9	13,164.5	14,442.9	3,623.1	580.0	30,650.5	17,817.5	16,280.9	4,406.1	4,870.0	33,634.5
9. Himachal Pradesh	6,335.8	6,028.9	27.8	12.6	12,379.8	5,730.0	6,913.3	33.9	-	12,677.2	4,513.5	6,269.7	0.6	-	10,783.9
10. Jharkhand	-13,563.6	14,015.6	4,164.7	-	4,616.7	-7,135.6	21,673.9	-2,847.5	-	-11,690.7	-18,968.5	23,987.2	4,480.9	-	9,499.7
11. Karnataka	-13,495.8	57,348.2	2,772.1	2.2	46,622.3	13,951.1	51,231.3	3,345.2	22.5	68,505.1	27,353.5	52,903.0	2,761.6	37.5	82,980.6
12. Kerala	9,226.3	13,996.6	2,381.6	49.9	25,554.5	24,585.3	14,398.2	1,527.8	49.9	40,461.4	27,846.0	15,663.2	1,086.0	66.3	44,529.0
13. Madhya Pradesh	-4,090.9	44,438.4	902.1	46.8	41,202.7	-620.9	67,178.0	-12,094.6	13.0	54,449.4	-1,699.9	61,633.5	2,646.9	16.7	62,563.7
14. Maharashtra	1,936.5	61,643.6	4,021.8	-	67,601.9	19,531.6	85,656.7	6,767.5	-	1,11,955.9	20,050.7	85,292.2	5,012.4	-	1,10,355.2
15. Manipur	-1,734.2	3,484.2	6.5	-	1,756.6	-5,060.5	7,291.0	4.4	-	2,234.8	-7,088.7	8,616.1	-1.7	-	1,525.8
16. Meghalaya	43.9	2,742.3	10.0	-	2,796.2	-3,893.6	5,719.9	22.3	-	1,848.6	-3,862.0	5,869.5	21.5	-	2,029.1
17. Mizoram	-189.9	1,321.9	-24.3	-	1,107.7	-221.0	2,128.1	-8.6	-	1,898.5	-565.0	1,953.8	-23.1	-	1,365.7
18. Nagaland	-688.9	2,704.2	-2.7	450.0	1,562.6	-442.5	3,197.2	-0.9	-	2,753.7	-1,140.6	2,591.4	-0.9	-	1,449.8
19. Odisha	-19,456.2	33,349.4	1,325.8	-	15,219.0	-22,410.6	46,152.3	1,240.0	-	24,981.8	-27,437.0	58,195.4	1,645.0	-	32,403.4
20. Punjab	26,045.1	6,667.2	1,218.0	0.2	33,930.1	23,811.7	6,406.3	192.6	100.0	30,310.6	23,198.1	7,445.0	321.8	500.0	30,464.9
21. Rajasthan	31,491.4	19,798.3	-244.8	16.2	51,028.6	30,072.0	34,843.5	186.2	20.0	65,081.8	25,758.1	44,216.5	54.9	20.0	70,009.5
22. Sikkim	-473.2	2,376.6	-0.1	-	1,903.3	-924.0	3,446.8	0.3	-	2,523.1	-499.3	3,338.0	1.0	-	2,839.6
23. Tamil Nadu	36,215.1	39,529.9	6,182.7	42.0	81,885.8	44,906.8	42,531.7	6,624.3	3.1	94,059.7	49,278.7	47,681.3	11,733.2	3.4	1,08,689.9
24. Telangana	-5,943.6	17,880.6	20,619.6	-	32,556.5	-1,704.9	44,252.7	6,824.8	-	49,372.6	-297.4	33,486.5	16,066.3	-	49,255.4
25. Tripura	-570.3	2,025.0	58.1	-	1,512.7	-1,033.5	4,333.8	81.2	-	3,381.5	-1,786.7	6,064.7	-22.8	-	4,255.2
26. Uttar Pradesh	-37,263.4	93,028.4	8,871.3	-	64,636.3	-70,446.5	1,46,177.1	6,789.9	-	82,514.5	-74,147.1	1,54,747.5	5,930.1	-	86,530.5
27. Uttarakhand	-5,310.0	8,194.5	76.3	11.8	2,949.0	-3,041.3	10,403.2	147.5	50.0	7,459.4	-4,737.1	13,779.7	473.9	100.0	9,416.4
28. West Bengal	27,294.7	22,008.8	482.6	-	49,786.1	28,252.8	30,536.9	516.3	-	59,306.0	31,951.7	35,865.5	432.9	-	68,250.2
29. Jammu and Kashmir	-5,976.6	10,773.8	58.2	-	4,855.4	-7,448.9	21,601.2	15.8	-	14,168.0	-16,233.6	25,165.1	23.3	-	8,954.8
30. NCT Delhi	-14,456.9	8,065.2	1,826.4	-	-4,565.3	-4,966.3	8,338.1	4,506.0	-	7,877.8	-3,231.2	5,919.4	3,876.4	-	6,564.6
31. Puducherry	-666.1	317.1	-	-	-349.0	195.5	553.6	0.1	-	749.2	336.2	776.4	0.7	-	1,113.3
<b>All States and UTs</b>	<b>61,542.2</b>	<b>5,98,532.5</b>	<b>62,268.5</b>	<b>711.2</b>	<b>7,21,631.9</b>	<b>1,40,893.7</b>	<b>8,67,869.8</b>	<b>28,893.8</b>	<b>838.6</b>	<b>10,36,818.8</b>	<b>80,119.5</b>	<b>9,17,643.0</b>	<b>64,489.5</b>	<b>23,113.9</b>	<b>10,39,138.1</b>

GFD: Gross Fiscal Deficit. '-': Nil/Negligible.

Note: Negative (-) sign indicates surplus in deficit indicators.

Source : Budget documents of the State governments. Details in methodology.

Statement 5: Financing of Gross Fiscal Deficit - 2022-23 (Accounts)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	45,814.0	6,835.9	-1,172.9	941.3	1,287.2	1,829.4	-4,092.2	262.2	-19.4	-2.5	825.4	52,508.3
2. Arunachal Pradesh	389.0	1,538.1	-192.3	186.7	394.1	-268.4	8.8	15.5	-620.8	6.9	280.7	1,738.4
3. Assam	16,105.0	4,275.8	-755.0	1,314.0	100.2	703.9	1,022.4	225.5	-62.1	-0.6	5,475.9	28,404.8
4. Bihar	27,700.0	8,689.7	-1,888.3	-335.7	-124.8	1,585.1	404.2	1,160.6	-	-233.2	7,865.8	44,823.3
5. Chhattisgarh	-2,200.0	3,469.8	-455.9	311.2	1,306.5	-181.4	360.8	96.1	37.6	-87.3	2,033.7	4,691.0
6. Goa	500.0	495.5	-166.8	367.1	-65.0	-268.2	517.6	-40.0	4,203.7	152.6	-4,652.2	1,044.2
7. Gujarat	28,300.0	4,702.0	-3,629.4	801.4	-185.9	1,180.2	412.5	-2,678.4	14.7	-20.3	-12,051.3	16,845.5
8. Haryana	33,828.0	1,055.5	-1,004.4	-1,124.8	269.4	889.3	385.3	184.5	37.6	-5,126.3	1,632.8	31,026.9
9. Himachal Pradesh	12,230.0	636.9	-569.1	247.5	676.0	-39.2	181.8	517.9	-159.5	-309.2	-1,033.2	12,379.8
10. Jharkhand	400.0	3,370.7	-769.5	148.8	15.8	-808.7	3,347.8	295.6	-36.1	-737.2	-610.5	4,616.7
11. Karnataka	26,000.0	3,754.2	-1,627.9	482.8	3,403.3	4,281.9	26,192.0	1,196.0	158.8	-2.8	-17,215.9	46,622.3
12. Kerala	15,620.0	1,680.9	1,033.5	-156.1	8,524.3	-97.5	1,185.0	-92.9	348.2	-151.9	-2,339.0	25,554.5
13. Madhya Pradesh	27,584.9	8,446.6	1,359.8	1,427.3	-1,290.9	2,635.0	2,529.2	1,448.0	895.2	-1,957.4	-1,875.0	41,202.7
14. Maharashtra	42,810.8	9,204.4	-5,380.7	2,997.0	576.4	251.1	3,722.4	10,520.2	528.5	275.6	2,096.1	67,601.9
15. Manipur	1,147.0	528.6	-54.2	128.5	0.3	93.9	-83.6	12.0	-124.5	-17.7	126.3	1,756.6
16. Meghalaya	1,368.0	1,081.4	-54.8	89.1	126.3	-4.9	368.7	-5.6	2.0	-12.6	-161.5	2,796.2
17. Mizoram	1,130.3	276.9	-17.0	27.2	-251.8	-19.7	-743.2	513.2	189.3	-1.2	3.6	1,107.7
18. Nagaland	1,199.0	495.8	-13.1	-11.0	-143.7	-	-25.6	86.3	46.3	-58.3	-13.0	1,562.6
19. Odisha	-7,500.0	-134.5	-882.5	1,258.3	-501.9	-1,910.0	2,803.2	169.0	20.9	-1,321.3	23,217.8	15,219.0
20. Punjab	35,799.5	393.1	-1,841.5	-1,043.1	216.6	934.8	128.2	362.0	31.2	-2,139.6	1,088.8	33,930.1
21. Rajasthan	37,015.9	5,673.5	-1,584.8	728.8	5,336.6	1,116.1	1,448.3	-72.9	-1.0	-7,005.6	8,373.7	51,028.6
22. Sikkim	1,320.0	541.6	-16.1	26.0	37.0	-68.4	-13.9	-146.2	81.6	-2.3	134.0	1,903.3
23. Tamil Nadu	68,003.2	8,527.7	-1,803.1	1,516.3	1,851.2	1,024.2	4,091.1	-120.3	3.7	-2,286.8	1,078.5	81,885.8
24. Telangana	31,814.0	1,985.2	-827.3	113.5	2,049.5	-198.1	949.5	346.6	-466.0	-1,011.5	-2,198.9	32,556.5
25. Tripura	-645.0	325.1	-119.0	324.6	110.0	18.9	-60.0	-6.2	0.2	-	1,564.1	1,512.7
26. Uttar Pradesh	46,112.0	7,102.8	-5,122.1	452.6	412.9	1,191.8	3,598.7	34.7	1,056.6	-4,388.9	14,185.1	64,636.3
27. Uttarakhand	1,450.0	1,157.0	-1,441.2	-209.6	123.0	61.6	344.5	-272.2	17.2	90.2	1,628.5	2,949.0
28. West Bengal	42,499.8	3,543.3	-6,340.0	-81.3	1,191.2	1,031.6	5,993.1	-1,188.0	487.0	900.4	1,748.9	49,786.1
29. Jammu and Kashmir	6,323.0	-120.0	-848.6	148.8	-573.7	375.6	707.0	288.9	10.6	-380.0	-1,076.3	4,855.4
30. NCT Delhi	-	-1,463.9	-	-	-	-	-	-	-	-	-3,101.4	-4,565.3
31. Puducherry	698.4	-216.1	-	9.1	48.9	-	37.8	22.9	-	-692.5	-257.5	-349.0
<b>All States and UTs</b>	<b>5,42,816.7</b>	<b>87,853.6</b>	<b>-36,194.1</b>	<b>11,086.4</b>	<b>24,919.1</b>	<b>15,350.2</b>	<b>55,721.4</b>	<b>13,134.8</b>	<b>6,681.5</b>	<b>-26,521.4</b>	<b>26,773.9</b>	<b>7,21,631.9</b>

': Nil/Negligible.

Notes: 1. Same as in Appendix Table 9.

2. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.

Statement 6: Financing of Gross Fiscal Deficit – As per cent of Total – 2022-23 (Accounts)

(Per cent)

State/UTs	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	87.3	13.0	-2.2	1.8	2.5	3.5	-7.8	0.5	-	-	1.6	100.0
2. Arunachal Pradesh	22.4	88.5	-11.1	10.7	22.7	-15.4	0.5	0.9	-35.7	0.4	16.1	100.0
3. Assam	56.7	15.1	-2.7	4.6	0.4	2.5	3.6	0.8	-0.2	-	19.3	100.0
4. Bihar	61.8	19.4	-4.2	-0.7	-0.3	3.5	0.9	2.6	0.0	-0.5	17.5	100.0
5. Chhattisgarh	-46.9	74.0	-9.7	6.6	27.9	-3.9	7.7	2.0	0.8	-1.9	43.4	100.0
6. Goa	47.9	47.4	-16.0	35.2	-6.2	-25.7	49.6	-3.8	402.6	14.6	-445.5	100.0
7. Gujarat	168.0	27.9	-21.5	4.8	-1.1	7.0	2.4	-15.9	0.1	-0.1	-71.5	100.0
8. Haryana	109.0	3.4	-3.2	-3.6	0.9	2.9	1.2	0.6	0.1	-16.5	5.3	100.0
9. Himachal Pradesh	98.8	5.1	-4.6	2.0	5.5	-0.3	1.5	4.2	-1.3	-2.5	-8.3	100.0
10. Jharkhand	8.7	73.0	-16.7	3.2	0.3	-17.5	72.5	6.4	-0.8	-16.0	-13.2	100.0
11. Karnataka	55.8	8.1	-3.5	1.0	7.3	9.2	56.2	2.6	0.3	-	-36.9	100.0
12. Kerala	61.1	6.6	4.0	-0.6	33.4	-0.4	4.6	-0.4	1.4	-0.6	-9.2	100.0
13. Madhya Pradesh	66.9	20.5	3.3	3.5	-3.1	6.4	6.1	3.5	2.2	-4.8	-4.6	100.0
14. Maharashtra	63.3	13.6	-8.0	4.4	0.9	0.4	5.5	15.6	0.8	0.4	3.1	100.0
15. Manipur	65.3	30.1	-3.1	7.3	0.0	5.3	-4.8	0.7	-7.1	-1.0	7.2	100.0
16. Meghalaya	48.9	38.7	-2.0	3.2	4.5	-0.2	13.2	-0.2	0.1	-0.4	-5.8	100.0
17. Mizoram	102.0	25.0	-1.5	2.5	-22.7	-1.8	-67.1	46.3	17.1	-0.1	0.3	100.0
18. Nagaland	76.7	31.7	-0.8	-0.7	-9.2	0.0	-1.6	5.5	3.0	-3.7	-0.8	100.0
19. Odisha	-49.3	-0.9	-5.8	8.3	-3.3	-12.6	18.4	1.1	0.1	-8.7	152.6	100.0
20. Punjab	105.5	1.2	-5.4	-3.1	0.6	2.8	0.4	1.1	0.1	-6.3	3.2	100.0
21. Rajasthan	72.5	11.1	-3.1	1.4	10.5	2.2	2.8	-0.1	0.0	-13.7	16.4	100.0
22. Sikkim	69.4	28.5	-0.8	1.4	1.9	-3.1	-0.7	-7.7	4.3	-0.1	7.0	100.0
23. Tamil Nadu	83.0	10.4	-2.2	1.9	2.3	1.3	5.0	-0.1	0.0	-2.8	1.3	100.0
24. Telangana	97.7	6.1	-2.5	0.3	6.3	-0.6	2.9	1.1	-1.4	-3.1	-6.8	100.0
25. Tripura	-42.6	21.5	-7.9	21.5	7.3	1.3	-4.0	-0.4	-	-	103.4	100.0
26. Uttar Pradesh	71.3	11.0	-7.9	0.7	0.6	1.8	5.6	0.1	1.6	-6.8	21.9	100.0
27. Uttarakhand	49.2	39.2	-48.9	-7.1	4.2	2.1	11.7	-9.2	0.6	3.1	55.2	100.0
28. West Bengal	85.4	7.1	-12.7	-0.2	2.4	2.1	12.0	-2.4	1.0	1.8	3.5	100.0
29. Jammu and Kashmir	130.2	-2.5	-17.5	3.1	-11.8	7.7	14.6	5.9	0.2	-7.8	-22.2	100.0
30. NCT Delhi	-	32.1	-	-	-	-	-	-	-	-	67.9	100.0
31. Puducherry	-200.1	61.9	-	-2.6	-14.0	-	-10.8	-6.6	-	198.4	73.8	100.0
<b>All States and UTs</b>	<b>75.2</b>	<b>12.2</b>	<b>-5.0</b>	<b>1.5</b>	<b>3.5</b>	<b>2.1</b>	<b>7.7</b>	<b>1.8</b>	<b>0.9</b>	<b>-3.7</b>	<b>3.7</b>	<b>100.0</b>

': Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

3. In case of Tripura and Manipur the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source : Budget documents of the State governments. Details in methodology.

Statement 7: Financing of Gross Fiscal Deficit- 2023-24 (Revised Estimates)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	55,329.5	3,630.0	-1,172.9	787.9	1,514.2	838.1	692.7	-452.0	13.1	-5.7	1,544.7	62,719.6
2. Arunachal Pradesh	969.4	2,531.5	-174.3	493.9	86.4	103.1	86.8	-5.8	43.3	3.8	-380.2	3,757.9
3. Assam	17,500.0	5,043.6	-755.0	3,116.5	-181.1	-	1,792.5	-860.9	-510.5	-0.4	4,510.4	29,655.1
4. Bihar	30,142.9	9,862.0	-1,888.3	697.9	100.0	100.0	-200.0	-200.0	-	233.0	37,618.3	76,465.7
5. Chhattisgarh	26,300.0	4,376.7	-460.0	1,538.5	702.0	272.0	26.0	-	-	607.4	3,699.8	37,062.4
6. Goa	1,610.0	485.4	-202.0	370.1	43.8	66.9	52.9	312.4	89.7	500.0	436.8	3,766.2
7. Gujarat	32,447.0	6,445.8	-3,629.4	4,221.2	-63.6	33.8	1,857.1	-728.4	335.6	-	1,561.0	42,480.1
8. Haryana	33,553.8	841.1	-1,004.4	1,151.9	657.3	868.3	-33.9	120.3	-137.5	-5,003.7	-362.5	30,650.5
9. Himachal Pradesh	9,775.3	782.1	-569.1	118.0	1,320.0	-	-	-822.1	-114.2	-289.2	1,540.2	12,677.2
10. Jharkhand	6,550.0	5,055.1	-769.5	1,490.3	609.8	-88.7	1,581.2	-	-	-635.1	-1,166.1	11,690.7
11. Karnataka	59,065.7	4,588.0	-1,627.9	1,353.7	3,882.8	958.2	-6,008.1	-	-	-2.0	6,294.8	68,505.1
12. Kerala	29,838.2	-36.1	2,380.3	-9.4	8,444.1	180.8	800.2	-144.7	70.0	-175.0	-887.1	40,461.4
13. Madhya Pradesh	39,187.0	12,214.8	2,500.0	1,530.5	1,339.0	224.3	2,426.1	1,491.5	922.1	-275.0	-7,110.9	54,449.4
14. Maharashtra	79,736.9	13,490.9	-5,380.7	1,813.4	-991.2	-1,123.1	-10,031.6	2,805.1	8,391.8	2,862.4	20,382.1	1,11,955.9
15. Manipur	1,000.0	407.7	-54.2	126.0	-19.9	-	-190.0	-	-	3.0	962.2	2,234.8
16. Meghalaya	924.0	45.4	-54.0	66.6	81.8	8.9	83.5	-	-	-12.5	704.9	1,848.6
17. Mizoram	940.0	734.4	-14.3	145.4	-9.0	-5.5	-73.5	-	99.5	-1.3	82.8	1,898.5
18. Nagaland	2,116.0	888.4	-13.3	7.5	-382.1	-	-450.0	-	-	-57.9	645.2	2,753.7
19. Odisha	-2,368.0	1,185.9	-882.5	2,391.0	1,000.0	-3,403.0	-21,327.0	-10.8	11,278.3	13,655.4	23,462.5	24,981.8
20. Punjab	31,530.6	755.6	-1,841.5	-1,049.5	1,007.0	1,181.3	-188.3	-	-	-1,989.6	905.0	30,310.6
21. Rajasthan	54,358.4	8,625.1	-1,584.8	921.4	6,776.1	488.8	2,423.8	39.4	-1.4	-6,936.6	-28.3	65,081.8
22. Sikkim	1,754.4	1,112.2	-16.1	45.5	2.2	-85.8	52.0	-	-	-2.3	-339.0	2,523.1
23. Tamil Nadu	81,922.0	11,097.3	-1,803.1	1,439.0	1,605.6	5.1	2,062.3	-79.2	-0.1	-2,285.8	96.5	94,059.7
24. Telangana	40,276.8	1,623.6	-827.3	-92.0	988.4	836.0	2,675.6	-	-	-1,029.9	4,921.4	49,372.6
25. Tripura	1,390.0	729.5	-100.0	282.0	400.0	38.0	-38.0	0.3	-0.3	30.0	650.0	3,381.5
26. Uttar Pradesh	67,150.0	19,218.9	-5,122.1	955.3	1,293.1	277.1	-2,955.5	7,385.3	-500.0	-4,405.0	-782.6	82,514.5
27. Uttarakhand	6,199.4	1,418.8	-750.0	115.0	630.1	-200.1	146.9	324.5	-151.5	-135.8	-138.0	7,459.4
28. West Bengal	52,000.0	5,613.1	-6,340.0	-84.1	1,188.3	84.2	3,027.2	-	-	994.4	2,822.9	59,306.0
29. Jammu and Kashmir	20,561.0	-116.1	-848.6	381.7	-	23.5	-	21.6	-	26,280.3	-32,135.3	14,168.0
30. NCT Delhi	-	-4,993.7	-	-	-	-	-	-	-	-	12,871.5	7,877.8
31. Puducherry	752.7	-240.6	-	117.8	74.6	-	61.0	19.9	-150.0	119.3	-5.5	749.2
<b>All States and UTs</b>	<b>7,82,512.8</b>	<b>1,17,416.3</b>	<b>-33,004.9</b>	<b>24,442.7</b>	<b>32,099.7</b>	<b>1,682.3</b>	<b>-21,647.9</b>	<b>9,216.3</b>	<b>19,677.9</b>	<b>22,046.0</b>	<b>82,377.6</b>	<b>10,36,818.8</b>

': Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.

Statements

Statement 8: Financing of Gross Fiscal Deficit – As per cent of Total – 2023-24 (Revised Estimates)

(Per cent)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	88.2	5.8	-1.9	1.3	2.4	1.3	1.1	-0.7	-	-	2.5	100.0
2. Arunachal Pradesh	25.8	67.4	-4.6	13.1	2.3	2.7	2.3	-0.2	1.2	0.1	-10.1	100.0
3. Assam	59.0	17.0	-2.5	10.5	-0.6	-	6.0	-2.9	-1.7	-	15.2	100.0
4. Bihar	39.4	12.9	-2.5	0.9	0.1	0.1	-0.3	-0.3	-	0.3	49.2	100.0
5. Chhattisgarh	71.0	11.8	-1.2	4.2	1.9	0.7	0.1	-	-	1.6	10.0	100.0
6. Goa	42.7	12.9	-5.4	9.8	1.2	1.8	1.4	8.3	2.4	13.3	11.6	100.0
7. Gujarat	76.4	15.2	-8.5	9.9	-0.1	0.1	4.4	-1.7	0.8	-	3.7	100.0
8. Haryana	109.5	2.7	-3.3	3.8	2.1	2.8	-0.1	0.4	-0.4	-16.3	-1.2	100.0
9. Himachal Pradesh	77.1	6.2	-4.5	0.9	10.4	-	-	-	-	-2.3	12.1	100.0
10. Jharkhand	56.0	43.2	-6.6	12.7	5.2	-0.8	13.5	-7.0	-1.0	-5.4	-10.0	100.0
11. Karnataka	86.2	6.7	-2.4	2.0	5.7	1.4	-8.8	-	-	-	9.2	100.0
12. Kerala	73.7	-0.1	5.9	-	20.9	0.4	2.0	-0.4	0.2	-0.4	-2.2	100.0
13. Madhya Pradesh	72.0	22.4	4.6	2.8	2.5	0.4	4.5	2.7	1.7	-0.5	-13.1	100.0
14. Maharashtra	71.2	12.1	-4.8	1.6	-0.9	-1.0	-9.0	2.5	7.5	2.6	18.2	100.0
15. Manipur	44.7	18.2	-2.4	5.6	-0.9	-	-8.5	-	-	0.1	43.1	100.0
16. Meghalaya	50.0	2.5	-2.9	3.6	4.4	0.5	4.5	-	-	-0.7	38.1	100.0
17. Mizoram	49.5	38.7	-0.8	7.7	-0.5	-0.3	-3.9	-	5.2	-0.1	4.4	100.0
18. Nagaland	76.8	32.3	-0.5	0.3	-13.9	-	-16.3	-	-	-2.1	23.4	100.0
19. Odisha	-9.5	4.7	-3.5	9.6	4.0	-13.6	-85.4	-	45.1	54.7	93.9	100.0
20. Punjab	104.0	2.5	-6.1	-3.5	3.3	3.9	-0.6	-	-	-6.6	3.0	100.0
21. Rajasthan	83.5	13.3	-2.4	1.4	10.4	0.8	3.7	0.1	-	-10.7	-	100.0
22. Sikkim	69.5	44.1	-0.6	1.8	0.1	-3.4	2.1	-	-	-0.1	-13.4	100.0
23. Tamil Nadu	87.1	11.8	-1.9	1.5	1.7	-	2.2	-0.1	-	-2.4	0.1	100.0
24. Telangana	81.6	3.3	-1.7	-0.2	2.0	1.7	5.4	-	-	-2.1	10.0	100.0
25. Tripura	41.1	21.6	-3.0	8.3	11.8	1.1	-1.1	-	-	0.9	19.2	100.0
26. Uttar Pradesh	81.4	23.3	-6.2	1.2	1.6	0.3	-3.6	9.0	-0.6	-5.3	-0.9	100.0
27. Uttarakhand	83.1	19.0	-10.1	1.5	8.4	-2.7	2.0	4.4	-2.0	-1.8	-1.8	100.0
28. West Bengal	87.7	9.5	-10.7	-0.1	2.0	0.1	5.1	-	-	1.7	4.8	100.0
29. Jammu and Kashmir	145.1	-0.8	-6.0	2.7	-	0.2	-	0.2	-	185.5	-226.8	100.0
30. NCT Delhi	-	-63.4	-	-	-	-	-	-	-	-	163.4	100.0
31. Puducherry	100.5	-32.1	-	15.7	10.0	-	8.1	2.7	-20.0	15.9	-0.7	100.0
<b>All States and UTs</b>	<b>75.5</b>	<b>11.3</b>	<b>-3.2</b>	<b>2.4</b>	<b>3.1</b>	<b>0.2</b>	<b>-2.1</b>	<b>0.9</b>	<b>1.9</b>	<b>2.1</b>	<b>7.9</b>	<b>100.0</b>

‘-’: Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.

Statement 9: Financing of Gross Fiscal Deficit - 2024-25 (Budget Estimates)

State/UT	(₹ Crore)											
	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	49,897.6	17,230.3	-1,133.5	951.9	1,385.1	-129.9	160.9	296.1	13.9	-2.3	72.5	68,742.7
2. Arunachal Pradesh	1,060.4	1,974.5	-174.3	504.3	29.0	108.2	97.6	-6.1	45.5	3.8	-649.8	2,993.1
3. Assam	14,943.4	4,189.6	-755.0	3,871.2	-481.8	-132.8	2,129.3	-766.4	-2,791.0	-0.2	2,327.8	22,534.0
4. Bihar	29,465.0	729.3	-1,888.3	622.8	100.0	100.0	-200.0	-200.0	-	366.7	-	29,095.4
5. Chhattisgarh	15,050.4	3,776.7	-460.0	719.9	702.0	340.0	58.0	-	-	657.5	545.6	21,390.2
6. Goa	2,100.0	364.4	-202.0	322.4	12.0	-15.5	-79.7	154.5	39.3	250.0	55.7	3,001.1
7. Gujarat	35,579.5	10,157.0	-3,629.4	6,309.0	-62.9	53.0	2,277.3	-102.6	447.6	-	888.3	51,916.9
8. Haryana	36,900.0	841.1	-1,004.4	1,396.0	680.0	329.5	126.8	-109.5	12.0	-5,013.9	-523.1	33,634.5
9. Himachal Pradesh	7,454.4	792.1	-569.1	41.6	1,350.0	-	-	-	-	-289.0	2,003.9	10,783.9
10. Jharkhand	4,900.0	4,269.5	-769.5	1,525.0	610.3	-89.6	1,585.1	-822.8	-113.2	-425.3	-1,169.9	9,499.7
11. Karnataka	76,340.0	5,215.7	-1,627.9	-4.0	3,628.3	5,293.1	644.0	-	-	348.0	-6,856.4	82,980.6
12. Kerala	32,579.4	1,208.9	2,380.3	-5.1	9,234.9	-758.2	606.1	-133.8	101.0	-175.2	-509.3	44,529.0
13. Madhya Pradesh	49,033.2	10,127.8	3,700.0	1,863.4	1,333.0	277.3	2,498.9	2,636.2	949.8	9.7	-9,865.6	62,563.7
14. Maharashtra	75,916.2	7,946.0	-5,380.7	291.0	-1,362.1	-697.3	-7,403.4	2,812.6	-317.8	1,500.0	37,050.6	1,10,355.2
15. Manipur	1,037.0	554.0	-54.2	212.0	-19.9	-100.0	-210.0	-	-	22.7	84.1	1,525.8
16. Meghalaya	1,913.2	62.8	-54.0	119.6	85.9	-	-85.9	-	-	-12.5	-	2,029.1
17. Mizoram	910.0	445.8	-17.0	110.9	-58.0	-	-77.5	-	-	51.5	-	1,365.7
18. Nagaland	1,705.8	-1.7	-13.3	15.9	-270.0	-	-	-	-	-6.7	19.8	1,449.8
19. Odisha	12,778.7	2,543.3	-882.5	3,246.9	1,000.0	-2,221.8	-1,421.6	-12.2	12,744.5	3,717.1	911.2	32,403.4
20. Punjab	32,109.0	1,928.5	-1,841.5	-1,291.4	436.4	1,181.3	-117.7	-	-	-1,939.6	-	30,464.9
21. Rajasthan	59,736.0	8,774.1	-1,584.8	1,010.1	7,376.2	1,952.8	-635.1	111.6	-1.4	-6,587.6	-142.2	70,009.5
22. Sikkim	1,838.0	1,025.9	-16.1	14.0	-11.9	13.8	20.0	0.1	-	-0.1	-44.1	2,839.6
23. Tamil Nadu	90,415.1	15,862.6	-1,803.1	2,129.3	1,626.8	11.9	2,710.2	-79.2	-0.1	-2,285.2	101.4	1,08,689.9
24. Telangana	43,994.9	3,502.3	-1,388.9	-73.2	954.6	-1,958.3	5,003.7	-	-	-1,024.0	244.3	49,255.4
25. Tripura	1,450.0	942.0	-120.0	374.5	400.0	38.0	-38.0	0.3	-0.3	48.0	1,160.7	4,255.2
26. Uttar Pradesh	58,650.0	20,861.2	-5,122.1	1,442.6	993.7	-132.8	-2,907.3	8,046.3	-500.0	-4,405.1	9,603.9	86,530.5
27. Uttarakhand	7,599.9	1,573.8	-750.0	360.0	428.4	103.7	331.1	40.4	76.7	99.8	-447.3	9,416.4
28. West Bengal	57,827.0	7,677.4	-6,340.0	-84.7	1,282.1	141.2	763.3	-	-	1,182.0	5,802.0	68,250.2
29. Jammu and Kashmir	16,512.0	-116.2	-848.7	1,216.8	-	31.0	-	21.6	-	24,273.9	-32,135.5	8,954.8
30. NCT Delhi	-	5,085.7	-	-	-	-	-	-	-	-	1,479.0	6,564.6
31. Puducherry	879.6	-146.9	-	127.5	42.8	-	62.8	144.1	-154.8	253.1	-95.0	1,113.3
<b>All States and UTs</b>	<b>8,20,575.6</b>	<b>1,39,397.5</b>	<b>-32,349.7</b>	<b>27,340.1</b>	<b>31,424.9</b>	<b>3,738.6</b>	<b>5,898.9</b>	<b>12,031.2</b>	<b>10,551.5</b>	<b>10,616.8</b>	<b>9,912.6</b>	<b>10,39,138.1</b>

‘-’: Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.



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Statement 10: Financing of Gross Fiscal Deficit – As per cent of Total – 2024-25 (Budget Estimates)

State/UT	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NDCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1. Andhra Pradesh	72.6	25.1	-1.6	1.4	2.0	-0.2	0.2	0.4	-	-	0.1	100.0
2. Arunachal Pradesh	35.4	66.0	-5.8	16.8	1.0	3.6	3.3	-0.2	1.5	0.1	-21.7	100.0
3. Assam	66.3	18.6	-3.4	17.2	-2.1	-0.6	9.4	-3.4	-12.4	-	10.3	100.0
4. Bihar	101.3	2.5	-6.5	2.1	0.3	0.3	-0.7	-0.7	-	1.3	-	100.0
5. Chhattisgarh	70.4	17.7	-2.2	3.4	3.3	1.6	0.3	-	-	3.1	2.6	100.0
6. Goa	70.0	12.1	-6.7	10.7	0.4	-0.5	-2.7	5.1	1.3	8.3	1.9	100.0
7. Gujarat	68.5	19.6	-7.0	12.2	-0.1	0.1	4.4	-0.2	0.9	-	1.7	100.0
8. Haryana	109.7	2.5	-3.0	4.2	2.0	1.0	0.4	-0.3	-	-14.9	-1.6	100.0
9. Himachal Pradesh	69.1	7.3	-5.3	0.4	12.5	-	-	-	-	-2.7	18.6	100.0
10. Jharkhand	51.6	44.9	-8.1	16.1	6.4	-0.9	16.7	-8.7	-1.2	-4.5	-12.3	100.0
11. Karnataka	92.0	6.3	-2.0	-	4.4	6.4	0.8	-	-	0.4	-8.3	100.0
12. Kerala	73.2	2.7	5.3	-	20.7	-1.7	1.4	-0.3	0.2	-0.4	-1.1	100.0
13. Madhya Pradesh	78.4	16.2	5.9	3.0	2.1	0.4	4.0	4.2	1.5	-	-15.8	100.0
14. Maharashtra	68.8	7.2	-4.9	0.3	-1.2	-0.6	-6.7	2.5	-0.3	1.4	33.6	100.0
15. Manipur	68.0	36.3	-3.5	13.9	-1.3	-6.6	-13.8	-	-	1.5	5.5	100.0
16. Meghalaya	94.3	3.1	-2.7	5.9	4.2	-	-4.2	-	-	-0.6	-	100.0
17. Mizoram	66.6	32.6	-1.2	8.1	-4.2	-	-5.7	-	-	3.8	-	100.0
18. Nagaland	117.7	-0.1	-0.9	1.1	-18.6	-	-	-	-	-0.5	1.4	100.0
19. Odisha	39.4	7.8	-2.7	10.0	3.1	-6.9	-4.4	-	39.3	11.5	2.8	100.0
20. Punjab	105.4	6.3	-6.0	-4.2	1.4	3.9	-0.4	-	-	-6.4	-	100.0
21. Rajasthan	85.3	12.5	-2.3	1.4	10.5	2.8	-0.9	0.2	-	-9.4	-0.2	100.0
22. Sikkim	64.7	36.1	-0.6	0.5	-0.4	0.5	0.7	-	-	-	-1.6	100.0
23. Tamil Nadu	83.2	14.6	-1.7	2.0	1.5	0.0	2.5	-0.1	-	-2.1	0.1	100.0
24. Telangana	89.3	7.1	-2.8	-0.1	1.9	-4.0	10.2	-	-	-2.1	0.5	100.0
25. Tripura	34.1	22.1	-2.8	8.8	9.4	0.9	-0.9	-	-	1.1	27.3	100.0
26. Uttar Pradesh	67.8	24.1	-5.9	1.7	1.1	-0.2	-3.4	9.3	-0.6	-5.1	11.1	100.0
27. Uttarakhand	80.7	16.7	-8.0	3.8	4.5	1.1	3.5	0.4	0.8	1.1	-4.8	100.0
28. West Bengal	84.7	11.2	-9.3	-0.1	1.9	0.2	1.1	-	-	1.7	8.5	100.0
29. Jammu and Kashmir	184.4	-1.3	-9.5	13.6	-	0.3	-	0.2	-	271.1	-358.9	100.0
30. NCT Delhi	-	77.5	-	-	-	-	-	-	-	-	22.5	100.0
31. Puducherry	79.0	-13.2	-	11.5	3.8	-	5.6	12.9	-13.9	22.7	-8.5	100.0
<b>All States and UTs</b>	<b>79.0</b>	<b>13.4</b>	<b>-3.1</b>	<b>2.6</b>	<b>3.0</b>	<b>0.4</b>	<b>0.6</b>	<b>1.2</b>	<b>1.0</b>	<b>1.0</b>	<b>1.0</b>	<b>100.0</b>

': Nil/Negligible.

Notes : 1. Same as in Appendix Table 9.

2. 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.



**Statement 11: Development Expenditure \***

(₹ Crore)

State/UT	2022-23 (Accounts)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
1. Andhra Pradesh	1,46,354.2	1,67,775.6	1,98,586.6	14.6	18.4
2. Arunachal Pradesh	18,680.1	24,875.6	23,914.4	33.2	-3.9
3. Assam	81,228.7	1,01,263.7	86,252.2	24.7	-14.8
4. Bihar	1,58,260.5	2,13,069.6	1,72,824.3	34.6	-18.9
5. Chhattisgarh	73,968.9	1,19,790.2	1,16,255.2	61.9	-3.0
6. Goa	12,417.2	17,222.8	16,747.2	38.7	-2.8
7. Gujarat	1,53,887.9	1,87,588.1	2,15,974.8	21.9	15.1
8. Haryana	77,830.0	89,543.7	1,02,689.2	15.1	14.7
9. Himachal Pradesh	32,493.6	34,427.0	32,813.0	6.0	-4.7
10. Jharkhand	60,771.3	85,453.8	91,760.7	40.6	7.4
11. Karnataka	1,97,051.2	2,08,697.9	2,41,732.0	5.9	15.8
12. Kerala	78,384.1	73,160.4	86,588.1	-6.7	18.4
13. Madhya Pradesh	1,82,844.4	2,21,368.4	2,36,478.5	21.1	6.8
14. Maharashtra	3,06,922.5	4,08,635.0	3,85,577.6	33.1	-5.6
15. Manipur	10,540.9	17,183.4	20,336.5	63.0	18.3
16. Meghalaya	12,389.4	18,052.7	19,198.0	45.7	6.3
17. Mizoram	7,502.2	9,964.5	8,123.1	32.8	-18.5
18. Nagaland	8,847.0	11,263.7	10,806.9	27.3	-4.1
19. Odisha	1,15,543.3	1,62,407.7	1,94,931.8	40.6	20.0
20. Punjab	63,641.5	67,891.6	71,399.4	6.7	5.2
21. Rajasthan	1,74,034.9	2,23,095.6	2,46,297.6	28.2	10.4
22. Sikkim	6,652.8	7,834.1	8,409.8	17.8	7.3
23. Tamil Nadu	2,06,638.8	2,28,982.2	2,56,704.1	10.8	12.1
24. Telangana	1,41,285.3	1,62,954.5	2,28,027.7	15.3	39.9
25. Tripura	12,082.8	16,835.8	17,381.8	39.3	3.2
26. Uttar Pradesh	3,16,063.6	4,04,913.4	4,50,640.4	28.1	11.3
27. Uttarakhand	31,523.4	38,478.2	42,056.5	22.1	9.3
28. West Bengal	1,65,095.7	1,82,096.2	2,13,277.2	10.3	17.1
29. Jammu and Kashmir	41,572.1	59,981.7	69,680.8	44.3	16.2
30. NCT Delhi	46,067.6	54,482.5	55,522.3	18.3	1.9
31. Puducherry	6,345.7	8,017.5	8,489.8	26.3	5.9
<b>All States and UTs</b>	<b>29,46,921.6</b>	<b>36,27,307.2</b>	<b>39,29,477.4</b>	<b>23.1</b>	<b>8.3</b>

\*: Comprises expenditure on revenue and capital accounts and loans and advances extended by States for development purposes.

Source : Budget documents of the State governments. Details in methodology.

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**Statement 12: Non-Development Expenditure\***

(₹ Crore)

State/UT	2022-23 (Accounts)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	Variation (Per cent)	
				Col.3/Col.2	Col.4/Col.3
1	2	3	4	5	6
1. Andhra Pradesh	63,898.4	68,713.7	71,316.6	7.5	3.8
2. Arunachal Pradesh	6,849.7	8,205.1	10,356.0	19.8	26.2
3. Assam	36,407.3	47,783.5	49,555.7	31.2	3.7
4. Bihar	59,292.1	78,315.6	83,502.1	32.1	6.6
5. Chhattisgarh	23,579.9	27,524.7	29,827.6	16.7	8.4
6. Goa	5,911.6	7,415.5	8,003.8	25.4	7.9
7. Gujarat	62,143.5	70,339.1	82,719.5	13.2	17.6
8. Haryana	42,703.3	48,087.8	53,143.2	12.6	10.5
9. Himachal Pradesh	18,065.0	18,712.9	20,140.9	3.6	7.6
10. Jharkhand	24,137.1	28,755.1	28,638.9	19.1	-0.4
11. Karnataka	73,469.4	79,880.8	97,843.0	8.7	22.5
12. Kerala	70,791.8	82,933.5	82,533.7	17.2	-0.5
13. Madhya Pradesh	55,971.9	68,918.2	78,077.7	23.1	13.3
14. Maharashtra	1,34,125.4	1,59,937.0	1,93,859.4	19.2	21.2
15. Manipur	6,751.3	8,047.9	8,277.6	19.2	2.9
16. Meghalaya	5,251.1	6,011.4	6,375.7	14.5	6.1
17. Mizoram	3,914.0	4,697.6	5,662.7	20.0	20.5
18. Nagaland	7,268.0	8,079.5	8,678.0	11.2	7.4
19. Odisha	49,385.9	47,656.3	47,169.2	-3.5	-1.0
20. Punjab	54,255.8	56,559.7	58,117.9	4.2	2.8
21. Rajasthan	72,417.4	79,993.3	88,498.6	10.5	10.6
22. Sikkim	3,256.1	4,123.3	5,033.1	26.6	22.1
23. Tamil Nadu	1,00,190.8	1,15,874.7	1,30,982.9	15.7	13.0
24. Telangana	51,250.4	55,543.6	46,019.8	8.4	-17.1
25. Tripura	7,464.5	8,476.1	9,342.1	13.6	10.2
26. Uttar Pradesh	1,49,151.5	1,82,418.0	2,21,991.1	22.3	21.7
27. Uttarakhand	18,496.8	20,617.1	24,349.3	11.5	18.1
28. West Bengal	79,908.5	84,998.7	89,961.8	6.4	5.8
29. Jammu and Kashmir	32,260.5	37,795.8	36,998.8	17.2	-2.1
30. NCT Delhi	9,004.2	10,197.4	10,358.3	13.3	1.6
31. Puducherry	2,940.8	3,274.0	3,257.1	11.3	-0.5
<b>All States and UTs</b>	<b>13,30,514.0</b>	<b>15,29,886.8</b>	<b>16,90,592.2</b>	<b>15.0</b>	<b>10.5</b>

\*: Comprises expenditure on revenue and capital accounts and loans and advances extended by States for non-development purposes.

Source : Budget documents of the State governments. Details in methodology.

Statement 13: Interest Payments

(₹ Crore)

State/UT	2022-23 (Accounts)			2023-24 (Revised Estimates)			2024-25 (Budget Estimates)			Variation (Per cent)							
	Gross	Net*	Net*	Gross	Net*	Net*	Gross	Net*	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4		Col.7/Col.5	
										Gross	Net	Net	Gross	Net	Gross		Net
1	2	3	4	5	6	7	8	9	10	11							
1. Andhra Pradesh	25,492.3	25,483.2	29,481.2	29,460.4	28,795.7	28,755.5	15.6	15.6	-2.3	-2.4							
2. Arunachal Pradesh	834.6	741.5	912.7	912.7	956.4	956.4	9.3	956.4	4.8	4.8							
3. Assam	6,875.0	6,551.3	8,815.4	8,427.0	9,597.4	9,131.3	28.2	9,597.4	8.9	8.4							
4. Bihar	15,183.5	14,541.5	18,354.4	16,649.7	20,526.2	18,806.9	20.9	20,526.2	11.8	13.0							
5. Chhattisgarh	6,382.1	6,181.3	7,041.7	6,804.8	7,931.0	7,667.9	10.3	7,931.0	12.6	12.7							
6. Goa	1,816.4	1,767.7	1,913.6	1,898.9	2,050.4	2,038.9	5.3	2,050.4	7.1	7.4							
7. Gujarat	25,353.7	24,086.0	27,789.8	25,289.8	29,953.6	27,953.6	9.6	29,953.6	7.8	10.5							
8. Haryana	20,095.6	18,631.5	22,249.9	20,529.9	25,141.7	23,346.7	10.7	25,141.7	13.0	13.7							
9. Himachal Pradesh	4,828.6	4,743.3	5,658.3	5,583.6	6,255.3	6,182.0	17.2	6,255.3	10.6	10.7							
10. Jharkhand	6,238.3	5,956.3	7,499.0	7,109.0	7,054.6	6,680.9	20.2	7,054.6	-5.9	-6.0							
11. Karnataka	28,427.2	27,050.3	30,542.8	29,844.3	39,233.5	38,816.0	7.4	39,233.5	28.5	30.1							
12. Kerala	25,176.4	25,004.4	26,843.2	26,670.3	28,694.2	28,516.8	6.6	28,694.2	6.9	6.9							
13. Madhya Pradesh	19,453.3	14,883.8	23,993.9	22,518.0	27,399.9	25,724.7	23.3	27,399.9	14.2	14.2							
14. Maharashtra	41,689.2	39,259.0	48,577.8	45,577.8	56,727.2	53,577.2	16.5	56,727.2	16.8	17.6							
15. Manipur	874.2	871.0	946.8	944.8	1,101.1	1,099.0	8.3	1,101.1	16.3	16.3							
16. Meghalaya	1,028.5	1,019.7	1,168.6	1,158.1	1,235.7	1,223.0	13.6	1,235.7	5.7	5.6							
17. Mizoram	493.9	443.7	663.7	617.7	604.7	554.0	34.4	604.7	-8.9	-10.3							
18. Nagaland	993.2	986.1	1,278.4	1,263.9	1,367.4	1,357.4	28.7	1,367.4	7.0	7.4							
19. Odisha	5,502.3	3,845.8	6,724.0	5,567.0	5,500.0	3,920.0	22.2	5,500.0	-18.2	-29.6							
20. Punjab	19,905.1	19,662.4	22,500.0	22,240.0	23,900.0	23,625.0	13.0	23,900.0	6.2	6.2							
21. Rajasthan	30,601.9	28,571.4	34,561.0	32,328.5	37,537.8	34,994.2	12.9	37,537.8	8.6	8.2							
22. Sikkim	718.2	652.0	825.5	758.5	918.3	848.3	14.9	918.3	11.2	11.8							
23. Tamil Nadu	46,910.8	42,163.7	54,668.5	42,894.6	62,455.9	52,761.8	16.5	62,455.9	14.2	23.0							
24. Telangana	21,821.2	21,553.9	23,337.4	23,308.2	17,729.8	17,017.0	6.9	17,729.8	-24.0	-27.0							
25. Tripura	1,373.5	1,350.6	1,409.2	1,372.3	1,486.1	1,447.5	2.6	1,486.1	5.5	5.5							
26. Uttar Pradesh	43,008.0	41,748.6	49,316.6	49,104.4	53,712.0	51,547.0	14.7	53,712.0	8.9	5.0							
27. Uttarakhand	5,103.6	4,344.6	6,059.4	5,979.3	6,636.4	6,551.5	18.7	6,636.4	9.5	9.6							
28. West Bengal	40,017.8	39,699.9	42,275.3	41,938.2	45,268.8	41,711.6	5.6	45,268.8	7.1	-0.5							
29. Jammu and Kashmir	8,493.8	8,475.0	9,435.4	9,435.0	10,271.7	10,251.7	11.1	10,271.7	8.9	8.7							
30. NCT Delhi	3,266.4	3,208.0	3,094.3	2,609.2	2,666.1	2,227.4	-5.3	2,666.1	-13.8	-14.6							
31. Puducherry	789.1	689.6	794.5	662.5	822.7	691.7	0.7	822.7	3.6	4.4							
<b>All States and UTs</b>	<b>4,58,747.6</b>	<b>4,34,167.2</b>	<b>5,18,732.3</b>	<b>4,89,458.5</b>	<b>5,63,531.6</b>	<b>5,29,982.8</b>	<b>13.1</b>	<b>5,63,531.6</b>	<b>8.6</b>	<b>8.3</b>							

\* : Gross Interest Payment minus Interest Receipts.

Source : Budget documents of the State governments. Details in methodology.

Statement 14: Tax Revenue\*

(Per cent)

State/UT	Tax Revenue			Own Tax Revenue			Share in Central Taxes		
	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4.3	4.2	4.5	4.4	4.2	4.7	4.0	4.1	4.1
2. Arunachal Pradesh	0.7	0.7	0.7	0.1	0.1	0.1	1.8	1.8	1.8
3. Assam	2.0	2.1	2.1	1.4	1.5	1.5	3.1	3.1	3.3
4. Bihar	5.1	4.9	4.7	2.5	2.5	2.3	10.1	9.3	9.2
5. Chhattisgarh	2.4	2.6	2.6	1.9	2.0	2.1	3.4	3.6	3.6
6. Goa	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4	0.4
7. Gujarat	5.8	5.6	5.4	7.1	6.6	6.4	3.5	3.8	3.5
8. Haryana	2.7	2.7	2.8	3.6	3.6	3.6	1.1	1.1	1.1
9. Himachal Pradesh	0.7	0.7	0.7	0.6	0.6	0.6	0.8	0.8	0.8
10. Jharkhand	2.1	2.1	2.1	1.4	1.4	1.5	3.3	3.3	3.3
11. Karnataka	6.6	6.4	6.6	8.2	7.9	8.1	3.6	3.7	3.6
12. Kerala	3.3	3.1	3.1	4.1	3.8	3.6	1.9	1.9	2.0
13. Madhya Pradesh	5.4	5.6	5.6	4.1	4.3	4.4	7.9	7.9	7.8
14. Maharashtra	12.4	12.6	11.8	15.7	16.1	14.7	6.3	6.3	6.3
15. Manipur	0.3	0.3	0.3	0.1	0.1	0.1	0.7	0.7	0.7
16. Meghalaya	0.4	0.4	0.4	0.2	0.2	0.2	0.8	0.8	0.8
17. Mizoram	0.2	0.2	0.2	0.1	0.1	0.1	0.5	0.5	0.5
18. Nagaland	0.3	0.3	0.2	0.1	0.1	0.1	0.6	0.6	0.6
19. Odisha	3.3	3.3	3.2	2.6	2.7	2.6	4.5	4.5	4.5
20. Punjab	2.2	2.3	2.3	2.4	2.5	2.5	1.8	1.8	1.8
21. Rajasthan	5.3	5.7	5.8	5.0	5.4	5.4	6.0	6.0	6.5
22. Sikkim	0.2	0.2	0.2	0.1	0.1	0.1	0.4	0.4	0.4
23. Tamil Nadu	7.0	6.9	6.9	8.5	8.4	8.4	4.1	4.1	4.1
24. Telangana	4.7	4.3	4.6	6.1	5.5	5.9	2.1	2.2	2.1
25. Tripura	0.4	0.4	0.3	0.1	0.2	0.1	0.8	0.7	0.7
26. Uttar Pradesh	12.7	13.1	13.7	9.9	10.5	11.6	17.9	17.9	17.9
27. Uttarakhand	1.0	1.0	1.0	1.0	1.0	1.0	1.1	1.1	1.1
28. West Bengal	5.7	5.6	5.5	4.7	4.6	4.4	7.5	7.5	7.6
29. Jammu and Kashmir	0.5	0.5	0.6	0.7	0.8	0.9	-	-	-
30. NCT Delhi	1.7	1.8	1.7	2.7	2.7	2.5	-	-	-
31. Puducherry	0.2	0.1	0.1	0.2	0.2	0.2	-	-	-
<b>All States and UTs</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

RE : Revised Estimates. BE : Budget Estimates. '-': Not applicable.

\*\*\* : As a ratio to total (all States and UTs).

Source : Budget documents of the State governments. Details in methodology.

Statement 15: Non-Tax Revenue \*

State/UT	Non-Tax Revenue			Own Non-Tax Revenue			Grants		
	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)	2022-23 (Accounts)	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10
1. Andhra Pradesh	4.4	3.9	3.7	1.9	2.2	2.7	5.5	4.7	4.2
2. Arunachal Pradesh	0.5	0.7	0.6	0.4	0.3	0.3	0.6	0.9	0.8
3. Assam	3.8	4.9	3.4	2.0	2.1	2.2	4.5	6.1	4.0
4. Bihar	3.5	5.7	5.3	1.5	2.0	1.9	4.4	7.4	7.2
5. Chhattisgarh	3.0	2.9	2.9	5.4	5.5	4.7	2.0	1.7	1.9
6. Goa	0.6	0.7	0.7	1.4	1.8	1.6	0.3	0.2	0.2
7. Gujarat	4.4	3.7	3.4	6.5	5.7	5.0	3.5	2.8	2.6
8. Haryana	1.7	1.9	1.7	3.1	2.5	2.3	1.1	1.6	1.3
9. Himachal Pradesh	2.1	1.7	1.5	1.0	1.0	0.9	2.5	2.0	1.8
10. Jharkhand	2.5	2.8	3.3	4.6	4.8	4.9	1.6	1.9	2.4
11. Karnataka	5.4	2.4	2.6	4.9	3.6	3.4	5.6	1.9	2.1
12. Kerala	4.5	2.6	2.7	5.4	5.0	4.7	4.1	1.6	1.6
13. Madhya Pradesh	6.0	5.3	5.9	7.1	5.1	5.2	5.6	5.4	6.2
14. Maharashtra	7.2	8.4	7.1	6.0	7.3	6.8	7.8	8.8	7.3
15. Manipur	0.8	1.3	1.5	0.2	-	0.1	1.0	1.9	2.2
16. Meghalaya	0.5	1.0	0.9	0.2	0.2	0.2	0.7	1.3	1.3
17. Mizoram	0.5	0.6	0.4	0.4	0.3	0.3	0.5	0.7	0.5
18. Nagaland	0.8	0.8	0.8	0.2	0.2	0.1	1.0	1.1	1.2
19. Odisha	6.5	7.6	8.6	15.2	15.6	14.7	2.8	3.9	5.2
20. Punjab	3.0	2.6	2.1	2.2	3.0	2.8	3.3	2.4	1.6
21. Rajasthan	5.3	5.6	5.3	7.3	6.1	5.7	4.5	5.4	5.1
22. Sikkim	0.3	0.3	0.3	0.3	0.3	0.2	0.3	0.3	0.4
23. Tamil Nadu	5.8	5.3	4.9	6.1	9.0	7.8	5.7	3.6	3.2
24. Telangana	3.5	3.1	5.1	6.9	7.1	8.9	2.0	1.3	3.0
25. Tripura	0.9	1.0	0.9	0.1	0.1	0.1	1.2	1.4	1.4
26. Uttar Pradesh	7.8	10.6	10.6	4.8	3.5	6.2	9.1	13.8	13.0
27. Uttarakhand	2.3	2.1	2.2	1.6	1.2	1.2	2.6	2.5	2.7
28. West Bengal	4.3	3.0	3.7	0.8	0.9	1.6	5.8	4.0	4.8
29. Jammu and Kashmir	6.0	6.3	6.9	1.8	2.3	2.5	7.8	8.1	9.3
30. NCT Delhi	1.6	0.6	0.5	0.2	0.4	0.3	2.2	0.7	0.6
31. Puducherry	0.6	0.6	0.6	0.7	0.7	0.7	0.5	0.5	0.5
<b>All States and UTs</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>

(Per cent)

RE : Revised Estimates BE : Budget Estimates \* : Nil/Negligible.

\*\* : As a ratio to total (all States and UTs)

Source : Budget documents of the State governments. Details in methodology.

Statements

Statement 16: Loans from the Centre

(₹ Crore)

State/UT	2022-23 (Accounts)			2023-24 (Revised Estimates)			2024-25 (Budget Estimates)			Variation (Per cent)							
	Gross	Net*	Net*	Gross	Net*	Net*	Gross	Net*	Net*	Col.4/Col.2		Col.5/Col.3		Col.6/Col.4		Col.7/Col.5	
										Gross	Net	Gross	Net	Gross	Net		Gross
1	2	3	4	5	6	7	8	9	10	11							
1. Andhra Pradesh	8,410.7	6,835.9	5,011.1	3,630.0	18,249.8	17,230.3	-40.4	-46.9	264.2	374.7							
2. Arunachal Pradesh	1,564.1	1,538.1	2,557.0	2,531.5	2,000.0	1,974.5	63.5	64.6	-21.8	-22.0							
3. Assam	4,435.6	4,275.8	5,210.7	5,043.6	4,258.0	4,189.6	17.5	18.0	-18.3	-16.9							
4. Bihar	10,154.5	8,689.7	11,933.0	9,862.0	2,500.0	729.3	17.5	13.5	-79.0	-92.6							
5. Chhattisgarh	3,700.1	3,469.8	4,600.0	4,376.7	4,000.0	3,776.7	24.3	26.1	-13.0	-13.7							
6. Goa	572.8	495.5	586.0	485.4	465.0	364.4	2.3	-2.0	-20.6	-24.9							
7. Gujarat	5,870.3	4,702.0	7,634.0	6,445.8	11,000.0	10,157.0	30.0	37.1	44.1	57.6							
8. Haryana	1,270.3	1,055.5	1,093.0	841.1	1,093.0	841.1	-14.0	-20.3	-	-							
9. Himachal Pradesh	739.8	636.9	889.8	782.1	901.7	792.1	20.3	22.8	1.3	1.3							
10. Jharkhand	3,627.1	3,370.7	5,274.0	5,055.1	4,800.0	4,269.5	45.4	50.0	-9.0	-15.5							
11. Karnataka	5,266.1	3,754.2	6,254.0	4,588.0	6,855.0	5,215.7	18.8	22.2	9.6	13.7							
12. Kerala	2,524.4	1,680.9	850.0	-36.1	2,100.0	1,208.9	-66.3	-102.1	147.1	-							
13. Madhya Pradesh	10,665.2	8,446.6	14,500.0	12,214.8	12,500.0	10,127.8	36.0	44.6	-13.8	-17.1							
14. Maharashtra	10,235.9	9,204.4	16,354.5	13,490.9	9,721.4	7,946.0	59.8	46.6	-40.6	-41.1							
15. Manipur	575.3	528.6	450.0	407.7	600.0	554.0	-21.8	-22.9	33.3	35.9							
16. Meghalaya	1,104.7	1,081.4	70.0	45.4	90.0	62.8	-93.7	-95.8	28.6	38.2							
17. Mizoram	300.4	276.9	767.7	734.4	510.0	445.8	155.6	165.2	-33.6	-39.3							
18. Nagaland	518.3	495.8	911.6	888.4	37.2	-1.7	75.9	79.2	-95.9	-100.2							
19. Odisha	1,018.5	-134.5	5,572.4	1,185.9	6,713.3	2,543.3	447.1	-981.9	20.5	114.5							
20. Punjab	962.9	393.1	972.0	755.6	2,500.0	1,928.5	0.9	92.2	157.2	155.2							
21. Rajasthan	7,083.9	5,673.5	10,198.9	8,625.1	10,282.5	8,774.1	44.0	52.0	0.8	1.7							
22. Sikkim	553.0	541.6	1,123.6	1,112.2	1,037.3	1,025.9	103.2	105.4	-7.7	-7.8							
23. Tamil Nadu	10,255.3	8,527.7	13,123.2	11,097.3	18,532.0	15,862.6	28.0	30.1	41.2	42.9							
24. Telangana	2,501.0	1,985.2	1,948.3	1,623.6	3,900.0	3,502.3	-22.1	-18.2	100.2	115.7							
25. Tripura	358.1	325.1	762.2	729.5	961.4	942.0	112.9	124.4	26.1	29.1							
26. Uttar Pradesh	8,823.1	7,102.8	20,939.0	19,218.9	21,539.0	20,861.2	137.3	170.6	2.9	8.5							
27. Uttarakhand	1,219.2	1,157.0	1,500.0	1,418.8	1,660.0	1,573.8	23.0	22.6	10.7	10.9							
28. West Bengal	5,110.9	3,543.3	7,415.6	5,613.1	9,330.0	7,677.4	45.1	58.4	25.8	36.8							
29. Jammu and Kashmir	-	-120.0	5.0	-116.1	5.0	-116.2	-	-3.3	-	0.1							
30. NCT Delhi	3,251.2	-1,463.9	-	-4,993.7	10,000.0	5,085.7	-100.0	241.1	-	-201.8							
31. Puducherry	-	-216.1	-	-240.6	-	-146.9	-	11.3	-	-38.9							
<b>All States and UTs</b>	<b>1,12,672.8</b>	<b>87,853.6</b>	<b>1,48,506.7</b>	<b>1,17,416.3</b>	<b>1,68,141.6</b>	<b>1,39,397.5</b>	<b>31.8</b>	<b>33.6</b>	<b>13.2</b>	<b>18.7</b>							

.. : Nil/Negligible.

.. : Abnormal growth due to low base.

\* : Gross loans from Centre minus repayment of loans to the Centre.

Source : Budget documents of the State governments. Details in methodology

Statement 17: Devolution and Transfer of Resources from the Centre

(₹ Crore)

State/UT	2022-23 (Accounts)			2023-24 (Revised Estimates)			2024-25 (Budget Estimates)			Variation (Per cent)		
	Gross	Net*	Net*	Gross	Net*	Net*	Gross	Net	Net	Gross	Gross	Net
1	2	3	4	5	6	7	8	9	10	11		
1. Andhra Pradesh	82,736.0	80,667.4	85,423.7	83,109.5	99,058.2	97,471.0	3.2	3.0	16.0	17.3		
2. Arunachal Pradesh	22,097.0	22,065.6	28,391.0	28,362.0	29,260.6	29,231.7	28.5	28.5	3.1	3.1		
3. Assam	63,914.6	63,663.9	85,012.6	84,749.2	73,182.1	73,018.2	33.0	33.1	-13.9	-13.8		
4. Bihar	1,34,689.9	1,32,801.8	1,69,445.4	1,66,753.3	1,67,672.5	1,65,324.8	25.8	25.6	-1.0	-0.9		
5. Chhattisgarh	49,206.7	48,864.7	56,950.0	56,520.4	61,500.0	61,070.4	15.7	15.7	8.0	8.1		
6. Goa	6,161.1	6,062.7	6,439.3	6,313.6	6,679.9	6,529.3	4.5	4.1	3.7	3.4		
7. Gujarat	62,035.4	60,567.5	70,089.3	68,400.2	72,028.1	70,643.5	13.0	12.9	2.8	3.3		
8. Haryana	18,761.6	18,476.2	24,711.3	24,393.5	23,937.3	23,619.6	31.7	32.0	-3.1	-3.2		
9. Himachal Pradesh	25,357.7	25,173.3	25,242.0	25,053.5	24,313.4	24,131.9	-0.5	-0.5	-3.7	-3.7		
10. Jharkhand	45,924.8	45,545.9	55,676.7	55,397.1	62,101.3	61,175.8	21.2	21.6	11.5	10.4		
11. Karnataka	76,729.8	74,701.1	60,731.3	58,555.3	66,640.2	64,528.3	-20.9	-21.6	9.7	10.2		
12. Kerala	48,163.0	47,046.0	33,795.8	32,652.1	37,515.2	36,375.7	-29.8	-30.6	11.0	11.4		
13. Madhya Pradesh	1,22,162.5	1,18,935.9	1,41,387.1	1,37,270.0	1,53,144.5	1,48,540.5	15.7	15.4	8.3	8.2		
14. Maharashtra	1,21,651.1	1,20,158.8	1,51,569.3	1,47,509.6	1,39,490.5	1,36,614.6	24.6	22.8	-8.0	-7.4		
15. Manipur	14,131.8	14,069.4	22,592.1	22,534.0	25,531.2	25,453.1	59.9	60.2	13.0	13.0		
16. Meghalaya	12,817.2	12,778.3	18,237.7	18,195.6	18,816.9	18,766.3	42.3	42.4	3.2	3.1		
17. Mizoram	8,452.9	8,414.8	11,412.9	11,349.8	10,461.7	10,374.3	35.0	34.9	-8.3	-8.6		
18. Nagaland	12,677.3	12,647.1	15,147.4	15,116.6	15,820.7	15,774.2	19.5	19.5	4.4	4.4		
19. Odisha	62,207.4	60,874.3	84,572.4	79,915.0	99,713.3	95,210.8	36.0	31.3	17.9	19.1		
20. Punjab	40,103.4	39,400.5	38,331.2	38,091.8	36,289.9	35,463.3	-4.4	-3.3	-5.3	-6.9		
21. Rajasthan	94,161.0	92,332.9	1,16,622.6	1,14,155.8	1,26,553.6	1,24,076.5	23.9	23.6	8.5	8.7		
22. Sikkim	6,183.5	6,164.8	7,942.7	7,924.7	8,695.9	8,678.3	28.5	28.5	9.5	9.5		
23. Tamil Nadu	86,720.9	84,278.0	85,172.1	81,469.8	91,641.2	86,724.3	-1.8	-3.3	7.6	6.4		
24. Telangana	35,348.3	34,739.0	35,420.3	34,988.5	51,752.5	51,090.5	0.2	0.7	46.1	46.0		
25. Tripura	15,667.5	15,623.7	19,590.2	19,548.9	20,115.1	20,086.3	25.0	25.1	2.7	2.7		
26. Uttar Pradesh	2,38,488.0	2,36,354.4	3,21,331.2	3,19,303.2	3,33,474.9	3,32,594.6	34.7	35.1	3.8	4.2		
27. Uttarakhand	28,832.8	28,697.7	32,331.6	32,175.4	34,830.2	34,664.0	12.1	12.1	7.7	7.7		
28. West Bengal	1,14,849.7	1,12,907.6	1,20,184.4	1,18,073.3	1,36,914.7	1,34,988.5	4.6	4.6	13.9	14.3		
29. Jammu and Kashmir	51,492.9	51,326.6	59,671.5	59,513.5	67,137.7	66,989.2	15.9	16.0	12.5	12.6		
30. NCT Delhi	18,010.5	10,029.0	4,846.0	-3,242.1	14,392.0	6,811.5	-73.1	-132.3	197.0	-310.1		
31. Puducherry	3,374.7	3,062.0	4,058.8	3,733.0	3,719.0	3,511.3	20.3	21.9	-8.4	-5.9		
<b>All States and UTs</b>	<b>17,23,111.2</b>	<b>16,88,431.0</b>	<b>19,92,329.6</b>	<b>19,47,886.3</b>	<b>21,12,384.1</b>	<b>20,69,532.3</b>	<b>15.6</b>	<b>15.4</b>	<b>6.0</b>	<b>6.2</b>		

\* : Gross devolution and transfers *minus* repayments of loans to the Centre and interest payments on loans from the Centre.

Source : Budget documents of the State governments. Details in methodology.



Statements

**Statement 18: Composition of Outstanding Liabilities**  
(As at end-March 2023)

State/UT	SDLs/ SGSs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu- tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin- gency Fund	Out- standing Liabilities
	2	3	4	5	6	7	8	9	10	11	12	13= 7 to 12	14= (2 to 6)+13	15	16	17	18	19	20 = 14 to 19
1. Andhra Pradesh	3,11,294.9	8,256.0	1,500.1	7,812.5	-	19.1	9.1	8,675.3	-	143.4	-25.6	8,821.2	3,37,624.6	31,330.9	28,277.5	6,446.9	28,258.9	49.9	4,31,988.7
2. Arunachal Pradesh	5,980.5	-	-	1,216.0	-	0.2	-	1,210.1	-	97.3	14.1	1,321.7	8,518.2	2,213.4	3,117.6	3,867.6	340.8	-	18,057.6
3. Assam	82,639.0	-	-	4,934.7	-	-	-1.9	6,863.7	-	18.0	-	6,869.8	94,443.5	9,336.8	14,747.1	7,226.7	1,449.5	2,000.0	1,29,203.6
4. Bihar	1,84,275.0	1,943.2	-	12,077.3	-	21.6	-1.3	9,332.0	-0.1	423.1	8.4	9,783.7	2,08,079.1	34,772.0	9,396.9	2,626.6	38,188.0	350.0	2,93,412.6
5. Chhattisgarh	59,730.0	696.1	0.1	3,063.4	-	20.3	0.6	5,235.1	-	7.2	-	5,263.2	68,752.8	15,209.2	9,327.0	9,606.0	6,139.9	100.0	1,09,135.0
6. Goa	18,014.0	-	-	1,519.9	-	-	-	1,456.8	-	0.2	183.1	1,640.1	21,174.1	3,437.5	2,445.4	892.6	2,355.1	100.0	30,394.8
7. Gujarat	2,89,057.4	-	2.3	24,867.6	-	-	-	17,343.3	3.9	-	-	17,347.2	3,25,274.5	35,461.7	9,993.8	14,728.3	37,303.6	179.7	4,22,941.7
8. Haryana	2,19,185.5	17,300.0	-	6,356.5	-	-	-	5,092.2	92.7	4,082.1	671.8	9,938.7	2,52,780.8	14,333.0	18,663.8	10,259.0	12,109.5	1,000.0	3,09,146.1
9. Himachal Pradesh	46,002.1	2,601.5	-	3,820.7	-	15.8	-	3,437.8	-	97.1	0.2	3,550.9	55,975.1	7,390.5	17,682.2	1,934.7	3,608.5	5.0	86,596.0
10. Jharkhand	55,812.7	4,442.7	-	5,247.9	-	4.7	0.9	8,193.6	-	52.1	-178.9	8,072.4	73,575.7	11,362.1	1,017.0	5,131.8	26,337.4	500.0	1,18,524.0
11. Karnataka	3,37,289.8	-	0.4	10,476.9	-	-24.1	-8.3	6,292.8	0.2	-133.6	-	6,127.1	3,53,894.2	49,145.5	45,736.2	60,327.7	59,867.4	500.0	5,69,471.1
12. Kerala	1,99,142.0	-	0.9	23,600.0	-	267.0	101.0	2,797.6	-	696.6	532.0	4,394.2	2,27,137.0	25,314.1	1,24,190.9	3,452.2	7,603.7	100.0	3,87,797.9
13. Madhya Pradesh	1,95,625.4	6,624.0	0.4	35,921.7	-	-0.7	0.3	13,096.0	0.4	124.9	34.8	13,255.8	2,51,427.3	49,802.8	18,019.7	23,969.7	21,707.8	980.6	3,65,907.9
14. Maharashtra	4,23,054.0	-	0.6	38,612.7	-	-1.1	0.2	23,923.8	2.0	-75.1	262.7	24,112.7	4,85,780.0	47,153.3	29,733.4	12,551.3	85,512.2	150.0	6,60,880.1
15. Manipur	9,495.0	-	-	414.8	453.6	5.9	-	768.5	0.1	6.1	1.1	781.8	11,145.2	1,301.2	1,513.4	1,789.0	1,378.2	-	17,127.1
16. Meghalaya	11,285.5	112.5	-	422.0	-	-	-	792.9	-	21.6	-	814.5	12,634.5	1,999.2	2,399.0	990.0	1,457.2	505.0	19,984.9
17. Mizoram	5,190.0	-	-	119.8	-	-153.9	0.1	686.0	-	6.6	254.3	793.0	6,102.9	1,048.1	2,443.9	722.5	1,101.0	0.1	11,418.5
18. Nagaland	11,414.0	-	-	67.4	-	1.0	19.1	100.5	-	29.5	279.9	430.0	11,911.4	1,105.7	1,463.1	1,602.4	897.4	0.4	16,980.4
19. Odisha	21,058.0	-	-	5,642.8	-	-	1.3	17,994.8	-	-	894.4	18,830.5	45,531.3	18,389.5	24,755.7	39,398.1	19,763.7	400.0	1,48,238.4
20. Punjab	2,00,898.5	12,502.7	-	11,173.0	-	-	-	2,717.7	23,652.9	20.9	5.9	26,397.4	2,50,971.6	25,486.1	22,404.3	16,795.7	4,912.8	25.0	3,20,595.6
21. Rajasthan	3,02,202.8	22,393.0	6,766.0	9,069.3	-	7.7	10.2	10,002.5	-	28.8	481.3	10,530.5	3,50,961.6	37,413.1	64,122.9	7,444.2	45,619.6	1,000.0	5,06,561.5
22. Sikkim	8,978.0	-	-	108.0	-	34.3	-	272.8	-	-	2.8	309.9	9,395.9	1,129.3	1,453.4	1,003.8	362.1	1.0	13,345.5
23. Tamil Nadu	5,18,367.0	20,533.5	-	12,365.9	-	258.8	4.4	15,713.1	294.0	198.4	-60.8	16,367.9	5,67,634.3	48,209.3	33,884.0	14,020.2	95,033.7	150.0	7,58,931.5
24. Telangana	2,74,268.8	8,030.6	-	5,550.5	-	36.1	7.4	5,526.2	-	50.3	-340.5	5,279.5	2,93,129.4	9,601.5	14,961.7	3,588.2	28,396.8	50.0	3,49,727.6
25. Tripura	10,088.8	-	-	717.4	-	3.9	-	1,272.7	-	-	1.2	1,291.4	12,097.7	1,496.9	6,220.7	1,746.0	1,150.1	10.0	22,721.3
26. Uttar Pradesh	4,47,465.0	27,322.7	6,324.2	35,248.4	-	-	0.2	14,812.1	-	132.6	35,815.9	50,760.7	5,67,120.9	34,394.9	59,727.4	12,612.0	18,920.2	1,199.9	6,93,865.3
27. Uttarakhand	44,910.0	-	-	5,312.7	-	1.5	5.4	3,216.5	35.5	74.8	1.3	3,334.9	53,557.6	8,598.7	9,453.6	4,824.6	3,880.2	321.5	80,636.3
28. West Bengal	4,28,131.5	-	2.3	44,316.4	-	-0.6	-	32.2	-	-200.2	7,513.2	7,344.6	4,79,794.8	30,574.6	22,627.4	16,964.9	48,203.0	189.0	5,98,353.6
29. Jammu and Kashmir	55,636.0	2,969.8	-	3,237.4	-576.1	-432.8	-1.1	560.6	-	-	-91.9	34.9	61,302.0	6,631.9	1,017.7	1,295.7	2,393.1	25.0	72,665.4
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	15,689.1	-	-	-	100.0	15,789.1
31. Puducherry	8,329.2	-	-	-	-	-	-	-	-	-	159.6	159.6	8,488.8	2,244.1	528.3	400.3	625.0	0.5	12,287.1
<b>All States and UTs</b>	<b>47,78,760.4</b>	<b>1,35,728.3</b>	<b>14,597.2</b>	<b>3,13,293.6</b>	<b>-122.4</b>	<b>84.8</b>	<b>147.5</b>	<b>1,87,409.3</b>	<b>24,081.7</b>	<b>5,876.4</b>	<b>46,360.2</b>	<b>2,63,959.9</b>	<b>55,06,217.0</b>	<b>5,81,566.1</b>	<b>6,01,325.1</b>	<b>2,88,208.7</b>	<b>6,05,376.6</b>	<b>9,992.7</b>	<b>75,92,686.2</b>

SDLs: State Development Loans. " - " : Nil/Negligible. SGSS: State Government Securities.

Note: Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.

- Sources: 1. Comptroller and Auditor General of India, Government of India.  
2. Reserve Bank Records.  
3. Finance Accounts of the Union Government, CGA, Government of India.

Statement 18: Composition of Outstanding Liabilities (Contd.)  
(As at end-March 2024)

State/UT	SDLs/ SGSs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu- tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin- gency Fund	Out- standing Liabilities
	2	3	4	5	6	7	8	9	10	11	12	13=7 to 12	14=(2 to 6)+13	15	16	17	18	19	20= 14 to 19
1. Andhra Pradesh	3,66,564.5	8,256.0	1,500.0	6,639.5	594.5	8.8	9.1	9,335.6	-	281.3	-31.3	9,603.4	3,93,158.0	34,960.9	29,791.7	7,285.0	28,951.6	49.9	4,94,197.1
2. Arunachal Pradesh	6,692.5	-	-	1,041.6	-	0.1	-	1,710.1	-	91.3	18.0	1,819.4	9,513.6	4,744.9	3,204.0	3,970.6	427.6	-	21,860.8
3. Assam	98,639.0	-	-	4,179.8	-	-	-1.9	9,974.7	-	13.5	-0.4	9,985.8	1,12,804.6	14,380.3	14,566.0	7,226.7	3,242.0	2,000.0	1,54,219.6
4. Bihar	2,14,418.0	1,710.0	-	10,188.9	-	21.6	-1.3	10,068.0	-0.1	384.9	241.4	10,714.5	2,37,031.5	44,634.0	9,496.9	2,726.6	37,988.0	350.0	3,32,226.9
5. Chhattisgarh	86,030.0	609.1	0.1	2,603.4	-	20.2	0.6	6,773.7	-	7.2	612.9	7,414.6	96,657.2	19,585.9	10,029.0	9,878.0	6,165.9	100.0	1,42,416.1
6. Goa	19,574.0	-	-	1,317.9	-300.0	-	-	1,826.8	-	0.3	683.1	2,510.2	23,102.2	3,923.0	2,489.2	949.6	2,408.1	100.0	32,972.0
7. Gujarat	2,95,005.2	-	2.3	21,238.2	-1.0	-	-	21,567.4	1.0	-	-	21,568.4	3,37,813.2	41,907.5	9,930.2	14,762.0	39,160.7	179.7	4,43,753.3
8. Haryana	2,52,739.4	12,110.0	-	5,352.1	-	-	-	6,204.1	-	4,097.1	-4,332.0	6,086.9	2,76,288.3	15,174.1	19,321.1	11,127.3	12,075.6	1,000.0	3,34,986.4
9. Himachal Pradesh	52,147.1	2,312.4	-	3,251.6	-	12.9	-	3,574.9	-	80.8	-289.1	3,379.6	61,090.6	8,172.6	19,002.2	1,934.7	3,608.5	5.0	93,813.7
10. Jharkhand	53,862.7	3,887.4	-	4,478.4	-	4.7	0.9	9,693.6	-	42.4	-81.4	8,927.6	71,156.0	16,417.2	1,626.8	5,043.1	28,518.7	500.0	1,23,261.8
11. Karnataka	4,00,292.5	-	0.4	8,849.0	-	-55.5	-8.3	7,677.9	0.2	-133.6	-2.0	7,478.8	4,16,620.8	53,733.5	49,619.0	61,285.9	53,859.3	500.0	6,35,618.5
12. Kerala	2,25,780.0	-	0.1	25,980.3	-	146.6	101.0	3,015.9	-	589.4	357.0	4,209.8	2,55,970.2	25,278.0	1,32,635.1	3,633.0	8,403.9	100.0	4,26,020.2
13. Madhya Pradesh	2,22,625.5	5,888.0	0.4	38,421.7	-	-9.2	0.3	14,621.0	0.4	138.9	-239.4	14,512.0	2,81,447.6	62,017.6	19,358.7	24,194.0	24,133.9	980.6	4,12,132.4
14. Maharashtra	5,02,792.2	-	0.6	33,232.0	-	-1.1	0.2	25,739.5	2.0	-77.4	3,125.2	28,788.5	5,64,813.3	60,644.1	28,742.2	11,428.2	75,480.6	150.0	7,41,258.4
15. Manipur	10,571.0	-	-	360.7	453.6	5.9	-	894.5	0.1	6.1	4.1	910.8	12,296.1	1,708.9	1,493.5	1,789.0	1,188.2	-	18,475.7
16. Meghalaya	12,209.5	100.0	-	368.0	-	-	-	864.9	-	16.2	-12.5	868.6	13,546.1	2,044.6	2,480.8	998.8	1,540.8	505.0	21,116.2
17. Mizoram	5,831.0	-	-	105.5	-	-162.5	0.1	836.6	-	10.0	253.0	937.1	6,873.6	1,782.5	2,434.9	717.0	1,027.5	0.1	12,835.7
18. Nagaland	13,430.0	-	-	54.1	-222.0	0.9	19.1	115.1	-	22.3	222.0	379.6	13,641.7	1,994.1	1,081.0	1,602.4	447.4	0.4	18,766.9
19. Odisha	16,400.1	-	-	4,760.3	-	-	1.3	20,385.9	-	-	-	14,489.8	56,037.3	19,575.4	25,755.7	35,995.1	-1,563.2	400.0	1,36,200.3
20. Punjab	2,32,555.6	10,363.1	-	9,331.6	-	-	-	2,987.7	22,340.4	13.9	-1,983.8	23,358.2	2,75,608.5	26,241.7	23,411.3	17,977.0	4,724.5	25.0	3,47,988.1
21. Rajasthan	3,58,826.8	15,757.3	6,486.0	7,484.5	-	5.7	10.2	10,947.3	-	7.4	-6,455.3	4,515.3	3,93,080.0	46,038.2	70,899.0	7,933.0	48,043.4	1,000.0	5,66,993.5
22. Sikkim	10,679.0	-	-	91.9	-	26.1	-	326.6	-	-	0.4	353.0	11,124.0	2,241.5	1,455.6	918.1	414.1	1.0	16,154.2
23. Tamil Nadu	5,96,619.2	18,252.0	-	10,562.8	-	204.8	4.4	16,666.9	894.0	97.7	-2,346.6	15,521.2	6,40,955.2	59,306.6	35,489.6	14,025.3	97,096.0	150.0	8,47,022.7
24. Telangana	3,14,545.7	7,138.3	-	4,723.2	-	30.3	7.4	5,447.4	-	42.9	-1,363.9	4,164.1	3,30,571.3	11,225.1	15,950.1	4,424.2	31,072.4	43.7	3,93,286.8
25. Tripura	9,538.8	-	-	617.4	-	0.7	-	1,562.7	-	8.8	31.2	1,603.4	11,759.7	2,226.3	6,620.7	1,784.0	1,112.1	10.0	23,512.8
26. Uttar Pradesh	5,37,115.6	24,062.5	5,270.2	30,126.3	-	-	0.2	15,777.1	-	122.8	31,410.8	47,310.9	6,43,885.6	53,603.8	61,020.5	12,889.1	15,864.7	1,199.9	7,88,463.7
27. Uttarakhand	48,710.0	-	-	4,562.7	-	1.5	5.4	3,266.5	35.5	139.8	0.4	3,449.1	56,721.8	10,017.5	10,083.7	4,624.6	4,027.2	186.5	85,661.3
28. West Bengal	4,77,042.2	-	2.3	37,976.4	-	-0.8	-	32.2	-	-284.1	8,495.4	8,242.6	5,23,263.5	36,187.7	23,815.6	17,049.1	51,230.2	201.2	6,51,747.4
29. Jammu and Kashmir	69,893.5	2,616.0	-	2,388.8	-33,712.1	-558.1	-1.1	1,007.8	59.8	-	26,188.4	26,696.8	67,883.1	6,515.8	1,017.7	1,319.3	2,393.1	25.0	79,154.0
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	100.0	10,795.4
31. Puducherry	8,804.2	-	-	-	-	-	-	117.8	-	-	278.9	396.7	9,200.9	2,003.6	602.9	400.3	686.0	0.5	12,894.2
<b>All States and UTs</b>	<b>55,19,895.0</b>	<b>1,13,062.2</b>	<b>13,272.5</b>	<b>2,80,288.7</b>	<b>-33,187.0</b>	<b>-296.4</b>	<b>147.5</b>	<b>2,13,020.2</b>	<b>23,451.0</b>	<b>5,720.1</b>	<b>68,541.7</b>	<b>3,10,584.0</b>	<b>62,03,915.4</b>	<b>6,98,982.3</b>	<b>6,33,424.8</b>	<b>2,89,891.0</b>	<b>5,83,728.8</b>	<b>9,863.6</b>	<b>84,19,806.0</b>

SDLs: State Development Loans. S.G.Ss: State Government Securities.  
 Note: Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.  
 Sources: 1. Comptroller and Auditor General of India, Government of India.  
 2. Reserve Bank Records.  
 3. Finance Accounts of the Union Government, CGA, Government of India.

Statements

**Statement 18: Composition of Outstanding Liabilities (Concl.d.)**  
(As at end-March 2025)

State/UT	SDLs/ SGSs	UDAY	Compen- sation and other bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other institu- tions	Loans from banks and FIs	Internal Debt	Loans from Centre	Provident Fund	Reserve Fund	Deposit and Advances	Contin- gency Fund	Out- standing Liabilities	
																				6
1		2	3	4	5	6	7	8	9	10	11	12	13=	14=	15	16	17	18	19	20 =
														(2 to 6)+13						14 to 19
1. Andhra Pradesh	4,16,462.1	8,256.0	1,500.0	5,506.1	594.5	-1.1	9.1	10,382.3	-	196.3	-33.6	10,553.1	4,42,871.7	52,191.2	31,176.8	7,155.1	29,112.5	49.9	5,62,557.2	
2. Arunachal Pradesh	7,712.9	-	-	867.3	-	-	-	2,210.1	-	95.7	21.7	2,327.5	10,907.7	6,719.4	3,233.0	4,078.8	525.2	-	25,484.3	
3. Assam	1,13,582.4	-	-	3,424.8	-	-	-1.9	13,850.4	-	9.0	-0.7	13,856.8	1,30,864.0	18,569.9	14,084.2	7,093.9	5,371.3	2,000.0	1,77,983.2	
4. Bihar	2,43,883.1	1,710.0	-	8,300.6	-	21.6	-1.3	10,793.8	-0.1	281.9	608.2	11,704.0	2,65,597.6	45,363.3	9,596.9	2,826.6	37,788.0	350.0	3,61,522.3	
5. Chhattisgarh	1,01,080.5	609.1	0.1	2,143.4	-	20.2	0.6	7,493.7	-	7.2	1,275.8	8,797.4	1,12,630.5	23,362.6	10,731.0	10,218.0	6,223.9	100.0	1,63,266.1	
6. Goa	21,674.0	-	-	1,115.9	-300.0	-	-	2,149.1	-	0.4	933.1	3,082.6	25,572.5	4,287.4	2,501.2	934.0	2,328.4	100.0	35,723.6	
7. Gujarat	3,30,584.7	-	2.3	17,608.9	-2.0	-	-	27,877.4	-	-	-	27,877.4	3,76,071.3	52,064.5	9,867.3	14,815.0	41,438.1	179.7	4,94,435.9	
8. Haryana	2,89,639.4	12,110.0	-	4,347.7	-	-	-	7,573.1	142.7	4,099.1	-9,345.8	2,469.0	3,08,566.1	16,015.1	20,001.1	11,456.7	12,202.4	1,000.0	3,69,241.5	
9. Himachal Pradesh	59,601.5	2,312.4	-	2,682.5	-	10.1	-	3,637.2	-	63.0	-578.1	3,132.2	67,728.5	8,964.7	20,352.2	1,934.7	3,608.5	5.0	1,02,593.7	
10. Jharkhand	58,762.7	3,887.4	-	3,708.9	-	4.7	0.9	11,118.6	-	142.4	-1,239.4	10,027.3	76,386.2	20,686.7	2,237.2	4,953.5	30,103.8	500.0	1,34,867.4	
11. Karnataka	4,76,632.5	-	0.4	7,221.1	-	-78.0	-8.3	7,696.5	0.2	-133.6	345.9	7,822.8	4,91,676.8	58,949.1	53,247.2	66,579.0	54,503.3	500.0	7,25,455.5	
12. Kerala	2,58,359.4	-	0.1	28,360.6	-	55.3	101.0	3,214.1	-	477.3	181.9	4,029.5	2,90,749.6	26,486.9	1,41,870.0	2,874.9	9,009.9	100.0	4,71,091.3	
13. Madhya Pradesh	2,71,658.7	5,888.0	0.4	42,121.7	-	-14.2	0.3	16,471.0	0.4	157.3	-229.4	16,385.4	3,36,054.2	72,145.4	20,691.7	24,471.3	26,632.8	980.6	4,80,976.0	
14. Maharashtra	5,78,708.4	-	0.6	27,851.3	-	-1.1	0.2	26,032.7	2.0	-79.5	4,625.2	30,579.6	6,37,139.8	68,590.1	27,380.1	10,730.9	68,077.2	150.0	8,12,068.2	
15. Manipur	11,608.0	-	-	306.5	453.6	5.9	-	1,106.5	0.1	6.1	26.8	1,145.5	13,513.6	2,262.9	1,473.6	1,689.0	978.2	-	19,917.3	
16. Meghalaya	14,122.7	100.0	-	314.0	-	-	-	989.9	-	10.8	-25.0	975.7	15,512.4	2,107.4	2,566.6	998.8	1,454.9	505.0	23,145.2	
17. Mizoram	6,741.0	-	-	88.5	-	-168.0	0.1	949.7	-	13.3	304.5	1,099.5	7,929.0	2,228.3	2,376.9	717.0	950.0	0.1	14,201.4	
18. Nagaland	15,135.8	-	-	40.9	-220.0	0.8	19.1	138.2	-	15.2	215.3	388.7	15,343.4	1,982.4	811.0	1,602.4	447.4	0.4	20,196.9	
19. Odisha	29,178.8	-	-	3,877.8	-	-	1.3	23,632.8	-	-	18,206.8	41,840.9	74,897.4	22,118.7	26,755.7	33,773.3	(2,984.8)	400.0	1,54,960.3	
20. Punjab	2,64,664.6	10,363.1	-	7,490.1	-	-	-	3,385.7	20,657.9	7.0	-3,923.4	20,127.1	3,02,644.9	28,170.2	23,847.7	19,158.3	4,606.9	25.0	3,78,453.0	
21. Rajasthan	4,18,562.8	15,757.3	6,486.0	5,899.8	-	3.8	10.2	11,963.1	-	3.6	-13,042.9	-1,062.3	4,45,653.6	54,812.2	78,275.2	9,885.8	47,408.3	1,000.0	6,37,035.1	
22. Sikkim	12,517.0	-	-	75.8	-	19.0	-	347.6	-	-	0.3	366.9	12,959.7	3,267.4	1,443.7	931.9	434.1	1.0	19,037.8	
23. Tamil Nadu	6,87,034.3	18,252.0	-	8,759.7	-	152.3	4.4	17,809.1	1,987.8	43.5	-4,631.7	15,365.4	7,29,411.5	75,189.2	37,116.4	14,037.2	99,806.2	150.0	9,55,690.5	
24. Telangana	3,58,540.6	7,138.3	-	3,334.2	-	19.8	7.4	5,391.2	-	36.4	-2,387.9	3,066.9	3,72,090.1	14,727.4	16,904.7	2,465.9	36,076.2	43.7	4,42,297.9	
25. Tripura	10,988.8	-	-	497.4	-	-0.1	-	1,942.7	-	4.1	79.2	2,026.0	13,512.2	3,168.3	7,020.7	1,822.0	1,074.1	10.0	26,607.3	
26. Uttar Pradesh	5,95,765.6	24,062.5	5,270.2	25,004.2	-	-	0.2	17,219.7	-	122.8	27,005.7	44,348.4	6,94,451.0	74,465.1	62,014.2	12,756.3	12,957.4	1,199.9	8,57,844.0	
27. Uttarakhand	56,309.9	-	-	3,812.7	-	1.5	5.4	3,316.5	285.5	199.8	0.2	3,808.9	63,931.5	11,591.3	10,512.1	4,728.2	4,358.3	286.5	95,407.9	
28. West Bengal	5,34,869.2	-	2.3	31,636.4	-	-0.8	-	32.2	-	-388.9	9,677.3	9,339.8	5,75,847.7	43,865.1	25,097.7	17,190.3	51,993.5	201.2	7,14,195.6	
29. Jammu and Kashmir	86,405.5	2,616.0	-	1,540.1	-66,848.1	-661.3	-1.1	2,127.8	259.8	-	50,462.3	52,187.5	75,901.1	6,399.7	1,017.7	1,350.2	2,393.1	25.0	87,086.7	
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	15,781.1	-	-	-	100.0	15,881.1	
31. Puducherry	9,683.9	-	-	-	-	-	-	245.3	-	-	532.0	777.3	10,461.2	1,856.6	645.7	400.3	748.9	0.5	14,113.1	
<b>All States and UTs</b>	<b>63,40,470.6</b>	<b>1,13,062.2</b>	<b>13,272.5</b>	<b>2,47,939.0</b>	<b>-66,324.0</b>	<b>-609.6</b>	<b>147.5</b>	<b>2,41,096.0</b>	<b>23,336.3</b>	<b>5,410.2</b>	<b>79,064.3</b>	<b>3,48,446.8</b>	<b>69,96,867.0</b>	<b>8,38,379.8</b>	<b>6,64,849.7</b>	<b>2,93,629.6</b>	<b>5,89,627.7</b>	<b>9,963.6</b>	<b>93,933,317.5</b>	

SDLs: State Development Loans. S.G.Ss: State Government Securities.  
 Note: Minus balance is mainly due to accounting for payments without corresponding credits which are under investigation/reconciliation by CAG.  
 Sources: 1. Comptroller and Auditor General of India, Government of India.  
 2. Reserve Bank Records.  
 3. Finance Accounts of the Union Government, CGA, Government of India.



**Statement 20: Total Outstanding Liabilities - As per cent of GSDP**  
(As at end-March)

State/UT	(Per cent)																			
	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024 (RE)	2025 (BE)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	
1. Andhra Pradesh	30.0	27.4	25.8	25.9	23.9	39.7	42.4	42.3	23.3	24.5	37.2	29.2	30.3	33.2	36.1	33.1	33.1	34.3	34.7	
2. Arunachal Pradesh	57.7	59.0	104.2	42.3	38.9	35.7	34.0	32.3	34.3	30.9	28.5	31.0	33.3	40.4	46.1	48.7	51.4	56.1	57.0	
3. Assam	30.1	28.4	28.1	26.7	23.5	19.5	18.9	17.4	18.1	18.4	17.3	17.4	19.3	21.2	26.4	24.9	27.0	27.0	27.5	
4. Bihar	49.5	46.5	39.2	36.5	31.2	27.5	27.5	27.9	29.0	31.4	33.0	33.5	32.0	33.3	40.1	39.8	39.3	38.9	37.3	
5. Chhattisgarh	21.0	18.3	15.5	16.4	14.3	11.3	12.1	12.6	13.2	17.4	16.5	19.5	21.1	25.0	28.4	25.9	23.5	28.2	29.1	
6. Goa	35.4	33.9	28.1	28.9	28.4	23.5	29.5	37.0	29.5	28.4	26.8	26.9	28.5	30.2	35.9	36.0	34.1	33.8	30.2	
7. Gujarat	32.1	30.5	29.9	28.6	27.4	24.6	23.4	23.3	22.0	22.5	20.9	20.2	20.0	20.4	22.5	20.2	19.2	18.2	17.9	
8. Haryana	22.8	19.7	18.4	18.3	17.8	19.1	19.5	19.9	21.2	25.0	26.6	26.2	26.8	29.7	33.8	32.2	31.4	30.6	30.4	
9. Himachal Pradesh	59.9	57.4	52.8	49.3	46.0	38.8	35.5	35.7	36.8	36.1	37.6	36.8	36.6	39.1	45.4	42.7	45.2	45.2	45.2	
10. Jharkhand	28.5	25.4	27.4	26.8	22.2	20.8	20.1	20.1	20.0	27.6	28.5	28.8	27.4	30.5	36.8	30.2	28.4	26.7	26.6	
11. Karnataka	25.6	22.4	21.0	25.0	22.8	17.5	16.2	17.0	17.4	17.8	17.5	18.4	19.4	21.0	25.7	25.5	25.1	25.4	26.5	
12. Kerala	34.0	33.4	33.0	32.5	31.8	26.0	26.7	27.0	28.0	28.9	30.2	30.9	30.9	32.9	40.3	38.9	37.9	37.2	36.8	
13. Madhya Pradesh	36.5	34.0	30.6	29.8	28.7	25.7	23.5	21.9	22.7	23.6	24.0	23.8	23.5	22.8	30.7	29.8	29.4	30.2	31.6	
14. Maharashtra	27.5	23.7	24.8	23.8	22.0	19.3	19.4	18.8	18.1	17.9	18.0	18.4	17.4	18.1	21.0	19.3	18.1	18.3	19.0	
15. Manipur	68.2	66.8	66.0	67.6	68.0	50.4	49.6	43.8	40.8	41.7	41.5	37.1	38.2	38.3	43.9	43.8	42.6	37.3	36.7	
16. Meghalaya	32.7	33.1	31.9	31.0	29.8	26.9	24.1	28.7	29.7	30.0	33.7	34.4	35.3	35.4	43.5	42.1	42.9	39.8	39.0	
17. Mizoram	101.9	103.5	90.6	71.8	73.0	67.7	66.1	60.4	51.9	46.7	38.9	38.9	34.9	36.0	42.7	41.0	37.2	34.9	31.6	
18. Nagaland	44.4	44.3	44.3	52.2	50.2	55.4	52.7	50.3	43.2	45.7	44.0	42.6	43.9	46.6	51.1	49.1	45.7	39.6	40.0	
19. Odisha	42.2	33.2	29.6	28.1	23.8	20.7	18.8	17.0	16.2	19.9	18.3	23.4	21.2	26.8	26.1	19.9	19.5	16.0	16.3	
20. Punjab	40.1	36.6	35.4	34.3	33.1	31.1	31.0	30.8	31.7	34.4	42.8	41.4	41.4	42.8	47.9	45.4	47.1	46.7	46.6	
21. Rajasthan	41.6	39.6	36.5	34.5	29.4	24.5	24.0	23.3	24.1	30.8	33.6	33.8	34.2	35.3	40.4	38.8	37.3	37.1	35.8	
22. Sikkim	65.2	68.0	62.5	40.5	33.1	25.0	24.2	24.1	22.7	24.1	22.7	22.8	24.1	25.3	29.2	30.5	31.3	33.0	35.0	
23. Tamil Nadu	22.1	21.1	21.5	21.2	19.6	17.4	17.9	18.5	17.3	19.4	21.8	22.3	24.6	26.5	31.8	32.2	31.7	31.1	30.3	
24. Telangana	-	-	-	-	-	-	-	-	-	15.7	12.4	21.4	22.2	23.7	28.8	28.0	26.7	26.2	26.2	
25. Tripura	42.4	38.5	34.7	35.4	34.1	34.1	35.4	34.1	34.0	28.8	30.0	30.6	30.3	33.6	40.2	36.0	31.4	28.5	27.9	
26. Uttar Pradesh	49.9	46.9	43.3	39.4	38.3	33.8	29.7	28.3	31.0	33.9	36.7	35.9	35.9	32.3	36.6	32.6	30.4	30.9	31.8	
27. Uttarakhand	36.2	31.9	30.7	27.8	25.4	21.5	20.4	20.3	21.1	22.7	22.8	24.1	25.8	28.2	33.4	29.6	26.5	24.7	24.2	
28. West Bengal	47.4	45.6	44.0	44.0	41.9	40.4	39.1	36.7	34.6	39.5	38.7	38.1	36.7	37.8	43.6	41.2	39.1	38.3	38.0	
29. Jammu and Kashmir	59.2	59.6	59.3	62.3	55.4	46.9	46.5	46.9	49.0	47.0	49.6	48.6	49.3	54.1	33.2	36.1	33.0	32.8	33.6	
30. NCT Delhi	18.9	16.0	13.4	12.2	11.9	8.6	7.5	7.3	6.6	6.0	5.4	0.5	0.5	0.5	1.3	1.8	1.6	1.0	1.3	
31. Puducherry	26.0	31.6	33.1	32.0	35.2	32.4	27.4	30.3	31.1	29.3	53.6	22.6	25.2	24.4	29.2	30.3	27.5	26.9	26.8	
<b>All States and UTs</b>	<b>28.9</b>	<b>26.6</b>	<b>26.1</b>	<b>25.5</b>	<b>23.5</b>	<b>22.8</b>	<b>22.2</b>	<b>22.0</b>	<b>21.7</b>	<b>23.7</b>	<b>25.1</b>	<b>25.1</b>	<b>25.3</b>	<b>26.6</b>	<b>31.0</b>	<b>29.1</b>	<b>28.2</b>	<b>28.5</b>	<b>28.8</b>	

RE: Revised Estimates. BE: Budget Estimates. '-': Not available/Not applicable.

Note: See 'Explanatory notes on Data Sources and Methodology'.

Source: Same as in Statement 18.

### Statement 21: Market Borrowings of State Governments

(₹ Crore)

State/UTs	2022-23		2023-24		2024-25*	
	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments	Gross Amount Raised	Repayments
1	2	3	4	5	6	7
1. Andhra Pradesh	57,478.0	11,664.0	68,400.0	22,411.6	44,000.0	13,082.0
2. Arunachal Pradesh	559.0	170.0	902.0	230.0	-	146.0
3. Assam	17,100.0	995.0	18,500.0	2,500.0	7,750.0	950.0
4. Bihar	36,800.0	9,333.2	47,612.0	17,702.2	12,000.0	2,078.0
5. Chhattisgarh	2,000.0	4,287.0	32,000.0	5,787.0	3,500.0	2,800.0
6. Goa	1,350.0	850.0	2,550.0	990.0	650.0	600.0
7. Gujarat	43,000.0	14,700.0	30,500.0	18,552.6	4,500.0	4,000.0
8. Haryana	45,158.0	16,520.0	47,500.0	19,136.2	19,500.0	5,030.0
9. Himachal Pradesh	14,000.0	2,059.1	8,072.0	2,216.2	4,600.0	1,250.0
10. Jharkhand	4,000.0	4,155.3	1,000.0	3,505.3	-	-
11. Karnataka	36,000.0	10,000.0	81,000.0	17,997.3	3,000.0	6,500.0
12. Kerala	30,839.0	15,219.0	42,438.0	15,800.0	24,253.0	9,400.0
13. Madhya Pradesh	40,158.0	13,309.0	38,500.0	12,236.0	15,000.0	4,600.0
14. Maharashtra	72,000.0	29,185.0	1,10,000.0	30,262.4	64,000.0	17,100.0
15. Manipur	1,422.0	275.0	1,426.0	350.0	600.0	60.0
16. Meghalaya	1,753.0	397.5	1,364.0	452.5	1,050.0	488.0
17. Mizoram	1,315.0	185.8	901.0	260.0	541.0	110.0
18. Nagaland	1,854.0	655.0	2,551.0	535.0	300.0	200.0
19. Odisha	-	7,500.0	-	4,658.0	-	1,000.0
20. Punjab	45,499.5	11,839.6	42,386.1	12,868.6	26,893.0	4,454.0
21. Rajasthan	46,057.0	15,946.8	73,624.0	23,905.7	36,500.0	12,062.0
22. Sikkim	1,414.0	94.0	1,916.0	215.0	-	130.0
23. Tamil Nadu	87,000.0	21,278.3	1,13,000.7	37,030.7	50,000.0	15,375.0
24. Telangana	40,150.0	9,228.0	49,618.0	892.3	31,500.0	5,918.0
25. Tripura	-	645.0	-	550.0	-	-
26. Uttar Pradesh	55,612.0	13,815.2	97,650.0	12,315.2	-	4,233.0
27. Uttarakhand	3,200.0	1,750.0	6,300.0	2,500.0	1,400.0	-
28. West Bengal	63,000.0	20,500.0	69,910.0	21,000.0	24,500.0	9,600.0
29. Jammu and Kashmir	8,473.0	2,503.8	16,337.5	2,433.8	9,350.0	900.0
30. Puducherry	1,200.0	501.6	1,100.0	625.0	250.0	300.0
<b>All States and UTs</b>	<b>7,58,391.5</b>	<b>2,39,562.1</b>	<b>10,07,058.3</b>	<b>2,89,918.4</b>	<b>3,85,637.0</b>	<b>1,22,366.0</b>

\*: Data pertain to April-September.

Source: Reserve Bank of India.



Statements

**Statement 22: State Government Market Loans**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
<b>ANDHRA PRADESH</b>		
<b>Loan Bearing Interest</b>		
1	6.68% ANDHRA SDL 2024	1000
2	9.4% ANDHRA PR SDL 2024	1166.4
3	9.21% ANDHRA PRADESH SDL 2024	1749.6
4	9.18% ANDHRA PRADESH SDL 2024	1166.4
5	5.45% ANDHRA SDL 2024	1000
6	5.44% ANDHRA SDL 2024	1000
7	5.41% ANDHRA SDL 2024	1000
8	5.52% ANDHRA SDL 2024	1000
9	9.08% ANDHRA SDL 2024	2000
10	8.96% ANDHRA SDL 2024	1000
11	5.75% ANDHRA SDL 2024	1000
12	8.88% ANDHRA SDL 2024	2000
13	8.46% ANDHRA PRADESH SDL 2024	2000
14	8.26% ANDHRA SDL 2024	1000
15	8.09% ANDHRA SDL 2025	1000
16	8.06% ANDHRA SDL 2025	1000
17	8.1% ANDHRAPRADESH SDL 2025	1000
18	6.0% ANDHRA SDL 2025	1000
19	5.89% ANDHRA SDL 2025	1000
20	8.18% ANDHRA PRA SDL 2025	1500
21	8.22% ANDHRA PRA SDL 2025	1000
22	8.33% ANDHRA SDL 2025	1300
23	8.31% ANDHRA PRA SDL 2025	1000
24	8.26% ANDHRA PRA SDL 2025	1200
25	8.24% ANDHRA SDL 2025	1000
26	7.98% ANDHRA SDL 2025	1500
27	8.15% ANDHRA SDL 2025	550
28	8.24% ANDHRA SDL 2025	1500
29	8.25% ANDHRA SDL 2025	500
30	8.29% ANDHRA SDL 2026	2000
31	8.39% ANDHRA SDL 2026	1000
32	8.72% ANDHRA SDL 2026	1000
33	8.57% ANDHRA SDL 2026	1500
34	8.09% ANDHRA SDL 2026	1500
35	6.7% ANDHRA SDL 2026	1000
36	6.39% ANDHRA SDL 2026	1000
37	8.01% ANDHRA SDL 2026	1500
38	8.09% ANDHRA SDL 2026	1500
39	7.85% ANDHRA SDL 2026	1000
40	7.63% ANDHRA SDL 2026	1000
41	7.23% ANDHRA SDL 2026	1500
42	7.42% ANDHRA SDL 2026	1500
43	7.08% ANDHRA SDL 2026	1000
44	7.25% ANDHRA SDL 2026	1000
45	7.14% ANDHRA SDL 2027	1000
46	7.61% ANDHRA SDL 2027	1000
47	7.88% ANDHRA SDL 2027	1000
48	7.62% ANDHRA SDL 2027	1000
49	6.9% ANDHRA SDL 2027	1000
50	7.6% ANDHRA SDL 2027	2000
51	6.35% ANDHRA SDL 2027	1000
52	7.46% ANDHRA SDL 2027	1000
53	8.34% ANDHRA SDL 2027	1000
54	6.48% ANDHRA SDL 2027	500
55	7.24% ANDHRA SDL 2027	1200

Sr. No.	Particulars	Balance as on end-March 2024
56	8.49% ANDHRA SDL 2027	1000
57	7.66% ANDHRA SDL 2027	800
58	7.77% ANDHRA SDL 2028	3000
59	8.32% ANDHRA SDL 2028	1000
60	7.7% ANDHRA SGS 2028	500
61	7.8% ANDHRA SDL 2028	1553.1
62	6.72% ANDHRA SDL 2028	1000
63	8.39% ANDHRA SDL 2028	2000
64	6.55% ANDHRA SDL 2028	1000
65	8.4% ANDHRA SDL 2028	1000
66	8.45% ANDHRA SDL 2028	1000
67	8.56% ANDHRA SDL 2028	563.4
68	7.22% ANDHRA SDL 2028	1000
69	8.42% ANDHRA SDL 2028	1500
70	8.52% ANDHRA SDL 2028	1000
71	7.6% ANDHRA SGS 2028	500
72	7.22% ANDHRA SDL 2028	650
73	7.5% ANDHRA SGS 2028	500
74	6.4% ANDHRA SDL 2028	1000
75	7.18% ANDHRA SDL 2028	513.47
76	7.54% ANDHRA SGS 2029	1000
77	7.39% ANDHRA SGS 2029	1000
78	7.7% ANDHRA SGS 2029	958
79	7.6% ANDHRA SGS 2029	1000
80	7.34% ANDHRA SGS 2029	1000
81	8.34% ANDHRA SDL 2029	500
82	7.16% ANDHRA SDL 2029	1200
83	7.31% ANDHRA SDL 2029	1000
84	7.22% ANDHRA SDL 2029	2000
85	8.42% ANDHRA SDL 2029	1000
86	8.42% ANDHRA SDL 2029 AUG	500.5
87	7.22% ANDHRA SDL 2029	2000
88	7.13% ANDHRA SDL 2029	1000
89	7.2% ANDHRA SDL 2029	737.76
90	7.75% ANDHRA SGS 2029	700
91	7.55% ANDHRA SGS 2029	500
92	7.7% ANDHRA SGS 2029	1000
93	7.29% ANDHRA SDL 2030	1000
94	7.7% ANDHRA SGS 2030	1000
95	7.02% ANDHRA SDL 2030	1000
96	7.06% ANDHRA SDL 2030	1000
97	7.7% ANDHRA SGS 2030	760
98	7.41% ANDHRA SGS 2030	1000
99	7.63% ANDHRA SDL 2030	1000
100	7.51% ANDHRA SDL 2030	1200
101	6.58% ANDHRA SDL 2030	1000
102	6.54% ANDHRA SDL 2030	500
103	7.31% ANDHRA SDL 2030	1000
104	6.57% ANDHRA SDL 2030	1000
105	6.5% ANDHRA SDL 2030	1000
106	7.13% ANDHRA SDL 2030	1000
107	7.25% ANDHRA SDL 2030	1000
108	8.79% ANDHRA SDL 2030	1000
109	7.27% ANDHRA SDL 2030	1000
110	7.19% ANDHRA SDL 2030	1000
111	7.17% ANDHRA SDL 2030	1000
112	8.68% ANDHRA SDL 2030	543.2



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
113	6.43% Andhra SDL 2030	1000
114	7.22% ANDHRA SDL 2030	512.5
115	7.2% ANDHRA SDL 2030	560.35
116	8.43% ANDHRA SDL 2030	500
117	8.37% ANDHRA SDL 2031	1000
118	7.64% ANDHRA SGS 2031	450
119	8.39% ANDHRA SDL 2031	1500
120	7.05% ANDHRA SDL 2031	428.02
121	7.15% ANDHRA SDL 2031	1000
122	7.98% ANDHRA SDL 2031	1000
123	7.43% ANDHRA SGS 2031	1000
124	8.12% ANDHRA PRADESH SDL 2031	500
125	7.4% ANDHRA SGS 2031	500
126	7.67% ANDHRA SDL 2031	1000
127	7.8% ANDHRA SDL 2031	1000
128	7.8% ANDHRA SDL 2031	500
129	6.56% ANDHRA SDL 2031	1000
130	7.88% ANDHRA SDL 2031	500
131	7.79% ANDHRA SDL 2031	1000
132	7.74% ANDHRA SDL 2031	500
133	7.25% ANDHRA SDL 2031	1000
134	8.65% ANDHRA SDL 2031	1000
135	7.42% ANDHRA SDL 2031	1500
136	7.22% ANDHRA SDL 2031	800
137	7.24% ANDHRA SDL 2031	432
138	7.22% ANDHRA SDL 2031	1000
139	7.22% ANDHRA SDL 2031	483
140	7.21% ANDHRA SDL 2031	1000
141	7.71% ANDHRA SGS 2031	500
142	7.74% ANDHRA SGS 2032	1000
143	8.22% ANDHRA SDL 2032	1000
144	7.66% ANDHRA SGS 2032	557
145	6.9% ANDHRA SDL 2032	332
146	7.74% ANDHRA SGS 2032	900
147	7.15% ANDHRA SDL 2032	500
148	7.73% ANDHRA SGS 2032	1000
149	7.7% ANDHRA SGS 2032	1000
150	7.76% ANDHRA SDL 2032	1000
151	7.71% ANDHRA SDL 2032	1000
152	7.59% ANDHRA SDL 2032	1104
153	7.4% ANDHRA SGS 2032	500
154	7.43% ANDHRA SDL 2032	887.9
155	6.48% ANDHRA SDL 2032	1000
156	7.47% ANDHRA SGS 2032	1000
157	7.4% ANDHRA SDL 2032	2500
158	7.18% ANDHRA SDL 2032	1000
159	7.22% ANDHRA SDL 2032	1000
160	8.6% ANDHRA SDL 2032	1000
161	8.6% ANDHRA SDL 2032 OCT	1000
162	8.55% ANDHRA SDL 2032	1000
163	8.55% ANDHRA SDL 2032 NOV	1000
164	8.5% ANDHRA SDL 2032	1000
165	7.73% ANDHRA SGS 2032	1000
166	7.59% ANDHRA SGS 2033	1000
167	7.24% ANDHRA SDL 2033	1000
168	7.18% ANDHRA SDL 2033	1000
169	7.71% ANDHRA SGS 2033	1000

Sr. No.	Particulars	Balance as on end-March 2024
170	7.8% ANDHRA SDL 2033	520
171	7.71% ANDHRA SGS 2033	1000
172	8.06% ANDHRA SDL 2033	500
173	7.39% ANDHRA SGS 2033	500
174	7.37% ANDHRA SGS 2033	1000
175	7.9% ANDHRA SDL 2033	500
176	7.33% ANDHRA SGS 2033	500
177	7.93% ANDHRA SDL 2033	500
178	8.42% ANDHRA SDL 2033	1000
179	6.49% ANDHRA SDL 2033	1000
180	7.45% ANDHRA SGS 2033	1000
181	7.17% ANDHRA SDL 2033	1000
182	7.44% ANDHRA SGS 2033	1000
183	8.71% ANDHRA SDL 2033	1000
184	8.62% ANDHRA SDL 2033	1000
185	6.55% ANDHRA SDL 2033	1000
186	7.86% ANDHRA SGS 2033	713
187	7.64% ANDHRA SGS 2033	500
188	6.68% ANDHRA SDL 2033	1000
189	8.44% ANDHRA SDL 2033	1000
190	8.25% ANDHRA SDL 2034	1039.8
191	7.19% ANDHRA SDL 2034	1000
192	7.14% ANDHRA SDL 2034	1000
193	6.88% ANDHRA SDL 2034	1000
194	7.29% ANDHRA SDL 2034	1000
195	8.06% ANDHRA SDL 2034	1000
196	7.36% ANDHRA SGS 2034	1000
197	7.9% ANDHRA SDL 2034	1000
198	7.94% ANDHRA SDL 2034	500
199	7.46% ANDHRA SGS 2034	1000
200	7.13% ANDHRA SDL 2034	323
201	7.28% ANDHRA SDL 2034	763
202	7.72% ANDHRA SDL 2034	1000
203	7.45% ANDHRA SGS 2034	1000
204	7.3% ANDHRA SDL 2034	1000
205	7.71% ANDHRA SGS 2034	500
206	7.6% ANDHRA SGS 2034	1000
207	7.04% ANDHRA SDL 2034	1000
208	6.79% Andhra SDL 2034	1000
209	7.24% ANDHRA SDL 2035	1000
210	7.69% ANDHRA SGS 2035	1000
211	6.89% ANDHRA SDL 2035	1000
212	6.88% ANDHRA SDL 2035	1000
213	8.18% ANDHRA SDL 2035	1000
214	6.96% ANDHRA SDL 2035	1000
215	7.38% ANDHRA SGS 2035	1000
216	8.03% ANDHRA SDL 2035	1000
217	7.39% ANDHRA SGS 2035	500
218	7.12% ANDHRA SDL 2035	1000
219	7.43% ANDHRA SGS 2035	1000
220	6.55% ANDHRA SDL 2035	1000
221	7.72% ANDHRA SGS 2035	500
222	7.05% ANDHRA SDL 2035	1000
223	6.68% ANDHRA SDL 2035	1000
224	6.86% ANDHRA SDL 2035	500
225	7.82% ANDHRA SGS 2035	1000
226	7.27% ANDHRA SDL 2035	500

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
227	6.87% ANDHRA SDL 2035	1000
228	7.08% ANDHRA SDL 2035	500
229	7.77% ANDHRA SGS 2035	1000
230	6.68% ANDHRA SDL 2035	1000
231	7.14% ANDHRA SDL 2035	250
232	7.74% ANDHRA SGS 2036	1000
233	7.15% ANDHRA SDL 2036	1000
234	7.71% ANDHRA SGS 2036	1000
235	7.49% ANDHRA SGS 2036	500
236	8.18% ANDHRA SDL 2036	1000
237	6.96% ANDHRA SDL 2036	1000
238	8.07% ANDHRA SDL 2036	1000
239	7.13% ANDHRA SDL 2036	1000
240	7.14% ANDHRA SDL 2036	750
241	8.03% ANDHRA SDL 2036	1000
242	7.97% ANDHRA SDL 2036	1000
243	7.62% ANDHRA SDL 2036	400
244	6.85% ANDHRA SDL 2036	1000
245	6.98% ANDHRA SDL 2036	1000
246	7.44% ANDHRA SGS 2036	1000
247	7.13% ANDHRA SDL 2036	1000
248	7.72% ANDHRA SGS 2036	1000
249	7.02% ANDHRA SDL 2036	500
250	7.74% ANDHRA SGS 2036	500
251	6.65% ANDHRA SDL 2036	1000
252	6.63% ANDHRA SDL 2037	1000
253	7.68% ANDHRA SGS 2037	500
254	6.87% ANDHRA SDL 2037	1000
255	7.22% ANDHRA SDL 2037	1314
256	8.18% ANDHRA SDL 2037	1000
257	7.47% ANDHRA SGS 2037	1000
258	7.45% ANDHRA SDL 2037	390
259	6.94% ANDHRA SDL 2037	1000
260	7.36% ANDHRA SGS 2037	1000
261	7.85% ANDHRA SDL 2037	500
262	7.12% ANDHRA SDL 2037	1000
263	7.15% ANDHRA SDL 2037	1000
264	8.04% ANDHRA SDL 2037	1000
265	7.14% ANDHRA SDL 2037	1000
266	7.71% ANDHRA SGS 2037	500
267	7.51% ANDHRA SDL 2037	3000
268	7.1% ANDHRA SDL 2037	1000
269	7.66% ANDHRA SGS 2037	500
270	7.02% ANDHRA SDL 2037	500
271	7.76% ANDHRA SGS 2037	500
272	7.71% ANDHRA SGS 2037	1000
273	7.24% ANDHRA SDL 2038	500
274	7.67% ANDHRA SGS 2038	1000
275	7.37% ANDHRA SDL 2038	1000
276	7.45% ANDHRA SGS 2038	500
277	7.48% ANDHRA SDL 2038	1000
278	6.78% ANDHRA SDL 2038	1000
279	8.18% ANDHRA SDL 2038	1000
280	7.52% ANDHRA SDL 2038	1000
281	6.94% ANDHRA SDL 2038	1000
282	7.3% ANDHRA SGS 2038	1000
283	7.0% ANDHRA SDL 2038	1000

Sr. No.	Particulars	Balance as on end-March 2024
284	7.36% ANDHRA SGS 2038	500
285	7.95% ANDHRA SDL 2038	500
286	7.19% ANDHRA SDL 2038	1000
287	7.36% ANDHRA SGS 2038	1000
288	8.02% ANDHRA SDL 2038	1000
289	6.5% ANDHRA SDL 2038	1000
290	7.74% ANDHRA SGS 2038	500
291	7.46% ANDHRA SGS 2038	1000
292	6.87% ANDHRA SDL 2038	1000
293	7.48% ANDHRA SGS 2038	1000
294	6.93% ANDHRA SDL 2038	500
295	7.67% ANDHRA SGS 2038	450
296	6.77% ANDHRA SDL 2038	1000
297	7.0% ANDHRA SDL 2038	500
298	7.72% ANDHRA SGS 2038	500
299	7.7% ANDHRA SGS 2038	500
300	6.64% ANDHRA SDL 2039	1000
301	7.49% ANDHRA SGS 2039	1000
302	7.44% ANDHRA SGS 2039	500
303	7.44% ANDHRA SGS 2039	900
304	7.13% ANDHRA SDL 2039	1000
305	6.78% ANDHRA SDL 2039	1000
306	8.18% ANDHRA SDL 2039	1000
307	6.9% ANDHRA SDL 2039	1000
308	7.35% ANDHRA SGS 2039	1000
309	7.01% ANDHRA SDL 2039	1000
310	7.43% ANDHRA SGS 2039	500
311	7.95% ANDHRA SDL 2039	500
312	7.52% ANDHRA SGS 2039	1000
313	7.97% ANDHRA SDL 2039	1000
314	6.6% ANDHRA SDL 2039	1000
315	7.71% ANDHRA SGS 2039	500
316	6.68% ANDHRA SDL 2039	1000
317	7.0% ANDHRA SDL 2039	1000
318	7.0% ANDHRA SDL 2039	1000
319	7.09% ANDHRA SDL 2039	1000
320	6.91% ANDHRA SDL 2039	1000
321	7.0% ANDHRA SDL 2039	500
322	7.18% ANDHRA SDL 2040	1000
323	7.13% ANDHRA SDL 2040	1000
324	7.77% ANDHRA SGS 2040	1000
325	7.34% ANDHRA SDL 2040	1000
326	6.91% ANDHRA SDL 2040	1000
327	7.38% ANDHRA SGS 2040	500
328	7.04% ANDHRA SDL 2040	1000
329	7.35% ANDHRA SGS 2040	500
330	7.95% ANDHRA SDL 2040	500
331	7.95% ANDHRA SDL 2040	1000
332	7.45% ANDHRA SGS 2040	1000
333	7.96% ANDHRA SDL 2040	500
334	6.6% ANDHRA SDL 2040	1000
335	6.77% ANDHRA SDL 2040	250
336	7.44% ANDHRA SGS 2040	1000
337	7.58% ANDHRA SGS 2040	500
338	7.45% ANDHRA SGS 2040	500
339	6.87% ANDHRA SDL 2040	500
340	7.03% ANDHRA SDL 2040	1000

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
341	7.85% ANDHRA SGS 2040	500
342	7.08% ANDHRA SDL 2040	500
343	7.14% ANDHRA SDL 2040	1000
344	6.65% ANDHRA SDL 2040	1000
345	6.65% ANDHRA SDL 2041	1000
346	7.46% ANDHRA SGS 2041	500
347	7.13% ANDHRA SDL 2041	1000
348	7.78% ANDHRA SDL 2041	1000
349	7.04% ANDHRA SDL 2041	1000
350	8.04% ANDHRA SDL 2041	1000
351	7.42% ANDHRA SGS 2041	500
352	7.43% ANDHRA SGS 2041	1000
353	7.92% ANDHRA SDL 2041	1000
354	7.14% ANDHRA SDL 2041	1000
355	7.02% ANDHRA SDL 2041	1000
356	7.46% ANDHRA SGS 2041	1000
357	6.94% ANDHRA SDL 2041	500
358	7.5% ANDHRA SGS 2041	1000
359	7.14% ANDHRA SDL 2041	1000
360	7.72% ANDHRA SGS 2041	500
361	6.92% ANDHRA SDL 2041	1000
362	7.14% ANDHRA SDL 2041	1000
363	7.22% ANDHRA SDL 2042	1000
364	7.7% ANDHRA SGS 2042	600
365	7.37% ANDHRA SDL 2042	1000
366	7.31% ANDHRA SDL 2042	1000
367	7.44% ANDHRA SDL 2042	943
368	7.52% ANDHRA SDL 2042	1000
369	7.78% ANDHRA SDL 2042	1000
370	7.33% ANDHRA SGS 2042	500
371	8.04% ANDHRA SDL 2042	1000
372	7.92% ANDHRA SDL 2042	500
373	7.92% ANDHRA SDL 2042	1000
374	7.43% ANDHRA SGS 2042	1000
375	7.82% ANDHRA SDL 2042	1000
376	7.71% ANDHRA SGS 2042	1000
377	7.58% ANDHRA SGS 2042	500
378	7.45% ANDHRA SGS 2042	500
379	7.74% ANDHRA SGS 2042	1000
380	7.66% ANDHRA SGS 2042	1000
381	7.69% ANDHRA SGS 2042	500
382	7.7% ANDHRA SGS 2043	1000
383	7.52% ANDHRA SGS 2043	1000
384	7.69% ANDHRA SGS 2043	500
385	7.37% ANDHRA SGS 2043	1000
386	7.32% ANDHRA SGS 2043	1000
387	7.33% ANDHRA SGS 2043	1000
388	7.42% ANDHRA SGS 2043	1000
389	7.46% ANDHRA SGS 2043	1000
390	7.44% ANDHRA SGS 2043	1000
391	7.4% ANDHRA SGS 2043	1000
392	7.61% ANDHRA SGS 2043	500
393	7.7% ANDHRA SGS 2043	500
394	7.6% ANDHRA SGS 2044	1000
395	7.48% ANDHRA SGS 2044	1000
	<b>Total [A]</b>	<b>366564.4</b>

Sr. No.	Particulars	Balance as on end-March 2024
<b>Special Securities</b>		
1	7.34% ANDHRA UDAY BOND 2026	950
2	7.37% ANDHRA UDAY BOND 2026	183.34
3	7.35% ANDHRA UDAY BOND 2026	66.67
4	7.23% ANDHRA UDAY BOND 2026	29.33
5	6.88% ANDHRA UDAY BOND 2026	880.01
6	7.34% ANDHRA UDAY BOND 2027	950
7	7.23% ANDHRA UDAY BOND 2027	29.33
8	7.35% ANDHRA UDAY BOND 2027	66.67
9	7.37% ANDHRA UDAY BOND 2027	183.34
10	7.35% ANDHRA UDAY BOND 2028	66.67
11	7.37% ANDHRA UDAY BOND 2028	183.34
12	7.34% ANDHRA UDAY BOND 2028	950
13	7.23% ANDHRA UDAY BOND 2028	29.33
14	8.49% ANDHRA PR SPL BONDS 2029	525
15	8.50% ANDHRA PR SPL BONDS 2029	975
16	7.34% ANDHRA UDAY BOND 2029	950
17	7.23% ANDHRA UDAY BOND 2029	29.33
18	7.37% ANDHRA UDAY BOND 2029	183.34
19	7.35% ANDHRA UDAY BOND 2029	66.67
20	7.37% ANDHRA UDAY BOND 2030	183.34
21	7.34% ANDHRA UDAY BOND 2030	950
22	7.23% ANDHRA UDAY BOND 2030	29.33
23	7.35% ANDHRA UDAY BOND 2030	66.67
24	7.35% ANDHRA UDAY BOND 2031	66.65
25	7.34% ANDHRA UDAY BOND 2031	950
26	7.23% ANDHRA UDAY BOND 2031	29.35
27	7.37% ANDHRA UDAY BOND 2031	183.3
	<b>Total [B]</b>	<b>9756.01</b>
	<b>Total [A+B]</b>	<b>376320.41</b>
<b>Loans not bearing interest</b>		
1	12.50% A.P. SDL 2004	0.0
2	14.00% A.P. S.D 2005	0.1
3	13.00% A.P. SDL 2007	0.0
4	11.50% A.P. SDL 2008	0.0
5	11.50% A.P. SDL 2009	0.0
6	11.50% A.P. SDL 2010	0.0
7	11.50% A.P. SDL 2011	0.0
8	12.00% A.P. SDL 2011	0.0
9	9.38% ANDHRA PRA SDL 2024	0.0
10	9.26% ANDHRA PRADESH SDL 2024	0.0
11	9.4% ANDHRA PR SDL 2024	0.0
12	9.63% ANDHRA PRA SDL 2024	0.0
13	9.84% ANDHRA PR SDL 2024	0.0
14	9.71% ANDHRA PR SDL 2024	0.0
15	9.48% ANDHRA PR SDL 2024	0.0
	<b>Total [C]</b>	<b>0.1</b>
	<b>Total [A+B+C]</b>	<b>376320.5</b>
<b>ARUNACHAL PRADESH</b>		
<b>Loan Bearing Interest</b>		
1	9.39% ARUNACHAL PR SDL 2024	96
2	9.24% ARUNACHAL PRA SDL 2024	50
3	8.2% ARUNACHAL SDL 2024	80
4	8.09% ARUNACHAL PR SDL 2025	80
5	8.07% ARUNACHAL PR SDL 2025	80
6	8.08% ARUNACHAL PR SDL 2025	50
7	7.96% ARUNACHAL PR SDL 2026	75

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024	Sr. No.	Particulars	Balance as on end-March 2024
8	7.09% ARUNACHAL PR 2026	250	28	6.33% ASSAM SDL 2026	600
9	7.6% ARUNACHALPRADESH SDL 2027	128	29	6.7% ASSAM SDL 2027	500
10	7.62% ARUNACHALPRADESH SDL 2027	250	30	7.55% ASSAM SDL 2027	700
11	7.22% ARUNACHAL PR SDL 2027	150	31	7.15% ASSAM SDL 2027	300
12	8.41% ARUNACHAL PR SDL 2028	250	32	7.29% ASSAM SDL 2027	530
13	8.12% ARUNACHAL PR SDL 2028	237.5	33	7.53% ASSAM SDL 2027	500
14	7.8% ARUNACHAL PR SDL 2028	400	34	7.3% ASSAM SDL 2027	500
15	8.17% ARUNACHAL PR SDL 2029	319	35	7.26% ASSAM SDL 2027	531.58
16	8.23% ARUNACHAL PR SDL 2029	211	36	7.3% ASSAM SDL 2027	418.42
17	7.31% ARUNACHAL PR SDL 2029	261	37	7.61% ASSAM SDL 2027	600
18	6.99% ARUNACHAL PR SDL 2030	87	38	7.67% ASSAM SDL 2027	600
19	7.2% ARUNACHAL PR SDL 2030	807	39	7.73% ASSAM SDL 2027	567.25
20	8.0% ARUNACHAL PR SDL 2030	400	40	8.08% ASSAM SDL 2028	500
21	7.64% ARUNACHAL PR SDL 2030	28	41	8.2% ASSAM SDL 2028	500
22	6.54% ARUNACHAL PR SDL 2030	53	42	8.05% ASSAM SDL 2028	500
23	6.85% ARUNACHAL PR SDL 2031	286	43	8.29% ASSAM SDL 2028	500
24	6.84% ARUNACHAL PR SDL 2031	400	44	8.36% ASSAM SDL 2028	500
25	7.27% ARUNACHAL PR SDL 2032	163	45	8.29% ASSAM SDL 2028	512.75
26	7.62% ARUNACHAL PR SGS 2032	559	46	7.97% ASSAM SDL 2028	1000
27	7.68% ARUNACHAL PR SGS 2033	500	47	7.97% ASSAM SDL 2028 APR	500
28	7.63% ARUNACHAL PR SGS 2033	170	48	8.54% ASSAM SDL 2028	500
29	7.41% ARUNACHAL PR SGS 2034	232	49	8.42% ASSAM SDL 2028	500
	<b>Total [A]</b>	<b>6652.5</b>	50	8.41% ASSAM SDL 2028	500
	<b>Loans not bearing interest</b>		51	8.42% ASSAM SDL 2028 AUG	500
1	9.77% ARUNACHAL PR SDL 2024	0.0	52	7.54% ASSAM SDL 2028	800
2	9.45% ARUNACHAL PR SDL 2024	0.0	53	8.54% ASSAM SDL 2028 AUG	500
	<b>Total [B]</b>	<b>0</b>	54	7.47% ASSAM SGS 2028	250
	<b>Total [A+B]</b>	<b>6652.5</b>	55	8.75% ASSAM SDL 2028	400
	<b>ASSAM</b>		56	7.54% ASSAM SGS 2028	500
	<b>Loan Bearing Interest</b>		57	7.53% ASSAM SGS 2029	500
1	8.84% ASSAM SDL 2024	450	58	8.19% ASSAM SDL 2029	500
2	4.97% ASSAM SDL 2024	500	59	8.34% ASSAM SDL 2029	1000
3	5.24% ASSAM SDL 2024	500	60	6.85% ASSAM SDL 2029	500
4	5.25% ASSAM SDL 2024	500	61	8.45% ASSAM SDL 2029	500
5	6.92% ASSAM SDL 2024	700	62	6.9% ASSAM SDL 2029	500
6	8.07% ASSAM SDL 2025	1000	63	7.15% ASSAM SDL 2029	500
7	8.12% ASSAM SDL 2025	1500	64	7.1% ASSAM SDL 2029	700
8	8.06% ASSAM SDL 2025	950	65	7.13% ASSAM SDL 2029	500
9	6.05% ASSAM SDL 2025	500	66	7.3% ASSAM SDL 2029	500
10	6.04% ASSAM SDL 2025	500	67	7.23% ASSAM SDL 2029	500
11	5.32% ASSAM SDL 2025	500	68	7.23% ASSAM SDL 2029	500
12	5.32% ASSAM SDL 2026	500	69	7.27% ASSAM SDL 2029	500
13	8.43% ASSAM SDL 2026	950	70	7.3% ASSAM SDL 2029	500
14	8.55% ASSAM SDL 2026	900	71	7.22% ASSAM SDL 2029	500
15	6.19% ASSAM SDL 2026	500	72	7.2% ASSAM SDL 2029	500
16	6.21% ASSAM SDL 2026	500	73	7.18% ASSAM SDL 2029	600
17	8.63% ASSAM SDL 2026	350	74	7.26% ASSAM SDL 2029	600
18	6.43% ASSAM SDL 2026	500	75	7.22% ASSAM SDL 2030	500
19	6.33% ASSAM SDL 2026	500	76	7.18% ASSAM SDL 2030	500
20	6.25% ASSAM SDL 2026	500	77	7.24% ASSAM SDL 2030	500
21	7.23% ASSAM SDL 2026	500	78	7.11% ASSAM SDL 2030	500
22	6.09% ASSAM SDL 2026	500	79	6.9% ASSAM SDL 2030	500
23	7.42% ASSAM SDL 2026	500	80	7.02% ASSAM SDL 2030	500
24	6.97% ASSAM SDL 2026	412.79	81	7.05% ASSAM SDL 2030	357
25	6.04% ASSAM SDL 2026	500	82	6.95% ASSAM SDL 2030	500
26	7.1% ASSAM SDL 2026	1000	83	7.2% ASSAM SDL 2030	949
27	7.22% ASSAM SDL 2026	677.21	84	7.5% ASSAM SDL 2030	500

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
85	8.0% ASSAM SDL 2030	500
86	6.55% ASSAM SDL 2030	500
87	6.55% ASSAM SDL 2030	600
88	6.8% ASSAM SDL 2030	600
89	6.9% ASSAM SDL 2030	600
90	6.91% ASSAM SDL 2030	500
91	6.56% ASSAM SDL 2030	500
92	6.48% Assam SDL 2030	500
93	6.6% ASSAM SDL 2030	500
94	6.64% ASSAM SDL 2030	500
95	6.62% ASSAM SDL 2030	500
96	6.6% ASSAM SDL 2030	600
97	7.68% ASSAM SGS 2031	750
98	6.98% ASSAM SDL 2031	500
99	7.45% ASSAM SGS 2031	500
100	7.07% ASSAM SDL 2031	500
101	7.24% ASSAM SDL 2031	1000
102	7.17% ASSAM SDL 2031	500
103	6.85% ASSAM SDL 2031	630
104	7.46% ASSAM SGS 2031	500
105	6.97% ASSAM SDL 2031	600
106	6.98% ASSAM SDL 2031	600
107	6.87% ASSAM SDL 2031	600
108	6.85% ASSAM SDL 2031	600
109	6.91% ASSAM SDL 2031	600
110	6.99% ASSAM SDL 2031	500
111	6.94% ASSAM SDL 2031	500
112	6.87% ASSAM SDL 2031	500
113	6.97% ASSAM SDL 2031	600
114	7.03% ASSAM SDL 2031	600
115	7.12% ASSAM SDL 2032	653
116	7.32% ASSAM SDL 2032	600
117	7.09% ASSAM SDL 2032	500
118	7.12% ASSAM SDL 2032	600
119	7.33% ASSAM SDL 2032	600
120	7.86% ASSAM SDL 2032	1000
121	7.85% ASSAM SDL 2032	500
122	7.82% ASSAM SDL 2032	1000
123	7.83% ASSAM SDL 2032	1000
124	7.68% ASSAM SDL 2032	800
125	7.65% ASSAM SGS 2032	800
126	7.53% ASSAM SGS 2032	800
127	7.55% ASSAM SGS 2032	800
128	7.85% ASSAM SGS 2032	900
129	7.84% ASSAM SGS 2032	800
130	7.82% ASSAM SGS 2032	800
131	7.67% ASSAM SGS 2032	800
132	7.62% ASSAM SGS 2032	800
133	7.57% ASSAM SGS 2032	800
134	7.67% ASSAM SGS 2033	800
135	7.69% ASSAM SGS 2033	800
136	7.67% ASSAM SGS 2033	800
137	7.71% ASSAM SGS 2033	800
138	7.72% ASSAM SGS 2033	1000
139	7.58% ASSAM SGS 2033	1000
140	7.4% ASSAM SGS 2033	1000
141	7.37% ASSAM SGS 2033	1000

Sr. No.	Particulars	Balance as on end-March 2024
142	7.34% ASSAM SGS 2033	1000
143	7.34% ASSAM SGS 2033	1000
144	7.45% ASSAM SGS 2033	1000
145	7.45% ASSAM SGS 2033	1000
146	7.47% ASSAM SGS 2033	1000
147	7.62% ASSAM SGS 2033	1000
148	7.67% ASSAM SGS 2033	1000
149	7.74% ASSAM SGS 2033	1000
150	7.74% ASSAM SGS 2033	1000
151	7.78% ASSAM SGS 2034	500
152	7.52% ASSAM SGS 2034	1000
153	7.42% ASSAM SGS 2034	1000
154	7.47% ASSAM SGS 2034	1000
<b>Total [A]</b>		<b>98639</b>
<b>Loans not bearing interest</b>		
1	12.50% ASSAM SDL 2004	0.0
2	13.00% ASSAM 2007	0.0
3	8.04% ASSAM SDL 2024	0.0
4	5.47% ASSAM SDL 2024	0.0
5	7.82% ASSAM SDL 2024	0.0
6	7.72% ASSAM SDL 2024	0.0
<b>Total [B]</b>		<b>0.01</b>
<b>Total [A+B]</b>		<b>98,639.01</b>
<b>BIHAR</b>		
<b>Loan Bearing Interest</b>		
1	5.7% BIHAR SDL 2024	2000
2	5.4% BIHAR SDL 2024	2000
3	5.27% BIHAR SDL 2024	2000
4	8.73% BIHAR SDL 2024	1000
5	5.12% BIHAR SDL 2024	2000
6	8.45% BIHAR SDL 2024	1000
7	8.17% BIHAR SDL 2024	1000
8	8.25% BIHAR SDL 2024	1500
9	8.15% BIHAR SDL 2025	1500
10	8.08% BIHAR SDL 2025	1500
11	8.06% BIHAR SDL 2025	600
12	6.64% BIHAR SDL 2025	323
13	8.17% BIHAR SDL 2025	2000
14	7.99% BIHAR SDL 2025	1500
15	5.3% BIHAR SDL 2025	2000
16	5.72% BIHAR SDL 2026	2000
17	5.82% BIHAR SDL 2026	2000
18	8.54% BIHAR SDL 2026	2500
19	8.82% BIHAR SDL 2026	2500
20	8.6% BIHAR SDL 2026	3000
21	6.89% BIHAR SDL 2026	2000
22	7.1% BIHAR SDL 2026	2000
23	7.29% BIHAR SDL 2026	2000
24	7.12% BIHAR SDL 2027	2000
25	7.2% BIHAR SDL 2027	2000
26	7.59% BIHAR SDL 2027	3000
27	7.78% BIHAR SDL 2027	3000
28	7.85% BIHAR SDL 2027	1700
29	6.39% BIHAR SDL 2027	2000
30	6.45% BIHAR SDL 2027	2000
31	6.75% BIHAR SDL 2027	2000
32	7.74% BIHAR SDL 2028	1500

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
33	7.89% BIHAR SDL 2028	1500
34	7.86% BIHAR SDL 2028	1500
35	6.89% BIHAR SDL 2028	1993
36	8.05% BIHAR SDL 2028	1500
37	8.36% BIHAR SDL 2028	1500
38	8.15% BIHAR SDL 2028	2500
39	6.82% BIHAR SDL 2028	2000
40	6.77% BIHAR SDL 2028	2000
41	8.27% BIHAR SDL 2029	2000
42	8.21% BIHAR SDL 2029	2000
43	8.2% BIHAR SDL 2029	2000
44	8.18% BIHAR SDL 2029	2000
45	8.36% BIHAR SDL 2029	2000
46	8.44% BIHAR SDL 2029	2000
47	8.39% BIHAR SDL 2029	2300
48	7.14% BIHAR SDL 2029	600
49	6.9% BIHAR SDL 2029	1000
50	7.03% BIHAR SDL 2029	1000
51	7.11% BIHAR SDL 2029	1000
52	7.07% BIHAR SDL 2029	1000
53	7.18% BIHAR SDL 2029	1000
54	7.18% BIHAR SDL 2029	1000
55	7.08% BIHAR SDL 2029	1000
56	7.13% BIHAR SDL 2029	1000
57	7.13% BIHAR SDL 2029	1000
58	7.14% BIHAR SDL 2029	1000
59	7.26% BIHAR SDL 2029	1000
60	7.17% BIHAR SDL 2029	1000
61	7.2% BIHAR SDL 2029	1000
62	7.24% BIHAR SDL 2029	1042
63	7.17% BIHAR SDL 2030	1000
64	7.29% BIHAR SDL 2030	1000
65	7.18% BIHAR SDL 2030	1000
66	7.17% BIHAR SDL 2030	2000
67	7.14% BIHAR SDL 2030	2000
68	7.02% BIHAR SDL 2030	959
69	7.37% BIHAR SGS 2030	2000
70	7.4% BIHAR SGS 2030	2000
71	6.85% BIHAR SDL 2030	2000
72	6.87% BIHAR SDL 2030	2000
73	6.95% BIHAR SDL 2030	2000
74	6.98% BIHAR SDL 2030	2000
75	6.87% BIHAR SDL 2030	2000
76	6.83% BIHAR SDL 2030	2000
77	6.84% BIHAR SDL 2030	1000
78	7.5% BIHAR SGS 2031	2000
79	7.49% BIHAR SGS 2031	2000
80	7.45% BIHAR SGS 2031	2000
81	7.49% BIHAR SGS 2031	2000
82	7.52% BIHAR SGS 2031	2000
83	7.62% BIHAR SGS 2031	2000
84	7.7% BIHAR SGS 2031	2000
85	7.78% BIHAR SGS 2031	2000
86	7.24% BIHAR SDL 2032	2000
87	7.13% BIHAR SDL 2032	2000
88	7.17% BIHAR SDL 2032	1489
89	6.92% BIHAR SDL 2032	1000

Sr. No.	Particulars	Balance as on end-March 2024
90	7.65% BIHAR SDL 2032	1000
91	7.65% BIHAR SGS 2032	1000
92	7.62% BIHAR SGS 2032	1000
93	7.53% BIHAR SGS 2032	1000
94	7.45% BIHAR SGS 2032	1000
95	7.55% BIHAR SGS 2032	1000
96	7.69% BIHAR SGS 2032	1000
97	7.85% BIHAR SGS 2032	2000
98	7.73% BIHAR SGS 2032	2000
99	7.85% BIHAR SGS 2032	2000
100	7.83% BIHAR SGS 2032	2000
101	7.68% BIHAR SGS 2032	2000
102	7.7% BIHAR SGS 2032	2000
103	7.55% BIHAR SGS 2032	2000
104	7.58% BIHAR SGS 2032	2000
105	7.64% BIHAR SGS 2032	2000
106	7.66% BIHAR SGS 2033	2000
107	7.72% BIHAR SGS 2033	2000
108	7.68% BIHAR SGS 2033	2000
109	7.72% BIHAR SGS 2033	2000
110	7.71% BIHAR SGS 2033	2000
111	7.73% BIHAR SGS 2033	1800
112	7.73% BIHAR SGS 2038	2000
113	7.7% BIHAR SGS 2038	2000
114	7.74% BIHAR SGS 2038	2000
115	7.63% BIHAR SGS 2038	2000
116	7.73% BIHAR SGS 2039	2000
117	7.73% BIHAR SGS 2039	2000
118	7.74% BIHAR SGS 2039	2000
119	7.69% BIHAR SGS 2039	2000
120	7.52% BIHAR SGS 2039	2000
121	7.49% BIHAR SGS 2039	2000
122	7.47% BIHAR SGS 2039	2000
123	7.43% BIHAR SGS 2039	2000
124	7.4% BIHAR SGS 2039	2000
125	7.39% BIHAR SGS 2039	1612
	<b>Total [A]</b>	<b>214418</b>
	<b>Special Securities</b>	
1	8.50% BIHAR UDAY BOND 2024	0
2	7.59% BIHAR UDAY BOND 2024	77.7
3	8.50% BIHAR UDAY BOND 2025	155.5
4	7.55% BIHAR UDAY BOND 2025	77.7
5	8.22% BIHAR UDAY BOND 2026	155.5
6	7.42% BIHAR UDAY BOND 2026	77.7
7	8.45% BIHAR UDAY BOND 2027	155.5
8	7.68% BIHAR UDAY BOND 2027	77.7
9	8.65% BIHAR UDAY BOND 2028	155.5
10	7.68% BIHAR UDAY BOND 2028	77.7
11	8.48% BIHAR UDAY BOND 2029	155.5
12	7.58% BIHAR UDAY BOND 2029	77.7
13	8.62% BIHAR UDAY BOND 2030	155.5
14	7.66% BIHAR UDAY BOND 2030	77.7
15	8.72% BIHAR UDAY BOND 2031	155.5
16	7.70% BIHAR UDAY BOND 2031	77.7
	<b>Total [B]</b>	<b>1710</b>
	<b>Total [A+B]</b>	<b>216128</b>



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
<b>Loans not bearing interest</b>		
1	14.00% BIHAR SDL 2005	0.01
2	13.00% BIHAR SDL 2007	0.00
3	11.50% BIHAR SDL 2009	0.02
4	11.50% BIHAR SDL 2010	0.00
5	11.50% BIHAR SDL 2011	0.01
6	12.00% BIHAR SDL 2011	0.01
7	9.29% BIHAR SDL 2024	0.00
8	9.64% BIHAR SDL 2024	0.00
9	9.84% BIHAR SDL 2024	0.00
10	5.43% BIHAR SDL 2024	0.00
<b>Total [C]</b>		<b>0.05</b>
<b>Total [A+B+C]</b>		<b>216,128.02</b>
<b>CHHATTISGARH</b>		
<b>Loan Bearing Interest</b>		
1	9.22% CHHATTISGARH SDL 2024	500
2	8.98% CHHATTISGARH SDL 2024	250
3	5.4% CHHATTISGARH SDL 2024	1300
4	9.03% CHHATTISGARH SDL 2024	750
5	8.85% CHHATTISGARH SDL 2024	700
6	8.08% CHHATTISGARH SDL 2025	700
7	8.14% CHHATTISGARH SDL 2025	1000
8	8.18% CHHATTISGARH SDL 2025	1000
9	8.06% CHHATTISGARH SDL 2025	800
10	8.02% CHHATTISGARH SDL 2025	500
11	8.32% CHHATTISGARH SDL 2025	700
12	5.94% CHHATTISGARH SDL 2025	1000
13	5.38% CHHATTISGARH SDL 2025	1000
14	5.35% CHHATTISGARH SDL 2025	1000
15	5.32% CHHATTISGARH SDL 2025	1000
16	8.19% CHHATTISGARH SDL 2025	800
17	8.23% CHHATTISGARH SDL 2025	1500
18	8.32% CHHATTISGARH SDL 2026	700
19	8.53% CHHATTISGARH SDL 2026	700
20	8.04% CHHATTISGARH SDL 2026	700
21	8.08% CHHATTISGARH SDL 2026	450
22	7.03% CHHATTISGARH SDL 2026	1000
23	5.93% CHHATTISGARH SDL 2026	1000
24	5.88% CHHATTISGARH SDL 2026	1000
25	5.97% CHHATTISGARH SDL 2027	1000
26	7.22% CHHATTISGARH SDL 2027	1200
27	6.1% CHHATTISGARH SDL 2027	1000
28	7.8% CHHATTISGARH SDL 2027	1600
29	7.88% CHHATTISGARH SDL 2027	1400
30	7.28% CHHATTISGARH SDL 2027	1000
31	7.47% CHHATTISGARH SDL 2027	2000
32	7.68% CHHATTISGARH SDL 2027	1000
33	7.18% CHHATTISGARH SDL 2027	2000
34	7.79% CHHATTISGARH SDL 2028	1000
35	8.11% CHHATTISGARH SDL 2028	1100
36	8.33% CHHATTISGARH SDL 2028	500
37	8.41% CHHATTISGARH SDL 2028	750
38	8.28% CHHATTISGARH SDL 2028	500
39	8.13% CHHATTISGARH SDL 2028	500
40	8.15% CHHATTISGARH SDL 2028	750
41	6.82% CHHATTISGARH SDL 2028	1000

Sr. No.	Particulars	Balance as on end-March 2024
42	6.53% CHHATTISGARH SDL 2028	1000
43	6.59% CHHATTISGARH SDL 2028	1000
44	6.62% CHHATTISGARH SDL 2028	1000
45	7.43% CHHATTISGARH SGS 2029	1000
46	7.44% CHHATTISGARH SGS 2029	1000
47	7.08% CHHATTISGARH SDL 2029	1000
48	7.06% CHHATTISGARH SDL 2029	1000
49	6.94% CHHATTISGARH SDL 2029	1000
50	7.17% CHHATTISGARH SDL 2030	1000
51	7.18% CHHATTISGARH SDL 2030	1000
52	7.44% CHHATTISGARH SGS 2030	1000
53	7.47% CHHATTISGARH SGS 2030	1000
54	7.08% CHHATTISGARH SDL 2030	1000
55	7.11% CHHATTISGARH SDL 2030	1000
56	7.59% CHHATTISGARH SDL 2030	1000
57	7.35% CHHATTISGARH SDL 2030	2680
58	7.29% CHHATTISGARH SGS 2030	1000
59	7.4% CHHATTISGARH SGS 2030	1000
60	7.47% CHHATTISGARH SGS 2030	1000
61	7.49% CHHATTISGARH SGS 2030	1000
62	7.67% CHHATTISGARH SGS 2031	1000
63	7.46% CHHATTISGARH SGS 2031	1000
64	7.47% CHHATTISGARH SGS 2031	1000
65	7.75% CHHATTISGARH SGS 2031	2000
66	7.42% CHHATTISGARH SGS 2031	1000
67	7.54% CHHATTISGARH SGS 2031	1000
68	7.73% CHHATTISGARH SGS 2031	1000
69	7.74% CHHATTISGARH SGS 2031	1000
70	7.68% CHHATTISGARH SGS 2032	1000
71	7.51% CHHATTISGARH SGS 2032	1000
72	7.48% CHHATTISGARH SGS 2032	1000
73	7.38% CHHATTISGARH SGS 2032	1000
74	7.46% CHHATTISGARH SGS 2032	1000
75	7.47% CHHATTISGARH SGS 2032	1000
76	7.67% CHHATTISGARH SGS 2033	1000
77	7.65% CHHATTISGARH SGS 2033	1000
78	7.46% CHHATTISGARH SGS 2033	1000
79	7.45% CHHATTISGARH SGS 2033	1000
80	7.39% CHHATTISGARH SGS 2033	1000
81	7.47% CHHATTISGARH SGS 2033	1000
82	7.47% CHHATTISGARH SGS 2033	1000
83	7.38% CHHATTISGARH SGS 2034	1000
84	7.47% CHHATTISGARH SGS 2034	1000
85	7.47% CHHATTISGARH SGS 2034	1000
86	7.49% CHHATTISGARH SGS 2035	1000
<b>Total [A]</b>		<b>86030</b>
<b>Special Securities</b>		
1	8.53% CHHATTISGARH UDAY BOND 2024	0.0
2	8.50% CHHATTISGARH UDAY BOND 2025	87.0
3	8.27% CHHATTISGARH UDAY BOND 2026	87.0
4	8.64% CHHATTISGARH UDAY BOND 2027	87.0
5	8.67% CHHATTISGARH UDAY BOND 2028	87.0
6	8.46% CHHATTISGARH UDAY BOND 2029	87.0
7	8.60% CHHATTISGARH UDAY BOND 2030	87.0
8	8.70% CHHATTISGARH UDAY BOND 2031	87.0
<b>Total [B]</b>		<b>609.1</b>
<b>Total [A+B]</b>		<b>86639.1</b>



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. Particulars No.	Balance as on end-March 2024
<b>Compensation Bonds</b>	
1 5% Urban Land Ceiling (Madhya Pradesh) Bonds	0.1
<b>Total [C]</b>	<b>0.1</b>
<b>Total [A+B+C]</b>	<b>86639.2</b>
<b>Loans not bearing interest</b>	
1 11% M.P. SDL 2001	0.0
2 13.50% M.P. SDL 2003	0.0
3 14.00% M.P. S.D. 2005	0.0
4 13.00% M.P. S.D. 2007	0.0
5 11.50% M.P. S.D. 2009	0.0
6 11.00% MP SDL 2010	0.0
7 12.00% M.P. S.D. 2011	0.0
8 9.6% CHHATTISGARH SDL 2024	0.0
9 7.93% CHHATTISGARH SDL 2024	0.0
10 7.68% CHHATTISGARH SDL 2024	0.0
11 7.69% CHHATTISGARH SDL 2024	0.0
<b>Total [D]</b>	<b>0.0</b>
<b>Total [A+B+C+D]</b>	<b>86639.3</b>
<b>GOA</b>	
<b>Loan Bearing Interest</b>	
1 9.38% GOA SDL 2024	100.0
2 8.83% GOA SDL 2024	200.0
3 8.95% GOA SDL 2024	100.0
4 9.05% GOA SDL 2024	200.0
5 8.91% GOA SDL 2024	100.0
6 8.42% GOA SDL 2024	100.0
7 8.08% GOA SDL 2025	150.0
8 8.12% GOA SDL 2025	150.0
9 8.28% GOA SDL 2025	100.0
10 8.28% GOA SDL 2025	100.0
11 8.21% GOA SDL 2025	200.0
12 8.1% GOA SDL 2025	150.0
13 8.25% GOA SDL 2025	100.0
14 5.41% GOA SDL 2025	54.0
15 8.4% GOA SDL 2026	100.0
16 8.63% GOA SDL 2026	100.0
17 8.08% GOA SDL 2026	300.0
18 7.98% GOA SDL 2026	200.0
19 7.98% GOA SDL 2026	100.0
20 7.57% GOA SDL 2026	70.0
21 7.16% GOA SDL 2026	150.0
22 6.88% GOA SDL 2026	100.0
23 7.1% GOA SDL 2026	100.0
24 7.21% GOA SDL 2026	100.0
25 7.1% GOA SDL 2027	100.0
26 7.19% GOA SDL 2027	100.0
27 7.89% GOA SDL 2027	150.0
28 7.6% GOA SDL 2027	150.0
29 7.49% GOA SDL 2027	150.0
30 7.22% GOA SDL 2027	150.0
31 7.2% GOA SDL 2027	150.0
32 7.32% GOA SDL 2027	150.0
33 7.54% GOA SDL 2027	200.0
34 7.66% GOA SDL 2027	200.0
35 7.8% GOA SDL 2027	200.0
36 7.88% GOA SDL 2028	150.0
37 8.13% GOA SDL 2028	150.0

Sr. Particulars No.	Balance as on end-March 2024
38 8.29% GOA SDL 2028	150.0
39 8.13% GOA SDL 2028	150.0
40 7.95% GOA SDL 2028	150.0
41 8.34% GOA SDL 2028	150.0
42 8.4% GOA SDL 2028	150.0
43 8.44% GOA SDL 2028	150.0
44 8.49% GOA SDL 2028	150.0
45 8.6% GOA SDL 2028	100.0
46 8.75% GOA SDL 2028	100.0
47 8.65% GOA SDL 2028	100.0
48 8.62% GOA SDL 2028	200.0
49 8.36% GOA SDL 2028	50.0
50 8.21% GOA SDL 2028	200.0
51 8.22% GOA SDL 2029	100.0
52 8.38% GOA SDL 2029	200.0
53 8.36% GOA SDL 2029	100.0
54 8.43% GOA SDL 2029	150.0
55 8.08% GOA SDL 2029	300.0
56 8.15% GOA SDL 2029	100.0
57 7.94% GOA SDL 2029	100.0
58 7.61% GOA SDL 2029	100.0
59 7.31% GOA SDL 2029	100.0
60 7.13% GOA SDL 2029	100.0
61 7.04% GOA SDL 2029	100.0
62 7.18% GOA SDL 2029	200.0
63 7.09% GOA SDL 2029	100.0
64 7.15% GOA SDL 2029	100.0
65 7.18% GOA SDL 2029	100.0
66 7.23% GOA SDL 2029	100.0
67 7.22% GOA SDL 2029	200.0
68 7.29% GOA SDL 2029	100.0
69 7.29% GOA SDL 2029	200.0
70 7.14% GOA SDL 2030	381.0
71 6.9% GOA SDL 2030	100.0
72 6.99% GOA SDL 2030	75.0
73 6.94% GOA SDL 2030	100.0
74 7.15% GOA SDL 2030	100.0
75 7.5% GOA SDL 2030	144.0
76 7.88% GOA SDL 2030	100.0
77 7.64% GOA SDL 2030	100.0
78 6.72% GOA SDL 2030	100.0
79 6.6% GOA SDL 2030	200.0
80 6.54% GOA SDL 2030	100.0
81 6.58% GOA SDL 2030	100.0
82 6.41% GOA SDL 2030	100.0
83 6.5% GOA SDL 2030	100.0
84 6.5% GOA SDL 2030	100.0
85 6.68% GOA SDL 2030	100.0
86 6.6% GOA SDL 2030	100.0
87 6.74% GOA SDL 2030	200.0
88 6.89% GOA SDL 2030	100.0
89 6.9% GOA SDL 2030	100.0
90 6.42% GOA SDL 2030	100.0
91 6.55% GOA SDL 2030	200.0
92 6.57% GOA SDL 2030	100.0
93 6.55% GOA SDL 2030	100.0
94 6.54% GOA SDL 2030	100.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
95	6.58% GOA SDL 2030	100.0
96	6.58% GOA SDL 2031	100.0
97	6.62% GOA SDL 2031	100.0
98	6.85% GOA SDL 2031	100.0
99	7.2% GOA SDL 2031	200.0
100	7.16% GOA SDL 2031	100.0
101	6.85% GOA SDL 2031	200.0
102	6.84% GOA SDL 2031	200.0
103	6.78% GOA SDL 2031	100.0
104	6.89% GOA SDL 2031	100.0
105	6.96% GOA SDL 2031	100.0
106	6.99% GOA SDL 2031	100.0
107	6.99% GOA SDL 2031	100.0
108	6.99% GOA SDL 2031	100.0
109	6.97% GOA SDL 2031	100.0
110	6.88% GOA SDL 2031	200.0
111	6.85% GOA SDL 2031	100.0
112	6.83% GOA SDL 2031	100.0
113	6.89% GOA SDL 2031	100.0
114	7.0% GOA SDL 2031	100.0
115	6.85% GOA SDL 2031	100.0
116	6.98% GOA SDL 2031	200.0
117	7.0% GOA SDL 2031	100.0
118	7.23% GOA SDL 2032	100.0
119	7.15% GOA SDL 2032	100.0
120	7.34% GOA SDL 2032	100.0
121	7.81% GOA SDL 2032	100.0
122	7.69% GOA SGS 2032	100.0
123	7.74% GOA SGS 2032	100.0
124	7.83% GOA SGS 2032	100.0
125	7.69% GOA SGS 2032	50.0
126	7.62% GOA SGS 2032	100.0
127	7.55% GOA SGS 2032	100.0
128	7.65% GOA SGS 2032	100.0
129	7.62% GOA SGS 2032	100.0
130	7.64% GOA SGS 2033	100.0
131	7.36% GOA SGS 2033	100.0
132	7.38% GOA SGS 2033	100.0
133	7.41% GOA SGS 2033	100.0
134	7.5% GOA SGS 2033	100.0
135	7.49% GOA SGS 2033	100.0
136	7.44% GOA SGS 2033	100.0
137	7.47% GOA SGS 2033	100.0
138	7.46% GOA SGS 2033	100.0
139	7.49% GOA SGS 2033	150.0
140	7.7% GOA SGS 2033	100.0
141	7.67% GOA SGS 2033	100.0
142	7.73% GOA SGS 2033	100.0
143	7.7% GOA SGS 2033	100.0
144	7.7% GOA SGS 2033	100.0
145	7.65% GOA SGS 2033	100.0
146	7.75% GOA SGS 2033	100.0
147	7.63% GOA SGS 2033	150.0
148	7.67% GOA SGS 2033	100.0
149	7.69% GOA SGS 2034	100.0
150	7.65% GOA SGS 2034	100.0
151	7.47% GOA SGS 2034	100.0

Sr. No.	Particulars	Balance as on end-March 2024
152	7.58% GOA SGS 2037	100.0
153	7.58% GOA SGS 2037	100.0
154	7.64% GOA SGS 2038	200.0
155	7.47% GOA SGS 2038	100.0
156	7.46% GOA SGS 2038	100.0
157	7.52% GOA SGS 2039	150.0
<b>Total [A]</b>		<b>19574.0</b>
<b>Loans not bearing interest</b>		
1	11.50% GOA SDL 2008	0.00
2	9.35% GOA SDL 2024	0
3	9.77% GOA SDL 2024	0
4	9.45% GOA SDL 2024	0
<b>Total [B]</b>		<b>0.00</b>
<b>Total [A+B]</b>		<b>19574.00</b>
<b>GUJARAT</b>		
<b>Loan Bearing Interest</b>		
1	9.01% GUJARAT SDL 2024	3000.0
2	8.94% GUJARAT SDL 2024	1000.0
3	8.84% GUJARAT SDL 2024	1000.0
4	6.74% GUJARAT SDL 2024	1000.0
5	8.42% GUJARAT SDL 2024	1000.0
6	8.43% GUJARAT SDL 2024	1000.0
7	8.25% GUJARAT SDL 2024	2500.0
8	5.77% GUJARAT SDL 2025	1500.0
9	8.14% GUJARAT SDL 2025	1500.0
10	8.05% GUJARAT SDL 2025	1300.0
11	5.77% GUJARAT SDL 2025	1000.0
12	8.07% GUJARAT SDL 2025	1560.0
13	8.05% GUJARAT SDL 2025	1560.0
14	7.52% GUJARAT SGS 2025	1000.0
15	8.07% GUJARAT SDL 2025	1000.0
16	5.88% GUJARAT SDL 2025	1000.0
17	8.03% GUJARAT SDL 2025	1000.0
18	8.05% GUJARAT SDL 2025	1560.0
19	7.89% GUJARAT SDL 2025	4000.0
20	8.2% GUJARAT SDL 2025	1200.0
21	8.29% GUJARAT SDL 2025	1000.0
22	8.23% GUJARAT SDL 2025	1300.0
23	8.15% GUJARAT SDL 2025	1000.0
24	7.96% GUJARAT SDL 2025	1300.0
25	7.47% GUJARAT SGS 2025	1000.0
26	8.12% GUJARAT SDL 2025	1300.0
27	8.15% GUJARAT SDL 2025	1000.0
28	8.2% GUJARAT SDL 2025	2800.0
29	8.27% GUJARAT SDL 2026	2000.0
30	6.18% GUJARAT SDL 2026	1500.0
31	7.25% GUJARAT SGS 2026	1000.0
32	8.46% GUJARAT SDL 2026	1300.0
33	7.35% GUJARAT SGS 2026	500.0
34	6.18% GUJARAT SDL 2026	1000.0
35	6.99% GUJARAT SDL 2026	1000.0
36	8.0% GUJARAT SDL 2026	1820.0
37	7.96% GUJARAT SDL 2026	1000.0
38	7.98% GUJARAT SDL 2026	1300.0
39	7.98% GUJARAT SDL 2026	1300.0
40	8.05% GUJARAT SDL 2026	1700.0
41	7.83% GUJARAT SDL 2026	2300.0

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
42	7.69% GUJARAT SDL 2026	1000.0
43	7.04% GUJARAT SDL 2026	1000.0
44	7.6% GUJARAT SDL 2026	1300.0
45	7.56% GUJARAT SDL 2026	1300.0
46	7.02% GUJARAT SDL 2026	1300.0
47	7.49% GUJARAT SGS 2026	2000.0
48	7.41% GUJARAT SGS 2026	1000.0
49	6.04% GUJARAT SDL 2026	1500.0
50	7.57% GUJARAT SGS 2026	1500.0
51	7.58% GUJARAT SGS 2026	1000.0
52	7.05% GUJARAT SDL 2026	1300.0
53	7.4% GUJARAT SGS 2026	1000.0
54	7.24% GUJARAT SDL 2026	1300.0
55	7.43% GUJARAT SGS 2027	1000.0
56	7.14% GUJARAT SDL 2027	1300.0
57	7.19% GUJARAT SDL 2027	1300.0
58	7.59% GUJARAT SDL 2027	2800.0
59	7.71% GUJARAT SDL 2027	1300.0
60	6.58% GUJARAT SDL 2027	1500.0
61	7.63% GUJARAT SDL 2027	1300.0
62	7.52% GUJARAT SDL 2027	2300.0
63	7.2% GUJARAT SDL 2027	1300.0
64	7.25% GUJARAT SDL 2027	1300.0
65	7.17% GUJARAT SDL 2027	1300.0
66	7.21% GUJARAT SDL 2027	1300.0
67	7.25% GUJARAT SDL 2027	1300.0
68	6.28% GUJARAT SDL 2027	1500.0
69	7.4% GUJARAT SGS 2027	1000.0
70	7.19% GUJARAT SDL 2027	2500.0
71	7.62% GUJARAT SDL 2027	1300.0
72	7.64% GUJARAT SDL 2027	1000.0
73	7.75% GUJARAT SDL 2027	1000.0
74	7.69% GUJARAT SDL 2027	1300.0
75	7.8% GUJARAT SDL 2027	1000.0
76	7.47% GUJARAT SGS 2028	500.0
77	7.75% GUJARAT SDL 2028	1300.0
78	7.9% GUJARAT SDL 2028	1000.0
79	8.05% GUJARAT SDL 2028	1000.0
80	8.19% GUJARAT SDL 2028	1000.0
81	8.05% GUJARAT SDL 2028	1000.0
82	8.23% GUJARAT SDL 2028	1000.0
83	8.35% GUJARAT SDL 2028	1000.0
84	8.39% GUJARAT SDL 2028	1000.0
85	8.26% GUJARAT SDL 2028	1000.0
86	7.49% GUJARAT SGS 2028	500.0
87	7.77% GUJARAT SDL 2028	2000.0
88	7.95% GUJARAT SDL 2028	1000.0
89	8.25% GUJARAT SDL 2028	1000.0
90	8.16% GUJARAT SDL 2028	1000.0
91	7.18% GUJARAT SGS 2028	1000.0
92	7.22% GUJARAT SGS 2028	1000.0
93	8.47% GUJARAT SDL 2028	1000.0
94	8.79% GUJARAT SDL 2028	1000.0
95	8.7% GUJARAT SDL 2028	1000.0
96	8.65% GUJARAT SDL 2028	533.4
97	7.62% GUJARAT SGS 2028	1000.0
98	8.6% GUJARAT SDL 2028	1300.0

Sr. No.	Particulars	Balance as on end-March 2024
99	8.61% GUJARAT SDL 2028	454.4
100	8.58% GUJARAT SDL 2028	1300.0
101	8.57% GUJARAT SDL 2028	1408.3
102	8.53% GUJARAT SDL 2028	1300.0
103	8.5% GUJARAT SDL 2028	1000.0
104	8.32% GUJARAT SDL 2028	1300.0
105	8.17% GUJARAT SDL 2028	1274.7
106	8.08% GUJARAT SDL 2028	1300.0
107	8.25% GUJARAT SDL 2029	1300.0
108	8.27% GUJARAT SDL 2029	1300.0
109	8.16% GUJARAT SDL 2029	1300.0
110	8.3% GUJARAT SDL 2029	1300.0
111	8.28% GUJARAT SDL 2029	1300.0
112	8.28% GUJARAT SDL 2029 FEB	1300.0
113	8.38% GUJARAT SDL 2029	1300.0
114	8.35% GUJARAT SDL 2029	2000.0
115	8.3% GUJARAT SDL 2029 MAR	1300.0
116	8.14% GUJARAT SDL 2029	2500.0
117	8.05% GUJARAT SDL 2029	2400.0
118	7.73% GUJARAT SDL 2029	2080.0
119	8.14% GUJARAT SDL 2029	1300.0
120	8.17% GUJARAT SDL 2029	1000.0
121	6.6% GUJARAT SDL 2029	1500.0
122	6.57% GUJARAT SDL 2029	1500.0
123	7.6% GUJARAT SDL 2029	1000.0
124	7.31% GUJARAT SDL 2029	1000.0
125	7.65% GUJARAT SDL 2029	1500.0
126	6.44% GUJARAT SDL 2029	700.0
127	6.44% GUJARAT SDL 2029	1500.0
128	7.1% GUJARAT SDL 2029	1000.0
129	6.63% GUJARAT SDL 2029	1000.0
130	7.23% GUJARAT SDL 2029	1600.0
131	6.75% GUJARAT SDL 2029	1054.2
132	7.62% GUJARAT SGS 2029	1000.0
133	7.24% GUJARAT SDL 2029	1000.0
134	7.65% GUJARAT SGS 2029	1000.0
135	6.49% GUJARAT SDL 2029	1500.0
136	7.26% GUJARAT SDL 2029	1000.0
137	7.28% GUJARAT SDL 2029	1500.0
138	7.18% GUJARAT SDL 2030	2500.0
139	6.45% GUJARAT SDL 2030	1000.0
140	7.17% GUJARAT SDL 2030	2000.0
141	7.17% GUJARAT SDL 2030	1000.0
142	7.1% GUJARAT SDL 2030	1000.0
143	7.68% GUJARAT SGS 2030	1000.0
144	7.66% GUJARAT SGS 2030	1000.0
145	7.04% GUJARAT SDL 2030	1000.0
146	7.45% GUJARAT SDL 2030	1000.0
147	6.9% GUJARAT SDL 2030	1500.0
148	7.38% GUJARAT SGS 2030	1000.0
149	6.47% GUJARAT SDL 2030	1500.0
150	6.72% GUJARAT SDL 2030	1500.0
151	7.38% GUJARAT SGS 2030	1000.0
152	6.54% GUJARAT SDL 2030	2000.0
153	6.91% GUJARAT SDL 2030	1000.0
154	6.4% GUJARAT SDL 2030	1500.0
155	6.65% GUJARAT SDL 2030	2000.0

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
156	6.45% GUJARAT SDL 2030	1500.0
157	6.7% GUJARAT SDL 2030	1500.0
158	6.83% GUJARAT SDL 2030	1500.0
159	6.84% GUJARAT SDL 2030	1000.0
160	6.4% GUJARAT SDL 2030	2000.0
161	6.46% GUJARAT SDL 2030	2000.0
162	6.5% GUJARAT SDL 2030	2000.0
163	6.5% GUJARAT SDL 2030	1500.0
164	7.66% GUJARAT SGS 2030	2000.0
165	7.55% GUJARAT SGS 2030	1000.0
166	7.64% GUJARAT SGS 2031	1000.0
167	8.26% GUJARAT SDL 2031	2000.0
168	6.57% GUJARAT SDL 2031	500.0
169	7.42% GUJARAT SGS 2031	1000.0
170	7.43% GUJARAT SGS 2031	1000.0
171	6.93% GUJARAT SDL 2031	500.0
172	7.07% GUJARAT SDL 2031	1000.0
173	7.08% GUJARAT SDL 2031	1500.0
174	7.11% GUJARAT SDL 2031	2000.0
175	6.84% GUJARAT SDL 2031	2000.0
176	7.27% GUJARAT SGS 2031	1500.0
177	7.77% GUJARAT SDL 2031	1000.0
178	6.75% GUJARAT SDL 2031	1000.0
179	6.88% GUJARAT SDL 2031	2000.0
180	6.95% GUJARAT SDL 2031	2000.0
181	6.98% GUJARAT SDL 2031	1500.0
182	6.84% GUJARAT SDL 2031	1500.0
183	7.45% GUJARAT SGS 2031	1500.0
184	6.89% GUJARAT SDL 2031	1500.0
185	6.93% GUJARAT SDL 2031	1500.0
186	7.55% GUJARAT SGS 2031	2000.0
187	7.57% GUJARAT SGS 2031	1000.0
188	7.66% GUJARAT SGS 2032	1000.0
189	7.57% GUJARAT SGS 2032	1500.0
190	7.63% GUJARAT SGS 2032	1000.0
191	7.06% GUJARAT SDL 2032	1500.0
192	7.09% GUJARAT SDL 2032	1500.0
193	7.12% GUJARAT SDL 2032	1500.0
194	7.25% GUJARAT SDL 2032	1500.0
195	7.29% GUJARAT SDL 2032	2000.0
196	7.8% GUJARAT SDL 2032	1500.0
197	7.82% GUJARAT SDL 2032	1500.0
198	7.8% GUJARAT SDL 2032	1500.0
199	7.77% GUJARAT SDL 2032	1500.0
200	7.61% GUJARAT SDL 2032	1500.0
201	7.73% GUJARAT SDL 2032	2000.0
202	7.75% GUJARAT SGS 2032	1000.0
203	7.81% GUJARAT SGS 2032	3000.0
204	7.6% GUJARAT SGS 2032	1500.0
205	7.58% GUJARAT SGS 2032	1000.0
206	7.64% GUJARAT SGS 2033	1000.0
207	7.63% GUJARAT SGS 2033	1000.0
208	7.6% GUJARAT SGS 2033	2000.0
209	7.65% GUJARAT SGS 2033	1500.0
210	7.42% GUJARAT SGS 2033	1000.0
211	7.71% GUJARAT SGS 2033	1500.0
212	7.68% GUJARAT SGS 2033	1000.0

Sr. No.	Particulars	Balance as on end-March 2024
213	7.64% GUJARAT SGS 2034	1000.0
214	7.63% GUJARAT SGS 2034	1000.0
215	7.71% GUJARAT SGS 2034	1500.0
216	7.72% GUJARAT SGS 2034	500.0
217	7.6% GUJARAT SGS 2035	1500.0
218	7.72% GUJARAT SGS 2035	1500.0
219	7.73% GUJARAT SGS 2036	1500.0
<b>Total [A]</b>		<b>295004.9</b>
<b>Compensation Bonds</b>		
1	3% Bombay Tenure Abolition Compensation Bonds	0.7
2	5% Urban Land Ceiling (Gujarat) Bonds	1.2
3	3% Gujarat Surviving Alienations Act, 1963 Compensa	0.2
4	4.50% Gujarat Agricultural Lands Ceiling Act, 1960	0.3
<b>Total [B]</b>		<b>2.3</b>
<b>Total [A+B]</b>		<b>295007.2</b>
<b>Loans not bearing interest</b>		
1	12.50% GUJARAT SDL 2004	0.02
2	14.00% GUJARAT SDL 2005	0.06
3	13.85% GUJARAT SDL 2006	0.00
4	13.05 % GUJARAT SDL 2007	0.05
5	12.30% GUJARAT SDL 2007	0.01
6	11.50% GUJARAT SDL 2008	0.00
7	12.25% GUJARAT SDL 2009	0.10
8	11.50% GUJARAT SDL 2009	0.04
9	11.50% GUJARAT SDL 2010	0.02
10	11.50% GUJARAT SDL 2011	0.03
11	9.45% GUJARAT SDL 2011	0.06
12	5.27% GUJARAT SDL 2024	0.00
13	9.37% GUJARAT SDL 2024	0.00
14	9.53% GUJARAT SDL 2024	0.00
15	9.75% GUJARAT SDL 2024	0.00
16	5.39% GUJARAT SDL 2024	0.00
<b>Total [C]</b>		<b>0.38</b>
<b>Total [A+B+C]</b>		<b>295,007.56</b>
<b>HARYANA</b>		
<b>Loan Bearing Interest</b>		
1	5.6% HARYANA SDL 2024	1,000.00
2	9.07% HARYANA SDL 2024	300.00
3	8.94% HARYANA SDL 2024	700.00
4	9.0% HARYANA SDL 2024	300.00
5	8.9% HARYANA SDL 2024	1,000.00
6	8.72% HARYANA SDL 2024	750.00
7	8.43% HARYANA SDL 2024	500.00
8	8.27% HARYANA SDL 2024	850.00
9	8.13% HARYANA SDL 2025	600.00
10	8.08% HARYANA SDL 2025	2,000.00
11	8.07% HARYANA SDL 2025	750.00
12	8.05% HARYANA SDL 2025	1,000.00
13	8.09% HARYANA SDL 2025	1,350.00
14	8.04% HARYANA SDL 2025	1,500.00
15	8.27% HARYANA SDL 2025	1,000.00
16	8.15% HARYANA SDL 2025	900.00
17	8.22% HARYANA SDL 2025	1,000.00
18	8.3% HARYANA SDL 2025	900.00
19	8.29% HARYANA SDL 2025	1,000.00
20	8.29% HARYANA SDL 2025	1,000.00
21	8.23% HARYANA SDL 2025	1,000.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
22	8.16% HARYANA SDL 2025	1,000.00
23	8.15% HARYANA SDL 2025	800.00
24	8.27% HARYANA SDL 2025	800.00
25	8.27% HARYANA SDL 2025	1,100.00
26	8.38% HARYANA SDL 2026	1,100.00
27	8.51% HARYANA SDL 2026	2,500.00
28	6.24% HARYANA SDL 2026	1,000.00
29	7.98% HARYANA SDL 2026	1,000.00
30	7.57% HARYANA SDL 2026	1,000.00
31	7.35% HARYANA SDL 2026	500.00
32	7.18% HARYANA SDL 2026	1,200.00
33	7.14% HARYANA SDL 2026	500.00
34	7.22% HARYANA SDL 2026	1,500.00
35	7.39% HARYANA SDL 2026	1,500.00
36	6.86% HARYANA SDL 2026	2,000.00
37	7.28% HARYANA SDL 2026	1,500.00
38	7.59% HARYANA SDL 2027	1,000.00
39	7.8% HARYANA SDL 2027	1,000.00
40	7.89% HARYANA SDL 2027	1,000.00
41	7.64% HARYANA SDL 2027	2,100.00
42	7.16% HARYANA SGS 2027	500.00
43	7.53% HARYANA SDL 2027	1,500.00
44	7.69% HARYANA SDL 2027	1,000.00
45	7.26% HARYANA SDL 2027	1,500.00
46	7.29% HARYANA SDL 2027	1,500.00
47	7.32% HARYANA SDL 2027	500.00
48	7.41% HARYANA SDL 2027	1,200.00
49	7.57% HARYANA SDL 2027	500.00
50	7.64% HARYANA SDL 2027	750.00
51	7.7% HARYANA SDL 2027	1,000.00
52	7.68% HARYANA SDL 2027	1,000.00
53	7.44% HARYANA SGS 2027	500.00
54	7.86% HARYANA SDL 2027	1,500.00
55	8.2% HARYANA SDL 2028	794.00
56	8.2% HARYANA SDL 2028	800.00
57	8.25% HARYANA SDL 2028	500.00
58	8.45% HARYANA SDL 2028	950.00
59	8.29% HARYANA SDL 2028	720.00
60	8.14% HARYANA SDL 2028	1,925.50
61	7.8% HARYANA SDL 2028	525.00
62	7.15% HARYANA SDL 2028	500.00
63	7.63% HARYANA SDL 2028	1,000.00
64	8.57% HARYANA SDL 2028	3,500.00
65	8.41% HARYANA SDL 2028	2,000.00
66	8.62% HARYANA SDL 2028	1,500.00
67	6.63% HARYANA SDL 2028	1,500.00
68	7.5% HARYANA SGS 2029	500.00
69	6.96% HARYANA SDL 2029	2,500.00
70	7.02% HARYANA SDL 2029	1,500.00
71	7.24% HARYANA SDL 2029	1,039.85
72	7.66% HARYANA SGS 2029	1,000.00
73	7.09% HARYANA SDL 2029	1,500.00
74	7.39% HARYANA SGS 2029	1,000.00
75	7.63% HARYANA SDL 2029	500.00
76	7.29% HARYANA SGS 2029	1,000.00
77	7.06% HARYANA SDL 2029	1,000.00
78	7.18% HARYANA SDL 2029	1,500.00

Sr. No.	Particulars	Balance as on end-March 2024
79	7.18% HARYANA SDL 2029	500.00
80	7.13% HARYANA SDL 2029	1,500.00
81	7.26% HARYANA SDL 2029	1,000.00
82	7.17% HARYANA SDL 2029	3,000.00
83	7.74% HARYANA SGS 2029	1,000.00
84	7.17% HARYANA SDL 2029 (DEC)	2,000.00
85	7.51% HARYANA SGS 2029	500.00
86	7.17% HARYANA SDL 2030	1,500.00
87	7.65% HARYANA SGS 2030	2,000.00
88	7.8% HARYANA SDL 2030	1,456.00
89	8.0% HARYANA SDL 2030	5,000.00
90	7.5% HARYANA SGS 2030	1,000.00
91	7.27% HARYANA SDL 2030	1,000.00
92	6.9% HARYANA SDL 2030	500.00
93	6.92% HARYANA SDL 2030	1,000.00
94	7.53% HARYANA SGS 2030	500.00
95	6.7% HARYANA SDL 2030	1,500.00
96	7.19% HARYANA SDL 2030	1,500.00
97	7.76% HARYANA SGS 2030	500.00
98	6.59% HARYANA SDL 2030	2,000.00
99	7.57% HARYANA SGS 2030	1,000.00
100	7.58% HARYANA SGS 2030	500.00
101	7.62% HARYANA SGS 2031	500.00
102	7.64% HARYANA SGS 2031	500.00
103	7.7% HARYANA SGS 2031	1,000.00
104	7.14% HARYANA SDL 2031	500.00
105	7.74% HARYANA SGS 2031	1,000.00
106	7.39% HARYANA SGS 2031	1,000.00
107	6.79% HARYANA SDL 2031	1,000.00
108	7.34% HARYANA SGS 2031	750.00
109	7.33% HARYANA SDL 2031	2,000.00
110	6.98% HARYANA SDL 2031	1,500.00
111	6.87% HARYANA SDL 2031	1,000.00
112	6.99% HARYANA SDL 2031	1,500.00
113	7.68% HARYANA SGS 2031	1,000.00
114	7.13% HARYANA SDL 2032	1,500.00
115	7.73% HARYANA SGS 2032	2,000.00
116	7.25% HARYANA SDL 2032	1,500.00
117	7.7% HARYANA SGS 2032	2,000.00
118	7.26% HARYANA SDL 2032	2,000.00
119	7.72% HARYANA SGS 2032	1,000.00
120	6.84% HARYANA SDL 2032	1,500.00
121	7.81% HARYANA SDL 2032	1,000.00
122	7.95% HARYANA SDL 2032	1,000.00
123	7.86% HARYANA SDL 2032	2,000.00
124	7.44% HARYANA SGS 2032	1,000.00
125	7.81% HARYANA SDL 2032	1,000.00
126	7.81% HARYANA SDL 2032	1,000.00
127	7.77% HARYANA SDL 2032	500.00
128	7.61% HARYANA SGS 2032	1,000.00
129	7.45% HARYANA SGS 2032	1,000.00
130	7.67% HARYANA SGS 2032	1,500.00
131	7.83% HARYANA SGS 2032	1,000.00
132	7.81% HARYANA SGS 2032	500.00
133	7.63% HARYANA SGS 2032	500.00
134	7.63% HARYANA SGS 2033	500.00
135	7.65% HARYANA SGS 2033	500.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
136	7.68% HARYANA SGS 2033	2,000.00
137	7.65% HARYANA SGS 2033	1,000.00
138	7.77% HARYANA SGS 2033	1,658.00
139	7.73% HARYANA SDL 2033	500.00
140	7.35% HARYANA SGS 2033	1,000.00
141	7.36% HARYANA SGS 2033	1,000.00
142	6.95% HARYANA SDL 2033	2,000.00
143	7.32% HARYANA SGS 2033	1,000.00
144	7.36% HARYANA SGS 2033	750.00
145	7.4% HARYANA SGS 2033	1,000.00
146	7.49% HARYANA SGS 2033	1,500.00
147	7.44% HARYANA SGS 2033	1,500.00
148	7.47% HARYANA SGS 2033	1,500.00
149	7.45% HARYANA SGS 2033	1,000.00
150	7.47% HARYANA SGS 2033	500.00
151	7.53% HARYANA SGS 2033	500.00
152	7.65% HARYANA SGS 2033	1,000.00
153	7.71% HARYANA SGS 2033	500.00
154	7.72% HARYANA SGS 2033	1,000.00
155	7.71% HARYANA SGS 2033	1,000.00
156	8.44% HARYANA SDL 2034	2,000.00
157	7.94% HARYANA SDL 2034	2,000.00
158	7.9% HARYANA SDL 2034	1,000.00
159	7.29% HARYANA SDL 2034	1,001.00
160	7.7% HARYANA SGS 2034	500.00
161	7.42% HARYANA SGS 2035	1,500.00
162	7.38% HARYANA SGS 2035	1,000.00
163	7.45% HARYANA SGS 2035	2,000.00
164	7.49% HARYANA SGS 2035	4,000.00
165	7.74% HARYANA SDL 2035	500.00
166	7.47% HARYANA SGS 2035	1,000.00
167	7.45% HARYANA SGS 2035	1,000.00
168	7.44% HARYANA SGS 2035	1,000.00
169	7.45% HARYANA SGS 2035	1,000.00
170	7.48% HARYANA SGS 2035	1,000.00
171	7.59% HARYANA SGS 2035	1,000.00
172	7.66% HARYANA SGS 2035	1,000.00
173	6.72% HARYANA SDL 2035	2,000.00
174	7.75% HARYANA SGS 2035	1,000.00
175	7.72% HARYANA SGS 2035	1,000.00
176	7.75% HARYANA SGS 2035	1,000.00
177	7.67% HARYANA SGS 2035	1,000.00
178	7.77% HARYANA SGS 2036	2,000.00
179	7.66% HARYANA SGS 2036	2,000.00
180	7.49% HARYANA SGS 2036	1,000.00
181	7.47% HARYANA SGS 2036	1,000.00
182	7.44% HARYANA SGS 2036	1,000.00
183	8.12% HARYANA SDL 2036	740.00
184	6.92% HARYANA SDL 2036	1,000.00
185	6.92% HARYANA SDL 2036	1000
186	7.4% HARYANA SDL 2037	1500
187	8.18% HARYANA SDL 2037	1000
188	8.06% HARYANA SDL 2037	1000
189	7.07% HARYANA SDL 2037	2000
190	7.95% HARYANA SDL 2037	1000
191	8.6% HARYANA SDL 2038	1500
192	8.58% HARYANA SDL 2038	3000

Sr. No.	Particulars	Balance as on end-March 2024
193	8.25% HARYANA SDL 2039	1500
194	8.43% HARYANA SDL 2039	2000
195	8.42% HARYANA SDL 2039	2500
196	6.68% HARYANA SDL 2039	3500
197	7.03% HARYANA SDL 2040	500
198	6.96% HARYANA SDL 2040	1000
199	7.12% HARYANA SDL 2040	1680
200	6.48% HARYANA SDL 2040	1000
201	7.05% HARYANA SDL 2040	3000
202	6.62% HARYANA SDL 2041	2000
203	6.98% HARYANA SDL 2041	2500
204	7.18% HARYANA SDL 2041	1000
205	7.43% HARYANA SDL 2041	2000
206	7.13% HARYANA SDL 2042	1500
207	7.97% HARYANA SDL 2042	1000
	<b>Total [A]</b>	<b>252,739.35</b>
	<b>Special Securities</b>	
1	8.21% HARYANA UDAY BOND 2024	0
2	8.18% HARYANA UDAY BOND 2024	1515
3	8.14% HARYANA UDAY BOND 2024	60
4	8.06% HARYANA UDAY BOND 2024	155
5	8.21% HARYANA UDAY BOND 2025	3460
6	8.18% HARYANA UDAY BOND 2025	1515
7	8.14% HARYANA UDAY BOND 2025	60
8	8.06% HARYANA UDAY BOND 2025	155
9	8.21% HARYANA UDAY BOND 2026	3460
10	8.18% HARYANA UDAY BOND 2026	1515
11	8.14% HARYANA UDAY BOND 2026	60
12	8.06% HARYANA UDAY BOND 2026	155
	<b>Total [B]</b>	<b>12,110.00</b>
	<b>Total [A+B]</b>	<b>264,849.35</b>
	<b>Loans not bearing interest</b>	
1	14.00 % HARYANA SDL 2005	0.01
2	12.30% HARYANA SDL 2007	0.01
3	9.24% HARYANA SDL 2024	0
4	9.51% HARYANA SDL 2024	0
5	9.8% HARYANA SDL 2024	0
6	9.71% HARYANA SDL 2024	0
7	.47% HARYANA SDL 2024	0
	<b>Total [C]</b>	<b>0.02</b>
	<b>Total [A+B+C]</b>	<b>264,849.37</b>
	<b>HIMACHAL PRADESH</b>	
1	9.63% HIMACHAL PR SDL 2024	550.00
2	9.23% HIMACHAL PRA SDL 2024	200.00
3	8.98% HIMACHAL SDL 2024	200.00
4	8.96% HIMACHAL PRADESH SDL 2024	150.00
5	9.0% HIMACHAL PRA SDL2024	150.00
6	8.87% HIMACHAL SDL 2024	400.00
7	8.45% HIMACHAL PRA SDL 2024	200.00
8	8.26% HIMACHAL SDL 2024	100.00
9	8.13% HIMACHAL SDL 2025	300.00
10	8.08% HIMACHAL PR SDL 2025	95.00
11	8.07% HIMACHAL PR SDL 2025	650.00
12	8.25% HIMACHAL PR SDL 2025	500.00
13	8.16% HIMACHAL PR SDL 2025	200.00
14	7.95% HIMACHAL PR SDL 2025	500.00
15	8.17% HIMACHAL PR SDL 2025	300.00



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
16	6.29% HIMACHAL PR SDL 2026	660.00
17	7.17% HIMACHAL PR SDL 2026	700.00
18	7.39% HIMACHAL PR SDL 2026	300.00
19	7.25% HIMACHAL PR SDL 2027	1,000.00
20	7.91% HIMACHAL PR SDL 2027	700.00
21	7.62% HIMACHAL PR SDL 2027	700.00
22	7.54% HIMACHAL PR SDL 2027	500.00
23	7.27% HIMACHAL PR SDL 2027	500.00
24	7.3% HIMACHAL PR SDL 2027	800.00
25	7.53% HIMACHAL PR SDL 2027	300.00
26	7.68% HIMACHAL PR SDL 2027	500.00
27	7.88% HIMACHAL PR SDL 2028	500.00
28	7.11% HIMACHAL PR SDL 2028	200.00
29	6.36% HIMACHAL PR SDL 2028	500.00
30	7.43% HIMACHAL PR SDL 2028	600.00
31	8.77% HIMACHAL PR SDL 2028	500.00
32	8.56% HIMACHAL PR SDL 2028	500.00
33	8.3% HIMACHAL PR SDL 2029	500.00
34	8.43% HIMACHAL PR SDL 2029	500.00
35	6.95% HIMACHAL PR SDL 2029	500.00
36	6.45% HIMACHAL PR SDL 2029	500.00
37	8.12% HIMACHAL PR SDL 2029	200.00
38	6.53% HIMACHAL PR SDL 2029	500.00
39	7.26% HIMACHAL PR SGS 2029	300.00
40	7.13% HIMACHAL PR SDL 2029	500.00
41	7.05% HIMACHAL PR SDL 2029	250.00
42	7.18% HIMACHAL PR SDL 2029	250.00
43	7.25% HIMACHAL PR SDL 2029	200.00
44	7.17% HIMACHALPRADESH SDL 2030	500.00
45	7.11% HIMACHAL PR SDL 2030	300.00
46	7.3% HIMACHAL PR SDL 2030	420.00
47	6.51% HIMACHAL PR SDL 2030	500.00
48	6.6% HIMACHAL PR SDL 2030	500.00
49	6.57% HIMACHAL PR SDL 2030 JUN	500.00
50	7.76% HIMACHAL PR SDL 2030	600.00
51	6.9% HIMACHAL PR SDL 2030	500.00
52	6.86% HIMACHAL PR SDL 2030	500.00
53	6.57% HIMACHAL PR SDL 2030	500.00
54	6.63% HIMACHAL PR SDL 2031	500.00
55	7.72% HIMACHAL PR SGS 2031	600.00
56	8.2% HIMACHAL PR SDL 2031	400.00
57	7.29% HIMACHAL PR SGS 2031	500.00
58	7.57% HIMACHAL PR SDL 2031	400.00
59	6.93% HIMACHAL PR SDL 2031	500.00
60	6.91% HIMACHAL PR SDL 2031	500.00
61	7.03% HIMACHAL PR SDL 2031	500.00
62	7.18% HIMACHAL PR SDL 2032	500.00
63	7.75% HIMACHAL PR SGS 2032	700.00
64	7.82% HIMACHAL PR SDL 2032	400.00
65	6.98% HIMACHAL PR SDL 2032	500.00
66	7.49% HIMACHAL PR 2032	700.00
67	6.93% HIMACHAL PR SDL 2032	500.00
68	7.57% HIMACHAL PR SGS 2032	500.00
69	6.63% HIMACHAL PR SDL 2033	500.00
70	6.95% HIMACHAL PR SDL 2033	500.00
71	7.76% HIMACHAL PR SGS 2033	900.00
72	7.45% HIMACHAL PR SGS 2033	500.00

Sr. No.	Particulars	Balance as on end-March 2024
73	7.48% HIMACHAL PR SGS 2033	500.00
74	6.92% HIMACHAL PR SDL 2033	500.00
75	7.14% HIMACHAL PR SDL 2033	500.00
76	7.67% HIMACHAL PR SGS 2034	500.00
77	6.95% HIMACHAL PR SDL 2034	500.00
78	7.39% HIMACHAL PR SGS 2034	500.00
79	7.49% HIMACHAL PR SGS 2034	500.00
80	7.87% HIMACHAL PR SGS 2034	500.00
81	7.2% HIMACHALPRADESH SDL 2035	500.00
82	7.05% HIMACHAL PR SDL 2035	500.00
83	7.67% HIMACHAL PR SGS 2035	500.00
84	7.65% HIMACHAL PR SGS 2035	500.00
85	7.7% HIMACHAL PR SGS 2036	700.00
86	7.02% HIMACHAL PR SDL 2036	500.00
87	7.41% HIMACHAL PR SGS 2036	600.00
88	7.5% HIMACHAL PR SGS 2036	700.00
89	7.85% HIMACHAL PR SGS 2036	500.00
90	7.89% HIMACHAL PR SDL 2037	500.00
91	7.5% HIMACHAL PR SGS 2037	800.00
92	7.84% HIMACHAL PR SGS 2037	500.00
93	7.63% HIMACHAL PR SGS 2037	500.00
94	7.7% HIMACHAL PR SGS 2038	800.00
95	7.59% HIMACHAL PR SGS 2038	1,300.00
96	7.79% HIMACHAL PR SGS 2038	1,000.00
97	7.5% HIMACHAL PR SGS 2038	500.00
98	7.42% HIMACHAL PR SGS 2038	500
99	7.74% HIMACHAL PR SGS 2038	800
100	7.61% HIMACHAL PR SGS 2038	700
101	7.64% HIMACHAL PR SGS 2039	500
102	7.52% HIMACHAL PR SGS 2039	672
103	7.62% HIMACHAL PR SGS 2043	1000
	<b>Total [A]</b>	<b>52,147.00</b>
	<b>Special Securities</b>	
1	7.77% HIMACHAL UDAY BOND 2024	0.00
2	7.72% HIMACHAL UDAY BOND 2024	0.00
3	7.78% HIMACHAL UDAY BOND 2024	0.00
4	7.74% HIMACHAL UDAY BOND 2024	0.00
5	7.79% HIMACHAL UDAY BOND 2024	0.00
6	7.89% HIMACHAL UDAY BOND 2025	50.00
7	7.87% HIMACHAL UDAY BOND 2025	10.00
8	7.92% HIMACHAL UDAY BOND 2025	90.00
9	7.93% HIMACHAL UDAY BOND 2025	10.00
10	7.94% HIMACHAL UDAY BOND 2025	129.05
11	7.67% HIMACHAL UDAY BOND 2026	10.00
12	7.63% HIMACHAL UDAY BOND 2026	50.00
13	7.66% HIMACHAL UDAY BOND 2026	90.00
14	7.68% HIMACHAL UDAY BOND 2026	129.05
15	7.61% HIMACHAL UDAY BOND 2026	10.00
16	7.81% HIMACHAL UDAY BOND 2027	10.00
17	7.82% HIMACHAL UDAY BOND 2027	129.05
18	7.75% HIMACHAL UDAY BOND 2027	10.00
19	7.80% HIMACHAL UDAY BOND 2027	90.00
20	7.77% HIMACHAL UDAY BOND 2027	50.00
21	8.12% HIMACHAL UDAY BOND 2028	10.00
22	8.17% HIMACHAL UDAY BOND 2028	90.00
23	8.19% HIMACHAL UDAY BOND 2028	129.05
24	8.18% HIMACHAL UDAY BOND 2028	10.00



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024	Sr. No.	Particulars	Balance as on end-March 2024
25	8.14% HIMACHAL UDAY BOND 2028	50.00	25	7.27% JAMMUKASHMIR SDL 2027	600.00
26	8.00% HIMACHAL UDAY BOND 2029	10.00	26	7.44% JAMMUKASHMIR SDL 2027	300.00
27	7.96% HIMACHAL UDAY BOND 2029	50.00	27	7.42% JAMMUKASHMIR SDL 2027	300.00
28	7.94% HIMACHAL UDAY BOND 2029	10.00	28	7.56% JAMMUKASHMIR SDL 2027	400.00
29	8.01% HIMACHAL UDAY BOND 2029	129.05	29	7.75% JAMMUKASHMIR SDL 2027	500.00
30	7.99% HIMACHAL UDAY BOND 2029	90.00	30	8.0% JAMMUKASHMIR SDL 2028	800.00
31	7.87% HIMACHAL UDAY BOND 2030	10.00	31	8.1% JAMMUKASHMIR SDL 2028	500.00
32	7.93% HIMACHAL UDAY BOND 2030	10.00	32	8.34% JAMMUKASHMIR SDL 2028	600.00
33	7.89% HIMACHAL UDAY BOND 2030	50.00	33	8.33% JAMMUKASHMIR SDL 2028	400.00
34	7.92% HIMACHAL UDAY BOND 2030	90.00	34	8.26% JAMMUKASHMIR SDL 2028	600.00
35	7.94% HIMACHAL UDAY BOND 2030	129.05	35	8.34% JAMMUKASHMIR SDL 2028	600.00
36	8.05% HIMACHAL UDAY BOND 2031	10.00	36	8.61% JAMMUKASHMIR SDL 2028	500.00
37	7.99% HIMACHAL UDAY BOND 2031	10.00	37	8.59% JAMMUKASHMIR SDL 2028	700.00
38	8.06% HIMACHAL UDAY BOND 2031	129.05	38	8.52% JAMMUKASHMIR SDL 2028	300.00
39	8.04% HIMACHAL UDAY BOND 2031	90.00	39	8.75% JAMMUKASHMIR SDL 2028	300.00
40	8.01% HIMACHAL UDAY BOND 2031	50.00	40	8.86% JAMMUKASHMIR SDL 2028	324.60
41	7.94% HIMACHAL UDAY BOND 2032	50.00	41	8.59% JAMMUKASHMIR SDL 2028	475.40
42	7.98% HIMACHAL UDAY BOND 2032	10.00	42	8.56% JAMMUKASHMIR SDL 2028	400.00
43	7.99% HIMACHAL UDAY BOND 2032	129.05	43	8.2% JAMMUKASHMIR SDL 2029	800.00
44	7.92% HIMACHAL UDAY BOND 2032	10.00	44	8.38% JAMMUKASHMIR SDL 2029	800.00
45	7.97% HIMACHAL UDAY BOND 2032	90.00	45	8.37% JAMMUKASHMIR SDL 2029	584.00
	<b>Total [B]</b>	<b>2,312.40</b>	46	8.44% JAMMUKASHMIR SDL 2029	300.00
	<b>Total [A+B]</b>	<b>54,459.40</b>	47	8.22% JAMMUKASHMIR SDL 2029	500.00
	<b>Loans not bearing interest</b>		48	8.17% JAMMUKASHMIR SDL 2029	300.00
1	14.00% H.P. SDL 2005	0.01	49	7.94% JAMMUKASHMIR SDL 2029	300.00
2	10.35% H.P. SDL 2011	0.01	50	7.59% JAMMUKASHMIR SDL 2029	249.00
3	12.00% H.P. SDL 2011	0.04	51	7.28% JAMMUKASHMIR SDL 2029	500.00
4	9.38% HIMACHAL PR SDL 2024	0.00	52	6.9% JAMMUKASHMIR SDL 2029	500.00
5	9.5% HIMACHAL PRA SDL 2024	0.00	53	7.39% JAMMUKASHMIR SDL 2029	400.00
	<b>Total [C]</b>	<b>0.06</b>	54	7.24% JAMMUKASHMIR SDL 2029	400.00
	<b>Total [A+B+C]</b>	<b>54,459.46</b>	55	7.17% JAMMUKASHMIR SDL 2029	400.00
	<b>JAMMU AND KASHMIR</b>		56	7.17% JAMMUKASHMIR SDL 2029	334.00
	<b>Loan Bearing Interest</b>		57	7.3% JAMMUKASHMIR SDL 2029	500.00
1	9.4% JAMMU KASHMIR SDL 2024	300.00	58	7.19% JAMMUKASHMIR SDL 2029	300.00
2	9.18% JAMMU KASHMIR SDL 2024	150.00	59	7.2% JAMMUKASHMIR SDL 2029	309.00
3	8.99% JAMMU KASHMIR SDL 2024	150.00	60	7.28% JAMMUKASHMIR SDL 2030	600.00
4	8.96% JAMMU KASHMIR SDL 2024	300.00	61	7.1% JAMMUKASHMIR SDL 2030	600.00
5	8.89% JAMMUKASHMIR SDL 2024	300.00	62	7.07% JAMMUKASHMIR SDL 2030	603.00
6	8.06% JAMMUKASHMIR SDL 2025	200.00	63	7.95% JAMMUKASHMIR SDL 2030	1,074.00
7	8.18% JAMMUKASHMIR SDL 2025	500.00		<b>Total [A]</b>	<b>27,193.00</b>
8	8.3% JAMMUKASHMIR SDL 2025	500.00		<b>Special Securities</b>	
9	8.28% JAMMUKASHMIR SDL 2025	450.00	1	8.50% J AND K UDAY BOND 2024	0.00
10	8.17% JAMMUKASHMIR SDL 2025	300.00	2	7.28% J AND K UDAY BOND 2024	139.76
11	8.26% JAMMUKASHMIR SDL 2025	150.00	3	8.50% J AND K UDAY BOND 2025	214.00
12	8.63% JAMMUKASHMIR SDL 2026	350.00	4	7.23% J AND K UDAY BOND 2025	139.76
13	8.05% JAMMUKASHMIR SDL 2026	500.00	5	8.22% J AND K UDAY BOND 2026	214.00
14	7.69% JAMMUKASHMIR SDL 2026	300.00	6	7.14% J AND K UDAY BOND 2026	139.76
15	7.57% JAMMUKASHMIR SDL 2026	400.00	7	8.45% J AND K UDAY BOND 2027	214.00
16	7.18% JAMMUKASHMIR SDL 2026	300.00	8	7.44% J AND K UDAY BOND 2027	139.76
17	6.97% JAMMUKASHMIR SDL 2026	345.00	9	8.65% J AND K UDAY BOND 2028	214.00
18	7.1% JAMMUKASHMIR SDL 2026	55.00	10	7.44% J AND K UDAY BOND 2028	139.76
19	7.58% JAMMUKASHMIR SDL 2027	500.00	11	8.48% J AND K UDAY BOND 2029	214.00
20	8.05% JAMMUKASHMIR SDL 2027	390.00	12	7.29% J AND K UDAY BOND 2029	139.76
21	7.59% JAMMUKASHMIR SDL 2027	600.00	13	8.62% J AND K UDAY BOND 2030	214.00
22	7.5% JAMMUKASHMIR SDL 2027	300.00	14	7.40% J AND K UDAY BOND 2030	139.76
23	7.2% JAMMUKASHMIR SDL 2027	300.00	15	8.72% J AND K UDAY BOND 2031	214.00
24	7.34% JAMMUKASHMIR SDL 2027	600.00	16	7.49% J AND K UDAY BOND 2031	139.76

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. Particulars No.	Balance as on end-March 2024
<b>Total [B]</b>	<b>2,616.04</b>
<b>Total [A+B]</b>	<b>29,809.04</b>
<b>Loans not bearing interest</b>	
1 14.00% J&K SDL 2005	0.01
2 9.25% J K SDL 2024	0
3 9.46% JAMMU KASHMIR SDL 2024	0
<b>Total [C]</b>	<b>0.01</b>
<b>Total [A+B+C]</b>	<b>29,809.05</b>
<b>JAMMU AND KASHMIR UT</b>	
<b>Loan Bearing Interest</b>	
1 8.15% JAMMUKASHMIR SDL 2030	800
2 6.79% JAMMUKASHMIR SDL 2030	500
3 6.62% JAMMUKASHMIR SDL 2030	400
4 6.58% JAMMUKASHMIR SDL 2030	800
5 6.46% JAMMUKASHMIR SDL 2030	800
6 6.7% JAMMUKASHMIR SDL 2030	400
7 6.65% JAMMUKASHMIR SDL 2030	500
8 6.99% JAMMUKASHMIR SDL 2031	700
9 6.84% JAMMUKASHMIR SDL 2031	201
10 7.72% JAMMUKASHMIR SDL 2032	1,000
11 7.15% JAMMUKASHMIR SDL 2032	500
12 6.7% JAMMUKASHMIR SDL 2032	1,005
13 6.78% JAMMUKASHMIR SDL 2033	500
14 6.9% JAMMUKASHMIR SDL 2033	400
15 7.1% JAMMUKASHMIR SDL 2033	900
16 7.1% JAMMUKASHMIR SDL 2033	500
17 7.06% JAMMUKASHMIR SDL 2033	400
18 7.0% JAMMUKASHMIR SDL 2033	500
19 7.13% JAMMUKASHMIR SDL 2034	600
20 7.57% JAMMUKASHMIR SGS 2034	500
21 7.6% JAMMUKASHMIR SGS 2035	500
22 7.77% JAMMUKASHMIR SGS 2035	500
23 7.79% JAMMUKASHMIR SGS 2035	500
24 7.8% JAMMUKASHMIR SGS 2035	728
25 7.37% JAMMUKASHMIR SGS 2035	800
26 7.36% JAMMUKASHMIR SGS 2035	500
27 6.96% JAMMUKASHMIR SDL 2035	1,005
28 6.8% JAMMUKASHMIR SDL 2035	600
29 6.64% JAMMUKASHMIR SDL 2036	500
30 7.24% JAMMUKASHMIR SDL 2036	617
31 7.04% JAMMUKASHMIR SDL 2036	800
32 7.08% JAMMUKASHMIR SDL 2036	600
33 6.98% JAMMUKASHMIR SDL 2036	500
34 6.94% JAMMUKASHMIR SDL 2036	500
35 7.14% JAMMUKASHMIR SDL 2036	800
36 7.12% JAMMUKASHMIR SDL 2037	614
37 7.39% JAMMUKASHMIR SDL 2037	948
38 8.06% JAMMUKASHMIR SDL 2037	1,250
39 7.77% JAMMUKASHMIR SGS 2037	800
40 7.68% JAMMUKASHMIR SGS 2037	500
41 7.7% JAMMUKASHMIR SGS 2037	495
42 7.55% JAMMUKASHMIR SGS 2038	700
43 7.37% JAMMUKASHMIR SGS 2038	1,000
44 7.44% JAMMUKASHMIR SGS 2038	400
45 7.61% JAMMUKASHMIR SGS 2042	1,000
46 7.74% JAMMUKASHMIR SGS 2043	600
47 7.72% JAMMUKASHMIR SGS 2043	600

Sr. Particulars No.	Balance as on end-March 2024
48 7.68% JAMMUKASHMIR SGS 2044	330
49 7.4% JAMMUKASHMIR SGS 2044	400
50 7.47% JAMMUKASHMIR SGS 2044	200
51 7.56% JAMMUKASHMIR SGS 2048	900
52 7.71% JAMMUKASHMIR SGS 2048	600
53 7.46% JAMMUKASHMIR SGS 2049	1,000
54 7.36% JAMMUKASHMIR SGS 2049	200
55 7.58% JAMMUKASHMIR SGS 2050	900
56 7.64% JAMMUKASHMIR SGS 2050	600
57 7.44% JAMMUKASHMIR SGS 2053	500
58 7.43% JAMMUKASHMIR SGS 2053	500
59 7.45% JAMMUKASHMIR SGS 2053	400
60 7.43% JAMMUKASHMIR SGS 2053	500
61 7.41% JAMMUKASHMIR SGS 2053	373
62 7.56% JAMMUKASHMIR SGS 2053	400
63 7.6% JAMMUKASHMIR SGS 2053	300
64 7.63% JAMMUKASHMIR SGS 2053	600
65 7.6% JAMMUKASHMIR SGS 2053	1,100
66 7.63% JAMMUKASHMIR SGS 2053	600
67 7.48% JAMMUKASHMIR SGS 2054	630
68 7.45% JAMMUKASHMIR SGS 2054	1,000
69 7.51% JAMMUKASHMIR SGS 2054	404
<b>Total [A]</b>	<b>42,700</b>
<b>JHARKHAND</b>	
<b>Loan Bearing Interest</b>	
1 8.27% JHARKHAND SDL 2024	750.00
2 8.16% JHARKHAND SDL 2025	1,500.00
3 8.08% JHARKHAND SDL 2025	1,200.00
4 8.1% JHARKHAND SDL 2025	1,000.00
5 8.05% JHARKHAND SDL 2025	500.00
6 8.3% JHARKHAND SDL 2025	1,000.00
7 7.98% JHARKHAND SDL 2025	500.00
8 8.17% JHARKHAND SDL 2025	500.00
9 8.17% JHARKHAND SDL 2025	500.00
10 8.25% JHARKHAND SDL 2025	500.00
11 8.42% JHARKHAND SDL 2026	500.00
12 8.82% JHARKHAND SDL 2026	1,850.00
13 7.25% JHARKHAND SDL 2026	1,000.00
14 7.4% JHARKHAND SDL 2026	500.00
15 6.9% JHARKHAND SDL 2026	1,000.00
16 7.21% JHARKHAND SDL 2027	1,000.00
17 7.8% JHARKHAND SDL 2027	657.50
18 7.94% JHARKHAND SDL 2027	893.00
19 7.59% JHARKHAND SDL 2027	103.50
20 7.6% JHARKHAND SDL 2027	1,500.00
21 7.27% JHARKHAND SDL 2027	1,000.00
22 7.26% JHARKHAND SDL 2027	500.00
23 8.51% JHARKHAND SDL 2028	500.00
24 8.84% JHARKHAND SDL 2028	500.00
25 8.4% JHARKHAND SDL 2028	500.00
26 8.35% JHARKHAND SDL 2028	500.00
27 8.36% JHARKHAND SDL 2029	1,000.00
28 8.31% JHARKHAND SDL 2029	1,000.00
29 8.44% JHARKHAND SDL 2029	500.00
30 8.43% JHARKHAND SDL 2029	1,009.00
31 7.63% JHARKHAND SGS 2030	1,000.00
32 7.05% JHARKHAND SDL 2030	1,000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
33	6.99% JHARKHAND SDL 2030	1,500.00
34	6.93% JHARKHAND SDL 2030	1,200.00
35	6.62% JHARKHAND SDL 2030	1,400.00
36	7.37% JHARKHAND SDL 2031	1,500.00
37	6.87% JHARKHAND SDL 2031	500.00
38	7.58% JHARKHAND SGS 2031	1,000.00
39	7.68% JHARKHAND SGS 2032	1,000.00
40	8.1% JHARKHAND SDL 2032	1,500.00
41	7.43% JHARKHAND SDL 2032	509.65
42	7.49% JHARKHAND SDL 2032	1,000.00
43	7.62% JHARKHAND SDL 2032	1,000.00
44	7.67% JHARKHAND SDL 2032	500.00
45	6.68% JHARKHAND SDL 2032	1,000.00
46	7.68% JHARKHAND SDL 2032	500.00
47	7.79% JHARKHAND SDL 2032	490.00
48	7.9% JHARKHAND SDL 2033	500.00
49	8.08% JHARKHAND SDL 2033	500.00
50	7.0% JHARKHAND SDL 2033	1,000.00
51	6.66% JHARKHAND SDL 2034	1,400.00
52	6.82% JHARKHAND SDL 2034	1,000.00
53	7.86% JHARKHAND SGS 2034	1,000.00
54	7.2% JHARKHAND SDL 2035	1,400.00
55	7.28% JHARKHAND SDL 2036	1,000.00
56	6.86% JHARKHAND SDL 2036	1,000.00
57	7.28% JHARKHAND SDL 2037	2,500.00
58	7.67% JHARKHAND SGS 2037	1,000.00
59	7.35% JHARKHAND SDL 2038	1,000.00
<b>Total [A]</b>		<b>53,862.65</b>
<b>Special Securities</b>		
1	8.50% JHARKHAND UDAY BOND 2024	0
2	8.50% JHARKHAND UDAY BOND 2025	555.34
3	8.22% JHARKHAND UDAY BOND 2026	555.34
4	8.45% JHARKHAND UDAY BOND 2027	555.34
5	8.65% JHARKHAND UDAY BOND 2028	555.34
6	8.48% JHARKHAND UDAY BOND 2029	555.34
7	8.62% JHARKHAND UDAY BOND 2030	555.34
8	8.72% JHARKHAND UDAY BOND 2031	555.31
<b>Total [B]</b>		<b>3887.35</b>
<b>Total [A+B]</b>		<b>57,750.00</b>
<b>Loans not bearing interest</b>		
1	9.36% JHARKHAND SDL 2024	0
2	9.69% JHARKHAND SDL 2024	0
3	9.67% JHARKHAND SDL 2024	0
4	9.69% JHARKHAND SDL 2024	0
<b>Total [C]</b>		<b>0</b>
<b>Total [A+B+C]</b>		<b>57,750.00</b>
<b>KARNATAKA</b>		
<b>Loan Bearing Interest</b>		
1	9.14% KARNATAKA SDL 2024	1,500.00
2	9.01% KARNATAKA SDL 2024	1,000.00
3	8.97% KARNATAKA SDL 2024	2,000.00
4	9.04% KARNATAKA SDL 2024	2,000.00
5	8.73% KARNATAKA SDL 2024	2,000.00
6	8.45% KARNATAKA SDL 2024	2,500.00
7	8.24% KARNATAKA SDL 2024	2,500.00
8	7.26% KARNATAKA SGS 2025	2,000.00
9	8.06% KARNATAKA SDL 2025	1,000.00

Sr. No.	Particulars	Balance as on end-March 2024
10	8.06% KARNATAKA SDL 2025	1,500.00
11	8.05% KARNATAKA SDL 2025	1,500.00
12	8.08% KARNATAKA SDL 2025	1,000.00
13	5.75% KARNATAKA SDL 2025	1,000.00
14	7.98% KARNATAKA SDL 2025	2,000.00
15	7.99% KARNATAKA SDL 2025	1,000.00
16	8.59% KARNATAKA SDL 2025	2,000.00
17	8.14% KARNATAKA SDL 2025	2,000.00
18	8.16% KARNATAKA SDL 2025	2,000.00
19	8.22% KARNATAKA SDL 2025	2,187.50
20	8.27% KARNATAKA SDL 2025	2,000.00
21	8.27% KARNATAKA SDL 2026	1,500.00
22	8.38% KARNATAKA SDL 2026	1,500.00
23	8.67% KARNATAKA SDL 2026	2,000.00
24	8.28% KARNATAKA SDL 2026	2,000.00
25	5.7% KARNATAKA SDL 2026	1,000.00
26	7.14% KARNATAKA SDL 2026	2,000.00
27	7.22% KARNATAKA SDL 2026	2,000.00
28	7.37% KARNATAKA SDL 2026	2,000.00
29	6.83% KARNATAKA SDL 2026	2,000.00
30	7.08% KARNATAKA SDL 2026	3,500.00
31	7.27% KARNATAKA SDL 2026	3,500.00
32	7.15% KARNATAKA SDL 2027	2,000.00
33	7.2% KARNATAKA SDL 2027	1,500.00
34	7.59% KARNATAKA SDL 2027	2,000.00
35	7.75% KARNATAKA SDL 2027	2,686.00
36	7.86% KARNATAKA SDL 2027	2,686.00
37	7.59% KARNATAKA SDL 2027	2,135.00
38	6.12% KARNATAKA SDL 2027	1,000.00
39	7.04% KARNATAKA SDL 2027	1,000.00
40	7.38% KARNATAKA SDL 2027	2,500.00
41	7.51% KARNATAKA SDL 2027	1,000.00
42	7.17% KARNATAKA SDL 2027	1,000.00
43	7.55% KARNATAKA SDL 2027	1,000.00
44	7.62% KARNATAKA SDL 2027	1,500.00
45	7.64% KARNATAKA SDL 2027	1,000.00
46	7.7% KARNATAKA SDL 2027	1,000.00
47	7.54% KARNATAKA SDL 2027	1,500.00
48	7.65% KARNATAKA SDL 2027	2,000.00
49	7.65% KARNATAKA SDL 2027	1,500.00
50	7.76% KARNATAKA SDL 2027	1,500.00
51	7.69% KARNATAKA SDL 2027	2,000.00
52	7.82% KARNATAKA SDL 2027	1,598.00
53	7.79% KARNATAKA SDL 2028	2,000.00
54	8.0% KARNATAKA SDL 2028	1,000.00
55	8.03% KARNATAKA SDL 2028	2,000.00
56	6.97% KARNATAKA SDL 2028	2,500.00
57	6.99% KARNATAKA SDL 2028	1,000.00
58	6.09% KARNATAKA SDL 2028	1,000.00
59	6.32% KARNATAKA SDL 2028	1,000.00
60	7.15% KARNATAKA SDL 2028	4,000.00
61	7.23% KARNATAKA SDL 2028	4,000.00
62	8.52% KARNATAKA SDL 2028	2,000.00
63	8.08% KARNATAKA SDL 2028	3,000.00
64	8.28% KARNATAKA SDL 2029	2,000.00
65	8.17% KARNATAKA SDL 2029	1,000.00
66	8.19% KARNATAKA SDL 2029	2,000.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
67	8.32% KARNATAKA SDL 2029	2,000.00
68	8.3% KARNATAKA SDL 2029	1,500.00
69	8.34% KARNATAKA SDL 2029	1,000.00
70	8.32% KARNATAKA SDL 2029 MAR	2,000.00
71	8.16% KARNATAKA SDL 2029	1,500.00
72	8.06% KARNATAKA SDL 2029	1,500.00
73	6.9% KARNATAKA SDL 2029	1,000.00
74	7.07% KARNATAKA SDL 2029	1,000.00
75	7.11% KARNATAKA SDL 2029	1,000.00
76	7.15% KARNATAKA SDL 2029	1,000.00
77	7.2% KARNATAKA SDL 2029	5,200.00
78	7.17% KARNATAKA SDL 2029	4,200.00
79	7.14% KARNATAKA SDL 2029	1,000.00
80	7.14% KARNATAKA SDL 2029	4,200.00
81	7.16% KARNATAKA SDL 2030	3,000.00
82	7.17% KARNATAKA SDL 2030	2,000.00
83	6.9% KARNATAKA SDL 2030	2,000.00
84	6.97% KARNATAKA SDL 2030	2,400.00
85	7.09% KARNATAKA SDL 2030	2,500.00
86	7.8% KARNATAKA SDL 2030	1,000.00
87	6.49% KARNATAKA SDL 2030	1,000.00
88	6.58% KARNATAKA SDL 2030	2,000.00
89	6.4% KARNATAKA SDL 2030	1,000.00
90	6.48% KARNATAKA SDL 2030	1,000.00
91	6.5% KARNATAKA SDL 2030	1,000.00
92	6.63% KARNATAKA SDL 2030	1,000.00
93	6.4% KARNATAKA SDL 2030	1,000.00
94	6.56% KARNATAKA SDL 2030	1,000.00
95	6.65% KARNATAKA SDL 2030	1,000.00
96	6.7% KARNATAKA SDL 2030	1,000.00
97	6.85% KARNATAKA SDL 2030	1,000.00
98	6.86% KARNATAKA SDL 2030	1,000.00
99	6.61% KARNATAKA SDL 2030	1,000.00
100	6.51% KARNATAKA SDL 2030	1,000.00
101	6.4% KARNATAKA SDL 2030	1,000.00
102	6.4% KARNATAKA SDL 2030	1,000.00
103	6.47% KARNATAKA SDL 2030	1,000.00
104	6.49% KARNATAKA SDL 2030	1,000.00
105	6.5% KARNATAKA SDL 2030	1,000.00
106	6.53% KARNATAKA SDL 2030	1,000.00
107	6.54% KARNATAKA SDL 2030	1,000.00
108	6.52% KARNATAKA SDL 2030	1,000.00
109	6.51% KARNATAKA SDL 2030	1,000.00
110	6.51% KARNATAKA SDL 2030	1,000.00
111	8.22% KARNATAKA SDL 2031	2,000.00
112	7.2% KARNATAKA SDL 2031	1,000.00
113	7.08% KARNATAKA SDL 2031	1,000.00
114	7.93% KARNATAKA SDL 2031	1,000.00
115	6.51% KARNATAKA SDL 2031	1,000.00
116	6.4% KARNATAKA SDL 2031	1,000.00
117	6.49% KARNATAKA SDL 2031	1,000.00
118	6.97% KARNATAKA SDL 2031	1,000.00
119	6.88% KARNATAKA SDL 2031	1,000.00
120	6.96% KARNATAKA SDL 2031	1,000.00
121	6.95% KARNATAKA SDL 2031	1,000.00
122	6.48% KARNATAKA SDL 2031	1,000.00
123	7.68% KARNATAKA SGS 2031	2,000.00

Sr. No.	Particulars	Balance as on end-March 2024
124	6.9% KARNATAKA SDL 2031	1,000.00
125	6.87% KARNATAKA SDL 2031	1,000.00
126	6.83% KARNATAKA SDL 2031	1,000.00
127	6.83% KARNATAKA SDL 2031	1,000.00
128	6.83% KARNATAKA SDL 2031	1,000.00
129	6.96% KARNATAKA SDL 2031	1,000.00
130	7.02% KARNATAKA SDL 2031	2,000.00
131	7.1% KARNATAKA SDL 2032	2,000.00
132	7.14% KARNATAKA SDL 2032	2,000.00
133	7.21% KARNATAKA SDL 2032	2,500.00
134	7.3% KARNATAKA SDL 2032	2,000.00
135	7.42% KARNATAKA SGS 2032	1,000.00
136	6.64% KARNATAKA SDL 2032	1,000.00
137	6.78% KARNATAKA SDL 2032	1,000.00
138	6.93% KARNATAKA SDL 2032	1,000.00
139	7.03% KARNATAKA SDL 2032	1,000.00
140	7.64% KARNATAKA SGS 2032	1,000.00
141	6.62% KARNATAKA SDL 2032	1,000.00
142	7.67% KARNATAKA SGS 2032	2,000.00
143	6.66% KARNATAKA SDL 2032	1,000.00
144	6.88% KARNATAKA SDL 2032	1,000.00
145	7.6% KARNATAKA SGS 2032	2,000.00
146	7.6% KARNATAKA SGS 2032	2,000.00
147	6.62% KARNATAKA SDL 2032	1,000.00
148	7.6% KARNATAKA SGS 2033	2,000.00
149	7.18% KARNATAKA SDL 2033	2,000.00
150	6.61% KARNATAKA SDL 2033	1,000.00
151	7.48% KARNATAKA SGS 2033	4,000.00
152	7.44% KARNATAKA SGS 2033	2,000.00
153	6.77% KARNATAKA SDL 2033	1,000.00
154	6.75% KARNATAKA SDL 2033	1,000.00
155	6.75% KARNATAKA SDL 2033	1,000.00
156	8.73% KARNATAKA SDL 2033	2,000.00
157	7.69% KARNATAKA SGS 2033	1,000.00
158	7.7% KARNATAKA SGS 2033	3,000.00
159	6.72% KARNATAKA SDL 2033	1,000.00
160	7.69% KARNATAKA SGS 2033	2,000.00
161	6.89% KARNATAKA SDL 2033	1,000.00
162	7.02% KARNATAKA SDL 2033	1,000.00
163	7.74% KARNATAKA SGS 2034	3,000.00
164	7.29% KARNATAKA SDL 2034	2,000.00
165	7.32% KARNATAKA SDL 2034	2,500.00
166	7.44% KARNATAKA SGS 2034	3,000.00
167	7.36% KARNATAKA SGS 2034	1,000.00
168	6.77% KARNATAKA SDL 2034	1,000.00
169	7.08% KARNATAKA SDL 2034	1,000.00
170	7.08% KARNATAKA SDL 2034	1,000.00
171	7.7% KARNATAKA SGS 2034	1,000.00
172	6.75% KARNATAKA SDL 2034	1,000.00
173	7.73% KARNATAKA SGS 2034	3,000.00
174	7.68% KARNATAKA SGS 2034	2,000.00
175	6.63% KARNATAKA SDL 2034	1,000.00
176	7.65% KARNATAKA SGS 2034	2,000.00
177	7.12% KARNATAKA SDL 2034	2,000.00
178	7.73% KARNATAKA SGS 2035	3,000.00
179	7.22% KARNATAKA SDL 2035	1,000.00
180	7.31% KARNATAKA SDL 2035	1,000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
181	7.44% KARNATAKA SDL 2035	2,000.00
182	7.42% KARNATAKA SGS 2035	3,000.00
183	7.45% KARNATAKA SGS 2035	2,000.00
184	6.61% KARNATAKA SDL 2035	1,000.00
185	7.73% KARNATAKA SGS 2035	1,000.00
186	6.75% KARNATAKA SDL 2035	1,000.00
187	7.72% KARNATAKA SGS 2035	2,000.00
188	7.72% KARNATAKA SGS 2035	1,000.00
189	6.65% KARNATAKA SDL 2035	1,000.00
190	7.74% KARNATAKA SGS 2036	3,000.00
191	7.35% KARNATAKA SDL 2036	2,000.00
192	7.16% KARNATAKA SDL 2036	2,000.00
193	7.29% KARNATAKA SDL 2036	1,000.00
194	7.41% KARNATAKA SGS 2036	3,000.00
195	7.73% KARNATAKA SGS 2036	1,000.00
196	7.67% KARNATAKA SGS 2036	1,000.00
197	6.68% KARNATAKA SDL 2036	1,000.00
198	7.71% KARNATAKA SGS 2036	3,000.00
199	7.72% KARNATAKA SGS 2037	2,000.00
200	7.33% KARNATAKA SDL 2037	2,000.00
201	6.6% KARNATAKA SDL 2037	1,000.00
202	7.12% KARNATAKA SDL 2037	2,000.00
203	7.29% KARNATAKA SDL 2037	1,000.00
204	7.24% KARNATAKA SDL 2037	1,000.00
205	7.37% KARNATAKA SGS 2037	3,000.00
206	7.45% KARNATAKA SGS 2037	2,000.00
207	7.74% KARNATAKA SGS 2037	4,000.00
208	7.63% KARNATAKA SGS 2037	2,000.00
209	6.69% KARNATAKA SDL 2037	1,000.00
210	7.68% KARNATAKA SGS 2037	3,000.00
211	7.71% KARNATAKA SGS 2038	2,000.00
212	7.37% KARNATAKA SDL 2038	2,500.00
213	7.13% KARNATAKA SDL 2038	2,000.00
214	7.22% KARNATAKA SDL 2038	1,000.00
215	7.22% KARNATAKA SDL 2038	1,000.00
216	7.24% KARNATAKA SDL 2038	1,000.00
217	7.37% KARNATAKA SGS 2038	2000
218	7.46% KARNATAKA SGS 2038	2000
219	7.59% KARNATAKA SGS 2038	2000
220	7.6% KARNATAKA SGS 2038	2000
221	7.68% KARNATAKA SGS 2039	2000
222	7.36% KARNATAKA SDL 2039	2500
223	7.13% KARNATAKA SDL 2039	2000
224	7.35% KARNATAKA SDL 2039	1000
225	7.42% KARNATAKA SGS 2039	2000
226	7.29% KARNATAKA SDL 2039	1000
227	7.19% KARNATAKA SDL 2039	1000
228	7.63% KARNATAKA SGS 2039	2000
229	7.64% KARNATAKA SGS 2039	2000
230	7.69% KARNATAKA SGS 2040	3000
231	7.33% KARNATAKA SDL 2040	1000
232	7.45% KARNATAKA SGS 2040	1000
233	7.35% KARNATAKA SDL 2040	1000
234	7.19% KARNATAKA SDL 2040	1000
235	7.63% KARNATAKA SGS 2040	2000
236	7.73% KARNATAKA SGS 2041	2000
237	7.54% KARNATAKA SGS 2041	2000

Sr. No.	Particulars	Balance as on end-March 2024
238	7.67% KARNATAKA SGS 2042	3000
239	7.66% KARNATAKA SGS 2042	4000
240	7.63% KARNATAKA SGS 2042	2000
	<b>Total [A]</b>	<b>400,292.50</b>
	<b>Compensation Bonds</b>	
1	3% Bombay Land Tenure Abolition Acts.(Mysore)Compe	0.29
2	5% Urban Land Ceiling Karnataka Bonds 1976	0.09
3	2.75% Mysore Inams Abolition Compensation Bonds.	0.02
	<b>Total [B]</b>	<b>0.40</b>
	<b>Total [A+B]</b>	<b>400,292.90</b>
	<b>Loans not bearing interest</b>	
1	14.00% KARNATAKA SDL 2005	0.03
2	13.05% KARNATAKA SDL 2007	0.01
3	11.50% KARNATAKA SDL 2008	0.00
4	12.50% KARNATAKA SDL 2008	0.00
5	11.50% KARNATAKA SDL 2010	0.00
6	9.25% KARNATAKA SDL 2024	0.00
7	9.41% KARNATAKA SDL 2024	0.00
8	9.55% KARNATAKA SDL 2024	0.00
	<b>Total [C]</b>	<b>0.05</b>
	<b>Total [A+B+C]</b>	<b>400,292.94</b>
	<b>KERALA</b>	
	<b>Loan Bearing Interest</b>	
1	9.64% KERALA SDL 2024	1000
2	9.37% KERALA SDL 2024	1000
3	5.65% KERALA SDL 2024	500
4	9.19% KERALA SDL 2024	1200
5	5.44% KERALA SDL 2024	500
6	8.99% KERALA SDL 2024	500
7	5.03% KERALA SDL 2024	500
8	8.97% KERALA SDL 2024	1000
9	9.03% KERALA SDL 2024	700
10	9.07% KERALA SDL 2024	1000
11	9.0% KERALA SDL 2024	500
12	5.79% KERALA SDL 2024	1000
13	8.86% KERALA SDL 2024	1000
14	8.72% KERALA SDL 2024	500
15	8.44% KERALA SDL 2024	1000
16	8.24% KERALA SDL 2024	300
17	8.14% KERALA SDL 2025	1500
18	8.06% KERALA SDL 2025	1000
19	8.09% KERALA SDL 2025	1000
20	8.07% KERALA SDL 2025	1500
21	8.05% KERALA SDL 2025	500
22	8.24% KERALA SDL 2025	1000
23	5.91% KERALA SDL 2025	500
24	8.24% KERALA SDL 2025	400
25	5.77% KERALA SDL 2025	300
26	8.18% KERALA SDL 2025	300
27	5.53% KERALA SDL 2025	1000
28	8.29% KERALA SDL 2025	1500
29	8.27% KERALA SDL 2025	2000
30	8.31% KERALA SDL 2025	500
31	6.04% KERALA SDL 2025	500
32	7.99% KERALA SDL 2025	1500
33	8.16% KERALA SDL 2025	500
34	8.17% KERALA SDL 2025	750



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
35	8.18% KERALA SDL 2025	500
36	8.24% KERALA SDL 2025	550
37	8.42% KERALA SDL 2026	750
38	8.49% KERALA SDL 2026	750
39	8.69% KERALA SDL 2026	1000
40	8.53% KERALA SDL 2026	500
41	8.08% KERALA SDL 2026	500
42	7.98% KERALA SDL 2026	500
43	7.96% KERALA SDL 2026	500
44	7.98% KERALA SDL 2026	1800
45	8.07% KERALA SDL 2026	1000
46	7.98% KERALA SDL 2026	500
47	7.69% KERALA SDL 2026	500
48	7.61% KERALA SDL 2026	1500
49	7.59% KERALA SDL 2026	2300
50	7.15% KERALA SDL 2026	750
51	7.38% KERALA SDL 2026	1000
52	6.85% KERALA SDL 2026	1500
53	7.29% KERALA SDL 2026	1050
54	7.15% KERALA SDL 2027	1500
55	7.77% KERALA SDL 2027	1500
56	7.8% KERALA SDL 2027	1400
57	6.72% KERALA SDL 2027	1000
58	7.64% KERALA SDL 2027	2000
59	7.55% KERALA SDL 2027	1000
60	7.2% KERALA SDL 2027	500
61	7.22% KERALA SDL 2027	500
62	7.25% KERALA SDL 2027	500
63	7.19% KERALA SDL 2027	1000
64	6.7% KERALA SDL 2027	500
65	6.5% KERALA SDL 2027	500
66	6.22% KERALA SDL 2027	2000
67	6.17% KERALA SDL 2027	1000
68	7.75% KERALA SDL 2028	1000
69	8.2% KERALA SDL 2028	1500
70	8.27% KERALA SDL 2028	1000
71	8.37% KERALA SDL 2028	1000
72	7.02% KERALA SDL 2028	1000
73	8.13% KERALA SDL 2028	1000
74	8.0% KERALA SDL 2028	3500
75	8.33% KERALA SDL 2028	1000
76	8.41% KERALA SDL 2028	1000
77	6.73% KERALA SDL 2028	700
78	8.44% KERALA SDL 2028	1000
79	8.41% KERALA SDL 2028 AUG	1000
80	8.5% KERALA SDL 2028	500
81	8.54% KERALA SDL 2028	1500
82	8.38% KERALA SDL 2028	800
83	8.19% KERALA SDL 2028	1000
84	8.35% KERALA SDL 2029	1000
85	8.31% KERALA SDL 2029	700
86	8.35% KERALA SDL 2029 MAR	500
87	8.17% KERALA SDL 2029	1500
88	8.18% KERALA SDL 2029	500
89	8.16% KERALA SDL 2029	1000
90	8.06% KERALA SDL 2029	1000
91	8.01% KERALA SDL 2029	500

Sr. No.	Particulars	Balance as on end-March 2024
92	7.78% KERALA SDL 2029	1000
93	7.59% KERALA SDL 2029	300
94	7.31% KERALA SDL 2029	429
95	7.28% KERALA SDL 2029	1000
96	7.13% KERALA SDL 2029	1000
97	7.1% KERALA SDL 2029	1000
98	7.15% KERALA SDL 2029	1000
99	7.08% KERALA SDL 2029	1453
100	7.11% KERALA SDL 2029	600
101	7.15% KERALA SDL 2029	400
102	7.23% KERALA SDL 2029	1000
103	7.18% KERALA SDL 2029	1000
104	7.28% KERALA SDL 2030	500
105	7.16% KERALA SDL 2030	420
106	7.03% KERALA SDL 2030	1000
107	7.05% KERALA SDL 2030	1000
108	6.84% KERALA SDL 2030	471
109	7.91% KERALA SDL 2030	2000
110	8.32% KERALA SDL 2030	1000
111	6.63% KERALA SDL 2030	500
112	6.55% KERALA SDL 2030	1000
113	8.48% KERALA SDL 2030	2500
114	6.8% KERALA SDL 2031	1000
115	6.78% KERALA SDL 2031	1000
116	6.81% KERALA SDL 2031	1000
117	6.97% KERALA SDL 2031	1500
118	7.17% KERALA SDL 2032	1000
119	7.31% KERALA SDL 2032	2000
120	6.82% KERALA SDL 2032	1000
121	8.1% KERALA SDL 2032	2000
122	7.48% KERALA SDL 2032	4500
123	7.63% KERALA SGS 2032	1500
124	7.83% KERALA SDL 2033	1000
125	6.84% KERALA SDL 2033	500
126	8.54% KERALA SDL 2033	1500
127	7.64% KERALA SGS 2034	1603
128	8.4% KERALA SDL 2034	1000
129	7.39% KERALA SGS 2034	1000
130	7.42% KERALA SDL 2034	2000
131	7.85% KERALA SDL 2034	1500
132	6.96% KERALA SDL 2034	1000
133	7.67% KERALA SGS 2034	2000
134	7.04% KERALA SDL 2034	2000
135	7.76% KERALA SGS 2035	800
136	6.82% KERALA SDL 2035	1000
137	8.96% KERALA SDL 2035	1930
138	7.85% KERALA SDL 2035	2000
139	6.86% KERALA SDL 2035	500
140	7.14% KERALA SDL 2035	1000
141	7.49% KERALA SGS 2036	1500
142	7.09% KERALA SDL 2036	1000
143	6.99% KERALA SDL 2036	1500
144	7.05% KERALA SDL 2036	2000
145	7.4% KERALA SDL 2037	2000
146	7.24% KERALA SDL 2037	4000
147	7.47% KERALA SGS 2037	2000
148	7.06% KERALA SDL 2038	500

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
149	7.36% KERALA SGS 2038	1500
150	7.76% KERALA SGS 2038	1000
151	7.62% KERALA SGS 2038	2000
152	7.83% KERALA SGS 2039	2263
153	7.47% KERALA SGS 2039	1000
154	7.06% KERALA SDL 2039	1500
155	7.45% KERALA SGS 2039	1000
156	7.45% KERALA SGS 2040	2000
157	7.69% KERALA SGS 2040	1436
158	7.06% KERALA SDL 2041	1000
159	7.36% KERALA SGS 2041	1000
160	7.4% KERALA SGS 2041	1300
161	7.47% KERALA SGS 2042	2000
162	7.71% KERALA SGS 2042	1000
163	7.67% KERALA SGS 2043	1130
164	7.42% KERALA SGS 2043	1000
165	7.71% KERALA SGS 2043	2000
166	7.63% KERALA SGS 2043	2000
167	7.38% KERALA SGS 2044	2000
168	7.81% KERALA SGS 2044	1500
169	7.62% KERALA SGS 2044	1100
170	7.6% KERALA SGS 2045	1500
171	7.49% KERALA SGS 2045	1000
172	7.8% KERALA SGS 2045	2000
173	7.13% KERALA SDL 2046	2000
174	7.66% KERALA SGS 2046	1000
175	7.7% KERALA SGS 2047	1000
176	7.65% KERALA SGS 2048	2000
177	7.46% KERALA SGS 2048	1500
178	7.58% KERALA SGS 2049	1000
179	7.42% KERALA SGS 2049	2000
180	7.29% KERALA SGS 2049	500
181	7.66% KERALA SGS 2050	1500
182	7.53% KERALA SGS 2050	1366
183	7.76% KERALA SGS 2051	1037
184	7.29% KERALA SGS 2051	2000
185	7.19% KERALA SDL 2051	1000
186	7.39% KERALA SGS 2052	1000
187	7.62% KERALA SGS 2053	1000
188	7.32% KERALA SGS 2053	2000
189	7.36% KERALA SGS 2054	2000
190	7.54% KERALA SGS 2055	2000
191	7.2% KERALA SDL 2056	1000
192	7.76% KERALA SGS 2058	2000
193	7.42% KERALA SGS 2064	1742
<b>Total [A]</b>		<b>225780</b>
<b>Compensation Bonds</b>		
1	4.50% Kerala Land Reforms Bonds	0.07
2	4.50% Kerala House Sites Bonds	0.00
3	4.25% Kerala House Sites Bonds	0.01
4	4% Jenmikaram Payment (Abolition) Bonds	0.02
<b>Total [B]</b>		<b>0.10</b>
<b>Total [A+B]</b>		<b>225,780.10</b>
<b>Loans not bearing interest</b>		
1	12.50% KERALA SDL 2004	0.00
2	14.00% KERALA S.D.L. 2005	0.01
3	12.30% KERALA SDL 2007	0.01

Sr. No.	Particulars	Balance as on end-March 2024
4	11.50% KERALA S.D. 2008	0.00
5	9.41% KERALA SDL 2024	0.00
6	5.18% KERALA SDL 2024	0.00
7	9.48% KERALA SDL 2024	0.00
8	9.75% KERALA SDL 2024	0.00
9	5.4% KERALA SDL 2024	0.00
10	9.46% KERALA SDL 2024	0.00
<b>Total [C]</b>		<b>0.03</b>
<b>Total [A+B+C]</b>		<b>225,780.13</b>
<b>MADHYA PRADESH</b>		
<b>Loan Bearing Interest</b>		
1	9.11% MADHYA PRADESH 2024	1,000.00
2	8.98% MADHYA PRA SDL 2024	350.00
3	8.99% MADHYA PRA SDL 2024	1,200.00
4	8.95% MADHYA PRADESH SDL 2024	1,000.00
5	8.95% MADHYAPRADESH SDL 2024	1,050.00
6	8.84% MADHYAPRADESH SDL 2024	1,000.00
7	8.45% MADHYA PRADESH SDL 2024	750.00
8	8.24% MADHYAPRADESH SDL 2024	750.00
9	8.1% MADHYA PRA SDL 2025	1,000.00
10	8.08% MADHYA PR SDL 2025	1,000.00
11	8.09% MADHYA PR SDL 2025	1,200.00
12	7.38% MADHYAPRADESH SGS 2025	2,158.00
13	6.69% MADHYAPRADESH SDL 2025	3,000.00
14	8.25% MADHYAPRADESH SDL 2025	1,000.00
15	8.36% MADHYAPRADESH SDL 2025	1,500.00
16	8.27% MADHYAPRADESH SDL 2025	1,500.00
17	8.25% MADHYAPRADESH SDL 2025	1,000.00
18	8.16% MADHYAPRADESH SDL 2025	1,000.00
19	8.15% MADHYAPRADESH SDL 2025	3,500.00
20	8.27% MADHYAPRADESH SDL 2025	1,500.00
21	8.3% MADHYAPRADESH SDL 2026	1,500.00
22	8.39% MADHYAPRADESH SDL 2026	1,000.00
23	8.76% MADHYAPRADESH SDL 2026	1,200.00
24	7.62% MADHYAPRADESH SDL 2026	1,500.00
25	7.57% MADHYAPRADESH SDL 2026	1,000.00
26	5.99% MADHYAPRADESH SDL 2026	2,000.00
27	7.38% MADHYAPRADESH SDL 2026	1,500.00
28	7.16% MADHYAPRADESH SDL 2026	1,000.00
29	7.15% MADHYAPRADESH SDL 2026	2,000.00
30	7.23% MADHYAPRADESH SDL 2026	2,000.00
31	7.4% MADHYAPRADESH SDL 2026	1,500.00
32	7.19% MADHYAPRADESH SDL 2027	1,000.00
33	7.6% MADHYAPRADESH SDL 2027	2,600.00
34	7.76% MADHYAPRADESH SDL 2027	2,000.00
35	7.22% MADHYAPRADESH SDL 2027	2,000.00
36	7.28% MADHYAPRADESH SDL 2027	1,000.00
37	7.35% MADHYAPRADESH SDL 2027	2,000.00
38	7.46% MADHYAPRADESH 2027	2,000.00
39	7.55% MADHYAPRADESH SDL 2027	2,000.00
40	7.65% MADHYAPRADESH SDL 2027	2,000.00
41	7.88% MADHYAPRADESH SDL 2028	2,000.00
42	8.05% MADHYAPRADESH SDL 2028	2,000.00
43	8.05% MADHYAPRADESH SDL 2028	2,000.00
44	8.33% MADHYAPRADESH SDL 2028	1,000.00
45	8.55% MADHYAPRADESH SDL 2028	1,000.00
46	8.42% MADHYAPRADESH SDL 2028	1,000.00



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
47	8.37% MADHYAPRADESH SDL 2028	2,800.00
48	7.08% MADHYAPRADESH SDL 2029	2,000.00
49	7.35% MADHYAPRADESH SDL 2029	750.00
50	7.59% MADHYAPRADESH SDL 2029	1,000.00
51	7.61% MADHYAPRADESH SDL 2029	1,000.00
52	7.13% MADHYAPRADESH SDL 2029	2,000.00
53	7.48% MADHYAPRADESH SGS 2029	2,000.00
54	7.17% MADHYAPRADESH SDL 2029	1,000.00
55	7.18% MADHYAPRADESH SDL 2030	1,000.00
56	7.29% MADHYAPRADESH SDL 2030	1,000.00
57	7.09% MADHYAPRADESH SDL 2030	1,000.00
58	6.98% MADHYAPRADESH SDL 2030	1,000.00
59	7.04% MADHYAPRADESH SDL 2030	1,000.00
60	7.11% MADHYAPRADESH SDL 2030	500.00
61	6.69% MADHYAPRADESH SDL 2030	1,000.00
62	6.73% MADHYAPRADESH SDL 2030	1,000.00
63	6.64% MADHYAPRADESH SDL 2030	500.00
64	6.57% MADHYAPRADESH SDL 2030	500.00
65	7.03% MADHYAPRADESH SDL 2031	6,000.00
66	7.0% MADHYAPRADESH SDL 2031	2,000.00
67	6.85% MADHYAPRADESH SDL 2031	8,000.00
68	7.85% MADHYAPRADESH SDL 2032	4,000.00
69	7.46% MADHYAPRADESH SGS 2032	4,000.00
70	7.07% MADHYAPRADESH SDL 2032	1,000.00
71	7.67% MADHYAPRADESH SGS 2033	2,000.00
72	7.64% MADHYAPRADESH SGS 2033	3,000.00
73	7.36% MADHYAPRADESH SGS 2033	2,000.00
74	8.64% MADHYAPRADESH SDL 2033	2,371.00
75	6.79% MADHYAPRADESH SDL 2033	1,000.00
76	6.76% MADHYAPRADESH SDL 2033	1,000.00
77	7.88% MADHYAPRADESH SGS 2033	3,000.00
78	7.62% MADHYAPRADESH SGS 2033	3,000.00
79	7.4% MADHYAPRADESH SGS 2034	4,000.00
80	7.68% MADHYAPRADESH SGS 2034	1,000.00
81	7.21% MADHYAPRADESH SDL 2034	1,000.00
82	7.17% MADHYAPRADESH SDL 2035	1,000.00
83	6.94% MADHYAPRADESH SDL 2035	1,000.00
84	7.12% MADHYAPRADESH SDL 2035	1,000.00
85	6.89% MADHYAPRADESH SDL 2035	1,000.00
86	7.29% MADHYAPRADESH SDL 2035	621.39
87	6.58% MADHYAPRADESH SDL 2035	1,000.00
88	6.52% MADHYAPRADESH SDL 2035	1,000.00
89	6.54% MADHYAPRADESH SDL 2035	1,000.00
90	6.61% MADHYAPRADESH SDL 2035	1,000.00
91	7.44% MADHYAPRADESH SGS 2035	500.00
92	7.55% MADHYAPRADESH SGS 2035	2,000.00
93	6.61% MADHYAPRADESH SDL 2037	7,000.00
94	7.76% MADHYAPRADESH SGS 2037	2,000.00
95	7.76% MADHYAPRADESH SGS 2037	2,000.00
96	7.72% MADHYAPRADESH SGS 2038	2,000.00
97	7.59% MADHYAPRADESH SGS 2038	3,000.00
98	7.46% MADHYAPRADESH SGS 2038	2,000.00
99	7.46% MADHYAPRADESH SGS 2038	1,000.00
100	8.63% MADHYAPRADESH SDL 2038	825.00
101	7.51% MADHYAPRADESH SGS 2038	1,000.00
102	7.23% MADHYAPRADESH SDL 2039	1,000.00
103	7.46% MADHYAPRADESH SGS 2039	1,500.00

Sr. No.	Particulars	Balance as on end-March 2024
104	7.71% MADHYAPRADESH SGS 2040	2,500.00
105	7.48% MADHYAPRADESH SGS 2040	1,500.00
106	7.44% MADHYAPRADESH SGS 2040	1,500.00
107	7.19% MADHYAPRADESH SDL 2040	1,000.00
108	6.91% MADHYAPRADESH SDL 2040	1,000.00
109	6.89% MADHYAPRADESH SDL 2040	1,000.00
110	6.76% MADHYAPRADESH SDL 2040	6,000.00
111	6.79% MADHYAPRADESH SDL 2040	2,000.00
112	7.48% MADHYAPRADESH SGS 2041	1,500.00
113	6.99% MADHYAPRADESH SDL 2041	2,000.00
114	7.33% MADHYAPRADESH SDL 2042	6,000.00
115	7.69% MADHYAPRADESH SGS 2043	3000.00
116	7.77% MADHYAPRADESH SGS 2043	3000
117	7.74% MADHYAPRADESH SGS 2043	4000
118	8.52% MADHYAPRADESH SDL 2043	1000
119	7.45% MADHYAPRADESH SGS 2044	1500
120	7.42% MADHYAPRADESH SGS 2044	2000
121	7.45% MADHYAPRADESH SGS 2044	2000
122	7.45% MADHYAPRADESH SGS 2045	2000
123	7.42% MADHYAPRADESH SGS 2045	2000
124	7.42% MADHYAPRADESH SGS 2046	1000
125	7.77% MADHYAPRADESH SGS 2047	1000
126	7.66% MADHYAPRADESH SGS 2048	2000
<b>Total [A]</b>		<b>222,625.39</b>
<b>Special Securities</b>		
1	7.92% MADHYA PR UDAY BOND 2024	0
2	8.03% MADHYA PR UDAY BOND 2025	736
3	7.69% MADHYA PR UDAY BOND 2026	736
4	7.91% MADHYA PR UDAY BOND 2027	736
5	8.25% MADHYA PR UDAY BOND 2028	736
6	8.05% MADHYA PR UDAY BOND 2029	736
7	8.02% MADHYA PR UDAY BOND 2030	736
8	8.06% MADHYA PR UDAY BOND 2031	736
9	7.93% MADHYA PR UDAY BOND 2032	736
<b>Total [B]</b>		<b>5888</b>
<b>Total [A+B]</b>		<b>228,513.39</b>
<b>Compensation Bonds</b>		
1	5% Urban Land Ceiling (Madhya Pradesh) Bonds	0.4
<b>Total [C]</b>		<b>0.4</b>
<b>Total [A+B+C]</b>		<b>228,513.79</b>
<b>Loans not bearing interest</b>		
1	11% M.P. SDL 2001	0.03
2	13.50% M.P. SDL 2003	0.02
3	14.00% M.P. S.D. 2005	0.01
4	13.00% M.P. S.D. 2007	0.00
5	11.50% M.P. S.D. 2009	0.00
6	11.00% MP SDL 2010	0.00
7	12.00% M.P. S.D. 2011	0.05
8	9.29% MADHYA PRADESH SDL 2024	0.00
9	9.4% MADHYA PR SDL 2024	0.00
10	5.52% MADHYAPRADESH SDL 2024	0.00
11	6.99% MADHYAPRADESH SDL 2024	0.00
12	6.49% MADHYAPRADESH SDL 2024	0.00
<b>Total [D]</b>		<b>0.11</b>
<b>Total [A+B+C+D]</b>		<b>228,513.90</b>
<b>MAHARASHTRA</b>		
<b>Loan Bearing Interest</b>		

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
1	9.38% MAHARASHTRA SDL 2024	1,100.00
2	9.22% MAHARASHTRA SDL 2024	1,100.00
3	9.11% MAHARASHTRA SDL 2024	1,100.00
4	8.83% MAHARASHTRA SDL 2024	1,100.00
5	8.99% MAHARASHTRA SDL 2024	1,100.00
6	8.96% MAHARASHTRA SDL 2024	1,200.00
7	8.94% MAHARASHTRA SDL 2024	1,000.00
8	9.02% MAHARASHTRA SDL 2024	1,200.00
9	8.98% MAHARASHTRA SDL 2024	1,200.00
10	5.6% MAHARASHTRA SDL 2024	1,000.00
11	9.01% MAHARASHTRA SDL 2024	1,200.00
12	5.7% MAHARASHTRA SDL 2024	3,000.00
13	5.68% MAHARASHTRA SDL 2024	1,000.00
14	8.9% MAHARASHTRA SDL 2024	800.00
15	8.84% MAHARASHTRA SDL 2024	1,200.00
16	8.72% MAHARASHTRA SDL 2024	1,200.00
17	8.43% MAHARASHTRA SDL 2024	1,200.00
18	8.44% MAHARASHTRA SDL 2024	1,500.00
19	8.16% MAHARASHTRA SDL 2024	1,500.00
20	8.24% MAHARASHTRA SDL 2024	1,600.00
21	8.13% MAHARASHTRA SDL 2025	1,600.00
22	8.05% MAHARASHTRA SDL 2025	800.00
23	5.8% MAHARASHTRA SDL 2025	2,000.00
24	8.06% MAHARASHTRA SDL 2025	1,200.00
25	8.04% MAHARASHTRA SDL 2025	1,183.00
26	8.25% MAHARASHTRA SDL 2025	2,000.00
27	8.14% MAHARASHTRA SDL 2025	1,500.00
28	8.25% MAHARASHTRA SDL 2025	1,500.00
29	8.32% MAHARASHTRA SDL 2025	1,500.00
30	8.28% MAHARASHTRA SDL 2025	1,500.00
31	8.26% MAHARASHTRA SDL 2025	1,500.00
32	8.29% MAHARASHTRA SDL 2025	1,500.00
33	8.23% MAHARASHTRA SDL 2025	1,500.00
34	8.16% MAHARASHTRA SDL 2025	1,500.00
35	7.96% MAHARASHTRA SDL 2025	1,500.00
36	7.99% MAHARASHTRA SDL 2025	1,500.00
37	8.12% MAHARASHTRA SDL 2025	2,000.00
38	8.15% MAHARASHTRA SDL 2025	2,000.00
39	8.21% MAHARASHTRA SDL 2025	2,000.00
40	8.26% MAHARASHTRA SDL 2025	2,000.00
41	8.25% MAHARASHTRA SDL 2026	1,000.00
42	8.36% MAHARASHTRA SDL 2026	1,500.00
43	8.47% MAHARASHTRA SDL 2026	1,500.00
44	8.67% MAHARASHTRA SDL 2026	1,500.00
45	8.51% MAHARASHTRA SDL 2026	2,000.00
46	8.08% MAHARASHTRA SDL 2026	2,500.00
47	7.96% MAHARASHTRA SDL 2026	2,500.00
48	7.84% MAHARASHTRA SDL 2026	2,500.00
49	7.69% MAHARASHTRA SDL 2026	2,500.00
50	6.24% MAHARASHTRA SDL 2026	4,000.00
51	7.58% MAHARASHTRA SDL 2026	2,500.00
52	7.37% MAHARASHTRA SDL 2026	2,500.00
53	7.16% MAHARASHTRA SDL 2026	2,500.00
54	7.15% MAHARASHTRA SDL 2026	2,500.00
55	7.22% MAHARASHTRA SDL 2026	3,000.00
56	7.39% MAHARASHTRA SDL 2026	5,000.00
57	6.82% MAHARASHTRA SDL 2026	2,000.00

Sr. No.	Particulars	Balance as on end-March 2024
58	7.25% MAHARASHTRA SDL 2026	2,500.00
59	6.54% MAHARASHTRA SDL 2027	3,000.00
60	7.51% MAHARASHTRA SDL 2027	2,000.00
61	7.2% MAHARASHTRA SDL 2027	12,998.00
62	6.43% MAHARASHTRA SDL 2027	2,000.00
63	6.38% MAHARASHTRA SDL 2027	2,000.00
64	7.33% MAHARASHTRA SDL 2027	3,800.00
65	6.45% MAHARASHTRA SDL 2027	1,000.00
66	7.0% MAHARASHTRA SDL 2028	2,998.30
67	6.97% MAHARASHTRA SDL 2028	3,000.00
68	6.98% MAHARASHTRA SDL 2028	6,000.00
69	7.36% MAHARASHTRA SGS 2028	1,500.00
70	7.2% MAHARASHTRA SGS 2028	3,000.00
71	8.56% MAHARASHTRA SDL 2028	1,001.35
72	6.24% MAHARASHTRA SDL 2028	3,000.00
73	8.42% MAHARASHTRA SDL 2028	2,000.00
74	6.44% MAHARASHTRA SDL 2028	2,000.00
75	6.7% MAHARASHTRA SDL 2028	1,500.00
76	6.81% MAHARASHTRA SDL 2028	1,000.00
77	6.55% MAHARASHTRA SDL 2028	1,500.00
78	6.47% MAHARASHTRA SDL 2028	1,500.00
79	6.35% MAHARASHTRA SDL 2028	1,000.00
80	8.08% MAHARASHTRA SDL 2028	7,500.00
81	8.26% MAHARASHTRA SDL 2029	2,500.00
82	6.99% MAHARASHTRA SDL 2029	1,500.00
83	7.04% MAHARASHTRA SDL 2029	1,000.00
84	7.02% MAHARASHTRA SDL 2029	2,000.00
85	7.78% MAHARASHTRA SDL 2029	5,000.00
86	7.11% MAHARASHTRA SDL 2029	2,000.00
87	7.61% MAHARASHTRA SDL 2029	5,500.00
88	7.18% MAHARASHTRA SDL 2029	14,161.00
89	7.11% MAHARASHTRA SDL 2029	2,000.00
90	7.24% MAHARASHTRA SDL 2029	2,000.00
91	7.17% MAHARASHTRA SDL 2029	2,000.00
92	7.17% MAHARASHTRA SDL 2029	3,000.00
93	7.2% MAHARASHTRA SDL 2029	3,000.00
94	7.14% MAHARASHTRA SDL 2029	3,000.00
95	7.27% MAHARASHTRA SDL 2030	3,000.00
96	7.18% MAHARASHTRA SDL 2030	2,000.00
97	7.83% MAHARASHTRA SDL 2030	5,000.00
98	7.49% MAHARASHTRA SGS 2030	1,500.00
99	7.6% MAHARASHTRA SDL 2030	2,000.00
100	8.15% MAHARASHTRA SDL 2030	6,000.00
101	7.63% MAHARASHTRA SDL 2030	4,500.00
102	7.26% MAHARASHTRA SGS 2030	3,000.00
103	7.62% MAHARASHTRA SDL 2030	4,000.00
104	6.54% MAHARASHTRA SDL 2030	5,000.00
105	7.59% MAHARASHTRA SDL 2030	2,000.00
106	7.86% MAHARASHTRA SDL 2030	2,000.00
107	7.39% MAHARASHTRA SDL 2030	2,500.00
108	7.62% MAHARASHTRA SGS 2030	2,000.00
109	7.76% MAHARASHTRA SGS 2030	4,000.00
110	6.87% MAHARASHTRA SDL 2030	1,500.00
111	6.63% MAHARASHTRA SDL 2030	1,500.00
112	7.7% MAHARASHTRA SGS 2030	4,000.00
113	6.56% MAHARASHTRA SDL 2030	1,500.00
114	7.78% MAHARASHTRA SGS 2030	3,000.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
115	6.4% MAHARASHTRA SDL 2030	1,000.00
116	6.52% MAHARASHTRA SDL 2030	1,000.00
117	7.57% MAHARASHTRA SGS 2031	2,500.00
118	7.08% MAHARASHTRA SDL 2031	1,000.00
119	7.72% MAHARASHTRA SGS 2031	2,500.00
120	7.7% MAHARASHTRA SGS 2031	2,000.00
121	7.69% MAHARASHTRA SGS 2031	2,500.00
122	6.78% MAHARASHTRA SDL 2031	11,500.00
123	7.33% MAHARASHTRA SGS 2031	11,000.00
124	6.81% MAHARASHTRA SDL 2031	2,000.00
125	6.57% MAHARASHTRA SDL 2031	3,000.00
126	6.6% MAHARASHTRA SDL 2031	2,000.00
127	7.34% MAHARASHTRA SGS 2031	2,500.00
128	6.8% MAHARASHTRA SDL 2031	1,500.00
129	6.83% MAHARASHTRA SDL 2031	1,500.00
130	7.4% MAHARASHTRA SGS 2031	2,500.00
131	6.89% MAHARASHTRA SDL 2031	1,500.00
132	6.94% MAHARASHTRA SDL 2031	1,500.00
133	6.95% MAHARASHTRA SDL 2031	1,250.00
134	6.49% MAHARASHTRA SDL 2031	2,000.00
135	6.67% MAHARASHTRA SDL 2031	2,000.00
136	7.18% MAHARASHTRA SDL 2032	3,000.00
137	7.25% MAHARASHTRA SDL 2032	2,500.00
138	7.72% MAHARASHTRA SGS 2032	2,500.00
139	7.73% MAHARASHTRA SGS 2032	3,000.00
140	6.82% MAHARASHTRA SDL 2032	2,500.00
141	6.84% MAHARASHTRA SDL 2032	1,500.00
142	6.83% MAHARASHTRA SDL 2032	1,500.00
143	7.7% MAHARASHTRA SDL 2032	4,000.00
144	6.83% MAHARASHTRA SDL 2032	1,000.00
145	7.32% MAHARASHTRA SGS 2032	5,000.00
146	6.86% MAHARASHTRA SDL 2032	1,000.00
147	7.89% MAHARASHTRA SDL 2032	2,000.00
148	7.35% MAHARASHTRA SGS 2032	2,500.00
149	6.83% MAHARASHTRA SDL 2032	1,000.00
150	6.89% MAHARASHTRA SDL 2032	1,000.00
151	7.18% MAHARASHTRA SDL 2032(Jun)	9,000.00
152	7.4% MAHARASHTRA SGS 2032	2,500.00
153	6.95% MAHARASHTRA SDL 2032	1,000.00
154	7.01% MAHARASHTRA SDL 2032	1,000.00
155	6.78% MAHARASHTRA SDL 2032	1,500.00
156	7.64% MAHARASHTRA SGS 2032	2,000.00
157	7.1% MAHARASHTRA SDL 2032	1,500.00
158	7.05% MAHARASHTRA SDL 2032	1,500.00
159	6.56% MAHARASHTRA SDL 2032	1,500.00
160	6.67% MAHARASHTRA SDL 2032	1,000.00
161	7.64% MAHARASHTRA SGS 2033	2,500.00
162	7.74% MAHARASHTRA SGS 2033	2,500.00
163	7.7% MAHARASHTRA SGS 2033	2,000.00
164	7.66% MAHARASHTRA SGS 2033	2,500.00
165	6.87% MAHARASHTRA SDL 2033	2,500.00
166	6.88% MAHARASHTRA SDL 2033	1,500.00
167	6.87% MAHARASHTRA SDL 2033	1,000.00
168	7.46% MAHARASHTRA SGS 2033	6,000.00
169	6.91% MAHARASHTRA SDL 2033	10,000.00
170	7.71% MAHARASHTRA SGS 2033	2,500.00
171	7.7% MAHARASHTRA SGS 2033	4,000.00

Sr. No.	Particulars	Balance as on end-March 2024
172	7.42% MAHARASHTRA SGS 2034	3,000.00
173	7.73% MAHARASHTRA SGS 2034	2,500.00
174	7.72% MAHARASHTRA SDL 2034	4,000.00
175	7.47% MAHARASHTRA SGS 2034	6,000.00
176	6.91% MAHARASHTRA SDL 2034	2,000.00
177	7.7% MAHARASHTRA SGS 2034	2,500.00
178	7.7% MAHARASHTRA SGS 2034	4,000.00
179	7.72% MAHARASHTRA SGS 2035	2,000.00
180	7.63% MAHARASHTRA SGS 2035	2,500.00
181	7.48% MAHARASHTRA SGS 2035	2,500.00
182	7.46% MAHARASHTRA SGS 2035	1,500.00
183	7.43% MAHARASHTRA SGS 2035	1,500.00
184	7.4% MAHARASHTRA SGS 2035	2000
185	7.73% MAHARASHTRA SGS 2036	2000
186	7.63% MAHARASHTRA SGS 2036	2500
187	7.49% MAHARASHTRA SGS 2036	2500
188	7.47% MAHARASHTRA SGS 2036	1500
189	7.43% MAHARASHTRA SGS 2036	1500
190	7.4% MAHARASHTRA SGS 2036	2000
191	7.1% MAHARASHTRA SDL 2036	5000
192	7.45% MAHARASHTRA SGS 2037	3000
193	7.42% MAHARASHTRA SGS 2037	3000
194	7.45% MAHARASHTRA SGS 2038	3000
195	7.45% MAHARASHTRA SGS 2038	3000
196	7.45% MAHARASHTRA SGS 2039	3000
197	7.45% MAHARASHTRA SGS 2039	2000
198	7.46% MAHARASHTRA SGS 2041	2000
199	7.48% MAHARASHTRA SGS 2042	2000
200	7.5% MAHARASHTRA SGS 2044	2000
<b>Total [A]</b>		<b>502,791.65</b>
<b>Compensation Bonds</b>		
1	5% Urban Land Ceiling (Maharashtra) Bonds	0.36
2	3% Maharashtra Agricultural Lands (Ceiling of Hold	0.20
<b>Total [B]</b>		<b>0.56</b>
<b>Total [A+B]</b>		<b>502,792.22</b>
<b>Loans not bearing interest</b>		
1	12.50% MAHARASHTRA SDL 2004	0.00
2	14.00% MAHARASHTRA SDL 2005	0.05
3	13.85% MAHARASHTRA SDL 2006	0.02
4	13.75 % MAHARASHTRA SDL 2007	0.06
5	13.05% MAHARASHTRA SDL 2007	0.03
6	13.00% MAHARASHTRA S.D. 2007	0.03
7	12.15% MAHARASHTRA SDL 2008	0.20
8	11.50% MAHARASHTRA S.D. 2008	0.10
9	12.50% MAHARASHTRA SDL 2008	0.01
10	11.50% MAHARASHTRA S.D. 2009	0.04
11	11.50% MAHARASHTRA S.D. 2010	0.02
12	12.00% MAHARASHTRA SDL 2010	0.00
13	11.50% MAHARASHTRA S.D. 2011	0.03
14	12.00% MAHARASHTRA S.D. 2011	0.01
15	9.35% MAHARASHTRA SDL 2024	0.00
16	9.24% MAHARASHTRA SDL 2024	0.00
17	9.35% MAHARASHTRA SDL 2024	0.00
18	7.89% MAHARASHTRA SDL 2024	0.00
19	9.63% MAHARASHTRA SDL 2024	0.00
<b>Total [C]</b>		<b>0.59</b>
<b>Total [A+B+C]</b>		<b>502,792.80</b>

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024		Sr. No.	Particulars	Balance as on end-March 2024
<b>Manipur</b>						
<b>Loan Bearing Interest</b>						
1	8.85% MANIPUR SDL 2024	60.00		56	7.83% MANIPUR SDL 2032	250.00
2	8.91% MANIPUR SDL 2024	200.00		57	7.71% MANIPUR SGS 2032	100.00
3	8.09% MANIPUR SDL 2025	100.00		58	7.69% MANIPUR SGS 2034	122.00
4	8.06% MANIPUR SDL 2025	103.00		59	7.7% MANIPUR SGS 2035	150.00
5	8.07% MANIPUR SDL 2025	200.00		60	7.62% MANIPUR SGS 2035	200.00
6	8.29% MANIPUR SDL 2025	75.00		61	7.76% MANIPUR SGS 2035	200.00
7	8.32% MANIPUR SDL 2025	75.00		62	7.49% MANIPUR SGS 2035	200.00
8	8.1% MANIPUR SDL 2025	75.00		63	7.39% MANIPUR SGS 2035	150.00
9	8.25% MANIPUR SDL 2025	75.00		64	7.41% MANIPUR SGS 2035	150.00
10	8.63% MANIPUR SDL 2026	100.00		65	7.51% MANIPUR SGS 2035	200.00
11	7.96% MANIPUR SDL 2026	50.00		66	7.44% MANIPUR SGS 2035	100.00
12	7.69% MANIPUR SDL 2026	100.00		67	7.59% MANIPUR SGS 2035	100.00
13	7.57% MANIPUR SDL 2026	100.00		68	7.73% MANIPUR SGS 2035	100.00
14	7.48% MANIPUR SDL 2026	50.00		69	7.5% MANIPUR SGS 2036	200.00
15	7.09% MANIPUR SDL 2026	100.00		70	7.5% MANIPUR SGS 2036	126.00
16	7.22% MANIPUR SDL 2026	60.00		71	7.77% MANIPUR SGS 2038	100.00
17	7.35% MANIPUR SDL 2026	90.00			<b>Total [A]</b>	<b>10571.00</b>
18	7.57% MANIPUR SDL 2027	80.00		<b>Loans not bearing interest</b>		
19	7.15% MANIPUR SDL 2027	300.00		1	9.46% MANIPUR SDL 2024	0
20	8.02% MANIPUR SDL 2028	150.00			<b>Total [B]</b>	<b>0</b>
21	8.02% MANIPUR SDL 2028	75.00			<b>Total [A+B]</b>	<b>10571.00</b>
22	7.8% MANIPUR SDL 2028	350.00		<b>Meghalaya</b>		
23	8.62% MANIPUR SDL 2028	50.00		<b>Loan Bearing Interest</b>		
24	8.09% MANIPUR SDL 2028	100.00		1	9.0% MEGHALAYA SDL 2024	80.00
25	8.38% MANIPUR SDL 2029	200.00		2	4.95% MEGHALAYA SDL 2024	328.00
26	8.43% MANIPUR SDL 2029	150.00		3	9.02% MEGHALAYA SDL 2024	80.00
27	8.09% MANIPUR SDL 2029	120.00		4	8.19% MEGHALAYA SDL 2024	100.00
28	8.16% MANIPUR SDL 2029	203.00		5	8.14% MEGHALAYA SDL 2025	100.00
29	7.22% MANIPUR SDL 2029	400.00		6	8.08% MEGHALAYA SDL 2025	75.00
30	7.25% MANIPUR SDL 2029	200.00		7	8.06% MEGHALAYA SDL 2025	50.00
31	6.9% MANIPUR SDL 2030	300.00		8	8.09% MEGHALAYA SDL 2025	60.00
32	6.99% MANIPUR SDL 2030	100.00		9	8.07% MEGHALAYA SDL 2025	100.00
33	7.05% MANIPUR SDL 2030	191.00		10	8.22% MEGHALAYA SDL 2025	70.00
34	6.95% MANIPUR SDL 2030	363.00		11	8.31% MEGHALAYA SDL 2025	50.00
35	8.0% MANIPUR SDL 2030	200.00		12	6.94% MEGHALAYA SDL 2025	200.00
36	6.8% MANIPUR SDL 2030	150.00		13	8.28% MEGHALAYA SDL 2025	100.00
37	6.56% MANIPUR SDL 2030	100.00		14	7.96% MEGHALAYA SDL 2025	60.00
38	6.42% MANIPUR SDL 2030	150.00		15	7.63% MEGHALAYA SGS 2025	300.00
39	6.45% MANIPUR SDL 2030	100.00		16	8.1% MEGHALAYA SDL 2025	100.00
40	6.6% MANIPUR SDL 2030	180.00		17	8.19% MEGHALAYA SDL 2025	50.00
41	6.63% MANIPUR SDL 2031	150.00		18	8.19% MEGHALAYA SDL 2026	80.00
42	6.88% MANIPUR SDL 2031	152.00		19	8.63% MEGHALAYA SDL 2026	70.00
43	7.18% MANIPUR SDL 2031	120.00		20	7.98% MEGHALAYA SDL 2026	60.00
44	6.78% MANIPUR SDL 2031	200.00		21	8.0% MEGHALAYA SDL 2026	100.00
45	7.0% MANIPUR SDL 2031	200.00		22	7.69% MEGHALAYA SDL 2026	50.00
46	7.01% MANIPUR SDL 2031	200.00		23	7.43% MEGHALAYA SDL 2026	100.00
47	6.87% MANIPUR SDL 2031	147.00		24	7.18% MEGHALAYA SDL 2026	150.00
48	7.0% MANIPUR SDL 2031	140.00		25	7.39% MEGHALAYA SGS 2026	413.00
49	7.03% MANIPUR SDL 2031	200.00		26	7.1% MEGHALAYA SDL 2026	180.00
50	7.0% MANIPUR SDL 2031	90.00		27	7.57% MEGHALAYA SDL 2027	100.00
51	7.23% MANIPUR SDL 2032	59.00		28	7.83% MEGHALAYA SDL 2027	114.00
52	7.34% MANIPUR SDL 2032	60.00		29	7.6% MEGHALAYA SDL 2027	147.00
53	7.34% MANIPUR SDL 2032	180.00		30	7.26% MEGHALAYA SDL 2027	125.00
54	7.72% MANIPUR SDL 2032	250.00		31	7.31% MEGHALAYA SDL 2027	120.00
55	7.82% MANIPUR SDL 2032	150.00		32	7.43% MEGHALAYA SDL 2027	125.00
				33	7.53% MEGHALAYA SDL 2027	125.00
				34	7.69% MEGHALAYA SDL 2027	245.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
35	7.4% MEGHALAYA SGS 2027	86.00
36	7.49% MEGHALAYA SGS 2027	354.00
37	8.28% MEGHALAYA SDL 2028	100.00
38	8.14% MEGHALAYA SDL 2028	125.00
39	8.1% MEGHALAYA SDL 2028	150.50
40	8.74% MEGHALAYA SDL 2028	150.00
41	8.55% MEGHALAYA SDL 2028	250.00
42	8.4% MEGHALAYA SDL 2028	150.00
43	8.09% MEGHALAYA SDL 2028	100.00
44	8.43% MEGHALAYA SDL 2029	100.00
45	8.42% MEGHALAYA SDL 2029	250.00
46	8.09% MEGHALAYA SDL 2029	122.00
47	7.13% MEGHALAYA SDL 2029	200.00
48	7.16% MEGHALAYA SDL 2029	150.00
49	7.31% MEGHALAYA SDL 2029	100.00
50	7.2% MEGHALAYA SDL 2029	195.00
51	7.29% MEGHALAYA SDL 2029	100.00
52	7.04% MEGHALAYA SDL 2030	150.00
53	7.2% MEGHALAYA SDL 2030	449.00
54	6.52% MEGHALAYA SDL 2030	200.00
55	6.45% MEGHALAYA SDL 2030	150.00
56	6.7% MEGHALAYA SDL 2030	200.00
57	6.9% MEGHALAYA SDL 2030	250.00
58	6.65% MEGHALAYA SDL 2030	250.00
59	6.6% MEGHALAYA SDL 2030	265.00
60	6.6% MEGHALAYA SDL 2030	100.00
61	6.63% MEGHALAYA SDL 2031	106.00
62	7.17% MEGHALAYA SDL 2031	96.00
63	7.16% MEGHALAYA SDL 2031	58.00
64	6.85% MEGHALAYA SDL 2031	102.00
65	6.82% MEGHALAYA SDL 2031	400.00
66	7.8% MEGHALAYA SDL 2031	200.00
67	7.44% MEGHALAYA SGS 2031	200.00
68	7.78% MEGHALAYA SDL 2031	200.00
69	7.72% MEGHALAYA SGS 2031	322.00
70	7.27% MEGHALAYA SDL 2032	80.00
71	7.36% MEGHALAYA SGS 2032	150.00
72	7.42% MEGHALAYA SGS 2032	350.00
73	7.66% MEGHALAYA SGS 2032	170.00
74	7.63% MEGHALAYA SGS 2032	172.00
75	7.19% MEGHALAYA SDL 2041	400.00
76	7.02% MEGHALAYA SDL 2041	300.00
	<b>Total [A]</b>	<b>12209.50</b>
<b>Special Securities</b>		
1	7.64% MEGHALAYA UDAY BOND 2024	0.00
2	7.77% MEGHALAYA UDAY BOND 2025	12.50
3	7.43% MEGHALAYA UDAY BOND 2026	12.50
4	7.72% MEGHALAYA UDAY BOND 2027	12.50
5	8.04% MEGHALAYA UDAY BOND 2028	12.50
6	7.83% MEGHALAYA UDAY BOND 2029	12.50
7	7.77% MEGHALAYA UDAY BOND 2030	12.50
8	7.78% MEGHALAYA UDAY BOND 2031	12.50
9	7.67% MEGHALAYA UDAY BOND 2032	12.50
	<b>Total [B]</b>	<b>100.00</b>
	<b>Total [A+B]</b>	<b>12309.50</b>
<b>Loans not bearing interest</b>		

Sr. No.	Particulars	Balance as on end-March 2024
1	9.47% MEGHALAYA SDL 2024	0
	<b>Total [C]</b>	<b>0</b>
	<b>Total [A+B+C]</b>	<b>12309.50</b>
<b>Mizoram</b>		
<b>Loan Bearing Interest</b>		
1	9.41% MIZORAM SDL 2024	20.00
2	9.25% MIZORAM SDL 2024	20.00
3	8.85% MIZORAM SDL 2024	20.00
4	8.89% MIZORAM SDL 2024	50.00
5	8.46% MIZORAM SDL 2024	20.00
6	8.27% MIZORAM SDL 2024	100.00
7	8.23% MIZORAM SDL 2025	75.00
8	8.16% MIZORAM SDL 2025	60.00
9	8.19% MIZORAM SDL 2026	65.00
10	8.05% MIZORAM SDL 2026	50.00
11	7.21% MIZORAM SDL 2026	120.00
12	7.22% MIZORAM SDL 2027	100.00
13	7.41% MIZORAM SDL 2027	100.00
14	7.71% MIZORAM SDL 2027	74.00
15	8.14% MIZORAM SDL 2028	150.00
16	7.05% MIZORAM SDL 2029	73.00
17	8.22% MIZORAM SDL 2029	158.00
18	7.22% MIZORAM SDL 2029	100.00
19	7.17% MIZORAM SDL 2029	100.00
20	7.2% MIZORAM SDL 2029	92.00
21	7.11% MIZORAM SDL 2030	90.00
22	7.2% MIZORAM SDL 2030	271.00
23	7.5% MIZORAM SDL 2030	89.00
24	7.04% MIZORAM SDL 2030	100.00
25	6.6% MIZORAM SDL 2030	60.00
26	6.48% MIZORAM SDL 2030	100.00
27	7.69% MIZORAM SDL 2031	150.00
28	6.68% MIZORAM SDL 2031	100.00
29	6.64% MIZORAM SDL 2032	90.00
30	7.86% MIZORAM SDL 2032	100.00
31	7.78% MIZORAM SGS 2032	100.00
32	7.29% MIZORAM SDL 2033	150.00
33	7.04% MIZORAM SDL 2033	50.00
34	7.27% MIZORAM SDL 2033	30.00
35	6.9% MIZORAM SDL 2033	150.00
36	7.74% MIZORAM SDL 2033	200.00
37	7.25% MIZORAM SDL 2034	90.00
38	7.12% MIZORAM SDL 2034	100.00
39	7.0% MIZORAM SDL 2034	80.00
40	7.06% MIZORAM SDL 2034	104.00
41	6.84% MIZORAM SDL 2034	132.00
42	6.57% MIZORAM SDL 2035	150.00
43	7.05% MIZORAM SDL 2035	132.00
44	7.7% MIZORAM SGS 2035	150.00
45	7.62% MIZORAM SGS 2036	100.00
46	7.43% MIZORAM SGS 2036	125.00
47	8.02% MIZORAM SDL 2036	90.00
48	7.87% MIZORAM SGS 2036	100.00
49	7.69% MIZORAM SGS 2037	100.00
50	7.43% MIZORAM SGS 2037	125.00
51	7.78% MIZORAM SGS 2037	100.00
52	7.81% MIZORAM SGS 2037	90.00



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
53	7.74% MIZORAM SGS 2038	125.00
54	7.36% MIZORAM SGS 2038	100.00
55	7.36% MIZORAM SGS 2038	80.00
56	7.72% MIZORAM SGS 2038	60.00
57	7.73% MIZORAM SGS 2039	80.00
58	7.4% MIZORAM SGS 2039	81.00
59	7.46% MIZORAM SGS 2039	80.00
60	7.52% MIZORAM SGS 2040	80.00
<b>Total [A]</b>		<b>5831.00</b>
<b>Loans not bearing interest</b>		
1	9.72% MIZORAM SDL 2024	0
<b>Total [B]</b>		<b>0</b>
<b>Total [A+B]</b>		<b>5831.00</b>
<b>NAGALAND</b>		
<b>Loan Bearing Interest</b>		
1	9.65% NAGALAND SDL 2024	135.00
2	9.1% NAGALAND SDL 2024	65.00
3	8.46% NAGALAND SDL 2024	150.00
4	8.06% NAGALAND SDL 2025	100.00
5	8.07% NAGALAND SDL 2025	150.00
6	8.14% NAGALAND SDL 2025	100.00
7	8.22% NAGALAND SDL 2025	100.00
8	8.22% NAGALAND SDL 2025	150.00
9	8.15% NAGALAND SDL 2025	100.00
10	8.41% NAGALAND SDL 2026	100.00
11	8.63% NAGALAND SDL 2026	200.00
12	8.53% NAGALAND SDL 2026	200.00
13	7.98% NAGALAND SDL 2026	60.00
14	7.57% NAGALAND SDL 2026	75.00
15	7.49% NAGALAND SDL 2026	75.00
16	7.22% NAGALAND SDL 2026	75.00
17	6.89% NAGALAND SDL 2026	150.00
18	7.1% NAGALAND SDL 2026	150.00
19	7.27% NAGALAND SDL 2027	100.00
20	7.74% NAGALAND SDL 2027	150.00
21	7.6% NAGALAND SDL 2027	235.00
22	7.43% NAGALAND SDL 2027	200.00
23	7.78% NAGALAND SDL 2027	300.00
24	7.88% NAGALAND SDL 2028	200.00
25	8.25% NAGALAND SDL 2028	150.00
26	8.14% NAGALAND SDL 2028	285.00
27	7.97% NAGALAND SDL 2028	200.00
28	8.75% NAGALAND SDL 2028	150.00
29	8.19% NAGALAND SDL 2028	150.00
30	8.37% NAGALAND SDL 2029	150.00
31	8.17% NAGALAND SDL 2029	172.00
32	8.15% NAGALAND SDL 2029	100.00
33	7.31% NAGALAND SDL 2029	150.00
34	7.2% NAGALAND SDL 2029	150.00
35	7.29% NAGALAND SDL 2029	250.00
36	7.03% NAGALAND SDL 2030	150.00
37	7.05% NAGALAND SDL 2030	200.00
38	8.0% NAGALAND SDL 2030	200.00
39	6.52% NAGALAND SDL 2030	150.00
40	6.7% NAGALAND SDL 2030	150.00
41	6.91% NAGALAND SDL 2030	250.00
42	6.5% NAGALAND SDL 2030	314.00

Sr. No.	Particulars	Balance as on end-March 2024
43	6.62% NAGALAND SDL 2030	220.00
44	7.05% NAGALAND SDL 2031	437.00
45	6.85% NAGALAND SDL 2031	350.00
46	6.85% NAGALAND SDL 2031	250.00
47	6.97% NAGALAND SDL 2031	150.00
48	6.8% NAGALAND SDL 2031	150.00
49	7.0% NAGALAND SDL 2031	89.00
50	7.0% NAGALAND SDL 2031	298.00
51	7.34% NAGALAND SDL 2032	440.00
52	7.88% NAGALAND SDL 2032	400.00
53	7.82% NAGALAND SDL 2032	250.00
54	7.67% NAGALAND SDL 2032	226.00
55	7.82% NAGALAND SGS 2032	146.00
56	7.65% NAGALAND SGS 2032	300.00
57	7.67% NAGALAND SGS 2033	193.00
58	7.67% NAGALAND SGS 2033	248.00
59	7.75% NAGALAND SGS 2033	91.00
60	7.58% NAGALAND SGS 2033	300.00
61	7.33% NAGALAND SGS 2033	250.00
62	7.37% NAGALAND SGS 2033	200.00
63	7.37% NAGALAND SGS 2033	150.00
64	7.67% NAGALAND SGS 2033	350.00
65	7.78% NAGALAND SGS 2033	501.00
66	7.49% NAGALAND SGS 2034	400.00
67	7.48% NAGALAND SGS 2034	400.00
<b>Total [A]</b>		<b>13430.00</b>
<b>Loans not bearing interest</b>		
1	9.8% NAGALAND SDL 2024	0
2	9.69% NAGALAND SDL 2024	0
3	9.49% NAGALAND SDL 2024	0
<b>Total [B]</b>		<b>0</b>
<b>Total [A+B]</b>		<b>13430.00</b>
<b>Odisha</b>		
<b>Loan Bearing Interest</b>		
1	6.7% ODISHA SDL 2024	500.00
2	6.92% ODISHA SDL 2024	500.00
3	6.72% ODISHA SDL 2024	500.00
4	6.8% ODISHA SDL 2025	500.00
5	8.03% ODISHA SDL 2025	1000.00
6	8.25% ODISHA SDL 2025	500.00
7	8.38% ODISHA SDL 2026	1500.00
8	8.0% ODISHA SDL 2026	500.00
9	7.57% ODISHA SDL 2026	500.00
10	7.08% ODISHA SDL 2026	1000.00
11	7.65% ODISHA SDL 2027	500.00
12	8.19% ODISHA SDL 2028	500.00
13	7.05% ODISHA SDL 2029	500.00
14	7.3% ODISHA SDL 2029	500.00
15	7.8% ODISHA SDL 2029	500.00
16	8.0% ODISHA SDL 2031	700.00
17	6.87% ODISHA SDL 2031	500.00
18	7.95% ODISHA SDL 2032	1200.00
19	7.48% ODISHA SDL 2032	1000.00
20	8.79% ODISHA SDL 2033	500.00
21	7.27% ODISHA SDL 2036	1500.00
22	7.53% ODISHA SDL 2037	500.00
23	8.28% ODISHA SDL 2038	500.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
24	8.35% ODISHA SDL 2043	500.00
	<b>Total [A]</b>	<b>16400.00</b>
	<b>Loans not bearing interest</b>	
1	14.00% ORISSA GOVT LOAN 2005	0.02
2	13.85% ORISSA SDL 2006	0.01
3	13.05% ORISSA GOVT LOAN 2007	0.01
4	11.50% ORISSA GOVT. 2008	0.00
5	12.00% ORISSA GOVT. 2011	0.02
6	7.97% ODISHA SDL 2024	0.00
7	7.51% ODISHA SDL 2024	0.00
	<b>Total [B]</b>	<b>0.06</b>
	<b>Total [A+B]</b>	<b>16400.06</b>
	<b>Puducherry</b>	
	<b>Loan Bearing Interest</b>	
1	8.81% PUDUCHERRY SDL 2024	100.00
2	8.89% PUDUCHERRY SDL 2024	200.00
3	8.46% PUDUCHERRY SDL 2024	100.00
4	8.15% PUDUCHERRY SDL 2025	50.00
5	5.46% PUDUCHERRY SDL 2025	250.00
6	8.07% PUDUCHERRY SDL 2025	20.38
7	8.3% PUDUCHERRY SDL 2025	100.00
8	8.32% PUDUCHERRY SDL 2025	100.00
9	7.95% PUDUCHERRY SDL 2025	125.00
10	8.16% PUDUCHERRY SDL 2025	125.00
11	7.01% PUDUCHERRY SDL 2026	100.00
12	6.3% PUDUCHERRY SDL 2026	150.00
13	7.29% PUDUCHERRY SGS 2026	100.00
14	7.33% PUDUCHERRY SDL 2026	100.00
15	5.96% PUDUCHERRY SDL 2026	123.86
16	5.75% PUDUCHERRY SDL 2026	125.00
17	7.08% PUDUCHERRY SDL 2026	200.00
18	7.35% PUDUCHERRY SGS 2025	100.00
19	8.35% PUDUCHERRY SDL 2027	175.00
20	7.39% PUDUCHERRY SDL 2027	100.00
21	7.53% PUDUCHERRY SDL 2027	300.00
22	6.3% PUDUCHERRY SDL 2027	125.00
23	7.88% PUDUCHERRY SDL 2028	100.00
24	7.03% PUDUCHERRY SDL 2028	100.00
25	8.29% PUDUCHERRY SDL 2028	100.00
26	6.9% PUDUCHERRY SDL 2028	190.00
27	7.63% PUDUCHERRY SDL 2028	200.00
28	6.62% PUDUCHERRY SDL 2028	125.00
29	7.21% PUDUCHERRY SDL 2028	200.00
30	8.37% PUDUCHERRY SDL 2029	150.00
31	6.99% PUDUCHERRY SDL 2029	185.00
32	6.9% PUDUCHERRY SDL 2029	100.00
33	7.25% PUDUCHERRY SDL 2029	200.00
34	8.19% PUDUCHERRY SDL 2029	100.00
35	8.22% PUDUCHERRY SDL 2030	125.00
36	7.35% PUDUCHERRY SDL 2030	70.00
37	6.96% PUDUCHERRY SDL 2030	125.00
38	8.73% PUDUCHERRY SDL 2030	100.00
39	6.52% PUDUCHERRY SDL 2030	200.00
40	8.22% PUDUCHERRY SDL 2031	150.00
41	6.88% PUDUCHERRY SDL 2031	100.00
42	7.27% PUDUCHERRY SDL 2031	125.00
43	8.52% PUDUCHERRY SDL 2031	50.00

Sr. No.	Particulars	Balance as on end-March 2024
44	6.87% PUDUCHERRY SDL 2031	125.00
45	7.15% PUDUCHERRY SDL 2031	125.00
46	7.25% PUDUCHERRY SDL 2032	125.00
47	7.65% PUDUCHERRY SDL 2032	225.00
48	7.63% PUDUCHERRY SGS 2032	150.00
49	6.64% PUDUCHERRY SDL 2032	100.00
50	6.98% PUDUCHERRY SDL 2033	240.00
51	7.35% PUDUCHERRY SDL 2033	300.00
52	6.86% PUDUCHERRY SDL 2034	100.00
53	7.31% PUDUCHERRY SDL 2035	200.00
54	7.62% PUDUCHERRY SGS 2035	250.00
55	7.78% PUDUCHERRY SGS 2036	300.00
56	7.47% PUDUCHERRY SGS 2037	300.00
57	7.69% PUDUCHERRY SGS 2037	150.00
58	7.38% PUDUCHERRY SGS 2038	200.00
59	7.59% PUDUCHERRY SGS 2041	250.00
	<b>Total [A]</b>	<b>8804.24</b>
	<b>Loans not bearing interest</b>	
1	9.25% PUDUCHERRY SDL 2024	0
2	9.38% PUDUCHERRY SDL 2024	0
	<b>Total [B]</b>	<b>0</b>
	<b>Total [A+B]</b>	<b>8804.24</b>
	<b>Punjab</b>	
	<b>Loan Bearing Interest</b>	
1	6.76% PUNJAB SDL 2024	500.00
2	9.63% PUNJAB SDL 2024	1200.00
3	9.21% PUNJAB SDL 2024	800.00
4	8.84% PUNJAB SDL 2024	800.00
5	8.16% PUNJAB SDL 2024	300.00
6	8.12% PUNJAB SDL 2025	600.00
7	8.05% PUNJAB SDL 2025	800.00
8	8.08% PUNJAB SDL 2025	750.00
9	8.06% PUNJAB SDL 2025	200.00
10	6.95% PUNJAB SDL 2025	272.50
11	7.25% PUNJAB SDL 2025	600.00
12	8.05% PUNJAB SDL 2025	1000.00
13	8.32% PUNJAB SDL 2025	900.00
14	8.27% PUNJAB SDL 2025	600.00
15	8.34% PUNJAB SDL 2025	600.00
16	8.25% PUNJAB SDL 2025	900.00
17	8.28% PUNJAB SDL 2025	600.00
18	8.25% PUNJAB SDL 2025	900.00
19	8.16% PUNJAB SDL 2025	400.00
20	8.01% PUNJAB SDL 2025	1500.00
21	8.14% PUNJAB SDL 2025	500.00
22	8.24% PUNJAB SDL 2025	600.00
23	8.31% PUNJAB SDL 2026	300.00
24	8.4% PUNJAB SDL 2026	400.00
25	8.66% PUNJAB SDL 2026	600.00
26	8.53% PUNJAB SDL 2026	200.00
27	8.08% PUNJAB SDL 2026	800.00
28	7.98% PUNJAB SDL 2026	1300.00
29	7.96% PUNJAB SDL 2026	1100.00
30	8.0% PUNJAB SDL 2026	800.00
31	6.8% PUNJAB SDL 2026	500.00
32	7.14% PUNJAB SDL 2027	800.00
33	7.59% PUNJAB SDL 2027	600.00



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
34	7.88% PUNJAB SDL 2027	1000.00
35	7.88% PUNJAB SDL 2027	855.00
36	7.6% PUNJAB SDL 2027	145.00
37	7.63% PUNJAB SDL 2027	800.00
38	7.59% PUNJAB SDL 2027	300.00
39	7.55% PUNJAB SDL 2027	600.00
40	7.49% PUNJAB SDL 2027	200.00
41	7.25% PUNJAB SDL 2027	1000.00
42	7.2% PUNJAB SDL 2027	200.00
43	7.34% PUNJAB SDL 2027	600.00
44	7.24% PUNJAB SDL 2027	200.00
45	7.3% PUNJAB SDL 2027	1200.00
46	7.32% PUNJAB SDL 2027	700.00
47	7.42% PUNJAB SDL 2027	1500.00
48	7.42% PUNJAB SDL 2027	400.00
49	7.46% PUNJAB SDL 2027	1000.00
50	7.61% PUNJAB SDL 2027	600.00
51	7.62% PUNJAB SDL 2027	200.00
52	7.65% PUNJAB SDL 2027	500.00
53	7.75% PUNJAB SDL 2027	500.00
54	7.67% PUNJAB SDL 2027	800.00
55	7.78% PUNJAB SDL 2027	400.00
56	7.72% PUNJAB SDL 2027	300.00
57	7.82% PUNJAB SDL 2027	600.00
58	7.79% PUNJAB SDL 2028	300.00
59	7.77% PUNJAB SDL 2028	500.00
60	8.2% PUNJAB SDL 2028	875.00
61	8.25% PUNJAB SDL 2028	300.00
62	8.36% PUNJAB SDL 2028	500.00
63	8.44% PUNJAB SDL 2028	1300.00
64	7.02% PUNJAB SDL 2028	1556.00
65	8.13% PUNJAB SDL 2028	1270.00
66	7.99% PUNJAB SDL 2028	2450.00
67	8.34% PUNJAB SDL 2028	1475.00
68	8.62% PUNJAB SDL 2028	1400.00
69	8.61% PUNJAB SDL 2028	400.00
70	8.43% PUNJAB SDL 2028	2326.00
71	8.34% PUNJAB SDL 2029	2133.35
72	8.38% PUNJAB SDL 2029	1500.00
73	8.23% PUNJAB SDL 2029	1972.00
74	7.6% PUNJAB SDL 2029	1900.00
75	7.28% PUNJAB SDL 2029	2400.00
76	7.21% PUNJAB SDL 2029	2300.00
77	7.28% PUNJAB SDL 2029	1500.00
78	7.19% PUNJAB SDL 2029	2100.00
79	7.17% PUNJAB SDL 2030	2200.00
80	7.17% PUNJAB SDL 2030	700.00
81	6.72% PUNJAB SDL 2030	500.00
82	6.7% PUNJAB SDL 2030	1600.00
83	6.42% PUNJAB SDL 2030	1000.00
84	8.56% PUNJAB SDL 2030	2000.00
85	6.69% PUNJAB SDL 2030	500.00
86	6.6% PUNJAB SDL 2030	750.00
87	7.05% PUNJAB SDL 2031	1900.00
88	7.23% PUNJAB SDL 2031	1365.00
89	8.45% PUNJAB SDL 2031	2054.32
90	6.81% PUNJAB SDL 2031	2500.00

Sr. No.	Particulars	Balance as on end-March 2024
91	6.95% PUNJAB SDL 2031	2200.00
92	6.97% PUNJAB SDL 2031	2500.00
93	6.89% PUNJAB SDL 2031	2000.00
94	6.84% PUNJAB SDL 2031	2107.01
95	7.3% PUNJAB SDL 2031	2300.00
96	7.14% PUNJAB SDL 2032	2500.00
97	7.22% PUNJAB SDL 2032	1600.00
98	7.85% PUNJAB SDL 2032	1000.00
99	7.62% PUNJAB SGS 2032	500.00
100	7.46% PUNJAB SGS 2033	1399.00
101	6.86% PUNJAB SDL 2033	2000.00
102	7.59% PUNJAB SGS 2033	2500.00
103	8.5% PUNJAB SDL 2033	2500.00
104	8.49% PUNJAB SDL 2033	1800.00
105	6.98% PUNJAB SDL 2033	974.89
106	7.77% PUNJAB SGS 2033	1455.51
107	7.41% PUNJAB SGS 2034	1300.00
108	7.45% PUNJAB SGS 2034	2500.00
109	7.47% PUNJAB SGS 2034	2500.00
110	7.18% PUNJAB SDL 2034	400.00
111	7.45% PUNJAB SGS 2034	1489.01
112	7.48% PUNJAB SGS 2034	1500.00
113	7.3% PUNJAB SDL 2034	1035.00
114	6.92% PUNJAB SDL 2035	2499.50
115	7.52% PUNJAB SGS 2035	1500.00
116	7.49% PUNJAB SGS 2035	1750.00
117	7.67% PUNJAB SGS 2035	1500.00
118	6.79% PUNJAB SDL 2035	1570.53
119	7.69% PUNJAB SGS 2036	2000.00
120	6.82% PUNJAB SDL 2036	1851.00
121	7.51% PUNJAB SGS 2036	1500.00
122	7.75% PUNJAB SGS 2036	1601.52
123	7.79% PUNJAB SGS 2036	1000.00
124	7.77% PUNJAB SGS 2036	941.00
125	7.14% PUNJAB SDL 2036	1500.00
126	7.78% PUNJAB SGS 2037	1500.00
127	7.19% PUNJAB SDL 2037	1032.43
128	7.12% PUNJAB SDL 2037	2500.00
129	7.76% PUNJAB SDL 2037	500.00
130	7.49% PUNJAB SGS 2037	1000.00
131	7.79% PUNJAB SGS 2037	1000.00
132	7.79% PUNJAB SGS 2038	1500.00
133	7.97% PUNJAB SGS 2038	2563.00
134	7.62% PUNJAB SGS 2038	2500.01
135	7.37% PUNJAB SGS 2038	2500.00
136	7.59% PUNJAB SGS 2039	2500.00
137	7.69% PUNJAB SGS 2039	2336.95
138	7.74% PUNJAB SGS 2039	2500.00
139	6.97% PUNJAB SDL 2039	2620.00
140	7.63% PUNJAB SGS 2039	2602.57
141	7.68% PUNJAB SGS 2039	2442.00
142	7.7% PUNJAB SGS 2040	1200.00
143	6.97% PUNJAB SDL 2040	2528.00
144	6.7% PUNJAB SDL 2040	2310.00
145	6.95% PUNJAB SDL 2040	2385.00
146	6.76% PUNJAB SDL 2040	1500.00
147	6.73% PUNJAB SDL 2040	2307.47

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
148	7.41% PUNJAB SDL 2042	3500.00
149	7.37% PUNJAB SDL 2042	2500.00
150	7.48% PUNJAB SDL 2042	2500.00
151	8.04% PUNJAB SDL 2042	2500.00
152	7.94% PUNJAB SDL 2042	2600.00
153	7.82% PUNJAB SDL 2042	2500.00
154	7.75% PUNJAB SGS 2042	2500.00
155	7.58% PUNJAB SGS 2042	2500.00
156	7.68% PUNJAB SGS 2042	2505.02
157	7.7% PUNJAB SGS 2042	2000.00
158	7.85% PUNJAB SGS 2042	2250.00
159	7.83% PUNJAB SGS 2042	2500.00
160	7.65% PUNJAB SGS 2042	2000.00
161	7.47% PUNJAB SGS 2043	2700.00
162	7.43% PUNJAB SGS 2048	2500.00
163	7.43% PUNJAB SGS 2048	750.00
164	6.65% PUNJAB SDL 2050	2500.00
165	6.65% PUNJAB SDL 2050	2700.00
166	6.63% PUNJAB SDL 2051	1100.00
	<b>Total [A]</b>	<b>232555.58</b>
	<b>Special Securities</b>	
1	8.50% PUNJAB UDAY BOND 2024	0.00
2	8.45% PUNJAB UDAY BOND 2024	0.00
3	8.22% PUNJAB UDAY BOND 2024	941.88
4	8.18% PUNJAB UDAY BOND 2024	100.00
5	7.21% PUNJAB UDAY BOND 2024	111.82
6	8.50% PUNJAB UDAY BOND 2025	559.71
7	8.49% PUNJAB UDAY BOND 2025	426.20
8	8.22% PUNJAB UDAY BOND 2025	941.88
9	8.18% PUNJAB UDAY BOND 2025	100.00
10	7.21% PUNJAB UDAY BOND 2025	111.82
11	8.22% PUNJAB UDAY BOND 2026	559.71
12	8.21% PUNJAB UDAY BOND 2026	426.20
13	8.22% PUNJAB UDAY BOND 2026	941.88
14	8.18% PUNJAB UDAY BOND 2026	100.00
15	7.21% PUNJAB UDAY BOND 2026	111.82
16	8.45% PUNJAB UDAY BOND 2027	559.71
17	8.43% PUNJAB UDAY BOND 2027	426.20
18	8.65% PUNJAB UDAY BOND 2028	559.71
19	8.66% PUNJAB UDAY BOND 2028	426.20
20	8.48% PUNJAB UDAY BOND 2029	559.71
21	8.47% PUNJAB UDAY BOND 2029	426.20
22	8.62% PUNJAB UDAY BOND 2030	559.71
23	8.61% PUNJAB UDAY BOND 2030	426.20
24	8.72% PUNJAB UDAY BOND 2031	559.71
25	8.71% PUNJAB UDAY BOND 2031	426.85
	<b>Total [B]</b>	<b>10363.1</b>
	<b>Total [A+B]</b>	<b>242918.71</b>
	<b>Loans not bearing interest</b>	
1	12.50% PUNJAB SDL 2004	0.00
2	14.00% PUNJAB LOAN 2005	0.02
3	9.23% PUNJAB SDL 2024	0
4	9.69% PUNJAB SDL 2024	0
5	9.45% PUNJAB SDL 2024	0
6	6.74% PUNJAB SDL 2024	0
	<b>Total [C]</b>	<b>0.02</b>
	<b>Total [A+B+C]</b>	<b>242918.73</b>

Sr. No.	Particulars	Balance as on end-March 2024
	<b>Rajasthan</b>	
	<b>Loan Bearing Interest</b>	
1	9.63% RAJASTHAN SDL 2024	500.00
2	9.38% RAJASTHAN SDL 2024	500.00
3	9.21% RAJASTHAN SDL 2024	500.00
4	5.38% RAJASTHAN SDL 2024	500.00
5	9.11% RAJASTHAN SDL 2024	500.00
6	5.47% RAJASTHAN SDL 2024	1000.00
7	8.79% RAJASTHAN SDL 2024	500.00
8	8.97% RAJASTHAN SDL 2024	500.00
9	8.96% RAJASTHAN SDL 2024	500.00
10	8.94% RAJASTHAN SDL 2024	500.00
11	5.05% RAJASTHAN SDL 2024	500.00
12	5.39% RAJASTHAN SDL 2024	250.00
13	9.03% RAJASTHAN SDL 2024	500.00
14	8.94% RAJASTHAN SDL 2024	500.00
15	8.99% RAJASTHAN SDL 2024	500.00
16	6.82% RAJASTHAN SDL 2024	1000.00
17	8.9% RAJASTHAN SDL 2024	500.00
18	6.88% RAJASTHAN SDL 2024	500.00
19	5.6% RAJASTHAN SDL 2024	500.00
20	8.84% RAJASTHAN SDL 2024	500.00
21	8.71% RAJASTHAN SDL 2024	500.00
22	8.42% RAJASTHAN SDL 2024	500.00
23	6.84% RAJASTHAN SDL 2024	250.00
24	8.43% RAJASTHAN SDL 2024	500.00
25	8.16% RAJASTHAN SDL 2024	500.00
26	8.24% RAJASTHAN SDL 2024	500.00
27	8.12% RAJASTHAN SDL 2025	500.00
28	5.39% RAJASTHAN SDL 2025	500.00
29	8.05% RAJASTHAN SDL 2025	1000.00
30	8.06% RAJASTHAN SDL 2025	750.00
31	8.05% RAJASTHAN SDL 2025	750.00
32	5.93% RAJASTHAN SDL 2025	500.00
33	6.03% RAJASTHAN SDL 2025	1000.00
34	8.02% RAJASTHAN SDL 2025	300.00
35	5.94% RAJASTHAN SDL 2025	1000.00
36	8.05% RAJASTHAN SDL 2025	500.00
37	8.05% RAJASTHAN SDL 2025	500.00
38	8.29% RAJASTHAN SDL 2025	1000.00
39	5.8% RAJASTHAN SDL 2025	1000.00
40	5.65% RAJASTHAN SDL 2025	750.00
41	8.23% RAJASTHAN SDL 2025	500.00
42	5.75% RAJASTHAN SDL 2025	500.00
43	8.2% RAJASTHAN SDL 2025	500.00
44	5.45% RAJASTHAN SDL 2025	500.00
45	8.29% RAJASTHAN SDL 2025	1000.00
46	5.49% RAJASTHAN SDL 2025	500.00
47	5.89% RAJASTHAN SDL 2025	500.00
48	6.92% RAJASTHAN SDL 2025	500.00
49	8.23% RAJASTHAN SDL 2025	500.00
50	6.89% RAJASTHAN SDL 2025	500.00
51	7.0% RAJASTHAN SDL 2025	1000.00
52	7.95% RAJASTHAN SDL 2025	750.00
53	7.99% RAJASTHAN SDL 2025	1000.00
54	8.14% RAJASTHAN SDL 2025	1500.00
55	8.16% RAJASTHAN SDL 2025	750.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
56	6.87% RAJASTHAN SDL 2025	500.00
57	5.35% RAJASTHAN SDL 2025	500.00
58	5.32% RAJASTHAN SDL 2025	1000.00
59	8.3% RAJASTHAN SDL 2026	2000.00
60	8.38% RAJASTHAN SDL 2026	1000.00
61	6.2% RAJASTHAN SDL 2026	750.00
62	6.09% RAJASTHAN SDL 2026	500.00
63	8.48% RAJASTHAN SDL 2026	1000.00
64	8.65% RAJASTHAN SDL 2026	800.00
65	8.55% RAJASTHAN SDL 2026	1000.00
66	8.09% RAJASTHAN SDL 2026	1500.00
67	7.9% RAJASTHAN SDL 2026	1080.00
68	7.98% RAJASTHAN SDL 2026	750.00
69	6.13% RAJASTHAN SDL 2026	500.00
70	6.1% RAJASTHAN SDL 2026	500.00
71	8.0% RAJASTHAN SDL 2026	1250.00
72	8.07% RAJASTHAN SDL 2026	1500.00
73	6.05% RAJASTHAN SDL 2026	750.00
74	6.24% RAJASTHAN SDL 2026	500.00
75	6.29% RAJASTHAN SDL 2026	500.00
76	6.27% RAJASTHAN SDL 2026	1000.00
77	7.58% RAJASTHAN SDL 2026	500.00
78	7.57% RAJASTHAN SDL 2026	1000.00
79	7.38% RAJASTHAN SDL 2026	2000.00
80	7.17% RAJASTHAN SDL 2026	900.00
81	6.01% RAJASTHAN SDL 2026	1000.00
82	7.21% RAJASTHAN SDL 2026	1000.00
83	7.37% RAJASTHAN SDL 2026	500.00
84	6.82% RAJASTHAN SDL 2026	500.00
85	6.85% RAJASTHAN SDL 2026	500.00
86	6.07% RAJASTHAN SDL 2026	500.00
87	7.06% RAJASTHAN SDL 2026	1000.00
88	6.29% RAJASTHAN SDL 2026	669.00
89	5.82% RAJASTHAN SDL 2027	600.00
90	7.15% RAJASTHAN SDL 2027	500.00
91	6.43% RAJASTHAN SDL 2027	1000.00
92	6.45% RAJASTHAN SDL 2027	500.00
93	6.45% RAJASTHAN SDL 2027	500.00
94	7.59% RAJASTHAN SDL 2027	500.00
95	7.73% RAJASTHAN SDL 2027	2000.00
96	6.48% RAJASTHAN SDL 2027	1000.00
97	7.85% RAJASTHAN SDL 2027	2000.00
98	7.61% RAJASTHAN SDL 2027	653.78
99	8.31% RAJASTHAN SDL 2027	670.00
100	7.51% RAJASTHAN SDL 2027	1000.00
101	7.23% RAJASTHAN SDL 2027	2000.00
102	7.22% RAJASTHAN SDL 2027	1000.00
103	6.2% RAJASTHAN SDL 2027	1000.00
104	7.45% RAJASTHAN SDL 2027	2500.00
105	6.23% RAJASTHAN SDL 2027	1000.00
106	7.55% RAJASTHAN SDL 2027	500.00
107	6.34% RAJASTHAN SDL 2027	1000.00
108	6.1% RAJASTHAN SDL 2027	500.00
109	7.64% RAJASTHAN SDL 2027	2000.00
110	7.65% RAJASTHAN SDL 2027	1500.00
111	7.65% RAJASTHAN SDL 2027	1000.00
112	7.86% RAJASTHAN SDL 2027	2000.00

Sr. No.	Particulars	Balance as on end-March 2024
113	7.88% RAJASTHAN SDL 2028	1000.00
114	8.07% RAJASTHAN SDL 2028	1000.00
115	8.28% RAJASTHAN SDL 2028	1500.00
116	8.33% RAJASTHAN SDL 2028	1500.00
117	8.44% RAJASTHAN SDL 2028	2000.00
118	8.28% RAJASTHAN SDL 2028	2000.00
119	8.13% RAJASTHAN SDL 2028	414.00
120	7.98% RAJASTHAN SDL 2028	1500.00
121	8.16% RAJASTHAN SDL 2028	1500.00
122	8.4% RAJASTHAN SDL 2028	1029.60
123	8.4% RAJASTHAN SDL 2028 JUN	1000.00
124	8.44% RAJASTHAN SDL 2028	1000.00
125	8.54% RAJASTHAN SDL 2028	1000.00
126	8.57% RAJASTHAN SDL 2028	1000.00
127	8.44% RAJASTHAN SDL 2028 JUL	500.00
128	8.43% RAJASTHAN SDL 2028	2000.00
129	8.49% RAJASTHAN SDL 2028	1000.00
130	8.53% RAJASTHAN SDL 2028	500.00
131	8.63% RAJASTHAN SDL 2028	2000.00
132	8.84% RAJASTHAN SDL 2028	2000.00
133	8.76% RAJASTHAN SDL 2028	1000.00
134	8.65% RAJASTHAN SDL 2028	1000.00
135	8.57% RAJASTHAN SDL 2028 OCT	500.00
136	8.6% RAJASTHAN SDL 2028	2000.00
137	8.55% RAJASTHAN SDL 2028	700.00
138	8.38% RAJASTHAN SDL 2028	1000.00
139	8.36% RAJASTHAN SDL 2028	500.00
140	8.09% RAJASTHAN SDL 2028	870.00
141	8.27% RAJASTHAN SDL 2029	1000.00
142	8.17% RAJASTHAN SDL 2029	1000.00
143	8.32% RAJASTHAN SDL 2029	1256.00
144	8.44% RAJASTHAN SDL 2029	1000.00
145	8.41% RAJASTHAN SDL 2029	500.00
146	8.4% RAJASTHAN SDL 2029	1822.44
147	7.13% RAJASTHAN SDL 2029	880.00
148	8.12% RAJASTHAN SDL 2029	2000.00
149	8.15% RAJASTHAN SDL 2029	2000.00
150	8.07% RAJASTHAN SDL 2029	2000.00
151	8.01% RAJASTHAN SDL 2029	886.50
152	7.59% RAJASTHAN SDL 2029	1500.00
153	7.61% RAJASTHAN SDL 2029	495.00
154	7.31% RAJASTHAN SDL 2029	1000.00
155	7.28% RAJASTHAN SDL 2029	1000.00
156	7.09% RAJASTHAN SDL 2029	1000.00
157	7.08% RAJASTHAN SDL 2029	1500.00
158	7.13% RAJASTHAN SDL 2029	1000.00
159	7.4% RAJASTHAN SDL 2029	2000.00
160	7.15% RAJASTHAN SDL 2029	500.00
161	7.16% RAJASTHAN SDL 2029	500.00
162	7.18% RAJASTHAN SDL 2029	500.00
163	7.27% RAJASTHAN SDL 2029	500.00
164	7.15% RAJASTHAN SDL 2030	1000.00
165	7.17% RAJASTHAN SDL 2030	1000.00
166	7.27% RAJASTHAN SDL 2030	500.00
167	7.18% RAJASTHAN SDL 2030	250.00
168	7.14% RAJASTHAN SDL 2030	500.00
169	7.03% RAJASTHAN SDL 2030	500.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
170	6.97% RAJASTHAN SDL 2030	1000.00
171	7.04% RAJASTHAN SDL 2030	1000.00
172	6.84% RAJASTHAN SDL 2030	1500.00
173	7.08% RAJASTHAN SDL 2030	500.00
174	7.45% RAJASTHAN SDL 2030	500.00
175	7.3% RAJASTHAN SDL 2030	510.50
176	6.71% RAJASTHAN SDL 2030	1500.00
177	6.78% RAJASTHAN SDL 2030	500.00
178	6.49% RAJASTHAN SDL 2030	1000.00
179	6.58% RAJASTHAN SDL 2030	750.00
180	6.57% RAJASTHAN SDL 2030	1500.00
181	6.54% RAJASTHAN SDL 2030	1000.00
182	6.59% RAJASTHAN SDL 2030	500.00
183	6.55% RAJASTHAN SDL 2030	750.00
184	6.46% RAJASTHAN SDL 2030	500.00
185	6.5% RAJASTHAN SDL 2030	700.00
186	6.64% RAJASTHAN SDL 2030	500.00
187	6.46% RAJASTHAN SDL 2030	500.00
188	6.6% RAJASTHAN SDL 2030	750.00
189	6.67% RAJASTHAN SDL 2030	750.00
190	6.72% RAJASTHAN SDL 2030	750.00
191	6.85% RAJASTHAN SDL 2030	250.00
192	6.92% RAJASTHAN SDL 2030	1000.00
193	6.6% RAJASTHAN SDL 2030	500.00
194	6.45% RAJASTHAN SDL 2030	500.00
195	6.75% RAJASTHAN SDL 2030	1000.00
196	6.61% RAJASTHAN SDL 2030	761.00
197	6.54% RAJASTHAN SDL 2030	1000.00
198	6.59% RAJASTHAN SDL 2030	1000.00
199	6.62% RAJASTHAN SDL 2030	1500.00
200	6.6% RAJASTHAN SDL 2030	1000.00
201	6.6% RAJASTHAN SDL 2030	1000.00
202	6.59% RAJASTHAN SDL 2031	600.00
203	6.61% RAJASTHAN SDL 2031	1000.00
204	7.66% RAJASTHAN SGS 2031	500.00
205	6.61% RAJASTHAN SDL 2031	500.00
206	6.85% RAJASTHAN SDL 2031	1000.00
207	6.95% RAJASTHAN SDL 2031	1000.00
208	7.05% RAJASTHAN SDL 2031	1500.00
209	7.15% RAJASTHAN SDL 2031	1000.00
210	7.13% RAJASTHAN SDL 2031	1310.00
211	7.15% RAJASTHAN SDL 2031	1638.00
212	6.75% RAJASTHAN SDL 2031	1000.00
213	6.78% RAJASTHAN SDL 2031	1000.00
214	6.82% RAJASTHAN SDL 2031	1000.00
215	6.78% RAJASTHAN SDL 2031	1500.00
216	6.77% RAJASTHAN SDL 2031	500.00
217	6.76% RAJASTHAN SDL 2031	1000.00
218	6.84% RAJASTHAN SDL 2031	1000.00
219	6.8% RAJASTHAN SDL 2031	1000.00
220	6.84% RAJASTHAN SDL 2031	750.00
221	7.31% RAJASTHAN SDL 2031	1000.00
222	6.91% RAJASTHAN SDL 2031	500.00
223	6.97% RAJASTHAN SDL 2031	1000.00
224	7.0% RAJASTHAN SDL 2031	600.00
225	6.91% RAJASTHAN SDL 2031	1500.00
226	6.87% RAJASTHAN SDL 2031	1000.00

Sr. No.	Particulars	Balance as on end-March 2024
227	6.77% RAJASTHAN SDL 2031	1000.00
228	6.91% RAJASTHAN SDL 2031	1000.00
229	6.98% RAJASTHAN SDL 2031	1000.00
230	6.96% RAJASTHAN SDL 2031	1000.00
231	6.98% RAJASTHAN SDL 2031	1000.00
232	6.92% RAJASTHAN SDL 2031	500.00
233	6.84% RAJASTHAN SDL 2031	1000.00
234	7.03% RAJASTHAN SDL 2031	1500.00
235	7.14% RAJASTHAN SDL 2032	1500.00
236	7.24% RAJASTHAN SDL 2032	1500.00
237	7.21% RAJASTHAN SDL 2032	750.00
238	7.24% RAJASTHAN SDL 2032	1000.00
239	7.09% RAJASTHAN SDL 2032	1000.00
240	7.17% RAJASTHAN SDL 2032	1000.00
241	7.22% RAJASTHAN SDL 2032	500.00
242	7.24% RAJASTHAN SDL 2032	1000.00
243	7.29% RAJASTHAN SDL 2032	1000.00
244	7.88% RAJASTHAN SDL 2032	2000.00
245	7.7% RAJASTHAN SDL 2032	1000.00
246	7.83% RAJASTHAN SDL 2032	1750.00
247	6.9% RAJASTHAN SDL 2032	1000.00
248	7.22% RAJASTHAN SDL 2032	500.00
249	7.81% RAJASTHAN SDL 2032	1000.00
250	7.65% RAJASTHAN SDL 2032	1000.00
251	7.23% RAJASTHAN SDL 2032	500.00
252	7.77% RAJASTHAN SDL 2032	1000.00
253	7.65% RAJASTHAN SGS 2032	1000.00
254	7.79% RAJASTHAN SGS 2032	1000.00
255	7.84% RAJASTHAN SGS 2032	1500.00
256	7.82% RAJASTHAN SGS 2032	2000.00
257	7.61% RAJASTHAN SGS 2032	1251.00
258	7.65% RAJASTHAN SGS 2033	500.00
259	7.66% RAJASTHAN SGS 2033	1500.00
260	7.66% RAJASTHAN SGS 2033	1000.00
261	7.77% RAJASTHAN SGS 2033	1000.00
262	7.47% RAJASTHAN SGS 2033	996.00
263	7.78% RAJASTHAN SGS 2033	2000.00
264	7.56% RAJASTHAN SGS 2033	1500.00
265	7.45% RAJASTHAN SGS 2033	1500.00
266	7.34% RAJASTHAN SGS 2033	500.00
267	7.36% RAJASTHAN SGS 2033	1000.00
268	7.34% RAJASTHAN SGS 2033	1000.00
269	7.44% RAJASTHAN SGS 2033	1000.00
270	7.41% RAJASTHAN SGS 2033	1500.00
271	7.44% RAJASTHAN SGS 2033	1000.00
272	7.46% RAJASTHAN SGS 2033	1000.00
273	6.94% RAJASTHAN SDL 2033	1000.00
274	7.54% RAJASTHAN SGS 2033	1000.00
275	7.71% RAJASTHAN SGS 2033	1000.00
276	7.73% RAJASTHAN SGS 2033	1000.00
277	7.72% RAJASTHAN SGS 2033	1500.00
278	7.74% RAJASTHAN SGS 2033	1000.00
279	7.74% RAJASTHAN SGS 2033	1500.00
280	7.67% RAJASTHAN SGS 2033	549.00
281	7.74% RAJASTHAN SGS 2034	1000.00
282	7.67% RAJASTHAN SGS 2034	1000.00
283	7.66% RAJASTHAN SGS 2034	1000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
284	7.51% RAJASTHAN SGS 2034	1500.00
285	7.48% RAJASTHAN SGS 2034	750.00
286	7.44% RAJASTHAN SGS 2034	1000.00
287	7.37% RAJASTHAN SGS 2034	1000.00
288	7.46% RAJASTHAN SGS 2034	1579.00
289	7.37% RAJASTHAN SDL 2034	500.00
290	7.44% RAJASTHAN SGS 2034	1000.00
291	7.32% RAJASTHAN SDL 2034	2000.00
292	7.49% RAJASTHAN SGS 2034	1000.00
293	7.72% RAJASTHAN SDL 2035	1000.00
294	7.75% RAJASTHAN SGS 2035	1000.00
295	7.03% RAJASTHAN SDL 2036	500.00
296	7.24% RAJASTHAN SDL 2036	500.00
297	7.04% RAJASTHAN SDL 2036	1000.00
298	7.44% RAJASTHAN SGS 2036	1000.00
299	6.86% RAJASTHAN SDL 2036	500.00
300	7.75% RAJASTHAN SGS 2036	1500.00
301	7.48% RAJASTHAN SGS 2037	1500.00
302	7.85% RAJASTHAN SDL 2037	2000.00
303	8.05% RAJASTHAN SDL 2037	1000.00
304	7.64% RAJASTHAN SGS 2038	1000.00
305	7.73% RAJASTHAN SGS 2038	1000.00
306	8.25% RAJASTHAN SDL 2038	2500.00
307	8.28% RAJASTHAN SDL 2038	2500.00
308	8.35% RAJASTHAN SDL 2038	1500.00
309	7.42% RAJASTHAN SGS 2039	1000.00
310	7.69% RAJASTHAN SGS 2039	1000.00
311	7.85% RAJASTHAN SDL 2039	1500.00
312	7.41% RAJASTHAN SGS 2039	1000.00
313	7.74% RAJASTHAN SGS 2039	1000.00
314	7.74% RAJASTHAN SGS 2040	1000.00
315	7.49% RAJASTHAN SGS 2040	1500.00
316	7.87% RAJASTHAN SGS 2040	2500.00
317	6.62% RAJASTHAN SDL 2041	500.00
318	7.63% RAJASTHAN SGS 2041	1500.00
319	6.96% RAJASTHAN SDL 2041	750.00
320	6.99% RAJASTHAN SDL 2041	500.00
321	7.22% RAJASTHAN SDL 2041	500.00
322	7.84% RAJASTHAN SGS 2041	2000.00
323	7.05% RAJASTHAN SDL 2041	500.00
324	7.13% RAJASTHAN SDL 2041	1000.00
325	7.36% RAJASTHAN SGS 2041	1000.00
326	7.4% RAJASTHAN SGS 2041	500.00
327	7.4% RAJASTHAN SGS 2042	1000.00
328	7.46% RAJASTHAN SGS 2042	1500.00
329	7.9% RAJASTHAN SDL 2042	1500.00
330	7.98% RAJASTHAN SDL 2042	2000.00
331	7.97% RAJASTHAN SDL 2042	1000.00
332	7.74% RAJASTHAN SGS 2042	1000.00
333	7.66% RAJASTHAN SGS 2043	1000.00
334	7.61% RAJASTHAN SGS 2043	1500.00
335	7.35% RAJASTHAN SGS 2043	1500.00
336	7.62% RAJASTHAN SGS 2043	1000.00
337	7.7% RAJASTHAN SGS 2043	1000.00
338	7.43% RAJASTHAN SGS 2044	1000.00
339	7.52% RAJASTHAN SGS 2044	1500.00
340	7.82% RAJASTHAN SDL 2044	1500.00

Sr. No.	Particulars	Balance as on end-March 2024
341	7.45% RAJASTHAN SGS 2044	1500.00
342	7.37% RAJASTHAN SGS 2045	1000.00
343	7.93% RAJASTHAN SDL 2045	1000.00
344	6.88% RAJASTHAN SDL 2046	500.00
345	7.2% RAJASTHAN SDL 2046	500.00
346	7.07% RAJASTHAN SDL 2046	500.00
347	7.59% RAJASTHAN SGS 2046	1000.00
348	7.81% RAJASTHAN SDL 2047	1000.00
349	7.56% RAJASTHAN SGS 2048	1000.00
350	7.58% RAJASTHAN SGS 2048	983.00
351	7.59% RAJASTHAN SGS 2048	1500.00
352	7.39% RAJASTHAN SGS 2048	1000.00
353	7.43% RAJASTHAN SGS 2048	1000.00
354	7.65% RAJASTHAN SGS 2048	1000.00
355	7.74% RAJASTHAN SGS 2049	2061.00
356	7.43% RAJASTHAN SGS 2049	1500.00
357	7.64% RAJASTHAN SGS 2049	1500.00
358	7.83% RAJASTHAN SGS 2050	2262.00
359	6.7% RAJASTHAN SDL 2050	750.00
360	6.67% RAJASTHAN SDL 2050	750.00
361	6.55% RAJASTHAN SDL 2050	500.00
362	6.5% RAJASTHAN SDL 2050	500.00
363	6.97% RAJASTHAN SDL 2051	750.00
364	6.97% RAJASTHAN SDL 2051	500.00
365	6.55% RAJASTHAN SDL 2055	1000.00
	<b>Total [A]</b>	<b>358826.82</b>
	<b>Special Securities</b>	
1	8.39% RAJASTHAN SPL BOND 2023*	0.03
2	7.15% RAJASTHAN UDAY BOND 2024	0.00
3	7.25% RAJASTHAN UDAY BOND 2024	0.00
4	8.39% RAJASTHAN UDAY BOND 2024	0.00
5	8.21% RAJASTHAN UDAY BOND 2024	0.00
6	8.29% RAJASTHAN UDAY BOND 2024	2311.93
7	8.45% RAJASTHAN SPL BOND 2024	270.00
8	7.39% RAJASTHAN UDAY BOND 2025	62.76
9	7.29% RAJASTHAN UDAY BOND 2025	111.11
10	8.39% RAJASTHAN UDAY BOND 2025	3161.65
11	8.21% RAJASTHAN UDAY BOND 2025	988.30
12	8.33% RAJASTHAN UDAY BOND 2025	2311.93
13	8.55% RAJASTHAN SPL BOND 2025	270.00
14	6.98% RAJASTHAN UDAY BOND 2026	111.11
15	7.08% RAJASTHAN UDAY BOND 2026	62.76
16	8.39% RAJASTHAN UDAY BOND 2026	3161.65
17	8.21% RAJASTHAN UDAY BOND 2026	988.33
18	8.19% RAJASTHAN UDAY BOND 2026	2311.88
19	8.49% RAJASTHAN SPL BOND 2026	270.00
20	7.40% RAJASTHAN UDAY BOND 2027	62.76
21	7.30% RAJASTHAN UDAY BOND 2027	111.12
22	8.57% RAJASTHAN SPL BOND 2027	270.00
23	8.41% RAJASTHAN SPL BOND 2028	270.00
	<b>Total [B]</b>	<b>17107.32</b>
	<b>Total [A+B]</b>	<b>375934.14</b>
	<b>Compensation Bonds</b>	
1	10.03% RAJASTHAN SPL BOND 2028	3000.00
2	8.45% RAJASTHAN SPL BONDS 2028	806.00
3	9.16% RAJASTHAN SPL BONDS 2028	1000.00
4	9.99% RAJASTHAN SPL BONDS 2028	340.00



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
	<b>Total [C]</b>	<b>5146.00</b>
	<b>Total [A+B+C]</b>	<b>381080.14</b>
	<b>Loans not bearing interest</b>	
1	12.50% RAJASTHAN SDL 2004	0.00
2	14.00% RAJASTHAN S.D.L. 2005	0.01
3	13.85% RAJASTHAN SDL 2006	0.01
4	13.00% RAJASTHAN S.D. 2007	0.01
5	11.50% RAJASTHAN S.D. 2009	0.00
6	6.8% RAJASTHAN SDL 2024	0.00
7	6.7% RAJASTHAN SDL 2024	0.00
8	6.64% RAJASTHAN SDL 2024	0.00
9	6.16% RAJASTHAN SDL 2024	0.00
10	5.42% RAJASTHAN SDL 2024	0.00
11	9.45% RAJASTHAN SDL 2024	0.00
	<b>Total [D]</b>	<b>0.03</b>
	<b>Total [A+B+C+D]</b>	<b>381080.17</b>
	<b>Sikkim</b>	
	<b>Loan Bearing Interest</b>	
1	8.95% SIKKIM SDL 2024	130.00
2	8.06% SIKKIM SDL 2025	100.00
3	8.05% SIKKIM SDL 2025	100.00
4	8.17% SIKKIM SDL 2025	225.00
5	8.2% SIKKIM SDL 2026	225.00
6	8.08% SIKKIM SDL 2026	130.00
7	8.04% SIKKIM SDL 2026	200.00
8	7.23% SIKKIM SDL 2026	200.00
9	7.1% SIKKIM SDL 2026	200.00
10	7.24% SIKKIM SDL 2027	144.00
11	7.51% SIKKIM SDL 2027	200.00
12	7.33% SIKKIM SDL 2027	200.00
13	7.55% SIKKIM SDL 2027	270.00
14	7.53% SIKKIM SDL 2027	75.00
15	7.88% SIKKIM SDL 2028	250.00
16	8.59% SIKKIM SDL 2028	300.00
17	8.7% SIKKIM SDL 2028	200.00
18	8.85% SIKKIM SDL 2028	125.00
19	8.62% SIKKIM SDL 2028	100.00
20	8.27% SIKKIM SDL 2029	92.00
21	8.21% SIKKIM SDL 2029	271.00
22	7.59% SIKKIM SDL 2029	213.00
23	7.13% SIKKIM SDL 2029	238.00
24	7.28% SIKKIM SDL 2030	142.00
25	6.95% SIKKIM SDL 2030	216.00
26	7.14% SIKKIM SDL 2030	467.00
27	6.73% SIKKIM SDL 2030	148.00
28	6.6% SIKKIM SDL 2030	312.00
29	6.64% SIKKIM SDL 2031	204.00
30	7.19% SIKKIM SDL 2031	100.00
31	7.18% SIKKIM SDL 2031	46.00
32	6.93% SIKKIM SDL 2031	15.00
33	6.78% SIKKIM SDL 2031	500.00
34	6.8% SIKKIM SDL 2031	251.00
35	6.87% SIKKIM SDL 2031	177.00
36	7.27% SIKKIM SDL 2032	201.00
37	7.24% SIKKIM SDL 2032	191.00
38	7.35% SIKKIM SDL 2032	191.00
39	7.82% SIKKIM SDL 2032	150.00

Sr. No.	Particulars	Balance as on end-March 2024
40	7.45% SIKKIM SGS 2032	250.00
41	7.85% SIKKIM SGS 2032	200.00
42	7.82% SIKKIM SGS 2032	277.00
43	7.66% SIKKIM SGS 2033	437.00
44	7.75% SIKKIM SGS 2033	100.00
45	7.37% SIKKIM SGS 2033	300.00
46	7.46% SIKKIM SGS 2033	250.00
47	7.75% SIKKIM SGS 2033	400.00
48	7.7% SIKKIM SGS 2034	481.00
49	7.5% SIKKIM SGS 2034	485.00
	<b>Total [A]</b>	<b>10679.00</b>
	<b>Loans not bearing interest</b>	
1	9.69% SIKKIM SDL 2024	0
	<b>Total [B]</b>	<b>0</b>
	<b>Total [A+B]</b>	<b>10679.00</b>
	<b>Tamil Nadu</b>	
	<b>Loan Bearing Interest</b>	
1	9.63% TAMIL NADU SDL 2024	1000.00
2	5.76% TAMILNADU SDL 2024	2000.00
3	9.37% TAMIL NADU SDL 2024	1000.00
4	9.24% TAMIL NADU SDL 2024	1250.00
5	9.11% TAMIL NADU SDL 2024	1250.00
6	5.46% TAMILNADU SDL 2024	2000.00
7	8.83% TAMILNADU SDL 2024	1250.00
8	8.96% TAMIL NADU SDL 2024	1250.00
9	8.94% TAMIL NADU SDL 2024	1250.00
10	9.02% TAMILNADU SDL 2024	1000.00
11	8.95% TAMIL NADU SDL 2024	1000.00
12	8.99% TAMILNADU SDL 2024	625.00
13	8.9% TAMILNADU SDL 2024	500.00
14	6.74% TAMILNADU SDL 2024	500.00
15	8.87% TAMIL NADU SDL 2024	1250.00
16	6.7% TAMILNADU SDL 2024	2100.00
17	8.72% TAMILNADU SDL 2024	1000.00
18	8.44% TAMILNADU SDL 2024	1250.00
19	6.77% TAMILNADU SDL 2024	500.00
20	8.44% TAMIL NADU SDL 2024	1875.00
21	8.25% TAMILNADU SDL 2024	1000.00
22	8.13% TAMIL NADU SDL 2025	1500.00
23	8.07% TAMILNADU SDL 2025	1500.00
24	8.07% TAMILNADU SDL 2025	1500.00
25	8.06% TAMILNADU SDL 2025	600.00
26	8.1% TAMILNADU SDL 2025	1500.00
27	8.06% TAMILNADU SDL 2025	1500.00
28	8.06% TAMILNADU SDL 2025	1500.00
29	5.95% TAMILNADU SDL 2025	3000.00
30	8.22% TAMILNADU SDL 2025	1000.00
31	8.14% TAMILNADU SDL 2025	1000.00
32	5.75% TAMILNADU SDL 2025	1000.00
33	8.24% TAMILNADU SDL 2025	1000.00
34	5.65% TAMILNADU SDL 2025	1000.00
35	8.21% TAMILNADU SDL 2025	1250.00
36	8.29% TAMILNADU SDL 2025	1500.00
37	8.27% TAMILNADU SDL 2025	1200.00
38	8.29% TAMILNADU SDL 2025	1200.00
39	8.24% TAMILNADU SDL 2025	1500.00
40	7.97% TAMILNADU SDL 2025	1875.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
41	6.9% TAMILNADU SDL 2025	1100.00
42	8.0% TAMILNADU SDL 2025	1500.00
43	6.94% TAMILNADU SDL 2025	500.00
44	8.15% TAMILNADU SDL 2025	1500.00
45	6.89% TAMILNADU SDL 2025	1000.00
46	8.17% TAMILNADU SDL 2025	1875.00
47	8.22% TAMILNADU SDL 2025	1500.00
48	8.27% TAMILNADU SDL 2025	1250.00
49	8.27% TAMILNADU SDL 2026	1500.00
50	8.38% TAMILNADU SDL 2026	1500.00
51	8.49% TAMILNADU SDL 2026	1875.00
52	8.69% TAMILNADU SDL 2026	1250.00
53	8.53% TAMILNADU SDL 2026	1500.00
54	8.01% TAMILNADU SDL 2026	1875.00
55	7.96% TAMILNADU SDL 2026	1000.00
56	8.01% TAMILNADU SDL 2026	1875.00
57	7.98% TAMILNADU SDL 2026	1500.00
58	8.07% TAMILNADU SDL 2026	1875.00
59	7.84% TAMILNADU SDL 2026	1875.00
60	7.69% TAMILNADU SDL 2026	1500.00
61	7.62% TAMILNADU SDL 2026	1875.00
62	7.58% TAMILNADU SDL 2026	1500.00
63	7.37% TAMILNADU SDL 2026	1500.00
64	8.72% TAMILNADU SDL 2026	1300.00
65	7.14% TAMILNADU SDL 2026	1000.00
66	7.23% TAMILNADU SDL 2026	1875.00
67	7.39% TAMILNADU SDL 2026	2500.00
68	7.05% TAMILNADU SDL 2026	1500.00
69	6.84% TAMILNADU SDL 2026	2500.00
70	7.07% TAMILNADU SDL 2026	2500.00
71	7.16% TAMILNADU SDL 2027	2000.00
72	7.2% TAMILNADU SDL 2027	1500.00
73	7.61% TAMILNADU SDL 2027	2000.00
74	7.74% TAMILNADU SDL 2027	2500.00
75	7.85% TAMILNADU SDL 2027	1000.00
76	7.62% TAMILNADU SDL 2027	1500.00
77	7.25% TAMILNADU SDL 2027	560.00
78	7.63% TAMILNADU SDL 2027	1000.00
79	7.55% TAMILNADU SDL 2027	1500.00
80	7.52% TAMILNADU SDL 2027	1875.00
81	7.23% TAMILNADU SDL 2027	1875.00
82	7.24% TAMILNADU SDL 2027	1875.00
83	7.27% TAMILNADU SDL 2027	2000.00
84	7.18% TAMILNADU SDL 2027	10000.00
85	7.21% TAMILNADU SDL 2027	1500.00
86	8.61% TAMILNADU SDL 2027	1169.95
87	6.72% TAMILNADU SDL 2027	1000.00
88	7.2% TAMILNADU SDL 2027	500.00
89	7.15% TAMILNADU SDL 2027	2000.00
90	7.65% TAMILNADU SDL 2027	10340.37
91	7.69% TAMILNADU SDL 2027	1000.00
92	8.05% TAMILNADU SDL 2028	2000.00
93	8.28% TAMILNADU SDL 2028	2000.00
94	8.34% TAMILNADU SDL 2028	1500.00
95	8.43% TAMILNADU SDL 2028	1500.00
96	8.28% TAMILNADU SDL 2028	1000.00
97	8.05% TAMILNADU SDL 2028	8000.00

Sr. No.	Particulars	Balance as on end-March 2024
98	8.24% TAMILNADU SDL 2028	1000.00
99	8.06% TAMILNADU SDL 2028	3000.00
100	8.15% TAMILNADU SDL 2028	5750.00
101	8.37% TAMILNADU SDL 2028	500.00
102	8.32% TAMILNADU SDL 2028	670.00
103	8.68% TAMILNADU SDL 2028	1000.00
104	7.22% TAMILNADU SDL 2028	2000.00
105	8.56% TAMILNADU SDL 2028	500.00
106	8.53% TAMILNADU SDL 2028	1000.00
107	8.37% TAMILNADU SDL 2028 DEC	1000.00
108	8.36% TAMILNADU SDL 2028	1000.00
109	8.18% TAMILNADU SDL 2028	3800.00
110	8.08% TAMILNADU SDL 2028	9750.00
111	8.25% TAMILNADU SDL 2029	641.00
112	8.37% TAMILNADU SDL 2029	1294.50
113	8.16% TAMILNADU SDL 2029	4000.00
114	7.5% TAMILNADU SDL 2029	2000.00
115	6.6% TAMILNADU SDL 2029	2250.00
116	7.28% TAMILNADU SDL 2029	2000.00
117	7.65% TAMILNADU SDL 2029	1000.00
118	7.64% TAMILNADU SDL 2029	1500.00
119	7.11% TAMILNADU SDL 2029	5000.00
120	6.71% TAMILNADU SDL 2029	1000.00
121	7.17% TAMILNADU SDL 2029	5000.00
122	6.66% TAMILNADU SDL 2029	1000.00
123	7.04% TAMILNADU SDL 2030	900.00
124	7.04% TAMILNADU SDL 2030	1000.00
125	7.02% TAMILNADU SDL 2030	1000.00
126	7.03% TAMILNADU SDL 2030	1000.00
127	7.12% TAMILNADU SDL 2030	1000.00
128	7.09% TAMILNADU SDL 2030	1000.00
129	7.13% TAMILNADU SDL 2030	2000.00
130	7.17% TAMILNADU SDL 2030	1000.00
131	7.75% TAMILNADU SDL 2030	3000.00
132	6.73% TAMILNADU SDL 2030	4477.00
133	6.6% TAMILNADU SDL 2030	1250.00
134	6.55% TAMILNADU SDL 2030	1250.00
135	6.41% TAMILNADU SDL 2030	2500.00
136	6.33% TAMILNADU SDL 2030	9500.00
137	6.5% TAMILNADU SDL 2030	1250.00
138	8.46% TAMILNADU SDL 2030	1500.00
139	6.66% TAMILNADU SDL 2030	3750.00
140	6.69% TAMILNADU SDL 2030	1000.00
141	7.68% TAMILNADU SGS 2030	1000.00
142	7.68% TAMILNADU SGS 2030	1000.00
143	7.65% TAMILNADU SGS 2030	1000.00
144	7.19% TAMILNADU SDL 2030	2000.00
145	7.68% TAMILNADU SGS 2030	2000.00
146	7.67% TAMILNADU SGS 2030	2000.00
147	6.53% TAMILNADU SDL 2031	6000.00
148	6.57% TAMILNADU SDL 2031	4500.00
149	7.6% TAMILNADU SGS 2031	1000.00
150	6.95% TAMILNADU SDL 2031	5000.00
151	6.77% TAMILNADU SDL 2031	1500.00
152	7.59% TAMILNADU SDL 2031	4000.00
153	6.83% TAMILNADU SDL 2031	2000.00
154	6.95% TAMILNADU SDL 2031	2000.00



**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
155	6.98% TAMILNADU SDL 2031	3000.00
156	6.97% TAMILNADU SDL 2031	1000.00
157	6.97% TAMILNADU SDL 2031	2000.00
158	6.98% TAMILNADU SDL 2031	2000.00
159	7.0% TAMILNADU SDL 2031	2000.00
160	6.97% TAMILNADU SDL 2031	1000.00
161	6.95% TAMILNADU SDL 2031	1000.00
162	6.76% TAMILNADU SDL 2031	1000.00
163	6.9% TAMILNADU SDL 2031	1000.00
164	6.97% TAMILNADU SDL 2031	2000.00
165	6.96% TAMILNADU SDL 2031	1000.00
166	7.2% TAMILNADU SDL 2031	2000.00
167	6.83% TAMILNADU SDL 2031	3000.00
168	7.02% TAMILNADU SDL 2031	1000.00
169	7.24% TAMILNADU SDL 2032	1000.00
170	7.1% TAMILNADU SDL 2032	1000.00
171	7.14% TAMILNADU SDL 2032	1000.00
172	7.25% TAMILNADU SDL 2032	1000.00
173	7.19% TAMILNADU SDL 2032	2000.00
174	7.23% TAMILNADU SDL 2032	1000.00
175	7.3% TAMILNADU SDL 2032	2600.00
176	7.8% TAMILNADU SDL 2032	2000.00
177	7.94% TAMILNADU SDL 2032	1000.00
178	7.8% TAMILNADU SDL 2032	2500.00
179	7.64% TAMILNADU SDL 2032	2000.00
180	7.75% TAMILNADU SDL 2032	2000.00
181	7.6% TAMILNADU SGS 2032	2000.00
182	7.61% TAMILNADU SGS 2032	2000.00
183	7.79% TAMILNADU SGS 2032	2000.00
184	7.82% TAMILNADU SGS 2032	2000.00
185	7.61% TAMILNADU SGS 2032	2000.00
186	7.62% TAMILNADU SGS 2033	3000.00
187	7.57% TAMILNADU SGS 2033	1000.00
188	7.65% TAMILNADU SGS 2033	3000.00
189	7.44% TAMILNADU SGS 2033	2000.00
190	7.39% TAMILNADU SGS 2033	2000.00
191	7.33% TAMILNADU SGS 2033	2000.00
192	7.32% TAMILNADU SGS 2033	3000.00
193	7.35% TAMILNADU SGS 2033	2000.00
194	7.39% TAMILNADU SGS 2033	2000.00
195	7.44% TAMILNADU SGS 2033	2000.00
196	7.42% TAMILNADU SGS 2033	3000.00
197	7.87% TAMILNADU SDL 2033	2000.00
198	7.35% TAMILNADU SGS 2033	3000.00
199	7.39% TAMILNADU SGS 2033	2000.00
200	7.44% TAMILNADU SGS 2033	1000.00
201	7.43% TAMILNADU SGS 2033	1000.00
202	7.52% TAMILNADU SGS 2033	1000.00
203	7.65% TAMILNADU SGS 2033	2000.00
204	7.72% TAMILNADU SGS 2033	2000.00
205	7.66% TAMILNADU SGS 2033	3000.00
206	7.72% TAMILNADU SGS 2034	2000.00
207	7.62% TAMILNADU SGS 2034	1000.00
208	7.44% TAMILNADU SGS 2034	2000.00
209	7.42% TAMILNADU SGS 2034	2000.00
210	7.4% TAMILNADU SGS 2034	2000.00
211	7.44% TAMILNADU SGS 2034	2000.00

Sr. No.	Particulars	Balance as on end-March 2024
212	7.43% TAMILNADU SGS 2034	2000.00
213	7.3% TAMILNADU SDL 2034	1500.00
214	7.19% TAMILNADU SDL 2035	2000.00
215	6.63% TAMILNADU SDL 2035	6000.00
216	7.39% TAMILNADU SDL 2037	6075.00
217	7.69% TAMILNADU SGS 2037	2000.00
218	8.5% TAMILNADU SDL 2038	750.00
219	7.07% TAMILNADU SDL 2038	2000.00
220	6.97% TAMILNADU SDL 2039	8415.00
221	6.73% TAMILNADU SDL 2040	4000.00
222	6.99% TAMILNADU SDL 2041	4500.00
223	7.19% TAMILNADU SDL 2042	2000.00
224	7.4% TAMILNADU SDL 2042	1000.00
225	7.39% TAMILNADU SDL 2042	2000.00
226	7.99% TAMILNADU SDL 2042	2000.00
227	7.93% TAMILNADU SDL 2042	1000.00
228	7.7% TAMILNADU SGS 2042	2000.00
229	7.83% TAMILNADU SGS 2042	2000.00
230	7.8% TAMILNADU SGS 2042	2000.00
231	7.62% TAMILNADU SGS 2043	3000.00
232	7.69% TAMILNADU SGS 2043	2000.00
233	7.35% TAMILNADU SGS 2043	2000.00
234	7.34% TAMILNADU SGS 2043	2000.00
235	7.42% TAMILNADU SGS 2043	2000.00
236	7.45% TAMILNADU SGS 2043	2000.00
237	7.36% TAMILNADU SGS 2043	3000.00
238	7.43% TAMILNADU SGS 2043	2000.00
239	7.66% TAMILNADU SGS 2043	2000.00
240	7.59% TAMILNADU SGS 2044	1000.74
241	7.44% TAMILNADU SGS 2044	2000.00
242	6.97% TAMILNADU SDL 2046	2500.00
243	7.03% TAMILNADU SDL 2046	1500.00
244	6.92% TAMILNADU SDL 2046	4000.00
245	7.13% TAMILNADU SDL 2047	4000.00
246	7.43% TAMILNADU SDL 2047	1000.00
247	7.63% TAMILNADU SGS 2047	2000.00
248	6.94% TAMILNADU SDL 2050	3175.00
249	6.74% TAMILNADU SDL 2050	1250.00
250	6.69% TAMILNADU SDL 2050	1250.00
251	6.7% TAMILNADU SDL 2050	1250.00
252	6.49% TAMILNADU SDL 2050	6500.00
253	6.67% TAMILNADU SDL 2050	3250.00
254	6.85% TAMILNADU SDL 2051	2500.00
255	6.96% TAMILNADU SDL 2051	3500.00
256	7.03% TAMILNADU SDL 2051	6000.00
257	7.24% TAMILNADU SDL 2051	1000.00
258	7.33% TAMILNADU SDL 2052	3000.00
259	7.33% TAMILNADU SDL 2052	6000.00
260	7.39% TAMILNADU SDL 2052	1000.00
261	7.84% TAMILNADU SDL 2052	1000.00
262	7.81% TAMILNADU SDL 2052	2000.00
263	7.65% TAMILNADU SGS 2053	2000.00
264	7.55% TAMILNADU SGS 2053	3000.00
265	7.53% TAMILNADU SGS 2053	2000.00
266	7.56% TAMILNADU SGS 2053	3000.00
267	7.57% TAMILNADU SGS 2053	3000.00
268	7.67% TAMILNADU SGS 2053	3000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
269	7.76% TAMILNADU SGS 2053	2000.00
270	7.32% TAMILNADU SGS 2053	2000.00
271	7.29% TAMILNADU SGS 2053	2000.00
272	7.39% TAMILNADU SGS 2053	2000.00
273	7.43% TAMILNADU SGS 2053	2000.00
274	7.43% TAMILNADU SGS 2053	3000.00
275	7.62% TAMILNADU SGS 2053	2000.00
276	7.56% TAMILNADU SGS 2053	3000.00
277	7.56% TAMILNADU SGS 2054	2000.00
278	7.58% TAMILNADU SGS 2054	2000.00
279	7.55% TAMILNADU SGS 2054	1000.00
280	7.38% TAMILNADU SGS 2054	2000.00
281	7.36% TAMILNADU SGS 2054	2000.00
282	7.4% TAMILNADU SGS 2054	2000.00
283	7.5% TAMILNADU SGS 2054	4000.00
284	7.33% TAMILNADU SDL 2054	2000.00
285	6.68% TAMILNADU SDL 2055	1250.00
286	6.63% TAMILNADU SDL 2055	5750.00
287	6.96% TAMILNADU SDL 2056	4500.00
288	7.33% TAMILNADU SDL 2057	1000.00
	<b>Total [A]</b>	<b>596618.56</b>
	<b>Special Securities</b>	
1	7.72% TAMILNADU UDAY BOND 2024	0.00
2	7.69% TAMILNADU UDAY BOND 2024	0.00
3	7.71% TAMILNADU UDAY BOND 2024	0.00
4	7.74% TAMILNADU UDAY BOND 2024	0.00
5	7.68% TAMILNADU UDAY BOND 2024	0.00
6	7.78% TAMILNADU UDAY BOND 2024	0.00
7	7.73% TAMILNADU UDAY BOND 2024	0.00
8	7.70% TAMILNADU UDAY BOND 2024	0.00
9	7.77% TAMILNADU UDAY BOND 2024	0.00
10	7.76% TAMILNADU UDAY BOND 2024	0.00
11	7.75% TAMILNADU UDAY BOND 2024	0.00
12	7.91% TAMILNADU UDAY BOND 2024	0.00
13	7.69% TAMILNADU UDAY BOND 2025	25.00
14	7.71% TAMILNADU UDAY BOND 2025	45.00
15	7.70% TAMILNADU UDAY BOND 2025	40.00
16	7.74% TAMILNADU UDAY BOND 2025	110.00
17	7.75% TAMILNADU UDAY BOND 2025	75.00
18	7.72% TAMILNADU UDAY BOND 2025	100.50
19	7.78% TAMILNADU UDAY BOND 2025	64.50
20	7.77% TAMILNADU UDAY BOND 2025	115.00
21	7.76% TAMILNADU UDAY BOND 2025	25.00
22	7.73% TAMILNADU UDAY BOND 2025	50.00
23	7.68% TAMILNADU UDAY BOND 2025	750.00
24	8.02% TAMILNADU UDAY BOND 2025	881.50
25	7.77% TAMILNADU UDAY BOND 2026	115.00
26	7.78% TAMILNADU UDAY BOND 2026	64.50
27	7.68% TAMILNADU UDAY BOND 2026	750.00
28	7.74% TAMILNADU UDAY BOND 2026	110.00
29	7.76% TAMILNADU UDAY BOND 2026	25.00
30	7.75% TAMILNADU UDAY BOND 2026	75.00
31	7.69% TAMILNADU UDAY BOND 2026	25.00
32	7.73% TAMILNADU UDAY BOND 2026	50.00
33	7.70% TAMILNADU UDAY BOND 2026	40.00
34	7.71% TAMILNADU UDAY BOND 2026	45.00
35	7.72% TAMILNADU UDAY BOND 2026	100.50

Sr. No.	Particulars	Balance as on end-March 2024
36	7.68% TAMILNADU UDAY BOND 2026	881.50
37	7.77% TAMILNADU UDAY BOND 2027	115.00
38	7.74% TAMILNADU UDAY BOND 2027	110.00
39	7.69% TAMILNADU UDAY BOND 2027	25.00
40	7.71% TAMILNADU UDAY BOND 2027	45.00
41	7.78% TAMILNADU UDAY BOND 2027	64.50
42	7.72% TAMILNADU UDAY BOND 2027	100.50
43	7.76% TAMILNADU UDAY BOND 2027	25.00
44	7.75% TAMILNADU UDAY BOND 2027	75.00
45	7.70% TAMILNADU UDAY BOND 2027	40.00
46	7.73% TAMILNADU UDAY BOND 2027	50.00
47	7.68% TAMILNADU UDAY BOND 2027	750.00
48	7.90% TAMILNADU UDAY BOND 2027	881.50
49	7.70% TAMILNADU UDAY BOND 2028	40.00
50	7.71% TAMILNADU UDAY BOND 2028	45.00
51	7.75% TAMILNADU UDAY BOND 2028	75.00
52	7.76% TAMILNADU UDAY BOND 2028	25.00
53	7.68% TAMILNADU UDAY BOND 2028	750.00
54	7.78% TAMILNADU UDAY BOND 2028	64.50
55	7.72% TAMILNADU UDAY BOND 2028	100.50
56	7.69% TAMILNADU UDAY BOND 2028	25.00
57	7.77% TAMILNADU UDAY BOND 2028	115.00
58	7.73% TAMILNADU UDAY BOND 2028	50.00
59	7.74% TAMILNADU UDAY BOND 2028	110.00
60	8.24% TAMILNADU UDAY BOND 2028	881.50
61	7.70% TAMILNADU UDAY BOND 2029	40.00
62	7.68% TAMILNADU UDAY BOND 2029	750.00
63	7.74% TAMILNADU UDAY BOND 2029	110.00
64	7.73% TAMILNADU UDAY BOND 2029	50.00
65	7.78% TAMILNADU UDAY BOND 2029	64.50
66	7.76% TAMILNADU UDAY BOND 2029	25.00
67	7.75% TAMILNADU UDAY BOND 2029	75.00
68	7.69% TAMILNADU UDAY BOND 2029	25.00
69	7.71% TAMILNADU UDAY BOND 2029	45.00
70	7.72% TAMILNADU UDAY BOND 2029	100.50
71	7.77% TAMILNADU UDAY BOND 2029	115.00
72	8.04% TAMILNADU UDAY BOND 2029	881.50
73	7.77% TAMILNADU UDAY BOND 2030	115.00
74	7.74% TAMILNADU UDAY BOND 2030	110.00
75	7.68% TAMILNADU UDAY BOND 2030	750.00
76	7.73% TAMILNADU UDAY BOND 2030	50.00
77	7.75% TAMILNADU UDAY BOND 2030	75.00
78	7.78% TAMILNADU UDAY BOND 2030	64.50
79	7.70% TAMILNADU UDAY BOND 2030	40.00
80	7.71% TAMILNADU UDAY BOND 2030	45.00
81	7.72% TAMILNADU UDAY BOND 2030	100.50
82	7.76% TAMILNADU UDAY BOND 2030	25.00
83	7.69% TAMILNADU UDAY BOND 2030	25.00
84	8.01% TAMILNADU UDAY BOND 2030	881.50
85	7.70% TAMILNADU UDAY BOND 2031	40.00
86	7.78% TAMILNADU UDAY BOND 2031	64.50
87	7.75% TAMILNADU UDAY BOND 2031	75.00
88	7.68% TAMILNADU UDAY BOND 2031	750.00
89	7.76% TAMILNADU UDAY BOND 2031	25.00
90	7.73% TAMILNADU UDAY BOND 2031	50.00
91	7.72% TAMILNADU UDAY BOND 2031	100.50
92	7.69% TAMILNADU UDAY BOND 2031	25.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. Particulars No.	Balance as on end-March 2024
93 7.74% TAMILNADU UDAY BOND 2031	110.00
94 7.77% TAMILNADU UDAY BOND 2031	115.00
95 7.71% TAMILNADU UDAY BOND 2031	45.00
96 8.05% TAMILNADU UDAY BOND 2031	881.50
97 7.72% TAMILNADU UDAY BOND 2032	100.50
98 7.76% TAMILNADU UDAY BOND 2032	25.00
99 7.75% TAMILNADU UDAY BOND 2032	75.00
100 7.73% TAMILNADU UDAY BOND 2032	50.00
101 7.74% TAMILNADU UDAY BOND 2032	110.00
102 7.69% TAMILNADU UDAY BOND 2032	25.00
103 7.77% TAMILNADU UDAY BOND 2032	115.00
104 7.71% TAMILNADU UDAY BOND 2032	45.00
105 7.70% TAMILNADU UDAY BOND 2032	40.00
106 7.68% TAMILNADU UDAY BOND 2032	750.00
107 7.78% TAMILNADU UDAY BOND 2032	64.49
108 7.92% TAMILNADU UDAY BOND 2032	881.50
<b>Total [B]</b>	<b>18252.00</b>
<b>Total [A+B]</b>	<b>614870.56</b>
<b>Loans not bearing interest</b>	
1 12.50% TAMILNADU SDL 2004	0.00
2 14.00% TAMILNADU S.D.L. 2005	0.12
3 13.85% TAMILNADU SDL 2006	0.02
4 13.05% TAMILNADU LOAN 2007	0.02
5 13.00% TAMILNADU 2007	0.01
6 12.30% TAMILNADU LOAN 2007	0.07
7 12.15% TAMILNADU SDL 2008	0.00
8 11.50% TAMIL NADU 2008	0.12
9 12.50% TAMILNADU SDL 2008	0.00
10 11.50% TAMIL NADU 2009	0.01
11 11.50% TAMIL NADU 2010	0.09
12 12.00% TAMIL NADU SDL 2010	0.00
13 11.50% TAMIL NADU 2011	0.03
14 12.00% TAMIL NADU 2011	0.08
15 9.45% TAMILNADU SDL 2011	0.06
16 9.41% TAMIL NADU SDL 2024	0.00
17 9.65% TAMIL NADU SDL 2024	0.00
18 9.47% TAMIL NADU SDL 2024	0.00
<b>Total [C]</b>	<b>0.64</b>
<b>Total [A+B+C]</b>	<b>614871.19</b>
<b>Telangana</b>	
<b>Loan Bearing Interest</b>	
1 5.82% TELANGANA SDL 2024	1,000.00
2 9.06% TELANGANA SDL 2024	2,000.00
3 8.89% TELANGANA SDL 2024	800.00
4 8.46% TELANGANA SDL 2024	800.00
5 8.18% TELANGANA SDL 2024	1,000.00
6 8.16% TELANGANA SDL 2025	800.00
7 8.09% TELANGANA SDL 2025	800.00
8 8.08% TELANGANA SDL 2025	1,000.00
9 8.12% TELANGANA SDL 2025	1,000.00
10 6.88% TELANGANA SDL 2025	1,000.00
11 8.1% TELANGANA SDL 2025	1,000.00
12 8.33% TELANGANA SDL 2025	1,348.20
13 6.17% TELANGANA SDL 2025	1,000.00
14 5.9% TELANGANA SDL 2025	1,000.00
15 8.28% TELANGANA SDL 2025	1,300.00
16 8.35% TELANGANA SDL 2025	1,500.00

Sr. Particulars No.	Balance as on end-March 2024
17 8.31% TELANGANA SDL 2025	1,000.00
18 8.26% TELANGANA SDL 2025	800.00
19 8.24% TELANGANA SDL 2025	1,200.00
20 7.98% TELANGANA SDL 2025	1,201.80
21 8.18% TELANGANA SDL 2025	1,000.00
22 8.19% TELANGANA SDL 2025	500.00
23 8.27% TELANGANA SDL 2025	500.00
24 8.31% TELANGANA SDL 2026	1,000.00
25 8.52% TELANGANA SDL 2026	1,000.00
26 8.53% TELANGANA SDL 2026	500.00
27 8.0% TELANGANA SDL 2026	1,000.00
28 6.72% TELANGANA SDL 2026	1,000.00
29 7.98% TELANGANA SDL 2026	1,500.00
30 8.02% TELANGANA SDL 2026	1,500.00
31 8.02% TELANGANA SDL 2026	500.00
32 6.24% TELANGANA SDL 2026	1,000.00
33 7.97% TELANGANA SDL 2026	1,500.00
34 7.85% TELANGANA SDL 2026	1,000.00
35 7.69% TELANGANA SDL 2026	500.00
36 7.62% TELANGANA SDL 2026	1,500.00
37 7.39% TELANGANA SDL 2026	2,000.00
38 7.16% TELANGANA SDL 2026	1,500.00
39 7.4% TELANGANA SDL 2026	3,000.00
40 7.79% TELANGANA SDL 2027	1,000.00
41 7.78% TELANGANA SDL 2027	2,500.00
42 7.61% TELANGANA SDL 2027	1,500.00
43 7.38% TELANGANA SDL 2027	1,800.00
44 7.28% TELANGANA SDL 2027	1,000.00
45 7.05% TELANGANA SDL 2027	2,000.00
46 7.03% TELANGANA SDL 2027	2,785.98
47 7.03% TELANGANA SDL 2027	2,000.00
48 7.11% TELANGANA SDL 2027	2,500.00
49 7.38% TELANGANA SDL 2027	1,500.00
50 7.25% TELANGANA SDL 2028	750.00
51 7.5% TELANGANA SDL 2028	1,000.00
52 6.98% TELANGANA SDL 2028	1,000.00
53 6.99% TELANGANA SDL 2028	2,461.20
54 7.55% TELANGANA SGS 2030	500.00
55 7.44% TELANGANA SGS 2030	1,000.00
56 7.99% TELANGANA SDL 2030	1,125.05
57 7.35% TELANGANA SDL 2030	823.97
58 7.65% TELANGANA SDL 2030	1,000.00
59 6.6% TELANGANA SDL 2030	2,000.00
60 7.45% TELANGANA SGS 2030	1,000.00
61 7.45% TELANGANA SGS 2030	1,000.00
62 7.46% TELANGANA SGS 2030	500.00
63 7.57% TELANGANA SGS 2031	500.00
64 8.14% TELANGANA SDL 2031	1,500.00
65 7.47% TELANGANA SGS 2031	1,000.00
66 7.15% TELANGANA SDL 2031	961.00
67 7.18% TELANGANA SDL 2032	1,500.00
68 7.61% TELANGANA SGS 2032	500.00
69 7.65% TELANGANA SDL 2032	1,200.00
70 7.69% TELANGANA SGS 2032	650.00
71 7.22% TELANGANA SDL 2032	2,000.00
72 7.47% TELANGANA SGS 2032	1,000.00
73 7.32% TELANGANA SDL 2032	1,000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
74	7.49% TELANGANA SDL 2032	1,100.00
75	7.55% TELANGANA SGS 2032	1,000.00
76	7.04% TELANGANA SDL 2032	2,000.00
77	7.79% TELANGANA SDL 2032	800.00
78	7.18% TELANGANA SDL 2033	1,187.00
79	7.64% TELANGANA SGS 2033	500.00
80	7.43% TELANGANA SGS 2033	1,000.00
81	7.14% TELANGANA SDL 2033	2,000.00
82	7.34% TELANGANA SDL 2034	2,000.00
83	7.13% TELANGANA SDL 2034	1,000.00
84	7.73% TELANGANA SGS 2034	500.00
85	7.78% TELANGANA SGS 2034	1,500.00
86	7.93% TELANGANA SDL 2034	1,000.00
87	7.89% TELANGANA SDL 2034	1,000.00
88	7.09% TELANGANA SDL 2034	2,000.00
89	7.84% TELANGANA SGS 2034	1,000.00
90	7.66% TELANGANA SGS 2034	1,000.00
91	7.28% TELANGANA SDL 2035	3,000.00
92	7.49% TELANGANA SGS 2035	1,000.00
93	7.34% TELANGANA SDL 2035	1,000.00
94	7.99% TELANGANA SDL 2035	235.00
95	8.02% TELANGANA SDL 2035	4,000.00
96	7.93% TELANGANA SDL 2035	1,000.00
97	7.95% TELANGANA SDL 2035	1,000.00
98	7.05% TELANGANA SDL 2035	1,000.00
99	7.83% TELANGANA SGS 2035	1,000.00
100	7.72% TELANGANA SGS 2035	500.00
101	7.74% TELANGANA SGS 2035	500.00
102	7.67% TELANGANA SGS 2035	1,000.00
103	7.63% TELANGANA SGS 2036	1,000.00
104	7.37% TELANGANA SDL 2036	2,000.00
105	7.36% TELANGANA SDL 2036	1,029.00
106	7.94% TELANGANA SDL 2036	1,000.00
107	7.84% TELANGANA SDL 2036	2,500.00
108	7.0% TELANGANA SDL 2036	1,500.00
109	7.83% TELANGANA SGS 2036	500.00
110	7.89% TELANGANA SGS 2036	500.00
111	7.72% TELANGANA SGS 2036	500.00
112	7.59% TELANGANA SGS 2037	1,000.00
113	7.13% TELANGANA SDL 2037	1,000.00
114	7.95% TELANGANA SDL 2037	1,000.00
115	7.66% TELANGANA SDL 2037	700.00
116	7.7% TELANGANA SDL 2037	4,000.00
117	7.58% TELANGANA SDL 2037	1,200.00
118	7.16% TELANGANA SDL 2037	1,800.00
119	7.24% TELANGANA SDL 2037	1,000.00
120	7.23% TELANGANA SDL 2037	1,000.00
121	7.95% TELANGANA SDL 2037	1,000.00
122	7.52% TELANGANA SDL 2037	1,000.00
123	6.93% TELANGANA SDL 2037	1,000.00
124	7.67% TELANGANA SDL 2037	1,000.00
125	7.75% TELANGANA SGS 2037	500.00
126	7.7% TELANGANA SDL 2037	1,000.00
127	7.68% TELANGANA SGS 2037	1,000.00
128	7.68% TELANGANA SDL 2037	1,200.00
129	7.83% TELANGANA SDL 2038	1,600.00
130	8.16% TELANGANA SDL 2038	1,200.00

Sr. No.	Particulars	Balance as on end-March 2024
131	8.22% TELANGANA SDL 2038	1,200.00
132	8.15% TELANGANA SDL 2038	2,000.00
133	8.22% TELANGANA SDL 2038	500.00
134	8.5% TELANGANA SDL 2038	1,250.00
135	8.51% TELANGANA SDL 2038	500.00
136	8.6% TELANGANA SDL 2038	1,000.00
137	8.48% TELANGANA SDL 2038	1,000.00
138	7.7% TELANGANA SGS 2038	500.00
139	8.25% TELANGANA SDL 2039	2,000.00
140	8.52% TELANGANA SDL 2039	750.00
141	7.39% TELANGANA SGS 2039	1,500.00
142	7.44% TELANGANA SGS 2039	1,000.00
143	7.44% TELANGANA SGS 2039	1,000.00
144	7.65% TELANGANA SGS 2039	500.00
145	7.84% TELANGANA SGS 2039	750.00
146	7.59% TELANGANA SGS 2040	500.00
147	7.59% TELANGANA SGS 2040	500.00
148	7.45% TELANGANA SGS 2040	1,000.00
149	6.84% TELANGANA SDL 2040	1,500.00
150	7.56% TELANGANA SGS 2040	500.00
151	7.09% TELANGANA SDL 2040	1,500.00
152	7.84% TELANGANA SGS 2040	750.00
153	7.73% TELANGANA SGS 2040	1,000.00
154	6.71% TELANGANA SDL 2040	1,000.00
155	6.69% TELANGANA SDL 2040	2,000.00
156	6.65% TELANGANA SDL 2040	1,000.00
157	6.62% TELANGANA SDL 2041	1,000.00
158	6.86% TELANGANA SDL 2041	1,000.00
159	7.25% TELANGANA SDL 2041	1,200.00
160	7.37% TELANGANA SGS 2041	1,000.00
161	7.42% TELANGANA SGS 2041	1,000.00
162	6.98% TELANGANA SDL 2041	2,000.00
163	7.05% TELANGANA SDL 2041	1,000.00
164	7.36% TELANGANA SGS 2041	1,500.00
165	7.06% TELANGANA SDL 2041	1,000.00
166	7.47% TELANGANA SGS 2041	1,000.00
167	7.17% TELANGANA SDL 2041	1,000.00
168	7.14% TELANGANA SDL 2041	1,500.00
169	7.43% TELANGANA SGS 2041	1,000.00
170	7.58% TELANGANA SGS 2041	900.00
171	7.68% TELANGANA SGS 2042	500.00
172	7.46% TELANGANA SGS 2042	1,000.00
173	7.08% TELANGANA SDL 2042	2,000.00
174	7.6% TELANGANA SGS 2043	1,000.00
175	8.0% TELANGANA SDL 2043	600.00
176	8.24% TELANGANA SDL 2043	800.00
177	7.38% TELANGANA SGS 2043	1,000.00
178	8.1% TELANGANA SDL 2043	1,100.00
179	7.75% TELANGANA SDL 2043	2,000.00
180	8.05% TELANGANA SDL 2043	2,000.00
181	8.28% TELANGANA SDL 2043	1,000.00
182	7.91% TELANGANA SDL 2043	1,000.00
183	8.42% TELANGANA SDL 2043	1,250.00
184	8.75% TELANGANA SDL 2043	1,968.00
185	7.4% TELANGANA SGS 2043	1,500.00
186	8.56% TELANGANA SDL 2043	2,000.00
187	8.52% TELANGANA SDL 2043	1,000.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
188	6.99% TELANGANA SDL 2043	1,000.00
189	7.63% TELANGANA SGS 2043	500.00
190	8.52% TELANGANA SDL 2043	1,000.00
191	8.43% TELANGANA SDL 2043	1,500.00
192	7.66% TELANGANA SGS 2044	500.00
193	8.33% TELANGANA SDL 2044	2,000.00
194	8.42% TELANGANA SDL 2044	1,000.00
195	7.61% TELANGANA SGS 2044	1,000.00
196	7.9% TELANGANA SDL 2044	1,000.00
197	7.34% TELANGANA SGS 2044	1,000.00
198	7.49% TELANGANA SGS 2044	1,000.00
199	7.63% TELANGANA SGS 2044	500.00
200	7.46% TELANGANA SGS 2045	1,000.00
201	7.58% TELANGANA SGS 2045	1,000.00
202	7.35% TELANGANA SGS 2045	1,000.00
203	7.4% TELANGANA SGS 2045	1,000.00
204	7.92% TELANGANA SDL 2045	1,000.00
205	7.74% TELANGANA SGS 2045	500.00
206	7.44% TELANGANA SGS 2045	1,000.00
207	7.67% TELANGANA SGS 2045	1,000.00
208	6.96% TELANGANA SDL 2045	1,500.00
209	7.59% TELANGANA SGS 2046	1,000.00
210	7.44% TELANGANA SGS 2046	1,000.00
211	7.72% TELANGANA SGS 2046	500.00
212	7.34% TELANGANA SGS 2046	1,000.00
213	7.74% TELANGANA SGS 2046	500.00
214	7.6% TELANGANA SGS 2047	1,000.00
215	7.45% TELANGANA SGS 2047	1,000.00
216	7.53% TELANGANA SGS 2047	500.00
217	7.56% TELANGANA SGS 2048	1,000.00
218	7.74% TELANGANA SGS 2048	1,000.00
219	7.46% TELANGANA SGS 2048	1,000.00
220	7.32% TELANGANA SGS 2048	2,000.00
221	7.46% TELANGANA SGS 2048	500.00
222	7.38% TELANGANA SGS 2049	1,000.00
223	8.38% TELANGANA SDL 2049	1,022.00
224	7.32% TELANGANA SGS 2049	1,000.00
225	7.46% TELANGANA SGS 2049	500.00
226	7.35% TELANGANA SDL 2049	2,000.00
227	7.36% TELANGANA SGS 2050	1,000.00
228	7.48% TELANGANA SGS 2050	1,718.00
229	7.43% TELANGANA SGS 2050	1,000.00
230	6.64% TELANGANA SDL 2050	2,000.00
231	6.49% TELANGANA SDL 2050	1,000.00
232	6.52% TELANGANA SDL 2050	1,500.00
233	6.69% TELANGANA SDL 2050	1,500.00
234	6.71% TELANGANA SDL 2050	1,500.00
235	6.94% TELANGANA SDL 2050	1,500.00
236	6.94% TELANGANA SDL 2050	1,500.00
237	6.78% TELANGANA SDL 2050	1,500.00
238	6.8% TELANGANA SDL 2050	1,000.00
239	6.8% TELANGANA SDL 2050	1,000.00
240	6.73% TELANGANA SDL 2050	1,572.80
241	6.74% TELANGANA SDL 2050	1,000.00
242	6.67% TELANGANA SDL 2050	2,000.00
243	6.64% TELANGANA SDL 2051	1,000.00
244	6.61% TELANGANA SDL 2051	1,000.00

Sr. No.	Particulars	Balance as on end-March 2024
245	7.0% TELANGANA SDL 2051	1,000.00
246	7.2% TELANGANA SDL 2051	1,050.00
247	6.89% TELANGANA SDL 2051	1,500.00
248	6.96% TELANGANA SDL 2051	1,500.00
249	7.04% TELANGANA SDL 2051	2,500.00
250	7.03% TELANGANA SDL 2051	3,000.00
251	7.39% TELANGANA SGS 2051	1,000.00
252	7.18% TELANGANA SDL 2051	1,000.00
253	7.24% TELANGANA SDL 2051	2,000.00
254	7.35% TELANGANA SDL 2054	4,000.00
255	7.43% TELANGANA SDL 2054	2,000.00
256	7.39% TELANGANA SDL 2059	2,324.00
257	7.31% TELANGANA SDL 2060	3,000.00
258	6.94% TELANGANA SDL 2060	765.00
259	9.4% ANDHRA PR SDL 2024	833.60
260	9.21% ANDHRA PRADESH SDL 2024	1,250.40
261	9.18% ANDHRA PRADESH SDL 2024	833.60
<b>Total [A]</b>		<b>314,545.60</b>
<b>Special Securities</b>		
1	7.87% TELANGANA UDAY BOND 2024	0.00
2	7.94% TELANGANA UDAY BOND 2024	0.00
3	8.01% TELANGANA UDAY BOND 2025	699.00
4	8.05% TELANGANA UDAY BOND 2025	193.29
5	7.62% TELANGANA UDAY BOND 2026	699.00
6	7.71% TELANGANA UDAY BOND 2026	193.29
7	7.81% TELANGANA UDAY BOND 2027	699.00
8	7.93% TELANGANA UDAY BOND 2027	193.29
9	8.27% TELANGANA UDAY BOND 2028	699.00
10	8.27% TELANGANA UDAY BOND 2028	193.29
11	8.08% TELANGANA UDAY BOND 2029	699.00
12	8.07% TELANGANA UDAY BOND 2029	193.29
13	7.98% TELANGANA UDAY BOND 2030	699.00
14	8.04% TELANGANA UDAY BOND 2030	193.29
15	8.04% TELANGANA UDAY BOND 2031	699.00
16	8.08% TELANGANA UDAY BOND 2031	193.29
17	7.96% TELANGANA UDAY BOND 2032	699.00
18	7.95% TELANGANA UDAY BOND 2032	193.29
<b>Total [B]</b>		<b>7138.34</b>
<b>Total [A+B]</b>		<b>321,683.94</b>
<b>Loans not bearing interest</b>		
1	12.50% A.P. SDL 2004	0.01
2	14.00% A.P. S.D 2005	0.05
3	13.00% A.P. SDL 2007	0.00
4	11.50% A.P. SDL 2008	0.00
5	11.50% A.P. SDL 2009	0.01
6	11.50% A.P. SDL 2010	0.00
7	11.50% A.P. SDL 2011	0.00
8	12.00% A.P. SDL 2011	0.00
9	9.38% ANDHRA PRA SDL 2024	0.00
10	9.26% ANDHRA PRADESH SDL 2024	0.00
11	9.4% ANDHRA PR SDL 2024	0.00
12	9.63% ANDHRA PRA SDL 2024	0.00
13	9.84% ANDHRA PR SDL 2024	0.00
14	9.71% ANDHRA PR SDL 2024	0.00
15	9.48% ANDHRA PR SDL 2024	0.00
<b>Total [C]</b>		<b>0.07</b>
<b>Total [A+B+C]</b>		<b>321,684.02</b>



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
<b>Tripura</b>		
<b>Loan Bearing Interest</b>		
1	8.09% TRIPURA SDL 2025	150.00
2	8.32% TRIPURA SDL 2025	200.00
3	8.11% TRIPURA SDL 2025	300.00
4	8.65% TRIPURA SDL 2026	75.00
5	8.05% TRIPURA SDL 2026	250.00
6	7.57% TRIPURA SDL 2026	230.00
7	7.22% TRIPURA SDL 2026	240.00
8	7.22% TRIPURA SDL 2027	270.00
9	7.5% TRIPURA SDL 2027	400.00
10	7.27% TRIPURA SDL 2027	417.00
11	7.88% TRIPURA SDL 2028	320.00
12	8.2% TRIPURA SDL 2028	500.00
13	8.43% TRIPURA SDL 2028	200.00
14	8.82% TRIPURA SDL 2028	200.00
15	8.09% TRIPURA SDL 2028	242.83
16	8.27% TRIPURA SDL 2029	200.00
17	8.38% TRIPURA SDL 2029	200.00
18	7.2% TRIPURA SDL 2029	450.00
19	7.23% TRIPURA SDL 2029	615.00
20	7.21% TRIPURA SDL 2029	615.00
21	7.17% TRIPURA SDL 2030	400.00
22	6.98% TRIPURA SDL 2030	470.00
23	7.5% TRIPURA SDL 2030	378.00
24	6.7% TRIPURA SDL 2030	400.00
25	6.55% TRIPURA SDL 2030	300.00
26	6.81% TRIPURA SDL 2035	413.00
27	6.65% TRIPURA SDL 2035	600.00
28	7.34% TRIPURA SDL 2036	142.00
29	7.29% TRIPURA SDL 2036	61.00
30	6.99% TRIPURA SDL 2036	300.00
<b>Total [A]</b>		<b>9538.83</b>
<b>Loans not bearing interest</b>		
1	9.39% TRIPURA SDL 2024	0
2	9.5% TRIPURA SDL 2024	0
3	9.67% TRIPURA SDL 2024	0
4	9.48% TRIPURA SDL 2024	0
<b>Total [B]</b>		<b>0</b>
<b>Total [A+B]</b>		<b>9538.83</b>
<b>Uttar Pradesh</b>		
<b>Loan Bearing Interest</b>		
1	9.66% UTTAR PRADESH SDL 2024	1000.00
2	9.4% UTTAR PRADESH SDL 2024	1000.00
3	9.24% UTTAR PRA SDL 2024	1000.00
4	8.87% UTTAR PRADESH SDL 2024	1000.00
5	8.73% UTTAR PRADESH SDL 2024	1000.00
6	8.46% UTTAR PRADESH SDL 2024	1250.00
7	8.45% UTTAR PRADESH SDL 2024	1250.00
8	8.18% UTTAR PRADESH SDL 2024	1750.00
9	8.26% UTTAR PRADESH SDL 2024	1750.00
10	8.1% UTTAR PRADESH SDL 2025	2000.00
11	8.08% UTTAR PRADESH SDL 2025	1500.00
12	8.08% UTTAR PRADESH SDL 2025	2500.00
13	8.05% UTTAR PRADESH SDL 2025	500.00
14	8.08% UTTAR PRADESH SDL 2025	2000.00
15	8.09% UTTAR PRADESH SDL 2025	2000.00

Sr. No.	Particulars	Balance as on end-March 2024
16	8.27% UTTAR PRADESH SDL 2025	2000.00
17	8.2% UTTAR PRADESH SDL 2025	2000.00
18	8.31% UTTAR PRADESH SDL 2025	2000.00
19	8.26% UTTAR PRADESH SDL 2025	500.00
20	8.29% UTTAR PRADESH SDL 2025	500.00
21	8.23% UTTAR PRADESH SDL 2025	1000.00
22	8.17% UTTAR PRADESH SDL 2025	1000.00
23	7.98% UTTAR PRADESH SDL 2025	1500.00
24	7.99% UTTAR PRADESH SDL 2025	1500.00
25	8.15% UTTAR PRADESH SDL 2025	1000.00
26	8.17% UTTAR PRADESH SDL 2025	1000.00
27	8.23% UTTAR PRADESH SDL 2025	1500.00
28	8.34% UTTAR PRADESH SDL 2026	2000.00
29	8.39% UTTAR PRADESH SDL 2026	2000.00
30	8.53% UTTAR PRADESH SDL 2026	2500.00
31	8.83% UTTAR PRADESH SDL 2026	2500.00
32	8.58% UTTAR PRADESH SDL 2026	1500.00
33	8.02% UTTAR PRADESH SDL 2026	2400.00
34	8.03% UTTAR PRADESH SDL 2026	3000.00
35	8.02% UTTAR PRADESH SDL 2026	1500.00
36	8.08% UTTAR PRADESH SDL 2026	1000.00
37	7.99% UTTAR PRADESH SDL 2026	1000.00
38	7.86% UTTAR PRADESH SDL 2026	2000.00
39	7.69% UTTAR PRADESH SDL 2026	1000.00
40	7.63% UTTAR PRADESH SDL 2026	2000.00
41	7.58% UTTAR PRADESH SDL 2026	2000.00
42	7.39% UTTAR PRADESH SDL 2026	2250.00
43	7.19% UTTAR PRADESH SDL 2026	2250.00
44	7.16% UTTAR PRADESH SDL 2026	2400.00
45	7.24% UTTAR PRADESH SDL 2026	1600.00
46	7.41% UTTAR PRADESH SDL 2026	2000.00
47	6.85% UTTAR PRADESH SDL 2026	2000.00
48	6.87% UTTAR PRADESH SDL 2026	1350.00
49	7.17% UTTAR PRADESH SDL 2027	2000.00
50	7.2% UTTAR PRADESH SDL 2027	2000.00
51	7.62% UTTAR PRADESH SDL 2027	2500.00
52	7.78% UTTAR PRADESH SDL 2027	1500.00
53	7.87% UTTAR PRADESH SDL 2027	1650.00
54	7.64% UTTAR PRADESH SDL 2027	1650.00
55	7.67% UTTAR PRADESH SDL 2027	4000.00
56	7.61% UTTAR PRADESH SDL 2027	2000.00
57	7.61% UTTAR PRADESH SDL 2027	2000.00
58	7.52% UTTAR PRADESH SDL 2027	1000.00
59	7.29% UTTAR PRADESH SDL 2027	2000.00
60	7.19% UTTAR PRADESH SDL 2027	2000.00
61	7.23% UTTAR PRADESH SDL 2027	1000.00
62	7.27% UTTAR PRADESH SDL 2027	1000.00
63	7.37% UTTAR PRADESH SDL 2027	2500.00
64	7.47% UTTAR PRADESH SDL 2027	2500.00
65	7.56% UTTAR PRADESH SDL 2027	2500.00
66	7.59% UTTAR PRADESH SDL 2027	3000.00
67	7.7% UTTAR PRADESH SDL 2027	1500.00
68	7.67% UTTAR PRADESH SDL 2027	2000.00
69	7.76% UTTAR PRADESH SDL 2027	1000.00
70	7.85% UTTAR PRADESH SDL 2027	2800.00
71	7.92% UTTAR PRADESH SDL 2028	3000.00
72	8.34% UTTAR PRADESH SDL 2028	3000.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
73	8.43% UTTARPRADESH SDL 2028	1400.00
74	8.27% UTTARPRADESH SDL 2028	1400.00
75	8.14% UTTARPRADESH SDL 2028	2000.00
76	7.98% UTTARPRADESH SDL 2028	2500.00
77	8.39% UTTARPRADESH SDL 2028	2500.00
78	8.45% UTTARPRADESH SDL 2028	3000.00
79	8.73% UTTARPRADESH SDL 2028	3000.00
80	8.71% UTTARPRADESH SDL 2028	2000.00
81	8.73% UTTARPRADESH SDL 2028 OCT	2000.00
82	8.66% UTTARPRADESH SDL 2028	1500.00
83	8.6% UTTARPRADESH SDL 2028	2000.00
84	8.19% UTTARPRADESH SDL 2028	1500.00
85	8.08% UTTARPRADESH SDL 2028	3000.00
86	8.29% UTTARPRADESH SDL 2029	2000.00
87	8.22% UTTARPRADESH SDL 2029	3000.00
88	8.18% UTTARPRADESH SDL 2029	3000.00
89	8.34% UTTARPRADESH SDL 2029	3000.00
90	8.32% UTTARPRADESH SDL 2029	3000.00
91	8.45% UTTARPRADESH SDL 2029	3000.00
92	8.43% UTTARPRADESH SDL 2029	3000.00
93	8.39% UTTARPRADESH SDL 2029	3000.00
94	7.12% UTTARPRADESH SDL 2029	4000.00
95	7.05% UTTARPRADESH SDL 2029	2000.00
96	7.17% UTTARPRADESH SDL 2029	2000.00
97	7.18% UTTARPRADESH SDL 2029	2000.00
98	7.07% UTTARPRADESH SDL 2029	1000.00
99	7.14% UTTARPRADESH SDL 2029	2000.00
100	7.12% UTTARPRADESH SDL 2029	2000.00
101	7.26% UTTARPRADESH SDL 2029	2000.00
102	7.2% UTTARPRADESH SDL 2029	3000.00
103	7.19% UTTARPRADESH SDL 2029	4000.00
104	7.23% UTTARPRADESH SDL 2029	2000.00
105	7.28% UTTARPRADESH SDL 2029	1500.00
106	7.19% UTTARPRADESH SDL 2029	1500.00
107	7.26% UTTARPRADESH SDL 2029	1500.00
108	7.29% UTTARPRADESH SDL 2029	1500.00
109	7.16% UTTARPRADESH SDL 2029	2500.00
110	7.18% UTTARPRADESH SDL 2030	3000.00
111	7.22% UTTARPRADESH SDL 2030	2000.00
112	7.18% UTTARPRADESH SDL 2030	2500.00
113	7.14% UTTARPRADESH SDL 2030	2250.00
114	7.09% UTTARPRADESH SDL 2030	2750.00
115	6.91% UTTARPRADESH SDL 2030	2250.00
116	7.03% UTTARPRADESH SDL 2030	2750.00
117	7.04% UTTARPRADESH SDL 2030	3000.00
118	6.9% UTTARPRADESH SDL 2030	2000.00
119	7.1% UTTARPRADESH SDL 2030	4000.00
120	7.93% UTTARPRADESH SDL 2030	5000.00
121	7.3% UTTARPRADESH SDL 2030	3703.00
122	7.65% UTTARPRADESH SDL 2030	2000.00
123	7.0% UTTARPRADESH SDL 2030	1000.00
124	6.86% UTTARPRADESH SDL 2030	2000.00
125	6.69% UTTARPRADESH SDL 2030	500.00
126	6.5% UTTAR PRADESH SDL 2030	500.00
127	6.44% UTTARPRADESH SDL 2030	500.00
128	6.67% UTTARPRADESH SDL 2030	1000.00
129	6.64% UTTARPRADESH SDL 2030	1000.00

Sr. No.	Particulars	Balance as on end-March 2024
130	6.68% UTTARPRADESH SDL 2030	1000.00
131	6.74% UTTARPRADESH SDL 2030	1500.00
132	6.9% UTTARPRADESH SDL 2030	2500.00
133	6.91% UTTARPRADESH SDL 2030	1500.00
134	6.63% UTTARPRADESH SDL 2030	2000.00
135	6.54% UTTARPRADESH SDL 2030	2000.00
136	6.42% UTTARPRADESH SDL 2030	2500.00
137	6.59% UTTARPRADESH SDL 2030	1000.00
138	6.6% UTTARPRADESH SDL 2030	1000.00
139	6.58% UTTARPRADESH SDL 2030	2000.00
140	6.56% UTTARPRADESH SDL 2030	1000.00
141	6.6% UTTARPRADESH SDL 2030	3000.00
142	6.62% UTTARPRADESH SDL 2030	4000.00
143	6.6% UTTARPRADESH SDL 2031	3000.00
144	6.61% UTTARPRADESH SDL 2031	2500.00
145	6.62% UTTARPRADESH SDL 2031	3000.00
146	6.64% UTTARPRADESH SDL 2031	3500.00
147	6.88% UTTARPRADESH SDL 2031	3000.00
148	6.94% UTTARPRADESH SDL 2031	3000.00
149	7.08% UTTARPRADESH SDL 2031	4000.00
150	7.2% UTTARPRADESH SDL 2031	4000.00
151	7.19% UTTARPRADESH SDL 2031	5000.00
152	7.17% UTTARPRADESH SDL 2031	5500.00
153	7.16% UTTARPRADESH SDL 2031	5500.00
154	6.88% UTTARPRADESH SDL 2031	2500.00
155	6.94% UTTARPRADESH SDL 2031	2500.00
156	6.99% UTTARPRADESH SDL 2031	2500.00
157	7.01% UTTARPRADESH SDL 2031	2500.00
158	6.99% UTTARPRADESH SDL 2031	2500.00
159	7.02% UTTARPRADESH SDL 2031	2500.00
160	6.97% UTTARPRADESH SDL 2031	2500.00
161	6.98% UTTARPRADESH SDL 2031	2500.00
162	6.89% UTTARPRADESH SDL 2031	2500.00
163	6.87% UTTARPRADESH SDL 2031	2500.00
164	6.84% UTTARPRADESH SDL 2031	2500.00
165	6.92% UTTARPRADESH SDL 2031	2500.00
166	6.97% UTTARPRADESH SDL 2031	2500.00
167	6.99% UTTARPRADESH SDL 2031	2500.00
168	6.93% UTTARPRADESH SDL 2031	2500.00
169	6.93% UTTARPRADESH SDL 2031	2500.00
170	6.96% UTTARPRADESH SDL 2031	2500.00
171	7.04% UTTARPRADESH SDL 2031	2500.00
172	7.12% UTTARPRADESH SDL 2032	2500.00
173	7.15% UTTARPRADESH SDL 2032	2000.00
174	7.24% UTTARPRADESH SDL 2032	3000.00
175	7.28% UTTARPRADESH SDL 2032	5000.00
176	7.46% UTTARPRADESH SGS 2032	3000.00
177	7.34% UTTARPRADESH SDL 2032	1500.00
178	7.66% UTTARPRADESH SGS 2032	2500.00
179	7.68% UTTARPRADESH SGS 2032	2500.00
180	7.81% UTTARPRADESH SGS 2032	2500.00
181	7.66% UTTARPRADESH SGS 2033	2000.00
182	7.66% UTTARPRADESH SGS 2033	3500.00
183	7.73% UTTARPRADESH SGS 2033	3000.00
184	7.79% UTTARPRADESH SGS 2033	3000.00
185	7.45% UTTARPRADESH SGS 2033	2000.00
186	7.33% UTTARPRADESH SGS 2033	2000.00



**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
187	7.4% UTTARPRADESH SGS 2033	3000.00
188	7.7% UTTARPRADESH SGS 2033	3000.00
189	7.71% UTTARPRADESH SGS 2033	2000.00
190	7.73% UTTARPRADESH SGS 2033	2500.00
191	7.75% UTTARPRADESH SGS 2033	2000.00
192	7.62% UTTARPRADESH SGS 2033	2000.00
193	7.67% UTTARPRADESH SGS 2033	2000.00
194	7.49% UTTARPRADESH SGS 2034	3000.00
195	7.48% UTTARPRADESH SGS 2034	3000.00
196	7.46% UTTARPRADESH SGS 2034	2450.00
197	7.38% UTTARPRADESH SGS 2034	2000.00
198	7.81% UTTARPRADESH SGS 2034	2612.00
199	7.35% UTTARPRADESH SDL 2034	1500.00
200	7.41% UTTARPRADESH SGS 2034	2500.00
201	7.49% UTTARPRADESH SGS 2034	3000.00
202	7.7% UTTARPRADESH SGS 2034	2000.00
203	7.68% UTTARPRADESH SGS 2034	2000.00
204	7.81% UTTARPRADESH SGS 2034	3000.00
205	7.72% UTTARPRADESH SGS 2034	2000.00
206	7.73% UTTARPRADESH SGS 2034	2500.00
207	7.68% UTTARPRADESH SGS 2034	2200.00
208	7.75% UTTARPRADESH SGS 2034	2000.00
209	7.62% UTTARPRADESH SGS 2034	2000.00
210	7.65% UTTARPRADESH SGS 2034	2000.00
211	7.62% UTTARPRADESH SGS 2035	3500.00
212	7.69% UTTARPRADESH SGS 2035	3500.00
213	7.75% UTTARPRADESH SGS 2035	2500.00
214	7.78% UTTARPRADESH SGS 2035	3000.00
215	7.5% UTTARPRADESH SGS 2035	3000.00
216	7.56% UTTARPRADESH SGS 2035	3000.00
217	7.69% UTTARPRADESH SGS 2035	2000.00
218	7.73% UTTARPRADESH SGS 2035	2000.00
219	7.7% UTTARPRADESH SGS 2035	2000.00
220	7.72% UTTARPRADESH SGS 2036	3500.00
221	7.64% UTTARPRADESH SGS 2036	3500.00
222	7.38% UTTARPRADESH SGS 2036	2000.00
223	7.48% UTTARPRADESH SGS 2036	3000.00
224	7.78% UTTARPRADESH SGS 2036	2500.00
225	7.49% UTTARPRADESH SGS 2036	2500.00
226	7.74% UTTARPRADESH SGS 2037	3000.00
227	7.39% UTTARPRADESH SDL 2037	2000.00
228	7.91% UTTARPRADESH SGS 2037	3500.00
229	7.75% UTTARPRADESH SGS 2038	2500.00
230	7.51% UTTARPRADESH SGS 2038	2500.00
231	7.46% UTTARPRADESH SGS 2039	3000.00
232	7.52% UTTARPRADESH SGS 2039	2500.00
233	7.48% UTTARPRADESH SGS 2040	3000.00
234	7.51% UTTARPRADESH SGS 2040	3000.00
235	7.48% UTTARPRADESH SGS 2042	3000.00
236	7.48% UTTARPRADESH SGS 2044	3000.00
<b>Total [A]</b>		<b>537115.00</b>
<b>Special Securities</b>		
1	8.51% UP SPL BOND 2023*	0.10
2	8.65% UP UDAY BOND 2024*	1.00
3	8.57% UP UDAY BOND 2024	0.00
4	8.48% UP UDAY BOND 2024	0.00
5	8.35% UP UDAY BOND 2024	1233.42

Sr. No.	Particulars	Balance as on end-March 2024
6	8.45% UP SPL BOND 2024	451.18
7	8.55 UP SPECIAL BONDS 2024	448.71
8	8.46% UP SPL BOND 2024	75.84
9	8.58 UP SPECIAL BOND 2024	78.30
10	8.59% UP UDAY BOND 2025	306.42
11	8.52% UP UDAY BOND 2025	1312.30
12	8.48% UP UDAY BOND 2025	408.99
13	8.32% UP UDAY BOND 2025	1233.42
14	8.67 UP SPECIAL BONDS 2025	448.71
15	8.61% UP SPL BOND 2025	451.18
16	8.61% UP SPL BOND 2025 OCT	75.84
17	8.65 UP SPECIAL BOND 2025	78.30
18	8.39% UP UDAY BOND 2026	306.42
19	8.30% UP UDAY BOND 2026	1312.30
20	8.21% UP UDAY BOND 2026	408.99
21	8.14% UP UDAY BOND 2026	1233.42
22	8.43% UP SPL BOND 2026	451.18
23	8.55 UP SPECIAL BOND 2026	448.71
24	8.43% UP SPL BOND 2026 OCT	75.84
25	8.57 UP SPECIAL BOND 2026	78.30
26	8.66% UP UDAY BOND 2027	306.42
27	8.70% UP UDAY BOND 2027	1312.3
28	8.42% UP UDAY BOND 2027	408.99
29	8.38% UP UDAY BOND 2027	1233.42
30	8.68 UP SPECIAL BOND 2027	448.71
31	8.57% UP SPL BOND 2027	451.18
32	8.57% UP SPL BOND 2027 OCT	75.84
33	8.67 UP SPECIAL BOND 2027	78.3
34	8.87% UP UDAY BOND 2028	306.42
35	8.71% UP UDAY BOND 2028	1312.3
36	8.64% UP UDAY BOND 2028	408.99
37	8.49% UP UDAY BOND 2028	1233.42
38	8.61 UP SPECIAL BOND 2028	448.71
39	8.35% UP SPL BOND 2028	451.18
40	8.35% UP SPL BOND 2028 OCT	75.84
41	8.61 UP SPECIAL BOND 2028 DEC	78.3
42	8.63% UP UDAY BOND 2029	306.42
43	8.45% UP UDAY BOND 2029	1312.3
44	8.44% UP UDAY BOND 2029	408.99
45	8.35% UP UDAY BOND 2029	1233.42
46	8.75% UP UDAY BOND 2030	306.42
47	8.62% UP UDAY BOND 2030	1312.3
48	8.59% UP UDAY BOND 2030	408.99
49	8.49% UP UDAY BOND 2030	1233.42
50	8.90% UP UDAY BOND 2031	306.48
51	8.77% UP UDAY BOND 2031	1312.36
52	8.70% UP UDAY BOND 2031	408.82
53	8.58% UP UDAY BOND 2031	1233.71
<b>Total [B]</b>		<b>29332.77</b>
<b>Total [A+B]</b>		<b>566447.77</b>
<b>Loans not bearing interest</b>		
1	13.50% U.P. SDL 2003	0.03
2	14.00% U.P. SDL 2005	0.02
3	13.85% U.P. SDL 2006	0.00
4	13.00% U.P. SDL 2007	0.06
5	12.30% U.P. SDL 2007	0.01
6	11.50% U.P. SDL 2008	0.10

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
7	11.50% U.P. SDL 2009	0.06
8	11.50% U.P. SDL 2010	0.04
9	12.00% U.P. SDL 2010	0.00
10	11.50% U.P. SDL 2011	0.00
11	12.00% U.P. SDL 2011	0.13
12	9.45% U.P. SDL 2011	0.1
13	8.00% U.P. SDL 2012	0.00
14	7.17% U.P. SDL 2017	0.05
15	9.39% UTTAR PRADESH SDL 2024	0
16	9.67% UTTAR PRADESH SDL 2024	0
<b>Total [C]</b>		<b>0.59</b>
<b>Total [A+B+C]</b>		<b>566448.37</b>
<b>Uttarakhand</b>		
<b>Loan Bearing Interest</b>		
1	8.25% UTTARAKHAND SDL 2024	1000.00
2	8.09% UTTARAKHAND SDL 2025	650.00
3	8.08% UTTARAKHAND SDL 2025	500.00
4	8.05% UTTARAKHAND SDL 2025	250.00
5	8.28% UTTARAKHAND SDL 2025	750.00
6	8.29% UTTARAKHAND SDL 2025	500.00
7	8.16% UTTARAKHAND SDL 2025	500.00
8	7.98% UTTARAKHAND SDL 2025	250.00
9	8.19% UTTARAKHAND SDL 2025	400.00
10	8.19% UTTARAKHAND SDL 2025	200.00
11	8.4% UTTARAKHAND SDL 2026	300.00
12	8.65% UTTARAKHAND SDL 2026	500.00
13	8.53% UTTARAKHAND SDL 2026	500.00
14	7.36% UTTARAKHAND SGS 2026	1000.00
15	7.98% UTTARAKHAND SDL 2026	290.00
16	8.06% UTTARAKHAND SDL 2026	500.00
17	7.39% UTTARAKHAND SDL 2026	1000.00
18	7.18% UTTARAKHAND SDL 2026	250.00
19	7.18% UTTARAKHAND SDL 2026	500.00
20	7.25% UTTARAKHAND SDL 2026	500.00
21	7.42% UTTARAKHAND SDL 2026	1000.00
22	6.97% UTTARAKHAND SDL 2026	260.00
23	7.18% UTTARAKHAND SDL 2027	400.00
24	7.93% UTTARAKHAND SDL 2027	750.00
25	7.59% UTTARAKHAND SDL 2027	200.00
26	7.21% UTTARAKHAND SDL 2027	500.00
27	7.22% UTTARAKHAND SDL 2027	300.00
28	7.29% UTTARAKHAND SDL 2027	300.00
29	7.35% UTTARAKHAND SDL 2027	400.00
30	7.4% UTTARAKHAND SDL 2027	500.00
31	7.54% UTTARAKHAND SDL 2027	500.00
32	7.59% UTTARAKHAND SDL 2027	500.00
33	7.65% UTTARAKHAND SDL 2027	300.00
34	7.67% UTTARAKHAND SDL 2027	300.00
35	7.67% UTTARAKHAND SDL 2027	300.00
36	7.77% UTTARAKHAND SDL 2027	200.00
37	8.08% UTTARAKHAND SDL 2028	200.00
38	8.2% UTTARAKHAND SDL 2028	300.00
39	8.05% UTTARAKHAND SDL 2028	500.00
40	8.25% UTTARAKHAND SDL 2028	400.00
41	8.42% UTTARAKHAND SDL 2028	400.00
42	8.29% UTTARAKHAND SDL 2028	200.00
43	8.14% UTTARAKHAND SDL 2028	360.00

Sr. No.	Particulars	Balance as on end-March 2024
44	7.8% UTTARAKHAND SDL 2028	500.00
45	8.2% UTTARAKHAND SDL 2028	300.00
46	8.29% UTTARAKHAND SDL 2028	300.00
47	8.39% UTTARAKHAND SDL 2028	300.00
48	8.4% UTTARAKHAND SDL 2028	200.00
49	8.53% UTTARAKHAND SDL 2028	300.00
50	8.58% UTTARAKHAND SDL 2028	500.00
51	8.46% UTTARAKHAND SDL 2028	250.00
52	8.42% UTTARAKHAND SDL 2028	250.00
53	8.49% UTTARAKHAND SDL 2028	200.00
54	8.61% UTTARAKHAND SDL 2028	300.00
55	8.74% UTTARAKHAND SDL 2028	250.00
56	8.76% UTTARAKHAND SDL 2028	300.00
57	8.7% UTTARAKHAND SDL 2028	250.00
58	8.56% UTTARAKHAND SDL 2028	250.00
59	8.55% UTTARAKHAND SDL 2028	300.00
60	8.38% UTTARAKHAND SDL 2028	300.00
61	8.19% UTTARAKHAND SDL 2028	300.00
62	8.23% UTTARAKHAND SDL 2029	200.00
63	8.32% UTTARAKHAND SDL 2029	200.00
64	8.41% UTTARAKHAND SDL 2029	250.00
65	8.08% UTTARAKHAND SDL 2029	300.00
66	8.19% UTTARAKHAND SDL 2029	500.00
67	6.9% UTTARAKHAND SDL 2029	250.00
68	7.14% UTTARAKHAND SDL 2029	250.00
69	7.15% UTTARAKHAND SDL 2029	300.00
70	7.19% UTTARAKHAND SDL 2029	300.00
71	7.17% UTTARAKHAND SDL 2029	500.00
72	7.29% UTTARAKHAND SDL 2029	250.00
73	7.11% UTTARAKHAND SDL 2030	250.00
74	7.04% UTTARAKHAND SDL 2030	250.00
75	6.9% UTTARAKHAND SDL 2030	250.00
76	7.06% UTTARAKHAND SDL 2030	500.00
77	6.88% UTTARAKHAND SDL 2030	500.00
78	7.1% UTTARAKHAND SDL 2030	500.00
79	7.45% UTTARAKHAND SDL 2030	250.00
80	7.35% UTTARAKHAND SDL 2030	250.00
81	7.85% UTTARAKHAND SDL 2030	1000.00
82	6.43% UTTARAKHAND SDL 2030	500.00
83	6.67% UTTARAKHAND SDL 2030	500.00
84	6.9% UTTARAKHAND SDL 2030	500.00
85	6.62% UTTARAKHAND SDL 2030	500.00
86	6.44% UTTARAKHAND SDL 2030	700.00
87	6.6% UTTARAKHAND SDL 2031	500.00
88	6.84% UTTARAKHAND SDL 2031	1000.00
89	6.8% UTTARAKHAND SDL 2031	1000.00
90	6.94% UTTARAKHAND SDL 2031	700.00
91	7.0% UTTARAKHAND SDL 2031	500.00
92	7.05% UTTARAKHAND SDL 2031	500.00
93	7.25% UTTARAKHAND SDL 2032	500.00
94	7.34% UTTARAKHAND SDL 2032	1000.00
95	7.85% UTTARAKHAND SGS 2032	500.00
96	7.62% UTTARAKHAND SGS 2033	500.00
97	7.67% UTTARAKHAND SGS 2033	750.00
98	7.74% UTTARAKHAND SGS 2033	750.00
99	7.76% UTTARAKHAND SGS 2033	700.00
100	7.47% UTTARAKHAND SGS 2033	500.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
101	7.48% UTTARAKHAND SGS 2033	500.00
102	7.54% UTTARAKHAND SGS 2033	500.00
103	7.71% UTTARAKHAND SGS 2033	800.00
104	7.67% UTTARAKHAND SGS 2033	500.00
105	7.46% UTTARAKHAND SGS 2034	1000.00
106	7.47% UTTARAKHAND SGS 2034	1500.00
<b>Total [A]</b>		<b>48710.00</b>
<b>Loans not bearing interest</b>		
1	13.50% U.P. SDL 2003	0.00
2	14.00% U.P. SDL 2005	0.00
3	13.85% U.P. SDL 2006	0.00
4	13.00% U.P. SDL 2007	0.00
5	12.30% U.P. SDL 2007	0.00
6	11.50% U.P. SDL 2008	0.01
7	11.50% U.P. SDL 2009	0.00
8	11.50% U.P. SDL 2010	0.00
9	12.00% U.P. SDL 2010	0.00
10	11.50% U.P. SDL 2011	0.00
11	12.00% U.P. SDL 2011	0.01
12	9.4% UTTARAKHAND SDL 2024	0.00
13	9.84% UTTARAKHAND SDL 2024	0.00
14	9.7% UTTARAKHAND SDL 2024	0.00
<b>Total [B]</b>		<b>0.02</b>
<b>Total [A+B]</b>		<b>48710.02</b>
<b>West Bengal</b>		
<b>Loan Bearing Interest</b>		
1	9.4% WEST BENGAL SDL 2024	1800.00
2	9.23% WEST BENGAL SDL 2024	800.00
3	9.15% WEST BENGAL SDL 2024	1000.00
4	9.0% WESTBENGAL SDL 2024	1000.00
5	8.98% WEST BENGAL SDL 2024	1500.00
6	9.1% WEST BENGAL SDL 2024	1500.00
7	8.99% WESTBENGAL SDL 2024	2000.00
8	8.74% WESTBENGAL SDL 2024	1500.00
9	8.44% WESTBENGAL SDL 2024	1000.00
10	8.45% WEST BENGAL SDL 2024	1000.00
11	8.17% WESTBENGAL SDL 2024	1000.00
12	8.27% WESTBENGAL SDL 2024	1000.00
13	8.1% WESTBENGAL SDL 2025	3000.00
14	8.08% WESTBENGAL SDL 2025	2500.00
15	8.1% WEST BENGAL SDL 2025	1300.00
16	8.08% WEST BENGAL SDL 2025	1000.00
17	8.17% WESTBENGAL SDL 2025	1500.00
18	8.21% WESTBENGAL SDL 2025	1500.00
19	8.31% WESTBENGAL SDL 2025	1500.00
20	8.3% WESTBENGAL SDL 2025	1500.00
21	8.17% WESTBENGAL SDL 2025	1500.00
22	7.97% WESTBENGAL SDL 2025	1000.00
23	8.15% WESTBENGAL SDL 2025	1500.00
24	8.18% WESTBENGAL SDL 2025	1200.00
25	8.22% WESTBENGAL SDL 2025	1000.00
26	8.27% WESTBENGAL SDL 2025	1300.00
27	8.31% WESTBENGAL SDL 2026	1000.00
28	8.4% WESTBENGAL SDL 2026	1500.00
29	8.51% WESTBENGAL SDL 2026	1000.00
30	8.88% WESTBENGAL SDL 2026	2500.00
31	8.57% WESTBENGAL SDL 2026	1000.00

Sr. No.	Particulars	Balance as on end-March 2024
32	8.1% WESTBENGAL SDL 2026	2500.00
33	8.09% WESTBENGAL SDL 2026	2000.00
34	7.86% WESTBENGAL SDL 2026	1500.00
35	7.69% WESTBENGAL SDL 2026	1000.00
36	7.63% WESTBENGAL SDL 2026	1000.00
37	7.58% WESTBENGAL SDL 2026	500.00
38	7.19% WESTBENGAL SDL 2026	2000.00
39	7.16% WESTBENGAL SDL 2026	1500.00
40	7.25% WESTBENGAL SDL 2026	1500.00
41	7.42% WESTBENGAL SDL 2026	1500.00
42	6.88% WESTBENGAL SDL 2026	700.00
43	7.1% WESTBENGAL SDL 2026	2000.00
44	7.29% WESTBENGAL SDL 2026	2000.00
45	7.16% WESTBENGAL SDL 2027	2300.00
46	7.21% WESTBENGAL SDL 2027	2500.00
47	7.63% WESTBENGAL SDL 2027	2500.00
48	7.78% WESTBENGAL SDL 2027	3000.00
49	7.92% WESTBENGAL SDL 2027	5000.00
50	7.64% WESTBENGAL SDL 2027	1930.52
51	7.28% WESTBENGAL SDL 2027	2000.00
52	7.28% WESTBENGAL SDL 2027	1000.00
53	7.2% WESTBENGAL SDL 2027	1000.00
54	7.25% WESTBENGAL SDL 2027	2000.00
55	7.66% WESTBENGAL SDL 2027	1500.00
56	7.53% WESTBENGAL SDL 2027	2000.00
57	7.68% WESTBENGAL SDL 2027	2000.00
58	7.72% WESTBENGAL SDL 2027	3000.00
59	7.77% WESTBENGAL SDL 2028	2000.00
60	8.09% WESTBENGAL SDL 2028	2000.00
61	8.29% WESTBENGAL SDL 2028	2000.00
62	8.42% WESTBENGAL SDL 2028	2000.00
63	8.27% WESTBENGAL SDL 2028	2000.00
64	8.09% WESTBENGAL SDL 2028	911.00
65	6.65% WESTBENGAL SDL 2028	3000.00
66	8.44% WESTBENGAL SDL 2028	2000.00
67	6.79% WESTBENGAL SDL 2028	2500.00
68	6.83% WESTBENGAL SDL 2028	1500.00
69	8.4% WESTBENGAL SDL 2028	1000.00
70	8.45% WESTBENGAL SDL 2028	2000.00
71	6.79% WESTBENGAL SDL 2028	1500.00
72	8.21% WESTBENGAL SDL 2029	2500.00
73	8.35% WESTBENGAL SDL 2029	1500.00
74	8.44% WESTBENGAL SDL 2029	2000.00
75	8.39% WESTBENGAL SDL 2029	2500.00
76	8.1% WESTBENGAL SDL 2029	2300.00
77	7.32% WESTBENGAL SDL 2029	2000.00
78	7.06% WESTBENGAL SDL 2029	2000.00
79	7.18% WESTBENGAL SDL 2029	2000.00
80	7.14% WESTBENGAL SDL 2029	2500.00
81	7.28% WESTBENGAL SDL 2029	3000.00
82	7.3% WESTBENGAL SDL 2029	2500.00
83	7.19% WESTBENGAL SDL 2029	2000.00
84	7.29% WESTBENGAL SDL 2029	2000.00
85	7.23% WESTBENGAL SDL 2030	2000.00
86	7.1% WESTBENGAL SDL 2030	2500.00
87	7.05% WESTBENGAL SDL 2030	3000.00
88	7.2% WESTBENGAL SDL 2030	2500.00

**Statements**

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
89	7.35% WESTBENGAL SDL 2030	4000.00
90	6.85% WESTBENGAL SDL 2030	2000.00
91	6.85% WEST BENGAL SDL 2030	3000.00
92	6.5% WESTBENGAL SDL 2030	2000.00
93	6.65% WESTBENGAL SDL 2030	1000.00
94	6.55% WESTBENGAL SDL 2030	2000.00
95	6.99% WESTBENGAL SDL 2030	2500.00
96	6.46% WESTBENGAL SDL 2030	2000.00
97	6.68% WESTBENGAL SDL 2030	2000.00
98	6.6% WESTBENGAL SDL 2030	2000.00
99	6.63% WESTBENGAL SDL 2031	2000.00
100	7.05% WESTBENGAL SDL 2031	1500.00
101	6.83% WESTBENGAL SDL 2031	2000.00
102	6.83% WESTBENGAL SDL 2031	2000.00
103	7.02% WESTBENGAL SDL 2031	1500.00
104	7.0% WESTBENGAL SDL 2031	1000.00
105	6.99% WESTBENGAL SDL 2031	2500.00
106	6.85% WESTBENGAL SDL 2031	2500.00
107	7.0% WESTBENGAL SDL 2031	1000.00
108	6.91% WESTBENGAL SDL 2031	1000.00
109	7.14% WESTBENGAL SDL 2032	2500.00
110	7.23% WESTBENGAL SDL 2032	1000.00
111	7.17% WESTBENGAL SDL 2032	3000.00
112	7.36% WESTBENGAL SDL 2032	4390.00
113	7.73% WESTBENGAL SDL 2032	2500.00
114	7.83% WESTBENGAL SDL 2032	3000.00
115	7.82% WESTBENGAL SDL 2032	1500.00
116	7.49% WESTBENGAL SDL 2032	3000.00
117	7.68% WESTBENGAL SGS 2032	2000.00
118	7.73% WESTBENGAL SDL 2032	1000.00
119	7.62% WESTBENGAL SDL 2032	1500.00
120	7.82% WEST BENGAL SDL 2032	3000.00
121	7.64% WESTBENGAL SGS 2032	1000.00
122	8.79% WESTBENGAL SDL 2033	1500.00
123	8.73% WESTBENGAL SDL 2033	2000.00
124	8.72% WESTBENGAL SDL 2033	2000.00
125	8.42% WESTBENGAL SDL 2033	4000.00
126	8.24% WESTBENGAL SDL 2033	1983.00
127	8.25% WESTBENGAL SDL 2034	3500.00
128	8.36% WESTBENGAL SDL 2034	1545.00
129	8.47% WESTBENGAL SDL 2034	2000.00
130	8.19% WESTBENGAL SDL 2034	2000.00
131	7.34% WESTBENGAL SDL 2034	2000.00
132	7.29% WESTBENGAL SDL 2034	1010.00
133	7.18% WESTBENGAL SDL 2034	2500.00
134	7.29% WESTBENGAL SDL 2034	2000.00
135	7.3% WESTBENGAL SDL 2034	2500.00
136	7.26% WESTBENGAL SDL 2034	2000.00
137	7.31% WESTBENGAL SDL 2034	3000.00
138	7.18% WESTBENGAL SDL 2035	2000.00
139	7.15% WESTBENGAL SDL 2035	2000.00
140	6.95% WESTBENGAL SDL 2035	2500.00
141	6.98% WESTBENGAL SDL 2035	3000.00
142	7.99% WESTBENGAL SDL 2035	482.00
143	6.54% WESTBENGAL SDL 2035	1500.00
144	6.62% WESTBENGAL SDL 2035	2000.00
145	7.04% WESTBENGAL SDL 2035	2500.00

Sr. No.	Particulars	Balance as on end-March 2024
146	6.99% WESTBENGAL SDL 2035	2000.00
147	6.78% WESTBENGAL SDL 2035	2000.00
148	6.68% WESTBENGAL SDL 2035	1500.00
149	6.61% WESTBENGAL SDL 2036	3000.00
150	6.97% WESTBENGAL SDL 2036	1500.00
151	7.19% WESTBENGAL SDL 2036	2000.00
152	6.99% WESTBENGAL SDL 2036	4680.00
153	7.06% WESTBENGAL SDL 2036	3000.00
154	6.98% WESTBENGAL SDL 2036	1000.00
155	6.99% WESTBENGAL SDL 2036	3500.00
156	7.05% WESTBENGAL SDL 2036	2500.00
157	6.94% WESTBENGAL SDL 2036	2500.00
158	7.05% WESTBENGAL SDL 2036	3000.00
159	7.12% WESTBENGAL SDL 2036	4000.00
160	7.48% WESTBENGAL SDL 2037	3000.00
161	7.96% WESTBENGAL SDL 2037	2000.00
162	8.02% WESTBENGAL SDL 2037	1000.00
163	7.89% WESTBENGAL SDL 2037	1000.00
164	7.53% WESTBENGAL SDL 2037	2000.00
165	7.67% WESTBENGAL SDL 2037	1000.00
166	7.93% WESTBENGAL SGS 2037	1500.00
167	6.98% WESTBENGAL SDL 2037	1500.00
168	7.72% WESTBENGAL SGS 2037	2500.00
169	7.67% WESTBENGAL SGS 2037	2000.00
170	7.4% WESTBENGAL SDL 2038	3000.00
171	8.07% WESTBENGAL SDL 2038	2000.00
172	7.72% WESTBENGAL SGS 2038	2500.00
173	8.57% WESTBENGAL SDL 2038	2000.00
174	8.43% WESTBENGAL SDL 2038	2500.00
175	7.63% WESTBENGAL SGS 2038	2000.00
176	7.66% WESTBENGAL SGS 2039	2000.00
177	7.71% WESTBENGAL SGS 2039	1000.00
178	8.41% WESTBENGAL SDL 2039	2000.00
179	7.69% WESTBENGAL SGS 2039	2000.00
180	7.75% WESTBENGAL SGS 2039	2000.00
181	7.52% WESTBENGAL SGS 2039	2500.00
182	7.41% WESTBENGAL SGS 2039	2000.00
183	7.56% WESTBENGAL SGS 2039	2000.00
184	7.46% WESTBENGAL SGS 2039	2000.00
185	7.59% WESTBENGAL SGS 2039	2000.00
186	7.74% WESTBENGAL SGS 2039	2500.00
187	7.95% WESTBENGAL SGS 2039	2000.00
188	7.67% WESTBENGAL SGS 2039	2000.00
189	7.46% WESTBENGAL SDL 2040	3000.00
190	7.89% WESTBENGAL SGS 2040	3500.00
191	6.77% WESTBENGAL SDL 2040	2000.00
192	7.09% WESTBENGAL SDL 2040	1500.00
193	6.88% WESTBENGAL SDL 2040	2000.00
194	7.79% WESTBENGAL SGS 2040	2000.00
195	6.71% WESTBENGAL SDL 2040	2000.00
196	6.63% WESTBENGAL SDL 2041	2000.00
197	6.89% WESTBENGAL SDL 2041	2000.00
198	7.23% WESTBENGAL SDL 2041	2000.00
199	7.44% WESTBENGAL SGS 2041	3000.00
200	7.25% WESTBENGAL SDL 2041	2000.00
201	7.74% WESTBENGAL SGS 2041	2500.00
202	8.01% WESTBENGAL SDL 2041	2000.00

**Statement 22: State Government Market Loans (Contd.)**

(₹ Crore)

Sr. No.	Particulars	Balance as on end-March 2024
203	7.36% WESTBENGAL SGS 2041	1500.00
204	7.08% WESTBENGAL SDL 2041	2500.00
205	7.71% WESTBENGAL SGS 2041	2000.00
206	7.67% WESTBENGAL SGS 2041	2000.00
207	7.64% WESTBENGAL SGS 2042	2000.00
208	7.69% WESTBENGAL SGS 2042	2500.00
209	7.79% WESTBENGAL SGS 2042	2500.00
210	7.39% WESTBENGAL SGS 2042	2000.00
211	7.45% WESTBENGAL SGS 2042	2500.00
212	7.85% WESTBENGAL SGS 2042	3500.00
213	7.97% WESTBENGAL SDL 2042	1500.00
214	7.4% WESTBENGAL SGS 2042	2500.00
215	7.56% WESTBENGAL SGS 2042	1000.00
216	7.41% WESTBENGAL SGS 2042	2500.00
217	7.44% WESTBENGAL SGS 2042	2000.00
218	7.66% WESTBENGAL SGS 2043	3000.00
219	7.67% WESTBENGAL SGS 2043	2000.00
220	7.48% WESTBENGAL SGS 2043	2500.00
221	7.74% WESTBENGAL SGS 2043	2500.00
222	7.47% WESTBENGAL SGS 2043	2000.00
223	7.36% WESTBENGAL SGS 2043	2000.00
224	7.64% WESTBENGAL SGS 2043	3000.00
225	7.71% WESTBENGAL SGS 2043	2500.00
226	7.64% WESTBENGAL SGS 2043	1910.01
227	7.67% WESTBENGAL SGS 2044	1500.00
228	7.48% WESTBENGAL SGS 2044	2500.00
229	7.44% WESTBENGAL SGS 2044	3000.00
230	7.4% WESTBENGAL SGS 2044	3000.00
231	7.39% WESTBENGAL SGS 2044	2000.00
232	7.45% WESTBENGAL SGS 2044	2500.00
233	7.53% WESTBENGAL SGS 2044	2500.00

Sr. No.	Particulars	Balance as on end-March 2024
234	7.46% WESTBENGAL SGS 2046	1000.00
235	7.12% WESTBENGAL SDL 2051	1500.00
	<b>Total [A]</b>	<b>477041.53</b>
	<b>Compensation Bonds</b>	
1	5% Urban Land Ceiling (West Bengal)Bonds 1976	0.04
2	West Bengal Estate Aquisition Compensation Bonds	2.23
	<b>Total [B]</b>	<b>2.26</b>
	<b>Total [A+B]</b>	<b>477043.79</b>
	<b>Loans not bearing interest</b>	
1	12.50% W.B. SDL 2004	0.12
2	14.00% W.B. SDL 2005	0.13
3	13.75 % W.B. SDL 2007	0.01
4	13.05% W.B. SDL 2007	0.02
5	13.00% W.B. SDL 2007	0.02
6	11.50% W.B. SDL 2008	0.12
7	12.25% W.B. SDL 2009	0.01
8	11.50% W.B. SDL 2009	0.12
9	11.50% W.B. SDL 2010	0.02
10	10.35% W.B. SDL 2011	0.01
11	11.50% W.B. SDL 2011	0.01
12	12.00% W.B. SDL 2011	0.02
13	9.45% W.B SDL 2011	0.07
14	6.35% W.BENGAL SDL 2013(II SER)	0.00
15	9.4% WEST BENGAL SDL 2024	0.00
16	9.26% WEST BENGAL SDL 2024	0.00
17	9.42% WEST BENGAL SDL 2024	0.00
18	9.72% WEST BENGAL SDL 2024	0.00
19	9.85% WEST BENGAL SDL 2024	0.00
20	9.7% WEST BENGAL SDL 2024	0.00
	<b>Total [C]</b>	<b>0.65</b>
	<b>Total [A+B+C]</b>	<b>477044.45</b>

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**Statement 23: Maturity Profile of Outstanding State Government Securities**  
(Outstanding as on March 31, 2024)

States/ UT	2024-2025	2025-2026	2026-2027	2027-2028	2028-2029	2029-2030	2030-2031	2031-2032	2032-2033	2033-2034	2034-2035	2035-2036	2036-2037	2037-2038	2038-2039	2039-2064	TOTAL
1. Andhra Pradesh	21,082.4	20,050.0	18,109.4	15,229.3	20,467.3	20,127.6	22,423.4	22,733.3	22,511.9	19,752.8	17,086.0	19,250.0	17,964.0	19,880.0	22,350.0	77,293.0	3,76,320.4
2. Arunachal Pradesh	306.0	130.0	453.0	887.5	719.0	1,366.0	767.0	563.0	559.0	902.0	-	-	-	-	-	-	6,652.5
3. Assam	5,150.0	6,650.0	6,190.0	8,260.0	8,950.0	12,206.0	11,280.0	8,653.0	15,800.0	15,500.0	-	-	-	-	-	-	98,639.0
4. Bihar	16,656.2	17,733.2	17,933.2	18,226.2	18,533.2	22,834.2	17,233.2	22,566.7	36,800.0	-	-	-	-	-	27,612.0	-	2,16,128.0
5. Chhattisgarh	7,587.0	9,637.0	9,287.0	11,187.0	9,087.0	9,767.0	9,087.0	10,000.0	7,000.0	3,000.0	1,000.0	-	-	-	-	-	86,639.1
6. Goa	800.0	1,504.0	1,320.0	1,800.0	2,350.0	2,600.0	3,300.0	2,000.0	950.0	2,200.0	-	-	-	400.0	350.0	-	19,574.0
7. Gujarat	21,920.0	26,760.0	35,120.0	31,000.0	39,470.7	37,734.2	40,000.0	29,500.0	25,000.0	4,000.0	3,000.0	1,500.0	-	-	-	-	2,95,004.9
8. Haryana	17,790.0	19,290.0	18,530.0	18,639.5	18,564.9	19,466.0	19,500.0	19,750.0	20,158.0	19,250.0	13,001.0	21,240.0	3,500.0	5,000.0	10,500.0	20,680.0	2,64,849.4
9. Himachal Pradesh	2,634.1	3,099.1	3,689.1	3,589.1	3,889.1	4,209.1	4,989.1	4,289.1	4,500.0	3,500.0	2,000.0	2,800.0	1,200.0	5,400.0	3,672.0	1,000.0	54,459.4
10. Jharkhand	5,505.3	5,905.3	5,709.3	3,555.3	6,064.3	4,055.3	4,655.3	4,000.0	5,999.7	3,400.0	2,400.0	2,000.0	2,500.0	2,000.0	-	-	57,750.0
11. Karnataka	20,500.0	21,187.5	29,007.0	29,598.0	29,500.0	30,500.0	30,000.0	28,500.0	26,000.0	25,500.0	27,000.0	18,000.0	20,000.0	23,500.0	15,500.0	26,000.0	4,00,292.5
12. Kerala	15,700.0	17,300.0	18,300.0	16,000.0	14,200.0	18,073.0	8,000.0	7,500.0	9,000.0	7,603.0	8,300.0	6,930.0	6,500.0	6,000.0	7,263.0	59,111.0	2,25,780.0
13. Madhya Pradesh	16,194.0	15,436.0	18,836.0	15,736.0	11,286.0	13,236.0	9,736.0	10,736.0	14,000.0	12,371.0	10,621.4	6,500.0	7,000.0	9,000.0	4,825.0	53,000.0	2,28,513.4
14. Maharashtra	32,083.0	32,500.0	39,500.0	35,796.3	38,501.4	39,661.0	69,500.0	56,750.0	55,000.0	33,000.0	30,500.0	12,000.0	11,000.0	6,000.0	5,000.0	6,000.0	5,02,791.7
15. Manipur	463.0	600.0	630.0	525.0	970.0	1,757.0	1,302.0	1,476.0	750.0	-	672.0	1,326.0	-	-	100.0	-	10,571.0
16. Meghalaya	885.5	1,192.5	1,426.5	1,568.0	1,134.5	1,356.5	1,789.5	1,414.5	842.0	-	-	-	-	-	-	700.0	12,309.5
17. Mizoram	230.0	200.0	170.0	424.0	73.0	900.0	260.0	340.0	430.0	440.0	416.0	532.0	415.0	440.0	401.0	160.0	5,831.0
18. Nagaland	600.0	950.0	1,070.0	1,135.0	822.0	1,000.0	1,721.0	1,727.0	1,854.0	2,551.0	-	-	-	-	-	-	13,430.0
19. Odisha	3,000.0	2,000.0	2,000.0	500.0	500.0	1,500.0	0.0	2,400.0	1,000.0	500.0	-	1,500.0	-	500.0	500.0	500.0	16,400.0
20. Punjab	8,362.1	13,539.6	9,239.6	20,186.9	14,642.3	14,085.9	12,655.9	17,707.0	4,899.0	9,230.4	13,223.5	10,171.5	11,575.0	6,563.0	12,337.0	64,500.1	2,42,918.7
21. Rajasthan	25,705.8	32,705.8	30,408.5	27,354.0	36,474.0	27,142.0	31,509.0	33,600.0	21,497.0	28,878.0	3,000.0	3,000.0	5,500.0	5,000.0	8,500.0	60,806.0	3,81,080.1
22. Sikkim	330.0	580.0	744.0	965.0	1,088.0	809.0	1,292.0	1,511.0	1,414.0	1,916.0	-	-	-	-	-	-	10,679.0
23. Tamil Nadu	33,731.5	39,656.5	42,891.5	47,916.8	43,187.0	35,931.5	57,259.5	44,381.5	26,500.0	48,000.0	3,500.0	6,000.0	-	8,075.0	2,750.0	1,75,090.7	6,14,870.6
24. Telangana	14,009.9	16,742.3	19,392.3	19,228.3	5,353.5	4,341.3	6,892.3	8,203.3	10,587.0	8,000.0	11,235.0	14,029.0	10,200.0	20,700.0	9,500.0	1,43,268.8	3,21,663.9
25. Tripura	150.0	575.0	990.0	1,137.0	1,542.8	2,928.0	700.0	-	-	-	-	1,216.0	300.0	-	-	-	9,538.8
26. Uttar Pradesh	21,815.2	34,315.2	45,365.2	47,915.2	50,315.2	72,964.1	78,761.1	63,233.7	19,000.0	35,062.0	37,700.0	29,000.0	5,000.0	8,500.0	5,500.0	12,000.0	5,66,446.7
27. Uttarakhand	2,400.0	4,900.0	5,450.0	6,680.0	6,300.0	5,100.0	6,200.0	3,200.0	3,200.0	5,300.0	-	-	-	-	-	-	48,710.0
28. West Bengal	21,900.0	24,000.0	34,430.5	25,411.0	24,300.0	32,000.0	24,000.0	22,390.0	18,500.0	20,528.0	24,992.0	22,680.0	22,500.0	17,500.0	22,500.0	1,19,410.0	4,77,041.5
29. Jammu and Kashmir	1,753.8	2,603.8	3,143.8	6,553.8	7,037.8	8,222.8	353.8	139.8	-	-	-	-	-	-	-	-	29,809.1
29a. Jammu and Kashmir (UT)	-	-	-	-	-	-	5,101.0	-	2,505.0	3,800.0	2,727.7	4,022.0	4,762.0	3,745.3	1,400.0	14,637.5	42,700.5
30. Puducherry	720.4	800.0	823.9	825.0	865.0	780.0	675.0	775.0	490.0	400.0	450.0	300.0	300.0	350.0	-	250.0	8,804.2
<b>All State and UTs</b>	<b>3,19,965.0</b>	<b>3,72,542.7</b>	<b>4,20,159.7</b>	<b>4,17,839.1</b>	<b>4,16,187.8</b>	<b>4,46,643.5</b>	<b>4,80,942.0</b>	<b>4,30,039.8</b>	<b>3,56,746.6</b>	<b>3,14,584.2</b>	<b>2,12,824.6</b>	<b>1,83,996.5</b>	<b>1,30,216.0</b>	<b>1,48,563.3</b>	<b>1,60,560.0</b>	<b>8,34,408.1</b>	<b>56,46,218.8</b>

-: Nil/Negligible

Note: Compensation Bonds, Loans not bearing interest and Special Bonds (excluding UDAY) are not included.

Source: Reserve Bank of India.



**Statement 24: Maturity Profile of Outstanding State Government Securities - As per cent of Total**  
(Outstanding as on March 31, 2024)

States/ UT	2024-2025	2025-2026	2026-2027	2027-2028	2028-2029	2029-2030	2030-2031	2031-2032	2032-2033	2033-2034	2034-2035	2035-2036	2036-2037	2037-2038	2038-2039	2039-2064	TOTAL
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1. Andhra Pradesh	5.6	5.3	4.8	4.0	5.4	5.3	6.0	6.0	6.0	5.2	4.5	5.1	4.8	5.3	5.9	20.5	100.0
2. Arunachal Pradesh	4.6	2.0	6.8	13.3	10.8	20.5	11.5	8.5	8.4	13.6	-	-	-	-	-	-	100.0
3. Assam	5.2	6.7	6.3	8.4	9.1	12.4	11.4	8.8	16.0	15.7	-	-	-	-	-	-	100.0
4. Bihar	7.7	8.2	8.3	8.4	8.6	10.6	8.0	10.4	17.0	-	-	-	-	-	12.8	-	100.0
5. Chhattisgarh	8.8	11.1	10.7	12.9	10.5	11.3	10.5	11.5	8.1	3.5	1.2	-	-	-	-	-	100.0
6. Goa	4.1	7.7	6.7	9.2	12.0	13.3	16.9	10.2	4.9	11.2	-	-	-	2.0	1.8	-	100.0
7. Gujarat	7.4	9.1	11.9	10.5	13.4	12.8	13.6	10.0	8.5	1.4	1.0	0.5	-	-	-	-	100.0
8. Haryana	6.7	7.3	7.0	7.0	7.0	7.3	7.4	7.5	7.6	7.3	4.9	8.0	1.3	1.9	4.0	7.8	100.0
9. Himachal Pradesh	4.8	5.7	6.8	6.6	7.1	7.7	9.2	7.9	8.3	6.4	3.7	5.1	2.2	9.9	6.7	1.8	100.0
10. Jharkhand	9.5	10.2	9.9	6.2	10.5	7.0	8.1	6.9	10.4	5.9	4.2	3.5	4.3	3.5	-	-	100.0
11. Karnataka	5.1	5.3	7.2	7.4	7.4	7.6	7.5	7.1	6.5	6.4	6.7	4.5	5.0	5.9	3.9	6.5	100.0
12. Kerala	7.0	7.7	8.1	7.1	6.3	8.0	3.5	3.3	4.0	3.4	3.7	3.1	2.9	2.7	3.2	26.2	100.0
13. Madhya Pradesh	7.1	6.8	8.2	6.9	4.9	5.8	4.3	4.7	6.1	5.4	4.6	2.8	3.1	3.9	2.1	23.2	100.0
14. Maharashtra	6.4	6.5	7.9	7.1	7.7	7.9	13.8	11.3	10.9	6.6	6.1	2.4	2.2	1.2	1.0	1.2	100.0
15. Manipur	4.4	5.7	6.0	5.0	9.2	16.6	12.3	14.0	7.1	-	6.4	12.5	-	-	0.9	-	100.0
16. Meghalaya	7.2	9.7	11.6	12.7	9.2	11.0	14.5	11.5	6.8	-	-	-	-	-	-	5.7	100.0
17. Mizoram	3.9	3.4	2.9	7.3	1.3	15.4	4.5	5.8	7.4	7.5	7.1	9.1	7.1	7.5	6.9	2.7	100.0
18. Nagaland	4.5	7.1	8.0	8.5	6.1	7.4	12.8	12.9	13.8	19.0	-	-	-	-	-	-	100.0
19. Odisha	18.3	12.2	12.2	3.0	3.0	9.1	-	14.6	6.1	3.0	-	9.1	-	3.0	3.0	3.0	100.0
20. Punjab	3.4	5.6	3.8	8.3	6.0	5.8	5.2	7.3	2.0	3.8	5.4	4.2	4.8	2.7	5.1	26.6	100.0
21. Rajasthan	6.7	8.6	8.0	7.2	9.6	7.1	8.3	8.8	5.6	7.6	0.8	0.8	1.4	1.3	2.2	16.0	100.0
22. Sikkim	3.1	5.4	7.0	9.3	10.2	7.6	12.1	14.1	13.2	17.9	-	-	-	-	-	-	100.0
23. Tamil Nadu	5.5	6.4	7.0	7.8	7.0	5.8	9.3	7.2	4.3	7.8	0.6	1.0	-	1.3	0.4	28.5	100.0
24. Telangana	4.4	5.2	6.0	6.0	1.7	1.3	2.1	2.6	3.3	2.5	3.5	4.4	3.2	6.4	3.0	44.5	100.0
25. Tripura	1.6	6.0	10.4	11.9	16.2	30.7	7.3	-	-	-	-	12.7	3.1	-	-	-	100.0
26. Uttar Pradesh	3.9	6.1	8.0	8.5	8.9	12.9	13.9	11.2	3.4	6.2	6.7	5.1	0.9	1.5	1.0	2.1	100.0
27. Uttarakhand	4.9	10.1	11.2	13.7	12.9	10.5	12.7	6.6	6.6	10.9	-	-	-	-	-	-	100.0
28. West Bengal	4.6	5.0	7.2	5.3	5.1	6.7	5.0	4.7	3.9	4.3	5.2	4.8	4.7	3.7	4.7	25.0	100.0
29. Jammu and Kashmir	5.9	8.7	10.5	22.0	23.6	27.6	1.2	0.5	-	-	-	-	-	-	-	-	100.0
29a. Jammu and Kashmir (UT)	-	-	-	-	-	-	11.9	-	5.9	8.9	6.4	9.4	11.2	8.8	3.3	34.3	100.0
30. Puducherry	8.2	9.1	9.4	9.4	9.8	8.9	7.7	8.8	5.6	4.5	5.1	3.4	3.4	4.0	-	2.8	100.0
<b>All State and UTs</b>	<b>5.7</b>	<b>6.6</b>	<b>7.4</b>	<b>7.4</b>	<b>7.4</b>	<b>7.9</b>	<b>8.5</b>	<b>7.6</b>	<b>6.3</b>	<b>5.6</b>	<b>3.8</b>	<b>3.3</b>	<b>2.3</b>	<b>2.6</b>	<b>2.8</b>	<b>14.8</b>	<b>100.0</b>

-: Nil/Negligible.

Note: Compensation Bonds, Loans not bearing interest and Special Bonds (excluding UDAY) are not included.

Source: Reserve Bank of India.



Statements

**Statement 25: Investment Outstanding in Treasury Bills**  
(As at end-March)

(₹ Crore)

State/UT	2018		2019		2020		2021		2022		2023		2024		2025*	
	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB	ITB	ATB
1. Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Arunachal Pradesh	313.1	-	673.1	-	1,416.1	-	1,699.5	-	4,392.6	-	2,947.5	100.0	4,530.1	-	6,851.3	2,350.0
3. Assam	937.0	-	8,323.8	-	2,932.6	-	6,905.3	-	8,295.1	-	1,666.9	-	4,109.1	-	1,756.0	-
4. Bihar	17,390.5	-	14,786.7	-	17,583.6	-	17,821.5	-	22,065.1	-	14,064.7	-	26,563.8	200.0	14,939.6	11,500.0
5. Chhattisgarh	4,075.4	-	9,772.7	-	5,250.2	5,000.0	3,390.1	4,607.6	3,345.8	4,300.0	484.5	4,007.5	5,935.2	3,860.7	808.1	8,005.3
6. Goa	147.9	-	342.5	-	342.3	-	857.4	-	604.0	-	405.0	-	1,434.7	-	107.1	-
7. Gujarat	4,136.7	-	5,837.5	-	9,289.4	-	10,472.2	-	12,828.5	-	25,423.0	-	24,526.9	-	13,516.6	5,000.0
8. Haryana	2,000.7	-	637.7	-	2,249.0	-	1,480.8	-	2,513.6	-	1,226.2	-	1,188.7	-	160.0	-
9. Himachal Pradesh	723.7	-	102.1	-	982.1	-	902.7	800.0	2,568.1	-	3,645.2	-	1,457.8	-	184.0	-
10. Jharkhand	354.6	-	167.9	-	3,070.6	-	2,811.2	-	4,480.6	-	5,149.4	-	8,114.3	750.0	7,580.8	750.0
11. Karnataka	12,673.8	-	5,149.1	-	13,652.1	-	21,756.5	-	12,169.2	20,000.0	24,714.8	24,491.2	42,517.1	26,383.8	13,547.5	47,437.9
12. Kerala	887.2	-	188.2	-	-	-	2,809.6	-	5,233.0	-	7,096.3	-	4,053.3	-	-	-
13. Madhya Pradesh	7,422.6	-	8,651.4	-	11,280.3	-	20,799.2	-	17,450.6	-	23,161.4	-	18,080.1	-	10,359.7	-
14. Maharashtra	43,446.5	15,000.0	9,371.3	26,000.0	14,119.7	-	24,285.3	4,000.0	8,688.2	12,000.0	28,781.4	2,000.0	20,653.1	-	36,346.1	-
15. Manipur	-	-	-	-	58.0	-	-	-	-	-	-	-	-	-	-	-
16. Meghalaya	1,686.3	-	1,075.7	-	807.2	-	87.0	-	16.9	-	79.9	-	-	-	-	-
17. Mizoram	461.2	-	163.0	-	295.2	-	165.3	-	372.5	-	204.3	-	520.7	-	-	-
18. Nagaland	63.2	-	135.0	-	-	-	-	-	485.4	-	-	-	534.8	-	-	-
19. Odisha	13,314.4	12,050.0	8,944.8	15,100.0	8,033.7	17,370.0	14,270.4	11,665.0	18,520.2	28,573.0	7,648.1	16,493.0	15,423.7	4,712.0	5,330.0	10,877.0
20. Punjab	-	-	468.5	-	803.5	-	6,708.4	-	2,230.5	-	905.3	-	-	-	-	-
21. Rajasthan	6,401.6	2,974.0	2,154.3	3,792.0	5,807.6	1,800.0	4,440.0	2,000.0	7,418.8	7,100.0	103.1	7,900.0	627.3	10,350.0	1,056.7	6,700.0
23. Tamil Nadu	11,277.8	31,368.7	11,038.0	27,347.1	10,171.3	8,633.8	5,649.0	17,413.7	14,907.5	13,166.1	14,154.7	2,396.0	10,132.1	3,876.7	6,008.4	2,897.3
24. Telangana	2,280.7	-	1,591.4	-	6,910.9	-	1,802.1	-	55.5	-	2,284.6	-	-	-	-	-
25. Tripura	1,206.8	-	432.1	800.0	933.1	-	2,520.6	-	1,968.4	1,400.0	1,410.3	425.0	2,055.7	25.0	897.8	325.0
26. Uttar Pradesh	10,173.5	-	25,435.4	-	19,880.0	-	29,183.9	-	40,550.0	-	25,975.8	-	49,985.2	-	22,595.2	15,000.0
27. Uttarakhand	386.0	-	247.9	-	-	-	1,932.6	-	2,038.7	-	653.7	-	-	-	-	-
28. West Bengal	8,584.1	-	5,989.2	-	13,170.4	-	21,248.7	-	20,370.2	-	18,641.7	-	23,332.1	-	4,039.7	-
29. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	151.0	-	3,348.1	-
30. Puducherry	526.2	715.4	404.9	888.3	581.7	700.3	483.9	806.8	928.8	860.8	993.0	1,100.0	878.1	1,100.0	824.4	900.0
<b>All States and UTs</b>	<b>1,50,871.0</b>	<b>62,108.0</b>	<b>1,22,084.0</b>	<b>73,927.4</b>	<b>1,54,757.3</b>	<b>33,504.1</b>	<b>2,05,229.5</b>	<b>41,293.1</b>	<b>2,16,272.0</b>	<b>87,399.9</b>	<b>2,12,757.8</b>	<b>58,912.7</b>	<b>2,66,804.7</b>	<b>51,258.2</b>	<b>1,50,257.0</b>	<b>1,11,742.4</b>

\*As on September, 2024. ITB: Intermediate Treasury Bills. ATB: Auction Treasury Bills.

Source: Reserve Bank of India.

Statement 26: Expenditure on Education\* - As per cent of Aggregate Expenditure

State/UT	(Per cent)																		
	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)	
1																			
1. Andhra Pradesh	9.0	9.0	10.0	12.5	13.0	12.9	13.7	12.6	14.6	12.6	13.6	11.9	15.3	12.9	13.5	11.6	17	18	19
2. Arunachal Pradesh	10.8	11.4	12.2	10.8	11.4	12.2	11.5	13.2	11.6	12.3	12.3	10.8	11.9	8.9	11.4	11.6	10.7	11.6	11.6
3. Assam	20.1	18.8	16.4	22.0	20.3	20.6	22.6	24.7	25.5	22.0	21.6	21.8	19.4	20.7	17.5	16.4	16.8	16.8	16.1
4. Bihar	17.6	18.5	18.1	16.3	17.0	20.9	18.7	17.5	17.1	16.0	18.2	18.2	18.4	16.5	18.4	18.5	18.5	18.5	19.6
5. Chhattisgarh	13.5	14.4	15.6	18.6	17.7	16.3	18.0	20.2	18.6	19.6	18.5	17.4	18.0	16.8	16.9	16.8	15.2	15.2	16.2
6. Goa	12.3	13.3	14.1	15.4	14.8	15.4	15.7	15.1	14.3	14.3	14.2	16.2	15.1	14.3	12.7	12.8	14.5	13.7	13.7
7. Gujarat	13.4	11.7	13.8	15.9	15.8	14.3	15.0	15.2	15.2	14.5	14.1	14.0	13.7	13.6	13.2	14.9	13.6	13.6	13.6
8. Haryana	12.9	15.0	16.3	17.3	16.0	15.4	15.4	16.9	12.3	13.7	13.4	13.2	13.5	13.0	12.2	12.5	10.3	10.9	10.9
9. Himachal Pradesh	15.4	16.2	16.3	17.9	17.8	17.3	17.8	17.7	16.3	15.2	17.6	16.5	16.2	15.7	15.7	16.8	16.2	17.2	17.2
10. Jharkhand	15.1	18.6	15.4	15.8	15.9	14.8	13.5	14.6	12.2	13.9	12.3	12.5	14.1	13.7	14.5	13.8	12.5	11.8	11.8
11. Karnataka	14.4	16.1	14.0	15.6	14.7	15.5	15.0	14.3	13.6	12.5	12.0	11.4	12.4	10.8	11.2	11.3	10.0	11.0	11.0
12. Kerala	15.9	16.7	16.8	17.0	17.7	17.2	17.2	16.4	16.0	16.2	16.3	15.1	15.2	11.4	14.3	12.6	11.7	11.7	11.8
13. Madhya Pradesh	11.1	12.8	13.0	14.2	12.4	13.2	15.4	14.8	14.3	14.0	14.4	14.9	15.8	14.4	12.9	13.0	12.9	13.7	13.7
14. Maharashtra	17.2	17.0	19.1	20.8	20.2	20.7	20.5	19.2	19.2	17.7	17.0	15.6	17.2	15.6	15.8	15.7	14.8	14.8	14.8
15. Manipur	14.2	12.0	11.9	10.7	10.6	11.7	12.8	14.0	12.5	12.2	12.3	12.4	12.7	10.7	11.4	12.3	13.0	11.1	11.1
16. Meghalaya	15.5	12.8	14.8	16.1	17.3	15.8	16.6	17.1	16.2	16.1	17.8	17.3	18.4	14.6	13.6	15.8	13.8	14.3	14.3
17. Mizoram	13.2	14.1	14.9	14.9	15.7	15.7	17.1	17.4	17.6	15.8	14.3	15.2	14.7	15.4	15.4	14.7	13.9	16.6	16.6
18. Nagaland	11.4	11.2	11.3	13.4	12.1	13.2	15.3	13.7	14.0	12.9	12.6	14.0	12.2	13.4	14.2	13.7	12.8	13.4	13.4
19. Odisha	14.3	16.9	18.2	18.3	16.4	15.5	15.0	15.5	14.6	14.0	14.9	14.9	14.4	14.4	12.8	13.9	13.0	12.2	12.2
20. Punjab	10.3	11.3	12.2	11.7	14.8	15.3	14.2	14.3	14.0	8.6	13.0	11.8	10.4	11.7	10.4	8.2	8.6	8.9	8.9
21. Rajasthan	14.6	17.9	19.0	19.1	17.8	16.1	16.3	16.7	12.5	15.2	15.1	17.3	16.2	17.1	16.3	17.2	18.0	17.8	17.8
22. Sikkim	9.2	10.6	12.4	17.3	14.0	15.0	15.6	15.8	17.6	17.1	15.6	15.3	18.7	17.6	17.8	15.6	15.3	14.2	14.2
23. Tamil Nadu	12.7	13.1	15.2	15.2	14.3	14.7	16.0	15.8	15.5	13.0	14.4	13.9	15.0	13.3	12.3	12.8	11.8	12.0	12.0
24. Telangana																			
25. Tripura	15.1	14.4	16.2	17.2	17.0	15.9	16.4	15.5	10.9	10.0	10.4	8.7	8.8	8.1	7.9	8.7	8.4	7.5	7.5
26. Uttar Pradesh	14.1	13.2	13.8	16.1	17.1	17.3	16.0	15.0	15.5	15.8	18.5	17.7	17.4	15.2	13.0	11.7	12.5	13.0	13.0
27. Uttarakhand	17.6	18.2	22.6	23.5	22.1	20.7	20.3	19.0	17.6	18.4	18.1	18.3	19.4	18.2	17.3	17.5	15.7	15.8	15.8
28. West Bengal	15.2	13.1	17.7	19.7	19.1	18.1	17.2	17.2	15.2	15.1	13.9	14.6	15.8	16.9	14.5	15.1	14.2	14.1	14.1
29. Jammu and Kashmir	9.2	10.0	11.3	12.7	12.6	12.1	13.0	12.6	14.5	12.6	14.4	16.2	14.8	15.9	15.3	15.8	13.4	13.6	13.6
30. NCT Delhi	13.3	15.8	16.3	16.3	18.0	18.3	18.1	21.2	21.8	24.2	24.2	22.8	23.1	20.3	21.2	21.9	21.0	21.2	21.2
31. Puducherry	10.0	12.4	13.2	13.2	13.0	14.5	11.9	11.8	11.7	12.6	11.2	11.6	10.5	11.0	9.8	10.6	11.0	10.3	10.3
<b>All States and UTs</b>	<b>13.8</b>	<b>14.3</b>	<b>15.3</b>	<b>16.6</b>	<b>16.3</b>	<b>16.4</b>	<b>16.5</b>	<b>16.0</b>	<b>15.3</b>	<b>14.7</b>	<b>15.0</b>	<b>14.4</b>	<b>15.1</b>	<b>14.3</b>	<b>13.9</b>	<b>14.0</b>	<b>13.2</b>	<b>13.5</b>	<b>13.5</b>
<b>All States and UTs (Per cent of GDP)</b>	<b>2.2</b>	<b>2.3</b>	<b>2.4</b>	<b>2.5</b>	<b>2.5</b>	<b>2.5</b>	<b>2.5</b>	<b>2.6</b>	<b>2.6</b>	<b>2.6</b>	<b>2.6</b>	<b>2.5</b>	<b>2.6</b>	<b>2.7</b>	<b>2.5</b>	<b>2.5</b>	<b>2.6</b>	<b>2.6</b>	<b>2.6</b>

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

\*: Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the State governments. Details in methodology.

**Statement 27: Expenditure on Medical and Public Health and Family Welfare\* -  
As per cent of Aggregate Expenditure**

State/UT	(Per cent)																			
	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19		
1. Andhra Pradesh	3.3	3.6	3.9	4.1	4.4	4.2	4.3	4.1	4.5	4.7	4.3	4.5	4.3	5.1	5.9	5.1	6.0	6.4		
2. Arunachal Pradesh	3.8	4.3	4.2	4.3	4.4	4.3	4.4	6.6	4.3	5.8	6.4	6.0	6.1	5.1	6.0	6.1	5.3	5.0		
3. Assam	4.3	5.0	5.7	5.2	4.9	4.6	4.6	4.2	6.8	5.6	6.8	6.5	6.5	7.9	7.0	5.7	5.3	5.8		
4. Bihar	4.4	3.5	3.5	3.3	3.5	3.5	3.2	3.8	4.1	4.3	4.5	4.7	5.3	5.5	6.0	5.1	6.1	5.2		
5. Chhattisgarh	3.2	3.5	3.7	3.6	3.8	3.7	3.9	4.9	5.1	5.6	5.9	5.0	5.1	6.5	6.9	6.1	5.9	6.7		
6. Goa	4.6	5.4	5.3	5.6	5.8	5.8	5.7	5.6	5.5	6.1	6.9	6.7	7.7	8.4	8.4	7.3	8.7	7.9		
7. Gujarat	3.2	3.1	3.8	4.2	4.2	4.7	4.9	5.5	5.6	5.7	5.4	5.6	5.6	5.6	6.7	5.6	5.9	5.9		
8. Haryana	2.6	2.9	3.4	3.2	3.1	3.4	3.6	4.0	3.1	3.7	3.7	4.1	4.5	5.2	5.2	5.2	4.5	5.0		
9. Himachal Pradesh	4.4	4.5	4.8	5.1	4.8	4.9	5.1	5.4	5.2	5.2	5.8	5.9	5.8	5.9	6.2	6.9	6.3	6.0		
10. Jharkhand	5.0	5.1	4.4	4.1	3.8	3.1	3.8	4.0	4.0	4.2	4.2	5.2	4.4	5.5	6.2	5.8	5.6	5.6		
11. Karnataka	3.8	3.8	3.6	3.9	3.9	4.1	4.1	4.5	4.1	4.1	4.4	4.4	4.1	5.0	5.6	4.3	4.5	4.4		
12. Kerala	4.5	4.8	4.8	5.1	5.4	5.2	5.2	5.3	5.2	5.6	5.5	5.5	6.1	5.9	6.8	5.7	4.9	4.9		
13. Madhya Pradesh	3.5	3.4	3.3	3.6	3.2	4.0	3.8	4.3	4.4	3.8	4.4	4.2	5.0	4.6	5.3	5.2	5.4	6.2		
14. Maharashtra	3.5	3.5	3.3	3.6	3.6	3.9	3.9	4.3	4.5	4.2	4.3	4.0	4.0	4.3	4.8	3.9	4.7	4.1		
15. Manipur	4.1	3.5	4.4	5.0	5.7	4.9	5.7	6.5	5.4	4.8	5.2	5.1	5.5	6.3	6.6	7.2	5.6	5.3		
16. Meghalaya	5.4	4.4	6.0	6.2	5.4	6.5	6.6	7.5	7.6	6.8	7.2	8.8	7.9	8.8	9.6	7.6	7.5	7.3		
17. Mizoram	3.9	6.1	7.1	4.2	4.2	4.1	4.7	5.2	5.8	5.3	6.0	6.0	5.2	5.7	7.1	6.2	6.3	5.9		
18. Nagaland	4.3	3.8	3.9	4.3	4.3	4.1	4.2	5.1	5.1	4.8	5.1	4.7	4.9	5.4	6.4	7.3	4.5	4.7		
19. Odisha	3.3	3.5	3.8	3.5	3.2	3.7	3.5	4.9	4.7	5.4	5.1	5.0	4.9	6.3	6.8	6.8	7.1	8.0		
20. Punjab	2.9	3.0	3.2	3.3	4.3	4.3	4.1	4.4	4.1	2.8	3.8	3.7	3.3	3.7	3.2	2.7	2.8	3.2		
21. Rajasthan	4.0	4.8	4.8	4.8	5.1	4.8	5.0	5.6	4.6	5.1	5.6	5.8	5.7	6.0	6.5	5.8	7.2	7.6		
22. Sikkim	2.6	3.0	3.5	4.4	5.7	6.2	5.7	5.4	5.8	5.9	7.7	5.9	5.8	8.0	7.4	6.2	6.0	5.8		
23. Tamil Nadu	3.3	3.7	4.8	4.8	4.0	4.4	4.5	4.7	4.9	4.2	5.1	5.1	4.8	6.0	6.0	5.0	4.6	4.3		
24. Telangana								4.1	3.9	4.1	4.2	4.0	4.3	3.8	3.8	4.1	4.1	4.1		
25. Tripura	5.0	4.8	4.8	4.4	5.3	4.4	5.2	6.1	5.3	5.5	6.3	6.7	6.0	5.7	6.4	5.4	5.6	6.1		
26. Uttar Pradesh	4.8	4.7	5.0	4.8	4.4	5.0	4.6	5.1	4.5	4.9	5.3	4.6	5.2	5.7	5.3	6.2	6.5	5.9		
27. Uttarakhand	4.6	4.5	3.9	4.9	4.9	4.9	4.9	5.5	5.0	4.8	4.4	5.2	5.2	5.4	6.0	7.1	7.6	6.2		
28. West Bengal	4.0	3.6	4.8	4.8	4.8	4.2	4.5	5.2	5.6	5.2	4.9	4.8	5.3	6.1	6.4	6.1	6.0	6.0		
29. Jammu and Kashmir	5.3	4.8	5.2	5.1	5.2	5.1	5.4	5.6	5.7	5.6	5.6	6.6	6.5	7.4	7.5	7.8	7.2	7.0		
30. NCT Delhi	7.2	8.2	8.0	9.3	9.9	9.2	8.7	11.7	10.3	10.8	11.6	11.9	11.2	12.2	14.8	12.9	12.0	11.4		
31. Puducherry	7.9	6.1	7.7	7.1	8.9	8.4	7.1	7.9	8.3	8.0	7.4	7.9	9.2	7.4	7.4	7.9	7.8	8.7		
<b>All States and UTs</b>	<b>3.8</b>	<b>3.9</b>	<b>4.2</b>	<b>4.2</b>	<b>4.2</b>	<b>4.3</b>	<b>4.4</b>	<b>4.8</b>	<b>4.7</b>	<b>4.6</b>	<b>5.0</b>	<b>5.0</b>	<b>5.1</b>	<b>5.6</b>	<b>5.9</b>	<b>5.4</b>	<b>5.6</b>	<b>5.6</b>		
<b>All States and UTs (per cent of GDP)</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.6</b>	<b>0.6</b>	<b>0.7</b>	<b>0.7</b>	<b>0.8</b>	<b>0.8</b>	<b>0.8</b>	<b>0.9</b>	<b>0.9</b>	<b>0.9</b>	<b>1.0</b>	<b>1.1</b>	<b>1.0</b>	<b>1.1</b>	<b>1.1</b>		

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

\*: It includes revenue expenditure and capital outlay.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the State governments. Details in methodology.

**Statement 28: Outstanding Guarantees of State Governments**  
(As at end-March)

State/UT	2008		2009		2010		2011		2012		2013		2014		2015		2016		2017		2018		2019		2020		2021		2022		2023		2024 (RE)		2025 (BE)				
	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19																					
1. Andhra Pradesh	14,688.7	15,972.6	13,135.1	12,290.1	12,286.2	14,856.8	31,153.2	10,875.3	7,058.5	9,664.9	35,964.1	54,252.5	77,782.8	1,08,936.3	1,17,503.1	1,19,936.0	1,55,075.3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-			
2. Arunachal Pradesh	1.0	0.6	0.9	-	1.6	1.6	1.6	1.0	1.0	1.0	1.0	1.0	1.1	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.1	1.1	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.0	1.7	
3. Assam	951.3	795.9	298.5	-	259.0	114.2	89.6	143.1	143.1	130.0	90.2	85.0	83.4	77.7	311.8	1,166.5	2,241.3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
4. Bihar	556.2	744.2	978.7	632.0	1,195.7	1,200.8	1,201.8	2,148.7	4,838.6	4,637.6	5,174.5	5,397.9	5,379.6	16,080.0	24,654.9	25,256.7	26,715.3	32,567.2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
5. Chhattisgarh	480.6	895.2	3,371.3	2,849.5	2,654.1	2,694.9	3,358.3	2,314.5	1,988.2	3,983.0	3,881.9	10,770.3	18,459.4	19,836.1	19,499.9	20,957.5	21,904.9	28,624.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
6. Goa	-	-	-	-	-	-	-	-	-	-	740.9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
7. Gujarat	11,317.6	10,028.8	9,666.8	8,660.8	7,448.7	6,195.0	6,549.3	5,983.8	5,236.2	4,804.1	4,834.0	4,733.0	4,494.0	3,691.0	3,089.0	1,473.0	1,464.0	20,000.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
8. Haryana	4,401.8	4,575.4	4,536.0	4,527.6	5,601.5	20,732.8	27,306.1	30,387.7	16,876.3	8,243.9	14,137.7	18,219.9	20,737.6	23,053.2	24,342.6	23,058.1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9. Himachal Pradesh	2,632.1	2,290.8	1,949.2	3,909.9	3,316.4	3,353.4	4,332.9	4,281.3	3,714.4	4,550.4	4,306.8	1,776.9	1,880.0	2,141.8	1,884.6	1,780.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10. Jharkhand	-	-	500.0	-	-	157.2	157.2	157.2	157.2	-	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2	157.2
11. Karnataka	10,786.4	8,693.0	7,203.1	6,617.7	6,639.5	6,687.8	7,782.7	11,032.8	13,324.4	15,392.4	18,415.6	24,091.4	26,830.0	32,733.0	33,192.0	38,356.0	44,150.5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12. Kerala	8,317.3	7,603.3	7,495.0	7,425.8	8,277.4	9,099.5	9,763.4	11,126.9	12,438.5	16,245.6	17,356.5	26,834.7	27,757.0	36,601.0	44,369.9	50,374.5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13. Madhya Pradesh	855.7	1,930.1	1,629.6	5,110.5	5,605.0	7,719.5	9,977.6	20,124.3	27,530.4	33,396.8	30,751.1	30,916.8	30,929.6	36,997.3	35,005.5	39,788.5	44,314.9	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
14. Maharashtra	58,275.6	51,470.6	42,683.1	15,040.9	15,040.9	9,245.7	7,234.6	7,999.5	7,807.1	7,305.8	26,657.7	25,134.9	41,179.1	40,613.3	51,263.4	49,632.8	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
15. Manipur	211.0	273.6	194.8	-	175.4	191.4	215.3	193.0	339.5	403.4	513.7	475.1	411.6	598.3	1,840.1	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2	1,177.2
16. Meghalaya	750.6	990.3	953.7	1,110.8	1,293.2	1,285.2	1,610.6	1,173.8	1,042.2	983.1	814.2	1,150.3	1,120.1	3,061.0	3,059.6	2,977.5	2,906.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
17. Mizoram	152.6	120.0	102.8	102.8	232.2	223.1	108.4	96.9	100.2	124.0	89.6	74.2	0.8	86.3	73.7	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5	68.5
18. Nagaland	-	-	10.9	46.4	65.2	70.2	70.2	70.2	70.2	70.2	81.2	118.3	10,719.1	250.6	190.0	190.0	228.6	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19. Odisha	2,168.4	1,366.4	1,026.9	2,066.2	2,510.4	2,251.2	1,705.3	1,671.8	1,290.3	2,256.1	1,710.5	4,169.1	3,532.5	7,068.4	6,140.9	5,134.9	3,435.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
20. Punjab	11,014.4	25,868.3	33,294.8	40,332.8	45,713.8	58,102.1	58,802.2	66,893.3	56,751.6	20,608.2	21,265.9	4,778.0	22,251.5	19,721.6	20,422.3	20,207.9	22,035.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
21. Rajasthan	19,769.7	27,765.5	39,068.9	50,691.9	60,711.1	75,546.4	85,911.3	94,577.8	53,620.1	51,158.9	61,760.9	70,430.1	80,631.3	82,612.5	95,868.1	1,04,832.4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22. Sikkim	75.0	75.0	77.6	276.4	164.2	187.7	122.1	112.1	89.2	441.5	564.8	3,455.0	3,749.3	3,844.2	4,878.4	4,443.7	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	4,321.0	
23. Tamil Nadu	5,409.9	4,632.6	6,296.8	15,954.8	9,751.3	24,070.5	49,499.3	53,697.6	51,585.7	29,145.3	34,617.9	43,661.1	47,318.9	65,659.0	91,975.4	90,709.2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24. Telangana	-	-	-	-	-	-	-	-	18,265.2	26,618.7	29,964.8	39,800.0	77,314.9	89,600.8	1,05,006.7	1,35,282.5	2,14,705.2	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6	2,20,606.6
25. Tripura	35.6	29.5	29.5	35.6	115.7	193.3	187.8	241.5	287.8	312.5	327.7	4.5	734.6	771.4	634.3	579.9	602.2	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5	633.5
26. Uttar Pradesh	13,360.0	16,084.0	20,038.1	20,162.0	21,752.0	43,336.7	62,822.3	70,739.6	57,618.4	55,825.5	90,547.6	1,09,845.9	1,13,818.2	1,53,835.7	1,71,705.1	1,70,780.5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27. Uttarakhand	1,676.6	1,801.6	1,511.0	1,511.0	1,739.4	1,570.1	1,474.6	1,831.9	1,743.3	1,258.0	1,173.2	1,311.2	582.4	728.7	374.3	117.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0	119.0
28. West Bengal	13,680.0	12,016.5	10,394.3	11,984.3	10,221.1	8,846.1	4,645.4	9,386.0	8,857.6	7,817.2	8,541.5	6,593.3	8,212.2	7,727.7	16,884.6	13,155.9	12,839.7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
29. Jammu and Kashmir	2,806.6	2,536.8	3,036.9	2,708.1	2,098.3	610.7	2,714.4	2,859.6	2,826.9	2,635.9	5,321.0	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
31. Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
<b>All States and UTs</b>	<b>1,84,355.0</b>	<b>1,98,578.2</b>	<b>2,09,484.3</b>	<b>2,14,048.0</b>	<																																		

Statements

Statement 29: Expenditure on Wages and Salaries

State/UT	₹ Crore																														
	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)													
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19													
1. Andhra Pradesh	13,000.0	14,280.0	17,410.0	23,440.0	26,820.0	25,770.0	32,350.0	27,936.9	27,470.0	32,530.0	32,815.5	32,743.4	42,673.8	45,028.9	49,260.0	43,820.8	62,857.7														
2. Arunachal Pradesh	-	-	-	-	2,040.0	2,230.0	-	-	-	-	4,434.6	4,701.8	5,425.4	5,576.3	5,588.1	6,790.1	7,494.6	10,626.3													
3. Assam	-	-	-	-	11,650.0	13,540.0	-	17,580.0	18,480.0	19,500.0	26,067.4	26,177.8	27,008.3	27,227.1	28,559.5	30,868.0	-	-													
4. Bihar	-	-	-	-	12,500.0	13,980.0	-	15,187.1	0.0	16,450.0	18,447.2	20,892.1	21,697.9	22,988.7	24,983.8	26,327.7	36,283.4	44,375.0													
5. Chhattisgarh	2,970.0	3,670.0	11,140.0	6,410.0	7,440.0	7,690.0	9,140.0	10,003.3	10,860.0	11,420.0	13,183.8	17,426.9	21,350.7	24,438.9	23,619.8	25,864.2	31,607.4	36,386.9													
6. Goa	-	-	-	-	-	-	-	-	-	2,130.0	2827.19	2,798.5	2,918.1	3,571.7	-	-	-	-													
7. Gujarat	8,120.0	8,660.0	10,250.0	15,870.0	17,460.0	18,640.0	-	20,950.0	22,070.0	23,530.0	28,186.0	30,572.0	31,845.0	32,680.0	35,495.0	41,557.0	44,528.0	48,980.0													
8. Haryana	4,470.0	6,350.0	8,310.0	9,520.0	9,600.0	10,620.0	11,290.0	13,296.3	-	15,780.0	17,254.3	19,258.6	20,978.3	31,944.0	34,577.6	24,624.6	26,503.4	29,541.9													
9. Himachal Pradesh	3,120.0	3,440.0	4,080.0	5,290.0	5,460.0	6,290.0	6,770.0	7,168.2	7,020.0	8,420.0	9,458.9	9,811.9	10,344.6	10,643.5	11,091.1	14,425.2	13,831.0	14,966.0													
10. Jharkhand	-	-	5,450.0	-	6,260.0	6,450.0	6,770.0	7,620.0	8,220.0	8,930.0	10,789.7	12,138.0	13,206.7	13,306.8	14,450.8	14,644.4	18,601.7	18,197.8													
11. Karnataka	8,410.0	9,930.0	10,300.0	11,090.0	11,540.0	16,080.0	17,810.0	19,737.0	21,490.0	21,500.0	22,847.0	31,800.0	42,744.9	43,769.0	47,049.0	50,061.0	65,003.0	80,434.0													
12. Kerala	7,790.0	9,180.0	9,930.0	11,210.0	16,290.0	17,560.0	19,620.0	21,689.1	23,830.0	28,470.0	32,349.1	32,697.8	33,043.6	28,852.4	45,914.2	39,503.4	39,654.9	41,970.2													
13. Madhya Pradesh	6,980.0	8,550.0	10,610.0	13,290.0	15,090.0	16,220.0	18,370.0	21,260.0	21,870.0	22,930.0	25,664.5	30,419.9	32,878.1	42,097.6	42,669.8	48,506.5	57,305.4	64,897.5													
14. Maharashtra	27,560.0	32,120.0	41,290.0	42,050.0	45,800.0	53,710.0	60,140.0	62,565.2	-	72,080.0	75,769.5	80,206.0	1,01,980.4	1,06,613.3	-	-	-	-													
15. Manipur	910.0	1,090.0	1,150.0	-	2,220.0	2,360.0	-	-	-	2,980.0	3,521.4	3,662.4	3,979.8	4,492.9	4,582.9	5,321.2	6,166.6	6,223.5													
16. Meghalaya	-	-	-	1,490.0	1,640.0	-	-	-	-	3,890.0	3,444.7	4,638.0	4,843.6	3,382.4	3,795.3	4,106.0	4,604.9	4,768.3													
17. Mizoram	1,200.0	1,290.0	1,490.0	2,080.0	2,300.0	-	-	-	-	2,410.0	2,326.2	3,536.0	4,141.5	4,088.7	4,077.2	4,403.0	4,898.4	4,597.0													
18. Nagaland	5,340.0	7,500.0	9,280.0	10,760.0	10,800.0	1,670.0	-	-	-	3,810.0	4,105.3	4,842.7	5,249.8	5,581.2	5,726.8	6,146.3	6,671.2	7,252.6													
19. Odisha	-	-	-	-	12,400.0	16,980.0	17,760.0	15,600.2	17,640.0	19,200.0	22,354.1	25,346.3	26,783.1	27,716.2	29,472.6	31,976.1	39,319.4	43,345.1													
20. Punjab	7,990.0	11,700.0	14,030.0	14,570.0	15,850.0	17,600.0	-	23,615.6	26,010.0	30,150.0	37,751.1	49,956.7	49,217.8	51,765.0	57,257.4	59,917.6	70,748.9	78,478.9													
21. Rajasthan	-	-	-	-	1,110.0	1,190.0	-	1,506.9	-	1,680.0	1,758.3	2,267.3	2,528.1	3,075.2	3,063.3	3,622.0	3,809.1	4,401.1													
22. Sikkim	12,160.0	16,000.0	19,490.0	23,830.0	26,800.0	27,600.0	31,860.0	37,070.3	37,130.0	40,120.0	44,981.0	52,535.3	57,829.3	57,373.0	60,625.0	68,588.2	75,545.8	84,931.6													
23. Tamil Nadu	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-													
24. Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-													
25. Tripura	-	-	-	-	2,310.0	2,470.0	-	-	-	-	5,276.6	2,036.5	5,947.3	5,547.5	5,793.2	6,024.5	7,253.6	7,768.2													
26. Uttar Pradesh	11,190.0	23,860.0	33,350.0	-	27,320.0	29,150.0	30,090.0	32,676.4	34,520.0	38,370.0	44,411.0	49,280.4	53,591.8	97,532.8	1,09,137.0	1,22,055.5	1,30,655.7	1,84,143.4													
27. Uttarakhand	2,530.0	2,860.0	4,880.0	-	6,080.0	6,710.0	7,270.0	8,216.9	-	9,690.0	11,787.3	13,325.8	13,054.5	13,893.3	14,511.4	16,174.0	18,111.0	19,874.0													
28. West Bengal	12,210.0	13,770.0	21,320.0	24,950.0	26,980.0	28,340.0	29,430.0	30,985.1	-	-	37,803.0	41,543.0	-	56,659.7	59,378.8	60,305.8	65,372.7	66,223.9													
29. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-													
30. NCT Delhi	-	-	-	-	-	4760	5190	564.31	6250	15,120.0	29,691.0	28,140.0	31,179.0	23,853.0	-	27,838	30,575	29,412													
31. Puducherry	710	900	1020	-	-	1220	-	1373.6	-	-	1679.2	1805.5	1929.9	1908.0	2,175.8	2,365.2	2,522.7	2,592.5													
<b>All States and UTs</b>	<b>1,36,660.0</b>	<b>1,75,150.0</b>	<b>2,34,780.0</b>	<b>2,17,280.0</b>	<b>3,23,760.0</b>	<b>3,60,500.0</b>	<b>3,10,050.0</b>	<b>4,35,207.3</b>	<b>3,01,210.0</b>	<b>4,92,290.0</b>	<b>6,27,098.3</b>	<b>6,90,511.0</b>	<b>7,28,372.7</b>	<b>8,54,888.4</b>	<b>7,90,720.7</b>	<b>8,69,025.4</b>	<b>9,60,005.9</b>	<b>10,27,213.0</b>													
<b>Per cent of GDP</b>	<b>2.8</b>	<b>3.2</b>	<b>3.7</b>	<b>2.8</b>	<b>3.7</b>	<b>3.6</b>	<b>2.8</b>	<b>3.5</b>	<b>2.2</b>	<b>3.2</b>	<b>3.7</b>	<b>3.7</b>	<b>3.6</b>	<b>4.3</b>	<b>3.4</b>	<b>3.2</b>	<b>3.3</b>	<b>3.1</b>													

BE: Budget Estimates. RE: Revised Estimates. '-': Not available/Not applicable.

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from the State governments and UTs.

Statement 30: Expenditure on Operations and Maintenance

State/UT	₹ (Crore)																			
	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)		
1. Andhra Pradesh	5,850.0	9,060.0	8,970.0	4,840.0	8,470.0	2,080.0	7,820.0	7,121.3	6,760.0	3,220.0	8,740.3	4,794.1	13,237.5	7,767.0	7,717.3	1,33,084.7	1,71,288.1	-		
2. Arunachal Pradesh	-	-	-	-	150.0	-	-	-	-	-	1,530.1	74.3	-	-	-	-	36,520.5	-		
3. Assam	-	-	-	-	4,250.0	3,540.0	-	-	-	560.0	579.7	639.5	-	-	-	-	-	-		
4. Bihar	-	-	-	-	2,480.0	5,490.0	-	7,832.2	-	2,210.0	7,771.5	8,746.4	7,197.3	13,141.1	14,195.1	17,024.8	26,589.0	24,659.1		
5. Chhattisgarh	380.0	450.0	510.0	400.0	580.0	710.0	910.0	687.6	540.0	570.0	632.4	763.5	860.0	900.1	940.0	878.8	1,131.1	1,137.1		
6. Goa	-	-	-	-	-	-	-	-	-	-	-	553.3	575.0	883.4	-	-	-	-		
7. Gujarat	1,300.0	990.0	2,330.0	620.0	610.0	840.0	-	-	-	-	-	905.5	722.8	682.1	672.0	3,688.1	4,470.3	5,245.1		
8. Haryana	990.0	920.0	980.0	890.0	1,640.0	850.0	1,850.0	995.7	-	1,130.0	-	1,129.4	1,286.1	1,272.5	1,313.7	1,291.2	1,626.9	1,177.5		
9. Himachal Pradesh	660.0	810.0	1,040.0	1,570.0	1,690.0	1,820.0	-	2,466.4	2,370.0	3,030.0	2,935.8	2,849.7	3,176.2	3,159.8	3,560.9	3,478.7	4,085.1	3,886.7		
10. Jharkhand	-	-	180.0	-	10,170.0	11,390.0	4,310.0	17,787.8	-	4,500.0	7,062.7	4,149.7	5,390.6	6,216.1	3,395.5	38,593.7	54,014.2	58,663.8		
11. Karnataka	670.0	670.0	660.0	790.0	1,440.0	1,900.0	2,270.0	2,840.0	-	2,830.0	2,880.1	3,044.9	3,164.8	41,235.0	49,104.0	-	-	-		
12. Kerala	650.0	650.0	690.0	800.0	810.0	880.0	920.0	1,047.6	1,250.0	1,400.0	1,334.4	2,655.8	1,411.3	1,766.6	1,810.0	1,581.7	1,500.7	1,677.6		
13. Madhya Pradesh	720.0	690.0	640.0	680.0	1,010.0	1,470.0	1,690.0	1,406.9	1,670.0	2,180.0	1,965.0	2,042.1	1,369.1	1,351.6	1,487.0	3,398.6	2,726.9	3,720.5		
14. Maharashtra	18,400.0	23,190.0	15,940.0	6,450.0	6,330.0	7,750.0	9,330.0	10,331.7	-	5,220.0	12,620.0	17,957.1	-	-	-	-	-	-		
15. Manipur	470.0	540.0	490.0	-	1,770.0	1,760.0	-	-	-	3,490.0	5,752.6	3,974.9	195.3	213.0	278.6	369.2	329.4	346.5		
16. Meghalaya	-	-	-	200.0	-	-	-	-	-	-	341.2	50.0	-	-	-	-	-	-		
17. Mizoram	-	-	-	2,660.0	-	-	-	-	-	-	-	3,681.0	551.7	4,195.5	3,900.4	5,689.2	7,745.2	7,360.0		
18. Nagaland	20.0	20.0	20.0	40.0	750.0	220.0	-	-	-	180.0	393.5	266.6	163.8	108.3	162.2	166.4	159.7	126.3		
19. Odisha	1,600.0	1,820.0	1,940.0	2,290.0	2,610.0	3,360.0	3,920.0	4,237.6	4,510.0	4,710.0	5,108.8	4,189.3	4,171.8	3,993.1	4,478.9	4,840.6	5,656.2	5,878.4		
20. Punjab	-	-	-	-	-	-	160.0	-	-	300.0	-	-	183.0	391.2	397.8	197.3	278.4	204.7		
21. Rajasthan	1,660.0	2,020.0	2,070.0	2,190.0	2,730.0	-	-	469.0	580.0	570.0	999.1	717.5	933.3	995.1	1,274.3	1,309.2	1,399.3	1,597.7		
22. Sikkim	-	-	-	-	50.0	1,830.0	-	-	-	-	-	-	51.4	90.6	66.7	66.7	77.5	64.9		
23. Tamil Nadu	4,070.0	4,120.0	4,730.0	4,660.0	6,370.0	8,490.0	9,000.0	9,498.5	-	8,750.0	9,343.7	10,183.0	10,996.0	10,645.0	12,005.7	14,715.0	14,548.0	15,013.5		
24. Telangana	-	-	-	-	-	-	-	4,274.8	7,560.0	7,500.0	5,555.0	13,739.9	3,139.7	9,470.1	8,205.9	8,983.5	11,746.9	17,360.1		
25. Tripura	-	-	-	-	210.0	160.0	-	-	-	-	177.3	158.3	-	-	-	-	-	-		
26. Uttar Pradesh	2,770.0	3,440.0	3,500.0	-	3,700.0	4,720.0	8,350.0	5,808.7	5,990.0	7,130.0	8,662.7	9,013.0	12,024.9	11,140.2	14,182.5	11,532.0	15,601.2	15,901.0		
27. Uttarakhand	300.0	290.0	280.0	-	130.0	830.0	1,180.0	970.0	-	1,710.0	1,941.4	1,489.5	234.5	596.2	728.3	842.0	1,529.0	1,429.0		
28. West Bengal	1,070.0	1,170.0	1,210.0	890.0	1,160.0	1,220.0	1,670.0	1,903.1	-	-	2,534.4	2,961.0	-	2,361.4	-	2,860.1	4,169.3	4,859.8		
29. Jammu and Kashmir	-	-	-	-	-	-	-	-	-	610.0	-	-	-	-	-	-	-	-		
30. NCT Delhi	-	-	-	-	-	-	-	-	-	-	0.0	-	6,734.9	12,400.5	15,152.9	14,856.9	15,796.0	16,874.7		
31. Puducherry	-	-	-	-	-	20.0	-	24.4	-	-	63.5	58.8	76.2	76.8	82.4	114.6	137.4	128.7		
<b>All States and UTs</b>	<b>41,580.0</b>	<b>50,850.0</b>	<b>46,180.0</b>	<b>29,970.0</b>	<b>59,110.0</b>	<b>61,330.0</b>	<b>53,380.0</b>	<b>79,703.1</b>	<b>31,230.0</b>	<b>61,800.0</b>	<b>88,925.0</b>	<b>1,00,788.1</b>	<b>77,847.3</b>	<b>1,35,052.3</b>	<b>1,45,112.0</b>	<b>2,69,563.0</b>	<b>3,83,106.3</b>	<b>1,87,312.7</b>		

BE: Budget Estimates. RE: Revised Estimates. '-': Not available/Not applicable

Note: Data in respect of Maharashtra and Uttarakhand for 2008-09 relates to Revised Estimates while 2009-10 are Budget estimates.

Source: Information received from the State governments and UTs.



Statements

Statement 31: Social Sector Expenditure\*

State/UT	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19
1. Andhra Pradesh	24,470.9	31,435.9	30,278.9	39,132.4	45,395.9	49,435.2	53,735.8	54,917.8	57,520.0	62,799.9	72,855.8	76,759.0	78,797.3	86,831.5	86,746.1	1,02,821.5	1,23,830.6	1,46,270.1
2. Arunachal Pradesh	953.2	1,279.6	1,766.9	1,567.5	2,158.0	1,938.5	2,533.6	3,055.4	3,357.6	4,148.4	5,475.9	6,372.4	5,678.3	6,174.2	7,944.5	8,790.6	11,148.3	11,194.4
3. Assam	6,056.4	6,759.9	9,159.5	10,242.9	11,189.2	12,303.2	14,507.5	20,396.9	20,218.2	26,362.6	27,844.5	30,244.9	37,050.6	35,564.6	40,743.1	60,547.3	70,500.3	60,961.6
4. Bihar	13,815.1	16,336.5	17,867.5	19,369.8	24,045.6	30,744.5	34,921.4	42,415.9	52,709.9	60,566.6	68,232.1	75,529.5	71,948.8	86,407.1	1,01,086.8	1,15,792.3	1,64,915.1	1,36,876.2
5. Chhattisgarh	6,947.3	8,873.7	11,677.9	11,823.8	14,806.5	16,968.5	21,054.7	23,676.7	27,500.0	31,897.6	35,128.2	32,447.5	39,224.3	36,369.9	40,167.2	47,600.9	72,815.2	79,629.0
6. Goa	1,124.4	1,455.3	1,793.5	2,088.3	2,302.8	2,496.4	2,918.8	3,171.8	3,677.3	3,945.8	5,006.8	5,143.5	5,080.0	5,547.1	6,857.1	6,581.1	9,361.8	9,041.0
7. Gujarat	14,892.7	18,175.4	23,168.9	28,592.6	30,345.8	38,063.6	41,878.0	47,258.6	53,458.5	56,036.8	60,616.5	66,840.5	71,781.8	75,896.3	82,675.0	97,489.4	1,15,776.3	1,26,931.4
8. Haryana	7,342.7	9,813.7	13,359.0	13,635.9	16,270.4	18,988.0	18,099.8	22,041.7	25,504.7	30,505.0	35,434.7	38,814.9	45,549.9	42,859.7	48,756.1	51,360.7	59,771.6	68,785.8
9. Himachal Pradesh	3,736.0	4,570.0	4,913.5	6,022.3	5,988.5	7,098.5	7,891.3	9,071.8	9,965.6	12,024.3	12,635.0	14,211.9	14,847.3	16,259.8	17,484.6	21,793.7	22,802.2	22,039.3
10. Jharkhand	7,983.9	9,870.3	10,036.4	12,303.5	10,720.8	12,025.3	11,711.4	17,735.5	21,898.0	29,553.5	29,352.3	30,219.5	32,816.0	34,403.0	33,885.6	41,401.7	54,656.9	63,970.2
11. Karnataka	17,644.5	20,444.9	25,104.4	28,685.3	32,373.2	37,829.3	41,587.7	51,509.2	59,432.9	70,665.5	76,436.5	90,874.8	87,833.8	87,157.5	1,10,959.0	1,10,016.6	1,25,920.7	1,54,971.3
12. Kerala	9,010.3	10,859.0	12,033.6	13,622.8	18,739.7	21,645.7	23,952.6	28,513.8	33,088.4	39,058.2	40,844.3	43,870.5	38,542.8	57,258.5	60,602.3	58,258.7	53,353.3	64,950.4
13. Madhya Pradesh	12,600.2	14,687.0	17,631.2	23,449.8	27,130.9	33,367.9	35,740.8	44,383.5	55,551.9	65,249.2	74,635.8	76,630.1	85,161.8	94,626.8	1,04,546.7	1,10,119.2	1,34,064.5	1,60,339.8
14. Maharashtra	29,721.3	36,499.7	47,358.3	53,834.4	61,133.5	70,028.4	78,197.3	88,320.7	93,315.6	1,04,677.0	1,06,624.0	1,26,835.1	1,44,085.4	1,43,019.2	1,64,205.5	2,00,140.5	2,80,822.5	2,62,177.5
15. Manipur	1,176.5	1,448.1	1,535.2	1,933.5	2,017.7	2,051.1	2,107.0	3,128.5	3,071.9	3,301.8	4,298.2	4,468.2	4,634.4	6,622.6	7,084.6	7,895.9	12,578.6	14,213.1
16. Meghalaya	1,038.6	1,225.0	1,402.4	1,751.8	2,341.8	2,308.8	2,715.5	3,301.9	3,236.7	4,895.3	4,575.3	5,242.1	4,897.5	5,897.8	7,327.3	7,671.4	11,485.4	11,398.2
17. Mizoram	939.9	1,150.8	1,465.3	1,596.2	1,640.5	2,118.4	2,298.3	2,901.8	2,891.0	3,077.4	3,814.1	4,063.5	4,498.4	4,143.5	4,233.5	4,414.4	6,434.6	5,542.0
18. Nagaland	1,052.6	1,118.7	1,168.7	1,578.9	1,606.3	1,969.0	2,150.1	2,503.9	2,725.2	3,582.6	4,479.7	4,172.1	4,405.1	4,467.6	5,010.0	5,505.6	7,041.2	7,051.7
19. Odisha	8,195.9	11,090.8	12,517.0	15,241.4	18,051.5	19,659.2	24,810.2	29,249.0	36,253.1	39,639.4	45,162.3	54,093.7	61,035.9	58,173.6	66,786.3	73,647.6	1,04,520.6	1,28,930.9
20. Punjab	4,991.1	6,862.3	7,112.0	8,345.6	9,974.0	12,563.4	13,083.8	15,506.5	16,284.1	48,268.7	17,390.4	21,073.1	21,655.3	25,378.2	30,215.6	34,946.1	37,882.0	40,774.5
21. Rajasthan	14,883.1	19,427.3	21,575.1	22,787.8	27,845.2	33,697.7	41,898.6	54,816.5	62,257.9	67,521.9	76,232.8	84,467.8	87,068.4	93,917.5	1,13,623.3	1,15,988.7	1,49,423.9	1,71,950.6
22. Sikkim	663.1	816.5	1,010.1	1,063.0	1,449.8	1,390.9	1,691.0	1,772.5	1,603.6	1,838.2	2,274.2	2,600.9	2,720.4	3,167.6	3,117.4	4,168.5	4,998.6	5,292.7
23. Tamil Nadu	19,994.0	26,889.7	29,345.3	36,493.2	41,896.6	46,753.2	55,117.9	62,757.3	70,057.8	69,689.3	71,792.6	86,228.6	86,392.0	1,07,549.6	1,14,967.8	1,18,871.0	1,37,647.7	1,59,575.5
24. Telangana	-	-	-	-	-	-	-	24,433.7	42,509.5	47,949.0	50,203.8	56,886.5	57,909.5	63,444.9	71,533.2	74,516.8	77,549.9	1,18,787.6
25. Tripura	1,399.0	1,679.9	2,182.6	2,157.4	2,686.6	2,873.1	3,254.3	5,076.9	5,690.2	5,951.1	5,867.6	6,373.6	6,687.4	7,117.3	8,143.9	9,471.8	12,739.2	12,383.1
26. Uttar Pradesh	30,006.1	39,506.8	47,249.6	50,673.8	59,716.1	67,435.8	76,555.0	86,321.7	1,08,196.3	1,29,756.3	1,17,089.2	1,34,473.4	1,42,287.7	1,43,517.0	1,69,095.2	2,03,235.4	2,43,672.1	2,87,847.2
27. Uttarakhand	3,725.8	4,185.1	5,622.1	5,953.9	7,384.9	7,968.5	9,377.4	12,994.0	13,402.0	14,509.4	15,423.1	17,508.4	17,475.0	20,433.4	21,795.4	24,701.3	29,274.3	30,609.3
28. West Bengal	16,192.0	19,467.2	27,702.9	30,557.2	35,609.3	40,103.5	45,581.5	57,264.4	67,836.9	74,697.7	87,844.7	94,697.7	96,428.6	1,04,228.6	1,25,507.7	1,38,600.3	1,49,941.7	1,75,474.1
29. Jammu and Kashmir	5,107.9	5,608.9	6,898.5	7,432.0	8,738.4	9,117.2	9,809.9	11,557.3	15,721.4	16,019.9	18,579.4	23,568.0	23,710.8	24,677.3	25,699.4	28,954.3	38,455.3	42,614.0
30. NCT Delhi	7,353.4	8,922.4	10,507.5	10,812.5	13,214.3	14,566.0	15,433.7	16,061.2	17,636.3	19,607.7	22,284.8	25,264.2	27,356.8	28,163.7	32,519.0	33,800.0	38,666.3	43,716.3
31. Puducherry	928.8	1,062.4	1,365.7	1,557.2	1,723.1	1,409.1	1,873.3	2,260.0	2,465.5	2,959.1	2,499.4	2,747.7	2,820.7	2,810.4	3,051.3	3,748.7	4,789.5	4,688.0
All States and UTs	2,95,466.5	3,31,538.2	3,92,936.2	4,51,937.1	5,23,589.3	6,02,942.7	6,79,201.1	8,30,055.8	9,68,936.4	11,28,188.3	12,25,718.4	13,42,723.6	14,10,326.9	15,12,087.0	17,16,370.7	19,22,651.8	23,66,910.1	26,28,986.7

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

\*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments. Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source: Budget documents of the State governments. Details in methodology.



Statement 32 : Social Sector Expenditure\* as per cent of Total Disbursement

State/UT	(Per cent)																	
	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25 (BE)
1. Andhra Pradesh	32.7	38.9	35.6	38.9	39.2	38.2	39.3	41.2	49.3	45.7	49.6	46.8	45.4	46.4	45.3	45.4	48.8	49.7
2. Arunachal Pradesh	31.1	29.9	33.7	28.1	32.4	30.5	32.8	34.6	27.8	34.1	37.2	34.1	34.6	33.4	35.0	33.7	33.1	31.9
3. Assam	40.0	38.7	36.7	39.5	37.0	36.5	39.0	45.1	48.2	45.9	42.6	42.1	44.9	44.9	38.3	50.1	45.6	42.4
4. Bihar	43.8	43.9	41.8	38.2	40.0	44.4	43.4	44.8	46.9	48.0	50.0	48.8	50.1	52.1	52.3	49.9	52.4	49.1
5. Chhattisgarh	46.2	50.1	54.2	50.2	51.6	48.7	53.4	50.2	52.2	54.0	52.0	43.4	43.2	41.7	42.4	44.0	46.7	50.8
6. Goa	31.6	32.2	32.5	33.5	33.1	34.0	35.8	35.2	35.1	35.9	37.2	36.3	35.6	37.3	38.3	33.7	35.9	34.6
7. Gujarat	34.9	35.0	38.4	39.9	38.2	38.7	40.0	40.5	42.2	41.3	38.2	37.5	38.9	38.6	38.6	40.8	40.7	38.6
8. Haryana	33.3	37.2	41.0	39.6	40.9	40.8	37.0	39.3	31.1	37.2	39.0	39.2	41.3	38.5	37.1	34.8	35.1	36.2
9. Himachal Pradesh	35.2	36.6	35.0	37.3	34.6	34.3	37.1	37.5	36.6	34.9	36.7	37.7	37.5	38.2	38.1	40.4	40.3	38.7
10. Jharkhand	43.5	47.8	44.2	46.4	41.2	39.6	39.0	44.3	40.2	49.9	43.4	46.2	46.4	46.6	43.5	45.2	45.4	49.6
11. Karnataka	36.7	37.8	39.9	39.9	37.8	39.2	37.6	40.0	41.7	41.7	41.0	42.4	39.3	37.1	40.3	37.9	39.6	41.7
12. Kerala	31.4	33.4	33.6	33.4	34.8	34.9	34.5	35.7	36.3	36.4	34.9	34.1	31.3	38.7	34.4	32.6	28.2	31.6
13. Madhya Pradesh	35.7	36.7	35.2	39.0	33.6	40.0	39.8	39.7	44.6	41.6	44.3	42.0	44.4	45.3	43.5	41.0	41.8	45.5
14. Maharashtra	37.0	36.8	40.3	41.4	41.1	42.6	41.9	42.7	41.6	40.7	37.4	38.6	39.6	35.7	37.8	38.6	42.8	39.2
15. Manipur	31.7	32.9	32.5	31.6	29.4	29.3	29.4	35.3	33.9	33.2	38.7	37.4	38.4	43.6	43.4	43.6	47.3	47.5
16. Meghalaya	37.5	35.7	36.6	36.7	39.4	37.7	39.9	43.3	40.7	48.6	46.9	43.1	44.7	42.7	41.6	39.2	46.2	42.4
17. Mizoram	36.7	40.1	41.5	38.6	36.6	39.7	40.8	43.3	44.0	41.1	41.6	42.1	40.2	41.3	42.3	37.5	42.6	38.8
18. Nagaland	29.5	28.3	25.9	28.3	24.9	27.4	29.8	31.0	29.8	34.9	37.3	31.7	32.4	33.7	34.9	32.5	35.2	34.9
19. Odisha	35.9	41.6	41.0	42.3	42.9	41.6	44.2	44.6	45.8	45.6	46.3	47.5	48.8	46.9	43.4	40.8	45.4	48.7
20. Punjab	18.8	23.8	22.7	22.5	27.1	28.2	27.5	29.1	25.9	45.9	24.1	24.2	20.4	24.4	24.3	19.6	19.9	21.0
21. Rajasthan	38.9	45.2	44.3	42.4	42.6	41.5	44.5	47.1	36.7	41.7	42.5	41.3	41.1	44.4	45.1	43.4	45.0	47.0
22. Sikkim	23.5	27.4	28.8	30.9	36.8	35.4	37.8	36.7	35.6	38.5	37.8	37.5	37.1	39.8	38.5	41.0	40.4	37.8
23. Tamil Nadu	35.9	39.7	40.3	40.2	38.3	38.5	41.1	39.9	41.5	33.5	35.3	35.5	33.5	37.1	36.6	33.6	33.3	35.2
24. Telangana	-	-	-	-	-	-	-	39.2	43.6	39.4	41.8	42.0	40.5	40.3	39.1	36.4	33.6	40.8
25. Tripura	36.5	37.2	37.9	38.4	41.7	40.9	41.6	47.9	49.4	47.3	47.2	46.0	44.7	44.9	44.7	45.4	47.8	44.5
26. Uttar Pradesh	34.4	37.8	39.0	37.7	38.8	38.8	38.1	36.6	36.3	40.0	36.7	34.4	37.1	37.9	38.5	40.2	38.5	39.6
27. Uttarakhand	37.4	38.4	42.3	42.5	45.5	41.5	43.6	47.9	45.6	46.0	41.9	43.1	43.1	44.2	43.4	44.0	44.1	41.2
28. West Bengal	34.7	31.9	40.7	41.9	42.5	42.1	42.0	46.5	48.0	47.4	48.8	46.9	47.2	49.2	48.3	50.4	50.1	52.2
29. Jammu and Kashmir	30.0	29.9	30.6	29.1	29.3	28.7	29.7	32.2	34.6	31.9	34.0	35.1	36.5	36.6	34.5	37.2	35.5	36.0
30. NCT Delhi	40.5	43.8	42.2	42.4	50.0	48.8	45.3	51.9	50.1	52.6	54.5	54.7	53.4	53.7	53.2	52.7	51.6	57.5
31. Puducherry	35.8	35.9	38.1	38.3	45.9	39.6	37.1	40.4	41.8	38.5	36.9	37.4	35.6	33.7	31.1	34.8	39.1	36.9
<b>All States and UTs</b>	<b>35.3</b>	<b>37.6</b>	<b>38.7</b>	<b>39.0</b>	<b>38.7</b>	<b>39.3</b>	<b>39.8</b>	<b>41.0</b>	<b>41.1</b>	<b>41.7</b>	<b>41.1</b>	<b>40.2</b>	<b>40.4</b>	<b>40.9</b>	<b>40.6</b>	<b>40.1</b>	<b>41.0</b>	<b>41.8</b>

RE: Revised Estimates. BE: Budget Estimates. -: Not applicable/Not available.

\*: Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the state governments.

Note: Data from 2017-18 onwards include Delhi and Puducherry also.

Source : Budget documents of the State governments. Details in methodology

Statement 33 : Revenue Receipts of State Governments and UTs

(Per cent)

State/UT	2022-23				2023-24 (BE)				2023-24 (RE)				2024-25 (BE)			
	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP	RR/ GSDP	OTR/ GSDP	ONTR/ GSDP	CT/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1. Andhra Pradesh	12.1	6.0	0.4	5.7	14.2	7.1	1.1	6.1	12.1	6.0	0.5	5.6	12.4	6.8	0.7	5.0
2. Arunachal Pradesh	67.8	6.4	2.9	58.5	60.9	6.0	2.0	52.9	75.2	6.6	2.3	66.3	70.0	6.6	2.4	61.0
3. Assam	18.7	5.1	1.2	12.4	20.1	5.3	1.2	13.6	20.5	5.3	1.2	14.0	17.3	5.3	1.4	10.7
4. Bihar	23.1	5.9	0.6	16.7	24.6	5.8	0.8	18.1	25.1	5.9	0.8	18.4	23.4	5.6	0.8	17.0
5. Chhattisgarh	20.2	7.1	3.3	9.8	20.8	7.5	3.6	9.8	22.0	8.0	3.6	10.3	22.4	8.8	3.3	10.2
6. Goa	19.4	8.8	4.3	6.3	22.3	9.5	6.6	6.2	21.4	9.2	6.2	6.0	18.4	7.9	5.2	5.3
7. Gujarat	9.0	5.7	0.8	2.5	8.1	5.4	0.7	2.0	8.9	5.5	0.8	2.6	8.3	5.4	0.7	2.2
8. Haryana	9.1	6.4	0.9	1.8	9.7	6.7	1.1	1.8	9.7	6.7	0.8	2.2	9.6	7.0	0.8	1.9
9. Himachal Pradesh	19.9	5.5	1.5	12.8	17.7	6.1	1.6	10.0	19.5	6.2	1.6	11.7	18.6	6.6	1.6	10.3
10. Jharkhand	19.2	6.0	3.1	10.1	22.5	7.1	3.9	11.5	20.7	6.2	3.5	10.9	21.9	6.8	3.8	11.3
11. Karnataka	10.1	6.3	0.6	3.1	9.0	6.6	0.5	2.0	9.1	6.4	0.5	2.2	9.6	6.9	0.5	2.2
12. Kerala	13.0	7.0	1.5	4.5	11.7	7.0	1.5	3.2	11.1	6.7	1.5	2.9	10.8	6.6	1.4	2.8
13. Madhya Pradesh	16.4	5.8	1.6	8.9	15.5	5.9	1.0	8.5	17.0	6.4	1.3	9.3	17.3	6.7	1.4	9.2
14. Maharashtra	11.1	7.6	0.5	3.1	11.6	7.7	0.6	3.3	12.0	8.1	0.6	3.3	11.7	8.0	0.6	3.0
15. Manipur	39.5	4.7	1.1	33.7	56.5	6.6	0.8	49.1	47.7	2.7	0.3	44.7	51.1	4.6	0.6	46.0
16. Meghalaya	31.8	5.7	1.0	25.2	40.8	6.7	1.6	32.5	41.8	6.1	1.4	34.2	39.6	6.8	1.3	31.6
17. Mizoram	33.5	3.6	3.3	26.6	29.7	2.8	2.3	24.5	34.6	3.2	2.5	28.9	27.6	2.9	2.5	22.2
18. Nagaland	38.0	3.9	1.3	32.7	38.5	3.8	0.9	33.7	35.0	3.5	1.4	30.0	35.7	3.5	0.9	31.3
19. Odisha	19.8	6.1	5.6	8.1	21.2	6.1	6.0	9.1	21.7	6.3	6.2	9.3	22.2	6.3	6.1	9.8
20. Punjab	12.9	6.2	0.9	5.7	13.4	7.0	1.1	5.3	13.3	6.9	1.3	5.0	12.8	7.3	1.4	4.2
21. Rajasthan	14.4	6.4	1.5	6.4	14.8	7.2	1.5	6.1	15.6	7.2	1.4	7.0	14.8	7.0	1.3	6.5
22. Sikkim	19.0	3.5	2.3	13.2	18.7	3.4	2.2	13.1	19.5	3.6	2.0	13.9	19.8	4.0	1.7	14.1
23. Tamil Nadu	10.2	6.3	0.7	3.2	10.0	6.7	0.8	2.6	10.0	6.3	1.1	2.6	9.5	6.2	1.0	2.3
24. Telangana	12.1	8.2	1.5	2.5	15.5	9.3	1.6	4.5	11.3	7.4	1.6	2.2	13.1	8.2	2.1	2.8
25. Tripura	25.3	3.6	0.6	21.2	26.9	3.5	0.5	22.9	27.1	3.7	0.5	22.8	24.0	3.5	0.5	20.1
26. Uttar Pradesh	18.3	7.6	0.6	10.1	21.2	9.8	0.9	10.6	20.6	8.4	0.5	11.8	22.5	10.0	0.9	11.6
27. Uttarakhand	16.2	5.6	1.4	9.1	17.1	6.0	1.4	9.7	15.8	5.7	1.2	8.9	15.3	5.7	1.2	8.4
28. West Bengal	12.8	5.5	0.1	7.2	12.4	5.2	0.4	6.8	12.3	5.5	0.2	6.6	12.6	5.4	0.3	6.8
29. Jammu and Kashmir	31.3	5.6	2.3	23.4	38.6	8.0	5.3	25.2	34.7	6.7	3.3	24.7	37.7	8.0	3.8	25.9
30. NCT Delhi	6.2	4.7	0.1	1.5	5.5	4.7	0.1	0.7	5.5	5.0	0.1	0.4	5.1	4.6	0.1	0.3
31. Puducherry	21.6	9.6	4.4	7.5	23.1	9.5	4.8	8.7	22.0	8.6	5.0	8.5	20.2	8.0	5.1	7.1
<b>All States and UTs#</b>	<b>13.6</b>	<b>6.5</b>	<b>1.0</b>	<b>6.0</b>	<b>14.3</b>	<b>7.0</b>	<b>1.2</b>	<b>6.1</b>	<b>14.3</b>	<b>6.9</b>	<b>1.1</b>	<b>6.2</b>	<b>14.3</b>	<b>7.2</b>	<b>1.2</b>	<b>6.0</b>

RE: Revised Estimates. BE: Budget Estimates. RR: Revenue Receipts. OTR: Own Tax Revenue.

ONTR: Own Non-Tax Revenue. CT: Current Transfers. GSDP: Gross State Domestic Product.

#: Data for all States/UTs are as per cent of GDP.

Source : Budget documents of the State governments. Details in methodology

Statement 34: Revenue Expenditure of State Governments and UTs

State/UT	2022-23				2023-24 (BE)				2023-24 (RE)				2024-25 (BE)							
	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP	RE/ GSDP	DRE/ GSDP	NDRE/ GSDP	IP/ GSDP	PN/ GSDP					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
1. Andhra Pradesh	15.4	10.5	4.9	2.0	1.7	15.8	11.1	4.6	2.0	1.5	14.8	10.0	4.7	2.0	1.5	14.6	10.2	4.4	1.8	1.3
2. Arunachal Pradesh	49.6	34.8	14.8	2.4	4.7	53.7	35.9	17.9	2.1	5.9	60.6	44.0	16.5	2.3	5.4	58.1	40.4	17.7	2.1	5.2
3. Assam	21.3	14.0	7.2	1.4	3.4	19.6	11.9	7.5	1.6	2.9	20.8	13.2	7.4	1.5	2.8	17.0	10.0	6.9	1.5	2.8
4. Bihar	24.6	17.1	7.5	2.0	3.1	24.1	15.9	8.1	2.1	3.4	29.3	20.8	8.4	2.1	3.4	23.3	15.1	8.1	2.1	3.3
5. Chhattisgarh	18.4	13.2	4.9	1.4	1.6	20.1	14.8	5.1	1.4	1.5	25.1	19.6	5.2	1.4	1.5	22.2	16.9	5.1	1.4	1.4
6. Goa	16.7	10.6	6.1	2.0	2.4	21.5	14.1	7.5	2.2	2.4	20.5	13.7	6.8	2.0	2.3	16.8	10.7	6.1	1.7	2.4
7. Gujarat	8.1	5.3	2.8	1.2	1.0	7.8	4.8	3.0	1.1	0.8	8.1	5.2	2.8	1.1	1.0	8.0	5.0	2.9	1.1	1.0
8. Haryana	10.8	6.5	4.3	2.0	1.3	11.2	7.1	4.1	1.9	1.2	10.9	6.5	4.3	2.0	1.3	11.1	6.8	4.3	2.1	1.2
9. Himachal Pradesh	23.2	13.9	9.3	2.5	4.8	19.9	11.6	8.2	2.6	4.0	22.3	13.4	8.8	2.7	4.4	20.5	11.7	8.8	2.8	4.4
10. Jharkhand	16.0	10.4	5.6	1.5	1.9	19.4	13.5	5.9	1.6	2.0	19.1	13.2	5.9	1.6	1.9	18.1	12.7	5.4	1.4	1.7
11. Karnataka	9.5	6.1	3.2	1.3	1.1	9.5	6.2	3.0	1.3	1.0	9.6	6.3	3.1	1.2	1.0	10.6	6.9	3.5	1.4	1.2
12. Kerala	13.9	6.1	6.8	2.5	2.5	13.7	5.9	6.6	2.3	2.4	13.2	5.0	7.2	2.3	2.3	13.0	5.4	6.4	2.2	2.2
13. Madhya Pradesh	16.0	11.0	4.4	1.6	1.6	15.5	10.2	4.7	1.6	1.6	17.0	11.3	5.0	1.8	1.8	17.2	11.4	5.0	1.8	1.7
14. Maharashtra	11.2	6.7	3.6	1.1	1.2	12.0	7.0	4.2	1.3	1.4	12.5	7.9	3.8	1.2	1.1	12.2	7.0	4.4	1.3	1.4
15. Manipur	35.2	17.8	16.5	2.2	7.2	41.6	26.1	14.3	1.9	5.2	37.5	20.6	15.6	1.9	5.6	38.0	22.5	14.3	2.0	5.5
16. Meghalaya	31.9	21.0	10.9	2.2	3.6	36.1	24.2	11.9	2.5	3.8	34.5	23.7	10.8	2.2	3.3	33.1	22.8	10.3	2.1	3.1
17. Mizoram	32.9	20.4	12.5	1.6	6.0	28.6	17.3	11.3	1.7	4.8	34.0	21.8	12.2	1.8	5.3	26.3	16.4	9.9	1.3	4.4
18. Nagaland	36.1	17.7	18.4	2.7	7.6	36.8	18.9	17.9	2.8	7.5	34.1	18.1	16.0	2.7	6.7	33.5	17.4	16.1	2.7	7.0
19. Odisha	17.2	10.8	6.2	0.7	2.4	18.1	12.6	5.3	0.8	2.3	19.1	13.7	5.3	0.8	2.3	19.3	14.5	4.6	0.6	2.3
20. Punjab	16.7	8.2	7.9	2.9	2.7	16.7	8.6	7.4	3.0	2.4	16.5	8.3	7.5	3.0	2.5	15.7	7.9	7.1	2.9	2.4
21. Rajasthan	16.7	11.4	5.3	2.3	1.9	16.4	11.6	4.8	2.1	1.7	17.5	12.3	5.2	2.3	1.8	16.3	11.4	4.9	2.1	1.6
22. Sikkim	17.9	10.7	7.0	1.7	2.7	18.6	10.7	7.6	1.8	2.6	17.6	10.6	6.8	1.7	2.7	18.9	11.1	7.5	1.7	2.8
23. Tamil Nadu	11.7	6.7	4.1	2.0	1.3	11.4	6.1	4.5	2.0	1.5	11.7	6.6	4.2	2.0	1.4	11.0	6.2	4.1	2.0	1.3
24. Telangana	11.7	7.9	3.8	1.7	1.2	15.1	11.5	3.6	1.6	0.9	11.1	7.5	3.6	1.6	1.1	13.1	10.5	2.6	1.1	0.7
25. Tripura	24.5	14.4	9.6	1.9	3.7	26.9	16.3	10.2	1.8	4.0	25.8	15.6	9.6	1.7	3.8	22.2	12.7	8.9	1.6	3.4
26. Uttar Pradesh	16.6	9.5	6.3	1.9	2.6	18.7	10.6	7.2	1.9	3.1	17.8	10.2	6.7	1.9	2.8	19.8	11.1	7.7	2.0	3.2
27. Uttarakhand	14.4	8.2	5.6	1.7	2.4	15.8	9.0	5.9	1.9	2.3	14.9	8.6	5.4	1.8	2.1	14.1	7.9	5.4	1.7	2.1
28. West Bengal	14.5	9.3	5.2	2.6	1.6	14.2	9.2	4.9	2.5	1.4	13.9	8.9	4.9	2.5	1.4	14.3	9.5	4.7	2.4	1.3
29. Jammu and Kashmir	28.6	14.5	14.2	3.9	5.1	30.2	15.5	14.7	3.8	4.9	31.6	16.5	15.1	3.9	5.7	31.4	17.8	13.7	4.0	5.4
30. NCT Delhi	4.8	3.6	0.7	0.3	0.0	5.0	3.8	0.8	0.3	0.0	5.1	3.9	0.7	0.3	0.0	4.8	3.7	0.7	0.2	0.0
31. Puducherry	20.1	13.5	6.5	1.8	2.9	23.3	15.8	7.5	2.0	3.4	22.4	15.7	6.7	1.7	3.1	20.9	14.9	6.0	1.6	2.6
<b>All States and UTs#</b>	<b>13.8</b>	<b>8.6</b>	<b>4.8</b>	<b>1.7</b>	<b>1.7</b>	<b>14.4</b>	<b>9.0</b>	<b>5.0</b>	<b>1.7</b>	<b>1.7</b>	<b>14.7</b>	<b>9.3</b>	<b>5.0</b>	<b>1.8</b>	<b>1.7</b>	<b>14.6</b>	<b>9.2</b>	<b>5.0</b>	<b>1.7</b>	<b>1.7</b>

RE: Revenue Expenditure. NDRE: Non-development Revenue Expenditure IP: Interest Payment.

PN: Pension DRE: Development Revenue Expenditure GSDP: Gross State Domestic Product. -: Nil/Negligible

#: Data for all States/UTs are as per cent of GDP.

Source : Budget documents of the State governments. Details in methodology.

**Statements**

**Statement 35 : Development Expenditure: Select Indicators**

(Per cent)

State/UT	2022-23			2023-24 (BE)			2023-24 (RE)			2024-25 (BE)		
	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP	DEV/ GSDP	SSE/ GSDP	CO/ GSDP
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	11.2	7.9	0.6	13.3	10.1	2.1	11.7	8.6	1.6	12.3	9.0	2.0
2. Arunachal Pradesh	53.2	25.0	23.1	43.1	21.6	13.0	63.8	28.6	24.3	53.5	25.1	18.7
3. Assam	17.0	12.6	3.3	15.2	10.8	4.2	17.8	12.4	5.5	13.3	9.4	4.1
4. Bihar	21.2	15.5	4.2	19.0	14.6	3.4	24.9	19.3	4.6	17.8	14.1	3.0
5. Chhattisgarh	15.9	10.3	2.9	18.3	12.2	3.7	23.7	14.4	4.2	20.7	14.2	4.0
6. Goa	13.9	7.4	3.9	18.7	10.4	5.5	17.7	9.6	4.8	14.2	7.6	4.1
7. Gujarat	7.0	4.4	1.6	7.5	4.3	2.7	7.7	4.8	2.4	7.8	4.6	2.7
8. Haryana	7.9	5.2	1.2	8.9	5.9	1.6	8.2	5.5	1.3	8.4	5.7	1.3
9. Himachal Pradesh	16.9	11.4	3.1	14.0	9.4	2.4	16.6	11.0	3.3	14.4	9.7	2.8
10. Jharkhand	14.6	9.9	3.4	19.0	13.2	4.9	18.5	11.9	4.7	18.1	12.6	4.7
11. Karnataka	8.7	4.8	2.5	8.1	4.9	1.9	8.3	5.0	2.0	8.8	5.7	1.9
12. Kerala	7.7	5.7	1.4	7.3	5.5	1.3	6.4	4.7	1.3	6.8	5.1	1.2
13. Madhya Pradesh	14.7	8.8	3.6	13.9	9.3	3.7	16.2	9.8	4.9	15.5	10.5	4.0
14. Maharashtra	8.4	5.5	1.7	8.9	6.2	1.9	10.1	6.9	2.1	9.0	6.1	2.0
15. Manipur	26.2	19.6	8.7	46.3	32.1	20.5	34.7	25.4	14.7	37.5	26.2	15.9
16. Meghalaya	26.6	16.5	5.9	31.8	18.8	8.0	34.0	21.6	10.8	32.4	19.2	9.9
17. Mizoram	24.4	14.4	4.3	18.7	12.9	4.4	27.1	17.5	5.8	18.1	12.3	4.4
18. Nagaland	23.8	14.8	7.3	22.2	14.1	4.4	23.8	14.9	6.7	21.4	14.0	5.1
19. Odisha	15.2	9.7	4.4	18.4	11.2	5.9	19.0	12.2	5.4	20.5	13.6	6.1
20. Punjab	9.3	5.1	1.0	10.0	5.6	1.4	9.1	5.1	0.9	8.8	5.0	0.9
21. Rajasthan	12.8	8.5	1.5	13.9	9.5	2.4	14.6	9.8	2.3	13.8	9.7	2.5
22. Sikkim	15.6	9.8	5.6	14.5	9.5	4.4	16.0	10.2	7.0	15.5	9.7	6.1
23. Tamil Nadu	8.6	5.0	1.7	8.2	5.2	1.6	8.4	5.1	1.6	8.1	5.1	1.5
24. Telangana	10.8	5.7	1.4	16.1	9.1	2.7	10.8	5.2	2.9	13.5	7.0	2.0
25. Tripura	16.7	13.1	2.8	21.0	16.0	5.4	20.4	15.4	5.2	18.2	13.0	6.3
26. Uttar Pradesh	13.8	8.9	4.1	16.0	10.2	5.5	15.9	9.6	5.7	16.7	10.7	5.7
27. Uttarakhand	10.4	8.1	2.7	12.3	9.1	3.9	11.1	8.5	3.0	10.7	7.8	3.5
28. West Bengal	10.8	9.0	1.4	11.1	9.0	2.0	10.7	8.8	1.8	11.3	9.3	1.9
29. Jammu and Kashmir	18.9	13.1	4.9	27.8	18.8	13.0	24.9	15.9	9.0	26.9	16.4	9.7
30. NCT Delhi	4.5	3.3	0.8	5.0	3.7	1.0	4.9	3.5	0.8	4.4	3.5	0.5
31. Puducherry	14.2	8.4	0.7	17.2	10.4	1.6	16.7	10.0	1.2	16.1	8.9	1.5
<b>All States and UTs#</b>	<b>10.9</b>	<b>7.1</b>	<b>2.2</b>	<b>11.9</b>	<b>8.0</b>	<b>2.9</b>	<b>12.3</b>	<b>8.0</b>	<b>2.9</b>	<b>12.0</b>	<b>8.1</b>	<b>2.8</b>

BE: Budget Estimates

RE: Revised Estimates.

DEV: Development Expenditure.

CO: Capital Outlay.

SSE: Social Sector Expenditure      GSDP: Gross State Domestic Product.

#: Data for all States/UTs are as per cent of GDP.

Source : Budget documents of the State governments. Details in methodology.

### Statement 36: Subsidies

(₹ Crore)

State/UT	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 (RE)	2024-25(BE)
1	2	3	4	5	6	7	8
1. Andhra Pradesh	2,351.8	6,342.6	4,948.0	14,689.0	14,689.0	19,430.8	–
2. Arunachal Pradesh	2.4	157.8	17.9	116.6	456.1	500.5	99.8
3. Assam	1,323.8	996.1	1,966.2	2,005.7	1,662.6	–	–
4. Bihar	8,324.0	7,121.3	8,167.4	10,256.0	14,827.8	15,748.9	11,654.9
5. Chhattisgarh	8,323.0	20,328.7	26,137.6	22,164.3	26,946.3	58,257.2	49,430.6
6. Goa	300.8	262.6	425.8	–	–	–	–
7. Gujarat	17,268.0	18,420.0	22,155.0	22,335.0	25,636.0	28,003.0	31,330.0
8. Haryana	8,549.1	8,105.2	7,597.2	9,626.0	9,359.9	11,005.7	10,865.1
9. Himachal Pradesh	1,282.6	1,067.8	1,240.6	1,188.0	1,973.3	1,964.4	1,188.6
10. Jharkhand	–	4,274.9	3,208.1	5,652.8	4,087.2	5,551.9	7,377.9
11. Karnataka	23,330.0	25,649.9	25,765.0	36,306.0	31,926.0	41,881.0	47,400.0
12. Kerala	1,651.6	1,378.2	6,300.4	3,892.9	1,542.5	1,512.2	2,009.1
13. Madhya Pradesh	–	12,641.5	13,457.5	34,541.7	40,305.9	36,330.2	34,214.3
14. Maharashtra	27,397.8	28,386.0	40,861.6	29,137.2	43,158.4	–	–
15. Manipur	–	120.0	120.1	120.3	120.2	358.5	358.5
16. Meghalaya	58.8	41.7	37.9	31.1	44.3	62.5	111.3
17. Mizoram	12.4	21.8	0.2	83.8	109.3	158.6	211.2
18. Nagaland	–	128.2	25.1	25.1	33.1	25.1	26.0
19. Odisha	2,583.3	2,697.2	3,510.5	4,367.3	3,642.6	3,760.4	7,767.0
20. Punjab	13,359.9	10,161.0	9,747.6	14,515.6	20,607.1	20,852.9	21,141.1
21. Rajasthan	21,539.6	18,990.0	14,828.5	23,363.9	26,166.1	31,450.4	30,181.5
22. Sikkim	–	1.1	2.8	2.7	2.8	4.9	32.1
23. Tamil Nadu	18,922.2	20,143.9	1,07,005.0	1,15,982.1	1,20,475.0	1,38,171.5	1,46,908.2
24. Telangana	6,303.6	6,838.7	12,022.9	13,186.8	12,612.6	12,500.6	22,629.2
25. Tripura	133.2	56.6	145.8	132.3	161.8	133.1	120.1
26. Uttar Pradesh	14,052.5	14,092.2	11,676.8	20,144.6	21,266.6	29,577.8	28,000.1
27. Uttarakhand	173.5	34.6	138.6	145.1	289.0	494.0	679.0
28. West Bengal	10,015.5	–	12,376.9	16,660.0	17,086.8	14,314.6	12,404.3
29. Jammu and Kashmir	–	700.0	–	–	–	–	–
30. NCT Delhi	–	3,592.9	4,176.9	4,690.2	4,632.9	5,119.9	4,986.7
31. Puducherry	173.4	223.3	281.8	279.9	320.3	355.2	378.8
<b>All States and UTs</b>	<b>1,87,432.8</b>	<b>2,12,975.7</b>	<b>3,38,345.7</b>	<b>4,05,642.1</b>	<b>4,44,141.4</b>	<b>4,77,525.7</b>	<b>4,71,505.3</b>

BE: Budget Estimates. RE: Revised Estimates.

‘-’: Not available/Not applicable.

**Sources:** Information received from the State governments and UTs and CAG's State-wise Finance Reports.

**Statement 37: States' Expenditure on Medical and Public Health, Family Welfare and Water Supply and Sanitation**

(₹ Crore)

State/UT	Total Expenditure*			Medical and Public Health*			Family Welfare*			Water Supply and Sanitation*			Medical and Public Health, Family Welfare and Water Supply and Sanitation*		
	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)	2022-23	2023-24 (RE)	2024-25 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14=5+8+11	15=6+9+12	16=7+10+13
1. Andhra Pradesh	2,10,272.3	2,36,510.6	2,69,928.3	8,498.6	11,265.6	14,713.2	2,989.4	3,840.9	4,018.6	-224.5	4,680.5	2,646.1	11,263.5	19,787.0	21,377.9
2. Arunachal Pradesh	25,529.9	33,080.6	34,270.4	1,550.4	1,756.3	1,765.4	27.7	34.3	1.1	1,064.3	1,484.8	1,349.7	2,642.4	3,275.4	3,116.2
3. Assam	1,18,152.2	1,50,050.2	1,36,698.9	6,506.1	7,725.3	7,924.0	369.7	516.2	474.5	1,381.0	2,133.9	2,360.8	8,256.9	10,375.4	10,759.4
4. Bihar	2,17,552.8	2,91,391.8	2,56,333.0	10,848.9	17,762.0	12,201.9	960.6	1,533.9	2,286.4	3,861.7	9,955.8	3,835.9	15,671.3	29,251.7	18,324.2
5. Chhattisgarh	98,691.3	1,48,612.4	1,47,440.2	6,344.1	8,798.3	10,018.7	270.0	383.4	440.7	2,947.5	5,793.6	5,463.4	9,561.6	14,975.4	15,922.8
6. Goa	18,328.8	24,638.3	24,751.0	1,413.5	2,240.3	2,058.7	16.4	21.3	17.9	622.4	896.3	1,203.4	2,052.3	3,157.9	3,280.0
7. Gujarat	2,16,507.9	2,58,543.1	2,99,362.2	10,381.3	12,608.1	13,841.4	3,020.0	5,044.1	6,206.5	6,315.0	6,672.7	7,026.4	19,716.2	24,324.8	27,074.2
8. Haryana	1,20,533.2	1,37,631.5	1,55,832.4	7,448.8	8,190.1	10,054.2	253.9	299.9	363.7	3,293.0	5,180.1	4,747.8	10,995.7	13,670.1	15,165.6
9. Himachal Pradesh	50,584.7	53,150.5	52,964.5	3,086.2	2,954.1	2,693.6	626.9	604.2	696.4	2,137.2	2,354.5	1,998.1	5,850.3	5,912.7	5,988.1
10. Jharkhand	84,908.4	1,14,209.1	1,20,399.7	5,279.9	6,707.3	7,225.9	5.1	7.9	6.4	2,158.2	3,979.0	4,707.2	7,443.2	10,694.2	11,839.4
11. Karnataka	2,76,182.5	2,95,395.0	3,46,408.5	11,597.4	13,836.6	15,309.7	941.7	563.4	1,046.3	7,277.6	7,799.4	10,119.8	19,816.6	22,199.3	26,475.8
12. Kerala	1,58,738.4	1,68,407.1	1,84,327.3	9,630.4	8,761.4	9,662.7	580.0	498.2	424.5	1,996.5	1,551.9	1,310.7	12,206.9	10,811.5	11,397.9
13. Madhya Pradesh	2,46,693.8	2,89,681.3	3,26,380.8	13,419.8	16,715.0	20,852.9	602.2	761.1	861.2	7,941.7	9,523.5	9,831.8	21,963.8	26,999.6	31,545.8
14. Maharashtra	4,73,922.4	6,00,498.0	6,12,293.2	19,063.9	28,920.4	25,771.7	1,323.5	1,709.9	1,976.1	5,344.0	16,590.6	7,091.2	25,731.5	47,220.9	34,839.1
15. Manipur	17,650.8	25,866.5	29,246.0	1,275.5	1,472.0	1,518.7	25.3	29.0	70.6	882.0	1,900.1	1,612.5	2,182.8	3,401.0	3,201.7
16. Meghalaya	17,640.6	24,064.1	25,573.7	1,416.3	1,763.2	1,881.4	70.4	98.6	89.2	710.4	732.5	902.3	2,197.1	2,594.2	2,872.9
17. Mizoram	11,416.2	14,662.1	13,785.8	716.3	907.6	805.2	17.9	40.9	34.4	504.1	650.7	287.6	1,238.3	1,599.2	1,127.1
18. Nagaland	16,114.9	19,343.3	19,484.9	1,187.6	861.9	870.4	42.2	41.2	86.5	187.5	207.3	179.1	1,417.4	1,110.3	1,136.0
19. Odisha	1,66,513.1	2,11,576.8	2,43,908.4	11,653.5	15,532.8	20,207.0	664.5	741.0	891.7	5,788.5	9,517.0	11,404.2	18,106.4	25,790.8	32,503.0
20. Punjab	1,21,709.5	1,29,450.4	1,35,051.1	4,508.2	5,041.7	5,920.0	274.2	239.4	251.3	1,463.2	1,432.4	1,549.0	6,245.6	6,713.5	7,720.4
21. Rajasthan	2,46,452.4	3,03,088.9	3,34,796.3	12,445.3	19,380.2	22,998.4	2,999.9	4,592.5	4,661.7	6,668.1	9,222.2	11,270.1	22,113.3	33,195.0	38,930.2
22. Sikkim	10,007.6	12,076.2	13,589.1	608.2	716.2	782.2	20.6	20.4	23.1	190.1	198.6	240.4	819.0	935.2	1,045.7
23. Tamil Nadu	3,26,755.2	3,69,251.4	4,12,503.6	14,219.7	15,174.5	15,831.5	3,401.1	3,621.5	3,898.9	2,951.6	4,431.5	6,993.0	20,572.5	23,227.6	26,723.5
24. Telangana	1,92,535.6	2,18,498.1	2,74,057.6	6,317.2	7,372.0	9,397.6	2,486.3	2,069.0	2,402.2	4,946.0	7,769.4	7,002.2	13,749.5	17,210.3	18,802.0
25. Tripura	19,873.3	25,756.2	27,237.8	818.7	1,157.1	1,278.7	311.6	333.8	415.6	345.6	523.1	664.8	1,475.9	2,014.0	2,359.0
26. Uttar Pradesh	4,83,215.1	6,11,044.6	6,96,631.5	17,148.0	22,764.8	29,327.9	14,023.1	18,233.8	13,446.2	13,307.4	23,547.6	28,353.9	44,478.5	64,546.2	71,128.0
27. Uttarakhand	52,060.9	62,160.2	70,093.5	3,847.4	4,856.8	4,370.9	145.1	195.5	203.4	1,159.0	1,747.8	1,185.7	5,151.5	6,800.2	5,760.1
28. West Bengal	2,45,412.2	2,68,451.4	3,04,688.6	15,435.1	16,676.4	18,666.8	1,422.8	1,282.6	1,386.3	3,806.2	6,094.4	5,052.0	20,664.1	24,043.4	25,105.1
29. Jammu and Kashmir	73,832.6	97,777.4	1,06,679.6	5,393.7	7,015.9	7,411.8	701.1	758.4	921.6	1,953.1	2,672.5	3,503.3	8,047.8	10,446.8	11,836.7
30. NCT Delhi	59,395.2	69,906.3	71,085.7	8,147.0	8,796.2	8,413.3	102.5	173.2	271.9	3,674.3	5,405.0	6,395.0	11,923.9	14,374.4	15,080.3
31. Puducherry	9,286.5	11,291.5	11,746.9	829.2	931.5	1,088.8	16.5	19.0	22.3	147.2	223.1	218.8	992.9	1,173.6	1,329.9
<b>All States and UTs</b>	<b>43,86,450.4</b>	<b>52,86,065.0</b>	<b>57,57,550.5</b>	<b>2,21,036.4</b>	<b>2,78,661.7</b>	<b>3,04,864.5</b>	<b>38,712.1</b>	<b>48,308.2</b>	<b>47,897.2</b>	<b>94,800.1</b>	<b>1,54,862.0</b>	<b>1,50,506.1</b>	<b>3,54,548.6</b>	<b>4,81,831.9</b>	<b>5,03,267.8</b>
<b>Per cent of GDP</b>	<b>22.1</b>	<b>22.4</b>	<b>21.4</b>	<b>1.1</b>	<b>1.2</b>	<b>1.1</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>	<b>0.5</b>	<b>0.7</b>	<b>0.6</b>	<b>1.8</b>	<b>2.0</b>	<b>1.9</b>

\*. Includes revenue expenditure, capital outlay and loans and advances by State governments.

Source: Budget documents of State governments.





**2024-25**  
**Appendices I to IV**



## Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,57,76,803.8</b>	<b>2,06,22,401.1</b>	<b>1,73,76,701.2</b>	<b>2,01,17,361.1</b>	<b>23,78,813.5</b>	<b>26,15,764.9</b>	<b>29,31,272.1</b>	<b>31,26,730.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,16,20,250.6</b>	<b>1,43,98,937.0</b>	<b>1,31,63,309.4</b>	<b>1,60,26,382.0</b>	<b>18,92,652.2</b>	<b>20,51,187.7</b>	<b>21,97,356.3</b>	<b>24,38,432.1</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>78,02,576.6</b>	<b>1,02,59,874.9</b>	<b>85,92,235.4</b>	<b>1,09,78,918.0</b>	<b>2,23,735.1</b>	<b>2,56,503.7</b>	<b>2,56,759.3</b>	<b>2,95,273.1</b>
<b>1. Taxes on Income (i+ii)</b>	<b>29,857.2</b>	<b>52,137.5</b>	<b>32,695.3</b>	<b>52,137.5</b>	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	29,857.2	52,137.5	32,695.3	52,137.5	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>8,36,703.2</b>	<b>12,30,987.1</b>	<b>9,90,455.8</b>	<b>13,80,987.1</b>	<b>6,549.4</b>	<b>3,620.7</b>	<b>3,777.5</b>	<b>4,344.1</b>
i) Land Revenue	10,975.8	5,771.4	5,235.3	5,771.4	4,766.9	2,220.7	2,386.7	2,744.7
ii) Stamps and Registration Fees	8,02,249.5	12,00,000.0	9,54,235.0	13,50,000.0	1,782.5	1,400.0	1,390.8	1,599.4
iii) Urban Immovable Property Tax	23,477.8	25,215.7	30,985.5	25,215.7	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>69,36,016.2</b>	<b>89,76,750.3</b>	<b>75,69,084.3</b>	<b>95,45,793.4</b>	<b>2,17,185.7</b>	<b>2,52,883.0</b>	<b>2,52,981.8</b>	<b>2,90,929.1</b>
i) Sales Tax (a to e)	18,00,436.1	25,40,200.0	18,47,515.1	24,50,000.0	22,181.8	28,752.0	32,100.0	36,915.0
a) Central Sales Tax	1,13,233.4	1,48,052.8	1,48,210.4	2,03,553.2	22,181.8	28,752.0	32,100.0	36,915.0
b) State Sales Tax/VAT	16,87,180.8	23,92,084.8	16,99,246.2	22,46,384.3	—	—	—	—
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	21.9	62.5	58.6	62.5	—	—	—	—
ii) State Excise	14,79,841.7	18,00,000.0	15,99,760.3	25,59,700.0	28,086.6	24,217.0	25,600.0	29,440.5
iii) Taxes on Vehicles	4,32,023.1	7,00,000.0	4,55,709.2	5,20,300.0	6,211.0	4,000.0	4,098.8	4,713.6
iv) Taxes on Goods and Passengers	1,219.6	1,944.3	253.1	1,944.3	1.0	—	—	—
v) Taxes and Duties on Electricity	4,24,255.5	5,09,574.5	5,52,799.9	2,64,834.6	—	—	—	—
vi) Entertainment Tax	117.7	26.5	19.8	26.5	—	—	—	—
vii) State Goods and Services Tax	27,98,119.9	34,24,935.0	31,13,024.3	37,48,918.0	1,60,705.3	1,95,914.0	1,91,183.0	2,19,860.0
viii) Other Taxes and Duties	2.8	70.0	2.6	70.0	—	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>38,17,674.0</b>	<b>41,39,062.1</b>	<b>45,71,074.0</b>	<b>50,47,464.0</b>	<b>16,68,917.1</b>	<b>17,94,684.0</b>	<b>19,40,597.0</b>	<b>21,43,159.0</b>
i) Central Goods and Services Tax (CGST)	10,85,948.0	13,36,677.0	13,87,260.0	15,07,939.0	4,71,467.0	5,80,317.0	5,84,193.0	6,55,224.0
ii) Corporation Tax	12,63,041.0	13,23,089.0	13,72,038.0	15,15,651.0	5,59,820.0	5,74,417.0	6,00,012.0	6,73,024.0
iii) Income Tax	12,57,885.0	12,87,186.0	15,84,512.0	17,45,593.0	5,46,106.0	5,58,830.0	6,60,938.0	7,41,593.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	0.0	-34.0	—	—	—	-15.0	-16.0	-22.0
vii) Customs	1,51,072.0	1,31,132.0	1,60,187.0	2,22,846.0	65,593.0	56,931.0	66,757.0	43,732.0
viii) Union Excise Duties	47,396.0	54,922.0	60,619.0	46,973.0	20,576.0	23,844.0	25,087.0	26,150.0
ix) Service Tax	6,007.0	830.0	851.0	166.0	2,609.0	360.0	363.0	72.0
x) Other Taxes and Duties on Commodities and Services	6,325.0	5,260.1	5,607.0	8,296.0	2,746.1	—	3,263.0	3,386.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>41,56,553.1</b>	<b>62,23,464.1</b>	<b>42,13,391.7</b>	<b>40,90,979.1</b>	<b>4,86,161.3</b>	<b>5,64,577.3</b>	<b>7,33,915.8</b>	<b>6,88,298.2</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>5,41,694.0</b>	<b>15,40,000.0</b>	<b>7,43,211.5</b>	<b>10,57,600.0</b>	<b>1,01,786.9</b>	<b>84,777.3</b>	<b>91,115.8</b>	<b>1,05,398.2</b>
<b>1. Interest Receipts</b>	<b>910.4</b>	<b>4,759.2</b>	<b>2,073.2</b>	<b>4,020.9</b>	<b>9,312.8</b>	—	—	—
<b>2. Dividends and Profits</b>	<b>159.1</b>	<b>1,198.7</b>	<b>1,30,143.7</b>	<b>1,012.8</b>	—	—	—	—
<b>3. General Services</b>	<b>77,345.6</b>	<b>1,80,537.9</b>	<b>1,00,135.7</b>	<b>1,52,532.9</b>	<b>11,098.5</b>	<b>7,835.6</b>	<b>8,422.4</b>	<b>9,685.7</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>25,943.2</b>	<b>1,10,876.9</b>	<b>30,387.4</b>	<b>94,749.8</b>	<b>4,802.0</b>	<b>5,495.5</b>	<b>5,905.5</b>	<b>6,791.3</b>
i) Education, Sports, Art and Culture	3,406.4	56,331.9	3,443.3	47,669.3	1,426.4	396.9	425.7	489.5
ii) Medical and Public Health	17,666.1	45,500.6	21,129.6	38,442.2	351.7	800.4	860.2	989.2
iii) Family Welfare	1.2	2.5	165.0	94.2	3.1	—	—	—
iv) Water Supply and Sanitation	960.1	1,790.0	734.8	1,512.3	1,250.5	2,450.3	2,633.5	3,028.5
v) Housing	273.2	574.1	682.3	485.0	3.2	754.4	810.8	932.4
vi) Urban Development	69.2	165.5	36.6	139.8	1,066.4	1,070.0	1,150.0	1,322.5
vii) Labour and Employment	2,152.0	3,788.6	1,915.7	3,630.5	691.4	0.1	0.1	0.1
viii) Social Security and Welfare	104.7	223.4	1,307.1	663.9	5.4	—	—	—
ix) Others	1,310.3	2,500.4	972.9	2,112.5	4.0	23.5	25.3	29.1
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>4,37,335.6</b>	<b>12,42,627.3</b>	<b>4,80,471.4</b>	<b>8,05,283.7</b>	<b>76,573.6</b>	<b>71,446.2</b>	<b>76,787.9</b>	<b>88,921.1</b>
i) Crop Husbandry	410.5	1,003.5	392.3	944.3	272.2	995.1	1,069.5	1,229.9
ii) Animal Husbandry	453.1	76.8	52.0	76.0	232.3	695.5	747.5	859.6
iii) Fisheries	135.8	919.4	426.1	899.4	57.2	117.7	126.5	145.5
iv) Forestry and Wildlife	21,136.7	90,000.0	10,797.5	51,907.6	927.6	2,675.0	2,875.0	3,306.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,634.8	22,791.1	3,443.3	19,255.6	64.9	139.2	149.6	172.0
vii) Other Agricultural Programmes	1.1	2.6	0.5	2.2	22.7	12.4	13.3	15.3
viii) Major and Medium Irrigation Projects	3,771.9	30,098.7	2,136.7	29,057.7	—	—	—	—
ix) Minor Irrigation	48.4	320.0	87.4	270.4	18.8	7.2	7.7	8.9
x) Power	392.2	808.0	427.8	682.7	53,284.5	41,195.0	44,275.0	51,531.3
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	697.1	1,325.4	593.9	1,119.8	248.2	2,196.7	2,361.0	2,715.1
xiii) Industries@	3,02,436.1	8,00,000.0	3,05,985.6	5,36,600.0	13,219.5	14,739.7	15,841.8	18,218.0
xiv) Ports and Light Houses	0.1	0.1	—	0.1	—	—	—	—
xv) Road Transport	97,817.0	2,84,835.2	1,45,475.0	1,55,000.0	2,578.9	5,767.3	6,198.5	7,128.3
xvi) Tourism	0.5	0.3	1.0	0.2	531.4	39.1	42.0	48.3
xvii) Others*	8,400.5	10,446.3	10,652.4	9,467.9	5,115.5	2,866.3	3,080.6	3,542.7
<b>D. Grants from the Centre (1 to 7)**</b>	<b>36,14,859.1</b>	<b>46,83,464.1</b>	<b>34,70,180.3</b>	<b>30,33,379.1</b>	<b>3,84,374.5</b>	<b>4,79,800.0</b>	<b>6,42,800.0</b>	<b>5,82,900.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	18,03,718.9	26,25,781.1	14,08,092.7	24,21,061.6	2,84,819.4	4,00,000.0	5,63,000.0	5,00,000.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	13,17,427.0	8,07,733.0	9,64,083.6	5,40,230.0	21,040.0	59,800.0	59,800.0	62,900.0
i) Post Devolution Revenue Deficit Grants	10,54,900.0	2,69,100.0	2,69,100.0	0.0	—	—	—	—
ii) Grants for Rural Local Bodies	94,835.0	2,03,100.0	3,97,419.0	2,78,725.0	—	17,900.0	17,900.0	18,900.0
iii) Grants for Urban Local Bodies	73,575.0	1,04,600.0	98,455.1	1,07,939.0	—	9,200.0	9,200.0	9,700.0
iv) Grant in aid for State Disaster Response Fund	94,000.0	1,64,533.0	98,720.0	1,14,589.0	21,040.0	—	27,600.0	28,900.0
v) Others (including Health Sector Grants)	117.0	66,400.0	1,00,389.5	38,977.0	—	32,700.0	5,100.0	5,400.0
6. Grants under proviso to Article 275(1) of the Constitution	—	3,047.6	—	3,047.6	7,265.3	—	—	—
7. Other Grants	4,93,713.2	12,46,902.4	10,98,004.0	69,039.8	71,249.8	20,000.0	20,000.0	20,000.0
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	4,57,033.2	—	—	16,397.4	—	—	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>89,74,229.7</b>	<b>1,14,08,469.3</b>	<b>1,17,03,811.7</b>	<b>1,11,94,384.0</b>	<b>1,72,68,802.2</b>	<b>2,12,32,696.8</b>	<b>2,14,49,425.9</b>	<b>2,26,79,840.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>54,19,628.3</b>	<b>61,95,254.8</b>	<b>64,66,129.5</b>	<b>74,14,841.9</b>	<b>1,39,52,758.6</b>	<b>1,52,43,730.5</b>	<b>1,53,13,730.5</b>	<b>1,67,31,192.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>24,50,202.3</b>	<b>30,00,165.8</b>	<b>30,11,272.5</b>	<b>34,14,841.9</b>	<b>44,01,773.6</b>	<b>49,70,004.5</b>	<b>50,40,004.5</b>	<b>54,30,000.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>21,447.6</b>	<b>23,800.6</b>	<b>25,766.9</b>	<b>30,920.3</b>	<b>15,649.9</b>	<b>17,500.0</b>	<b>17,500.0</b>	<b>17,500.0</b>
i) Agricultural Income Tax	166.8	700.0	230.0	276.0	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	21,280.8	23,100.6	25,536.9	30,644.3	15,649.9	17,500.0	17,500.0	17,500.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,01,001.2</b>	<b>1,50,260.0</b>	<b>1,21,201.4</b>	<b>1,45,441.7</b>	<b>6,81,163.1</b>	<b>6,85,000.0</b>	<b>7,55,000.0</b>	<b>8,10,000.0</b>
i) Land Revenue	15,850.1	68,156.0	19,020.1	22,824.2	36,056.9	55,000.0	55,000.0	60,000.0
ii) Stamps and Registration Fees	85,151.0	82,104.0	1,02,181.3	1,22,617.5	6,45,106.2	6,30,000.0	7,00,000.0	7,50,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>23,27,753.6</b>	<b>28,26,105.2</b>	<b>28,64,304.3</b>	<b>32,38,479.9</b>	<b>37,04,960.7</b>	<b>42,67,504.5</b>	<b>42,67,504.5</b>	<b>46,02,500.0</b>
i) Sales Tax (a to e)	6,74,861.0	7,74,324.1	8,68,833.2	8,71,799.8	9,88,125.1	7,93,400.0	7,93,400.0	10,01,000.0
a) Central Sales Tax	28,948.4	30,000.0	34,738.1	41,685.8	1,111.9	1,000.0	1,000.0	1,000.0
b) State Sales Tax/VAT	6,45,090.3	7,43,124.1	8,33,108.4	8,28,930.1	9,87,013.2	7,92,400.0	7,92,400.0	10,00,000.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	822.2	1,200.0	986.7	1,184.0	—	—	—	—
ii) State Excise	2,52,557.2	3,00,000.0	3,03,068.6	4,10,082.3	119.6	—	—	—
iii) Taxes on Vehicles	1,34,840.8	1,44,503.9	1,73,808.9	2,19,770.7	2,93,546.9	3,30,000.0	3,30,000.0	3,70,000.0
iv) Taxes on Goods and Passengers	264.4	549.7	317.2	380.7	132.0	—	—	—
v) Taxes and Duties on Electricity	8,781.0	39,926.8	10,537.2	12,644.7	98,706.4	33,000.0	33,000.0	75,000.0
vi) Entertainment Tax	0.7	0.5	0.9	1.0	—	—	—	—
vii) State Goods and Services Tax	12,56,445.2	15,66,800.0	15,07,734.2	17,23,795.8	23,24,292.9	31,11,100.0	31,11,100.0	31,56,500.0
viii) Other Taxes and Duties	3.4	0.4	4.0	4.8	37.7	4.5	4.5	—
<b>B. Share in Central Taxes (i to x)</b>	<b>29,69,426.0</b>	<b>31,95,089.0</b>	<b>34,54,857.0</b>	<b>40,00,000.0</b>	<b>95,50,985.0</b>	<b>1,02,73,726.0</b>	<b>1,02,73,726.0</b>	<b>1,13,01,192.0</b>
i) Central Goods and Services Tax (CGST)	8,39,350.0	10,33,142.0	10,55,676.0	12,16,950.0	26,98,902.0	33,22,039.0	33,22,039.0	36,54,243.0
ii) Corporation Tax	9,94,902.0	10,22,639.0	10,61,289.0	12,31,095.0	32,01,947.0	32,88,269.0	32,88,269.0	36,17,096.0
iii) Income Tax	9,72,245.0	9,94,890.0	11,69,055.0	13,56,104.0	31,26,219.0	31,99,041.0	31,99,041.0	35,18,945.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-27.0	-28.0	-32.0	—	-85.0	-85.0	—
vii) Customs	1,16,768.0	1,01,354.0	1,18,078.0	1,36,970.0	3,75,466.0	3,25,903.0	3,25,903.0	3,58,493.0
viii) Union Excise Duties	36,632.0	42,450.0	44,374.0	51,474.0	1,17,803.0	1,36,497.0	1,36,497.0	1,50,147.0
ix) Service Tax	4,640.0	641.0	642.0	745.0	14,928.0	2,062.0	2,062.0	2,268.0
x) Other Taxes and Duties on Commodities and Services	4,889.0	—	5,771.0	6,694.0	15,720.0	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>35,54,601.4</b>	<b>52,13,214.5</b>	<b>52,37,682.2</b>	<b>37,79,542.1</b>	<b>33,16,043.6</b>	<b>59,88,966.3</b>	<b>61,35,695.4</b>	<b>59,48,648.5</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>5,76,130.6</b>	<b>7,01,083.9</b>	<b>7,12,356.8</b>	<b>8,87,128.5</b>	<b>4,13,490.0</b>	<b>6,51,174.0</b>	<b>6,58,184.0</b>	<b>7,32,586.1</b>
<b>1. Interest Receipts</b>	<b>32,367.7</b>	<b>15,983.9</b>	<b>38,841.2</b>	<b>46,609.5</b>	<b>64,203.3</b>	<b>1,70,473.1</b>	<b>1,70,473.1</b>	<b>1,71,925.8</b>
<b>2. Dividends and Profits</b>	<b>44,761.8</b>	<b>15,029.6</b>	<b>53,714.1</b>	<b>64,456.9</b>	<b>148.8</b>	<b>626.1</b>	<b>626.1</b>	<b>730.0</b>
<b>3. General Services</b>	<b>30,409.2</b>	<b>30,438.4</b>	<b>36,491.0</b>	<b>43,789.3</b>	<b>45,499.3</b>	<b>1,11,536.8</b>	<b>1,18,546.8</b>	<b>1,71,973.1</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>5,793.7</b>	<b>5,816.1</b>	<b>6,952.4</b>	<b>8,342.9</b>	<b>5,917.6</b>	<b>8,995.9</b>	<b>8,995.9</b>	<b>6,414.4</b>
i) Education, Sports, Art and Culture	867.2	565.7	1,040.6	1,248.7	582.9	1,623.4	1,623.4	708.7
ii) Medical and Public Health	2,374.2	1,871.1	2,849.1	3,418.9	3,159.9	5,095.6	5,095.6	3,379.9
iii) Family Welfare	5.0	2.1	5.9	7.1	—	—	—	—
iv) Water Supply and Sanitation	58.0	67.8	69.6	83.6	269.6	543.1	543.1	388.3
v) Housing	692.9	952.5	831.5	997.8	454.8	273.5	273.5	292.3
vi) Urban Development	59.2	211.9	71.0	85.3	347.3	135.0	135.0	400.5
vii) Labour and Employment	1,730.4	2,105.1	2,076.4	2,491.7	1,075.1	1,266.1	1,266.1	1,211.3
viii) Social Security and Welfare	5.8	38.3	6.9	8.3	7.3	50.8	50.8	8.2
ix) Others	1.0	1.7	1.2	1.5	20.8	8.5	8.5	25.3
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>4,62,798.3</b>	<b>6,33,816.0</b>	<b>5,76,358.0</b>	<b>7,23,929.9</b>	<b>2,97,721.0</b>	<b>3,59,542.2</b>	<b>3,59,542.2</b>	<b>3,81,542.8</b>
i) Crop Husbandry	100.5	170.8	120.6	144.7	541.7	528.8	528.8	555.2
ii) Animal Husbandry	102.8	148.7	123.3	148.0	59.3	66.3	66.3	73.0
iii) Fisheries	485.6	545.0	582.7	699.2	1,876.9	2,406.5	2,406.5	2,391.5
iv) Forestry and Wildlife	45,139.4	1,01,000.4	75,167.2	1,25,000.0	6,157.8	4,000.0	4,000.0	6,000.5
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	73.4	77.0	88.1	105.7	685.3	1,267.7	1,267.7	755.7
vii) Other Agricultural Programmes	8.1	21.3	9.7	11.7	—	0.1	0.1	—
viii) Major and Medium Irrigation Projects	16.7	297.5	20.1	24.1	8,305.6	5,000.0	5,000.0	6,006.2
ix) Minor Irrigation	125.5	20.3	150.7	180.8	320.2	553.4	553.4	372.0
x) Power	—	—	—	—	—	—	—	—
xi) Petroleum	4,08,705.7	4,20,465.5	4,90,446.8	5,86,037.2	—	—	—	—
xii) Village and Small Industries	86.6	67.1	103.9	124.7	1.4	12.2	12.2	—
xiii) Industries@	663.0	87,482.5	795.7	954.8	2,73,013.9	3,30,025.1	3,30,025.1	3,50,025.3
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	19.0	20.0	20.0	20.0
xvi) Tourism	420.1	70.4	504.1	604.9	289.5	200.0	200.0	200.0
xvii) Others*	6,871.0	23,449.4	8,245.2	9,894.3	6,450.4	15,462.3	15,462.3	15,143.4
<b>D. Grants from the Centre (1 to 7)**</b>	<b>29,78,470.8</b>	<b>45,12,130.6</b>	<b>45,25,325.4</b>	<b>28,92,413.7</b>	<b>29,02,553.6</b>	<b>53,37,792.3</b>	<b>54,77,511.4</b>	<b>52,16,062.4</b>
1. State Plan Schemes	—	—	—	—	-37,447.8	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	21,55,732.5	31,13,048.3	31,26,243.2	23,19,682.2	22,23,717.7	44,74,233.3	44,74,233.3	43,03,942.4
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	7,35,500.2	10,18,639.0	10,18,639.0	4,80,627.0	6,73,265.0	8,63,559.0	9,63,459.0	9,12,120.0
i) Post Devolution Revenue Deficit Grants	4,89,000.0	2,91,800.0	2,91,800.0	—	—	—	—	—
ii) Grants for Rural Local Bodies	1,22,800.0	1,85,500.0	1,85,500.0	1,93,550.0	3,84,200.0	3,88,400.0	3,88,400.0	4,11,400.0
iii) Grants for Urban Local Bodies	58,820.0	1,12,400.0	1,12,400.0	1,34,850.0	1,55,235.0	2,00,100.0	3,00,000.0	2,11,900.0
iv) Grant in aid for State Disaster Response Fund	64,880.0	85,140.0	85,140.0	89,460.0	1,18,960.0	1,56,100.0	1,56,100.0	1,63,900.0
v) Others (including Health Sector Grants)	0.2	3,43,799.0	3,43,799.0	62,767.0	14,870.0	1,18,959.0	1,18,959.0	1,24,920.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	—	—	—	—
7. Other Grants	87,238.1	3,80,443.2	3,80,443.2	92,104.5	43,018.7	—	39,819.1	—
of which: GST Compensation (1)#	42,397.3	93,000.0	93,000.0	—	—	—	—	—
GST Compensation (2)#	—	—	—	—	18,365.8	—	39,819.1	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>93,87,713.9</b>	<b>1,06,00,073.1</b>	<b>1,11,35,000.0</b>	<b>1,25,90,000.0</b>	<b>17,28,247.4</b>	<b>20,22,784.7</b>	<b>20,85,262.8</b>	<b>21,73,149.1</b>
<b>I. TAX REVENUE (A+B)</b>	<b>65,48,056.9</b>	<b>72,80,073.0</b>	<b>80,35,000.0</b>	<b>93,70,000.0</b>	<b>11,48,999.0</b>	<b>12,53,156.8</b>	<b>13,16,877.1</b>	<b>14,10,086.5</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>33,12,230.8</b>	<b>38,00,000.0</b>	<b>40,60,000.0</b>	<b>49,70,000.0</b>	<b>7,82,480.0</b>	<b>8,58,878.8</b>	<b>8,93,302.1</b>	<b>9,39,249.5</b>
<b>1. Taxes on Income (i-ii)</b>	<b>104.1</b>	<b>115.0</b>	<b>128.3</b>	<b>160.6</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	104.1	115.0	128.3	160.6	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,09,720.0</b>	<b>3,70,000.0</b>	<b>3,70,000.0</b>	<b>4,00,000.0</b>	<b>1,06,790.3</b>	<b>1,19,288.4</b>	<b>1,28,555.7</b>	<b>1,31,151.3</b>
i) Land Revenue	86,856.4	1,20,000.0	1,20,000.0	1,20,000.0	8,414.2	9,524.1	9,524.1	10,596.2
ii) Stamps and Registration Fees	2,22,863.7	2,50,000.0	2,50,000.0	2,80,000.0	98,376.1	1,09,764.3	1,19,031.7	1,20,555.1
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>30,02,406.7</b>	<b>34,29,885.0</b>	<b>36,89,871.7</b>	<b>45,69,839.4</b>	<b>6,75,689.7</b>	<b>7,39,590.5</b>	<b>7,64,746.4</b>	<b>8,08,098.2</b>
i) Sales Tax (a to e)	6,45,002.8	7,90,036.4	7,96,800.2	9,96,000.2	1,89,876.1	2,14,173.3	2,14,059.9	2,11,664.8
a) Central Sales Tax	1,436.3	2,529.3	1,774.3	2,217.9	2,346.4	3,089.1	3,008.0	3,248.6
b) State Sales Tax/VAT	6,28,798.8	7,87,127.1	7,76,782.7	9,70,978.3	1,87,330.9	2,11,084.2	2,11,051.9	2,08,416.1
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	14,767.7	380.0	18,243.2	22,804.1	198.8	-	-	0.1
ii) State Excise	6,78,270.3	6,69,999.5	8,49,999.5	10,99,999.5	86,577.2	84,100.0	96,100.0	97,495.8
iii) Taxes on Vehicles	1,75,662.3	1,90,000.0	1,90,000.0	2,20,000.0	41,172.8	49,878.5	53,830.8	54,836.5
iv) Taxes on Goods and Passengers	5,960.0	7,085.6	7,362.6	9,203.2	2,507.8	3,797.7	2,626.0	3,365.8
v) Taxes and Duties on Electricity	3,67,697.3	3,70,000.0	4,50,000.0	5,00,000.0	-	-	-	-
vi) Entertainment Tax	0.2	0.2	0.3	0.3	9.2	10.6	17.1	18.5
vii) State Goods and Services Tax	11,29,813.8	14,02,763.0	13,95,708.9	17,44,636.0	3,53,635.9	3,83,550.2	3,96,841.8	4,36,689.1
viii) Other Taxes and Duties	0.1	0.3	0.2	0.2	1,910.7	4,080.2	1,270.8	4,027.7
<b>B. Share in Central Taxes (i to x)</b>	<b>32,35,826.0</b>	<b>34,80,073.0</b>	<b>39,75,000.0</b>	<b>44,00,000.0</b>	<b>3,66,519.0</b>	<b>3,94,278.0</b>	<b>4,23,575.0</b>	<b>4,70,837.0</b>
i) Central Goods and Services Tax (CGST)	9,14,217.0	11,25,292.0	12,85,328.1	14,22,753.1	1,03,574.0	1,27,491.0	1,27,512.0	1,43,948.0
ii) Corporation Tax	10,85,170.0	11,13,853.0	12,72,262.3	14,08,290.4	1,22,862.0	1,26,195.0	1,30,965.0	1,47,858.0
iii) Income Tax	10,58,964.0	10,83,628.0	12,37,738.8	13,70,075.6	1,19,977.0	1,22,771.0	1,44,263.0	1,62,923.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-29.0	-33.1	-36.7	-	-3.0	-3.0	-5.0
vii) Customs	1,27,187.0	1,10,395.0	1,26,095.0	1,39,577.0	14,406.0	12,507.0	14,571.0	9,608.0
viii) Union Excise Duties	39,902.0	46,236.0	52,811.6	58,458.1	4,520.0	5,238.0	5,476.0	5,745.0
ix) Service Tax	5,061.0	698.0	797.3	882.5	577.0	79.0	79.0	16.0
x) Other Taxes and Duties on Commodities and Services	5,325.0	-	-	-	603.0	-	712.0	744.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>28,39,657.0</b>	<b>33,20,000.1</b>	<b>31,00,000.0</b>	<b>32,20,000.0</b>	<b>5,79,248.4</b>	<b>7,69,627.9</b>	<b>7,68,385.7</b>	<b>7,63,062.7</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>15,24,824.0</b>	<b>18,20,000.1</b>	<b>18,40,000.0</b>	<b>18,70,000.0</b>	<b>3,86,931.6</b>	<b>6,02,587.6</b>	<b>6,06,634.0</b>	<b>6,12,405.7</b>
<b>1. Interest Receipts</b>	<b>20,074.8</b>	<b>20,523.1</b>	<b>23,683.2</b>	<b>26,314.6</b>	<b>4,877.8</b>	<b>702.7</b>	<b>1,473.1</b>	<b>1,146.4</b>
<b>2. Dividends and Profits</b>	<b>620.2</b>	<b>360.0</b>	<b>731.7</b>	<b>813.0</b>	<b>146.8</b>	<b>153.1</b>	<b>139.3</b>	<b>152.9</b>
<b>3. General Services</b>	<b>21,964.7</b>	<b>32,559.7</b>	<b>25,839.0</b>	<b>28,682.1</b>	<b>46,136.0</b>	<b>68,255.4</b>	<b>81,389.5</b>	<b>63,784.8</b>
<i>of which: State Lotteries</i>	-	-	-	-	568.7	5,165.0	5,165.0	3,575.0



**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>21,221.9</b>	<b>26,514.4</b>	<b>29,682.8</b>	<b>33,064.7</b>	<b>37,790.5</b>	<b>38,528.9</b>	<b>38,526.6</b>	<b>42,483.3</b>
i) Education, Sports, Art and Culture	2,883.4	3,947.5	3,401.6	3,779.6	3,587.5	3,570.0	3,569.7	3,799.8
ii) Medical and Public Health	7,535.5	10,588.0	12,036.3	13,624.1	4,521.6	4,572.3	4,572.3	5,439.4
iii) Family Welfare	1.6	7.0	2.0	2.1	0.1	—	—	—
iv) Water Supply and Sanitation	136.4	753.8	160.9	178.8	23,144.8	22,247.6	22,247.6	23,760.0
v) Housing	536.1	750.0	632.4	702.7	138.2	160.5	160.5	168.6
vi) Urban Development	3,165.2	4,150.1	3,171.9	3,537.7	4,846.9	7,050.0	7,050.0	8,200.0
vii) Labour and Employment	3,492.4	3,654.1	5,120.2	5,578.0	921.3	904.7	902.6	1,052.7
viii) Social Security and Welfare	930.0	1,099.6	1,097.1	1,219.1	630.0	22.2	22.2	61.2
ix) Others	2,541.4	1,564.5	4,060.4	4,442.7	0.2	1.7	1.7	1.7
<b>5. Fiscal Services</b>	<b>0.0</b>	<b>0.2</b>	<b>0.1</b>	<b>0.1</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>14,60,942.4</b>	<b>17,40,042.7</b>	<b>17,60,063.3</b>	<b>17,81,125.6</b>	<b>2,97,980.5</b>	<b>4,94,947.5</b>	<b>4,85,105.5</b>	<b>5,04,838.3</b>
i) Crop Husbandry	2,255.7	2,549.5	2,661.2	2,956.9	174.0	247.5	247.5	263.7
ii) Animal Husbandry	636.2	895.0	750.6	834.0	392.7	517.6	517.6	565.1
iii) Fisheries	636.2	750.0	750.6	834.0	602.3	637.1	637.0	725.0
iv) Forestry and Wildlife	85,603.8	60,000.0	80,000.0	90,000.0	682.5	575.0	575.0	755.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	222.7	238.2	262.8	292.0	121.9	80.1	80.2	168.4
vii) Other Agricultural Programmes	170.0	216.7	200.6	222.9	20.3	7.0	7.0	6.0
viii) Major and Medium Irrigation Projects	41,913.4	92,933.2	92,933.2	92,933.2	1,364.8	6,339.6	61,139.6	7,531.6
ix) Minor Irrigation	31,186.3	27,066.8	27,066.8	27,066.8	1,878.0	2,522.1	4,522.1	3,616.0
x) Power	—	—	—	—	2,75,705.5	3,58,068.5	3,98,068.5	4,26,232.7
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	269.8	461.3	318.4	353.7	46.0	4,231.0	4,231.0	4,236.0
xiii) Industries@	12,95,446.0	15,52,100.5	15,52,049.1	15,62,221.2	10,139.7	1,15,687.3	8,626.0	51,971.2
xiv) Ports and Light Houses	—	—	—	—	1,040.5	1,247.8	1,247.8	1,412.7
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	—	—	—	—	2,156.7	1,185.0	1,535.1	2,950.0
xvii) Others*	2,602.3	2,831.6	3,070.1	3,411.0	3,655.4	3,601.9	3,671.3	4,405.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>13,14,833.0</b>	<b>15,00,000.0</b>	<b>12,60,000.0</b>	<b>13,50,000.0</b>	<b>1,92,316.9</b>	<b>1,67,040.3</b>	<b>1,61,751.7</b>	<b>1,50,656.9</b>
1. State Plan Schemes	—	—	—	—	23.3	26,500.0	26,500.0	15,500.0
2. Central Plan Schemes	—	—	—	—	6,474.2	17,945.2	18,150.1	16,836.0
3. Centrally Sponsored Schemes	8,71,252.4	11,88,700.0	8,89,998.0	10,14,500.0	27,174.8	96,727.5	96,234.1	1,09,043.4
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	1,77,280.0	2,18,100.0	2,18,100.0	2,30,600.0	840.0	318.0	318.0	4,038.0
i) Post Devolution Revenue Deficit Grants	—	—	—	—	—	318.0	318.0	318.0
ii) Grants for Rural Local Bodies	1,11,400.0	1,12,500.0	1,12,500.0	1,19,200.0	—	—	—	3,720.0
iii) Grants for Urban Local Bodies	47,720.0	58,000.0	58,000.0	61,400.0	—	—	—	—
iv) Grant in aid for State Disaster Response Fund	18,160.0	38,080.0	38,080.0	40,000.0	840.0	—	—	—
v) Others (including Health Sector Grants)	—	9,520.0	9,520.0	10,000.0	—	—	—	—
6. Grants under proviso to Article 275(1) of the Constitution	13,578.4	22,100.0	22,100.0	22,100.0	—	—	—	—
7. Other Grants	2,52,722.2	71,100.0	1,29,802.0	82,800.0	1,57,804.6	25,549.5	20,549.5	5,239.5
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	2,43,871.4	—	58,702.0	—	1,53,070.4	5,000.0	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,99,40,832.4</b>	<b>2,07,70,987.8</b>	<b>2,15,79,323.7</b>	<b>2,29,65,317.0</b>	<b>89,19,468.7</b>	<b>1,09,12,241.9</b>	<b>1,05,78,693.0</b>	<b>1,16,63,890.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,57,84,360.2</b>	<b>1,74,40,693.0</b>	<b>1,75,72,478.0</b>	<b>1,91,19,500.0</b>	<b>73,33,880.1</b>	<b>86,88,093.0</b>	<b>85,65,809.0</b>	<b>97,88,333.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>1,24,80,960.2</b>	<b>1,38,84,797.0</b>	<b>1,34,07,616.6</b>	<b>1,48,94,976.0</b>	<b>62,96,080.1</b>	<b>75,71,650.0</b>	<b>73,58,600.0</b>	<b>84,55,110.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>25,549.0</b>	<b>25,500.0</b>	<b>26,000.0</b>	<b>26,500.0</b>	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	25,549.0	25,500.0	26,000.0	26,500.0	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>19,16,514.0</b>	<b>17,21,997.0</b>	<b>22,18,800.0</b>	<b>21,93,900.0</b>	<b>8,62,955.5</b>	<b>12,57,500.0</b>	<b>12,50,500.0</b>	<b>15,12,900.0</b>
i) Land Revenue	4,48,053.0	2,86,000.0	6,59,600.0	5,51,000.0	2,242.7	2,500.0	2,500.0	2,800.0
ii) Stamps and Registration Fees	14,20,678.0	13,95,000.0	15,00,000.0	16,00,000.0	8,60,712.8	12,55,000.0	12,48,000.0	15,10,100.0
iii) Urban Immovable Property Tax	47,783.0	40,997.0	59,200.0	42,900.0	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,05,38,897.2</b>	<b>1,21,37,300.0</b>	<b>1,11,62,816.6</b>	<b>1,26,74,576.0</b>	<b>54,33,124.5</b>	<b>63,14,150.0</b>	<b>61,08,100.0</b>	<b>69,42,210.0</b>
i) Sales Tax (a to e)	36,98,382.2	39,24,600.0	31,80,000.0	33,90,000.0	11,26,205.5	12,95,000.0	11,46,000.0	13,20,000.0
a) Central Sales Tax	5,26,426.2	4,55,621.0	4,36,031.1	5,57,811.0	19,532.6	81,134.7	30,210.2	40,219.7
b) State Sales Tax/VAT	4,15,582.2	8,27,013.0	6,77,725.9	4,84,603.0	11,06,640.7	12,13,802.4	11,15,779.6	12,79,766.6
c) Surcharge on Sales Tax	—	5.0	4.7	—	—	—	—	—
d) Receipts of Turnover Tax	0.1	—	—	—	—	—	—	—
e) Other Receipts	27,56,373.7	26,41,961.0	20,66,238.3	23,47,586.0	32.2	62.9	10.2	13.7
ii) State Excise	18,765.0	15,500.0	18,000.0	15,500.0	9,67,337.0	11,50,000.0	11,40,000.0	12,65,000.0
iii) Taxes on Vehicles	5,00,168.0	5,18,300.0	5,18,300.0	5,60,000.0	4,23,119.6	4,70,000.0	4,74,000.0	5,40,360.0
iv) Taxes on Goods and Passengers	5,485.0	13,200.0	13,200.0	14,000.0	275.9	500.0	500.0	600.0
v) Taxes and Duties on Electricity	10,59,352.0	10,23,000.0	11,79,778.0	11,75,424.0	57,800.4	50,000.0	57,500.0	65,550.0
vi) Entertainment Tax	273.7	350.0	328.3	404.0	13.6	6.5	3.1	7.1
vii) State Goods and Services Tax	52,15,423.0	66,03,000.0	61,81,500.0	74,59,676.0	28,57,655.9	33,48,000.0	32,89,300.0	37,49,800.0
viii) Other Taxes and Duties	41,048.2	39,350.0	71,710.3	59,572.0	716.8	643.5	796.9	892.9
<b>B. Share in Central Taxes (i to x)</b>	<b>33,03,400.0</b>	<b>35,55,896.0</b>	<b>41,64,861.4</b>	<b>42,24,524.0</b>	<b>10,37,800.0</b>	<b>11,16,443.0</b>	<b>12,07,209.0</b>	<b>13,33,223.0</b>
i) Central Goods and Services Tax (CGST)	9,33,269.0	11,48,743.0	12,48,800.0	14,23,700.0	2,93,291.0	3,61,005.0	3,61,063.0	4,07,604.0
ii) Corporation Tax	11,07,934.0	11,37,065.0	13,83,000.0	13,44,800.0	3,47,857.0	3,57,335.0	3,70,840.0	4,18,677.0
iii) Income Tax	10,81,028.0	11,06,210.0	13,30,600.0	13,06,600.0	3,39,723.0	3,47,639.0	4,16,313.0	4,61,332.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-30.0	—	—	1,708.0	-9.0	2,007.0	2,093.0
vii) Customs	1,29,832.0	1,12,695.0	1,24,000.0	1,01,200.0	40,799.0	35,416.0	41,259.0	27,205.0
viii) Union Excise Duties	40,736.0	47,200.0	65,800.0	42,400.0	12,800.0	14,833.0	15,505.0	16,267.0
ix) Service Tax	5,165.0	713.0	9,700.0	800.0	1,622.0	224.0	222.0	45.0
x) Other Taxes and Duties on Commodities and Services	5,436.0	3,300.0	2,961.4	5,024.0	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>41,56,472.3</b>	<b>33,30,294.8</b>	<b>40,06,845.7</b>	<b>38,45,817.0</b>	<b>15,85,588.6</b>	<b>22,24,148.9</b>	<b>20,12,884.0</b>	<b>18,75,557.3</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>18,43,359.0</b>	<b>17,01,260.0</b>	<b>19,26,173.0</b>	<b>19,67,528.0</b>	<b>8,74,262.7</b>	<b>12,65,100.8</b>	<b>8,58,267.7</b>	<b>9,24,346.3</b>
<b>1. Interest Receipts</b>	<b>1,26,763.0</b>	<b>1,20,000.0</b>	<b>2,50,001.0</b>	<b>2,00,001.0</b>	<b>1,46,409.3</b>	<b>2,15,014.6</b>	<b>1,72,000.0</b>	<b>1,79,500.0</b>
<b>2. Dividends and Profits</b>	<b>9,743.0</b>	<b>14,000.0</b>	<b>18,000.0</b>	<b>60,000.0</b>	<b>19,199.6</b>	<b>50,000.0</b>	<b>25,000.0</b>	<b>26,000.0</b>
<b>3. General Services</b>	<b>2,34,105.0</b>	<b>1,13,502.0</b>	<b>2,05,604.0</b>	<b>1,24,806.0</b>	<b>44,801.8</b>	<b>76,350.0</b>	<b>62,770.0</b>	<b>67,300.0</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	0.2	3.0	3.2

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>4,77,816.0</b>	<b>3,87,669.0</b>	<b>4,41,505.0</b>	<b>4,26,502.0</b>	<b>2,61,970.5</b>	<b>4,71,715.2</b>	<b>2,96,214.7</b>	<b>3,42,309.3</b>
i) Education, Sports, Art and Culture	1,37,409.0	1,48,650.0	1,25,001.0	1,63,500.0	67,773.3	89,821.7	68,000.0	69,500.0
ii) Medical and Public Health	58,442.0	47,000.0	22,001.0	51,700.0	47,252.7	64,653.5	54,649.0	61,083.6
iii) Family Welfare	10,237.0	700.0	30,000.0	800.0	7.8	10.0	2.0	5.0
iv) Water Supply and Sanitation	30,677.0	1,800.0	70,001.0	2,000.0	6,692.2	10,000.0	7,000.0	8,500.0
v) Housing	20,360.0	5,600.0	2,000.0	6,200.0	1,151.2	1,500.0	1,200.0	1,500.0
vi) Urban Development	96,908.0	56,000.0	70,001.0	61,601.0	1,28,423.6	2,90,000.0	1,45,000.0	1,80,000.0
vii) Labour and Employment	99,234.0	93,000.0	1,00,000.0	1,02,300.0	4,298.9	6,500.0	4,718.2	5,163.2
viii) Social Security and Welfare	1,225.0	2,406.0	2,400.0	2,600.0	6,305.6	8,500.0	15,600.0	16,500.0
ix) Others	23,324.0	32,513.0	20,101.0	35,801.0	65.3	730.0	45.5	57.5
<b>5. Fiscal Services</b>	<b>8.0</b>	<b>6.0</b>	<b>8.0</b>	<b>8.0</b>	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>9,94,924.0</b>	<b>10,66,083.0</b>	<b>10,11,055.0</b>	<b>11,56,211.0</b>	<b>4,01,881.5</b>	<b>4,52,021.0</b>	<b>3,02,283.0</b>	<b>3,09,237.0</b>
i) Crop Husbandry	10,753.0	22,500.0	19,001.0	24,801.0	91.7	1,700.0	3,400.0	3,500.0
ii) Animal Husbandry	11,072.0	13,156.0	6,501.0	14,501.0	345.7	500.0	300.0	300.0
iii) Fisheries	1,922.0	1,950.0	1,801.0	2,101.0	455.9	400.0	528.0	550.0
iv) Forestry and Wildlife	3,088.0	5,200.0	4,801.0	5,701.0	2,126.6	2,500.0	1,800.0	2,500.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,973.0	15,000.0	2,000.0	16,500.0	1,011.7	1,200.0	900.0	1,200.0
vii) Other Agricultural Programmes	839.0	925.0	500.0	1,000.0	241.3	550.0	200.0	250.0
viii) Major and Medium Irrigation Projects	1,79,675.0	2,14,000.0	1,95,000.0	2,35,402.0	36,010.5	33,500.0	45,400.0	36,010.0
ix) Minor Irrigation	1,037.0	9,500.0	1,101.0	10,501.0	1.6	—	—	—
x) Power	5.0	1,700.0	1,701.0	1,901.0	—	—	—	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	2,369.0	5,778.0	5,801.0	6,401.0	233.1	550.0	500.0	500.0
xiii) Industries@	5,90,081.0	5,50,000.0	3,84,742.0	4,62,901.0	84,350.1	1,47,000.0	92,333.0	95,625.0
xiv) Ports and Light Houses	1,44,106.0	1,46,500.0	1,40,001.0	1,50,000.0	—	—	—	—
xv) Road Transport	—	20.0	100.0	—	1,33,343.1	2,45,000.0	1,36,400.0	1,50,000.0
xvi) Tourism	501.0	16,169.0	500.0	500.0	98.1	300.0	200.0	200.0
xvii) Others*	47,503.0	63,685.0	2,47,505.0	2,24,001.0	1,43,572.1	18,821.0	20,322.0	18,602.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>23,13,113.3</b>	<b>16,29,034.8</b>	<b>20,80,672.7</b>	<b>18,78,289.0</b>	<b>7,11,325.9</b>	<b>9,59,048.1</b>	<b>11,54,616.2</b>	<b>9,51,211.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	9,54,986.2	10,88,551.4	18,70,320.5	12,80,179.0	2,91,980.5	6,06,659.6	4,49,419.4	5,65,673.9
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	5,30,463.0	4,95,022.0	37,357.2	5,24,273.0	1,61,756.0	3,37,268.5	3,39,481.5	3,70,025.5
i) Post Devolution Revenue Deficit Grants	—	—	—	—	—	42,400.0	42,400.0	42,400.0
ii) Grants for Rural Local Bodies	3,62,700.0	2,17,300.0	16,818.0	79,815.0	66,096.0	97,900.0	1,26,900.0	1,03,600.0
iii) Grants for Urban Local Bodies	35,051.0	97,400.0	—	74,200.0	39,400.0	53,000.0	53,000.0	53,400.0
iv) Grant in aid for State Disaster Response Fund	55,600.0	1,06,000.0	8,454.9	1,58,667.0	41,280.0	54,241.5	85,254.5	68,299.5
v) Others (including Health Sector Grants)	77,112.0	74,322.0	12,084.4	2,11,591.0	14,980.0	89,727.0	31,927.0	1,02,326.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	—	—	—	—
7. Other Grants	8,27,664.1	45,461.4	1,72,995.0	73,837.0	2,57,589.4	15,120.0	3,65,715.4	15,511.6
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	7,95,540.4	—	—	—	2,57,589.4	—	3,50,488.5	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>38,08,950.3</b>	<b>37,99,987.1</b>	<b>40,44,630.9</b>	<b>42,15,308.0</b>	<b>68,97,595.5</b>	<b>98,26,190.8</b>	<b>83,60,366.7</b>	<b>97,71,910.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>18,47,923.7</b>	<b>21,50,398.9</b>	<b>21,93,639.4</b>	<b>25,22,489.1</b>	<b>12,33,547.1</b>	<b>20,34,900.0</b>	<b>16,07,341.0</b>	<b>20,86,000.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>10,59,525.7</b>	<b>13,02,596.9</b>	<b>12,76,916.4</b>	<b>15,10,069.1</b>	<b>12,33,547.1</b>	<b>20,34,900.0</b>	<b>16,07,341.0</b>	<b>20,86,000.0</b>
<b>1. Taxes on Income (i-ii)</b>	-	-	-	-	-	-	-	-
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	-	-	-	-	-	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>40,697.0</b>	<b>45,615.9</b>	<b>61,194.8</b>	<b>64,337.2</b>	<b>68,826.0</b>	<b>72,500.0</b>	<b>66,216.0</b>	<b>93,000.0</b>
i) Land Revenue	821.7	1,715.9	1,779.1	1,784.3	13,159.6	7,500.0	1,216.0	13,000.0
ii) Stamps and Registration Fees	39,875.3	43,900.0	59,415.7	62,553.0	55,666.4	65,000.0	65,000.0	80,000.0
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>10,18,828.7</b>	<b>12,56,981.1</b>	<b>12,15,721.6</b>	<b>14,45,731.8</b>	<b>11,64,721.1</b>	<b>19,62,400.0</b>	<b>15,41,125.0</b>	<b>19,93,000.0</b>
i) Sales Tax (a to e)	1,37,029.5	1,84,004.9	1,82,500.0	2,08,000.0	1,55,432.1	1,80,000.0	1,80,000.0	1,90,000.0
a) Central Sales Tax	2,875.1	4,471.6	7,639.3	8,708.9	1,900.0	-	-	-
b) State Sales Tax/VAT	1,34,154.5	1,79,533.3	1,74,860.7	1,99,291.2	1,53,532.1	1,80,000.0	1,80,000.0	1,90,000.0
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	-	-	-	-	-	-	-	-
ii) State Excise	2,21,634.4	2,35,081.1	2,57,500.0	2,88,400.0	1,79,373.8	2,40,000.0	2,40,000.0	2,60,000.0
iii) Taxes on Vehicles	67,516.9	77,540.7	79,999.3	90,224.5	72,341.8	1,30,000.0	90,000.0	1,40,000.0
iv) Taxes on Goods and Passengers	6,849.5	5,201.5	6,900.0	6,582.2	2,374.5	5,000.0	1,500.0	3,000.0
v) Taxes and Duties on Electricity	25,224.7	40,338.6	40,385.2	55,085.1	34,000.4	90,000.0	59,625.0	-
vi) Entertainment Tax	13.4	5.9	12.2	13.4	0.0	-	-	-
vii) State Goods and Services Tax	5,25,921.0	6,26,377.2	5,60,000.0	6,55,200.0	7,21,198.4	13,17,400.0	9,70,000.0	14,00,000.0
viii) Other Taxes and Duties	34,639.2	88,431.1	88,424.8	1,42,226.6	-	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>7,88,398.0</b>	<b>8,47,802.0</b>	<b>9,16,723.0</b>	<b>10,12,420.0</b>	-	-	-	-
i) Central Goods and Services Tax (CGST)	2,22,715.0	2,74,139.0	2,74,183.0	3,09,525.0	-	-	-	-
ii) Corporation Tax	2,64,466.0	2,71,353.0	2,81,608.0	3,17,934.0	-	-	-	-
iii) Income Tax	2,57,980.0	2,63,989.0	3,16,139.0	3,50,326.0	-	-	-	-
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
vi) Taxes on Wealth	-	-7.0	-7.0	-10.0	-	-	-	-
vii) Customs	30,982.0	26,894.0	31,331.0	20,659.0	-	-	-	-
viii) Union Excise Duties	9,722.0	11,264.0	11,774.0	12,353.0	-	-	-	-
ix) Service Tax	1,236.0	170.0	164.0	34.0	-	-	-	-
x) Other Taxes and Duties on Commodities and Services	1,297.0	-	1,531.0	1,599.0	-	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>19,61,026.6</b>	<b>16,49,588.2</b>	<b>18,50,991.5</b>	<b>16,92,818.9</b>	<b>56,64,048.4</b>	<b>77,91,290.8</b>	<b>67,53,025.7</b>	<b>76,85,910.3</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>2,87,633.8</b>	<b>3,44,720.2</b>	<b>3,32,488.3</b>	<b>3,64,070.8</b>	<b>5,14,755.2</b>	<b>13,59,346.8</b>	<b>7,86,378.7</b>	<b>9,72,645.3</b>
<b>1. Interest Receipts</b>	<b>8,530.4</b>	<b>9,675.7</b>	<b>7,468.2</b>	<b>7,338.4</b>	<b>1,879.0</b>	<b>43.0</b>	<b>44.0</b>	<b>2,000.0</b>
<b>2. Dividends and Profits</b>	<b>18,090.1</b>	<b>18,207.1</b>	<b>20,169.5</b>	<b>19,199.0</b>	-	<b>2,00,000.0</b>	-	<b>20,000.0</b>
<b>3. General Services</b>	<b>28,946.1</b>	<b>27,739.0</b>	<b>40,996.9</b>	<b>41,974.5</b>	<b>29,503.2</b>	<b>41,500.0</b>	<b>37,503.0</b>	<b>49,200.0</b>
<i>of which: State Lotteries</i>	-	-	-	-	-	-	-	-

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>29,015.1</b>	<b>49,486.5</b>	<b>31,470.0</b>	<b>29,358.7</b>	<b>19,119.5</b>	<b>1,65,490.5</b>	<b>76,252.7</b>	<b>1,09,001.0</b>
i) Education, Sports, Art and Culture	16,178.2	35,028.0	6,719.1	6,697.9	1,252.9	650.0	650.0	2,000.0
ii) Medical and Public Health	2,647.5	2,662.5	2,694.8	2,698.5	3,375.8	14,000.0	14,000.0	14,000.0
iii) Family Welfare	1.9	2.4	0.6	0.7	6.7	-	-	-
iv) Water Supply and Sanitation	6,459.6	7,056.5	7,056.5	7,949.5	11,015.9	90,000.0	60,000.0	70,000.0
v) Housing	403.0	550.8	551.8	599.4	475.5	60,000.0	500.0	20,000.0
vi) Urban Development	252.4	500.5	515.1	375.1	1,103.6	36.5	292.5	1,000.0
vii) Labour and Employment	988.4	1,225.6	1,315.9	1,315.7	881.9	800.0	800.0	1,000.0
viii) Social Security and Welfare	2,002.6	2,333.7	12,522.4	9,587.3	1,003.5	3.0	9.2	1,000.0
ix) Others	81.5	126.4	93.8	134.7	3.7	1.0	1.0	1.0
<b>5. Fiscal Services</b>	-	-	-	-	-	-	-	-
<b>6. Economic Services ( i to xvii )</b>	<b>2,03,052.1</b>	<b>2,39,611.9</b>	<b>2,32,383.8</b>	<b>2,66,200.2</b>	<b>4,64,253.5</b>	<b>9,52,313.3</b>	<b>6,72,579.0</b>	<b>7,92,444.3</b>
i) Crop Husbandry	1,235.3	1,486.8	1,499.9	1,514.4	1,813.2	1,700.0	1,731.5	2,000.0
ii) Animal Husbandry	151.8	217.3	268.3	269.2	1,210.3	2,000.0	1,700.0	2,000.0
iii) Fisheries	308.0	443.3	451.5	466.5	1,051.6	2,000.0	1,300.0	1,500.0
iv) Forestry and Wildlife	8,179.1	8,293.5	7,377.5	8,711.1	21,449.0	90,000.0	24,500.0	28,000.0
v) Plantations	0.9	2.1	2.1	2.1	-	-	-	-
vi) Co-operation	608.3	436.8	561.4	627.8	19.1	11.3	12.3	16.1
vii) Other Agricultural Programmes	12.1	83.2	83.2	83.2	60.9	93.0	64.1	73.7
viii) Major and Medium Irrigation Projects	5.4	94.7	94.7	4.7	70,622.8	1,00,000.0	1,00,000.0	1,00,000.0
ix) Minor Irrigation	104.1	233.1	233.1	256.5	932.0	5,000.0	5,000.0	5,000.0
x) Power	1,42,828.1	1,84,637.6	1,76,348.0	2,01,726.2	3,30,753.5	6,00,000.0	4,65,375.0	6,00,000.0
xi) Petroleum	-	-	-	-	-	-	-	-
xii) Village and Small Industries	560.8	155.5	164.5	176.8	24,007.6	60,000.0	34,909.0	13,835.0
xiii) Industries@	30,291.7	29,001.1	32,132.8	37,228.8	10,116.7	72,849.0	30,000.0	30,000.0
xiv) Ports and Light Houses	-	-	-	-	-	-	-	-
xv) Road Transport	7.0	42.0	5.6	6.0	-	-	-	-
xvi) Tourism	265.3	406.2	406.2	434.6	979.5	3,000.0	3,000.0	5,000.0
xvii) Others*	18,494.3	14,078.8	12,755.0	14,692.4	1,237.3	15,660.0	4,987.2	5,019.5
<b>D. Grants from the Centre (1 to 7)**</b>	<b>16,73,392.9</b>	<b>13,04,868.0</b>	<b>15,18,503.3</b>	<b>13,28,748.2</b>	<b>51,49,293.1</b>	<b>64,31,944.0</b>	<b>59,66,647.0</b>	<b>67,13,265.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	4,72,010.6	3,91,854.0	5,27,997.7	5,89,533.0	6,02,968.3	18,88,800.0	10,89,400.0	12,00,400.0
4. NEC/ Special Plan Scheme	-	-	-	-	-	-	-	-
5. Finance Commission Grants	10,48,970.0	9,11,514.0	9,11,514.0	7,37,215.0	-	-	-	-
i) Post Devolution Revenue Deficit Grants	9,37,700.0	8,05,800.0	8,05,800.0	6,25,800.0	-	-	-	-
ii) Grants for Rural Local Bodies	48,750.0	42,921.0	42,921.0	45,392.0	-	-	-	-
iii) Grants for Urban Local Bodies	24,000.0	17,693.0	17,693.0	18,723.0	-	-	-	-
iv) Grant in aid for State Disaster Response Fund	34,240.0	45,100.0	45,100.0	47,300.0	-	-	-	-
v) Others (including Health Sector Grants)	4,280.0	-	-	-	-	-	-	-
6. Grants under proviso to Article 275(1) of the Constitution	1,655.0	1,500.0	261.5	2,000.0	-	-	-	-
7. Other Grants	1,50,757.3	0.0	78,730.1	0.1	45,46,324.9	37,53,144.0	43,96,747.0	54,62,865.0
of which: GST Compensation (1)#	4.4	-	-	-	-	-	-	-
GST Compensation (2)#	1,29,326.9	-	-	-	-	-	-	-

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>80,24,521.9</b>	<b>98,33,715.0</b>	<b>95,22,875.5</b>	<b>1,10,80,000.0</b>	<b>2,29,07,975.2</b>	<b>2,38,40,981.0</b>	<b>2,26,77,989.5</b>	<b>2,63,17,781.7</b>
<b>I. TAX REVENUE (A+B)</b>	<b>56,52,162.4</b>	<b>64,63,929.0</b>	<b>65,23,735.5</b>	<b>74,53,822.0</b>	<b>1,78,29,811.0</b>	<b>2,10,55,481.0</b>	<b>2,00,58,349.0</b>	<b>2,34,37,852.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>25,11,750.4</b>	<b>30,85,712.8</b>	<b>28,71,025.1</b>	<b>34,19,826.0</b>	<b>1,43,70,193.0</b>	<b>1,73,30,260.0</b>	<b>1,60,30,260.0</b>	<b>1,89,89,303.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>4,508.9</b>	<b>9,712.8</b>	<b>7,351.6</b>	<b>8,617.3</b>	<b>1,49,801.4</b>	<b>1,40,000.0</b>	<b>1,29,700.0</b>	<b>1,40,000.0</b>
i) Agricultural Income Tax	0.0	—	0.0	0.0	-57.0	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	4,508.9	9,712.8	7,351.5	8,617.3	1,49,858.4	1,40,000.0	1,29,700.0	1,40,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,66,489.5</b>	<b>2,70,000.0</b>	<b>3,30,000.0</b>	<b>3,15,000.0</b>	<b>18,08,994.9</b>	<b>25,10,385.0</b>	<b>20,10,385.0</b>	<b>26,36,217.0</b>
i) Land Revenue	1,55,725.9	1,50,000.0	1,80,000.0	1,70,000.0	36,387.4	10,385.0	10,385.0	36,217.0
ii) Stamps and Registration Fees	1,10,763.6	1,20,000.0	1,50,000.0	1,45,000.0	17,72,607.5	25,00,000.0	20,00,000.0	26,00,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>22,40,751.9</b>	<b>28,06,000.0</b>	<b>25,33,673.6</b>	<b>30,96,208.7</b>	<b>1,24,11,396.7</b>	<b>1,46,79,875.0</b>	<b>1,38,90,175.0</b>	<b>1,62,13,086.0</b>
i) Sales Tax (a to e)	6,27,052.9	8,69,500.0	7,78,848.0	9,12,110.9	19,08,244.7	21,10,000.0	20,48,600.0	22,12,500.0
a) Central Sales Tax	740.5	10,554.1	5,895.6	6,843.6	35,231.9	—	—	—
b) State Sales Tax/VAT	6,26,311.9	8,58,900.9	7,72,928.7	9,05,239.7	18,82,201.9	21,10,000.0	20,48,600.0	22,12,500.0
c) Surcharge on Sales Tax	0.0	8.7	4.5	5.3	—	—	—	—
d) Receipts of Turnover Tax	—	34.1	17.8	20.7	—	—	—	—
e) Other Receipts	0.6	2.2	1.4	1.7	-9,189.1	—	—	—
ii) State Excise	2,05,688.3	2,36,000.0	2,35,500.0	2,70,000.0	29,92,036.5	36,00,000.0	34,50,000.0	38,52,500.0
iii) Taxes on Vehicles	1,57,376.6	1,80,000.0	1,81,000.0	2,35,000.0	10,61,117.9	11,50,000.0	11,40,000.0	13,00,000.0
iv) Taxes on Goods and Passengers	—	—	—	—	315.9	—	—	—
v) Taxes and Duties on Electricity	1,13,181.8	1,20,000.0	1,38,000.0	1,41,290.6	3,05,209.8	2,04,875.0	1,14,875.0	2,00,586.0
vi) Entertainment Tax	47.5	47.5	56.2	57.5	123.2	—	—	—
vii) State Goods and Services Tax	11,37,402.1	14,00,000.0	12,00,000.0	15,37,473.9	61,40,329.9	76,15,000.0	71,36,700.0	86,47,500.0
viii) Other Taxes and Duties	2.8	452.5	269.4	275.9	4,018.7	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>31,40,412.0</b>	<b>33,78,216.2</b>	<b>36,52,710.4</b>	<b>40,33,996.0</b>	<b>34,59,618.0</b>	<b>37,25,221.0</b>	<b>40,28,089.0</b>	<b>44,48,549.0</b>
i) Central Goods and Services Tax (CGST)	8,87,377.0	8,47,558.0	9,71,883.7	10,73,230.9	9,78,619.0	12,04,561.0	12,13,448.0	13,60,047.0
ii) Corporation Tax	10,52,899.0	9,25,500.0	11,08,268.5	12,23,837.7	11,57,464.0	11,92,316.0	12,46,073.0	13,96,993.0
iii) Income Tax	10,27,876.0	9,00,500.0	10,80,246.4	11,92,893.4	11,33,559.0	11,59,962.0	13,71,719.0	15,39,323.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	287.2	148.5	174.0	—	—	—	—
vi) Taxes on Wealth	—	—	—	—	—	-31.0	-33.0	-45.0
vii) Customs	1,23,453.0	2,75,100.0	2,23,263.2	2,46,544.9	1,36,147.0	1,18,171.0	1,37,670.0	90,775.0
viii) Union Excise Duties	38,728.0	4,12,700.0	2,52,883.0	2,79,253.4	42,712.0	49,494.0	51,736.0	54,278.0
ix) Service Tax	4,911.0	12,971.0	10,017.2	11,061.8	5,417.0	748.0	747.0	150.0
x) Other Taxes and Duties on Commodities and Services	5,168.0	3,600.0	6,000.0	7,000.0	5,700.0	—	6,729.0	7,028.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>23,72,359.5</b>	<b>33,69,786.0</b>	<b>29,99,139.9</b>	<b>36,26,178.0</b>	<b>50,78,164.2</b>	<b>27,85,500.0</b>	<b>26,19,640.5</b>	<b>28,79,929.7</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>12,83,006.0</b>	<b>17,25,944.4</b>	<b>16,11,575.7</b>	<b>19,30,043.0</b>	<b>13,91,415.2</b>	<b>12,50,000.0</b>	<b>12,00,000.0</b>	<b>13,49,959.7</b>
<b>1. Interest Receipts</b>	<b>28,201.7</b>	<b>35,000.0</b>	<b>39,000.0</b>	<b>37,363.3</b>	<b>1,37,686.1</b>	<b>19,853.0</b>	<b>69,853.0</b>	<b>41,753.0</b>
<b>2. Dividends and Profits</b>	<b>—</b>	<b>1,000.0</b>	<b>—</b>	<b>591.2</b>	<b>42,850.6</b>	<b>28,573.0</b>	<b>28,573.0</b>	<b>47,700.0</b>
<b>3. General Services</b>	<b>1,30,537.4</b>	<b>99,180.0</b>	<b>1,00,200.0</b>	<b>1,30,982.2</b>	<b>2,33,553.3</b>	<b>1,43,993.0</b>	<b>1,43,993.0</b>	<b>1,84,762.6</b>
of which: State Lotteries	—	0.2	0.1	0.1	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>36,403.8</b>	<b>78,701.9</b>	<b>36,698.0</b>	<b>51,797.7</b>	<b>84,611.6</b>	<b>71,388.0</b>	<b>71,388.0</b>	<b>79,568.3</b>
i) Education, Sports, Art and Culture	553.6	20,000.0	540.0	600.0	17,776.9	200.0	200.0	5,363.0
ii) Medical and Public Health	9,153.3	5,000.0	890.0	1,100.0	43,061.0	48,932.0	48,932.0	48,967.1
iii) Family Welfare	—	0.1	—	0.1	45.7	50.0	50.0	60.0
iv) Water Supply and Sanitation	954.0	1,500.0	1,046.0	1,450.7	569.2	1,512.0	1,512.0	302.0
v) Housing	328.3	200.0	2,870.0	3,000.0	8,551.4	7,979.0	7,979.0	8,764.0
vi) Urban Development	10,156.1	35,000.0	13,500.0	26,695.2	4,915.8	5,543.0	5,543.0	6,080.5
vii) Labour and Employment	7,130.7	8,000.0	8,650.0	8,946.1	7,395.8	5,946.0	5,946.0	8,674.8
viii) Social Security and Welfare	8,111.3	1,000.0	9,200.0	10,000.0	1,534.0	431.0	431.0	588.0
ix) Others	16.6	8,001.8	2.0	5.7	761.8	795.0	795.0	769.0
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>10,87,863.1</b>	<b>15,12,062.5</b>	<b>14,35,677.7</b>	<b>17,09,308.7</b>	<b>8,92,713.6</b>	<b>9,86,193.0</b>	<b>8,86,193.0</b>	<b>9,96,175.7</b>
i) Crop Husbandry	127.4	5,000.0	988.0	1,000.0	5,500.5	1,102.0	1,102.0	1,118.0
ii) Animal Husbandry	103.8	1,200.0	74.0	120.0	1,176.9	1,145.0	1,145.0	1,448.0
iii) Fisheries	517.3	1,200.0	384.0	510.0	3,158.3	2,919.0	2,919.0	3,319.0
iv) Forestry and Wildlife	63,786.1	60,575.0	78,000.0	90,000.0	32,489.3	21,892.0	21,892.0	24,107.2
v) Plantations	—	0.2	—	0.1	0.2	—	—	—
vi) Co-operation	439.0	650.0	134.0	225.0	6,056.0	4,670.0	4,670.0	5,460.0
vii) Other Agricultural Programmes	—	50.0	26.0	29.6	1.2	2.0	2.0	3.0
viii) Major and Medium Irrigation Projects	7,876.4	16,000.0	20,100.0	23,500.0	3,282.8	3,612.0	3,612.0	3,567.3
ix) Minor Irrigation	560.2	305.0	509.0	511.5	78.7	84.0	84.0	281.0
x) Power	45.7	10,000.0	206.0	938.8	24,405.5	21,434.0	21,434.0	22,138.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	213.5	4,800.0	141.0	315.0	7,809.8	5,033.0	5,033.0	5,346.0
xiii) Industries@	10,04,695.0	13,69,000.0	13,06,185.0	15,51,889.3	5,94,933.2	9,00,232.0	8,00,232.0	9,00,170.0
xiv) Ports and Light Houses	—	—	—	—	1,166.5	840.0	840.0	840.0
xv) Road Transport	—	0.8	0.7	0.5	3.0	—	—	—
xvi) Tourism	0.3	1.0	16.0	18.0	212.5	153.0	153.0	553.0
xvii) Others*	9,498.3	43,280.5	28,914.0	40,251.0	2,12,439.2	23,075.0	23,075.0	27,825.2
<b>D. Grants from the Centre (1 to 7)**</b>	<b>10,89,353.5</b>	<b>16,43,841.6</b>	<b>13,87,564.3</b>	<b>16,96,135.0</b>	<b>36,86,749.1</b>	<b>15,35,500.0</b>	<b>14,19,640.5</b>	<b>15,29,970.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	6,87,178.6	12,75,902.7	9,95,712.3	13,35,631.4	11,62,809.5	7,50,100.0	7,24,056.0	9,27,162.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	1,82,659.3	2,54,900.2	2,96,920.0	2,54,461.0	3,49,525.0	5,22,300.0	5,22,300.0	5,51,808.0
i) Post Devolution Revenue Deficit Grants	—	—	—	—	—	—	—	—
ii) Grants for Rural Local Bodies	1,27,100.0	1,30,700.1	1,30,700.0	1,30,700.0	2,09,355.0	2,49,000.0	2,49,000.0	2,63,700.0
iii) Grants for Urban Local Bodies	11,640.0	33,700.0	53,160.0	35,650.0	73,770.0	1,28,200.0	1,28,200.0	1,35,800.0
iv) Grant in aid for State Disaster Response Fund	—	56,800.0	56,800.0	52,461.0	66,400.0	87,200.0	87,200.0	91,500.0
v) Others (including Health Sector Grants)	43,919.3	33,700.2	56,260.0	35,650.0	—	57,900.0	57,900.0	60,808.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	4,297.6	4,900.0	4,900.0	1,000.0
7. Other Grants	2,19,515.7	1,13,038.7	94,931.9	1,06,042.7	21,70,117.1	2,58,200.0	1,68,384.5	50,000.0
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	2,06,464.7	—	—	—	20,28,839.6	2,35,000.0	1,19,140.5	—



Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,32,72,465.0</b>	<b>1,35,41,867.3</b>	<b>1,26,83,706.1</b>	<b>1,38,65,516.3</b>	<b>2,03,98,618.9</b>	<b>2,25,70,989.5</b>	<b>2,31,73,328.5</b>	<b>2,63,34,435.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>90,22,883.6</b>	<b>1,02,46,402.3</b>	<b>98,32,381.3</b>	<b>1,08,76,590.6</b>	<b>1,47,15,340.0</b>	<b>1,66,68,365.3</b>	<b>1,74,24,796.2</b>	<b>1,97,84,946.7</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>71,96,815.5</b>	<b>81,03,877.2</b>	<b>77,03,825.3</b>	<b>84,88,350.6</b>	<b>72,61,055.0</b>	<b>86,49,998.3</b>	<b>87,54,512.2</b>	<b>1,02,09,650.7</b>
<b>1. Taxes on Income (i-ii)</b>	<b>39.5</b>	<b>41.7</b>	<b>40.6</b>	<b>40.6</b>	<b>34,407.0</b>	<b>35,000.0</b>	<b>35,000.0</b>	<b>38,000.0</b>
i) Agricultural Income Tax	39.5	41.7	40.6	40.6	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	—	—	—	—	34,407.0	35,000.0	35,000.0	38,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>7,17,569.7</b>	<b>6,94,731.6</b>	<b>7,16,727.6</b>	<b>7,76,062.6</b>	<b>10,61,121.7</b>	<b>12,45,012.0</b>	<b>12,75,012.0</b>	<b>14,19,120.5</b>
i) Land Revenue	71,890.4	60,952.6	81,541.6	84,189.6	95,639.0	1,20,000.0	1,20,000.0	70,108.5
ii) Stamps and Registration Fees	6,21,671.3	6,11,179.0	6,11,178.0	6,66,184.0	8,81,191.3	10,40,000.0	10,70,000.0	12,50,000.0
iii) Urban Immovable Property Tax	24,008.0	22,600.0	24,008.0	25,689.0	84,291.5	85,012.0	85,012.0	99,012.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>64,79,206.4</b>	<b>74,09,103.9</b>	<b>69,87,057.1</b>	<b>77,12,247.4</b>	<b>61,65,526.3</b>	<b>73,69,986.2</b>	<b>74,44,500.2</b>	<b>87,52,530.1</b>
i) Sales Tax (a to e)	26,87,577.8	28,64,557.5	27,88,890.1	30,26,730.6	17,71,899.3	19,51,400.1	19,55,700.1	21,00,000.0
a) Central Sales Tax	7,099.5	13,472.2	7,355.0	7,982.3	43,903.2	14,000.0	14,000.0	42,496.0
b) State Sales Tax/VAT	26,80,431.7	28,42,431.2	27,79,772.8	30,16,980.9	17,23,710.8	19,37,400.0	19,41,700.0	20,57,500.0
c) Surcharge on Sales Tax	0.0	0.1	0.1	0.1	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	5.1	0.0	0.0	0.0
e) Other Receipts	46.5	8,654.0	1,762.2	1,767.3	4,280.2	0.0	0.0	4.0
ii) State Excise	2,87,595.4	2,97,536.5	2,90,417.0	3,10,746.0	12,95,455.5	13,84,500.0	13,84,500.0	16,00,000.0
iii) Taxes on Vehicles	5,38,680.6	5,85,761.0	6,03,983.9	6,70,421.8	4,02,757.5	4,44,000.0	4,80,000.0	5,50,000.0
iv) Taxes on Goods and Passengers	—	0.0	0.0	0.0	5,892.4	4,200.0	4,200.0	2,500.0
v) Taxes and Duties on Electricity	7,235.3	57,279.9	37,393.0	1,10,000.0	3,49,785.5	3,85,786.0	4,20,000.0	5,00,000.0
vi) Entertainment Tax	0.1	—	—	—	23.1	0.0	0.0	0.0
vii) State Goods and Services Tax	29,51,328.3	35,98,262.8	32,59,578.0	35,87,463.0	23,39,679.2	32,00,000.1	32,00,000.0	40,00,000.0
viii) Other Taxes and Duties	6,789.0	5,706.2	6,795.0	6,886.0	33.8	100.0	100.0	30.0
<b>B. Share in Central Taxes (i to x)</b>	<b>18,26,068.0</b>	<b>21,42,525.0</b>	<b>21,28,556.0</b>	<b>23,88,240.0</b>	<b>74,54,285.0</b>	<b>80,18,367.0</b>	<b>86,70,284.0</b>	<b>95,75,296.0</b>
i) Central Goods and Services Tax (CGST)	5,16,539.0	7,40,121.0	5,73,358.0	6,43,308.0	21,06,417.0	25,92,763.0	26,49,316.0	29,27,438.0
ii) Corporation Tax	6,10,921.0	6,46,821.0	7,39,520.0	8,29,741.0	24,99,036.0	25,66,406.0	26,63,401.0	30,06,963.0
iii) Income Tax	5,98,330.0	6,24,866.0	7,24,278.0	8,12,640.0	24,39,934.0	24,96,766.0	29,33,850.0	33,13,321.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	0.0	0.0	—	—	—	—	—
vi) Taxes on Wealth	—	0.0	0.0	—	—	-67.0	-71.0	-96.0
vii) Customs	71,862.0	97,938.0	62,300.0	69,901.0	2,93,037.0	2,54,358.0	2,96,328.0	1,95,389.0
viii) Union Excise Duties	22,548.0	30,508.0	26,100.0	29,284.0	91,938.0	1,06,532.0	1,11,360.0	1,16,832.0
ix) Service Tax	2,859.0	2,271.0	1,000.0	1,122.0	11,654.0	1,609.0	1,617.0	322.0
x) Other Taxes and Duties on Commodities and Services	3,009.0	0.0	2,000.0	2,244.0	12,269.0	—	14,483.0	15,127.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>42,49,581.5</b>	<b>32,95,465.0</b>	<b>28,51,324.8</b>	<b>29,88,925.7</b>	<b>56,83,278.9</b>	<b>59,02,624.2</b>	<b>57,48,532.3</b>	<b>65,49,488.7</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>15,11,795.5</b>	<b>17,08,862.0</b>	<b>16,85,305.2</b>	<b>18,35,645.7</b>	<b>19,87,833.9</b>	<b>14,91,309.7</b>	<b>17,30,110.9</b>	<b>20,60,332.8</b>
<b>1. Interest Receipts</b>	<b>17,195.4</b>	<b>15,416.7</b>	<b>17,291.4</b>	<b>17,746.2</b>	<b>4,56,945.1</b>	<b>22,583.2</b>	<b>1,47,583.2</b>	<b>1,67,515.0</b>
<b>2. Dividends and Profits</b>	<b>4,893.4</b>	<b>12,360.3</b>	<b>15,000.0</b>	<b>16,500.0</b>	<b>15,957.7</b>	<b>11,925.1</b>	<b>26,253.1</b>	<b>26,369.6</b>
<b>3. General Services</b>	<b>12,87,608.2</b>	<b>13,89,990.8</b>	<b>14,25,458.0</b>	<b>15,19,363.4</b>	<b>78,096.4</b>	<b>77,300.2</b>	<b>77,946.5</b>	<b>86,395.8</b>
<i>of which: State Lotteries</i>	11,89,287.7	12,47,910.9	12,68,699.0	13,58,200.0	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>67,685.2</b>	<b>86,050.6</b>	<b>73,708.8</b>	<b>86,417.7</b>	<b>2,24,961.6</b>	<b>2,66,648.7</b>	<b>2,67,311.4</b>	<b>2,81,513.4</b>
i) Education, Sports, Art and Culture	28,162.9	33,954.4	31,834.6	32,891.6	1,84,030.9	2,14,689.9	2,17,632.5	2,17,953.5
ii) Medical and Public Health	33,468.3	45,815.6	37,147.8	47,258.8	17,978.1	38,658.7	24,999.5	33,239.9
iii) Family Welfare	2.6	6.0	8.3	8.3	21.7	42.8	22.0	50.0
iv) Water Supply and Sanitation	0.3	0.4	0.2	0.2	1,701.0	1,984.1	1,984.1	2,000.1
v) Housing	554.3	659.3	649.3	652.3	2,733.3	2,630.1	2,630.1	3,008.9
vi) Urban Development	687.2	1,018.6	812.7	1,019.1	3,690.7	3,660.0	3,760.0	3,779.9
vii) Labour and Employment	3,290.1	4,014.2	2,682.2	4,005.6	4,567.0	4,057.9	4,080.1	4,113.9
viii) Social Security and Welfare	1,497.8	534.3	537.6	536.2	1,257.6	20.1	1,312.1	1,414.1
ix) Others	21.7	47.9	36.1	45.6	8,981.3	905.1	10,891.0	15,953.0
<b>5. Fiscal Services</b>	—	—	—	—	0.4	0.0	0.0	0.0
<b>6. Economic Services ( i to xvii )</b>	<b>1,34,413.4</b>	<b>2,05,043.6</b>	<b>1,53,847.1</b>	<b>1,95,618.5</b>	<b>12,11,872.8</b>	<b>11,12,852.5</b>	<b>12,11,016.8</b>	<b>14,98,539.0</b>
i) Crop Husbandry	1,228.8	1,321.7	1,297.8	1,421.0	2,22,162.2	6,040.1	37,661.6	38,262.0
ii) Animal Husbandry	1,192.5	1,328.3	1,372.8	1,649.6	220.6	289.0	240.1	295.5
iii) Fisheries	2,176.4	2,909.3	2,514.9	2,895.7	1,012.5	700.0	410.1	620.2
iv) Forestry and Wildlife	29,060.6	38,493.5	32,000.0	38,400.0	1,39,501.4	1,65,000.1	1,70,000.1	1,65,006.0
v) Plantations	—	0.0	0.0	0.0	—	—	—	—
vi) Co-operation	28,592.3	41,727.9	24,982.3	31,747.9	1,297.5	1,673.0	1,300.7	1,308.2
vii) Other Agricultural Programmes	85.0	92.2	92.4	104.5	251.1	729.3	5,066.3	5,566.3
viii) Major and Medium Irrigation Projects	7,526.2	4,391.2	4,827.8	5,589.2	33,111.9	38,373.1	39,973.1	41,881.1
ix) Minor Irrigation	884.8	775.6	904.2	949.6	33,196.7	41,606.0	41,606.0	43,920.9
x) Power	—	—	—	—	32,907.2	35,724.0	35,724.0	36,328.5
xi) Petroleum	9.0	12.4	9.1	11.8	0.0	0.0	0.4	0.4
xii) Village and Small Industries	174.0	148.1	1,734.3	204.7	5,660.0	4,000.1	8,018.6	8,023.5
xiii) Industries@	34,128.1	84,200.4	55,345.9	73,515.8	7,36,020.1	8,15,025.5	8,65,013.1	11,51,014.1
xiv) Ports and Light Houses	1,556.4	1,825.2	1,785.2	1,835.2	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	705.5	850.7	2,251.1	2,501.2	—	0.0	0.0	0.0
xvii) Others*	27,093.8	26,966.9	24,729.3	34,792.3	6,531.6	3,692.3	6,002.6	6,312.1
<b>D. Grants from the Centre (1 to 7)**</b>	<b>27,37,785.9</b>	<b>15,86,603.0</b>	<b>11,66,019.6</b>	<b>11,53,280.0</b>	<b>36,95,445.0</b>	<b>44,11,314.6</b>	<b>40,18,421.3</b>	<b>44,89,155.9</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	4,58,778.7	8,21,228.0	4,74,212.6	8,47,000.0	26,22,952.9	32,27,610.6	28,34,717.3	34,05,730.9
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	15,38,230.0	7,59,190.0	6,77,343.0	3,00,095.0	5,49,476.9	7,64,727.0	7,64,727.0	9,61,425.0
i) Post Devolution Revenue Deficit Grants	13,17,400.0	4,74,900.0	4,74,900.0	—	—	—	—	—
ii) Grants for Rural Local Bodies	1,24,600.0	1,26,000.0	63,000.0	1,33,400.0	1,32,721.9	4,05,227.0	4,05,227.0	5,82,425.0
iii) Grants for Urban Local Bodies	60,400.0	64,900.0	58,950.0	68,700.0	2,44,765.0	1,58,800.0	1,58,800.0	1,68,200.0
iv) Grant in aid for State Disaster Response Fund	26,400.0	27,760.0	27,760.0	29,120.0	1,52,880.0	2,00,700.0	2,00,700.0	2,10,800.0
v) Others (including Health Sector Grants)	9,430.0	65,630.0	52,733.0	68,875.0	19,110.0	—	—	—
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	8,439.1	—	—	0.0
7. Other Grants	7,40,777.2	6,185.0	14,464.0	6,185.0	5,14,576.1	4,18,977.0	4,18,977.0	1,22,000.0
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	7,24,596.6	—	—	—	4,57,180.1	4,18,977.0	4,18,977.0	1,22,000.0

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>4,05,67,793.3</b>	<b>4,49,52,260.5</b>	<b>4,86,11,552.9</b>	<b>4,99,46,284.1</b>	<b>15,89,314.4</b>	<b>27,54,753.5</b>	<b>23,62,791.3</b>	<b>27,71,644.8</b>
<b>I. TAX REVENUE (A+B)</b>	<b>3,37,48,728.6</b>	<b>3,62,70,588.0</b>	<b>3,96,05,150.0</b>	<b>4,19,97,228.1</b>	<b>8,66,297.5</b>	<b>10,51,357.0</b>	<b>9,23,617.0</b>	<b>11,40,060.1</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>2,77,48,631.6</b>	<b>2,98,18,100.0</b>	<b>3,26,28,100.0</b>	<b>3,42,91,859.1</b>	<b>1,87,907.5</b>	<b>3,20,000.0</b>	<b>1,34,121.0</b>	<b>2,48,525.1</b>
<b>1. Taxes on Income (i-ii)</b>	<b>2,93,085.7</b>	<b>3,30,000.0</b>	<b>4,00,000.0</b>	<b>3,50,000.0</b>	<b>2,766.1</b>	<b>8,035.9</b>	<b>3,000.0</b>	<b>3,420.0</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,93,085.7	3,30,000.0	4,00,000.0	3,50,000.0	2,766.1	8,035.9	3,000.0	3,420.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>47,71,707.3</b>	<b>49,50,000.0</b>	<b>54,00,000.0</b>	<b>58,00,000.0</b>	<b>2,053.2</b>	<b>3,534.0</b>	<b>2,100.0</b>	<b>2,394.0</b>
i) Land Revenue	2,43,140.7	4,50,000.0	2,50,000.0	3,00,000.0	658.5	798.0	700.0	798.0
ii) Stamps and Registration Fees	45,28,566.5	45,00,000.0	51,50,000.0	55,00,000.0	1,394.7	2,736.0	1,400.0	1,596.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>2,26,83,838.7</b>	<b>2,45,38,100.0</b>	<b>2,68,28,100.0</b>	<b>2,81,41,859.1</b>	<b>1,83,088.2</b>	<b>3,08,430.1</b>	<b>1,29,021.0</b>	<b>2,42,711.1</b>
i) Sales Tax (a to e)	54,56,817.8	56,20,000.0	62,05,000.0	62,50,000.0	28,888.9	54,000.0	24,400.0	60,000.0
a) Central Sales Tax	1,44,408.4	1,57,200.0	1,67,100.0	1,74,000.0	—	—	—	—
b) State Sales Tax/VAT	53,08,997.0	55,47,800.0	61,22,900.0	61,61,000.0	—	—	—	—
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	3,412.4	-85,000.0	-85,000.0	-85,000.0	28,888.9	54,000.0	24,400.0	60,000.0
ii) State Excise	21,50,701.5	25,20,000.0	29,00,000.0	30,50,000.0	1,923.6	2,052.0	2,000.0	30,000.0
iii) Taxes on Vehicles	11,74,042.2	12,50,000.0	15,00,000.0	14,87,500.0	8,321.2	13,200.0	4,000.0	8,400.0
iv) Taxes on Goods and Passengers	1,58,211.2	1,76,000.0	1,76,000.0	1,76,000.0	137.5	570.0	200.0	228.0
v) Taxes and Duties on Electricity	14,72,086.3	12,00,000.0	14,00,000.0	14,18,000.0	0.9	—	—	—
vi) Entertainment Tax	6,133.8	—	—	—	1,201.0	1,152.5	1,321.0	1,468.0
vii) State Goods and Services Tax	1,21,25,555.6	1,36,04,100.0	1,44,79,100.0	1,55,75,559.1	1,42,615.1	2,37,455.6	97,100.0	1,42,615.1
viii) Other Taxes and Duties	1,40,290.4	1,68,000.0	1,68,000.0	1,84,800.0	—	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>60,00,097.0</b>	<b>64,52,488.0</b>	<b>69,77,050.0</b>	<b>77,05,369.0</b>	<b>6,78,390.1</b>	<b>7,31,357.0</b>	<b>7,89,496.0</b>	<b>8,91,535.0</b>
i) Central Goods and Services Tax (CGST)	16,95,064.0	20,86,431.0	20,86,765.0	23,55,748.0	1,92,128.0	2,36,486.0	2,41,644.0	2,66,786.0
ii) Corporation Tax	20,12,545.0	20,65,221.0	21,43,274.0	24,19,744.0	2,27,534.0	2,34,082.0	2,42,929.0	2,68,151.0
iii) Income Tax	19,63,449.0	20,09,181.0	23,60,908.0	26,66,274.0	2,22,547.0	2,27,731.0	2,67,597.0	3,08,832.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-54.0	45,118.0	-77.0	—	-6.0	-6.0	—
vii) Customs	2,35,810.0	2,04,686.0	2,38,459.0	1,57,232.0	26,730.0	23,200.0	27,028.0	39,426.0
viii) Union Excise Duties	73,980.0	85,728.0	89,613.0	94,016.0	8,386.0	9,717.0	10,157.0	8,311.0
ix) Service Tax	9,376.0	1,295.0	1,258.0	259.0	1,065.1	147.0	147.0	29.0
x) Other Taxes and Duties on Commodities and Services	9,873.0	—	11,655.0	12,173.0	—	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>68,19,064.6</b>	<b>86,81,672.5</b>	<b>90,06,402.9</b>	<b>79,49,056.0</b>	<b>7,23,016.9</b>	<b>17,03,396.5</b>	<b>14,39,174.3</b>	<b>16,31,584.7</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>16,77,641.0</b>	<b>24,16,970.0</b>	<b>24,61,970.0</b>	<b>26,77,518.0</b>	<b>45,759.1</b>	<b>40,000.0</b>	<b>14,463.2</b>	<b>30,000.0</b>
<b>1. Interest Receipts</b>	<b>2,43,020.2</b>	<b>3,00,000.0</b>	<b>3,00,000.0</b>	<b>3,15,000.0</b>	<b>315.5</b>	<b>200.0</b>	<b>200.0</b>	<b>210.0</b>
<b>2. Dividends and Profits</b>	<b>3,601.1</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,500.0</b>	<b>2,162.1</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>3. General Services</b>	<b>2,83,144.0</b>	<b>4,63,500.0</b>	<b>4,68,500.0</b>	<b>4,96,675.0</b>	<b>10,279.2</b>	<b>22,128.6</b>	<b>9,667.4</b>	<b>21,964.4</b>
<i>of which: State Lotteries</i>	5,498.0	13,491.8	13,491.8	13,896.5	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>4,05,118.3</b>	<b>4,32,900.0</b>	<b>3,97,900.0</b>	<b>4,48,295.0</b>	<b>30,003.0</b>	<b>843.0</b>	<b>843.0</b>	<b>885.2</b>
i) Education, Sports, Art and Culture	48,394.7	60,000.0	60,000.0	63,000.0	9,807.6	70.0	70.0	73.5
ii) Medical and Public Health	89,947.0	55,000.0	55,000.0	57,750.0	125.1	110.0	110.0	115.5
iii) Family Welfare	1,690.9	5,000.0	5,000.0	5,250.0	—	—	—	—
iv) Water Supply and Sanitation	10,638.7	10,000.0	10,000.0	10,500.0	3,127.0	400.0	400.0	420.0
v) Housing	12,115.3	25,000.0	10,000.0	10,000.0	237.4	250.0	250.0	262.5
vi) Urban Development	1,70,845.7	2,00,000.0	1,80,000.0	2,20,000.0	—	—	—	—
vii) Labour and Employment	10,121.7	12,500.0	12,500.0	13,125.0	4.6	4.0	4.0	4.2
viii) Social Security and Welfare	42,887.3	45,000.0	45,000.0	47,250.0	16,691.0	—	—	—
ix) Others	18,477.0	20,400.0	20,400.0	21,420.0	10.4	9.0	9.0	9.5
<b>5. Fiscal Services</b>	<b>1.1</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>7,42,756.4</b>	<b>12,10,570.0</b>	<b>12,85,570.0</b>	<b>14,07,048.0</b>	<b>2,999.4</b>	<b>16,828.4</b>	<b>3,752.8</b>	<b>6,940.5</b>
i) Crop Husbandry	20,510.1	25,000.0	25,000.0	26,250.0	16.9	10.0	10.0	10.5
ii) Animal Husbandry	7,718.2	8,819.0	8,819.0	9,260.0	8.1	20.0	20.0	21.0
iii) Fisheries	569.1	2,500.0	2,500.0	2,625.0	11.3	30.0	30.0	31.5
iv) Forestry and Wildlife	30,985.8	33,000.0	33,000.0	34,650.0	2,751.7	15,000.0	2,800.0	5,940.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	13,070.8	15,000.0	15,000.0	15,750.0	44.7	90.0	90.0	94.5
vii) Other Agricultural Programmes	1,494.3	2,500.0	2,500.0	2,625.0	—	—	—	—
viii) Major and Medium Irrigation Projects	23,463.8	3,85,000.0	3,90,000.0	4,00,000.0	30.1	347.2	347.2	364.6
ix) Minor Irrigation	14,220.9	10,000.0	10,000.0	13,000.0	2.5	3.7	3.7	3.9
x) Power	4,076.4	16,000.0	16,000.0	16,000.0	—	—	—	—
xi) Petroleum	22.8	9.0	9.0	9.0	0.0	—	—	—
xii) Village and Small Industries	400.2	500.0	500.0	525.0	34.3	1,000.0	200.0	210.0
xiii) Industries@	5,58,020.7	6,30,500.0	7,00,500.0	8,00,525.0	—	100.0	100.0	105.0
xiv) Ports and Light Houses	72.6	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	—	—	—	—
xvi) Tourism	177.7	1,542.0	1,542.0	1,619.0	52.8	125.0	50.0	52.5
xvii) Others*	67,953.1	80,200.0	80,200.0	84,210.0	47.2	102.6	102.0	107.1
<b>D. Grants from the Centre (1 to 7)**</b>	<b>51,41,423.7</b>	<b>62,64,702.5</b>	<b>65,44,432.9</b>	<b>52,71,538.0</b>	<b>6,77,257.8</b>	<b>16,63,396.5</b>	<b>14,24,711.0</b>	<b>16,01,584.7</b>
1. State Plan Schemes	1,287.4	—	—	—	—	—	—	—
2. Central Plan Schemes	19.0	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	15,87,904.0	35,65,621.8	38,31,670.4	30,99,452.6	4,35,399.9	14,18,878.1	9,53,668.1	12,61,039.4
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	9,96,834.8	11,78,262.4	15,09,947.4	12,43,420.5	2,38,770.0	2,40,500.0	2,40,500.0	1,97,606.0
i) Post Devolution Revenue Deficit Grants	—	—	—	—	2,31,000.0	2,10,400.0	2,10,400.0	1,70,100.0
ii) Grants for Rural Local Bodies	5,21,340.8	5,06,513.0	6,98,348.0	5,35,894.9	—	13,700.0	13,700.0	9,406.0
iii) Grants for Urban Local Bodies	1,16,134.0	3,16,549.0	4,56,399.0	3,34,530.2	4,250.0	7,100.0	7,100.0	6,700.0
iv) Grant in aid for State Disaster Response Fund	3,59,360.0	2,84,160.4	2,84,160.4	2,98,400.4	3,520.0	3,760.0	3,760.0	6,000.0
v) Others (including Health Sector Grants)	—	71,040.0	71,040.0	74,595.0	—	5,540.0	5,540.0	5,400.0
6. Grants under proviso to Article 275(1) of the Constitution	20,000.0	62,335.9	73,649.6	2,39,068.3	1,067.4	2,000.0	2,451.8	5,868.3
7. Other Grants	25,35,378.5	14,58,482.4	11,29,165.6	6,89,596.7	2,020.5	2,018.4	2,28,091.1	1,37,071.0
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	24,12,084.0	11,11,300.0	8,61,700.0	3,87,800.0	—	—	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>14,81,986.6</b>	<b>19,41,433.4</b>	<b>22,18,785.5</b>	<b>23,51,473.0</b>	<b>10,28,205.7</b>	<b>11,48,662.5</b>	<b>12,73,000.5</b>	<b>12,38,649.1</b>
<b>I. TAX REVENUE (A+B)</b>	<b>9,93,680.7</b>	<b>11,03,917.0</b>	<b>11,73,390.0</b>	<b>13,39,700.0</b>	<b>5,84,707.5</b>	<b>6,19,154.8</b>	<b>6,66,951.8</b>	<b>7,41,135.1</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>2,65,066.7</b>	<b>3,20,466.0</b>	<b>3,26,243.0</b>	<b>4,04,127.0</b>	<b>1,10,182.5</b>	<b>1,08,429.8</b>	<b>1,18,279.8</b>	<b>1,31,242.1</b>
<b>1. Taxes on Income (i-ii)</b>	<b>453.3</b>	<b>524.0</b>	<b>524.0</b>	<b>534.0</b>	<b>1,599.7</b>	<b>1,500.6</b>	<b>1,500.6</b>	<b>1,500.1</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	453.3	524.0	524.0	534.0	1,599.7	1,500.6	1,500.6	1,500.1
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,306.7</b>	<b>3,832.0</b>	<b>3,832.0</b>	<b>4,131.0</b>	<b>1,735.6</b>	<b>3,397.7</b>	<b>3,397.7</b>	<b>5,200.0</b>
i) Land Revenue	490.6	585.0	585.0	706.0	955.8	1,950.0	1,950.0	2,200.0
ii) Stamps and Registration Fees	2,816.1	3,247.0	3,247.0	3,425.0	779.8	1,447.7	1,447.7	3,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>2,61,306.7</b>	<b>3,16,110.0</b>	<b>3,21,887.0</b>	<b>3,99,462.0</b>	<b>1,06,847.2</b>	<b>1,03,531.5</b>	<b>1,13,381.5</b>	<b>1,24,542.0</b>
i) Sales Tax (a to e)	62,177.8	79,198.0	82,743.0	1,15,595.0	11,293.9	12,000.0	13,200.0	14,000.0
a) Central Sales Tax	-1,102.9	88.0	30,444.0	—	—	—	—	—
b) State Sales Tax/VAT	39,992.5	63,911.0	44,811.0	80,491.3	11,287.8	12,000.0	13,200.0	14,000.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	24,501.7	15,199.0	7,488.0	35,103.7	6.1	—	—	—
ii) State Excise	36,516.1	41,304.0	43,498.0	66,052.0	188.9	180.0	180.0	200.0
iii) Taxes on Vehicles	13,150.5	15,030.0	15,030.0	16,267.0	4,132.3	4,255.5	4,255.5	5,000.0
iv) Taxes on Goods and Passengers	1,405.4	1,691.0	1,691.0	1,570.0	798.5	596.0	596.0	830.0
v) Taxes and Duties on Electricity	162.1	195.0	199.0	239.0	—	—	—	—
vi) Entertainment Tax	—	—	—	—	13.5	—	—	12.0
vii) State Goods and Services Tax	1,47,703.1	1,78,506.0	1,78,506.0	1,99,475.0	90,420.2	86,500.0	95,150.0	1,04,500.0
viii) Other Taxes and Duties	191.7	186.0	220.0	264.0	—	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>7,28,614.0</b>	<b>7,83,451.0</b>	<b>8,47,147.0</b>	<b>9,35,573.0</b>	<b>4,74,525.0</b>	<b>5,10,725.0</b>	<b>5,48,672.0</b>	<b>6,09,893.0</b>
i) Central Goods and Services Tax (CGST)	2,05,815.0	2,53,331.0	2,55,023.0	2,86,031.0	1,34,169.0	1,65,144.0	1,65,171.0	1,86,461.0
ii) Corporation Tax	2,44,448.0	2,50,756.0	2,61,929.0	2,93,801.0	1,58,899.0	1,63,465.0	1,69,643.0	1,91,526.0
iii) Income Tax	2,38,399.0	2,43,952.0	2,88,526.0	3,23,735.0	1,55,409.0	1,59,030.0	1,86,869.0	2,11,040.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-7.0	-7.0	-9.0	—	-4.0	-5.0	-6.0
vii) Customs	28,634.0	24,853.0	29,142.0	19,091.0	18,669.0	16,201.0	18,874.0	12,445.0
viii) Union Excise Duties	8,980.0	10,409.0	10,952.0	11,415.0	5,858.0	6,786.0	7,093.0	7,442.0
ix) Service Tax	1,139.0	157.0	158.0	31.0	740.0	103.0	104.0	21.0
x) Other Taxes and Duties on Commodities and Services	1,199.0	—	1,424.0	1,478.0	781.0	—	923.0	964.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>4,88,305.9</b>	<b>8,37,516.4</b>	<b>10,45,395.5</b>	<b>10,11,773.0</b>	<b>4,43,498.2</b>	<b>5,29,507.8</b>	<b>6,06,048.7</b>	<b>4,97,514.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>45,661.3</b>	<b>74,259.2</b>	<b>75,776.5</b>	<b>74,658.2</b>	<b>1,02,776.6</b>	<b>89,699.5</b>	<b>90,199.5</b>	<b>1,12,238.9</b>
<b>1. Interest Receipts</b>	<b>880.5</b>	<b>865.0</b>	<b>1,057.0</b>	<b>1,268.0</b>	<b>5,019.3</b>	<b>4,600.8</b>	<b>4,600.8</b>	<b>5,070.0</b>
<b>2. Dividends and Profits</b>	<b>34.6</b>	<b>33.0</b>	<b>41.0</b>	<b>49.0</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>3. General Services</b>	<b>2,965.5</b>	<b>3,008.4</b>	<b>4,209.5</b>	<b>5,120.0</b>	<b>9,443.0</b>	<b>6,966.3</b>	<b>6,966.3</b>	<b>6,107.0</b>
<i>of which: State Lotteries</i>	—	—	—	—	1,195.1	3,500.0	3,500.0	3,500.0

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>1,341.7</b>	<b>1,738.8</b>	<b>1,802.0</b>	<b>1,778.0</b>	<b>7,441.9</b>	<b>8,524.6</b>	<b>9,024.6</b>	<b>8,958.0</b>
i) Education, Sports, Art and Culture	205.3	240.0	246.0	295.0	352.0	418.4	418.4	370.0
ii) Medical and Public Health	54.2	296.0	334.0	401.0	127.9	616.5	616.5	300.0
iii) Family Welfare	0.1	—	—	—	—	0.1	0.1	0.0
iv) Water Supply and Sanitation	787.8	855.0	855.0	646.0	6,510.6	7,200.0	7,700.0	8,000.0
v) Housing	48.9	67.0	80.0	96.0	214.3	155.0	155.0	200.0
vi) Urban Development	9.2	11.0	11.0	8.0	23.7	59.2	59.2	20.0
vii) Labour and Employment	218.9	258.0	263.0	316.0	44.7	59.2	59.2	46.0
viii) Social Security and Welfare	0.6	1.8	3.0	4.0	158.8	4.7	4.7	10.0
ix) Others	16.8	10.0	10.0	12.0	10.0	11.5	11.5	12.0
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>501.0</b>	<b>2,074.6</b>	<b>2,074.6</b>	<b>2,282.0</b>
<b>6. Economic Services ( i to xvii )</b>	<b>40,439.0</b>	<b>68,614.0</b>	<b>68,667.0</b>	<b>66,443.2</b>	<b>80,371.5</b>	<b>67,533.2</b>	<b>67,533.2</b>	<b>89,821.9</b>
i) Crop Husbandry	277.6	295.0	333.0	400.0	64.8	104.5	104.5	70.0
ii) Animal Husbandry	198.8	282.0	282.0	287.0	66.4	171.2	171.2	80.0
iii) Fisheries	4.7	5.0	5.0	5.0	30.1	146.8	146.8	50.0
iv) Forestry and Wildlife	12,975.7	17,095.0	17,095.0	14,446.0	767.4	600.0	600.0	650.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	4.1	6.0	6.0	7.0	28.7	121.0	121.0	60.0
vii) Other Agricultural Programmes	97.8	184.0	184.0	221.0	119.6	203.9	203.9	221.0
viii) Major and Medium Irrigation Projects	—	—	—	—	—	—	—	—
ix) Minor Irrigation	89.3	109.0	109.0	40.0	0.7	4.1	4.1	2.3
x) Power	276.1	331.0	331.0	397.0	74,134.0	62,000.0	62,000.0	84,123.0
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	102.6	113.0	123.0	148.0	13.8	63.9	63.9	30.0
xiii) Industries@	26,337.7	50,000.0	50,000.0	50,000.0	1,284.1	1,200.0	1,200.0	1,500.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	5.1	6.0	6.0	7.0	133.9	154.0	154.0	170.0
xvi) Tourism	2.7	3.0	3.0	259.0	300.1	350.0	350.0	350.0
xvii) Others*	66.8	185.0	190.0	226.2	3,428.0	2,413.8	2,413.8	2,515.6
<b>D. Grants from the Centre (1 to 7)**</b>	<b>4,42,644.7</b>	<b>7,63,257.2</b>	<b>9,69,619.0</b>	<b>9,37,114.8</b>	<b>3,40,721.6</b>	<b>4,39,808.3</b>	<b>5,15,849.2</b>	<b>3,85,275.1</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	3,25,328.8	5,35,013.5	6,75,788.9	6,17,459.5	1,59,997.5	2,67,041.9	3,42,355.5	2,55,930.5
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	1,14,470.0	1,06,324.0	82,975.0	68,953.0	1,72,210.0	1,63,500.0	1,63,500.0	1,24,800.0
i) Post Devolution Revenue Deficit Grants	1,03,300.0	71,500.0	71,500.0	11,000.0	1,61,500.0	1,47,400.0	1,47,400.0	1,07,900.0
ii) Grants for Rural Local Bodies	4,050.0	14,100.0	—	14,300.0	—	7,200.0	7,200.0	7,600.0
iii) Grants for Urban Local Bodies	4,400.0	7,300.0	7,300.0	20,000.0	5,360.0	3,700.0	3,700.0	3,900.0
iv) Grant in aid for State Disaster Response Fund	2,720.0	5,822.0	2,720.0	11,653.0	3,920.0	5,200.0	5,200.0	5,400.0
v) Others (including Health Sector Grants)	—	7,602.0	1,455.0	12,000.0	1,430.0	—	—	—
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	1,654.1	991.4	1,718.7	991.4
7. Other Grants	2,845.8	1,21,919.7	2,10,855.1	2,50,702.3	6,860.0	8,275.0	8,275.0	3,553.2
of which: GST Compensation (1)#	—	—	—	—	37.4	—	—	—
GST Compensation (2)#	—	—	3,308.0	—	—	—	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				Odisha			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>14,09,926.2</b>	<b>15,78,143.0</b>	<b>16,58,802.3</b>	<b>18,03,351.5</b>	<b>1,50,46,234.3</b>	<b>1,84,50,000.0</b>	<b>1,85,50,000.0</b>	<b>2,11,00,000.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>6,86,206.8</b>	<b>7,38,177.0</b>	<b>7,95,189.5</b>	<b>8,72,709.4</b>	<b>89,54,321.0</b>	<b>99,25,118.0</b>	<b>1,04,01,167.0</b>	<b>1,15,23,176.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>1,46,187.6</b>	<b>1,56,972.0</b>	<b>1,66,732.5</b>	<b>1,78,653.4</b>	<b>46,55,388.0</b>	<b>53,00,000.0</b>	<b>54,00,000.0</b>	<b>60,00,000.0</b>
<b>1. Taxes on Income (i-iii)</b>	<b>3,013.4</b>	<b>3,294.0</b>	<b>3,294.0</b>	<b>3,294.0</b>	<b>28,146.0</b>	<b>36,000.0</b>	<b>31,800.0</b>	<b>35,000.0</b>
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	3,013.4	3,294.0	3,294.0	3,294.0	28,146.0	36,000.0	31,800.0	35,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>451.5</b>	<b>453.0</b>	<b>475.0</b>	<b>480.0</b>	<b>2,73,607.8</b>	<b>3,26,600.0</b>	<b>2,91,600.0</b>	<b>3,37,145.0</b>
i) Land Revenue	108.8	138.0	125.0	130.0	73,887.8	81,500.0	71,900.0	95,445.0
ii) Stamps and Registration Fees	342.7	315.0	350.0	350.0	1,99,720.0	2,45,100.0	2,19,700.0	2,41,700.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,42,722.6</b>	<b>1,53,225.0</b>	<b>1,62,963.5</b>	<b>1,74,879.4</b>	<b>43,53,634.2</b>	<b>49,37,400.0</b>	<b>50,76,600.0</b>	<b>56,27,855.0</b>
i) Sales Tax (a to e)	24,654.6	29,000.0	29,389.0	30,000.0	12,02,301.7	13,27,300.0	12,70,000.0	14,21,200.0
a) Central Sales Tax	—	—	—	—	1,141.3	1,052.0	1,351.8	1,349.1
b) State Sales Tax/VAT	—	—	—	—	12,01,147.5	13,26,184.4	12,68,634.7	14,19,835.7
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	24,654.6	29,000.0	29,389.0	30,000.0	12.8	63.6	13.5	15.2
ii) State Excise	440.1	325.0	449.5	460.0	6,45,462.2	7,74,000.0	7,55,100.0	8,68,000.0
iii) Taxes on Vehicles	18,764.2	13,500.0	18,793.2	19,000.0	2,13,310.4	2,22,600.0	2,34,300.0	2,70,000.0
iv) Taxes on Goods and Passengers	2,158.0	2,200.0	2,200.0	2,215.0	11,478.2	19,570.0	16,570.0	21,500.0
v) Taxes and Duties on Electricity	796.9	700.0	802.3	825.0	4,21,025.1	3,93,500.0	4,24,600.0	4,25,200.0
vi) Entertainment Tax	—	—	—	—	2.4	29.9	13,016.0	7,400.0
vii) State Goods and Services Tax	95,908.8	1,07,500.0	1,11,329.5	1,22,379.4	18,60,052.1	22,00,400.0	23,50,000.0	26,07,300.0
viii) Other Taxes and Duties	—	—	—	—	2.2	0.1	13,014.0	7,255.0
<b>B. Share in Central Taxes (i to x)</b>	<b>5,40,019.2</b>	<b>5,81,205.0</b>	<b>6,28,457.0</b>	<b>6,94,056.0</b>	<b>42,98,933.0</b>	<b>46,25,118.0</b>	<b>50,01,167.0</b>	<b>55,23,176.0</b>
i) Central Goods and Services Tax (CGST)	1,52,679.0	1,87,934.0	1,92,033.0	2,12,193.0	12,15,019.0	14,95,545.0	13,67,100.0	15,36,200.0
ii) Corporation Tax	1,80,850.1	1,86,024.0	1,93,054.0	2,17,957.0	14,40,666.0	14,80,342.0	15,34,800.0	17,01,800.0
iii) Income Tax	1,76,856.0	1,80,976.0	2,12,657.0	2,40,163.0	14,07,390.0	14,40,173.0	15,46,500.0	17,51,500.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-5.0	-5.0	-7.0	—	-38.0	—	—
vii) Customs	21,240.0	18,437.0	21,479.0	14,163.0	1,69,033.0	1,46,718.0	2,98,000.0	3,22,800.0
viii) Union Excise Duties	6,663.0	7,722.0	8,072.0	8,468.0	53,030.0	61,450.0	1,84,000.0	1,95,000.0
ix) Service Tax	842.0	117.0	117.0	23.0	6,718.0	928.0	11,200.0	8,500.0
x) Other Taxes and Duties on Commodities and Services	889.1	—	1,050.0	1,096.0	7,077.0	—	59,567.0	7,376.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>7,23,719.4</b>	<b>8,39,966.0</b>	<b>8,63,612.8</b>	<b>9,30,642.1</b>	<b>60,91,913.3</b>	<b>85,24,882.0</b>	<b>81,48,833.0</b>	<b>95,76,824.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>47,841.0</b>	<b>38,083.6</b>	<b>68,491.5</b>	<b>46,351.2</b>	<b>42,71,953.7</b>	<b>52,50,000.0</b>	<b>52,50,000.0</b>	<b>58,00,000.0</b>
<b>1. Interest Receipts</b>	<b>713.0</b>	<b>550.0</b>	<b>1,445.5</b>	<b>1,000.0</b>	<b>1,65,650.5</b>	<b>2,12,900.0</b>	<b>1,15,700.0</b>	<b>1,58,000.0</b>
<b>2. Dividends and Profits</b>	<b>246.8</b>	<b>214.0</b>	<b>329.0</b>	<b>300.0</b>	<b>58,450.0</b>	<b>1,00,000.0</b>	<b>1,23,136.7</b>	<b>2,00,000.0</b>
<b>3. General Services</b>	<b>10,916.3</b>	<b>775.0</b>	<b>28,221.5</b>	<b>2,997.0</b>	<b>83,489.2</b>	<b>1,17,435.0</b>	<b>1,76,008.0</b>	<b>1,60,463.0</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—



**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				Odisha			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>2,304.6</b>	<b>1,471.3</b>	<b>2,049.6</b>	<b>2,049.3</b>	<b>32,329.9</b>	<b>46,840.0</b>	<b>68,151.0</b>	<b>62,138.0</b>
i) Education, Sports, Art and Culture	374.2	250.0	195.0	225.0	6,663.0	7,500.0	14,046.0	12,805.0
ii) Medical and Public Health	218.3	150.0	52.0	1.0	8,863.5	17,500.0	18,685.0	17,035.0
iii) Family Welfare	—	—	—	—	63.3	90.0	133.0	122.0
iv) Water Supply and Sanitation	298.0	3.3	312.3	325.0	7,116.9	9,500.0	15,003.0	13,679.0
v) Housing	1,342.8	1,050.0	1,460.8	1,465.0	2,933.7	4,200.0	6,184.0	5,639.0
vi) Urban Development	4.0	4.0	3.5	3.8	1,332.7	650.0	2,809.0	2,562.0
vii) Labour and Employment	19.6	3.0	12.5	15.0	1,606.5	2,700.0	3,386.0	3,088.0
viii) Social Security and Welfare	11.9	2.0	10.4	11.0	220.0	450.0	463.0	423.0
ix) Others	35.9	9.0	3.0	3.5	3,530.3	4,250.0	7,442.0	6,785.0
<b>5. Fiscal Services</b>	<b>1.5</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>0.1</b>	<b>—</b>	<b>0.2</b>	<b>0.2</b>
<b>6. Economic Services ( i to xvii )</b>	<b>33,658.8</b>	<b>35,073.3</b>	<b>36,446.0</b>	<b>40,005.0</b>	<b>39,32,034.1</b>	<b>47,72,825.0</b>	<b>47,67,004.1</b>	<b>52,19,398.8</b>
i) Crop Husbandry	9.2	9.0	10.0	10.1	1,072.8	1,800.0	2,261.0	2,062.0
ii) Animal Husbandry	58.6	60.0	61.5	65.0	291.7	490.0	615.0	561.0
iii) Fisheries	0.5	2.0	0.0	0.0	198.6	550.0	418.0	382.0
iv) Forestry and Wildlife	2,660.3	2,000.0	2,669.9	2,700.0	2,393.6	7,800.0	5,046.0	4,600.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	24.7	190.0	2.8	3.0	453.6	970.0	956.0	872.0
vii) Other Agricultural Programmes	2.5	—	—	—	253.8	870.0	535.0	488.0
viii) Major and Medium Irrigation Projects	—	—	—	—	90,920.3	1,09,200.0	89,446.0	1,00,368.0
ix) Minor Irrigation	6.4	—	0.0	0.0	1,478.6	8,500.0	1,454.0	1,632.0
x) Power	28,634.7	31,000.0	31,500.0	35,000.0	245.8	150.0	518.0	473.0
xi) Petroleum	—	—	—	—	274.1	200.0	577.0	527.0
xii) Village and Small Industries	17.2	15.0	16.6	17.0	137.6	450.0	290.0	265.0
xiii) Industries@	1,003.1	450.0	1,000.0	1,000.0	37,64,472.6	45,25,750.0	45,17,655.0	48,60,508.0
xiv) Ports and Light Houses	—	—	—	—	19,501.1	35,000.0	41,110.0	37,480.0
xv) Road Transport	791.6	680.0	813.6	825.0	—	0.0	0.0	0.0
xvi) Tourism	57.8	50.0	63.8	65.0	704.0	2,500.0	1,484.0	1,353.0
xvii) Others*	392.2	617.3	307.9	319.9	49,636.1	78,595.0	1,04,639.1	2,07,827.8
<b>D. Grants from the Centre (1 to 7)**</b>	<b>6,75,878.4</b>	<b>8,01,882.4</b>	<b>7,95,121.3</b>	<b>8,84,290.9</b>	<b>18,19,959.7</b>	<b>32,74,882.0</b>	<b>28,98,833.0</b>	<b>37,76,824.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	2,02,258.6	3,24,390.4	3,25,139.3	4,50,898.9	11,62,881.9	20,49,601.7	18,39,154.8	25,32,258.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	4,73,619.8	4,77,492.0	4,69,982.0	4,33,392.0	4,22,080.1	6,25,084.0	6,80,694.3	7,01,193.8
i) Post Devolution Revenue Deficit Grants	4,53,000.0	4,44,700.0	4,44,700.0	4,06,800.0	—	—	—	—
ii) Grants for Rural Local Bodies	—	—	—	—	1,85,330.1	2,03,507.0	2,98,884.3	2,71,324.8
iii) Grants for Urban Local Bodies	6,100.0	14,991.0	14,270.0	15,500.0	85,100.0	1,09,701.0	1,37,242.0	1,09,124.1
iv) Grant in aid for State Disaster Response Fund	3,870.0	4,600.0	5,020.0	4,800.0	1,51,650.0	1,76,900.0	2,44,568.0	1,85,745.0
v) Others (including Health Sector Grants)	10,649.8	13,201.0	5,992.0	6,292.0	—	1,34,976.0	0.1	1,35,000.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	11,238.8	16,730.0	18,125.0	24,181.3
7. Other Grants	—	—	—	—	2,23,758.9	5,83,466.3	3,60,859.0	5,19,190.9
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	—	—	—	—	1,88,695.5	4,15,700.0	3,04,311.8	3,00,000.0

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>87,61,559.1</b>	<b>98,85,212.7</b>	<b>98,93,973.1</b>	<b>1,03,93,618.6</b>	<b>1,94,98,793.0</b>	<b>2,33,98,800.8</b>	<b>2,37,67,191.4</b>	<b>2,64,46,129.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>59,40,681.4</b>	<b>70,29,305.7</b>	<b>71,35,816.0</b>	<b>80,94,148.0</b>	<b>1,44,57,716.9</b>	<b>1,75,72,157.4</b>	<b>1,77,15,722.9</b>	<b>2,05,11,193.2</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>42,24,316.4</b>	<b>51,83,548.7</b>	<b>51,52,922.0</b>	<b>58,90,000.0</b>	<b>87,34,637.9</b>	<b>1,14,16,910.4</b>	<b>1,10,60,051.9</b>	<b>1,25,52,482.2</b>
<b>1. Taxes on Income (i-ii)</b>	<b>15,822.6</b>	<b>30,000.0</b>	<b>42,922.0</b>	<b>32,000.0</b>	<b>1.8</b>	<b>1.7</b>	<b>1.2</b>	<b>1.4</b>
i) Agricultural Income Tax	—	—	—	—	0.1	0.2	0.2	0.2
ii) Taxes on Professions, Trades, Callings and Employment	15,822.6	30,000.0	42,922.0	32,000.0	1.8	1.5	1.0	1.2
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>4,31,948.0</b>	<b>4,95,048.7</b>	<b>4,72,000.0</b>	<b>5,98,000.0</b>	<b>8,74,117.9</b>	<b>10,08,575.5</b>	<b>10,79,700.5</b>	<b>12,02,110.5</b>
i) Land Revenue	9,294.2	20,048.7	12,000.0	23,000.0	48,401.5	63,575.5	49,700.5	72,110.5
ii) Stamps and Registration Fees	4,22,653.8	4,75,000.0	4,60,000.0	5,75,000.0	8,18,918.9	9,15,000.0	10,00,000.0	11,00,000.0
iii) Urban Immovable Property Tax	—	—	—	—	6,797.5	30,000.0	30,000.0	30,000.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>37,76,545.8</b>	<b>46,58,500.0</b>	<b>46,38,000.0</b>	<b>52,60,000.0</b>	<b>78,60,518.2</b>	<b>1,04,08,333.2</b>	<b>99,80,350.2</b>	<b>1,13,50,370.3</b>
i) Sales Tax (a to e)	5,63,686.8	7,60,000.0	7,50,000.0	8,55,000.0	22,72,713.5	27,30,000.0	26,00,000.0	29,00,000.0
a) Central Sales Tax	21,653.8	26,200.0	28,831.0	40,000.0	70,979.0	87,815.3	74,920.2	91,412.2
b) State Sales Tax/VAT	5,41,979.6	7,33,800.0	7,21,169.0	8,15,000.0	20,00,407.2	24,35,914.7	23,03,535.2	25,64,889.1
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	53.4	—	—	—	2,01,327.4	2,06,270.0	2,21,544.6	2,43,698.6
ii) State Excise	8,43,717.9	9,78,500.0	9,90,000.0	10,35,000.0	13,32,584.5	17,00,000.0	15,50,000.0	17,10,000.0
iii) Taxes on Vehicles	2,67,356.1	3,45,000.0	3,30,000.0	4,35,000.0	6,12,817.4	7,70,000.0	7,10,000.0	8,10,000.1
iv) Taxes on Goods and Passengers	0.0	—	—	—	781.4	1,000.0	300.0	300.0
v) Taxes and Duties on Electricity	2,88,764.2	2,75,000.0	3,10,000.0	3,50,000.0	2,62,517.2	3,12,588.0	3,20,000.0	3,50,000.0
vi) Entertainment Tax	231.0	—	8,000.0	10,000.0	18.7	50.0	10.0	30.0
vii) State Goods and Services Tax	18,12,783.9	23,00,000.0	22,50,000.0	25,75,000.0	33,79,047.7	48,94,645.0	48,00,000.0	55,80,000.0
viii) Other Taxes and Duties	5.9	—	—	—	37.8	50.2	40.2	40.2
<b>B. Share in Central Taxes (i to x)</b>	<b>17,16,365.0</b>	<b>18,45,757.0</b>	<b>19,82,894.0</b>	<b>22,04,148.0</b>	<b>57,23,079.0</b>	<b>61,55,247.0</b>	<b>66,55,671.0</b>	<b>79,58,711.0</b>
i) Central Goods and Services Tax (CGST)	4,84,876.0	5,96,831.0	5,96,926.0	6,73,870.0	16,16,985.0	19,90,317.0	20,33,795.0	24,00,328.0
ii) Corporation Tax	5,75,706.0	5,90,764.0	6,13,091.0	6,92,176.0	19,19,210.0	19,70,085.0	19,50,194.0	25,08,275.0
iii) Income Tax	5,61,652.0	5,74,733.0	6,75,346.0	7,62,697.0	18,73,000.0	19,16,626.0	22,10,113.0	27,43,449.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	46.0	—
vi) Taxes on Wealth	—	-15.0	-16.0	-22.0	—	-51.0	1,690.0	-74.0
vii) Customs	67,454.0	58,551.0	68,212.0	44,977.0	2,24,947.0	1,95,256.0	3,51,486.0	1,79,989.0
viii) Union Excise Duties	21,169.0	24,523.0	25,634.0	26,894.0	70,574.0	81,779.0	96,158.0	1,14,885.0
ix) Service Tax	2,684.0	370.0	367.0	74.0	8,945.0	1,235.0	1,226.0	247.0
x) Other Taxes and Duties on Commodities and Services	2,824.0	—	3,334.0	3,482.0	9,418.0	—	10,963.0	11,612.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>28,20,877.7</b>	<b>28,55,907.1</b>	<b>27,58,157.1</b>	<b>22,99,470.6</b>	<b>50,41,076.2</b>	<b>58,26,643.4</b>	<b>60,51,468.5</b>	<b>59,34,935.8</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>6,23,193.8</b>	<b>7,82,398.8</b>	<b>10,05,130.0</b>	<b>11,24,633.0</b>	<b>20,56,442.7</b>	<b>24,28,469.5</b>	<b>20,64,770.6</b>	<b>22,66,539.9</b>
<b>1. Interest Receipts</b>	<b>24,276.1</b>	<b>21,065.6</b>	<b>26,000.0</b>	<b>27,500.0</b>	<b>2,03,042.8</b>	<b>2,42,518.0</b>	<b>2,23,250.1</b>	<b>2,54,362.5</b>
<b>2. Dividends and Profits</b>	<b>311.0</b>	<b>700.3</b>	<b>500.0</b>	<b>500.0</b>	<b>2,870.5</b>	<b>7,275.0</b>	<b>3,291.2</b>	<b>3,291.2</b>
<b>3. General Services</b>	<b>3,28,888.3</b>	<b>3,36,859.2</b>	<b>5,02,100.0</b>	<b>4,68,222.0</b>	<b>4,12,032.8</b>	<b>4,49,820.1</b>	<b>3,63,917.9</b>	<b>3,59,913.5</b>
of which: State Lotteries	38,874.8	25,011.0	15,000.0	23,500.0	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>1,00,906.7</b>	<b>2,60,919.5</b>	<b>2,96,200.0</b>	<b>3,61,800.0</b>	<b>1,32,757.2</b>	<b>1,48,672.4</b>	<b>1,40,150.1</b>	<b>1,51,504.6</b>
i) Education, Sports, Art and Culture	32,693.7	18,004.9	33,000.0	35,000.0	13,026.9	20,906.0	21,275.2	22,978.7
ii) Medical and Public Health	39,632.5	82,219.6	44,000.0	53,700.0	20,134.9	31,633.0	29,167.8	31,896.5
iii) Family Welfare	19.8	2.2	100.0	200.0	14.0	21.1	16.4	17.4
iv) Water Supply and Sanitation	587.4	160.0	3,900.0	4,500.0	15,647.9	0.8	6,800.0	4,600.0
v) Housing	1,493.9	1,100.0	1,52,000.0	1,53,000.0	1,623.0	2,045.9	1,036.3	1,200.3
vi) Urban Development	13,411.6	1,55,000.0	50,000.0	1,00,000.0	6,145.3	9,358.0	472.4	356.8
vii) Labour and Employment	3,494.6	4,072.0	4,000.0	5,000.0	65,581.7	74,504.5	75,903.7	84,310.6
viii) Social Security and Welfare	9,234.9	9.0	8,000.0	9,000.0	9,097.7	8,851.7	3,897.7	4,407.7
ix) Others	338.4	351.9	1,200.0	1,400.0	1,485.9	1,351.4	1,580.7	1,736.7
<b>5. Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6. Economic Services ( i to xvii )</b>	<b>1,68,811.8</b>	<b>1,62,854.2</b>	<b>1,80,330.0</b>	<b>2,66,611.0</b>	<b>13,05,739.4</b>	<b>15,80,184.0</b>	<b>13,34,161.3</b>	<b>14,97,468.0</b>
i) Crop Husbandry	17,780.6	913.2	1,700.0	55,400.0	835.6	1,386.5	1,362.8	1,450.7
ii) Animal Husbandry	951.2	946.7	1,100.0	1,200.0	579.0	807.5	477.6	619.9
iii) Fisheries	116.0	111.3	200.0	300.0	6,892.3	7,500.0	8,000.0	9,000.0
iv) Forestry and Wildlife	18,665.6	6,059.4	6,500.0	7,000.0	17,288.4	20,140.0	13,150.0	17,675.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	988.1	924.0	900.0	1,200.0	2,229.3	2,461.0	2,408.7	2,626.7
vii) Other Agricultural Programmes	252.2	325.5	300.0	500.0	1,160.7	1,358.0	1,937.6	2,151.1
viii) Major and Medium Irrigation Projects	13,408.2	12,436.9	16,000.0	20,000.0	18,690.4	21,880.0	17,266.0	19,759.0
ix) Minor Irrigation	186.0	301.0	300.0	500.0	898.6	4,325.0	3,975.0	4,175.0
x) Power	—	—	—	—	1,777.9	3,100.0	31,556.5	32,075.0
xi) Petroleum	—	—	—	—	4,88,917.4	5,50,000.0	3,50,000.0	4,00,000.0
xii) Village and Small Industries	2,529.2	396.8	2,000.0	3,500.0	76.8	101.0	150.3	160.2
xiii) Industries@	24,881.4	35,000.0	35,000.0	40,000.0	7,21,358.4	9,00,102.0	8,50,101.5	9,50,111.1
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	6,934.3	20,000.0	25,000.0	40,000.0	—	—	—	—
xvi) Tourism	167.1	200.0	200.0	300.0	260.9	250.0	250.1	260.1
xvii) Others*	81,952.1	85,239.5	91,130.0	96,711.0	44,773.7	66,773.1	53,525.3	57,404.3
<b>D. Grants from the Centre (1 to 7)**</b>	<b>21,97,683.8</b>	<b>20,73,508.3</b>	<b>17,53,027.1</b>	<b>11,74,837.6</b>	<b>29,84,633.4</b>	<b>33,98,173.8</b>	<b>39,86,697.9</b>	<b>36,68,395.9</b>
1. State Plan Schemes	—	57,112.2	—	—	—	—	—	—
2. Central Plan Schemes	—	1,456.0	—	—	—	—	—	—
3. Centrally Sponsored Schemes	3,72,945.0	6,34,540.1	4,49,903.1	6,77,806.1	14,55,431.1	24,98,844.2	23,84,023.6	27,40,709.6
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	10,25,845.0	8,21,200.0	8,17,060.0	4,81,031.6	10,50,774.3	6,30,393.0	7,93,285.2	8,43,157.9
i) Post Devolution Revenue Deficit Grants	8,27,400.0	5,61,800.0	5,61,800.0	1,99,500.0	—	—	—	—
ii) Grants for Rural Local Bodies	1,05,120.0	1,07,400.0	90,560.0	1,17,800.0	2,95,533.9	2,98,900.1	3,50,000.0	4,10,000.0
iii) Grants for Urban Local Bodies	41,825.0	55,300.0	57,600.0	62,100.0	1,11,344.0	1,68,102.2	2,48,765.0	2,46,457.9
iv) Grant in aid for State Disaster Response Fund	41,600.0	54,600.0	43,680.0	45,871.6	1,24,480.0	1,30,720.0	1,30,720.0	1,37,200.0
v) Others (including Health Sector Grants)	9,900.0	42,100.0	63,420.0	55,760.0	5,19,416.4	32,670.8	63,800.2	49,500.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	11,002.5	13,506.6	8,543.1	8,360.7
7. Other Grants	7,98,893.8	5,59,200.0	4,86,064.0	16,000.0	4,67,425.5	2,55,430.0	8,00,846.0	76,167.7
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	7,86,893.3	5,40,200.0	4,76,064.0	16,000.0	4,25,989.7	2,35,000.0	4,49,846.0	0.0

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				Tamil Nadu			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>8,10,379.9</b>	<b>9,36,240.4</b>	<b>9,55,283.5</b>	<b>10,74,913.0</b>	<b>2,43,74,934.0</b>	<b>2,70,51,523.4</b>	<b>2,72,57,679.8</b>	<b>2,99,00,998.4</b>
<b>I. TAX REVENUE (A+B)</b>	<b>5,36,201.0</b>	<b>5,69,018.0</b>	<b>6,02,871.0</b>	<b>7,00,271.1</b>	<b>1,88,95,399.1</b>	<b>2,22,84,708.0</b>	<b>2,15,19,975.9</b>	<b>2,44,92,794.5</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>1,49,726.0</b>	<b>1,72,695.0</b>	<b>1,74,326.0</b>	<b>2,16,354.1</b>	<b>1,50,22,275.1</b>	<b>1,81,18,222.0</b>	<b>1,70,14,723.9</b>	<b>1,95,17,299.5</b>
<b>1. Taxes on Income (i-ii)</b>	<b>1,671.3</b>	<b>2,000.0</b>	<b>2,000.0</b>	<b>2,000.0</b>	<b>6.7</b>	<b>7.0</b>	<b>16.0</b>	<b>16.0</b>
i) Agricultural Income Tax	—	—	—	—	6.7	7.0	16.0	16.0
ii) Taxes on Professions, Trades, Callings and Employment	1,671.3	2,000.0	2,000.0	2,000.0	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,530.2</b>	<b>4,700.0</b>	<b>5,921.0</b>	<b>5,451.0</b>	<b>17,81,808.7</b>	<b>25,87,758.6</b>	<b>20,20,799.0</b>	<b>23,75,362.9</b>
i) Land Revenue	878.6	2,000.0	3,221.0	2,654.0	24,773.0	29,558.6	35,434.0	37,010.9
ii) Stamps and Registration Fees	2,651.6	2,700.0	2,700.0	2,797.0	17,55,989.4	25,56,730.0	19,84,065.0	23,36,987.0
iii) Urban Immovable Property Tax	—	—	—	—	1,046.4	1,470.0	1,300.0	1,365.0
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,44,524.6</b>	<b>1,65,995.0</b>	<b>1,66,405.0</b>	<b>2,08,903.1</b>	<b>1,32,40,459.6</b>	<b>1,55,30,456.4</b>	<b>1,49,93,908.9</b>	<b>1,71,41,920.6</b>
i) Sales Tax (a to e)	24,877.3	28,000.0	28,000.0	25,000.0	59,14,355.2	65,85,973.3	61,87,601.0	69,58,783.8
a) Central Sales Tax	0.0	—	—	—	1,00,388.3	85,454.3	1,06,624.7	1,17,898.5
b) State Sales Tax/VAT	24,858.3	28,000.0	28,000.0	25,000.0	58,13,967.0	65,00,518.9	60,80,976.3	68,40,885.4
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	19.0	—	—	0.0	—	—	—	—
ii) State Excise	29,846.3	31,500.0	31,500.0	45,000.0	10,42,271.0	11,81,948.0	10,89,767.0	12,24,743.0
iii) Taxes on Vehicles	4,969.3	5,600.0	5,600.0	7,300.0	7,51,343.0	8,78,279.0	9,22,935.0	11,55,981.0
iv) Taxes on Goods and Passengers	—	—	—	—	472.2	709.9	420.0	453.6
v) Taxes and Duties on Electricity	—	—	—	—	1,50,608.8	1,88,968.4	4,59,386.9	4,23,101.0
vi) Entertainment Tax	0.1	0.0	0.0	0.1	-911.8	-2,167.0	27.0	28.2
vii) State Goods and Services Tax	80,423.4	96,000.1	96,410.1	1,26,500.1	53,82,269.5	66,96,707.8	63,33,750.0	73,78,819.0
viii) Other Taxes and Duties	4,408.2	4,894.9	4,894.9	5,103.0	51.7	37.0	22.0	11.0
<b>B. Share in Central Taxes (i to x)</b>	<b>3,86,475.0</b>	<b>3,96,323.0</b>	<b>4,28,545.0</b>	<b>4,83,917.0</b>	<b>38,73,124.0</b>	<b>41,66,486.0</b>	<b>45,05,252.0</b>	<b>49,75,495.0</b>
i) Central Goods and Services Tax (CGST)	1,10,079.0	1,28,152.0	1,31,808.0	1,44,571.0	10,94,536.0	13,47,246.0	13,56,226.0	15,21,149.0
ii) Corporation Tax	1,28,466.0	1,26,849.0	1,30,361.0	1,45,311.0	12,98,289.0	13,33,550.0	13,93,037.0	15,62,472.0
iii) Income Tax	1,26,052.0	1,23,407.0	1,44,782.0	1,67,356.0	12,67,831.0	12,97,364.0	15,33,597.0	17,21,661.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	0.0	0.0	0.0	—	—	—	—
vi) Taxes on Wealth	—	-3.0	—	—	—	-35.0	-28.0	-50.0
vii) Customs	15,596.0	12,572.0	15,220.0	21,365.0	1,52,268.0	1,32,169.0	1,55,714.0	1,01,528.0
viii) Union Excise Duties	5,087.0	5,266.0	5,760.0	4,503.0	47,769.0	55,356.0	58,270.0	60,708.0
ix) Service Tax	589.0	80.0	77.0	16.0	6,056.0	836.0	864.0	167.0
x) Other Taxes and Duties on Commodities and Services	606.0	—	537.0	795.0	6,375.0	—	7,572.0	7,860.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>2,74,178.9</b>	<b>3,67,222.4</b>	<b>3,52,412.5</b>	<b>3,74,641.8</b>	<b>54,79,534.9</b>	<b>47,66,815.4</b>	<b>57,37,703.9</b>	<b>54,08,203.9</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>97,611.0</b>	<b>1,07,889.8</b>	<b>99,049.8</b>	<b>92,697.1</b>	<b>17,06,095.1</b>	<b>20,22,351.0</b>	<b>30,38,063.1</b>	<b>30,72,781.9</b>
<b>1. Interest Receipts</b>	<b>6,613.4</b>	<b>6,685.0</b>	<b>6,694.0</b>	<b>7,000.0</b>	<b>4,74,709.8</b>	<b>7,93,638.0</b>	<b>11,77,392.3</b>	<b>9,69,407.3</b>
<b>2. Dividends and Profits</b>	<b>411.9</b>	<b>200.0</b>	<b>200.0</b>	<b>400.0</b>	<b>30,087.0</b>	<b>29,446.3</b>	<b>63,860.5</b>	<b>60,744.5</b>
<b>3. General Services</b>	<b>19,998.1</b>	<b>17,883.3</b>	<b>17,883.3</b>	<b>19,464.8</b>	<b>3,72,591.1</b>	<b>5,17,523.8</b>	<b>8,96,084.4</b>	<b>8,28,952.6</b>
<i>of which: State Lotteries</i>	1,060.1	3,000.0	3,000.0	4,800.0	0.2	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				Tamil Nadu			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>2,775.2</b>	<b>3,478.5</b>	<b>3,478.5</b>	<b>4,274.6</b>	<b>6,08,288.8</b>	<b>4,57,418.0</b>	<b>6,12,134.1</b>	<b>7,37,733.8</b>
i) Education, Sports, Art and Culture	951.1	1,451.3	1,451.3	1,732.8	2,20,606.1	1,19,366.1	1,66,080.7	2,26,344.1
ii) Medical and Public Health	343.0	611.2	611.2	602.4	1,60,757.5	1,40,379.9	1,99,558.1	2,01,901.3
iii) Family Welfare	—	—	—	—	27,076.9	17,627.0	14,083.8	25,325.6
iv) Water Supply and Sanitation	631.2	600.0	600.0	1,086.0	88.6	70.8	100.2	105.2
v) Housing	55.5	70.0	70.0	60.0	17,815.9	20,704.8	20,773.5	21,584.8
vi) Urban Development	441.9	400.0	400.0	453.3	1,09,190.5	96,656.6	1,42,173.9	1,95,498.8
vii) Labour and Employment	279.4	275.0	275.0	250.0	18,244.5	19,995.4	19,018.6	17,514.5
viii) Social Security and Welfare	50.9	50.0	50.0	59.0	14,568.8	13,901.0	11,370.7	11,355.8
ix) Others	22.3	21.0	21.0	31.0	39,940.0	28,716.4	38,974.5	38,103.7
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>0.5</b>	<b>0.5</b>	<b>0.5</b>
<b>6. Economic Services ( i to xvii )</b>	<b>67,812.5</b>	<b>79,643.1</b>	<b>70,794.1</b>	<b>61,557.7</b>	<b>2,20,418.3</b>	<b>2,24,324.3</b>	<b>2,88,591.4</b>	<b>4,75,943.3</b>
i) Crop Husbandry	253.7	100.0	100.0	100.0	10,499.1	9,637.9	17,131.4	18,011.7
ii) Animal Husbandry	202.4	220.0	220.0	244.7	1,267.9	1,377.6	1,783.8	1,567.3
iii) Fisheries	4.6	10.6	10.6	15.0	17,375.3	1,503.6	1,867.8	1,909.7
iv) Forestry and Wildlife	18,025.8	20,000.0	1,160.0	3,990.0	11,270.7	9,506.3	10,432.3	10,077.5
v) Plantations	200.0	500.0	500.0	0.0	1.4	—	0.3	—
vi) Co-operation	7.0	9.0	9.0	10.0	4,174.5	4,006.3	24,947.8	24,993.2
vii) Other Agricultural Programmes	—	—	—	—	6,122.5	6,586.1	9,194.9	8,963.2
viii) Major and Medium Irrigation Projects	—	—	—	—	7,074.1	13,363.1	24,839.7	14,139.4
ix) Minor Irrigation	103.9	50.0	50.0	50.0	290.6	761.6	379.5	349.7
x) Power	40,272.1	49,527.0	59,518.0	46,000.0	0.0	0.2	0.2	0.2
xi) Petroleum	—	—	—	—	-13.1	1.0	1.6	1.0
xii) Village and Small Industries	25.0	30.0	30.0	30.0	2,445.9	3,113.1	4,991.0	4,668.9
xiii) Industries@	547.0	366.5	366.5	418.0	1,22,633.3	1,45,096.9	1,38,596.4	3,35,442.6
xiv) Ports and Light Houses	—	—	—	—	336.6	—	—	—
xv) Road Transport	6,833.9	7,520.0	7,520.0	9,200.0	—	—	—	—
xvi) Tourism	987.0	1,050.0	1,050.0	1,200.0	26.3	50.0	62.7	63.0
xvii) Others*	350.2	260.0	260.0	300.0	36,913.2	29,320.7	54,361.9	55,755.9
<b>D. Grants from the Centre (1 to 7)**</b>	<b>1,76,567.9</b>	<b>2,59,332.6</b>	<b>2,53,362.7</b>	<b>2,81,944.8</b>	<b>37,73,439.8</b>	<b>27,44,464.4</b>	<b>26,99,640.9</b>	<b>23,35,422.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	1,11,821.7	1,99,246.8	1,85,889.7	2,23,012.8	15,26,960.7	16,28,950.4	15,42,998.9	16,54,287.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	53,290.0	29,280.0	39,282.2	13,512.0	5,79,167.8	6,17,000.0	6,57,019.0	6,55,000.0
i) Post Devolution Revenue Deficit Grants	44,000.0	14,900.0	14,900.0	—	80,107.8	84,600.0	84,600.0	88,900.0
ii) Grants for Rural Local Bodies	3,300.0	4,625.0	2,824.3	4,893.0	2,76,100.0	2,76,100.0	2,79,100.0	2,95,700.0
iii) Grants for Urban Local Bodies	750.0	2,575.0	2,575.0	2,719.0	1,06,170.0	1,43,800.0	1,70,109.0	1,52,300.0
iv) Grant in aid for State Disaster Response Fund	4,240.0	5,000.0	16,689.0	4,720.0	85,680.0	90,000.0	90,000.0	94,480.0
v) Others (including Health Sector Grants)	1,000.0	2,180.0	2,293.9	1,180.0	31,110.0	22,500.0	33,210.0	23,620.0
6. Grants under proviso to Article 275(1) of the Constitution	2,765.4	4,000.0	4,000.0	3,000.0	—	—	—	—
7. Other Grants	8,690.8	26,805.8	24,190.8	42,420.0	16,67,311.4	4,98,514.0	4,99,623.0	26,135.1
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	—	—	—	—	16,21,483.3	4,57,282.0	4,57,460.6	0.0

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,59,35,029.5</b>	<b>2,16,56,697.0</b>	<b>1,69,08,958.6</b>	<b>2,21,24,222.9</b>	<b>18,30,901.3</b>	<b>22,30,757.3</b>	<b>22,35,377.3</b>	<b>22,95,754.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,26,61,708.9</b>	<b>1,52,49,949.0</b>	<b>1,35,54,017.6</b>	<b>1,64,39,764.0</b>	<b>9,72,390.9</b>	<b>10,59,200.0</b>	<b>11,27,582.0</b>	<b>12,38,406.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>1,06,94,893.9</b>	<b>1,31,02,865.0</b>	<b>1,11,79,813.6</b>	<b>1,38,18,126.0</b>	<b>2,59,719.2</b>	<b>2,90,888.1</b>	<b>3,07,579.0</b>	<b>3,32,889.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>72,153.1</b>	<b>65,000.0</b>	<b>81,098.2</b>	<b>90,000.0</b>	<b>3,819.3</b>	<b>4,278.0</b>	<b>4,200.2</b>	<b>4,600.3</b>
i) Agricultural Income Tax	—	—	—	—	20.3	23.0	0.2	0.3
ii) Taxes on Professions, Trades, Callings and Employment	72,153.1	65,000.0	81,098.2	90,000.0	3,799.0	4,255.0	4,200.0	4,600.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>14,22,848.1</b>	<b>18,68,705.0</b>	<b>14,29,764.7</b>	<b>18,24,481.3</b>	<b>11,512.2</b>	<b>12,895.1</b>	<b>14,566.8</b>	<b>16,375.1</b>
i) Land Revenue	26.8	1,205.0	34.9	1,120.0	1,259.0	1,411.0	2,066.7	2,500.0
ii) Stamps and Registration Fees	14,22,818.5	18,50,000.0	14,29,556.2	18,22,881.8	10,253.2	11,484.0	12,500.0	13,875.0
iii) Urban Immovable Property Tax	2.8	17,500.0	173.6	479.5	0.1	0.1	0.1	0.1
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>91,99,892.7</b>	<b>1,11,69,160.0</b>	<b>96,68,950.7</b>	<b>1,19,03,644.7</b>	<b>2,44,387.7</b>	<b>2,73,715.0</b>	<b>2,88,812.0</b>	<b>3,11,913.6</b>
i) Sales Tax (a to e)	29,60,420.6	39,50,000.0	29,98,955.1	33,44,921.0	46,357.0	51,920.0	56,768.0	63,012.0
a) Central Sales Tax	13,985.9	3,68,200.0	4,800.2	16,020.0	—	—	—	—
b) State Sales Tax/VAT	29,46,336.3	35,66,400.0	29,94,122.3	33,20,881.0	46,357.0	51,920.0	56,768.0	63,012.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	6.7	11,800.0	1.0	5,000.0	—	—	—	—
e) Other Receipts	91.6	3,600.0	31.5	3,020.0	—	—	—	—
ii) State Excise	18,47,045.4	19,88,490.0	20,29,888.7	25,61,752.5	36,810.7	41,228.0	43,000.0	47,730.0
iii) Taxes on Vehicles	6,73,691.3	7,51,200.0	7,09,481.7	8,47,793.2	11,755.3	13,166.0	13,200.0	14,652.0
iv) Taxes on Goods and Passengers	2,718.5	—	-766.5	991.0	3.6	4.0	—	—
v) Taxes and Duties on Electricity	88,640.9	75,050.0	1,711.4	71,550.0	3,560.2	3,988.0	4,554.0	4,919.6
vi) Entertainment Tax	318.5	2,300.0	95.9	101.0	—	—	—	—
vii) State Goods and Services Tax	36,24,841.3	44,00,000.0	39,29,504.5	50,76,272.0	1,45,900.9	1,63,409.0	1,71,290.0	1,81,600.0
viii) Other Taxes and Duties	2,216.4	2,120.0	79.9	264.0	—	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>19,66,815.0</b>	<b>21,47,084.0</b>	<b>23,74,204.0</b>	<b>26,21,638.0</b>	<b>7,12,671.8</b>	<b>7,68,311.9</b>	<b>8,20,003.0</b>	<b>9,05,517.0</b>
i) Central Goods and Services Tax (CGST)	5,64,043.0	6,94,266.0	7,20,539.0	7,83,219.0	1,89,983.0	2,00,000.0	2,50,400.0	2,70,000.0
ii) Corporation Tax	6,39,938.0	6,87,208.0	7,12,634.0	7,87,225.0	2,25,497.0	2,48,600.0	2,50,000.0	3,00,000.0
iii) Income Tax	6,53,344.0	6,68,561.0	8,22,993.0	9,06,656.0	2,20,061.0	2,35,000.0	2,40,000.0	2,50,000.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-18.0	—	—	—	—	—	—
vii) Customs	78,466.0	68,110.0	83,199.0	1,15,745.0	26,433.0	28,000.0	29,000.0	29,600.0
viii) Union Excise Duties	24,620.0	28,526.0	31,486.0	24,398.0	8,296.0	8,400.0	10,782.0	10,806.0
ix) Service Tax	3,119.0	431.0	443.0	86.0	1,046.0	1,800.0	400.0	1,800.0
x) Other Taxes and Duties on Commodities and Services	3,285.0	—	2,910.0	4,309.0	41,355.8	46,511.9	39,421.0	43,311.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>32,73,320.6</b>	<b>64,06,748.0</b>	<b>33,54,941.0</b>	<b>56,84,458.9</b>	<b>8,58,510.4</b>	<b>11,71,557.3</b>	<b>11,07,795.3</b>	<b>10,57,348.3</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>19,55,399.5</b>	<b>22,80,831.0</b>	<b>23,81,950.3</b>	<b>35,20,843.9</b>	<b>40,234.9</b>	<b>45,000.0</b>	<b>45,000.0</b>	<b>47,500.0</b>
<b>1. Interest Receipts</b>	<b>26,730.0</b>	<b>16,279.0</b>	<b>2,920.6</b>	<b>71,279.0</b>	<b>2,292.5</b>	<b>2,568.0</b>	<b>3,685.0</b>	<b>3,861.0</b>
<b>2. Dividends and Profits</b>	<b>7,840.3</b>	<b>22,370.0</b>	<b>11,458.9</b>	<b>11,240.0</b>	<b>1,166.2</b>	<b>1,248.0</b>	<b>1,200.0</b>	<b>1,200.0</b>
<b>3. General Services</b>	<b>10,12,857.8</b>	<b>13,75,462.0</b>	<b>16,85,295.9</b>	<b>25,81,784.4</b>	<b>16,751.4</b>	<b>18,758.7</b>	<b>18,839.3</b>	<b>19,768.4</b>
<i>of which: State Lotteries</i>								

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>77,241.6</b>	<b>2,18,470.0</b>	<b>1,05,007.9</b>	<b>1,57,373.0</b>	<b>1,121.7</b>	<b>1,255.6</b>	<b>1,266.4</b>	<b>1,381.9</b>
i) Education, Sports, Art and Culture	34,312.7	76,450.0	38,890.4	74,890.0	298.3	334.0	310.0	333.0
ii) Medical and Public Health	24,565.4	93,050.0	23,967.1	48,508.0	353.9	396.0	396.0	440.0
iii) Family Welfare	15.2	60.0	31.1	60.0				
iv) Water Supply and Sanitation	178.3	350.0	281.0	350.0	145.7	163.0	160.0	166.5
v) Housing	7,865.8	30,220.0	7,635.2	15,220.0	257.1	288.0	290.0	320.0
vi) Urban Development	912.8	1,760.0	26,587.0	1,760.0	4.1	4.6	4.2	4.6
vii) Labour and Employment	7,612.4	13,430.0	5,417.8	13,435.0	58.1	65.0	102.0	113.0
viii) Social Security and Welfare	198.5	920.0	358.3	920.0	3.4	3.8	3.0	3.5
ix) Others	1,580.6	2,230.0	1,840.1	2,230.0	1.1	1.2	1.2	1.3
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>5.9</b>	<b>7.0</b>	<b>9.5</b>	<b>10.0</b>
<b>6. Economic Services ( i to xvii )</b>	<b>8,30,729.8</b>	<b>6,48,250.0</b>	<b>5,77,267.0</b>	<b>6,99,167.5</b>	<b>18,897.3</b>	<b>21,162.7</b>	<b>19,999.9</b>	<b>21,278.7</b>
i) Crop Husbandry	17,777.3	3,370.0	8,589.3	749.0	294.1	329.0	294.0	309.0
ii) Animal Husbandry	37.8	210.0	41.1	463.8	142.1	159.0	159.0	176.0
iii) Fisheries	160.5	530.0	131.8	530.0	94.5	105.5	105.0	115.0
iv) Forestry and Wildlife	30,472.1	14,530.0	3,219.7	3,080.0	1,582.5	1,772.0	1,772.0	1,861.0
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	692.0	2,470.0	677.2	2,470.0	14.8	16.0	18.0	20.0
vii) Other Agricultural Programmes	—	—	—	—	—	0.1	—	—
viii) Major and Medium Irrigation Projects	14,409.8	8,500.0	1,049.7	8,500.0	—	—	—	—
ix) Minor Irrigation	511.2	1,390.0	1,276.8	1,390.0	24.8	27.5	27.5	30.0
x) Power	1,196.7	1,860.0	1,129.4	1,860.0	—	—	—	—
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	79.5	70.0	19.3	52.0	0.1	0.1	—	—
xiii) Industries@	7,56,468.8	5,92,393.0	5,44,072.2	6,59,487.4	16,194.5	18,137.0	16,900.0	17,982.0
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	33.0	37.0	—	—
xvi) Tourism	394.3	4,420.0	414.3	4,420.0	—	—	—	—
xvii) Others*	8,529.9	18,507.0	16,646.3	16,165.4	517.2	579.5	724.4	785.7
<b>D. Grants from the Centre (1 to 7)**</b>	<b>13,17,921.1</b>	<b>41,25,917.0</b>	<b>9,72,990.7</b>	<b>21,63,615.0</b>	<b>8,18,275.4</b>	<b>11,26,557.3</b>	<b>10,62,795.3</b>	<b>10,09,848.3</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	5,38,746.7	9,34,450.0	6,15,865.2	15,16,800.0	3,47,539.9	6,24,973.8	5,62,196.3	5,36,628.4
4. NEC/ Special Plan Scheme	—	—	—	—	-288.7	—	—	—
5. Finance Commission Grants	3,42,298.6	3,52,192.0	2,52,842.0	4,21,815.0	4,65,490.0	4,56,400.0	4,71,600.0	4,19,900.0
i) Post Devolution Revenue Deficit Grants	—	—	—	—	4,42,300.0	4,17,400.0	4,17,400.0	3,78,800.0
ii) Grants for Rural Local Bodies	2,09,750.0	2,28,992.0	1,42,417.8	2,91,715.0	14,700.0	14,800.0	14,800.0	15,700.0
iii) Grants for Urban Local Bodies	71,750.0	73,700.0	91,544.1	78,000.0	2,100.0	7,600.0	14,800.0	8,100.0
iv) Grant in aid for State Disaster Response Fund	18,880.0	49,500.0	18,880.0	52,100.0	5,680.0	6,080.0	6,080.0	6,320.0
v) Others (including Health Sector Grants)	41,918.6	—	—	—	710.0	10,520.0	18,520.0	10,980.0
6. Grants under proviso to Article 275(1) of the Constitution	3,114.5	5,050.0	5,169.0	—	1,294.7	1,578.9	2,700.0	1,900.0
7. Other Grants	4,33,761.4	28,34,225.0	99,114.5	2,25,000.0	4,239.5	43,604.7	26,299.0	51,419.8
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	4,06,151.1	1,23,725.0	62,476.5	—	—	—	—	—



Appendix I

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>49,08,269.5</b>	<b>57,05,725.7</b>	<b>54,62,654.1</b>	<b>60,55,290.3</b>	<b>4,17,24,149.9</b>	<b>5,70,86,566.0</b>	<b>5,25,21,784.0</b>	<b>6,06,80,240.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>27,71,953.7</b>	<b>31,40,247.8</b>	<b>31,96,842.8</b>	<b>36,14,647.1</b>	<b>3,43,83,244.5</b>	<b>4,45,87,159.0</b>	<b>4,10,86,644.0</b>	<b>4,88,90,284.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>17,10,252.7</b>	<b>19,98,267.8</b>	<b>19,62,017.8</b>	<b>22,50,932.1</b>	<b>1,74,08,714.5</b>	<b>2,62,63,400.0</b>	<b>2,13,06,451.0</b>	<b>2,70,43,168.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>1.6</b>	<b>8.0</b>	<b>8.0</b>	<b>8.0</b>	<b>86.6</b>	<b>-</b>	<b>-</b>	<b>-</b>
i) Agricultural Income Tax								
ii) Taxes on Professions, Trades, Callings and Employment	1.6	8.0	8.0	8.0	86.6	-	-	-
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,05,225.9</b>	<b>2,11,693.7</b>	<b>2,29,443.7</b>	<b>2,71,526.6</b>	<b>25,12,864.2</b>	<b>35,52,200.0</b>	<b>30,08,115.0</b>	<b>36,51,488.0</b>
i) Land Revenue	6,498.2	5,400.7	3,800.7	5,006.4	28,494.2	96,200.0	2,74,352.0	86,295.0
ii) Stamps and Registration Fees	1,98,727.7	2,06,293.1	2,25,643.1	2,66,520.2	24,84,369.9	34,56,000.0	27,33,763.0	35,65,193.0
iii) Urban Immovable Property Tax								
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>15,05,025.2</b>	<b>17,86,566.1</b>	<b>17,32,566.1</b>	<b>19,79,397.5</b>	<b>1,48,95,763.7</b>	<b>2,27,11,200.0</b>	<b>1,82,98,336.0</b>	<b>2,33,91,680.0</b>
i) Sales Tax (a to e)	2,55,523.3	2,60,343.3	2,60,343.3	2,50,377.6	31,97,916.5	41,78,800.0	36,18,000.0	42,73,316.0
a) Central Sales Tax	2,655.9	123.2	123.2	135.5	39,345.7	91,798.1	79,478.7	93,874.4
b) State Sales Tax/VAT	2,52,739.5	2,60,000.1	2,60,000.1	2,50,000.1	31,57,713.3	40,39,683.3	34,97,553.0	41,31,052.8
c) Surcharge on Sales Tax								
d) Receipts of Turnover Tax								
e) Other Receipts	127.9	220.0	220.0	242.0	857.5	47,318.6	40,968.4	48,388.9
ii) State Excise	3,52,559.9	3,94,950.7	3,89,950.7	4,43,944.7	41,25,271.3	58,00,000.0	50,00,000.0	58,30,756.0
iii) Taxes on Vehicles	1,21,154.6	1,47,500.0	1,37,500.0	1,55,000.0	9,05,949.0	12,67,200.0	8,31,409.0	12,50,473.0
iv) Taxes on Goods and Passengers	-	0.0	0.0	0.0	0.1	-	-	-
v) Taxes and Duties on Electricity	29,378.6	55,006.0	36,006.0	55,006.1	2,51,943.7	6,44,000.0	37,976.0	5,77,694.0
vi) Entertainment Tax	266.2	0.0	0.0	0.0	587.7	-	-	-
vii) State Goods and Services Tax	7,34,064.0	8,78,766.1	8,78,766.1	10,20,069.0	64,14,091.3	1,08,21,200.0	87,77,639.0	1,14,24,873.0
viii) Other Taxes and Duties	12,078.6	50,000.0	30,000.0	55,000.0	4.2		33,312.0	34,568.0
<b>B. Share in Central Taxes (i to x)</b>	<b>10,61,701.0</b>	<b>11,41,980.0</b>	<b>12,34,825.0</b>	<b>13,63,715.0</b>	<b>1,69,74,530.0</b>	<b>1,83,23,759.0</b>	<b>1,97,80,193.0</b>	<b>2,18,47,116.0</b>
i) Central Goods and Services Tax (CGST)	3,00,003.0	3,69,262.0	3,69,321.0	4,16,926.0	48,13,641.0	59,25,041.0	59,64,608.0	66,89,849.0
ii) Corporation Tax	3,55,958.0	3,65,509.0	3,79,323.0	4,28,253.0	56,50,676.0	58,64,810.0	61,26,130.0	68,71,581.0
iii) Income Tax	3,47,495.0	3,55,590.0	4,17,840.0	4,71,884.0	55,75,788.0	57,05,667.0	67,48,194.0	75,71,675.0
iv) Estate Duty								
v) Other Taxes on Income and Expenditure	-	2.0	-	-				
vi) Taxes on Wealth	-	-10.0	-10.0	-14.0	-	-152.0	-166.0	-218.0
vii) Customs	41,739.0	36,226.0	42,207.0	27,827.0	6,69,658.0	5,81,265.0	6,81,588.0	4,46,509.0
viii) Union Excise Duties	13,097.0	15,172.0	15,860.0	16,639.0	2,10,100.0	2,43,450.0	2,56,140.0	2,66,985.0
ix) Service Tax	1,662.0	229.0	226.0	46.0	26,630.0	3,678.0	3,699.0	735.0
x) Other Taxes and Duties on Commodities and Services	1,747.0	0.0	10,058.0	2,154.0	28,037.0	-		
<b>II. NON-TAX REVENUE (C+D)</b>	<b>21,36,315.9</b>	<b>25,65,477.9</b>	<b>22,65,811.2</b>	<b>24,40,643.2</b>	<b>73,40,905.4</b>	<b>1,24,99,407.0</b>	<b>1,14,35,140.0</b>	<b>1,17,89,956.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>4,36,654.5</b>	<b>4,76,162.7</b>	<b>4,17,473.4</b>	<b>4,87,337.5</b>	<b>13,48,946.1</b>	<b>23,79,077.0</b>	<b>11,76,113.0</b>	<b>24,43,484.0</b>
<b>1. Interest Receipts</b>	<b>75,904.0</b>	<b>7,706.1</b>	<b>8,006.0</b>	<b>8,491.4</b>	<b>1,25,938.6</b>	<b>2,16,300.0</b>	<b>21,221.0</b>	<b>2,16,500.0</b>
<b>2. Dividends and Profits</b>	<b>2,506.6</b>	<b>3,000.0</b>	<b>3,000.0</b>	<b>3,150.0</b>	<b>14,131.6</b>	<b>10,300.0</b>	<b>7,374.0</b>	<b>10,500.0</b>
<b>3. General Services</b>	<b>1,93,379.2</b>	<b>1,91,717.0</b>	<b>1,76,336.3</b>	<b>1,62,381.4</b>	<b>2,30,031.4</b>	<b>3,24,529.0</b>	<b>1,88,785.0</b>	<b>3,26,010.0</b>
<i>of which: State Lotteries</i>								

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>52,653.8</b>	<b>51,965.5</b>	<b>57,565.5</b>	<b>58,559.1</b>	<b>2,15,054.5</b>	<b>1,89,239.0</b>	<b>2,11,757.0</b>	<b>1,91,038.0</b>
i) Education, Sports, Art and Culture	22,719.1	25,487.4	24,187.4	26,622.1	67,188.6	69,000.0	1,00,000.0	70,000.0
ii) Medical and Public Health	18,849.5	20,228.9	21,108.9	23,008.8	30,234.0	52,080.0	40,947.0	52,500.0
iii) Family Welfare	2,703.5	10.0	10.0	10.8	3,454.2	135.0	2,637.0	200.0
iv) Water Supply and Sanitation	754.9	20.0	6,000.0	2,000.0	467.8	76.0	32,646.0	100.0
v) Housing	809.7	800.0	800.0	800.0	5,128.2	4,367.0	5,441.0	4,500.0
vi) Urban Development	3,098.9	1,665.0	1,465.0	1,660.0	17,580.2	4,343.0	16,562.0	4,500.0
vii) Labour and Employment	1,627.3	1,731.2	1,181.2	1,480.2	82,058.7	10,000.0	4,901.0	10,000.0
viii) Social Security and Welfare	106.1	212.0	702.0	717.1	7,910.4	41,964.0	6,797.0	41,964.0
ix) Others	1,984.7	1,811.0	2,111.0	2,260.0	1,032.3	7,274.0	1,826.0	7,274.0
<b>5. Fiscal Services</b>	<b>—</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>	<b>26.7</b>			
<b>6. Economic Services ( i to xvii )</b>	<b>1,12,210.9</b>	<b>2,21,774.0</b>	<b>1,72,565.5</b>	<b>2,54,755.6</b>	<b>7,63,763.3</b>	<b>16,38,709.0</b>	<b>7,46,976.0</b>	<b>16,99,436.0</b>
i) Crop Husbandry	702.8	570.9	570.9	599.5	12,066.0	66,292.0	28,860.0	66,300.0
ii) Animal Husbandry	294.9	340.8	340.8	357.9	2,221.8	5,359.0	3,087.0	5,500.0
iii) Fisheries	3.4	100.2	100.2	100.2	1,199.7	1,191.0	1,000.0	1,300.0
iv) Forestry and Wildlife	47,492.9	70,000.0	60,000.0	71,000.0	32,228.0	62,270.0	34,000.0	62,500.0
v) Plantations	—	-0.0	-0.0	-0.0				
vi) Co-operation	2,874.1	2,567.5	3,067.5	3,195.9	5,901.5	3,227.0	5,435.0	5,000.0
vii) Other Agricultural Programmes	1,402.4	601.1	601.1	631.2	6,756.9	2,000.0	104.0	2,000.0
viii) Major and Medium Irrigation Projects	1,061.2	1,052.5	1,109.5	1,165.1	1,16,720.9	1,90,020.0	1,17,500.0	1,90,500.0
ix) Minor Irrigation	268.9	353.0	353.0	370.6	11,252.6	8,000.0	12,746.0	11,000.0
x) Power	7,245.7	55,000.0	33,900.0	75,050.0	96,452.3	4,98,600.0	37,488.0	4,98,600.0
xi) Petroleum								
xii) Village and Small Industries	69.2	74.0	474.0	477.7	651.2	8,932.0	605.0	8,936.0
xiii) Industries@	47,213.9	87,501.2	60,001.2	87,501.3	3,37,259.6	5,00,092.0	4,21,032.0	5,50,120.0
xiv) Ports and Light Houses								
xv) Road Transport	297.6	305.5	7,300.0	7,815.0	247.6	790.0	102.0	800.0
xvi) Tourism	341.2	300.0	1,500.0	1,500.0	878.4	900.0	980.0	1,200.0
xvii) Others*	2,942.9	3,007.4	3,247.4	4,991.3	1,39,927.0	2,91,036.0	84,037.0	2,95,680.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>16,99,661.4</b>	<b>20,89,315.2</b>	<b>18,48,337.8</b>	<b>19,53,305.6</b>	<b>59,91,959.3</b>	<b>1,01,20,330.0</b>	<b>1,02,59,027.0</b>	<b>93,46,472.0</b>
1. State Plan Schemes								
2. Central Plan Schemes								
3. Centrally Sponsored Schemes	5,96,847.0	11,11,803.5	9,94,848.1	11,68,306.6	35,57,458.4	84,19,909.0	85,58,606.0	74,21,161.8
4. NEC/ Special Plan Scheme								
5. Finance Commission Grants	8,50,123.6	8,67,511.7	8,37,489.7	7,37,499.0	12,38,373.7	15,48,761.0	15,48,761.0	17,33,419.2
i) Post Devolution Revenue Deficit Grants	7,13,700.0	6,22,300.0	6,22,300.0	4,91,600.0				
ii) Grants for Rural Local Bodies	30,743.6	66,539.7	66,539.7	69,350.0	7,46,600.0	7,54,700.0	7,54,700.0	7,99,400.0
iii) Grants for Urban Local Bodies	17,120.0	44,600.0	29,900.0	35,750.0	3,47,782.0	3,88,800.0	3,88,800.0	5,11,800.0
iv) Grant in aid for State Disaster Response Fund	78,720.0	1,03,300.0	1,03,300.0	1,08,490.0	1,40,160.0	2,13,150.0	2,13,150.0	2,23,875.0
v) Others (including Health Sector Grants)	9,840.0	30,772.0	15,450.0	32,309.0	3,831.7	1,92,111.0	1,92,111.0	1,98,344.2
6. Grants under proviso to Article 275(1) of the Constitution		0.0	0.0	0.0	1,135.9	4,160.0	4,160.0	4,150.0
7. Other Grants	2,52,690.8	1,10,000.0	16,000.0	47,500.0	11,94,991.4	1,47,500.0	1,47,500.0	1,87,741.0
of which: GST Compensation (1)#								
GST Compensation (2)#	2,13,561.2	0.0	0.0	0.0	11,29,098.1	—		

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,95,54,416.7</b>	<b>2,12,63,702.8</b>	<b>2,08,65,908.7</b>	<b>2,36,25,108.9</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,55,04,348.7</b>	<b>1,65,43,908.7</b>	<b>1,75,93,503.9</b>	<b>1,95,24,920.9</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>83,60,855.7</b>	<b>88,59,553.7</b>	<b>92,74,216.9</b>	<b>1,02,34,891.9</b>
<b>1. Taxes on Income (i+ii)</b>	<b>73,120.3</b>	<b>76,653.9</b>	<b>78,765.0</b>	<b>84,830.0</b>
i) Agricultural Income Tax	-13.2	30.0	1.0	1.0
ii) Taxes on Professions, Trades, Callings and Employment	73,133.5	76,623.9	78,764.0	84,829.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>10,04,961.6</b>	<b>10,86,458.8</b>	<b>9,75,852.9</b>	<b>10,77,064.9</b>
i) Land Revenue	3,17,343.1	3,39,080.0	3,13,509.9	3,47,019.9
ii) Stamps and Registration Fees	6,87,618.5	7,47,378.8	6,62,343.0	7,30,045.0
iii) Urban Immovable Property Tax	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>72,82,773.8</b>	<b>76,96,441.1</b>	<b>82,19,599.0</b>	<b>90,72,997.0</b>
i) Sales Tax (a to e)	11,84,030.9	13,89,756.0	12,21,818.0	13,22,796.0
a) Central Sales Tax	47,599.2	60,757.7	49,892.0	50,000.0
b) State Sales Tax/VAT	11,36,431.7	13,28,998.2	11,71,926.0	12,72,796.0
c) Surcharge on Sales Tax	-	-	-	-
d) Receipts of Turnover Tax	-	-	-	-
e) Other Receipts	-	0.1	-	-
ii) State Excise	16,26,645.5	17,92,155.7	18,85,106.0	21,84,636.0
iii) Taxes on Vehicles	3,39,184.6	3,58,390.2	3,78,985.0	4,09,303.0
iv) Taxes on Goods and Passengers	-10.0	-	75,000.0	30,000.0
v) Taxes and Duties on Electricity	2,77,407.5	3,12,580.8	3,10,000.0	3,28,600.0
vi) Entertainment Tax	7.1	4.9	8.4	8.7
vii) State Goods and Services Tax	37,96,712.1	37,79,185.6	42,85,814.0	47,33,655.0
viii) Other Taxes and Duties	58,796.1	64,367.9	62,867.6	63,998.3
<b>B. Share in Central Taxes (i to x)</b>	<b>71,43,493.0</b>	<b>76,84,355.0</b>	<b>83,19,287.0</b>	<b>92,90,029.0</b>
i) Central Goods and Services Tax (CGST)	20,18,674.0	24,84,759.0	23,11,102.0	25,82,024.0
ii) Corporation Tax	23,94,649.0	24,59,500.0	28,33,579.0	31,60,937.0
iii) Income Tax	23,38,298.0	23,92,760.0	27,55,958.0	30,86,554.0
iv) Estate Duty	-	-	-	-
v) Other Taxes on Income and Expenditure	-	-	-	-
vi) Taxes on Wealth	-	-64.0	-	-
vii) Customs	2,80,831.0	2,43,763.0	3,11,723.0	3,42,896.0
viii) Union Excise Duties	88,113.0	1,02,095.0	96,925.0	1,06,618.0
ix) Service Tax	11,170.0	1,542.0	10,000.0	11,000.0
x) Other Taxes and Duties on Commodities and Services	11,758.0	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>40,50,068.1</b>	<b>47,19,794.1</b>	<b>32,72,404.8</b>	<b>41,00,188.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>2,19,681.6</b>	<b>6,37,687.7</b>	<b>3,14,807.8</b>	<b>6,31,747.0</b>
<b>1. Interest Receipts</b>	<b>31,798.6</b>	<b>4,76,162.0</b>	<b>33,705.7</b>	<b>3,55,728.1</b>
<b>2. Dividends and Profits</b>	<b>16,502.0</b>	<b>17,413.2</b>	<b>42,311.5</b>	<b>43,750.2</b>
<b>3. General Services</b>	<b>48,171.7</b>	<b>43,063.2</b>	<b>87,752.1</b>	<b>75,652.5</b>
of which: State Lotteries	5,640.0	5,704.8	5,978.4	6,337.1

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>49,270.3</b>	<b>44,372.3</b>	<b>77,017.3</b>	<b>78,533.1</b>
i) Education, Sports, Art and Culture	9,416.7	7,135.7	13,218.9	13,867.3
ii) Medical and Public Health	23,099.0	18,572.8	30,138.6	29,684.0
iii) Family Welfare	0.1	0.1	0.1	0.1
iv) Water Supply and Sanitation	2,643.3	1,616.0	11,294.6	11,658.0
v) Housing	5,586.7	3,452.0	4,091.5	4,249.5
vi) Urban Development	5,813.4	6,773.0	12,867.7	13,438.6
vii) Labour and Employment	1,013.5	2,262.0	1,074.6	1,138.8
viii) Social Security and Welfare	1,093.7	4,223.9	2,454.1	2,544.4
ix) Others	603.9	336.8	1,877.2	1,952.4
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>73,939.1</b>	<b>56,677.0</b>	<b>74,021.1</b>	<b>78,083.2</b>
i) Crop Husbandry	4,822.0	2,004.5	1,066.4	1,117.2
ii) Animal Husbandry	396.2	303.6	451.4	458.5
iii) Fisheries	87.9	119.7	220.9	228.8
iv) Forestry and Wildlife	9,307.3	10,760.4	9,630.5	10,205.4
v) Plantations	0.6	0.8	0.7	0.7
vi) Co-operation	1,131.4	1,045.2	1,251.1	1,324.6
vii) Other Agricultural Programmes	65.0	34.4	71.1	75.3
viii) Major and Medium Irrigation Projects	1,042.3	648.3	1,104.4	1,170.6
ix) Minor Irrigation	2,016.6	1,599.8	2,183.1	2,306.9
x) Power	0.0	—	0.0	0.0
xi) Petroleum	1.6	3.0	1.7	1.8
xii) Village and Small Industries	483.5	359.3	512.5	543.2
xiii) Industries@	33,220.1	21,531.8	35,213.3	37,326.1
xiv) Ports and Light Houses	51.6	65.6	54.7	58.0
xv) Road Transport	1,366.9	275.8	1,448.9	1,535.8
xvi) Tourism	124.4	92.7	131.8	139.7
xvii) Others*	19,821.7	17,832.2	20,678.7	21,590.4
<b>D. Grants from the Centre (1 to 7)**</b>	<b>38,30,386.5</b>	<b>40,82,106.4</b>	<b>29,57,597.0</b>	<b>34,68,441.0</b>
1. State Plan Schemes	—	—	—	—
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	9,87,807.1	24,21,357.4	13,41,898.0	26,00,642.0
4. NEC/ Special Plan Scheme	—	—	—	—
5. Finance Commission Grants	19,82,447.6	15,51,249.0	15,56,749.0	8,19,102.0
i) Post Devolution Revenue Deficit Grants	13,58,700.0	8,35,300.0	8,35,300.0	56,800.0
ii) Grants for Rural Local Bodies	3,80,516.6	3,95,536.0	3,95,536.0	4,18,438.0
iii) Grants for Urban Local Bodies	1,47,651.0	2,08,913.0	2,08,913.0	2,20,964.0
iv) Grant in aid for State Disaster Response Fund	84,960.0	89,200.0	93,600.0	98,300.0
v) Others (including Health Sector Grants)	10,620.0	22,300.0	23,400.0	24,600.0
6. Grants under proviso to Article 275(1) of the Constitution	4,186.5	12,000.0	1,500.0	5,000.0
7. Other Grants	8,55,945.3	97,500.0	57,450.0	43,697.0
of which: GST Compensation (1)#	—	—	—	—
GST Compensation (2)#	8,22,776.5	—	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>62,70,284.2</b>	<b>62,75,200.0</b>	<b>61,40,649.0</b>	<b>64,14,194.0</b>	<b>9,63,535.1</b>	<b>9,89,231.0</b>	<b>10,54,231.0</b>	<b>10,63,364.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>47,36,256.3</b>	<b>53,56,500.0</b>	<b>55,20,000.0</b>	<b>58,75,000.0</b>	<b>4,29,685.6</b>	<b>4,08,700.0</b>	<b>4,10,200.0</b>	<b>4,21,800.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>47,36,256.3</b>	<b>53,56,500.0</b>	<b>55,20,000.0</b>	<b>58,75,000.0</b>	<b>4,29,685.6</b>	<b>4,08,700.0</b>	<b>4,10,200.0</b>	<b>4,21,800.0</b>
<b>1. Taxes on Income (i-ii)</b>	-	-	-	-	-	-	-	-
i) Agricultural Income Tax								
ii) Taxes on Professions, Trades, Callings and Employment								
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>6,02,290.7</b>	<b>6,00,000.0</b>	<b>7,10,000.0</b>	<b>7,75,000.0</b>	<b>13,548.8</b>	<b>13,699.0</b>	<b>13,699.0</b>	<b>14,699.0</b>
i) Land Revenue	1.4	300.0	3.0	3.0	149.3	199.0	199.0	199.0
ii) Stamps and Registration Fees	6,02,289.4	5,99,700.0	7,09,997.0	7,74,997.0	13,399.5	13,500.0	13,500.0	14,500.0
iii) Urban Immovable Property Tax								
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>41,33,965.6</b>	<b>47,56,500.0</b>	<b>48,10,000.0</b>	<b>51,00,000.0</b>	<b>4,16,136.8</b>	<b>3,95,001.0</b>	<b>3,96,501.0</b>	<b>4,07,101.0</b>
i) Sales Tax (a to e)	5,58,206.0	5,70,000.0	6,60,000.0	7,00,000.0	74,785.4	84,700.0	86,600.0	88,600.0
a) Central Sales Tax	14,403.9	20,000.0	20,000.0	22,800.0				
b) State Sales Tax/VAT	5,43,802.1	5,49,800.0	6,39,800.0	6,77,000.0	74,785.4	84,700.0	86,600.0	88,600.0
c) Surcharge on Sales Tax								
d) Receipts of Turnover Tax								
e) Other Receipts		200.0	200.0	200.0				
ii) State Excise	5,54,797.2	7,36,500.0	6,00,000.0	6,40,000.0	1,40,261.5	1,63,500.0	1,56,500.0	1,60,000.0
iii) Taxes on Vehicles	2,88,407.7	3,00,000.0	3,30,000.0	3,60,000.0	13,687.9	13,500.0	15,000.0	17,100.0
iv) Taxes on Goods and Passengers								
v) Taxes and Duties on Electricity								
vi) Entertainment Tax	15.1		8.0					
vii) State Goods and Services Tax	27,32,411.1	31,50,000.0	32,19,950.0	34,00,000.0	1,87,402.0	1,33,300.0	1,38,400.0	1,41,400.0
viii) Other Taxes and Duties	128.5		42.0		-	1.0	1.0	1.0
<b>B. Share in Central Taxes (i to x)</b>	-	-	-	-	-	-	-	-
i) Central Goods and Services Tax (CGST)								
ii) Corporation Tax								
iii) Income Tax								
iv) Estate Duty								
v) Other Taxes on Income and Expenditure								
vi) Taxes on Wealth								
vii) Customs								
viii) Union Excise Duties								
ix) Service Tax								
x) Other Taxes and Duties on Commodities and Services								
<b>II. NON-TAX REVENUE (C+D)</b>	<b>15,34,027.9</b>	<b>9,18,700.0</b>	<b>6,20,649.0</b>	<b>5,39,194.0</b>	<b>5,33,849.5</b>	<b>5,80,531.0</b>	<b>6,44,031.0</b>	<b>6,41,564.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>58,098.5</b>	<b>1,05,000.0</b>	<b>1,36,055.0</b>	<b>1,00,000.0</b>	<b>1,96,374.8</b>	<b>2,06,754.0</b>	<b>2,38,154.0</b>	<b>2,69,666.0</b>
<b>1. Interest Receipts</b>	<b>5,835.2</b>	<b>52,260.0</b>	<b>48,512.0</b>	<b>43,869.0</b>	<b>9,950.0</b>	<b>13,200.0</b>	<b>13,200.0</b>	<b>13,100.0</b>
<b>2. Dividends and Profits</b>	<b>10,379.3</b>	<b>8,580.0</b>	<b>8,950.0</b>	<b>10,550.0</b>	<b>35.8</b>	<b>250.0</b>	<b>250.0</b>	<b>1,000.0</b>
<b>3. General Services</b>	<b>17,434.1</b>	<b>17,000.0</b>	<b>18,273.0</b>	<b>18,716.0</b>	<b>3,035.4</b>	<b>1,702.0</b>	<b>1,702.0</b>	<b>2,122.0</b>
<i>of which: State Lotteries</i>								

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>14,154.5</b>	<b>17,153.0</b>	<b>52,065.0</b>	<b>18,538.0</b>	<b>5,170.8</b>	<b>6,122.0</b>	<b>6,122.0</b>	<b>6,801.0</b>
i) Education, Sports, Art and Culture	793.6	1,800.0	4,520.0	4,600.0	226.4	110.0	110.0	190.0
ii) Medical and Public Health	11,559.8	11,900.0	45,786.0	12,010.0	1,651.9	2,250.0	2,250.0	1,800.0
iii) Family Welfare		1.0	2.0	2.0	–	2.0	2.0	4.0
iv) Water Supply and Sanitation					2,100.8	2,400.0	2,400.0	3,650.0
v) Housing	1,234.7	1,300.0	1,130.0	1,280.0	628.9	790.0	790.0	760.0
vi) Urban Development	112.9	1,700.0	150.0	150.0	0.8	3.0	3.0	1.0
vii) Labour and Employment	444.2	430.0	467.0	477.5	224.8	320.0	320.0	310.0
viii) Social Security and Welfare	8.0	16.5	8.0	15.0	152.7	45.0	45.0	65.0
ix) Others	1.3	5.5	2.0	3.5	184.5	202.0	202.0	21.0
<b>5. Fiscal Services</b>	<b>1.1</b>	<b>12.0</b>	<b>2.0</b>	<b>5.0</b>				
<b>6. Economic Services ( i to xvii )</b>	<b>10,294.3</b>	<b>9,995.0</b>	<b>8,253.0</b>	<b>8,322.0</b>	<b>1,78,182.8</b>	<b>1,85,480.0</b>	<b>2,16,880.0</b>	<b>2,46,643.0</b>
i) Crop Husbandry	39.5	50.0	46.0	56.0	110.7	85.0	85.0	90.0
ii) Animal Husbandry	9.9	14.0	12.0	14.0	13.5	10.0	10.0	30.0
iii) Fisheries	10.0	15.0	11.0	15.0	28.2	30.0	30.0	40.0
iv) Forestry and Wildlife	928.3	1,300.0	500.0	600.0	3.3	2.0	2.0	2.0
v) Plantations								
vi) Co-operation	17.2	15.0	25.0	27.0	28.7	40.0	40.0	33.0
vii) Other Agricultural Programmes	17.5	21.0	16.0	21.0	0.1	2.0	2.0	2.0
viii) Major and Medium Irrigation Projects	2,213.4	3,000.0	1,500.0	2,000.0	–	2.0	2.0	1.0
ix) Minor Irrigation		0.5		0.5	60.1	33.0	33.0	60.0
x) Power	6,115.7	4,500.0	4,544.0	4,601.0	1,75,592.9	1,83,600.0	2,15,000.0	2,44,000.0
xi) Petroleum								
xii) Village and Small Industries	5.6	12.0	7.0	10.0	16.5	6.0	6.0	6.0
xiii) Industries@		4.0	1.0	2.0	527.9	7.0	7.0	210.0
xiv) Ports and Light Houses					1,232.3	1,099.0	1,099.0	1,650.0
xv) Road Transport								
xvi) Tourism	11.2	14.0	650.0	14.0	313.0	300.0	300.0	300.0
xvii) Others*	926.1	1,049.5	941.0	961.5	255.7	264.0	264.0	219.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>14,75,929.4</b>	<b>8,13,700.0</b>	<b>4,84,594.0</b>	<b>4,39,194.0</b>	<b>3,37,474.7</b>	<b>3,73,777.0</b>	<b>4,05,877.0</b>	<b>3,71,898.0</b>
1. State Plan Schemes								
2. Central Plan Schemes								
3. Centrally Sponsored Schemes	98,178.6	3,16,700.0	2,17,794.0	3,22,394.0	23,544.6	60,000.0	65,000.0	43,000.0
4. NEC/ Special Plan Scheme								
5. Finance Commission Grants	–	–	–	–	3,13,930.1	3,13,777.0	3,40,877.0	3,28,898.0
i) Post Devolution Revenue Deficit Grants								
ii) Grants for Rural Local Bodies								
iii) Grants for Urban Local Bodies								
iv) Grant in aid for State Disaster Response Fund					1,453.0	2,500.0	2,500.0	2,500.0
v) Others (including Health Sector Grants)					3,12,477.1	3,11,277.0	3,38,377.0	3,26,398.0
6. Grants under proviso to Article 275(1) of the Constitution								
7. Other Grants	13,77,750.7	4,97,000.0	2,66,800.0	1,16,800.0				
of which: GST Compensation (1)#					72,257.3	–	2,000.0	–
GST Compensation (2)#	12,81,701.7	3,80,200.0	1,50,000.0					

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	All STATES AND UTS			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>36,54,40,750.9</b>	<b>43,09,04,060.4</b>	<b>42,10,41,010.2</b>	<b>46,73,80,859.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>27,11,25,782.3</b>	<b>31,46,79,767.6</b>	<b>31,32,99,573.6</b>	<b>35,58,77,705.2</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>17,62,27,622.2</b>	<b>21,23,04,738.4</b>	<b>20,29,99,448.8</b>	<b>23,34,88,917.2</b>
<b>1. Taxes on Income (i+ii)</b>	<b>7,77,112.0</b>	<b>8,61,110.6</b>	<b>9,23,311.8</b>	<b>9,21,080.0</b>
i) Agricultural Income Tax	163.2	801.9	287.9	334.0
ii) Taxes on Professions, Trades, Callings and Employment	7,76,948.8	8,60,308.8	9,23,023.8	9,20,746.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>2,27,02,613.8</b>	<b>2,71,06,448.6</b>	<b>2,59,59,093.2</b>	<b>2,98,43,370.8</b>
i) Land Revenue	17,43,201.5	19,93,675.0	22,87,769.5	21,27,233.5
ii) Stamps and Registration Fees	2,07,72,005.3	2,48,89,978.8	2,34,40,644.4	2,74,91,476.0
iii) Urban Immovable Property Tax	1,87,407.0	2,22,794.8	2,30,679.2	2,24,661.3
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>15,27,47,896.4</b>	<b>18,43,37,179.2</b>	<b>17,61,17,043.9</b>	<b>20,27,24,466.4</b>
i) Sales Tax (a to e)	4,02,71,313.8	4,62,30,938.7	4,29,06,063.7	4,75,99,322.7
a) Central Sales Tax	12,62,425.4	16,91,365.4	12,85,527.6	15,60,171.7
b) State Sales Tax/VAT	3,59,58,782.0	4,16,04,531.5	3,92,93,952.3	4,33,25,033.4
c) Surcharge on Sales Tax	0.1	13.8	9.3	5.3
d) Receipts of Turnover Tax	11.9	11,834.1	18.8	5,020.7
e) Other Receipts	30,51,308.0	29,23,194.0	23,26,555.7	27,09,091.7
ii) State Excise	2,34,60,382.1	2,81,83,567.6	2,73,57,385.3	3,19,57,138.4
iii) Taxes on Vehicles	97,28,572.6	1,13,42,404.8	1,09,35,220.5	1,27,44,396.5
iv) Taxes on Goods and Passengers	2,09,432.7	2,43,819.7	3,09,069.4	2,75,663.8
v) Taxes and Duties on Electricity	60,98,122.3	63,85,357.1	63,99,129.2	71,05,549.6
vi) Entertainment Tax	8,505.4	1,818.0	22,924.1	19,576.2
vii) State Goods and Services Tax	7,26,64,152.7	9,15,20,777.5	8,77,05,379.4	10,24,57,528.6
viii) Other Taxes and Duties	3,07,414.9	4,28,495.8	4,81,872.3	5,65,290.7
<b>B. Share in Central Taxes (i to x)</b>	<b>9,48,98,160.1</b>	<b>10,23,75,029.2</b>	<b>11,03,00,124.8</b>	<b>12,23,88,788.0</b>
i) Central Goods and Services Tax (CGST)	2,68,39,379.0	3,28,54,593.0	3,30,96,520.8	3,70,71,265.0
ii) Corporation Tax	3,17,21,650.1	3,25,72,023.0	3,44,51,523.8	3,86,81,169.1
iii) Income Tax	3,10,87,397.1	3,16,77,029.0	3,65,80,573.2	4,10,55,145.0
iv) Estate Duty	–	–	–	–
v) Other Taxes on Income and Expenditure	–	289.2	194.5	174.0
vi) Taxes on Wealth	1,708.0	-799.0	48,295.9	1,369.3
vii) Customs	37,34,112.0	34,48,801.0	40,99,073.2	35,38,492.9
viii) Union Excise Duties	11,71,735.0	17,28,097.0	17,66,924.6	18,46,702.5
ix) Service Tax	1,48,467.1	36,324.0	58,547.5	40,718.3
x) Other Taxes and Duties on Commodities and Services	1,93,711.9	58,672.0	1,98,471.4	1,53,752.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>9,43,14,968.5</b>	<b>11,62,24,292.7</b>	<b>10,77,41,436.6</b>	<b>11,15,03,154.3</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>2,81,69,283.4</b>	<b>3,56,26,800.6</b>	<b>3,36,59,269.2</b>	<b>3,94,67,686.5</b>
<b>1. Interest Receipts</b>	<b>24,58,046.7</b>	<b>30,17,525.6</b>	<b>29,27,374.5</b>	<b>33,54,880.4</b>
<b>2. Dividends and Profits</b>	<b>3,07,307.8</b>	<b>5,64,462.9</b>	<b>5,94,253.3</b>	<b>6,40,700.2</b>
<b>3. General Services</b>	<b>53,55,013.2</b>	<b>63,08,850.4</b>	<b>71,15,837.5</b>	<b>82,31,546.2</b>
of which: State Lotteries	12,42,124.6	13,03,783.9	13,14,837.2	14,13,811.9



## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Lakh)

Item	All STATES AND UTS			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>30,40,986.1</b>	<b>36,64,761.6</b>	<b>34,57,532.9</b>	<b>38,89,954.9</b>
i) Education, Sports, Art and Culture	9,33,921.0	10,17,953.1	9,42,100.7	11,09,528.3
ii) Medical and Public Health	6,81,505.1	8,62,144.1	7,64,585.4	8,56,995.1
iii) Family Welfare	45,372.2	23,771.4	52,271.2	32,219.4
iv) Water Supply and Sanitation	1,35,613.3	1,75,120.3	2,73,441.3	1,82,939.6
v) Housing	96,046.9	1,78,443.7	2,33,958.4	2,67,940.3
vi) Urban Development	5,84,619.3	8,82,928.4	6,84,606.6	8,34,653.5
vii) Labour and Employment	3,30,504.5	2,77,871.6	2,68,359.2	3,00,107.4
viii) Social Security and Welfare	1,27,015.0	1,32,317.8	1,23,663.3	1,62,935.7
ix) Others	1,06,388.7	1,14,211.1	1,14,546.8	1,42,635.7
<b>5. Fiscal Services</b>	<b>545.8</b>	<b>2,100.5</b>	<b>2,095.1</b>	<b>2,306.0</b>
<b>6. Economic Services ( i to xvii )</b>	<b>1,70,07,383.9</b>	<b>2,20,69,099.7</b>	<b>1,95,62,176.0</b>	<b>2,33,48,298.9</b>
i) Crop Husbandry	3,33,799.2	1,58,303.2	1,59,225.9	2,52,696.6
ii) Animal Husbandry	31,808.4	41,825.9	31,509.6	44,044.9
iii) Fisheries	41,182.4	32,347.9	30,014.9	34,304.2
iv) Forestry and Wildlife	6,99,127.1	9,42,039.5	7,15,362.7	8,90,371.5
v) Plantations	203.1	503.1	503.0	2.9
vi) Co-operation	74,484.9	1,23,120.3	94,807.3	1,35,521.1
vii) Other Agricultural Programmes	19,458.0	17,470.9	21,914.8	25,267.1
viii) Major and Medium Irrigation Projects	6,82,517.6	12,90,089.8	12,30,401.5	13,39,474.7
ix) Minor Irrigation	1,01,784.0	1,23,451.7	1,14,719.9	1,27,846.2
x) Power	12,96,347.3	21,59,235.3	16,37,044.4	23,79,658.3
xi) Petroleum	8,97,917.5	9,70,691.0	8,41,045.6	9,86,588.2
xii) Village and Small Industries	49,465.0	1,03,994.5	73,910.3	62,930.4
xiii) Industries@	1,13,90,957.3	1,43,75,574.5	1,31,51,053.1	1,52,14,573.0
xiv) Ports and Light Houses	1,69,063.6	1,86,577.7	1,86,137.8	1,93,276.0
xv) Road Transport	2,50,411.9	5,65,453.5	3,30,544.3	3,72,507.5
xvi) Tourism	10,959.0	34,521.3	17,840.2	26,105.6
xvii) Others*	9,57,897.6	9,43,899.7	9,26,140.8	12,63,130.9
<b>D. Grants from the Centre (1 to 7)**</b>	<b>6,61,45,685.1</b>	<b>8,05,97,492.2</b>	<b>7,40,82,167.4</b>	<b>7,20,35,467.8</b>
1. State Plan Schemes	-36,137.1	8,73,612.2	5,07,000.0	65,500.0
2. Central Plan Schemes	6,493.1	19,401.2	18,150.1	16,836.0
3. Centrally Sponsored Schemes	2,81,11,132.6	4,89,60,518.9	4,44,10,436.8	4,79,41,326.9
4. NEC/ Special Plan Scheme	-288.7	-	-	-
5. Finance Commission Grants	1,76,06,157.7	1,69,91,996.9	1,72,36,606.1	1,51,52,517.5
i) Post Devolution Revenue Deficit Grants	82,14,007.8	52,94,618.0	52,94,618.0	25,79,918.0
ii) Grants for Rural Local Bodies	45,57,642.9	50,69,060.8	52,50,895.1	56,26,048.7
iii) Grants for Urban Local Bodies	18,92,212.0	25,90,724.2	28,86,875.2	28,88,407.2
iv) Grant in aid for State Disaster Response Fund	18,05,573.0	22,46,146.9	21,80,936.8	23,80,851.4
v) Others (including Health Sector Grants)	11,36,722.0	17,91,446.9	16,23,281.0	16,77,292.2
6. Grants under proviso to Article 275(1) of the Constitution	92,695.1	1,53,900.4	1,49,278.7	3,20,667.6
7. Other Grants	2,03,65,632.5	1,35,98,062.5	1,17,60,695.8	85,38,619.8
of which: GST Compensation (1)#	1,14,696.4	93,000.0	95,000.0	-
GST Compensation (2)#	1,47,60,312.8	39,22,384.0	37,52,294.1	8,42,197.4

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

\* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.

Also see notes to Appendices.

\*\* : The following steps must be done to compare this revised structure with earlier year's published one. From components 1 to 4, there is no change in format. To get statutory grants total, 5 and 6 are required to be added. To get non-Plan Grants, 5,6 and 7 are required to be added.

# : Compensation for Loss of Revenue Arising out of Implementation of GST (State have reported under 1601(08(110)) and 1601(08(114)).

Note: Data pertaining to UT of Jammu and Kashmir for 2022-23 is taken from CAG and are provisional.

Source: Budget documents of State governments. Details in methodology.

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>2,01,25,553.0</b>	<b>2,28,54,071.2</b>	<b>2,12,44,955.6</b>	<b>2,35,91,699.3</b>	<b>17,41,766.8</b>	<b>23,09,479.8</b>	<b>23,60,172.3</b>	<b>25,93,186.9</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>1,37,43,565.6</b>	<b>1,61,48,441.5</b>	<b>1,44,40,968.4</b>	<b>1,65,30,734.9</b>	<b>12,21,311.6</b>	<b>15,42,278.8</b>	<b>17,16,419.8</b>	<b>18,02,990.8</b>
<b>A. Social Services (1 to 12)</b>	<b>88,35,534.6</b>	<b>1,19,08,801.4</b>	<b>97,18,880.0</b>	<b>1,19,08,613.4</b>	<b>5,84,423.8</b>	<b>7,41,523.9</b>	<b>7,33,038.9</b>	<b>7,81,959.9</b>
1. Education, Sports, Art and Culture	26,09,350.9	28,17,301.1	26,58,839.4	30,72,067.1	2,74,847.6	2,68,183.6	2,95,658.2	3,31,830.1
2. Medical and Public Health	7,98,630.5	9,44,893.5	9,96,895.9	12,63,799.0	1,45,295.0	1,42,426.6	1,65,987.1	1,69,078.2
3. Family Welfare	2,98,596.5	3,93,819.5	3,75,239.9	3,99,617.7	2,767.8	2,575.0	3,429.0	112.0
4. Water Supply and Sanitation	56,232.5	81,384.6	53,330.2	96,462.3	63,396.9	1,07,149.5	1,09,819.2	1,09,179.5
5. Housing	8,35,862.5	6,29,099.6	6,86,639.3	4,02,690.6	4,157.2	32,138.5	10,582.8	12,354.4
6. Urban Development	5,83,618.6	7,36,429.6	6,99,439.6	6,79,748.0	21,370.7	98,751.9	41,028.4	40,815.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	22,33,461.5	50,88,820.2	35,87,431.8	47,04,393.2	—	—	—	—
8. Labour and Labour Welfare	47,455.7	79,232.3	44,781.9	59,985.6	5,868.8	6,888.4	7,965.5	5,417.3
9. Social Security and Welfare	3,01,518.4	3,48,670.3	3,07,567.9	4,02,712.0	34,852.8	39,991.3	47,734.7	56,803.7
10. Nutrition	9,10,803.7	5,32,766.1	1,44,646.2	4,59,211.9	4,000.0	1,900.0	4,003.0	2,700.0
11. Relief on account of Natural Calamities	1,26,136.3	2,08,057.3	1,32,619.0	3,19,391.5	17,844.5	32,643.0	37,230.9	45,008.4
12. Others*	33,867.7	48,327.4	31,448.9	48,534.6	10,022.5	8,876.2	9,600.2	8,660.9
<b>B. Economic Services (1 to 9)</b>	<b>49,08,031.0</b>	<b>42,39,640.2</b>	<b>47,22,088.4</b>	<b>46,22,121.5</b>	<b>6,36,887.8</b>	<b>8,00,754.9</b>	<b>9,83,380.8</b>	<b>10,21,030.8</b>
1. Agriculture and Allied Activities (i to xii)	11,16,062.0	13,15,615.6	9,74,218.1	12,12,294.9	1,63,368.6	2,10,422.4	2,08,919.9	2,21,613.8
i) Crop Husbandry	4,58,539.9	5,31,372.5	3,23,192.1	7,33,984.5	59,381.8	49,819.0	75,882.7	61,505.2
ii) Soil and Water Conservation	4,612.4	4,925.9	4,735.6	5,990.1	10,905.4	19,010.3	18,762.4	29,909.4
iii) Animal Husbandry	81,475.7	1,08,698.2	93,320.9	1,08,076.3	15,134.5	16,090.2	19,075.7	23,472.6
iv) Dairy Development	—	—	—	—	3,371.9	496.0	3,657.8	622.9
v) Fisheries	20,059.2	16,683.4	13,902.3	26,730.8	5,413.1	5,810.6	10,446.2	8,463.7
vi) Forestry and Wild Life	29,668.8	61,642.0	30,039.9	64,667.6	31,313.2	99,581.5	56,279.7	80,040.0
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	20,563.3	32,642.5	1,604.1	21,607.3	34,561.6	10,628.0	13,176.0	10,146.6
ix) Agricultural Research and Education	84,980.6	84,110.7	73,321.7	91,674.9	947.8	2,383.2	858.5	4,760.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	14,532.3	18,011.5	20,106.6	25,391.7	1,917.4	2,452.2	2,129.5	2,445.4
xii) Other Agricultural Programmes	4,01,629.9	4,57,528.8	4,13,994.9	1,34,171.7	421.8	4,151.4	8,651.4	247.9
2. Rural Development	10,97,553.5	14,28,207.0	13,36,330.2	13,94,266.1	1,09,995.5	92,762.0	1,59,471.1	1,52,275.6
3. Special Area Programmes	—	—	—	—	11,394.2	1,556.6	7,014.7	2,322.9
4. Irrigation and Flood Control	72,175.3	75,576.1	70,551.1	76,846.4	36,315.2	46,904.0	61,171.9	60,742.1
<i>of which:</i>								
i) Major and Medium Irrigation	61,992.4	64,462.3	59,893.5	65,213.9	—	—	—	—
ii) Minor Irrigation	9,665.9	10,602.1	10,084.0	11,008.2	32,913.9	44,904.0	50,671.9	58,902.1
iii) Flood Control and Drainage	—	4.7	44.8	0.1	3,401.3	2,000.0	10,500.0	1,840.0
5. Energy	18,30,046.0	5,85,873.7	14,92,645.9	7,60,955.7	1,42,530.7	1,86,452.0	2,14,063.3	2,33,291.7
<i>of which: Power</i>	18,30,046.0	5,85,873.7	14,92,645.9	7,60,955.7	1,37,470.7	1,83,516.1	2,08,783.0	2,28,510.9
6. Industry and Minerals (i to iii)	24,490.4	1,40,278.9	53,396.0	1,83,023.0	14,992.0	15,056.0	19,444.1	17,200.2
i) Village and Small Industries	9,801.6	80,235.9	12,472.3	83,302.4	10,128.5	12,080.7	15,047.9	12,737.5
ii) Industries@	14,688.7	51,142.9	32,130.9	78,520.6	3,707.3	2,975.3	3,802.6	3,034.6
iii) Others**	—	8,900.0	8,792.9	21,200.0	1,156.1	—	593.5	1,428.1

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	4,60,484.4	4,73,349.0	5,16,446.2	5,45,134.9	1,15,745.8	1,87,676.5	2,48,701.1	1,99,381.7
i) Roads and Bridges	1,41,706.1	1,23,648.7	1,41,646.6	1,51,328.0	88,838.5	1,62,781.9	2,24,434.8	1,68,514.2
ii) Others @@	3,18,778.3	3,49,700.3	3,74,799.6	3,93,806.9	26,907.4	24,894.6	24,266.4	30,867.6
8. Science, Technology and Environment	977.4	2,052.5	1,032.1	1,028.4	12,404.6	8,310.4	11,634.9	13,447.3
9. General Economic Services (i to iv)	3,06,242.1	2,18,687.4	2,77,468.9	4,48,572.1	30,141.4	51,615.0	52,960.0	1,20,755.5
i) Secretariat– Economic Services	2,50,489.9	1,94,570.6	2,41,469.1	3,10,988.2	12,618.6	32,761.0	30,438.0	92,370.2
ii) Tourism	3,196.5	1,886.3	2,367.8	2,169.6	4,681.7	4,615.0	4,247.8	8,238.3
iii) Civil Supplies	40,315.5	9,652.2	20,846.4	1,16,377.0	8,337.2	9,843.0	13,711.4	15,478.9
iv) Others +	12,240.2	12,578.2	12,785.5	19,037.3	4,503.9	4,396.0	4,562.9	4,668.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>63,80,014.3</b>	<b>67,03,129.7</b>	<b>68,01,854.8</b>	<b>70,58,464.4</b>	<b>5,20,455.2</b>	<b>7,67,201.0</b>	<b>6,43,752.6</b>	<b>7,90,196.1</b>
<b>A. Organs of State</b>	<b>1,02,825.5</b>	<b>1,29,468.5</b>	<b>1,42,326.2</b>	<b>2,82,601.9</b>	<b>19,011.3</b>	<b>70,977.5</b>	<b>41,600.4</b>	<b>50,296.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>97,826.5</b>	<b>1,32,863.3</b>	<b>1,02,636.1</b>	<b>1,44,905.3</b>	<b>6,901.8</b>	<b>7,645.6</b>	<b>7,454.2</b>	<b>8,396.3</b>
i) Collection of Taxes and Duties	97,826.5	1,32,863.3	1,02,636.1	1,44,905.3	6,609.1	7,349.1	7,245.9	8,157.4
ii) Other Fiscal Services	–	–	–	–	292.7	296.5	208.3	238.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>25,49,226.8</b>	<b>29,42,370.5</b>	<b>29,48,115.8</b>	<b>29,29,572.1</b>	<b>90,571.9</b>	<b>98,338.9</b>	<b>98,373.0</b>	<b>1,02,745.0</b>
1. Appropriation for Reduction or Avoidance of Debt	–	75,000.0	–	50,000.0	7,108.0	7,108.0	7,108.0	7,108.0
2. Interest Payments (i to iv)	25,49,226.8	28,67,370.5	29,48,115.8	28,79,572.1	83,463.9	91,230.9	91,265.0	95,637.0
i) Interest on Loans from the Centre	49,382.1	88,922.8	93,312.6	56,771.5	545.5	545.5	344.0	343.5
ii) Interest on Internal Debt	23,67,021.2	26,14,865.7	27,05,090.1	26,49,898.0	60,372.6	64,821.9	67,760.0	71,784.7
<i>of which:</i>								
(a) Interest on Market Loans	21,51,048.6	23,98,800.0	24,94,329.9	24,38,259.0	43,213.2	47,448.0	50,159.0	52,192.8
(b) Interest on NSSF	86,302.3	69,555.8	74,962.9	58,198.7	12,875.6	11,915.0	11,015.0	8,582.5
iii) Interest on Small Savings, State Provident Funds, etc.	1,32,823.5	1,63,582.0	1,44,916.2	1,68,762.0	22,545.9	23,728.1	22,963.0	23,398.3
iv) Others	–	–	4,796.9	4,140.6	–	2,135.4	198.0	110.5
<b>D. Administrative Services (i to v)</b>	<b>13,70,225.1</b>	<b>13,81,776.3</b>	<b>14,39,093.8</b>	<b>15,20,576.2</b>	<b>2,37,328.8</b>	<b>3,38,224.0</b>	<b>2,84,497.0</b>	<b>3,98,087.8</b>
i) Secretariat– General Services	4,11,963.7	3,41,193.5	4,36,424.7	4,46,444.2	20,209.4	28,787.3	23,223.3	30,840.4
ii) District Administration	1,28,563.9	1,29,991.6	1,29,554.6	1,40,551.2	41,650.9	60,672.8	60,438.9	76,407.8
iii) Police	6,72,022.3	7,40,443.2	7,13,708.3	7,53,018.1	1,19,128.6	1,29,096.1	1,25,669.4	1,47,959.6
iv) Public Works	28,853.0	31,753.6	28,621.9	36,255.1	37,098.7	96,972.9	55,437.1	1,23,356.0
v) Others ++	1,28,822.2	1,38,394.5	1,30,784.3	1,44,307.6	19,241.2	22,695.0	19,728.3	19,524.0
<b>E. Pensions</b>	<b>22,58,395.6</b>	<b>21,16,647.0</b>	<b>21,69,636.8</b>	<b>21,80,772.7</b>	<b>1,66,521.5</b>	<b>2,51,879.6</b>	<b>2,11,705.9</b>	<b>2,30,528.4</b>
<b>F. Miscellaneous General Services</b>	<b>1,514.8</b>	<b>4.1</b>	<b>46.0</b>	<b>36.2</b>	<b>119.9</b>	<b>135.4</b>	<b>122.0</b>	<b>142.0</b>
<i>of which:</i>								
Payment on account of State Lotteries	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>1,973.1</b>	<b>2,500.0</b>	<b>2,132.4</b>	<b>2,500.0</b>	–	–	–	–
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,973.1	2,500.0	2,132.4	2,500.0	–	–	–	–

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,01,81,464.3</b>	<b>1,11,33,659.1</b>	<b>1,18,43,394.9</b>	<b>1,10,09,185.6</b>	<b>1,83,97,621.6</b>	<b>2,07,84,799.7</b>	<b>2,50,02,382.4</b>	<b>,25,67,699.6</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>66,81,524.0</b>	<b>69,95,631.8</b>	<b>75,48,839.4</b>	<b>64,44,780.4</b>	<b>1,27,94,692.7</b>	<b>1,37,79,234.9</b>	<b>1,77,99,785.3</b>	<b>1,46,91,670.6</b>
<b>A. Social Services (1 to 12)</b>	<b>51,90,398.7</b>	<b>53,02,454.0</b>	<b>57,74,579.7</b>	<b>48,11,688.6</b>	<b>88,34,847.6</b>	<b>93,93,154.9</b>	<b>1,22,13,407.8</b>	<b>1,02,30,696.1</b>
1. Education, Sports, Art and Culture	19,29,022.1	21,81,904.0	24,01,431.0	21,68,865.6	41,49,470.3	40,91,269.7	55,95,153.0	51,61,020.7
2. Medical and Public Health	5,93,414.5	6,25,480.1	6,65,881.9	6,70,595.3	8,42,246.3	13,40,988.9	15,14,612.6	11,53,805.0
3. Family Welfare	36,972.0	44,803.6	51,523.6	47,235.1	96,056.4	1,46,356.2	1,53,386.2	2,28,640.7
4. Water Supply and Sanitation	51,772.9	65,623.4	65,623.4	1,08,626.5	2,55,172.1	3,28,623.3	8,35,416.3	2,95,775.5
5. Housing	12,82,878.2	6,82,216.9	6,82,216.9	2,84,422.8	12,57,493.5	6,94,414.0	7,44,783.6	4,58,000.0
6. Urban Development	2,55,572.3	3,64,031.2	3,89,664.9	1,94,049.8	5,00,080.1	8,78,265.0	11,51,444.2	10,36,955.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	3,07,636.2	3,27,948.3	3,31,881.1	2,60,140.0	2,86,494.0	3,61,078.7	3,69,243.1	3,49,828.1
8. Labour and Labour Welfare	16,156.7	21,958.9	22,703.6	20,216.4	58,476.2	80,290.9	81,779.9	92,183.0
9. Social Security and Welfare	4,63,045.9	7,29,458.3	8,53,121.3	7,50,390.9	9,84,078.9	7,21,184.7	9,33,543.3	7,02,546.5
10. Nutrition	88,846.3	1,02,361.8	1,05,210.4	87,138.1	1,81,076.3	1,98,743.8	2,46,443.8	1,91,995.2
11. Relief on account of Natural Calamities	1,51,278.5	1,42,895.8	1,80,735.8	2,05,095.9	1,93,939.7	5,08,502.5	5,43,752.5	5,13,792.7
12. Others*	13,803.0	13,771.6	24,585.9	14,912.1	30,264.0	43,437.2	43,849.3	46,153.7
<b>B. Economic Services (1 to 9)</b>	<b>14,91,125.3</b>	<b>16,93,177.8</b>	<b>17,74,259.7</b>	<b>16,33,091.8</b>	<b>39,59,845.1</b>	<b>43,86,080.1</b>	<b>55,86,377.5</b>	<b>44,60,974.5</b>
1. Agriculture and Allied Activities (i to xii)	3,99,709.2	4,91,493.4	5,63,919.7	5,16,721.5	4,56,286.3	7,33,097.2	8,07,389.0	7,54,939.6
i) Crop Husbandry	1,28,499.7	1,58,147.5	2,01,160.2	1,43,677.3	1,80,588.1	3,36,428.8	3,66,874.2	3,19,155.9
ii) Soil and Water Conservation	13,278.4	17,634.5	22,071.0	25,132.6	20,440.3	17,658.4	17,658.4	22,863.4
iii) Animal Husbandry	35,044.5	55,249.3	55,589.0	55,779.7	39,554.4	81,543.2	86,613.1	92,174.3
iv) Dairy Development	4,375.7	5,168.6	5,168.6	7,356.1	11,498.1	20,305.1	21,441.2	18,611.3
v) Fisheries	11,333.4	13,171.2	13,171.2	13,739.7	16,606.4	36,165.9	37,589.6	38,638.4
vi) Forestry and Wild Life	84,463.2	1,13,830.2	1,14,143.6	1,30,524.2	56,028.8	72,835.6	75,765.5	79,597.2
vii) Plantations								
viii) Food Storage and Warehousing	62,444.7	58,902.5	82,726.5	73,930.9	43,411.7	50,101.0	60,101.0	56,500.1
ix) Agricultural Research and Education	44,208.6	48,298.6	48,298.6	43,702.5	36,147.4	47,694.3	58,320.1	60,990.8
x) Agricultural Finance Institutions								
xi) Co-operation	11,365.9	15,681.9	16,181.9	17,632.7	51,684.5	68,568.3	81,229.3	62,701.9
xii) Other Agricultural Programmes	4,695.2	5,409.1	5,409.1	5,246.0	326.6	1,796.6	1,796.6	3,706.4
2. Rural Development	5,37,564.1	5,61,888.0	5,63,982.3	5,11,741.1	13,31,084.1	17,09,883.5	23,19,186.9	18,94,405.0
3. Special Area Programmes	20,184.5	13,358.9	13,364.0	6,762.1				
4. Irrigation and Flood Control	1,34,644.2	1,39,493.4	1,39,864.0	1,61,239.1	1,29,351.2	1,39,235.1	1,42,561.3	1,42,320.7
of which:								
i) Major and Medium Irrigation	20,634.4	28,304.7	28,304.7	30,457.8	60,255.4	66,326.8	67,098.0	69,593.8
ii) Minor Irrigation	80,006.3	69,135.3	69,505.8	82,655.7	17,527.2	22,001.3	24,501.4	23,308.9
iii) Flood Control and Drainage	33,556.5	41,393.5	41,393.5	47,451.4	49,145.3	47,585.0	47,640.0	46,095.0
5. Energy	1,15,153.2	77,764.9	74,699.9	41,777.2	12,74,997.7	9,91,952.6	13,95,552.6	9,86,754.0
of which: Power	1,15,085.6	77,668.3	74,548.9	41,674.8	12,70,135.7	9,86,063.0	13,89,663.0	9,75,763.0
6. Industry and Minerals (i to iii)	1,01,630.1	1,19,633.5	1,23,807.0	1,53,037.1	1,31,360.6	1,36,993.0	1,61,447.7	1,60,289.5
i) Village and Small Industries	37,102.8	52,758.9	52,937.1	50,017.4	63,632.5	50,116.9	54,460.4	60,165.0
ii) Industries@	64,527.3	66,874.6	70,870.0	1,03,019.6	67,728.1	86,876.1	1,06,987.2	1,00,124.6
iii) Others**								

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,19,448.7	2,12,868.5	2,17,661.3	1,74,662.6	4,71,923.2	5,59,063.0	6,09,063.0	4,14,589.5
i) Roads and Bridges	92,572.7	1,71,948.8	1,72,208.8	1,42,404.2	4,58,372.2	5,44,408.5	5,94,408.5	3,90,462.9
ii) Others @@	26,876.1	40,919.8	45,452.6	32,258.4	13,551.0	14,654.5	14,654.5	24,126.6
8. Science, Technology and Environment	1,900.6	4,738.9	4,895.2	2,900.2	225.9	713.0	713.0	742.1
9. General Economic Services (i to iv)	60,890.8	71,938.2	72,066.3	64,251.0	1,64,616.1	1,15,142.7	1,50,464.0	1,06,934.1
i) Secretariat– Economic Services	50,599.2	57,488.3	57,616.4	45,796.7	13,570.0	14,942.9	15,713.7	17,084.9
ii) Tourism	4,482.7	5,135.4	5,135.4	7,666.6	17,123.9	16,718.9	20,077.4	19,511.1
iii) Civil Supplies	40.1	86.9	86.9	440.2	81,472.4	56,883.3	87,877.6	55,820.5
iv) Others +	5,768.8	9,227.6	9,227.6	10,347.5	52,449.8	26,597.6	26,795.3	14,517.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>34,48,317.3</b>	<b>40,37,729.9</b>	<b>41,94,258.1</b>	<b>44,75,296.8</b>	<b>56,02,917.4</b>	<b>70,04,900.9</b>	<b>72,01,933.2</b>	<b>78,75,365.1</b>
<b>A. Organs of State</b>	<b>69,398.6</b>	<b>1,06,778.2</b>	<b>1,46,254.1</b>	<b>1,25,622.8</b>	<b>1,94,493.1</b>	<b>2,10,446.3</b>	<b>2,39,783.4</b>	<b>2,93,538.2</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,02,968.0</b>	<b>1,55,976.1</b>	<b>1,55,976.2</b>	<b>1,54,628.9</b>	<b>1,57,880.2</b>	<b>2,42,993.5</b>	<b>2,79,779.9</b>	<b>2,90,242.2</b>
i) Collection of Taxes and Duties	1,02,763.2	1,55,572.7	1,55,572.7	1,54,170.5	1,57,555.3	2,42,654.9	2,79,441.2	2,89,942.6
ii) Other Fiscal Services	204.8	403.5	403.5	458.5	324.9	338.6	338.6	299.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>8,87,497.2</b>	<b>10,81,537.0</b>	<b>11,06,537.0</b>	<b>11,99,738.2</b>	<b>16,47,153.5</b>	<b>19,82,350.3</b>	<b>19,82,350.3</b>	<b>22,17,214.7</b>
1. Appropriation for Reduction or Avoidance of Debt	2,00,000.0	2,00,000.0	2,25,000.0	2,40,000.0	1,28,800.0	1,46,906.0	1,46,906.0	1,64,596.1
2. Interest Payments (i to iv)	6,87,497.2	8,81,537.0	8,81,537.0	9,59,738.2	15,18,353.5	18,35,444.3	18,35,444.3	20,52,618.6
i) Interest on Loans from the Centre	9,093.1	9,615.0	9,615.0	9,551.6	42,326.5	62,102.1	62,102.1	57,707.0
ii) Interest on Internal Debt	5,89,073.8	7,32,428.8	7,32,428.8	8,55,717.1	13,58,847.8	16,50,973.2	16,47,973.2	18,74,842.7
<i>of which:</i>								
(a) Interest on Market Loans	5,10,524.2	6,47,090.2	6,47,090.2	7,51,546.2	11,64,532.1	14,66,392.3	14,63,392.3	17,13,057.9
(b) Interest on NSSF	54,285.5	47,252.3	47,252.3	39,982.2	1,33,107.7	1,14,904.6	1,14,904.6	96,701.4
iii) Interest on Small Savings, State Provident Funds, etc.	89,330.3	1,39,493.2	1,39,493.2	88,364.5	1,16,657.0	1,21,100.0	1,24,100.0	1,18,800.0
iv) Others		–		6,105.0	522.2	1,269.0	1,269.0	1,269.0
<b>D. Administrative Services (i to v)</b>	<b>6,77,812.8</b>	<b>10,29,288.9</b>	<b>10,72,771.1</b>	<b>11,49,981.1</b>	<b>12,93,110.8</b>	<b>16,25,418.7</b>	<b>17,56,327.6</b>	<b>18,94,756.9</b>
i) Secretariat– General Services	34,794.1	88,574.9	1,10,421.9	2,65,503.4	35,179.6	45,751.2	47,402.4	51,999.8
ii) District Administration	23,552.0	30,645.7	36,519.5	37,943.7	55,323.3	78,871.8	79,096.3	79,884.4
iii) Police	4,82,556.6	7,30,275.0	7,32,608.2	6,45,329.5	9,23,560.7	11,25,913.5	12,08,790.9	13,10,103.9
iv) Public Works	38,948.4	62,405.6	62,405.6	89,565.7	63,712.8	92,128.6	95,994.5	1,40,179.6
v) Others ++	97,961.6	1,17,387.7	1,30,815.8	1,11,638.8	2,15,334.4	2,82,753.7	3,25,043.4	3,12,589.3
<b>E. Pensions</b>	<b>16,40,663.2</b>	<b>16,20,891.3</b>	<b>16,20,891.3</b>	<b>17,81,143.4</b>	<b>23,10,786.6</b>	<b>29,43,692.0</b>	<b>29,43,692.0</b>	<b>31,79,613.0</b>
<b>F. Miscellaneous General Services</b>	<b>69,977.6</b>	<b>43,258.5</b>	<b>91,828.5</b>	<b>64,182.4</b>	<b>-506.7</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>
<i>of which:</i>								
Payment on account of State Lotteries		–			–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>51,622.9</b>	<b>1,00,297.4</b>	<b>1,00,297.4</b>	<b>89,108.4</b>	<b>11.5</b>	<b>663.9</b>	<b>663.9</b>	<b>663.9</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	51,622.9	1,00,276.5	1,00,296.5	89,107.4	11.5	663.9	663.9	663.9

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>85,28,503.5</b>	<b>1,02,50,065.6</b>	<b>1,27,01,954.6</b>	<b>1,24,84,000.7</b>	<b>14,88,363.8</b>	<b>19,55,837.8</b>	<b>19,94,694.6</b>	<b>19,88,759.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>61,31,725.2</b>	<b>75,47,211.8</b>	<b>99,36,184.9</b>	<b>94,70,632.7</b>	<b>9,45,426.9</b>	<b>12,78,174.6</b>	<b>13,32,826.3</b>	<b>12,64,541.8</b>
<b>A. Social Services (1 to 12)</b>	<b>31,81,804.7</b>	<b>42,00,316.2</b>	<b>49,89,814.8</b>	<b>55,63,196.4</b>	<b>5,33,474.6</b>	<b>7,26,062.2</b>	<b>7,51,620.8</b>	<b>7,14,165.5</b>
1. Education, Sports, Art and Culture	17,72,475.3	21,89,491.3	21,76,173.8	24,58,828.7	2,38,343.2	3,36,488.7	3,48,739.0	3,25,147.5
2. Medical and Public Health	5,62,423.8	6,68,576.9	7,90,917.3	9,02,818.3	1,33,508.0	1,92,990.3	1,95,463.4	1,77,215.0
3. Family Welfare	27,004.9	38,343.9	38,343.9	44,069.9	1,636.2	2,125.2	2,125.2	1,785.6
4. Water Supply and Sanitation	40,330.0	77,434.9	74,285.9	76,432.0	24,035.3	34,658.0	40,469.9	57,181.8
5. Housing	1,24,664.7	3,23,229.0	7,13,683.5	8,40,069.9	1,549.1	1,850.0	1,880.0	2,150.0
6. Urban Development	2,63,997.8	2,74,840.4	3,29,384.3	3,11,264.6	13,090.6	25,903.8	26,935.0	20,464.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	30,059.8	39,990.2	39,990.2	46,767.8	12,672.5	10,659.7	10,751.7	10,419.0
8. Labour and Labour Welfare	24,871.8	69,942.3	93,662.8	50,563.1	6,823.2	12,843.1	12,865.4	10,764.1
9. Social Security and Welfare	2,02,463.9	2,84,462.7	4,75,197.9	6,44,788.3	90,873.6	96,338.5	97,703.8	96,962.6
10. Nutrition	61,657.7	99,869.8	99,669.8	84,055.5	2,176.2	2,281.0	2,281.0	2,227.1
11. Relief on account of Natural Calamities	31,285.2	68,524.7	68,725.4	53,568.7	2,225.1	2,369.7	2,349.7	2,111.6
12. Others*	40,569.7	65,610.0	89,780.0	49,969.7	6,541.7	7,554.2	10,056.6	7,737.3
<b>B. Economic Services (1 to 9)</b>	<b>29,49,920.5</b>	<b>33,46,895.7</b>	<b>49,46,370.1</b>	<b>39,07,436.3</b>	<b>4,11,952.3</b>	<b>5,52,112.4</b>	<b>5,81,205.5</b>	<b>5,50,376.3</b>
1. Agriculture and Allied Activities (i to xii)	17,32,936.7	19,61,130.9	33,42,407.1	22,97,746.8	44,741.5	69,209.8	69,903.1	63,095.9
i) Crop Husbandry	8,98,504.0	9,52,126.5	24,11,379.8	12,71,392.3	12,954.9	23,727.53	23,856.1	20,890.0
ii) Soil and Water Conservation	11,163.3	20,566.8	20,517.5	21,270.7	327.6	413.74	427.4	452.6
iii) Animal Husbandry	38,770.6	57,214.3	56,844.5	56,454.0	6,133.0	9,155.77	9,426.8	9,432.8
iv) Dairy Development	—	—	—	—	5,944.0	7,319.31	7,111.3	7,065.5
v) Fisheries	10,236.2	19,443.9	20,443.9	22,145.0	4,248.9	3,658.54	3,710.6	3,789.6
vi) Forestry and Wild Life	1,34,695.7	2,06,290.6	2,09,769.1	2,14,720.2	8,876.4	15,300.07	15,245.1	12,548.8
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	5,91,158.4	6,37,797.5	5,55,761.4	6,38,344.7	3,666.3	5,506.00	5,963.1	4,755.2
ix) Agricultural Research and Education	19,271.0	23,790.9	23,790.9	34,114.1	331.9	493.35	510.4	588.4
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	27,537.4	41,700.3	41,699.8	36,605.7	2,096.3	3,333.44	3,350.5	3,370.6
xii) Other Agricultural Programmes	1,600.0	2,200.0	2,200.0	2,700.0	162.2	302.01	302.0	202.5
2. Rural Development	3,88,451.5	5,03,067.9	5,43,698.7	6,85,965.9	21,171.1	46,716.08	38,696.7	28,531.9
3. Special Area Programmes	—	—	—	—	904.3	1,482.50	1,512.0	1,427.5
4. Irrigation and Flood Control	54,794.5	50,957.5	50,957.5	54,555.2	14,380.1	21,182.1	24,392.1	24,584.0
<i>of which:</i>								
i) Major and Medium Irrigation	47,461.1	41,428.2	41,428.2	43,940.4	5,446.4	8,659.8	8,883.3	9,218.7
ii) Minor Irrigation	7,333.4	9,529.2	9,529.2	10,614.8	5,447.0	7,363.95	8,391.5	7,964.8
iii) Flood Control and Drainage	—	—	—	—	2,056.9	3,100.00	5,125.0	5,310.0
5. Energy	5,33,711.5	4,89,472.3	6,56,417.1	5,80,910.5	2,75,068.0	3,03,240.61	3,35,795.0	3,16,164.8
<i>of which: Power</i>	5,26,219.0	4,82,522.3	6,49,067.1	5,68,260.4	2,74,414.5	2,98,971.37	3,31,521.4	3,09,607.7
6. Industry and Minerals (i to iii)	98,829.2	1,36,203.0	1,46,320.8	1,60,504.2	10,392.7	24,188.9	24,198.8	22,942.8
i) Village and Small Industries	20,862.2	25,893.3	25,951.9	26,824.3	2,482.5	7,432.10	7,404.2	6,828.7
ii) Industries@	77,967.0	1,10,309.7	1,20,368.9	1,33,679.9	7,438.9	16,106.8	16,144.7	15,464.1
iii) Others**	—	—	—	—	471.3	650.00	650.0	650.0



## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,29,574.8	1,88,206.7	1,87,481.6	1,05,229.9	33,126.2	50,971.8	51,109.6	63,381.8
i) Roads and Bridges	1,25,793.2	1,74,972.5	1,77,246.5	85,699.0	8,552.8	18,336.92	18,409.3	30,954.3
ii) Others @@	3,781.6	13,234.2	10,235.0	19,530.9	24,573.4	32,634.8	32,700.3	32,427.5
8. Science, Technology and Environment	1,049.2	2,395.0	2,105.0	2,080.0	2,943.6	10,208.50	10,711.5	9,807.5
9. General Economic Services (i to iv)	10,573.3	15,462.4	16,982.4	20,443.8	9,224.8	24,912.1	24,886.5	20,440.3
i) Secretariat- Economic Services	2,335.1	4,260.3	4,220.3	4,142.5	330.5	966.00	854.0	376.5
ii) Tourism	4,574.5	5,371.0	6,871.0	9,819.4	6,189.6	16,869.70	16,895.8	13,985.0
iii) Civil Supplies	-	-	-	-	1,232.1	2,645.50	2,645.5	1,893.8
iv) Others +	3,663.7	5,831.1	5,891.1	6,481.9	1,472.6	4,430.9	4,491.3	4,185.0
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>22,82,521.7</b>	<b>25,79,597.1</b>	<b>26,36,012.5</b>	<b>28,77,636.1</b>	<b>5,42,937.0</b>	<b>6,77,663.3</b>	<b>6,61,868.3</b>	<b>7,24,217.3</b>
<b>A. Organs of State</b>	<b>68,930.1</b>	<b>1,04,199.3</b>	<b>1,14,787.4</b>	<b>1,29,431.0</b>	<b>19,996.8</b>	<b>35,010.66</b>	<b>35,136.7</b>	<b>35,272.6</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,35,122.5</b>	<b>1,98,137.1</b>	<b>1,99,830.0</b>	<b>2,24,833.0</b>	<b>10,040.6</b>	<b>16,896.6</b>	<b>16,956.8</b>	<b>15,964.3</b>
i) Collection of Taxes and Duties	1,35,122.5	1,98,137.1	1,99,830.0	2,24,833.0	10,040.6	15,770.6	15,830.8	14,899.3
ii) Other Fiscal Services	-	-	-	-	-	1,126.00	1,126.0	1,065.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>6,78,208.3</b>	<b>7,33,486.7</b>	<b>7,45,665.5</b>	<b>8,41,100.5</b>	<b>1,89,644.3</b>	<b>2,05,762.3</b>	<b>1,97,362.3</b>	<b>2,09,035.0</b>
1. Appropriation for Reduction or Avoidance of Debt	40,000.0	41,500.0	41,500.0	48,000.0	8,000.0	6,000.00	6,000.0	4,000.0
2. Interest Payments (i to iv)	6,38,208.3	6,91,986.7	7,04,165.5	7,93,100.5	1,81,644.3	1,99,762.3	1,91,362.3	2,05,035.0
i) Interest on Loans from the Centre	11,166.1	20,630.8	20,630.8	20,630.8	2,110.2	5,010.0	2,510.0	5,010.0
ii) Interest on Internal Debt	5,22,479.3	5,34,743.0	5,42,223.0	6,12,723.1	1,54,717.6	1,67,057.5	1,61,257.5	1,71,557.5
<i>of which:</i>								
(a) Interest on Market Loans	4,65,650.4	4,62,310.0	4,69,790.0	5,38,292.0	1,33,984.6	1,46,000.0	1,37,500.0	1,46,000.0
(b) Interest on NSSF	32,821.9	35,000.0	35,000.0	35,000.0	16,473.5	16,000.0	16,000.0	16,000.0
iii) Interest on Small Savings, State Provident Funds, etc.	55,467.7	67,011.2	67,011.2	74,261.2	17,139.1	18,220.0	18,220.0	18,220.0
iv) Others	49,095.2	69,601.6	74,300.4	85,485.4	7,677.5	9,474.8	9,374.8	10,247.5
<b>D. Administrative Services (i to v)</b>	<b>6,33,549.4</b>	<b>8,03,616.8</b>	<b>8,33,299.5</b>	<b>9,03,472.6</b>	<b>1,10,411.6</b>	<b>1,93,641.8</b>	<b>1,88,632.6</b>	<b>1,79,048.1</b>
i) Secretariat- General Services	49,412.1	60,962.8	58,821.1	37,348.9	7,802.0	8,853.70	9,062.9	9,744.1
ii) District Administration	33,812.8	41,381.5	41,447.3	50,570.3	7,762.0	11,722.65	11,766.7	9,742.1
iii) Police	4,55,438.6	5,93,875.6	6,10,924.7	6,72,395.1	63,537.7	89,441.04	89,241.1	86,788.2
iv) Public Works	48,051.0	39,431.7	51,618.3	62,053.5	11,632.2	5,372.18	48,545.9	45,298.8
v) Others ++	46,834.9	67,965.2	70,488.2	81,104.7	19,677.8	29,904.2	30,016.1	27,474.9
<b>E. Pensions</b>	<b>7,66,145.7</b>	<b>7,39,127.3</b>	<b>7,41,354.3</b>	<b>7,73,703.2</b>	<b>2,11,902.6</b>	<b>2,22,580.90</b>	<b>2,20,105.5</b>	<b>2,81,356.9</b>
<b>F. Miscellaneous General Services</b>	<b>565.8</b>	<b>1,030.0</b>	<b>1,075.8</b>	<b>5,095.8</b>	<b>941.1</b>	<b>3,771.00</b>	<b>3,674.5</b>	<b>3,540.4</b>
<i>of which:</i>								
Payment on account of State Lotteries					131.8	381.0	381.1	606.4
<b>III. Grants-in-Aid and Contributions</b>	<b>1,14,256.6</b>	<b>1,23,256.6</b>	<b>1,29,757.2</b>	<b>1,35,731.9</b>				
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,14,256.6	1,23,256.6	1,29,757.2	1,35,731.9				



**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,79,54,329.0</b>	<b>1,98,67,157.9</b>	<b>1,97,17,480.7</b>	<b>2,19,83,189.0</b>	<b>1,06,40,621.2</b>	<b>1,26,07,145.2</b>	<b>1,18,95,145.4</b>	<b>1,34,45,636.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>1,17,79,768.0</b>	<b>1,22,40,066.0</b>	<b>1,27,59,189.0</b>	<b>1,38,57,102.0</b>	<b>64,33,757.4</b>	<b>79,82,666.3</b>	<b>71,63,241.9</b>	<b>82,61,915.5</b>
<b>A. Social Services (1 to 12)</b>	<b>75,12,507.0</b>	<b>74,91,876.0</b>	<b>81,77,085.0</b>	<b>87,50,835.0</b>	<b>43,68,039.9</b>	<b>49,32,761.6</b>	<b>45,68,922.8</b>	<b>53,43,661.1</b>
1. Education, Sports, Art and Culture	32,19,175.0	34,45,003.0	35,45,006.0	40,08,232.0	18,03,949.7	19,67,777.9	17,15,031.9	19,97,623.1
2. Medical and Public Health	8,50,149.0	8,71,450.0	9,51,885.0	9,63,540.0	6,04,438.2	6,75,776.2	6,10,968.0	7,89,912.5
3. Family Welfare	2,97,796.0	3,36,247.0	4,42,197.0	5,85,192.0	25,390.2	30,021.0	29,985.0	36,365.0
4. Water Supply and Sanitation	75,958.0	80,468.0	92,840.0	1,08,140.0	2,24,326.3	2,37,624.6	2,65,431.1	2,42,648.1
5. Housing	2,53,566.0	2,27,296.0	3,23,585.0	2,55,734.0	27,007.3	43,065.0	38,518.6	42,970.0
6. Urban Development	12,05,104.0	7,41,913.0	8,24,375.0	8,18,214.0	3,75,813.2	4,39,921.1	3,75,137.2	5,61,904.2
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,91,718.0	5,77,910.0	6,31,320.0	6,77,829.0	55,774.7	97,449.1	80,933.5	85,234.5
8. Labour and Labour Welfare	1,23,609.0	1,59,538.0	1,42,873.0	1,83,171.0	1,18,321.0	1,63,650.3	92,017.0	1,17,505.4
9. Social Security and Welfare	4,23,792.0	4,35,717.0	4,92,463.0	5,03,134.0	10,03,580.5	10,95,930.3	11,88,206.1	13,14,892.2
10. Nutrition	3,79,319.0	4,76,302.0	5,56,645.0	5,34,317.0	35,469.1	62,362.0	47,037.6	52,292.2
11. Relief on account of Natural Calamities	1,55,353.0	1,06,197.0	1,38,310.0	66,563.0	68,150.4	74,002.2	89,082.8	58,514.7
12. Others*	36,968.0	33,835.0	35,586.0	46,769.0	25,819.3	45,182.0	36,574.1	43,799.3
<b>B. Economic Services (1 to 9)</b>	<b>42,67,261.0</b>	<b>47,48,190.0</b>	<b>45,82,104.0</b>	<b>51,06,267.0</b>	<b>20,65,717.5</b>	<b>30,49,904.7</b>	<b>25,94,319.0</b>	<b>29,18,254.4</b>
1. Agriculture and Allied Activities (i to xii)	6,92,670.0	10,40,888.0	9,77,620.0	10,31,396.0	4,80,689.8	7,03,597.1	5,32,248.0	7,07,432.5
i) Crop Husbandry	1,94,664.0	4,42,860.0	4,18,523.0	4,29,829.0	2,24,309.3	2,97,383.5	1,89,150.4	3,18,679.7
ii) Soil and Water Conservation	1,278.0	1,249.0	1,212.0	1,201.0	14,355.1	17,477.1	15,151.9	19,821.5
iii) Animal Husbandry	97,855.0	1,53,900.0	1,33,691.0	1,66,397.0	89,089.8	1,45,335.5	1,23,293.1	1,42,245.0
iv) Dairy Development	6,568.0	6,973.0	7,612.0	7,112.0	43.2	85.1	48.8	67.0
v) Fisheries	38,457.0	77,807.0	53,670.0	69,630.0	10,045.5	24,799.5	15,720.6	23,534.1
vi) Forestry and Wild Life	66,740.0	82,352.0	77,126.0	94,305.0	36,828.6	58,070.7	41,681.9	57,088.8
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	9,049.0	21,164.0	18,604.0	18,656.0	34,357.1	88,986.2	73,821.6	74,901.4
ix) Agricultural Research and Education	90,271.0	86,193.0	85,002.0	90,548.0	14,288.3	2.0	—	2.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	1,87,075.0	1,67,597.0	1,79,364.0	1,52,794.0	57,201.5	71,221.6	73,205.8	70,855.1
xii) Other Agricultural Programmes	713.0	793.0	2,816.0	924.0	171.5	236.0	173.8	238.0
2. Rural Development	6,95,017.0	6,22,504.0	6,05,267.0	7,01,485.0	2,45,935.7	6,08,778.9	5,09,687.7	6,61,956.4
3. Special Area Programmes	10,403.0	11,524.0	11,535.0	4,242.0	—	—	—	—
4. Irrigation and Flood Control	1,57,339.0	2,82,202.0	2,65,271.0	4,25,657.0	2,42,533.5	3,09,762.8	2,35,677.3	3,07,172.6
of which:								
i) Major and Medium Irrigation	52,924.0	54,370.0	44,220.0	56,555.0	1,73,482.8	2,02,457.2	1,71,219.6	2,24,578.6
ii) Minor Irrigation	98,393.0	2,20,553.0	2,14,466.0	3,59,811.0	696.5	1,214.0	687.7	842.0
iii) Flood Control and Drainage	4,655.0	5,375.0	5,371.0	7,606.0	—	—	—	—
5. Energy	12,56,234.0	12,83,658.0	10,60,470.0	14,41,260.0	7,07,220.3	7,67,182.0	8,03,970.2	6,77,236.0
of which: Power	12,02,855.0	12,30,091.0	10,08,185.0	13,33,851.0	6,76,486.3	7,14,981.0	7,23,066.0	6,35,016.0
6. Industry and Minerals (i to iii)	4,42,097.0	6,28,999.0	7,58,360.0	7,21,787.0	68,966.8	1,83,424.0	91,342.0	1,34,336.0
i) Village and Small Industries	1,55,909.0	2,02,083.0	2,00,213.0	2,14,887.0	51,294.6	1,22,042.9	65,573.9	70,641.2
ii) Industries@	2,84,131.0	4,16,916.0	5,51,147.0	5,01,900.0	17,672.2	61,381.1	25,768.1	63,694.8
iii) Others**	2,057.0	10,000.0	7,000.0	5,000.0	—	—	—	—

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	6,66,506.0	4,83,924.0	5,28,455.0	3,26,499.0	3,07,211.9	4,53,320.0	4,03,342.3	4,07,185.2
i) Roads and Bridges	4,86,264.0	3,72,833.0	4,00,137.0	1,96,536.0	65,037.3	1,53,081.0	1,43,330.4	1,13,391.0
ii) Others @@	1,80,242.0	1,11,091.0	1,28,318.0	1,29,963.0	2,42,174.6	3,00,239.0	2,60,011.9	2,93,794.2
8. Science, Technology and Environment	1,20,204.0	1,47,547.0	1,13,990.0	1,38,582.0	3,010.0	7,690.9	4,758.1	7,994.4
9. General Economic Services (i to iv)	2,26,791.0	2,46,944.0	2,61,136.0	3,15,359.0	10,149.6	16,149.0	13,293.4	14,941.4
i) Secretariat– Economic Services	20,624.0	16,465.0	19,309.0	17,571.0	3,563.9	4,731.3	3,731.5	4,382.6
ii) Tourism	16,063.0	24,828.0	21,525.0	36,150.0	3,517.3	6,553.5	5,444.2	5,694.0
iii) Civil Supplies	1,78,978.0	1,88,359.0	2,03,428.0	2,42,238.0	24.7	27.0	28.0	33.0
iv) Others +	11,126.0	17,292.0	16,874.0	19,400.0	3,043.8	4,837.2	4,089.7	4,831.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>61,26,911.0</b>	<b>75,65,506.9</b>	<b>68,96,706.7</b>	<b>80,59,291.0</b>	<b>42,06,863.8</b>	<b>46,24,478.9</b>	<b>47,31,903.5</b>	<b>51,83,720.8</b>
<b>A. Organs of State</b>	<b>1,86,611.0</b>	<b>1,93,780.0</b>	<b>2,13,145.0</b>	<b>2,60,241.0</b>	<b>1,37,086.6</b>	<b>1,85,375.1</b>	<b>1,87,627.0</b>	<b>1,88,893.2</b>
<b>B. Fiscal Services (i + ii)</b>	<b>82,738.0</b>	<b>1,23,176.0</b>	<b>1,13,322.0</b>	<b>1,46,612.0</b>	<b>68,936.2</b>	<b>99,617.1</b>	<b>73,287.1</b>	<b>82,338.6</b>
i) Collection of Taxes and Duties	82,738.0	1,23,176.0	1,13,322.0	1,46,612.0	68,774.4	99,395.8	73,102.6	82,136.6
ii) Other Fiscal Services	–	–	–	–	161.9	221.3	184.4	202.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>27,35,368.0</b>	<b>33,61,951.9</b>	<b>29,78,978.7</b>	<b>31,95,356.0</b>	<b>20,39,557.3</b>	<b>21,54,990.3</b>	<b>22,54,990.3</b>	<b>25,44,170.3</b>
1. Appropriation for Reduction or Avoidance of Debt	2,00,000.0	5,00,000.0	2,00,000.0	2,00,000.0	30,000.0	30,000.0	30,000.0	30,000.0
2. Interest Payments (i to iv)	25,35,368.0	28,61,951.9	27,78,978.7	29,95,356.0	20,09,557.3	21,24,990.3	22,24,990.3	25,14,170.3
i) Interest on Loans from the Centre	29,958.2	35,987.1	50,090.4	54,168.0	7,050.6	6,580.0	6,580.0	6,575.0
ii) Interest on Internal Debt	23,20,541.3	25,73,241.4	24,78,557.2	26,94,922.0	18,17,835.9	19,24,182.2	20,12,500.2	22,90,811.2
<i>of which:</i>								
(a) Interest on Market Loans	19,70,868.7	22,34,035.6	21,54,295.6	23,73,624.0	14,80,980.7	16,10,200.0	17,32,000.0	20,37,500.0
(b) Interest on NSSF	2,74,264.1	2,39,040.3	2,39,040.3	2,03,817.0	70,747.1	61,500.0	61,018.0	52,772.0
iii) Interest on Small Savings, State Provident Funds, etc.	71,985.6	1,05,220.7	1,02,823.0	1,05,319.0	1,27,712.7	1,37,855.0	1,48,855.0	1,52,400.0
iv) Others	1,12,882.9	1,47,502.7	1,47,508.1	1,40,947.0	56,958.1	56,373.1	57,055.1	64,384.1
<b>D. Administrative Services (i to v)</b>	<b>8,68,647.0</b>	<b>9,37,728.0</b>	<b>10,63,230.0</b>	<b>11,84,065.0</b>	<b>7,20,832.3</b>	<b>8,64,359.6</b>	<b>7,75,653.7</b>	<b>8,33,199.6</b>
i) Secretariat– General Services	55,731.0	35,386.0	34,782.0	47,364.0	26,480.6	37,420.0	32,611.6	38,667.9
ii) District Administration	55,408.0	81,998.0	66,690.0	98,295.0	29,058.3	46,927.1	33,177.9	37,738.4
iii) Police	5,89,343.0	6,39,297.0	7,25,831.0	7,81,141.0	5,56,894.8	6,24,452.1	5,88,042.0	6,23,404.6
iv) Public Works	41,200.0	39,781.0	72,118.0	70,001.0	20,240.1	43,639.0	22,545.4	19,346.4
v) Others ++	1,26,965.0	1,41,266.0	1,63,809.0	1,87,264.0	88,158.4	1,11,921.5	99,277.0	1,14,042.3
<b>E. Pensions</b>	<b>22,43,520.0</b>	<b>21,52,901.0</b>	<b>25,17,968.0</b>	<b>26,42,360.0</b>	<b>12,40,382.8</b>	<b>13,00,000.0</b>	<b>14,20,003.0</b>	<b>15,00,003.0</b>
<b>F. Miscellaneous General Services</b>	<b>10,027.0</b>	<b>7,95,970.0</b>	<b>10,063.0</b>	<b>6,30,657.0</b>	<b>68.7</b>	<b>20,136.8</b>	<b>20,342.4</b>	<b>35,116.2</b>
<i>of which:</i>								
Payment on account of State Lotteries	–	–	–	–	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>47,650.0</b>	<b>61,585.0</b>	<b>61,585.0</b>	<b>66,796.0</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	47,650.0	61,585.0	61,585.0	66,796.0	–	–	–	–

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>44,42,525.9</b>	<b>42,70,399.5</b>	<b>46,17,629.8</b>	<b>46,66,662.9</b>	<b>62,99,933.5</b>	<b>77,00,875.6</b>	<b>76,15,475.2</b>	<b>81,48,549.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>26,65,590.0</b>	<b>25,04,048.4</b>	<b>27,83,872.4</b>	<b>26,67,650.8</b>	<b>31,83,721.7</b>	<b>39,45,400.5</b>	<b>39,80,153.9</b>	<b>46,05,039.1</b>
<b>A. Social Services (1 to 12)</b>	<b>17,40,848.4</b>	<b>16,89,783.6</b>	<b>18,67,066.5</b>	<b>18,40,483.5</b>	<b>22,98,436.9</b>	<b>28,14,493.3</b>	<b>25,78,991.3</b>	<b>28,29,661.3</b>
1. Education, Sports, Art and Culture	8,64,550.2	8,79,996.9	8,82,578.5	9,53,921.7	11,42,743.8	14,27,349.4	13,15,276.4	14,48,877.9
2. Medical and Public Health	2,53,457.7	2,36,105.9	2,56,468.5	2,52,709.3	5,02,788.9	5,53,552.3	5,30,238.6	5,73,730.7
3. Family Welfare	62,688.7	59,142.7	60,416.6	69,637.4	70,106.0	72,922.4	75,843.7	92,162.9
4. Water Supply and Sanitation	1,32,518.7	1,23,677.5	1,28,221.5	1,31,382.8	1,74,431.8	1,83,541.6	1,74,202.0	1,78,924.9
5. Housing	11,769.5	7,162.6	17,261.6	25,542.6	10,516.7	13,238.9	10,761.0	12,218.6
6. Urban Development	90,513.1	55,346.8	1,09,375.4	58,004.2	1,27,035.0	1,29,750.6	1,21,513.1	1,25,419.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,693.8	10,831.4	8,511.9	7,124.1	9,555.0	19,829.1	14,659.5	19,663.9
8. Labour and Labour Welfare	38,010.9	33,284.6	37,155.1	26,464.3	4,808.8	10,098.9	7,379.3	7,959.3
9. Social Security and Welfare	1,87,055.9	2,14,875.0	2,20,699.7	2,41,476.2	1,68,034.7	2,67,558.9	1,94,574.5	2,36,330.2
10. Nutrition	6,372.6	7,901.0	7,901.0	7,901.0	41,775.9	87,222.8	86,563.7	84,233.9
11. Relief on account of Natural Calamities	68,586.0	50,100.0	1,28,850.1	52,500.1	31,101.8	31,138.7	31,110.5	31,079.2
12. Others*	11,631.4	11,359.1	9,626.6	13,819.9	15,538.6	18,289.5	16,869.1	19,060.5
<b>B. Economic Services (1 to 9)</b>	<b>9,24,741.6</b>	<b>8,14,264.9</b>	<b>9,16,805.9</b>	<b>8,27,167.3</b>	<b>8,85,284.8</b>	<b>11,30,907.2</b>	<b>14,01,162.6</b>	<b>17,75,377.8</b>
1. Agriculture and Allied Activities (i to xii)	2,94,856.6	2,78,292.1	2,97,324.6	2,71,825.8	3,35,543.6	3,93,873.1	3,57,254.3	3,93,564.1
i) Crop Husbandry	89,638.7	75,672.2	80,529.6	77,547.5	66,219.7	79,137.1	71,886.1	81,096.4
ii) Soil and Water Conservation	10,990.7	9,382.4	9,387.5	9,993.1	5,814.2	7,285.8	6,223.0	6,461.8
iii) Animal Husbandry	44,924.1	45,001.8	45,777.7	48,311.5	58,836.4	66,908.2	61,777.0	72,798.2
iv) Dairy Development	3,520.1	13,375.9	13,443.9	3,824.7				
v) Fisheries	3,488.4	2,839.1	2,661.5	2,911.4	10,789.8	11,156.9	10,862.4	15,072.0
vi) Forestry and Wild Life	70,347.3	77,173.1	83,166.7	78,644.2	1,25,840.7	1,56,192.9	1,34,196.0	1,44,349.8
vii) Plantations	141.7	112.7	122.2	109.6				
viii) Food Storage and Warehousing	37,938.0	25,069.5	29,642.2	19,527.7	16,761.2	22,188.7	20,535.9	22,064.2
ix) Agricultural Research and Education	29,164.4	25,555.2	27,828.7	25,647.7	40,674.9	40,941.3	40,941.3	41,671.2
x) Agricultural Finance Institutions								
xi) Co-operation	4,703.2	4,107.2	4,764.7	5,305.5	7,968.7	7,119.7	8,025.0	7,369.1
xii) Other Agricultural Programmes	-	3.0	-	3.0	2,638.0	2,942.6	2,807.7	2,681.2
2. Rural Development	1,99,962.6	1,87,124.6	1,81,189.4	2,12,305.1	57,897.3	73,956.7	65,415.8	92,742.1
3. Special Area Programmes								
4. Irrigation and Flood Control	46,257.1	47,110.5	49,005.4	49,507.7	63,933.0	75,363.2	66,685.2	67,433.0
of which:								
i) Major and Medium Irrigation	2,633.5	2,333.0	3,147.5	2,451.5	7,878.4	10,293.0	8,564.3	8,609.2
ii) Minor Irrigation	43,927.6	44,560.6	45,626.1	46,834.0	41,316.7	47,168.8	43,138.6	43,717.1
iii) Flood Control and Drainage	-304.0	216.9	231.9	222.2	11,740.5	14,295.9	12,079.4	12,419.2
5. Energy	1,10,539.9	52,118.4	1,19,493.0	51,968.4	2,76,873.7	4,38,824.2	7,80,598.2	10,79,971.3
of which: Power	1,10,019.8	51,598.5	1,19,064.4	51,684.5	2,76,873.7	4,38,824.2	7,80,598.2	10,79,971.3
6. Industry and Minerals (i to iii)	26,413.9	17,810.7	22,598.3	17,944.1	43,716.1	52,872.0	42,357.7	53,028.6
i) Village and Small Industries	20,201.4	14,808.8	19,515.5	14,927.2	32,450.6	45,037.4	35,992.4	45,013.1
ii) Industries@	6,212.6	3,002.0	3,082.8	3,016.9	11,265.5	7,834.6	6,365.3	8,015.6
iii) Others**								

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	2,34,106.6	2,20,508.8	2,27,753.3	2,11,616.5	66,601.5	42,572.5	40,193.7	34,857.8
i) Roads and Bridges	1,76,820.5	1,85,736.4	1,50,494.3	1,77,675.8	66,601.5	42,572.5	40,193.7	34,857.8
ii) Others @@	57,286.0	34,772.4	77,259.0	33,940.7				
8. Science, Technology and Environment	1,282.0	1,408.0	1,216.7	1,420.0	4,848.1	5,648.2	5,239.1	5,397.0
9. General Economic Services (i to iv)	11,323.0	9,891.7	18,225.2	10,579.7	35,871.6	47,797.3	43,418.7	48,383.9
i) Secretariat- Economic Services	3,380.3	4,460.4	4,088.0	4,944.8	8,860.6	10,884.1	10,383.4	10,744.4
ii) Tourism	2,736.7	1,921.7	2,530.9	2,182.0	17,449.9	23,461.1	20,966.4	24,245.6
iii) Civil Supplies	3,663.9	1,844.3	1,857.6	1,865.9				
iv) Others +	1,542.1	1,665.3	9,748.8	1,587.1	9,561.1	13,452.2	12,068.9	13,394.0
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>17,76,326.7</b>	<b>17,65,287.8</b>	<b>18,32,694.1</b>	<b>19,97,948.8</b>	<b>31,16,211.8</b>	<b>37,55,475.1</b>	<b>36,35,321.3</b>	<b>35,43,510.6</b>
<b>A. Organs of State</b>	<b>46,584.8</b>	<b>40,148.7</b>	<b>46,990.3</b>	<b>47,357.1</b>	<b>40,576.9</b>	<b>1,00,891.9</b>	<b>78,391.5</b>	<b>1,16,628.0</b>
<b>B. Fiscal Services (i + ii)</b>	<b>38,664.0</b>	<b>35,802.2</b>	<b>39,087.7</b>	<b>51,617.6</b>	<b>62,163.8</b>	<b>81,205.5</b>	<b>69,393.0</b>	<b>72,223.9</b>
i) Collection of Taxes and Duties	38,541.5	35,669.6	38,964.0	51,489.7	60,941.7	77,390.0	68,278.2	69,813.8
ii) Other Fiscal Services	122.5	132.6	123.8	128.0	1,222.1	3,815.5	1,114.8	2,410.1
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>4,82,864.0</b>	<b>5,56,202.5</b>	<b>5,65,825.7</b>	<b>6,25,536.2</b>	<b>8,55,273.2</b>	<b>9,70,769.0</b>	<b>9,50,793.3</b>	<b>10,34,416.6</b>
1. Appropriation for Reduction or Avoidance of Debt	–	2.0	–	2.0	5,891.0	7,251.0	7,251.0	7,251.0
2. Interest Payments (i to iv)	4,82,864.0	5,56,200.5	5,65,825.7	6,25,534.2	8,49,382.2	9,63,518.0	9,43,542.3	10,27,165.6
i) Interest on Loans from the Centre	8,146.2	7,286.5	8,087.8	7,185.9	4,633.3	3,850.0	3,687.0	2,731.0
ii) Interest on Internal Debt	3,47,690.7	4,26,614.0	4,24,237.9	4,79,598.3	6,22,755.1	6,85,902.0	7,22,268.0	8,23,808.0
<i>of which:</i>								
(a) Interest on Market Loans	2,67,145.7	3,53,940.0	3,50,642.0	4,12,623.3	3,86,075.3	3,80,150.0	4,37,743.0	5,13,263.0
(b) Interest on NSSF	41,797.6	36,348.6	36,348.6	30,899.7	60,758.9	53,744.0	53,744.0	46,491.0
iii) Interest on Small Savings, State Provident Funds, etc.	1,21,640.0	1,16,800.0	1,28,000.0	1,33,250.0	1,91,010.7	1,93,000.0	1,85,493.3	1,81,797.6
iv) Others	5,387.2	5,500.0	5,500.0	5,500.0	30,983.2	80,766.0	32,094.0	18,829.0
<b>D. Administrative Services (i to v)</b>	<b>2,76,012.6</b>	<b>2,61,140.1</b>	<b>2,71,960.2</b>	<b>2,75,001.8</b>	<b>10,43,832.6</b>	<b>13,49,922.1</b>	<b>11,71,965.4</b>	<b>9,11,415.0</b>
i) Secretariat- General Services	10,032.2	10,054.8	10,688.7	11,264.7	14,103.2	18,785.2	15,969.4	16,468.3
ii) District Administration	28,281.9	24,630.0	25,008.3	26,430.0	56,998.0	80,654.1	71,467.0	71,008.6
iii) Police	1,52,546.2	1,52,987.1	1,56,854.7	1,64,902.9	8,20,024.2	10,52,997.2	9,09,524.0	6,43,713.1
iv) Public Works	42,868.4	39,069.3	37,491.5	37,762.3	69,211.5	89,853.1	81,906.5	86,376.5
v) Others ++	42,283.9	34,398.8	41,917.1	34,641.9	83,495.8	1,07,632.6	93,098.5	93,848.6
<b>E. Pensions</b>	<b>9,28,386.9</b>	<b>8,69,378.2</b>	<b>9,06,248.8</b>	<b>9,96,110.0</b>	<b>11,14,238.3</b>	<b>12,52,472.1</b>	<b>13,64,558.6</b>	<b>14,05,807.7</b>
<b>F. Miscellaneous General Services</b>	<b>3,814.5</b>	<b>2,616.1</b>	<b>2,581.4</b>	<b>2,326.1</b>	<b>127.1</b>	<b>214.5</b>	<b>219.5</b>	<b>3,019.5</b>
<i>of which:</i>								
Payment on account of State Lotteries								
<b>III. Grants-in-Aid and Contributions</b>	<b>609.2</b>	<b>1,063.3</b>	<b>1,063.3</b>	<b>1,063.3</b>				
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	609.2	1,063.3	1,063.3	1,063.3				

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>66,68,163.4</b>	<b>84,67,600.1</b>	<b>88,09,319.2</b>	<b>91,83,154.3</b>	<b>2,15,58,396.4</b>	<b>2,50,93,250.3</b>	<b>2,40,73,104.0</b>	<b>2,90,53,135.2</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>43,42,058.0</b>	<b>58,88,410.1</b>	<b>60,73,917.4</b>	<b>64,47,673.6</b>	<b>1,38,10,605.6</b>	<b>1,63,74,545.0</b>	<b>1,57,34,649.4</b>	<b>1,87,83,889.3</b>
<b>A. Social Services (1 to 12)</b>	<b>27,63,998.7</b>	<b>35,12,104.6</b>	<b>35,39,785.5</b>	<b>36,47,816.0</b>	<b>81,01,114.1</b>	<b>96,73,058.4</b>	<b>94,02,672.6</b>	<b>1,16,63,982.6</b>
1. Education, Sports, Art and Culture	11,65,354.0	14,26,156.1	14,00,673.8	13,71,173.8	31,26,303.9	31,87,356.9	30,38,123.5	39,32,740.4
2. Medical and Public Health	4,65,543.4	5,99,053.2	5,83,236.5	6,30,596.7	10,36,710.2	12,77,899.4	12,39,453.7	14,00,037.5
3. Family Welfare	507.1	552.5	790.3	635.8	94,167.4	53,963.4	56,336.9	1,04,631.7
4. Water Supply and Sanitation	31,816.7	34,373.8	41,580.4	51,567.2	5,35,611.8	86,207.3	96,560.4	86,175.2
5. Housing	1,909.6	6,000.0	6,000.0	12,000.0	3,74,345.0	3,14,068.0	2,12,119.1	2,57,619.9
6. Urban Development	1,94,513.4	2,42,459.3	2,42,644.1	2,37,169.8	3,40,321.1	2,91,418.5	1,97,141.6	1,27,977.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,44,763.5	2,22,747.6	2,75,276.7	2,64,374.3	8,51,542.5	8,44,781.3	8,61,303.4	10,12,328.0
8. Labour and Labour Welfare	51,499.6	87,725.8	85,243.9	92,543.0	63,795.7	1,16,646.6	87,802.6	1,79,086.8
9. Social Security and Welfare	5,48,688.7	6,18,349.5	6,23,818.2	6,95,044.3	11,29,655.8	30,66,306.0	31,25,748.6	42,12,493.8
10. Nutrition	35,766.6	90,700.2	69,502.4	92,106.0	1,58,161.2	2,83,298.0	2,83,298.0	1,83,000.0
11. Relief on account of Natural Calamities	-147.3	1,59,027.7	1,74,184.8	1,62,615.6	3,01,511.2	1,20,643.8	1,72,488.8	1,22,732.6
12. Others*	23,783.2	24,958.9	36,834.5	37,989.6	88,988.2	30,469.1	32,296.1	45,159.4
<b>B. Economic Services (1 to 9)</b>	<b>15,78,059.3</b>	<b>23,76,305.5</b>	<b>25,34,131.9</b>	<b>27,99,857.6</b>	<b>57,09,491.5</b>	<b>67,01,486.6</b>	<b>63,31,976.8</b>	<b>71,19,906.7</b>
1. Agriculture and Allied Activities (i to xii)	2,75,799.7	4,78,471.4	4,06,936.4	5,06,554.2	16,21,440.6	21,31,896.9	19,50,253.9	22,52,433.2
i) Crop Husbandry	90,917.1	1,93,920.2	1,36,327.3	2,06,345.5	6,47,855.9	3,82,117.1	3,79,077.2	4,60,760.2
ii) Soil and Water Conservation	1,467.9	1,769.4	1,742.2	1,920.7	43,224.0	31,736.0	29,420.0	36,031.9
iii) Animal Husbandry	21,170.4	49,142.0	38,491.0	49,679.5	1,19,708.1	1,44,158.1	1,42,931.1	1,65,368.2
iv) Dairy Development	7,977.6	41,074.6	34,438.7	40,690.4	1,20,151.1	1,18,070.4	1,18,070.4	1,30,100.0
v) Fisheries	11,297.3	16,893.2	15,451.3	17,627.3	18,467.2	22,458.6	22,458.6	25,046.1
vi) Forestry and Wild Life	69,873.3	1,14,162.1	1,26,928.6	1,34,523.7	1,46,545.2	1,46,612.2	1,45,740.8	1,69,266.1
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	3,05,950.4	10,40,845.3	8,82,016.8	9,95,743.0
ix) Agricultural Research and Education	24,448.0	32,322.4	30,574.1	30,352.7	72,751.7	81,005.0	82,362.5	79,619.6
x) Agricultural Finance Institutions	-	-	-	-	-	-	-	-
xi) Co-operation	48,373.2	28,826.2	22,588.5	25,180.7	1,41,978.6	1,64,894.3	1,48,176.5	1,90,498.1
xii) Other Agricultural Programmes	274.9	361.4	394.9	233.6	4,808.5	-	-	-
2. Rural Development	6,23,885.3	10,80,866.4	8,04,222.6	13,44,117.2	11,23,430.6	9,40,441.0	9,34,287.9	10,18,994.8
3. Special Area Programmes	-	-	-	-	21,324.9	1,347.8	1,347.8	1,283.7
4. Irrigation and Flood Control	37,798.6	45,298.4	44,225.8	47,843.9	1,89,055.6	1,84,642.9	1,84,643.9	1,73,860.4
of which:								
i) Major and Medium Irrigation	30,512.9	37,134.7	36,021.1	38,922.9	1,51,048.1	1,36,367.3	1,35,726.9	1,30,124.6
ii) Minor Irrigation	7,285.8	8,143.7	8,184.7	8,900.9	30,954.6	42,569.4	43,010.4	38,397.3
iii) Flood Control and Drainage	-	20.0	20.0	20.0	242.2	297.0	304.1	-
5. Energy	3,53,108.2	3,54,471.1	9,24,440.5	4,70,864.0	14,10,342.6	22,16,153.5	20,56,034.4	22,49,999.9
of which: Power	3,23,996.2	3,34,471.1	9,04,440.5	4,32,864.0	14,09,342.7	22,14,653.5	20,54,534.4	22,44,999.9
6. Industry and Minerals (i to iii)	30,953.4	52,234.5	49,063.0	53,682.1	1,57,965.9	1,49,142.3	1,47,087.3	1,82,613.0
i) Village and Small Industries	8,542.4	13,419.4	13,066.4	13,578.9	1,19,814.4	1,14,787.7	1,11,080.1	1,37,158.8
ii) Industries@	22,411.0	38,815.1	35,996.6	40,103.2	38,151.5	34,354.6	36,007.2	45,454.3
iii) Others**	-	-	-	-	-	-	-	-

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	54,904.8	75,111.6	72,641.3	78,640.5	6,34,671.9	5,90,824.0	5,90,409.2	7,95,857.5
i) Roads and Bridges	37,698.9	54,845.0	54,892.6	58,941.3	2,66,962.3	2,07,007.8	2,07,666.4	1,95,684.1
ii) Others @@	17,206.0	20,266.6	17,748.6	19,699.2	3,67,709.6	3,83,816.2	3,82,742.9	6,00,173.4
8. Science, Technology and Environment	—	—	—	—	3,850.1	6,220.3	6,293.0	7,567.1
9. General Economic Services (i to iv)	2,01,609.4	2,89,852.1	2,32,602.3	2,98,155.8	5,47,409.3	4,80,818.0	4,61,619.3	4,37,297.2
i) Secretariat— Economic Services	49,266.1	7,811.3	8,160.1	8,243.3	38,258.4	45,369.0	44,178.2	94,143.0
ii) Tourism	6,452.9	10,984.1	9,962.1	7,694.8	19,546.8	9,953.7	9,883.4	10,288.8
iii) Civil Supplies	1,43,792.0	2,68,026.2	2,11,439.6	2,79,013.0	3,711.2	4,516.5	4,730.4	5,059.8
iv) Others +	2,098.4	3,030.5	3,040.5	3,204.7	4,85,893.0	4,20,978.9	4,02,827.3	3,27,805.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>23,26,105.5</b>	<b>25,79,175.0</b>	<b>27,35,386.9</b>	<b>27,35,470.7</b>	<b>71,81,604.8</b>	<b>80,37,130.1</b>	<b>76,56,818.6</b>	<b>95,85,892.2</b>
<b>A. Organs of State</b>	<b>90,364.4</b>	<b>1,23,710.5</b>	<b>1,41,259.6</b>	<b>1,85,602.9</b>	<b>2,38,774.5</b>	<b>3,14,456.7</b>	<b>3,23,571.1</b>	<b>3,28,368.8</b>
<b>B. Fiscal Services (i + ii)</b>	<b>73,422.4</b>	<b>66,157.4</b>	<b>70,340.9</b>	<b>73,383.9</b>	<b>2,43,199.5</b>	<b>2,66,265.1</b>	<b>2,75,720.9</b>	<b>2,86,468.1</b>
i) Collection of Taxes and Duties	73,218.9	65,890.6	70,023.9	73,383.9	2,41,981.7	2,64,885.0	2,74,299.9	2,84,886.3
ii) Other Fiscal Services	203.5	266.8	317.0	—	1,217.8	1,380.1	1,421.0	1,581.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>6,73,828.8</b>	<b>7,35,408.9</b>	<b>8,36,603.9</b>	<b>7,64,657.5</b>	<b>31,42,715.7</b>	<b>36,02,708.2</b>	<b>32,54,279.7</b>	<b>41,23,353.7</b>
1. Appropriation for Reduction or Avoidance of Debt	50,000.0	56,700.0	86,700.0	59,200.0	3,00,000.0	2,00,000.0	2,00,000.0	2,00,000.0
2. Interest Payments (i to iv)	6,23,828.8	6,78,708.9	7,49,903.9	7,05,457.5	28,42,715.7	34,02,708.2	30,54,279.7	39,23,353.7
i) Interest on Loans from the Centre	12,250.3	6,074.3	6,074.3	39,501.9	51,674.9	50,996.2	50,996.2	47,253.2
ii) Interest on Internal Debt	5,69,060.5	6,11,529.6	6,11,529.6	6,08,940.6	24,74,265.1	29,99,104.0	26,40,766.0	34,99,452.5
<i>of which:</i>								
(a) Interest on Market Loans	4,29,124.7	4,67,262.0	4,67,262.0	4,70,000.0	23,27,273.6	28,57,134.0	25,00,790.2	33,47,378.0
(b) Interest on NSSF	57,724.2	50,387.0	50,387.0	44,000.0	1,16,297.9	1,00,555.0	1,00,555.0	84,812.0
iii) Interest on Small Savings, State Provident Funds, etc.	26,040.4	35,475.0	35,475.0	35,475.0	3,12,892.7	3,49,801.0	3,59,231.5	3,73,254.0
iv) Others	16,477.7	25,630.0	96,825.0	21,540.0	3,883.1	2,807.0	3,286.0	3,394.0
<b>D. Administrative Services (i to v)</b>	<b>7,07,692.5</b>	<b>7,78,096.7</b>	<b>8,11,380.9</b>	<b>8,36,627.1</b>	<b>11,08,643.5</b>	<b>13,10,691.2</b>	<b>12,60,238.1</b>	<b>15,77,307.9</b>
i) Secretariat— General Services	12,188.1	14,491.7	15,580.7	14,422.8	26,654.3	43,762.8	35,864.2	67,864.0
ii) District Administration	38,139.9	50,722.2	51,557.0	59,510.9	58,920.1	78,218.4	67,455.5	1,11,677.0
iii) Police	5,93,265.9	6,39,395.2	6,60,043.2	6,78,714.1	7,95,615.4	9,43,785.6	9,06,431.0	11,30,512.2
iv) Public Works	13,559.2	19,246.1	20,203.0	23,277.8	93,456.9	93,550.7	93,486.9	1,06,610.0
v) Others ++	50,539.3	54,241.5	63,997.0	60,701.6	1,33,996.8	1,51,373.7	1,57,000.6	1,60,644.7
<b>E. Pensions</b>	<b>7,80,317.2</b>	<b>8,74,751.5</b>	<b>8,74,751.5</b>	<b>8,74,149.3</b>	<b>24,01,953.8</b>	<b>25,11,579.4</b>	<b>25,11,579.4</b>	<b>32,35,544.7</b>
<b>F. Miscellaneous General Services</b>	<b>480.2</b>	<b>1,050.0</b>	<b>1,050.0</b>	<b>1,050.0</b>	<b>46,317.8</b>	<b>31,429.5</b>	<b>31,429.5</b>	<b>34,849.0</b>
<i>of which:</i>								
Payment on account of State Lotteries	—	—	—	—	—	—	—	—
<b>III. Grants-in-Aid and Contributions</b>	<b>—</b>	<b>15.0</b>	<b>15.0</b>	<b>10.0</b>	<b>5,66,186.1</b>	<b>6,81,575.2</b>	<b>6,81,636.0</b>	<b>6,83,353.8</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	10.0	—	10.0	5,66,186.1	6,81,575.2	6,81,636.0	6,83,353.8



Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,41,95,093.7</b>	<b>1,59,36,091.2</b>	<b>1,51,42,237.3</b>	<b>1,66,50,121.1</b>	<b>1,99,89,527.9</b>	<b>2,25,29,713.4</b>	<b>2,31,11,234.4</b>	<b>2,61,64,441.1</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>62,55,673.0</b>	<b>68,53,341.8</b>	<b>57,08,700.5</b>	<b>69,64,038.5</b>	<b>1,37,21,113.5</b>	<b>1,48,08,055.2</b>	<b>1,54,13,093.2</b>	<b>1,73,97,309.0</b>
<b>A. Social Services (1 to 12)</b>	<b>50,27,590.6</b>	<b>51,89,181.2</b>	<b>45,46,342.2</b>	<b>52,75,062.5</b>	<b>82,08,455.5</b>	<b>98,71,691.4</b>	<b>96,08,817.5</b>	<b>1,15,00,738.1</b>
1. Education, Sports, Art and Culture	22,03,814.6	23,86,686.8	21,74,821.6	23,81,159.6	32,66,871.9	39,82,633.6	37,45,251.0	42,63,376.7
2. Medical and Public Health	9,27,089.6	9,15,011.5	8,29,851.8	9,41,428.0	11,81,000.6	13,25,925.9	14,33,610.4	17,91,114.4
3. Family Welfare	58,001.4	50,867.8	49,817.0	42,449.0	60,222.0	70,235.4	76,106.5	86,118.9
4. Water Supply and Sanitation	24,474.0	44,287.6	16,252.1	44,240.0	1,20,223.6	86,877.6	42,191.3	70,278.9
5. Housing	9,245.5	7,639.3	7,652.0	7,710.3	10,81,773.3	8,70,058.3	3,70,836.1	5,68,188.0
6. Urban Development	1,52,192.7	1,65,885.8	95,726.5	1,52,356.3	5,51,852.8	5,28,663.0	4,61,009.8	4,26,448.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	2,38,434.1	2,42,280.2	1,85,951.3	2,35,482.2	5,14,386.7	6,28,640.5	6,13,179.3	6,71,979.3
8. Labour and Labour Welfare	63,406.8	1,18,029.6	98,160.9	1,05,026.0	1,95,303.8	2,26,535.7	1,22,342.2	1,64,319.0
9. Social Security and Welfare	12,94,059.5	11,88,591.6	10,20,072.1	12,94,514.7	8,52,075.5	16,27,962.8	23,34,208.9	28,98,704.9
10. Nutrition	59.0	70.7	63.2	67.6	1,22,920.8	1,27,225.0	1,14,184.4	1,24,200.2
11. Relief on account of Natural Calamities	37,231.4	47,060.0	49,156.4	48,531.0	1,87,382.4	3,14,671.1	2,11,419.7	3,48,960.3
12. Others*	19,582.1	22,770.4	18,817.4	22,097.9	74,442.2	82,262.5	84,477.8	87,049.4
<b>B. Economic Services (1 to 9)</b>	<b>12,28,082.4</b>	<b>16,64,160.5</b>	<b>11,62,358.3</b>	<b>16,88,976.0</b>	<b>55,12,658.0</b>	<b>49,36,363.8</b>	<b>58,04,275.7</b>	<b>58,96,570.9</b>
1. Agriculture and Allied Activities (i to xii)	5,53,129.8	7,34,790.1	6,05,450.5	7,23,880.4	13,20,359.9	15,37,391.8	16,13,729.1	19,37,679.6
i) Crop Husbandry	1,27,623.1	1,41,474.1	1,13,020.2	1,48,671.3	7,96,748.1	8,18,780.9	9,40,286.7	9,91,718.9
ii) Soil and Water Conservation	10,079.0	13,301.5	10,232.7	13,656.2	5,883.9	11,013.1	6,787.4	7,159.8
iii) Animal Husbandry	68,382.6	95,252.2	80,512.3	94,817.8	1,09,841.0	1,47,841.7	1,42,238.8	2,08,715.4
iv) Dairy Development	13,213.2	17,086.3	11,593.9	16,813.6	—	—	—	—
v) Fisheries	36,115.2	45,498.1	32,630.2	41,882.1	12,104.6	22,548.3	19,668.5	20,489.0
vi) Forestry and Wild Life	60,737.3	72,381.5	64,600.9	73,004.5	1,66,622.4	2,32,780.6	2,09,805.1	2,44,153.3
vii) Plantations	55.0	200.0	60.0	434.4	—	—	—	—
viii) Food Storage and Warehousing	1,42,852.7	1,98,616.2	1,80,982.8	1,82,317.5	1,22,596.6	1,98,080.0	1,93,075.5	3,46,735.0
ix) Agricultural Research and Education	54,360.8	49,875.2	41,658.0	50,350.5	22,438.0	17,938.0	17,938.0	22,300.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	31,771.5	44,537.0	39,744.2	46,383.0	84,125.4	88,409.3	83,929.1	96,408.2
xii) Other Agricultural Programmes	7,939.3	56,568.1	30,415.3	55,549.6	—	—	—	—
2. Rural Development	1,95,708.3	5,03,568.6	1,61,163.8	5,36,217.2	6,60,253.0	9,39,415.9	12,27,068.7	12,31,577.0
3. Special Area Programmes	5,022.7	22,500.0	9,452.5	7,300.0	—	—	—	—
4. Irrigation and Flood Control	58,040.1	61,342.0	57,012.0	66,443.7	1,59,507.0	1,73,931.4	1,57,785.8	1,76,130.5
of which:								
i) Major and Medium Irrigation	29,677.6	29,923.3	28,189.1	30,879.7	1,37,542.8	1,63,113.6	1,47,074.3	1,64,152.1
ii) Minor Irrigation	21,931.7	22,667.5	21,077.8	26,784.1	21,246.5	9,790.5	9,790.5	11,090.5
iii) Flood Control and Drainage	6,430.9	8,751.2	7,745.2	8,779.9	—	—	—	—
5. Energy	38,605.3	10,080.8	81,124.6	9,520.6	27,15,252.5	16,84,622.2	22,99,646.8	17,63,448.2
of which: Power	35,928.3	3,987.0	78,823.8	3,462.0	27,13,571.4	16,78,710.1	22,97,990.1	17,60,956.1
6. Industry and Minerals (i to iii)	46,982.2	70,078.0	47,390.5	79,103.9	4,24,057.1	3,87,090.7	2,82,751.3	5,08,955.4
i) Village and Small Industries	36,886.6	54,069.8	38,567.6	51,929.6	1,00,226.5	86,496.5	64,020.7	1,14,895.7
ii) Industries@	7,335.3	9,658.2	6,218.9	19,824.3	3,23,830.6	3,00,594.1	2,18,730.6	3,94,059.7
iii) Others**	2,760.3	6,350.0	2,604.0	7,350.0	—	—	—	—



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	2,47,832.9	1,52,555.2	1,06,482.5	1,67,428.4	1,80,254.7	1,58,705.7	1,75,819.8	2,08,688.0
i) Roads and Bridges	2,35,536.7	1,29,867.5	85,464.9	1,43,295.8	1,79,616.4	1,57,550.7	1,74,664.7	2,07,328.0
ii) Others @@	12,296.1	22,687.7	21,017.5	24,132.6	638.3	1,155.1	1,155.1	1,360.0
8. Science, Technology and Environment	13,928.4	22,857.6	15,644.9	22,426.8	17,685.3	18,561.7	18,661.9	30,209.2
9. General Economic Services (i to iv)	68,832.8	86,388.3	78,637.1	76,655.1	35,288.7	36,644.5	28,812.5	39,883.0
i) Secretariat– Economic Services	22,663.2	29,085.1	26,435.6	21,579.9	3,519.2	5,561.9	4,208.4	6,708.7
ii) Tourism	20,095.0	23,414.0	19,049.7	23,396.2	14,347.8	11,806.3	7,321.0	13,021.2
iii) Civil Supplies	5,745.7	7,484.6	6,443.8	7,130.6	–	–	–	–
iv) Others +	20,328.9	26,404.6	26,708.0	24,548.4	17,421.6	19,276.3	17,283.1	20,153.1
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>69,83,168.5</b>	<b>76,67,819.9</b>	<b>82,02,221.5</b>	<b>81,65,536.4</b>	<b>54,80,664.5</b>	<b>68,15,283.2</b>	<b>67,58,666.1</b>	<b>75,84,672.1</b>
<b>A. Organs of State</b>	<b>1,35,079.1</b>	<b>1,38,520.2</b>	<b>1,48,223.7</b>	<b>1,63,823.2</b>	<b>2,00,099.4</b>	<b>2,94,175.6</b>	<b>2,90,514.0</b>	<b>3,66,523.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>2,21,484.6</b>	<b>2,30,755.9</b>	<b>2,26,997.7</b>	<b>2,38,551.9</b>	<b>3,69,380.7</b>	<b>4,48,108.1</b>	<b>4,38,616.6</b>	<b>4,92,138.6</b>
i) Collection of Taxes and Duties	1,97,331.8	2,07,029.8	2,03,286.0	2,14,767.9	3,69,151.9	4,47,826.3	4,38,342.2	4,91,833.8
ii) Other Fiscal Services	24,152.8	23,726.1	23,711.7	23,784.0	228.8	281.7	274.4	304.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>25,17,636.3</b>	<b>26,36,698.8</b>	<b>26,96,318.0</b>	<b>28,81,424.0</b>	<b>19,45,326.8</b>	<b>23,61,990.6</b>	<b>24,01,388.1</b>	<b>27,47,985.6</b>
1. Appropriation for Reduction or Avoidance of Debt	–	12,000.0	12,000.0	12,000.0	–	1,00,000.0	2,000.0	8,000.0
2. Interest Payments (i to iv)	25,17,636.3	26,24,698.8	26,84,318.0	28,69,424.0	19,45,326.8	22,61,990.5	23,99,388.1	27,39,985.6
i) Interest on Loans from the Centre	27,346.9	21,043.7	25,757.0	24,836.8	1,00,798.6	63,188.0	1,83,188.0	2,23,188.0
ii) Interest on Internal Debt	16,65,337.1	17,76,133.9	18,11,241.5	19,80,217.7	17,06,487.8	19,66,131.5	20,51,328.6	23,06,487.1
<i>of which:</i>								
(a) Interest on Market Loans	14,26,928.5	15,37,797.1	15,79,519.6	17,33,826.1	12,75,074.8	14,87,688.4	15,44,944.5	17,65,324.5
(b) Interest on NSSF	2,09,205.7	2,04,284.4	1,92,668.9	2,08,367.5	3,17,691.3	2,85,000.0	3,30,000.0	3,40,000.0
iii) Interest on Small Savings, State Provident Funds, etc.	8,21,075.9	8,27,521.2	8,44,570.2	8,64,369.4	1,36,485.2	1,79,961.1	1,48,461.5	1,61,100.5
iv) Others	3,876.5	0.0	2,749.3	0.0	1,555.3	52,710.0	16,410.0	49,210.0
<b>D. Administrative Services (i to v)</b>	<b>6,64,740.1</b>	<b>7,24,011.5</b>	<b>6,94,550.9</b>	<b>7,42,329.6</b>	<b>9,91,463.4</b>	<b>14,01,886.3</b>	<b>12,13,362.8</b>	<b>14,04,209.3</b>
i) Secretariat– General Services	29,503.5	31,612.3	31,368.8	32,844.6	26,097.7	34,652.2	35,763.1	47,403.2
ii) District Administration	54,982.4	57,018.7	59,523.7	61,930.8	94,598.5	1,19,075.2	1,14,098.6	1,33,895.0
iii) Police	4,24,157.6	4,63,692.3	4,33,375.0	4,65,930.1	7,19,673.9	8,86,799.6	8,73,311.9	9,87,017.1
iv) Public Works	16,404.9	21,121.1	20,743.2	24,157.9	24,184.8	29,680.5	26,429.5	30,874.3
v) Others ++	1,39,691.7	1,50,567.1	1,49,540.3	1,57,466.2	1,26,908.6	3,31,678.9	1,63,759.8	2,05,019.7
<b>E. Pensions</b>	<b>26,09,004.4</b>	<b>28,23,972.3</b>	<b>26,18,288.8</b>	<b>28,60,904.3</b>	<b>19,69,061.2</b>	<b>23,01,109.8</b>	<b>24,05,846.0</b>	<b>25,64,759.8</b>
<b>F. Miscellaneous General Services</b>	<b>8,35,224.0</b>	<b>11,13,861.1</b>	<b>18,17,842.6</b>	<b>12,78,503.4</b>	<b>5,332.9</b>	<b>8,012.8</b>	<b>8,938.7</b>	<b>9,055.1</b>
<i>of which:</i>								
Payment on account of State Lotteries	10,97,196.3	10,87,910.7	11,65,804.2	12,52,548.2				
<b>III. Grants-in-Aid and Contributions</b>	<b>9,56,252.2</b>	<b>14,14,929.6</b>	<b>12,31,315.3</b>	<b>15,20,546.2</b>	<b>7,87,749.9</b>	<b>9,06,375.1</b>	<b>9,39,475.1</b>	<b>11,82,460.1</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	9,56,252.2	14,14,929.6	12,31,315.3	15,20,546.2	7,87,749.9	9,06,375.1	9,39,475.1	11,82,460.1

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>4,07,61,440.1</b>	<b>4,65,64,502.4</b>	<b>5,05,64,717.0</b>	<b>5,19,51,353.1</b>	<b>14,15,898.3</b>	<b>20,29,248.6</b>	<b>18,56,737.9</b>	<b>20,62,779.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>2,44,14,909.4</b>	<b>2,70,09,409.2</b>	<b>3,21,12,411.5</b>	<b>2,99,87,967.2</b>	<b>7,15,187.9</b>	<b>12,71,509.3</b>	<b>10,21,680.5</b>	<b>12,22,549.3</b>
<b>A. Social Services (1 to 12)</b>	<b>1,63,32,915.5</b>	<b>1,92,13,034.6</b>	<b>2,23,62,187.3</b>	<b>2,16,68,114.9</b>	<b>4,40,752.3</b>	<b>6,88,132.7</b>	<b>6,52,791.7</b>	<b>7,33,465.8</b>
1. Education, Sports, Art and Culture	81,21,096.2	89,08,116.5	96,14,102.6	98,43,822.7	2,15,103.8	3,33,044.7	3,36,445.2	3,20,380.9
2. Medical and Public Health	17,33,972.0	20,16,696.2	22,60,324.4	22,19,580.7	1,08,057.4	1,56,371.1	1,23,586.0	1,38,870.1
3. Family Welfare	1,32,352.1	1,68,030.3	1,70,991.0	1,97,614.3	2,528.7	8,560.2	2,899.0	7,025.2
4. Water Supply and Sanitation	5,16,659.0	10,84,160.4	16,59,056.0	7,09,121.6	10,421.4	16,415.7	17,257.7	13,127.0
5. Housing	3,78,430.9	5,32,470.0	5,89,736.2	6,27,664.6	692.2	999.0	945.0	1,590.0
6. Urban Development	13,30,032.9	18,54,499.8	22,58,132.5	19,55,282.7	21,346.8	38,957.8	33,277.0	74,359.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	18,74,550.7	23,09,929.7	27,04,679.1	24,93,101.9	13,226.5	23,052.9	22,871.8	29,063.4
8. Labour and Labour Welfare	1,50,935.5	2,57,466.6	2,37,497.1	2,67,595.9	2,677.0	7,129.0	6,690.3	6,272.3
9. Social Security and Welfare	7,30,106.2	8,11,902.9	13,33,772.5	20,41,618.2	58,568.4	81,170.5	75,143.3	91,879.7
10. Nutrition	5,09,212.3	4,09,569.7	5,31,833.9	3,96,131.3	6,127.0	14,551.3	14,559.6	16,237.5
11. Relief on account of Natural Calamities	8,19,257.3	7,53,777.9	9,29,979.7	8,09,217.4	466.4	5,849.4	16,753.0	32,783.4
12. Others*	36,310.6	1,06,414.5	72,082.3	1,07,363.7	1,536.7	2,031.1	2,363.9	1,876.4
<b>B. Economic Services (1 to 9)</b>	<b>80,81,993.9</b>	<b>77,96,374.7</b>	<b>97,50,224.2</b>	<b>83,19,852.3</b>	<b>2,74,435.6</b>	<b>5,83,376.5</b>	<b>3,68,888.8</b>	<b>4,89,083.6</b>
1. Agriculture and Allied Activities (i to xii)	26,82,598.1	23,30,159.7	34,84,620.6	26,68,220.3	49,163.4	1,26,097.4	91,360.7	1,21,175.8
i) Crop Husbandry	8,35,414.7	9,21,074.6	18,70,441.7	12,93,134.0	16,293.9	37,904.3	23,242.8	43,680.0
ii) Soil and Water Conservation	42,078.0	61,973.2	56,799.4	67,583.0	4,008.8	5,287.3	5,517.0	4,313.9
iii) Animal Husbandry	1,61,311.2	1,92,064.9	1,92,889.9	2,49,852.3	8,516.0	16,971.8	16,460.0	18,016.4
iv) Dairy Development	25,309.0	32,526.6	60,386.0	27,614.6	170.2	286.4	286.4	208.9
v) Fisheries	28,108.4	50,165.9	71,520.2	59,837.5	3,094.1	6,245.0	6,111.5	8,705.4
vi) Forestry and Wild Life	2,70,492.5	3,60,396.1	3,37,281.3	4,19,367.4	9,936.3	38,021.3	17,331.1	20,640.0
vii) Plantations		–			9.0	10.8	11.9	13.1
viii) Food Storage and Warehousing	3,99,449.7	3,17,057.4	3,97,846.3	1,56,977.0	4,479.3	16,726.8	17,741.2	20,868.5
ix) Agricultural Research and Education	1,68,198.7	2,02,875.7	1,98,866.4	2,10,766.2	243.3	569.5	323.6	379.8
x) Agricultural Finance Institutions		–				–		–
xi) Co-operation	1,94,022.6	1,86,398.7	2,94,310.7	1,82,088.3	2,411.1	4,072.4	4,333.2	4,350.0
xii) Other Agricultural Programmes	5,58,213.5	5,626.5	4,278.7	1,000.1	1.4	2.0	2.0	–
2. Rural Development	14,35,203.9	18,61,041.9	21,76,830.6	17,55,109.5	1,55,493.2	3,14,050.3	1,69,963.1	2,51,230.0
3. Special Area Programmes	90.6	147.0	111.2	162.1	2,832.3	8,460.0	4,541.7	4,562.9
4. Irrigation and Flood Control	2,31,210.4	2,78,833.5	2,39,343.1	3,02,609.0	6,660.7	8,406.5	7,396.6	9,595.5
of which:								
i) Major and Medium Irrigation	1,59,808.3	1,89,083.5	1,45,044.4	2,03,303.6	4,143.1	4,710.8	3,660.8	4,447.0
ii) Minor Irrigation	66,699.0	83,575.6	85,313.6	91,184.9	881.3	1,368.0	1,872.1	2,644.4
iii) Flood Control and Drainage	2,889.2	3,637.0	6,940.7	5,355.1	1,258.1	1,759.6	1,408.1	1,969.0
5. Energy	13,88,486.0	10,44,706.9	13,77,232.6	11,24,737.0	31,795.1	54,430.4	53,692.9	33,019.3
of which: Power	13,48,416.5	9,46,913.9	13,08,423.2	9,73,654.7	31,139.5	53,170.4	52,667.2	31,959.3
6. Industry and Minerals (i to iii)	6,87,879.7	4,81,148.6	7,72,794.8	5,44,646.5	7,066.1	20,284.0	13,635.7	26,421.7
i) Village and Small Industries	79,742.6	1,33,666.0	1,54,321.4	1,28,926.5	6,128.6	17,013.4	10,820.7	23,567.8
ii) Industries@	6,08,137.1	3,47,482.6	6,18,473.4	4,15,720.0	835.6	2,865.8	2,405.0	2,693.9
iii) Others**		–			102.0	404.8	410.0	160.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	12,09,163.1	12,82,830.8	12,70,446.4	13,64,809.1	8,755.2	10,232.8	9,700.8	11,322.9
i) Roads and Bridges	10,25,748.9	8,90,042.9	9,51,825.6	8,76,132.7	8,755.2	10,232.8	9,700.8	11,322.9
ii) Others @@	1,83,414.2	3,92,787.9	3,18,620.9	4,88,676.4		-		
8. Science, Technology and Environment	78,316.9	1,06,768.7	1,04,661.1	1,06,310.3	4,396.2	7,783.1	7,109.4	11,529.7
9. General Economic Services (i to iv)	3,69,045.2	4,10,737.6	3,24,183.6	4,53,248.5	8,273.3	33,632.1	11,487.9	20,225.9
i) Secretariat- Economic Services	2,50,912.5	1,65,456.6	1,53,917.0	1,82,859.4	2,255.2	26,460.4	7,069.7	15,129.9
ii) Tourism	1,03,656.8	2,25,153.2	1,52,717.0	2,49,079.0	3,986.0	3,104.1	1,484.1	2,858.6
iii) Civil Supplies		0.0			-	-	-	-
iv) Others +	14,475.9	20,127.7	17,549.6	21,310.1	2,032.1	4,067.5	2,934.1	2,237.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>1,30,59,081.6</b>	<b>1,64,86,615.1</b>	<b>1,52,59,695.3</b>	<b>1,86,77,770.0</b>	<b>6,64,847.6</b>	<b>6,96,401.5</b>	<b>7,71,529.4</b>	<b>7,77,033.1</b>
<b>A. Organs of State</b>	<b>3,81,463.1</b>	<b>5,05,557.7</b>	<b>7,01,103.5</b>	<b>8,69,913.0</b>	<b>34,787.8</b>	<b>44,808.1</b>	<b>52,600.8</b>	<b>54,559.9</b>
<b>B. Fiscal Services (i + ii)</b>	<b>6,03,918.5</b>	<b>4,68,425.6</b>	<b>7,30,708.4</b>	<b>5,56,617.3</b>	<b>6,976.1</b>	<b>10,156.6</b>	<b>8,755.2</b>	<b>10,286.1</b>
i) Collection of Taxes and Duties	6,03,918.5	4,68,425.6	7,30,708.4	5,56,617.3	6,937.4	10,111.6	8,708.5	10,219.2
ii) Other Fiscal Services		-			38.7	45.1	46.7	66.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>43,18,915.7</b>	<b>53,64,764.3</b>	<b>51,57,784.0</b>	<b>60,72,720.4</b>	<b>87,418.5</b>	<b>1,04,427.4</b>	<b>94,684.2</b>	<b>1,10,112.5</b>
1. Appropriation for Reduction or Avoidance of Debt	1,50,000.0	3,00,000.0	3,00,000.0	4,00,000.0	-	10,000.0	0.0	
2. Interest Payments (i to iv)	41,68,915.7	50,64,764.3	48,57,784.0	56,72,720.4	87,418.5	94,427.4	94,684.2	1,10,112.5
i) Interest on Loans from the Centre	46,079.7	70,073.5	1,19,608.5	1,10,044.1	1,570.8	1,498.1	1,570.8	3,209.8
ii) Interest on Internal Debt	34,53,159.6	42,35,288.9	39,24,377.6	47,00,461.8	75,060.8	81,533.8	81,702.5	95,715.8
of which:								
(a) Interest on Market Loans	28,97,204.3	36,00,000.0	33,50,000.0	41,00,000.0	64,899.1	68,530.0	69,100.0	80,794.0
(b) Interest on NSSF	4,23,238.6	4,23,238.6	3,71,012.0	3,18,785.5	4,673.0	5,415.0	4,673.0	4,673.0
iii) Interest on Small Savings, State Provident Funds, etc.	5,77,255.3	6,99,495.1	7,03,609.7	8,38,587.9	10,768.3	11,392.4	11,392.4	10,768.4
iv) Others	92,421.1	59,906.8	1,10,188.2	23,626.6	18.5	3.2	18.5	418.5
<b>D. Administrative Services (i to v)</b>	<b>34,15,663.8</b>	<b>46,38,074.7</b>	<b>40,38,595.2</b>	<b>51,42,892.1</b>	<b>2,47,617.1</b>	<b>2,83,295.3</b>	<b>3,37,728.4</b>	<b>3,01,258.6</b>
i) Secretariat- General Services	67,375.1	1,64,515.7	1,32,108.0	1,62,644.8	9,502.8	11,925.2	9,769.2	9,729.0
ii) District Administration	10,47,003.2	11,95,585.7	11,96,851.9	14,40,953.9	6,606.2	9,433.3	9,157.6	8,209.5
iii) Police	19,51,470.9	25,83,261.4	22,73,490.5	28,39,637.2	2,11,991.2	2,36,840.5	2,95,740.2	2,58,967.1
iv) Public Works	1,68,720.8	2,18,076.6	1,93,577.6	1,88,128.8	2,282.2	3,135.4	3,219.3	3,216.5
v) Others ++	1,81,094.0	4,76,635.3	2,42,567.2	5,11,527.5	17,234.8	21,960.9	19,842.1	21,136.5
<b>E. Pensions</b>	<b>43,10,866.3</b>	<b>54,73,694.3</b>	<b>45,90,843.9</b>	<b>59,81,687.8</b>	<b>2,88,043.3</b>	<b>2,53,700.0</b>	<b>2,77,748.6</b>	<b>3,00,800.0</b>
<b>F. Miscellaneous General Services</b>	<b>28,254.1</b>	<b>36,098.6</b>	<b>40,660.3</b>	<b>53,939.4</b>	<b>4.9</b>	<b>14.1</b>	<b>12.1</b>	<b>16.0</b>
of which:								
Payment on account of State Lotteries	4,860.5	7,426.9	5,126.6	7,542.1	4.9	14.1	12.1	16.0
<b>III. Grants-in-Aid and Contributions</b>	<b>32,87,449.1</b>	<b>30,68,478.1</b>	<b>31,92,610.3</b>	<b>32,85,616.0</b>	<b>35,862.8</b>	<b>61,337.8</b>	<b>63,528.1</b>	<b>63,196.6</b>
of which:								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	32,87,449.1	30,68,478.1	31,92,610.3	32,85,616.0	35,862.8	61,337.8	63,528.1	63,196.6

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>14,86,377.5</b>	<b>17,18,606.7</b>	<b>18,29,423.8</b>	<b>19,65,276.2</b>	<b>10,09,216.5</b>	<b>11,06,875.8</b>	<b>12,50,904.1</b>	<b>11,82,154.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>9,77,320.4</b>	<b>11,52,117.6</b>	<b>12,57,636.9</b>	<b>13,52,438.8</b>	<b>6,26,098.5</b>	<b>6,70,321.7</b>	<b>8,01,514.7</b>	<b>7,38,300.2</b>
<b>A. Social Services (1 to 12)</b>	<b>5,61,208.1</b>	<b>6,47,284.8</b>	<b>6,62,519.0</b>	<b>7,52,246.3</b>	<b>3,67,377.9</b>	<b>4,07,725.1</b>	<b>5,10,793.1</b>	<b>4,58,108.8</b>
1. Education, Sports, Art and Culture	2,91,160.4	2,97,876.6	3,24,959.8	3,56,590.3	1,70,319.8	1,87,213.7	2,05,994.9	2,36,789.3
2. Medical and Public Health	1,38,410.8	1,66,569.9	1,68,196.5	1,78,737.6	58,244.5	59,346.6	75,985.5	66,077.3
3. Family Welfare	7,041.1	9,858.0	9,858.0	8,922.2	1,791.6	4,090.0	4,090.0	3,435.7
4. Water Supply and Sanitation	35,523.4	35,151.8	40,033.3	42,634.1	40,012.4	23,299.6	30,924.6	23,617.6
5. Housing	19,271.7	14,069.7	16,336.9	15,310.9	5,756.1	4,362.2	25,137.6	11,055.2
6. Urban Development	12,165.8	15,680.0	19,847.7	33,361.6	8,657.7	49,256.1	70,605.7	19,328.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	8,600.0	14,464.0	—	14,910.4	55,006.8	50,576.3	57,306.5	61,217.1
8. Labour and Labour Welfare	5,490.1	8,342.8	7,442.8	9,331.4	2,035.3	3,193.1	3,660.6	3,175.4
9. Social Security and Welfare	23,249.3	49,033.0	46,802.2	50,195.5	20,738.9	18,254.5	28,628.4	24,307.7
10. Nutrition	9,956.5	15,115.0	17,484.9	18,582.4	887.8	730.0	730.0	1,444.3
11. Relief on account of Natural Calamities	4,787.0	16,406.6	6,819.6	18,903.6	2,361.2	5,850.0	6,058.6	6,050.0
12. Others*	5,551.9	4,717.4	4,737.4	4,766.3	1,565.9	1,553.1	1,670.7	1,610.1
<b>B. Economic Services (1 to 9)</b>	<b>4,16,112.3</b>	<b>5,04,832.7</b>	<b>5,95,117.9</b>	<b>6,00,192.5</b>	<b>2,58,720.7</b>	<b>2,62,596.5</b>	<b>2,90,721.7</b>	<b>2,80,191.5</b>
1. Agriculture and Allied Activities (i to xii)	88,823.1	1,16,265.2	1,05,796.7	1,25,512.1	57,001.6	66,301.3	78,221.9	64,625.8
i) Crop Husbandry	19,132.6	25,377.2	22,229.0	30,881.8	15,554.1	26,464.1	29,841.7	23,603.5
ii) Soil and Water Conservation	21,638.2	28,046.7	23,044.5	25,069.6	3,704.6	1,894.0	2,788.5	2,847.4
iii) Animal Husbandry	17,388.6	16,900.0	15,303.5	16,043.8	7,377.3	6,767.2	7,431.3	6,651.7
iv) Dairy Development	1,469.1	1,719.0	1,719.0	1,941.9	131.0	144.5	144.5	121.6
v) Fisheries	3,369.8	3,981.0	3,984.0	6,738.2	2,640.5	1,055.6	2,652.3	1,101.4
vi) Forestry and Wild Life	17,455.6	25,032.0	26,548.1	27,470.2	13,454.3	15,956.5	16,384.5	13,792.6
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	10.0	11,569.6	10,633.9	15,223.7	13,042.1
ix) Agricultural Research and Education	2,997.7	3,344.3	3,453.5	3,946.1	404.3	1,004.5	1,167.8	1,171.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	2,915.6	3,374.0	3,646.5	4,937.2	1,457.8	1,659.3	1,791.5	1,516.7
xii) Other Agricultural Programmes	2,455.9	8,491.1	5,868.7	8,473.3	708.1	721.8	796.1	777.8
2. Rural Development	1,17,372.1	1,57,275.3	3,11,926.9	1,95,719.0	30,994.3	33,695.5	43,912.6	43,849.5
3. Special Area Programmes	2,376.4	4,906.0	3,406.0	5,326.4	7,395.6	7,400.0	7,400.0	9,411.4
4. Irrigation and Flood Control	7,116.7	7,200.9	7,462.9	8,856.8	1,422.3	1,449.2	1,535.5	1,478.8
<i>of which:</i>								
i) Major and Medium Irrigation	—	5.0	5.0	5.7	—	—	—	—
ii) Minor Irrigation	6,883.1	6,939.9	7,195.7	8,569.0	1,422.3	1,449.1	1,535.4	1,478.7
iii) Flood Control and Drainage	233.7	256.0	262.1	282.1	—	—	—	—
5. Energy	29,288.1	25,558.8	29,544.8	69,132.5	94,515.1	82,453.7	83,441.9	89,173.3
<i>of which: Power</i>	28,396.8	24,018.4	28,004.4	63,348.4	94,515.1	82,453.7	83,441.9	89,173.3
6. Industry and Minerals (i to iii)	25,311.9	22,518.0	23,815.8	28,234.3	7,547.0	7,214.7	7,795.6	6,909.6
i) Village and Small Industries	9,262.3	11,047.0	11,047.0	12,964.7	6,636.5	6,421.8	6,954.8	6,030.2
ii) Industries@	16,049.6	11,471.0	12,768.8	15,269.6	910.5	792.9	840.8	879.4
iii) Others**	—	—	—	—	—	—	—	—

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	38,708.9	41,421.3	41,421.3	45,947.8	51,179.4	56,035.4	59,595.7	55,314.9
i) Roads and Bridges	38,708.9	41,421.3	41,421.3	45,947.8	46,617.1	51,925.8	54,813.3	51,963.3
ii) Others @@	—	—	—	—	4,562.2	4,109.6	4,782.4	3,351.6
8. Science, Technology and Environment	71.6	109.0	125.0	219.4	967.1	952.3	1,086.8	1,073.6
9. General Economic Services (i to iv)	1,07,043.6	1,29,578.1	71,618.4	1,21,244.1	7,698.4	7,094.4	7,731.7	8,354.5
i) Secretariat— Economic Services	95,640.4	1,14,484.1	57,359.5	1,01,505.3	1,527.9	1,309.4	1,575.3	1,708.2
ii) Tourism	2,380.2	4,809.0	3,251.0	5,112.2	1,876.6	1,134.2	1,179.4	1,259.2
iii) Civil Supplies	5,839.5	7,063.0	7,204.6	10,818.2	2,329.4	2,897.5	2,944.5	3,372.2
iv) Others +	3,183.5	3,222.0	3,803.3	3,808.4	1,964.5	1,753.4	2,032.5	2,014.9
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>5,09,057.1</b>	<b>5,66,489.1</b>	<b>5,71,786.9</b>	<b>6,12,837.4</b>	<b>3,83,118.0</b>	<b>4,36,554.1</b>	<b>4,49,389.3</b>	<b>4,43,853.8</b>
<b>A. Organs of State</b>	<b>39,515.5</b>	<b>48,326.3</b>	<b>47,119.6</b>	<b>60,009.9</b>	<b>12,073.1</b>	<b>10,598.0</b>	<b>21,527.0</b>	<b>12,462.6</b>
<b>B. Fiscal Services (i + ii)</b>	<b>12,799.8</b>	<b>13,463.3</b>	<b>15,714.2</b>	<b>16,432.9</b>	<b>11,316.4</b>	<b>12,791.3</b>	<b>13,132.4</b>	<b>13,419.1</b>
i) Collection of Taxes and Duties	12,736.3	13,385.3	15,636.2	16,336.0	11,175.3	12,629.7	12,968.8	13,257.6
ii) Other Fiscal Services	63.5	78.0	78.0	96.9	141.1	161.6	163.6	161.5
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>1,10,592.4</b>	<b>1,25,571.0</b>	<b>1,26,086.1</b>	<b>1,33,369.3</b>	<b>55,514.0</b>	<b>75,403.4</b>	<b>75,549.9</b>	<b>70,473.5</b>
1. Appropriation for Reduction or Avoidance of Debt	7,740.6	8,706.0	9,221.2	9,800.0	6,126.0	9,180.0	9,180.0	10,000.0
2. Interest Payments (i to iv)	1,02,851.9	1,16,865.0	1,16,865.0	1,23,569.3	49,388.0	66,223.4	66,369.9	60,473.5
i) Interest on Loans from the Centre	1,575.7	1,748.5	1,748.5	2,341.9	1,455.6	2,980.0	2,980.0	2,323.0
ii) Interest on Internal Debt	84,968.5	97,411.5	97,411.5	1,03,222.4	37,432.4	52,743.4	52,746.5	47,550.5
<i>of which:</i>								
(a) Interest on Market Loans	76,008.7	88,595.5	88,595.5	94,106.0	35,807.1	50,767.4	50,770.5	45,824.5
(b) Interest on NSSF	4,530.6	4,100.0	4,100.0	3,600.0	1,317.5	1,450.0	1,450.0	1,200.0
iii) Interest on Small Savings, State Provident Funds, etc.	15,992.1	16,600.0	16,600.0	17,300.0	10,500.0	10,500.0	10,500.0	10,500.0
iv) Others	315.5	1,105.0	1,105.0	705.0	—	—	143.4	100.0
<b>D. Administrative Services (i to v)</b>	<b>1,77,288.2</b>	<b>1,98,032.5</b>	<b>2,04,823.1</b>	<b>2,14,916.9</b>	<b>1,20,570.3</b>	<b>1,49,946.0</b>	<b>1,43,289.8</b>	<b>1,50,691.9</b>
i) Secretariat— General Services	11,116.2	12,177.6	12,030.7	12,841.6	13,663.1	39,283.8	26,593.3	33,487.1
ii) District Administration	6,410.1	6,871.3	7,720.6	7,950.5	8,685.9	5,638.4	6,258.4	6,158.6
iii) Police	1,05,246.4	1,17,033.5	1,18,026.1	1,24,954.8	69,524.5	70,039.6	73,016.6	72,619.7
iv) Public Works	24,670.8	28,103.3	31,836.6	30,548.3	6,145.8	6,892.7	7,166.9	8,222.5
v) Others ++	29,844.7	33,846.8	35,209.2	38,621.7	22,551.1	28,091.5	30,254.7	30,204.0
<b>E. Pensions</b>	<b>1,67,250.3</b>	<b>1,79,443.0</b>	<b>1,76,378.0</b>	<b>1,86,471.2</b>	<b>1,83,417.7</b>	<b>1,87,588.9</b>	<b>1,95,609.9</b>	<b>1,96,575.1</b>
<b>F. Miscellaneous General Services</b>	<b>1,611.0</b>	<b>1,653.1</b>	<b>1,665.8</b>	<b>1,637.1</b>	<b>226.5</b>	<b>226.6</b>	<b>280.4</b>	<b>231.6</b>
<i>of which:</i>								
Payment on account of State Lotteries	119.2	159.0	171.7	180.2	226.5	226.6	280.4	231.6
<b>III. Grants-in-Aid and Contributions</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	—	—	—	—	—	—	—	—

**Appendix II**

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>13,41,035.9</b>	<b>15,09,966.3</b>	<b>16,14,553.6</b>	<b>16,89,287.3</b>	<b>1,31,00,613.1</b>	<b>1,57,76,143.9</b>	<b>1,63,08,942.0</b>	<b>1,83,56,302.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>6,58,965.7</b>	<b>7,74,007.3</b>	<b>8,56,157.0</b>	<b>8,76,336.6</b>	<b>82,10,148.5</b>	<b>1,09,60,584.6</b>	<b>1,16,63,604.9</b>	<b>1,37,90,284.3</b>
<b>A. Social Services (1 to 12)</b>	<b>3,74,612.6</b>	<b>4,28,365.9</b>	<b>4,61,036.6</b>	<b>4,38,572.4</b>	<b>52,49,820.0</b>	<b>67,47,981.4</b>	<b>71,65,615.4</b>	<b>88,78,640.7</b>
1. Education, Sports, Art and Culture	2,08,904.2	2,37,364.7	2,27,293.9	2,30,090.9	22,88,529.5	25,92,088.2	28,46,567.3	30,28,278.1
2. Medical and Public Health	74,940.4	80,859.4	78,933.4	83,401.6	9,50,481.4	11,89,844.5	12,24,604.5	16,46,714.3
3. Family Welfare	4,221.7	10,689.9	4,117.3	8,652.3	66,449.0	69,271.4	74,099.9	89,172.9
4. Water Supply and Sanitation	10,658.0	11,799.7	11,559.8	11,812.5	3,26,177.6	7,25,758.0	6,78,701.8	2,93,811.0
5. Housing	7,376.5	7,401.9	48,503.1	22,175.5	38,991.8	48,254.9	48,701.4	56,927.7
6. Urban Development	8,105.9	11,416.9	12,550.8	13,987.3	3,12,699.8	4,04,823.9	4,70,175.3	3,93,213.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	6,373.4	5,030.0	6,327.8	6,228.8	2,93,184.6	3,46,172.0	3,45,675.3	4,08,412.2
8. Labour and Labour Welfare	4,375.5	7,434.1	5,579.3	5,116.8	22,367.5	35,909.8	36,567.7	55,426.5
9. Social Security and Welfare	17,507.0	22,384.4	36,482.0	30,128.5	6,23,728.7	7,64,974.3	8,39,754.9	22,95,012.5
10. Nutrition	11,902.6	11,771.5	15,894.9	11,528.3	92,226.8	1,34,367.6	1,26,064.8	1,05,781.4
11. Relief on account of Natural Calamities	15,302.7	14,145.0	6,804.1	5,503.0	2,02,036.9	3,73,000.1	3,74,500.1	3,98,722.0
12. Others*	4,944.7	8,068.4	6,990.1	9,947.1	32,946.5	63,516.7	1,00,202.5	1,07,169.2
<b>B. Economic Services (1 to 9)</b>	<b>2,84,353.1</b>	<b>3,45,641.4</b>	<b>3,95,120.4</b>	<b>4,37,764.2</b>	<b>29,60,328.5</b>	<b>42,12,603.2</b>	<b>44,97,989.5</b>	<b>49,11,643.6</b>
1. Agriculture and Allied Activities (i to xii)	78,215.4	95,876.5	1,04,350.7	1,17,109.2	10,81,415.9	12,16,312.9	13,73,997.5	19,03,700.0
i) Crop Husbandry	31,850.6	53,313.7	48,426.5	60,985.9	5,78,789.8	6,68,820.9	7,34,644.7	12,52,005.0
ii) Soil and Water Conservation	5,440.8	6,266.4	7,185.8	6,639.3	38,285.8	55,889.7	57,416.5	66,526.4
iii) Animal Husbandry	10,064.3	11,848.3	10,932.7	13,429.0	66,375.3	75,633.2	81,939.7	86,745.3
iv) Dairy Development	22.2	—	—	—	1,298.8	485.9	485.9	16,884.9
v) Fisheries	3,662.4	3,870.1	8,846.2	10,533.4	34,368.7	46,426.2	58,533.3	60,849.6
vi) Forestry and Wild Life	12,658.4	12,270.0	12,722.2	13,692.0	95,258.2	1,05,331.5	1,24,283.8	1,27,271.4
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	11,090.2	4,075.6	11,612.6	7,182.9	1,30,245.0	1,15,840.0	1,50,556.0	1,23,087.1
ix) Agricultural Research and Education	1,180.8	1,679.6	1,978.1	2,038.5	34,820.2	41,591.2	43,393.3	45,953.6
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	2,245.6	2,552.7	2,646.6	2,608.3	1,01,565.5	1,05,681.0	1,22,125.9	1,23,712.7
xii) Other Agricultural Programmes	—	—	—	—	408.6	613.3	618.5	664.0
2. Rural Development	53,348.3	78,489.0	1,15,729.8	1,44,783.8	10,19,610.0	14,79,258.8	15,82,927.1	16,68,459.4
3. Special Area Programmes	1,822.5	4,942.3	3,614.6	3,098.2	1,750.0	4,86,500.0	1,33,017.6	9,000.0
4. Irrigation and Flood Control	3,669.4	3,910.9	3,972.8	4,511.4	2,81,947.9	2,98,667.5	3,49,875.7	3,61,522.4
<i>of which:</i>								
i) Major and Medium Irrigation	—	—	—	—	82,881.7	95,940.6	97,503.2	1,06,255.7
ii) Minor Irrigation	3,669.4	3,910.9	3,972.8	4,511.4	1,56,306.9	1,57,583.9	2,06,573.5	2,06,242.4
iii) Flood Control and Drainage	—	—	—	—	20,313.8	22,497.4	22,253.3	23,336.1
5. Energy	76,381.1	76,816.4	79,740.5	82,196.1	5,718.2	37,844.9	25,822.6	20,123.3
<i>of which: Power</i>	75,786.3	76,147.1	78,782.2	81,521.0	1,910.2	28,167.7	15,977.8	8,304.3
6. Industry and Minerals (i to iii)	15,388.8	15,734.3	17,349.1	16,126.8	1,38,118.5	1,69,386.2	2,16,130.1	2,25,815.1
i) Village and Small Industries	11,479.2	11,505.6	12,957.7	12,143.0	19,657.8	55,116.5	55,156.8	71,668.0
ii) Industries@	3,909.6	4,228.7	4,391.4	3,983.8	51,284.6	51,969.7	73,973.3	80,147.1
iii) Others**	—	—	—	—	67,176.2	62,300.0	87,000.0	74,000.0

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	38,231.9	53,188.1	53,510.8	52,856.5	2,66,700.8	3,39,952.2	4,39,921.7	4,96,440.8
i) Roads and Bridges	28,995.7	43,618.5	43,851.4	42,803.7	2,56,572.4	3,20,101.0	3,55,637.1	3,59,161.4
ii) Others @@	9,236.2	9,569.6	9,659.4	10,052.8	10,128.3	19,851.2	84,284.6	1,37,279.5
8. Science, Technology and Environment	1,690.4	1,186.1	1,615.8	1,420.5	14,358.3	19,443.4	18,832.9	21,483.1
9. General Economic Services (i to iv)	15,605.5	15,497.9	15,236.3	15,661.7	1,50,708.9	1,65,237.2	3,57,464.4	2,05,099.4
i) Secretariat- Economic Services	6,580.8	7,093.1	6,918.0	6,885.4	1,18,445.7	1,30,120.0	3,11,426.1	1,59,159.0
ii) Tourism	2,459.2	2,101.7	2,131.1	2,047.6	26,054.7	20,084.9	30,822.0	31,820.0
iii) Civil Supplies					2,390.9	4,791.2	4,795.4	3,232.6
iv) Others +	6,565.4	6,303.2	6,187.2	6,728.7	3,817.5	10,241.1	10,420.9	10,887.8
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>6,82,070.2</b>	<b>7,35,959.0</b>	<b>7,58,396.7</b>	<b>8,12,950.7</b>	<b>47,32,076.2</b>	<b>46,60,482.9</b>	<b>44,94,066.6</b>	<b>43,85,275.3</b>
<b>A. Organs of State</b>	<b>19,448.4</b>	<b>14,291.5</b>	<b>16,849.7</b>	<b>14,996.5</b>	<b>1,03,169.5</b>	<b>1,81,900.3</b>	<b>2,00,954.2</b>	<b>2,33,284.5</b>
<b>B. Fiscal Services (i + ii)</b>	<b>9,339.0</b>	<b>10,152.1</b>	<b>9,921.9</b>	<b>10,331.2</b>	<b>1,20,666.1</b>	<b>1,51,168.8</b>	<b>1,61,243.2</b>	<b>1,81,432.4</b>
i) Collection of Taxes and Duties	9,329.0	10,144.1	9,911.9	10,323.2	1,20,114.7	1,50,304.3	1,60,375.3	1,80,509.4
ii) Other Fiscal Services	10.0	8.0	10.0	8.0	551.3	864.4	867.9	923.0
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>99,322.7</b>	<b>1,14,258.2</b>	<b>1,27,837.0</b>	<b>1,36,885.0</b>	<b>5,50,231.7</b>	<b>7,24,085.0</b>	<b>6,72,404.2</b>	<b>5,50,000.0</b>
1. Appropriation for Reduction or Avoidance of Debt		-		150.0	-	0.0	0.0	-
2. Interest Payments (i to iv)	99,322.7	1,14,258.2	1,27,837.0	1,36,735.0	5,50,231.7	7,24,085.0	6,72,404.2	5,50,000.0
i) Interest on Loans from the Centre	770.8	987.5	759.0	763.0	18,019.7	27,091.3	27,091.3	33,249.4
ii) Interest on Internal Debt	87,592.2	1,01,335.8	1,14,643.0	1,24,037.1	3,46,087.0	2,77,480.0	3,07,362.8	3,25,041.6
<i>of which:</i>								
(a) Interest on Market Loans	81,037.1	91,653.9	1,06,571.6	1,15,846.7	2,03,593.1	1,87,769.2	1,87,769.2	1,38,336.5
(b) Interest on NSSF	895.5	1,050.0	1,050.0	1,050.0	62,218.9	53,938.9	53,938.9	45,500.0
iii) Interest on Small Savings, State Provident Funds, etc.	10,959.6	11,935.0	12,435.0	11,935.0	1,86,124.9	4,19,506.7	3,37,943.1	1,91,700.0
iv) Others						7.0	7.0	9.0
<b>D. Administrative Services (i to v)</b>	<b>2,71,241.4</b>	<b>2,87,919.5</b>	<b>2,84,212.9</b>	<b>2,94,643.3</b>	<b>7,23,367.5</b>	<b>11,00,296.9</b>	<b>9,56,422.5</b>	<b>10,20,482.8</b>
i) Secretariat- General Services	21,196.2	24,312.9	25,743.9	26,762.4	46,434.3	3,26,156.3	1,29,659.8	1,00,204.7
ii) District Administration	18,291.9	21,605.2	20,467.5	20,696.7	23,307.9	31,421.3	32,116.5	35,647.4
iii) Police	1,83,845.1	1,89,834.2	1,86,017.5	1,93,485.7	4,04,184.2	4,48,898.2	4,72,404.8	5,13,131.8
iv) Public Works	20,484.2	22,282.8	23,067.4	23,455.3	1,39,326.3	1,63,976.1	1,80,051.3	1,86,725.0
v) Others ++	27,424.1	29,884.5	28,916.7	30,243.1	1,10,114.8	1,29,844.9	1,42,190.1	1,84,773.9
<b>E. Pensions</b>	<b>2,81,916.3</b>	<b>3,08,225.7</b>	<b>3,19,186.2</b>	<b>3,55,705.1</b>	<b>18,59,566.2</b>	<b>19,97,961.0</b>	<b>19,97,961.0</b>	<b>21,94,014.0</b>
<b>F. Miscellaneous General Services</b>	<b>802.3</b>	<b>1,111.9</b>	<b>388.9</b>	<b>389.7</b>	<b>13,75,075.3</b>	<b>5,05,071.0</b>	<b>5,05,081.5</b>	<b>2,06,061.6</b>
<i>of which:</i>								
Payment on account of State Lotteries	346.2	369.5	388.9	389.6	-	-	-	-
<b>III. Grants-in-Aid and Contributions</b>					<b>1,58,388.4</b>	<b>1,55,076.3</b>	<b>1,51,270.5</b>	<b>1,80,742.7</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions					1,58,388.4	1,55,076.3	1,51,270.5	1,80,742.7



Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,13,66,064.1</b>	<b>1,23,44,091.0</b>	<b>1,22,75,146.0</b>	<b>1,27,13,433.0</b>	<b>2,26,47,929.3</b>	<b>2,58,88,367.8</b>	<b>2,67,74,384.3</b>	<b>2,90,21,939.6</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>55,84,547.0</b>	<b>63,20,833.4</b>	<b>61,51,786.3</b>	<b>64,08,835.0</b>	<b>1,54,60,434.0</b>	<b>1,82,94,382.3</b>	<b>1,88,38,900.8</b>	<b>2,03,01,134.0</b>
<b>A. Social Services (1 to 12)</b>	<b>28,84,911.3</b>	<b>34,11,370.7</b>	<b>33,50,405.1</b>	<b>35,57,771.7</b>	<b>90,16,833.6</b>	<b>1,10,98,416.0</b>	<b>1,15,48,868.8</b>	<b>1,30,79,232.8</b>
1. Education, Sports, Art and Culture	14,46,534.1	16,66,601.1	15,78,876.2	16,77,747.0	44,44,976.7	56,05,203.2	56,52,557.1	62,51,613.7
2. Medical and Public Health	3,85,356.2	4,93,162.5	4,75,181.8	5,36,750.1	10,14,484.3	13,79,245.3	15,69,236.6	18,81,745.7
3. Family Welfare	27,419.2	25,253.3	23,942.9	25,134.4	2,99,987.6	4,24,581.4	4,59,248.0	4,66,173.4
4. Water Supply and Sanitation	86,342.3	98,316.1	1,03,162.7	1,01,725.3	4,29,534.7	4,48,827.2	4,66,853.5	5,19,634.4
5. Housing	33,624.6	54,410.2	35,168.7	1,50,045.1	7,526.9	7,985.9	7,989.3	9,275.3
6. Urban Development	11,962.4	25,902.1	11,680.9	17,433.6	7,03,656.9	7,79,026.0	9,19,949.8	10,62,990.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	61,587.6	73,698.7	1,17,479.3	70,370.8	2,11,520.8	2,33,447.2	2,20,639.5	2,67,671.3
8. Labour and Labour Welfare	28,328.5	46,121.6	31,259.7	38,130.2	84,344.6	1,70,275.1	1,72,475.6	2,02,693.7
9. Social Security and Welfare	7,07,109.6	7,60,221.9	7,63,626.0	7,81,531.5	13,39,305.0	14,48,542.9	14,54,374.7	17,43,326.0
10. Nutrition	22,981.5	26,139.3	30,036.1	37,932.0	2,70,034.2	3,04,660.6	3,11,771.0	3,65,475.7
11. Relief on account of Natural Calamities	46,143.0	93,428.2	1,17,812.9	70,252.7	1,81,870.4	2,68,850.5	2,60,738.8	2,79,676.2
12. Others*	27,522.2	48,115.9	62,178.0	50,719.1	29,591.6	27,770.7	53,034.8	28,957.1
<b>B. Economic Services (1 to 9)</b>	<b>26,99,635.7</b>	<b>29,09,462.7</b>	<b>28,01,381.2</b>	<b>28,51,063.3</b>	<b>64,43,600.4</b>	<b>71,95,966.3</b>	<b>72,90,032.0</b>	<b>72,21,901.1</b>
1. Agriculture and Allied Activities (i to xii)	12,45,779.9	13,61,950.5	13,09,045.2	13,54,200.3	9,76,213.0	11,93,097.4	12,64,756.6	13,74,226.0
i) Crop Husbandry	10,03,282.9	11,56,936.5	11,01,724.6	11,42,220.5	3,95,879.1	4,94,211.9	4,96,124.5	5,03,675.0
ii) Soil and Water Conservation	16,901.6	18,268.4	19,326.9	15,103.0	7,770.1	9,010.4	8,824.6	9,710.9
iii) Animal Husbandry	49,920.5	55,148.0	52,271.3	57,024.2	2,13,385.3	2,95,766.7	2,94,269.3	3,23,244.6
iv) Dairy Development	1,576.5	1,676.5	2,373.1	2,688.9	50,000.0	55,000.0	60,000.0	60,000.0
v) Fisheries	2,801.9	3,514.9	4,161.7	3,159.4	1,668.2	2,011.0	2,015.2	1,946.3
vi) Forestry and Wild Life	20,931.7	25,800.5	25,328.3	26,299.6	74,056.5	91,147.6	90,233.3	1,20,804.7
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	2,370.2	2,000.0	4,629.7	2,000.0	—	0.0	—	0.0
ix) Agricultural Research and Education	40,478.8	42,987.2	47,609.9	47,218.5	25,777.2	41,103.2	40,262.1	33,975.0
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	1,07,515.9	55,334.9	51,333.3	58,184.7	1,67,937.2	1,57,226.8	2,26,604.9	2,72,766.6
xii) Other Agricultural Programmes	—	283.6	286.5	301.6	39,739.4	47,619.7	46,422.8	48,102.9
2. Rural Development	85,807.2	1,06,875.2	75,872.7	99,287.4	15,90,144.0	19,41,829.9	16,61,228.4	19,47,973.6
3. Special Area Programmes	—	—	—	—	87.0	360.8	198.7	298.7
4. Irrigation and Flood Control	1,06,731.7	1,22,835.8	1,17,361.9	1,24,514.6	2,26,836.2	2,48,321.9	2,49,882.0	2,87,149.1
of which:								
i) Major and Medium Irrigation	83,514.3	97,560.4	91,330.8	97,889.7	2,08,992.3	2,24,570.8	2,30,699.0	2,63,707.4
ii) Minor Irrigation	10,790.6	11,198.9	11,840.2	12,477.8	15,425.8	21,152.0	16,617.8	17,320.7
iii) Flood Control and Drainage	12,426.7	14,076.6	14,190.8	14,148.1	—	—	—	—
5. Energy	8,22,589.0	7,80,988.0	7,78,948.0	7,80,448.0	24,51,830.2	23,51,640.8	29,52,352.3	28,05,821.9
of which: Power	8,22,589.0	7,80,948.0	7,78,948.0	7,80,448.0	24,51,515.5	23,51,280.1	29,52,036.8	28,05,452.6
6. Industry and Minerals (i to iii)	3,45,003.4	3,69,940.1	3,47,996.2	3,33,655.1	65,610.9	71,845.2	64,726.5	77,309.7
i) Village and Small Industries	41,359.9	38,531.8	30,613.2	12,609.4	20,497.5	33,017.5	28,257.4	36,842.5
ii) Industries@	3,03,643.4	3,31,408.3	3,17,383.0	3,21,045.7	45,113.4	38,827.7	36,469.1	40,467.2
iii) Others**	—	—	—	—	—	—	—	—

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	50,095.5	72,969.2	69,418.5	62,898.5	5,06,919.1	5,91,339.3	5,51,345.7	4,05,851.3
i) Roads and Bridges	15,672.1	29,592.7	17,980.0	19,260.0	4,36,031.7	5,14,353.2	4,59,669.7	2,86,195.1
ii) Others @@	34,423.4	43,376.5	51,438.5	43,638.5	70,887.4	76,986.1	91,675.9	1,19,656.1
8. Science, Technology and Environment	3,196.6	3,710.4	2,799.1	3,370.1	2,104.7	3,005.5	1,962.7	2,358.4
9. General Economic Services (i to iv)	40,432.5	90,193.6	99,939.7	92,689.3	6,23,855.4	7,94,525.6	5,43,579.3	3,20,912.5
i) Secretariat– Economic Services	2,572.9	3,042.6	2,614.3	4,439.2	4,02,310.7	6,921.9	6,192.9	6,234.8
ii) Tourism	674.2	8,426.9	6,571.9	9,284.4	21,137.1	12,844.0	10,809.1	13,865.9
iii) Civil Supplies	34,085.6	75,152.8	87,478.8	75,488.7	1,11,612.8	2,50,951.8	1,94,441.6	1,65,320.3
iv) Others +	3,099.8	3,571.3	3,274.8	3,476.9	88,794.8	5,23,807.9	3,32,135.7	1,35,491.5
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>54,00,288.8</b>	<b>54,87,207.7</b>	<b>56,23,455.0</b>	<b>57,51,217.2</b>	<b>71,87,491.3</b>	<b>75,93,979.5</b>	<b>79,35,477.5</b>	<b>87,20,798.6</b>
<b>A. Organs of State</b>	<b>1,28,935.0</b>	<b>1,41,803.6</b>	<b>1,75,681.5</b>	<b>1,89,561.2</b>	<b>1,84,564.9</b>	<b>2,39,405.7</b>	<b>2,47,892.5</b>	<b>3,20,557.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>55,462.4</b>	<b>59,438.9</b>	<b>58,368.7</b>	<b>71,006.3</b>	<b>2,52,275.0</b>	<b>2,90,010.1</b>	<b>3,00,429.1</b>	<b>3,33,151.2</b>
i) Collection of Taxes and Duties	54,436.0	58,651.4	57,064.1	69,613.8	2,51,749.5	2,88,324.8	2,99,786.4	3,33,094.6
ii) Other Fiscal Services	1,026.4	787.5	1,304.6	1,392.5	525.5	1,685.3	642.7	56.6
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>22,90,513.0</b>	<b>23,00,000.0</b>	<b>24,24,999.9</b>	<b>23,90,000.0</b>	<b>30,60,187.8</b>	<b>32,39,366.9</b>	<b>34,56,105.0</b>	<b>38,23,782.9</b>
1. Appropriation for Reduction or Avoidance of Debt	3,00,000.0	1,00,000.0	1,75,000.0	–	–	–	–	70,000.0
2. Interest Payments (i to iv)	19,90,513.0	22,00,000.0	22,49,999.9	23,90,000.0	30,60,187.8	32,39,366.9	34,56,105.0	37,53,782.9
i) Interest on Loans from the Centre	13,316.5	2,518.2	2,299.1	25,500.0	41,770.8	32,277.4	89,293.4	96,864.7
ii) Interest on Internal Debt	17,54,560.0	19,58,384.6	20,26,829.6	21,70,774.3	24,97,481.6	25,98,799.7	27,52,272.4	30,60,301.5
<i>of which:</i>					–	–	–	–
(a) Interest on Market Loans	13,17,120.6	15,39,696.5	16,01,913.4	18,17,032.0	20,37,400.1	22,02,982.4	23,33,733.8	27,04,573.8
(b) Interest on NSSF	1,25,298.7	1,07,602.0	1,07,602.0	89,707.0	1,03,588.9	88,036.4	88,036.4	72,483.9
iii) Interest on Small Savings, State Provident Funds, etc.	1,53,349.6	1,63,773.0	1,41,042.9	1,13,698.4	4,75,900.9	5,44,203.3	5,32,688.3	5,12,518.8
iv) Others	69,287.1	75,324.3	79,828.3	80,027.3	45,034.5	64,086.5	81,850.8	84,097.8
<b>D. Administrative Services (i to v)</b>	<b>10,13,039.2</b>	<b>10,65,269.4</b>	<b>10,35,409.2</b>	<b>10,60,242.6</b>	<b>10,13,087.2</b>	<b>11,05,795.4</b>	<b>11,12,868.7</b>	<b>12,29,522.9</b>
i) Secretariat– General Services	26,177.0	31,953.0	30,056.2	26,956.8	29,929.0	33,770.3	35,137.8	37,313.4
ii) District Administration	46,583.8	52,394.0	51,342.1	51,938.6	66,119.7	80,795.3	82,781.4	90,874.4
iii) Police	7,89,470.3	8,21,890.2	8,02,109.6	8,27,606.3	7,78,745.5	8,81,951.7	9,01,290.7	9,86,263.9
iv) Public Works	49,648.4	48,170.5	48,489.9	48,483.6	4,499.4	-39,933.0	-42,622.7	-29,823.6
v) Others ++	1,01,159.6	1,10,861.7	1,03,411.4	1,05,257.2	1,33,793.6	1,49,211.1	1,36,281.5	1,44,894.7
<b>E. Pensions</b>	<b>18,21,425.3</b>	<b>18,00,000.0</b>	<b>18,90,000.0</b>	<b>19,80,000.0</b>	<b>25,38,100.0</b>	<b>26,07,159.7</b>	<b>27,25,455.6</b>	<b>29,01,655.9</b>
<b>F. Miscellaneous General Services</b>	<b>90,914.0</b>	<b>1,20,695.7</b>	<b>38,995.8</b>	<b>60,407.2</b>	<b>1,39,276.3</b>	<b>1,12,241.6</b>	<b>92,726.6</b>	<b>1,12,128.1</b>
<i>of which:</i>								
Payment on account of State Lotteries	9,835.9	16,925.9	9,582.7	14,480.0	–	–	–	–
<b>III. Grants-in-Aid and Contributions</b>	<b>3,81,228.3</b>	<b>5,36,049.9</b>	<b>4,99,904.7</b>	<b>5,53,380.8</b>	<b>4.1</b>	<b>6.1</b>	<b>6.0</b>	<b>7.0</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,81,228.3	5,36,049.9	4,99,904.7	5,53,380.8	4.1	6.1	6.0	7.0

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>7,63,057.9</b>	<b>9,32,080.7</b>	<b>8,62,879.5</b>	<b>10,24,979.2</b>	<b>2,79,96,448.0</b>	<b>3,08,05,567.9</b>	<b>3,17,48,363.9</b>	<b>3,48,28,871.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>4,54,856.9</b>	<b>5,36,665.9</b>	<b>5,20,444.7</b>	<b>6,03,552.4</b>	<b>1,60,94,217.8</b>	<b>1,64,65,827.4</b>	<b>1,78,45,374.8</b>	<b>1,94,13,669.9</b>
<b>A. Social Services (1 to 12)</b>	<b>2,81,351.5</b>	<b>3,27,307.7</b>	<b>3,11,865.8</b>	<b>3,49,034.6</b>	<b>88,96,759.2</b>	<b>1,04,91,926.2</b>	<b>1,06,53,855.0</b>	<b>1,19,46,582.8</b>
1. Education, Sports, Art and Culture	1,37,447.9	1,47,801.2	1,40,210.2	1,65,401.1	44,56,042.1	48,30,917.1	47,60,849.6	52,97,000.6
2. Medical and Public Health	57,137.0	60,708.1	60,293.1	67,129.2	13,01,851.1	14,05,163.1	14,24,847.2	15,27,740.1
3. Family Welfare	2,063.3	2,138.8	2,038.3	2,306.4	3,22,666.8	3,15,290.9	3,12,149.6	3,29,894.4
4. Water Supply and Sanitation	6,968.0	9,353.7	7,577.7	11,976.4	47,346.3	82,158.4	65,733.1	83,584.0
5. Housing	10,536.7	20,217.8	19,353.5	13,025.9	2,53,261.6	3,53,849.8	3,11,729.6	4,25,259.5
6. Urban Development	3,768.3	10,802.7	7,133.5	10,917.4	2,14,391.8	2,61,259.1	1,44,264.9	1,99,708.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	23,382.5	24,537.4	24,577.4	9,647.6	3,62,629.4	4,17,345.4	4,33,923.4	4,43,553.1
8. Labour and Labour Welfare	1,454.2	1,537.0	1,537.0	2,015.9	71,486.7	1,02,782.4	1,12,617.4	1,18,556.4
9. Social Security and Welfare	18,284.3	24,273.6	25,099.5	29,059.5	11,82,716.9	20,84,820.7	22,15,626.0	28,41,763.9
10. Nutrition	3,309.6	4,580.0	4,290.0	2,199.6	4,40,311.8	5,53,096.0	5,59,238.5	5,93,459.6
11. Relief on account of Natural Calamities	10,983.0	16,035.3	14,422.6	29,885.0	1,80,343.3	1.7	2,25,056.7	1.9
12. Others*	6,016.8	5,322.1	5,333.1	5,470.6	63,711.6	85,241.6	87,819.1	86,061.3
<b>B. Economic Services (1 to 9)</b>	<b>1,73,505.5</b>	<b>2,09,358.2</b>	<b>2,08,578.8</b>	<b>2,54,517.8</b>	<b>71,97,458.6</b>	<b>59,73,901.2</b>	<b>71,91,519.8</b>	<b>74,67,087.0</b>
1. Agriculture and Allied Activities (i to xii)	55,920.1	76,457.9	74,305.4	88,258.0	22,25,893.4	21,16,837.0	19,40,669.4	22,15,972.3
i) Crop Husbandry	24,058.9	35,104.9	36,779.4	42,385.8	13,28,660.8	13,03,196.4	10,76,618.8	13,45,504.4
ii) Soil and Water Conservation	3,694.1	5,391.2	3,760.7	5,460.5	9,046.5	11,556.1	9,687.9	9,934.7
iii) Animal Husbandry	6,811.3	8,575.0	7,417.4	9,297.0	81,833.4	91,871.7	89,136.9	1,03,788.2
iv) Dairy Development	1,356.7	1,386.5	2,086.5	899.9	7,429.9	6,224.7	5,734.3	6,092.0
v) Fisheries	900.8	1,765.8	2,918.6	3,593.2	78,431.8	56,905.7	61,823.4	66,531.3
vi) Forestry and Wild Life	11,885.5	16,794.3	14,239.1	17,761.3	52,155.0	66,157.6	59,867.8	61,657.0
vii) Plantations	801.5	1,096.5	1,096.5	801.5	—	—	—	—
viii) Food Storage and Warehousing	3,722.0	3,625.2	3,414.0	4,339.4	3,632.4	65.1	87.0	0.0
ix) Agricultural Research and Education	—	—	—	—	96,880.2	1,05,647.8	1,06,171.7	1,07,833.8
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	2,057.9	2,718.6	2,593.2	3,719.4	5,43,873.4	4,48,727.1	5,04,620.6	4,87,268.2
xii) Other Agricultural Programmes	631.5	—	—	—	23,950.0	26,484.8	26,921.0	27,362.7
2. Rural Development	22,329.8	32,135.6	28,084.3	40,582.8	8,52,122.5	7,60,398.2	7,19,886.0	6,62,001.9
3. Special Area Programmes	221.0	200.0	2,490.8	4,110.0	592.9	644.2	2,059.6	831.4
4. Irrigation and Flood Control	3,761.4	3,068.6	7,577.3	3,883.8	2,49,116.3	2,68,462.4	2,86,130.4	3,70,334.5
<i>of which:</i>								
i) Major and Medium Irrigation	—	—	—	—	2,15,139.9	2,33,820.3	2,51,597.5	3,27,331.0
ii) Minor Irrigation	2,662.4	3,068.6	3,077.3	3,883.8	15,797.3	14,938.3	14,577.9	15,842.1
iii) Flood Control and Drainage	1,099.0	0.0	4,500.0	0.0	18,179.1	19,703.9	19,955.1	27,161.3
5. Energy	40,448.7	40,427.3	42,366.6	45,657.8	17,58,438.0	8,35,367.1	24,04,552.4	21,21,124.6
<i>of which: Power</i>	239.9	40,183.0	244.3	255.8	17,58,325.2	8,25,231.6	24,04,432.1	21,20,991.6
6. Industry and Minerals (i to iii)	7,491.3	7,995.2	7,439.2	11,722.5	3,51,741.6	4,64,992.4	3,49,843.7	4,70,848.5
i) Village and Small Industries	5,288.0	6,224.6	5,515.9	8,276.3	1,70,245.3	2,57,950.5	2,56,179.6	2,70,292.9
ii) Industries@	2,203.3	1,660.6	1,813.3	3,446.3	1,81,496.4	2,07,041.9	93,664.1	2,00,555.7
iii) Others**	—	110.0	110.0	—	—	—	—	—

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	34,704.9	39,038.3	38,322.3	42,221.1	3,28,054.9	3,49,930.9	3,31,952.3	4,23,597.7
i) Roads and Bridges	27,268.5	30,851.6	30,532.8	32,916.9	1,37,074.4	1,44,052.9	1,43,280.8	1,52,360.4
ii) Others @@	7,436.4	8,186.6	7,789.5	9,304.2	1,90,980.5	2,05,878.0	1,88,671.5	2,71,237.3
8. Science, Technology and Environment	1,205.9	2,214.1	1,420.8	2,282.7	5,704.3	12,155.5	4,721.6	5,051.6
9. General Economic Services (i to iv)	7,422.4	7,821.1	6,572.2	15,799.3	14,25,794.8	11,65,113.6	11,51,704.3	11,97,324.6
i) Secretariat- Economic Services	676.9	1,403.4	588.4	6,750.4	10,728.0	12,621.6	12,281.4	13,114.2
ii) Tourism	4,817.3	4,324.5	3,984.5	6,766.0	3,721.6	3,482.1	3,643.2	3,820.2
iii) Civil Supplies	270.4	336.2	336.2	361.6	13,76,756.5	10,94,532.9	10,96,191.7	11,33,521.6
iv) Others +	1,657.8	1,757.1	1,663.2	1,921.4	34,588.7	54,477.0	39,588.1	46,868.6
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>2,98,331.4</b>	<b>3,81,516.6</b>	<b>3,30,554.8</b>	<b>4,06,803.0</b>	<b>99,09,670.3</b>	<b>1,20,38,214.9</b>	<b>1,14,63,540.7</b>	<b>1,29,33,538.8</b>
<b>A. Organs of State</b>	<b>15,817.7</b>	<b>17,266.1</b>	<b>19,208.6</b>	<b>18,384.6</b>	<b>1,97,762.1</b>	<b>2,19,089.0</b>	<b>2,74,635.6</b>	<b>3,47,313.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>8,549.9</b>	<b>9,462.4</b>	<b>9,286.0</b>	<b>11,447.9</b>	<b>1,69,917.6</b>	<b>1,90,973.4</b>	<b>1,87,945.2</b>	<b>1,95,130.0</b>
i) Collection of Taxes and Duties	8,539.7	9,442.4	9,266.0	11,423.9	1,69,044.5	1,89,928.6	1,87,147.1	1,94,277.7
ii) Other Fiscal Services	10.2	20.0	20.0	24.0	873.1	1,044.8	798.1	852.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>73,317.9</b>	<b>92,685.1</b>	<b>84,047.8</b>	<b>93,834.3</b>	<b>47,54,376.0</b>	<b>58,30,330.6</b>	<b>55,29,551.6</b>	<b>63,63,426.8</b>
1. Appropriation for Reduction or Avoidance of Debt	1,500.0	1,500.0	1,500.0	2,000.0	63,294.8	3,62,772.9	62,700.0	1,17,839.4
2. Interest Payments (i to iv)	71,817.9	91,185.1	82,547.8	91,834.3	46,91,081.2	54,67,557.7	54,66,851.6	62,45,587.4
i) Interest on Loans from the Centre	718.1	755.1	655.2	618.1	71,530.5	87,357.3	1,67,640.3	2,24,754.8
ii) Interest on Internal Debt	61,701.3	79,710.1	72,238.6	80,796.2	39,46,676.3	45,76,855.4	43,81,728.4	50,31,046.0
<i>of which:</i>								
(a) Interest on Market Loans	59,368.8	77,233.9	70,012.4	78,335.7	36,40,977.2	42,87,973.6	41,36,918.6	47,60,293.6
(b) Interest on NSSF	1,042.7	907.4	907.4	772.2	1,35,835.8	1,18,472.5	1,18,472.5	1,01,109.2
iii) Interest on Small Savings, State Provident Funds, etc.	8,698.3	9,220.0	9,220.0	9,420.0	6,55,279.0	7,79,702.8	8,75,768.2	9,70,461.2
iv) Others	700.2	1,500.0	434.0	1,000.0	17,595.4	23,642.2	41,714.7	19,325.5
<b>D. Administrative Services (i to v)</b>	<b>82,246.5</b>	<b>94,439.7</b>	<b>85,015.7</b>	<b>99,997.0</b>	<b>14,34,020.7</b>	<b>15,63,120.0</b>	<b>15,88,895.3</b>	<b>17,12,764.7</b>
i) Secretariat- General Services	8,594.7	13,133.2	9,812.3	10,280.3	38,486.5	61,487.0	41,685.1	42,934.4
ii) District Administration	4,179.6	4,510.1	4,269.7	4,858.2	1,69,163.5	1,92,529.1	1,90,732.9	2,00,712.1
iii) Police	52,630.2	56,734.6	53,303.3	61,019.8	9,60,947.3	10,24,492.3	10,50,012.9	11,55,199.1
iv) Public Works	4,609.0	5,226.0	5,043.1	6,053.4	79,361.5	81,153.0	93,884.2	91,838.5
v) Others ++	12,233.0	14,835.9	12,587.3	17,785.3	1,86,061.9	2,03,458.6	2,12,580.1	2,22,080.6
<b>E. Pensions</b>	<b>1,15,024.5</b>	<b>1,30,246.0</b>	<b>1,30,246.0</b>	<b>1,51,278.7</b>	<b>32,17,749.8</b>	<b>41,23,189.7</b>	<b>37,54,213.7</b>	<b>42,50,925.0</b>
<b>F. Miscellaneous General Services</b>	<b>3,374.9</b>	<b>37,417.4</b>	<b>2,750.8</b>	<b>31,860.5</b>	<b>1,35,844.1</b>	<b>1,11,512.1</b>	<b>1,28,299.3</b>	<b>63,978.6</b>
<i>of which:</i>								
Payment on account of State Lotteries	283.0	311.7	311.7	372.4				
<b>III. Grants-in-Aid and Contributions</b>	<b>9,869.6</b>	<b>13,898.2</b>	<b>11,880.0</b>	<b>14,623.8</b>	<b>19,92,559.9</b>	<b>23,01,525.6</b>	<b>24,39,448.4</b>	<b>24,81,663.1</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	9,869.6	13,898.2	11,880.0	14,623.8	19,92,559.9	23,01,525.6	24,39,448.4	24,81,663.1

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>1,53,40,665.2</b>	<b>2,11,68,522.9</b>	<b>1,67,38,469.5</b>	<b>2,20,94,481.3</b>	<b>17,73,870.7</b>	<b>22,29,576.5</b>	<b>21,32,028.6</b>	<b>21,17,087.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>1,03,38,203.9</b>	<b>1,61,06,835.1</b>	<b>1,12,74,945.9</b>	<b>1,77,17,343.9</b>	<b>10,45,142.1</b>	<b>13,47,162.6</b>	<b>12,91,689.3</b>	<b>12,16,779.0</b>
<b>A. Social Services (1 to 12)</b>	<b>57,56,418.4</b>	<b>1,02,28,053.3</b>	<b>58,66,249.9</b>	<b>91,43,722.9</b>	<b>7,71,778.5</b>	<b>9,68,044.6</b>	<b>9,42,174.8</b>	<b>8,25,384.0</b>
1. Education, Sports, Art and Culture	17,14,382.9	18,62,642.1	18,84,643.6	20,57,598.3	2,36,238.5	3,04,647.8	2,91,064.5	3,12,439.6
2. Medical and Public Health	5,03,782.9	7,27,951.6	6,05,185.9	7,40,478.4	74,055.0	1,07,290.7	1,05,953.0	1,08,746.0
3. Family Welfare	2,41,014.1	2,31,995.1	1,97,598.2	2,14,862.1	31,074.1	43,690.3	29,349.9	38,345.6
4. Water Supply and Sanitation	1,28,079.6	2,21,584.0	1,17,730.6	94,333.9	21,804.8	27,574.0	28,743.1	33,683.0
5. Housing	29,865.2	12,00,772.5	41,265.1	7,76,075.6	1,79,312.4	1,73,134.9	1,73,910.2	21,696.0
6. Urban Development	4,28,497.1	6,79,862.3	3,36,626.3	10,67,000.4	30,035.0	39,324.6	38,826.3	30,650.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	11,53,729.9	31,90,416.0	9,67,216.7	18,89,980.4	46,605.1	80,406.0	83,917.0	78,674.8
8. Labour and Labour Welfare	31,425.8	22,795.1	26,894.2	39,313.3	4,839.7	6,921.9	6,345.3	6,829.0
9. Social Security and Welfare	12,18,051.5	14,48,193.2	13,25,103.8	17,96,057.0	1,26,335.6	1,56,650.6	1,53,991.3	1,64,499.4
10. Nutrition	2,34,776.3	4,27,876.0	1,98,908.4	3,91,462.6	7,533.8	13,473.7	14,624.6	14,140.8
11. Relief on account of Natural Calamities	25,173.3	63,608.2	95,110.2	10,355.7	7,977.7	8,466.1	8,498.2	8,862.0
12. Others*	47,640.0	1,50,357.2	69,967.1	66,205.3	5,966.9	6,464.0	6,951.4	6,817.0
<b>B. Economic Services (1 to 9)</b>	<b>45,81,785.5</b>	<b>58,78,781.8</b>	<b>54,08,696.0</b>	<b>85,73,621.0</b>	<b>2,73,363.6</b>	<b>3,79,117.9</b>	<b>3,49,514.5</b>	<b>3,91,395.0</b>
1. Agriculture and Allied Activities (i to xii)	18,72,872.9	28,87,346.0	29,75,458.0	51,17,646.7	80,768.2	1,21,630.2	1,11,000.6	1,14,090.9
i) Crop Husbandry	17,03,073.6	19,49,844.5	15,70,638.3	22,64,890.2	38,984.0	55,697.9	49,735.1	48,625.9
ii) Soil and Water Conservation	2,152.9	8,997.2	1,537.6	4,502.4	3,050.7	3,432.2	4,081.8	7,010.9
iii) Animal Husbandry	55,742.2	75,623.6	52,322.0	63,656.7	12,923.0	14,569.8	13,966.4	15,105.8
iv) Dairy Development	171.1	—	6,000.0	—	160.3	260.0	239.0	265.0
v) Fisheries	7,581.5	16,999.7	3,746.9	29,048.3	6,250.7	8,714.3	9,437.3	9,288.0
vi) Forestry and Wild Life	39,498.2	1,24,728.6	63,949.4	81,181.0	12,366.0	30,275.8	25,521.8	25,267.0
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	1,677.9	720.1	2,884.0	4,450.6	3,569.4	4,672.0	4,339.7	4,612.7
ix) Agricultural Research and Education	44,976.0	56,518.9	45,665.6	53,979.3	715.8	990.2	958.3	1,087.8
x) Agricultural Finance Institutions	—	—	—	—	—	—	—	—
xi) Co-operation	13,284.4	14,209.9	14,387.5	14,687.1	2,748.2	3,018.0	2,721.3	2,828.0
xii) Other Agricultural Programmes	4,715.1	6,39,703.4	12,14,326.8	26,01,251.1	—	—	—	—
2. Rural Development	6,03,899.0	5,98,745.6	4,73,304.3	6,85,568.1	99,812.6	1,50,549.4	1,46,540.7	1,78,460.9
3. Special Area Programmes	—	—	—	—	182.7	1,255.0	1,092.0	104.0
4. Irrigation and Flood Control	43,321.6	1,01,878.5	50,140.4	81,073.8	6,458.0	9,287.1	7,919.1	8,919.0
of which:								
i) Major and Medium Irrigation	38,497.6	95,769.7	45,012.2	73,452.9	10.6	500.0	185.0	500.0
ii) Minor Irrigation	3,202.2	4,001.8	3,304.9	4,803.1	3,696.2	5,523.7	4,947.8	5,392.0
iii) Flood Control and Drainage	—	—	—	—	2,751.3	3,263.3	2,786.4	3,027.0
5. Energy	17,67,919.9	12,12,450.2	15,94,476.3	16,25,352.7	12,354.6	11,536.2	10,756.0	14,675.0
of which: Power	17,67,811.2	12,11,260.2	15,93,073.3	16,24,001.6	12,354.6	11,536.2	10,756.0	14,675.0
6. Industry and Minerals (i to iii)	1,07,322.5	3,87,473.2	41,497.2	2,42,123.4	8,946.6	11,504.1	10,859.1	11,069.1
i) Village and Small Industries	19,146.7	1,55,480.1	6,832.8	1,01,689.8	6,372.7	9,899.3	9,731.1	9,539.1
ii) Industries@	87,001.8	2,30,023.1	29,802.7	1,34,045.7	2,498.8	1,604.8	1,128.0	1,530.0
iii) Others**	1,174.0	1,970.0	4,861.6	6,387.9	75.1	—	—	—

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	1,38,350.0	5,50,824.1	2,11,175.6	5,77,950.0	49,350.0	55,053.4	39,029.9	41,290.0
i) Roads and Bridges	84,567.4	4,57,472.6	1,11,924.1	1,66,382.2	42,702.4	44,868.0	36,400.0	39,380.0
ii) Others @@	53,782.6	93,351.5	99,251.5	4,11,567.7	6,647.7	10,185.4	2,629.9	1,910.0
8. Science, Technology and Environment	1,386.7	1,884.4	591.5	4,408.9	1,040.6	1,331.5	1,253.9	1,604.3
9. General Economic Services (i to iv)	46,712.8	1,38,180.0	62,052.8	2,39,497.6	14,450.3	16,971.1	21,063.4	21,181.8
i) Secretariat– Economic Services	21,847.4	37,973.3	29,283.4	94,690.6	3,159.0	3,656.7	4,722.7	5,398.0
ii) Tourism	3,458.2	80,006.0	5,813.8	52,433.3	882.2	1,035.0	1,242.0	1,098.0
iii) Civil Supplies	11,265.2	9,076.1	15,702.8	80,738.7	8,417.9	10,170.5	13,165.5	12,495.5
iv) Others +	10,142.0	11,124.5	11,252.7	11,635.0	1,991.2	2,108.9	1,933.2	2,190.3
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>50,02,461.3</b>	<b>50,60,677.9</b>	<b>54,63,523.6</b>	<b>43,76,127.4</b>	<b>6,96,132.3</b>	<b>8,44,813.9</b>	<b>7,95,902.0</b>	<b>8,48,923.3</b>
<b>A. Organs of State</b>	<b>1,09,168.9</b>	<b>1,50,507.3</b>	<b>2,03,534.7</b>	<b>1,77,106.2</b>	<b>26,716.1</b>	<b>34,306.5</b>	<b>35,961.5</b>	<b>43,329.2</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,04,885.2</b>	<b>1,28,217.2</b>	<b>1,12,962.1</b>	<b>1,12,176.0</b>	<b>7,360.4</b>	<b>10,740.7</b>	<b>10,175.2</b>	<b>10,399.4</b>
i) Collection of Taxes and Duties	1,04,885.2	1,28,217.2	1,12,962.1	1,12,176.0	6,994.6	10,210.9	9,695.4	9,826.6
ii) Other Fiscal Services		–			365.7	529.8	479.8	572.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>21,82,121.4</b>	<b>22,41,266.9</b>	<b>23,33,740.0</b>	<b>17,73,102.3</b>	<b>1,62,352.0</b>	<b>1,60,173.1</b>	<b>1,51,019.5</b>	<b>1,58,607.2</b>
1. Appropriation for Reduction or Avoidance of Debt	–	500.0	–	125.0	25,000.0	10,000.0	10,100.0	10,000.0
2. Interest Payments (i to iv)	21,82,121.4	22,40,766.9	23,33,740.0	17,72,977.3	1,37,352.0	1,50,173.1	1,40,919.5	1,48,607.2
i) Interest on Loans from the Centre	9,358.8	11,850.0	10,708.5	26,431.7	1,082.7	998.1	854.9	933.0
ii) Interest on Internal Debt	20,85,723.0	21,46,387.9	23,22,814.9	16,64,120.6	94,079.1	1,05,260.0	93,260.0	1,00,270.0
<i>of which:</i>								
(a) Interest on Market Loans	19,05,297.4	19,84,849.3	21,56,722.0	15,26,193.2	81,240.8	87,000.0	80,000.0	85,000.0
(b) Interest on NSSF	61,261.2	64,169.7	53,261.4	55,768.0	8,023.6	12,000.0	7,500.0	9,000.0
iii) Interest on Small Savings, State Provident Funds, etc.	87,039.5	82,529.0	216.6	82,425.0	40,867.6	42,693.0	45,293.0	45,900.0
iv) Others					1,322.6	1,222.0	1,511.6	1,504.2
<b>D. Administrative Services (i to v)</b>	<b>10,26,085.5</b>	<b>12,36,743.5</b>	<b>11,29,082.1</b>	<b>11,49,234.7</b>	<b>2,31,580.3</b>	<b>3,09,682.3</b>	<b>2,87,778.1</b>	<b>3,15,126.4</b>
i) Secretariat– General Services	21,480.6	1,28,623.1	24,662.7	80,423.6	8,665.0	20,259.3	11,411.9	18,648.6
ii) District Administration	97,115.9	1,36,574.4	86,961.4	77,577.8	11,030.1	14,251.0	13,115.9	14,211.6
iii) Police	7,99,354.2	8,53,999.7	8,93,993.3	8,50,528.3	1,58,932.7	2,05,747.3	1,98,408.2	2,13,022.5
iv) Public Works	28,293.9	34,808.2	30,776.6	35,686.1	30,857.8	42,515.0	41,302.7	44,754.9
v) Others ++	79,840.9	82,738.1	92,688.2	1,05,019.0	22,094.6	26,909.6	23,539.4	24,488.8
<b>E. Pensions</b>	<b>15,81,614.3</b>	<b>13,02,406.9</b>	<b>16,84,139.0</b>	<b>11,64,138.3</b>	<b>2,67,805.8</b>	<b>3,29,581.2</b>	<b>3,10,660.0</b>	<b>3,21,160.0</b>
<b>F. Miscellaneous General Services</b>	<b>-1,413.9</b>	<b>1,536.1</b>	<b>65.8</b>	<b>370.0</b>	<b>317.8</b>	<b>330.2</b>	<b>307.7</b>	<b>301.2</b>
<i>of which:</i>								
Payment on account of State Lotteries		–			0.2	0.2	0.2	0.2
<b>III. Grants-in-Aid and Contributions</b>	<b>–</b>	<b>1,010.0</b>	<b>–</b>	<b>1,010.0</b>	<b>32,596.3</b>	<b>37,600.0</b>	<b>44,437.4</b>	<b>51,385.0</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	–	1,010.0	–	1,010.0	32,596.3	37,600.0	44,437.4	51,385.0



Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>43,77,272.8</b>	<b>52,74,771.0</b>	<b>51,58,520.1</b>	<b>55,81,577.4</b>	<b>3,79,97,805.8</b>	<b>5,02,35,401.6</b>	<b>4,54,77,131.9</b>	<b>5,32,65,532.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>24,84,325.3</b>	<b>29,84,631.6</b>	<b>29,70,098.6</b>	<b>30,98,592.2</b>	<b>2,17,29,025.7</b>	<b>2,85,17,552.4</b>	<b>2,60,04,188.7</b>	<b>3,00,23,751.7</b>
<b>A. Social Services (1 to 12)</b>	<b>18,15,614.2</b>	<b>20,61,485.7</b>	<b>20,71,332.0</b>	<b>22,08,727.2</b>	<b>1,38,92,768.1</b>	<b>1,81,57,925.4</b>	<b>1,53,93,587.5</b>	<b>1,91,50,627.8</b>
1. Education, Sports, Art and Culture	9,35,408.3	10,23,810.5	9,74,621.0	10,97,328.6	66,81,238.7	77,45,502.8	56,74,861.1	92,16,948.3
2. Medical and Public Health	3,54,804.3	3,79,222.3	4,26,074.2	4,22,545.4	13,35,882.0	19,15,349.1	16,44,690.6	22,24,943.3
3. Family Welfare	14,510.4	19,307.5	19,555.0	20,344.1	12,85,217.8	18,18,152.7	15,20,004.4	11,97,211.1
4. Water Supply and Sanitation	60,875.5	62,092.1	77,905.1	74,371.0	96,196.0	3,21,477.7	3,24,434.6	4,60,377.7
5. Housing	913.4	3,340.0	1,216.0	2,412.6	53,129.6	54,461.2	50,893.7	52,918.1
6. Urban Development	30,276.7	54,386.0	41,813.7	51,570.4	14,57,269.6	22,61,289.4	23,32,134.5	18,02,439.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,604.4	33,017.2	24,005.4	33,837.6	3,22,051.0	5,09,715.1	5,20,698.9	5,50,384.2
8. Labour and Labour Welfare	17,867.8	29,490.0	26,636.1	21,377.8	1,31,750.1	2,20,632.5	1,84,823.1	2,36,098.3
9. Social Security and Welfare	2,61,541.7	3,09,393.9	3,11,100.8	2,99,141.8	21,77,752.2	27,68,097.4	25,59,899.9	28,85,381.6
10. Nutrition								
11. Relief on account of Natural Calamities	1,04,996.2	1,33,311.7	1,41,571.7	1,48,225.6	1,92,056.4	4,28,400.9	4,22,418.9	4,07,994.0
12. Others*	16,815.4	14,114.7	26,833.1	37,572.5	1,60,224.6	1,14,846.6	1,58,727.9	1,15,932.2
<b>B. Economic Services (1 to 9)</b>	<b>6,68,711.1</b>	<b>9,23,145.9</b>	<b>8,98,766.6</b>	<b>8,89,865.0</b>	<b>78,36,257.6</b>	<b>1,03,59,627.1</b>	<b>1,06,10,601.2</b>	<b>1,08,73,123.9</b>
1. Agriculture and Allied Activities (i to xii)	2,90,093.8	3,93,512.5	3,58,352.7	3,31,050.4	9,84,443.1	16,40,676.5	15,15,196.1	17,76,405.5
i) Crop Husbandry	1,20,369.8	1,66,884.7	1,24,498.9	1,06,997.9	5,07,916.0	8,31,621.9	7,93,426.9	8,90,675.7
ii) Soil and Water Conservation					59,389.3	1,49,120.6	1,36,278.3	1,34,792.5
iii) Animal Husbandry	30,384.2	39,010.4	37,401.7	48,180.9	1,75,545.4	2,76,953.0	2,58,648.3	3,26,130.1
iv) Dairy Development	9,354.3	13,462.0	10,802.0	10,285.7	12,792.5	22,969.8	22,421.6	26,359.3
v) Fisheries	2,138.4	5,789.3	5,097.5	10,815.0	21,739.1	48,112.5	41,664.9	49,381.4
vi) Forestry and Wild Life	77,567.2	1,03,274.5	1,06,663.0	97,040.9	71,650.6	97,167.2	76,500.1	1,05,615.0
vii) Plantations					574.5	731.9	568.7	0.3
viii) Food Storage and Warehousing	14,360.4	20,040.3	27,394.3	25,368.4	33,156.9	45,592.3	35,098.5	50,072.8
ix) Agricultural Research and Education	23,630.0	29,633.1	29,633.1	15,677.9	28,258.8	37,008.3	30,696.0	44,165.0
x) Agricultural Finance Institutions								
xi) Co-operation	12,289.6	15,418.2	16,862.2	16,683.7	70,774.4	1,26,687.8	1,15,908.6	1,43,708.1
xii) Other Agricultural Programmes					2,645.5	4,711.4	3,984.0	5,505.4
2. Rural Development	2,18,433.2	2,87,559.3	2,83,539.1	2,96,341.8	17,66,006.1	23,15,310.0	21,48,564.1	27,39,817.7
3. Special Area Programmes					2,751.5	3,834.0	3,262.2	9,869.0
4. Irrigation and Flood Control	50,064.7	60,085.3	57,035.3	63,814.9	8,87,192.2	12,85,135.9	11,44,676.2	13,20,007.1
of which:								
i) Major and Medium Irrigation	44,317.1	53,362.2	50,112.2	55,612.5	5,74,349.6	8,17,467.1	6,90,834.6	9,03,827.6
ii) Minor Irrigation	3,967.9	4,823.2	4,823.2	5,602.4	2,56,368.1	3,68,639.8	3,57,712.9	3,26,955.8
iii) Flood Control and Drainage	1,779.6	1,900.0	2,100.0	2,600.0	35,561.8	40,650.0	40,650.0	57,133.5
5. Energy	1,696.1	4,430.7	2,810.2	4,395.6	28,18,441.1	27,21,515.0	31,84,760.7	26,18,195.0
of which: Power	48.7	32.4	32.4		27,88,481.1	26,46,270.0	31,15,027.0	25,30,000.0
6. Industry and Minerals (i to iii)	24,819.4	30,842.1	31,180.2	29,285.5	5,12,068.0	12,89,055.4	12,42,865.0	13,20,150.8
i) Village and Small Industries	22,998.5	26,158.1	26,696.2	24,046.5	1,17,938.3	1,95,746.3	2,77,453.9	3,18,096.0
ii) Industries@	1,820.9	4,684.0	4,484.0	5,239.0	3,88,327.3	10,14,355.6	8,92,288.3	9,23,694.5
iii) Others**					5,802.4	78,953.6	73,122.9	78,360.2



**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	57,231.3	1,02,776.5	1,25,296.5	1,18,291.3	5,87,728.8	7,11,828.6	10,32,445.5	7,71,269.1
i) Roads and Bridges	41,911.1	84,930.0	1,07,430.0	95,072.0	5,51,356.1	6,46,039.9	9,70,849.0	7,04,615.0
ii) Others @@	15,320.3	17,846.5	17,866.5	23,219.3	36,372.8	65,788.7	61,596.5	66,654.2
8. Science, Technology and Environment	6,561.5	9,639.5	9,490.5	6,849.3	5,350.2	9,852.7	8,335.2	10,592.7
9. General Economic Services (i to iv)	19,811.2	34,299.9	31,062.1	39,836.2	2,72,276.7	3,82,418.9	3,30,496.2	3,06,817.1
i) Secretariat- Economic Services	1,216.2	8,766.4	6,967.4	9,758.9	12,026.2	23,233.3	18,186.8	24,025.6
ii) Tourism	12,302.4	14,759.8	15,109.8	18,688.1	12,073.6	17,990.1	24,070.8	21,622.6
iii) Civil Supplies	3,151.8	6,961.5	5,140.5	7,007.3	2,29,405.4	3,14,098.0	2,66,347.8	2,30,624.5
iv) Others +	3,140.8	3,812.2	3,844.4	4,382.0	18,771.5	27,097.5	21,890.7	30,544.4
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>16,88,881.7</b>	<b>19,55,793.5</b>	<b>18,81,938.2</b>	<b>21,14,218.3</b>	<b>1,44,68,779.0</b>	<b>1,93,46,541.4</b>	<b>1,71,01,635.7</b>	<b>2,08,41,779.0</b>
<b>A. Organs of State</b>	<b>51,132.0</b>	<b>79,371.1</b>	<b>64,965.4</b>	<b>87,997.2</b>	<b>4,20,302.1</b>	<b>6,17,497.9</b>	<b>6,60,467.6</b>	<b>8,05,963.7</b>
<b>B. Fiscal Services (i + ii)</b>	<b>43,499.5</b>	<b>54,239.7</b>	<b>55,210.8</b>	<b>58,341.7</b>	<b>4,48,814.7</b>	<b>6,37,271.0</b>	<b>5,02,657.3</b>	<b>9,56,590.1</b>
i) Collection of Taxes and Duties	43,057.5	53,693.7	54,664.8	58,341.7	4,46,417.4	6,34,345.0	5,00,356.6	9,53,855.3
ii) Other Fiscal Services	441.9	546.0	546.0	-	2,397.3	2,926.0	2,300.7	2,734.8
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>5,21,362.6</b>	<b>6,38,640.1</b>	<b>6,18,436.3</b>	<b>6,98,644.4</b>	<b>45,50,797.6</b>	<b>52,75,556.2</b>	<b>51,44,164.3</b>	<b>56,21,199.3</b>
1. Appropriation for Reduction or Avoidance of Debt	11,000.0	22,500.0	12,500.0	35,000.0	2,50,000.0	2,50,000.0	2,12,500.0	2,50,000.0
2. Interest Payments (i to iv)	5,10,362.6	6,16,140.1	6,05,936.3	6,63,644.4	43,00,797.6	50,25,556.2	49,31,664.3	53,71,199.3
i) Interest on Loans from the Centre	7,296.1	7,500.0	7,500.0	8,000.0	41,328.5	27,615.5	30,787.7	20,248.5
ii) Interest on Internal Debt	4,12,770.6	5,07,317.3	4,92,317.3	5,48,317.3	38,07,071.6	43,95,772.5	42,13,272.4	46,91,948.7
<i>of which:</i>								
(a) Interest on Market Loans	3,39,069.3	4,02,515.3	4,02,515.3	4,40,015.3	30,12,441.4	36,37,501.4	34,55,001.4	40,21,387.4
(b) Interest on NSSF	57,876.7	70,000.0	60,000.0	70,000.0	3,86,106.8	3,36,660.2	3,36,660.2	2,87,213.7
iii) Interest on Small Savings, State Provident Funds, etc.	65,836.6	76,750.0	74,250.0	84,750.0	4,49,231.3	6,02,168.2	6,02,168.2	6,22,889.0
iv) Others	24,459.3	24,572.8	31,869.0	22,577.0	3,166.3		85,436.0	36,113.0
<b>D. Administrative Services (i to v)</b>	<b>3,54,957.9</b>	<b>4,23,344.4</b>	<b>4,00,927.5</b>	<b>4,54,383.9</b>	<b>31,75,802.4</b>	<b>44,49,847.9</b>	<b>35,94,488.2</b>	<b>46,85,233.1</b>
i) Secretariat- General Services	27,061.6	37,193.4	36,713.3	43,194.8	65,048.3	95,970.7	77,432.8	1,06,309.8
ii) District Administration	18,984.5	23,691.0	23,091.0	25,103.3	1,03,317.0	1,41,996.1	1,13,024.2	1,43,849.0
iii) Police	2,11,345.5	2,40,057.3	2,27,722.0	2,60,034.9	23,63,317.3	31,72,848.4	25,04,293.5	33,01,830.6
iv) Public Works	48,143.4	58,593.1	51,693.1	65,378.7	1,01,062.4	3,46,928.8	2,72,199.9	3,73,377.2
v) Others ++	49,422.8	63,809.6	61,708.1	60,672.2	5,43,057.4	6,92,103.9	6,27,537.9	7,59,866.6
<b>E. Pensions</b>	<b>7,18,052.2</b>	<b>7,60,198.2</b>	<b>7,42,098.2</b>	<b>8,14,550.2</b>	<b>58,69,676.7</b>	<b>82,42,238.5</b>	<b>70,76,471.9</b>	<b>86,48,757.0</b>
<b>F. Miscellaneous General Services</b>	<b>-122.6</b>	<b>(0.0)</b>	<b>300.0</b>	<b>301.0</b>	<b>3,385.5</b>	<b>1,24,130.1</b>	<b>1,23,386.4</b>	<b>1,24,035.9</b>
<i>of which:</i>								
Payment on account of State Lotteries								
<b>III. Grants-in-Aid and Contributions</b>	<b>2,04,065.8</b>	<b>3,34,345.9</b>	<b>3,06,483.4</b>	<b>3,68,766.8</b>	<b>18,00,001.0</b>	<b>23,71,307.8</b>	<b>23,71,307.6</b>	<b>24,00,002.0</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,04,065.8	3,34,345.9	3,06,483.4	3,68,766.8	18,00,001.0	23,71,307.8	23,71,307.6	24,00,002.0

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>2,22,83,890.6</b>	<b>2,43,56,112.2</b>	<b>2,36,91,191.5</b>	<b>2,68,20,275.7</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>1,43,17,712.9</b>	<b>1,57,40,616.6</b>	<b>1,51,49,527.6</b>	<b>1,78,36,227.1</b>
<b>A. Social Services (1 to 12)</b>	<b>1,15,56,893.1</b>	<b>1,19,20,004.0</b>	<b>1,09,57,189.4</b>	<b>1,32,78,454.1</b>
1. Education, Sports, Art and Culture	41,14,704.0	44,58,278.8	41,77,544.9	46,24,279.0
2. Medical and Public Health	13,24,879.0	14,38,180.3	14,84,022.1	15,79,758.4
3. Family Welfare	1,42,281.8	1,22,074.7	1,28,264.3	1,38,630.6
4. Water Supply and Sanitation	1,40,761.2	1,35,378.4	1,41,884.6	1,91,497.9
5. Housing	18,260.9	6,82,135.1	1,37,385.1	7,04,326.0
6. Urban Development	10,54,281.8	7,77,116.0	9,00,175.6	8,43,566.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,40,020.8	5,35,149.3	4,93,461.7	5,74,106.2
8. Labour and Labour Welfare	22,770.0	34,021.9	27,107.6	82,093.9
9. Social Security and Welfare	39,74,695.9	33,18,652.8	31,66,960.2	41,20,222.1
10. Nutrition	1,27,479.4	1,45,730.6	1,39,689.2	1,59,208.1
11. Relief on account of Natural Calamities	1,28,280.8	1,80,240.2	81,748.6	1,76,179.3
12. Others*	68,477.6	93,045.9	78,945.7	84,586.4
<b>B. Economic Services (1 to 9)</b>	<b>27,60,819.9</b>	<b>38,20,612.6</b>	<b>41,92,338.2</b>	<b>45,57,773.0</b>
1. Agriculture and Allied Activities (i to xii)	9,36,757.4	16,48,893.4	22,10,443.8	21,53,174.5
i) Crop Husbandry	6,52,278.9	7,93,857.9	7,76,325.8	8,34,737.9
ii) Soil and Water Conservation	7,320.7	7,942.9	7,752.6	8,683.7
iii) Animal Husbandry	67,820.4	87,944.0	78,585.1	93,183.7
iv) Dairy Development	6,603.0	9,864.8	8,804.5	9,591.5
v) Fisheries	15,990.4	35,947.5	20,967.5	36,817.3
vi) Forestry and Wild Life	53,663.1	78,098.2	64,771.7	85,334.7
vii) Plantations	—	—	—	—
viii) Food Storage and Warehousing	67,504.0	5,33,099.7	11,65,946.9	9,71,503.9
ix) Agricultural Research and Education	21,544.7	28,983.9	25,099.5	28,011.3
x) Agricultural Finance Institutions	—	—	—	—
xi) Co-operation	33,131.2	43,625.3	45,952.7	50,007.5
xii) Other Agricultural Programmes	10,901.0	29,529.3	16,237.5	35,302.9
2. Rural Development	11,21,144.5	13,77,615.6	11,96,736.0	15,57,479.1
3. Special Area Programmes	1,27,600.1	1,53,778.9	1,41,539.6	1,58,153.7
4. Irrigation and Flood Control	1,29,936.7	1,52,806.6	1,87,029.5	1,67,002.3
<i>of which:</i>				
i) Major and Medium Irrigation	30,768.4	37,025.7	66,068.8	36,848.9
ii) Minor Irrigation	52,533.1	55,375.9	61,758.9	62,437.0
iii) Flood Control and Drainage	46,635.3	60,404.9	59,201.9	67,716.4
5. Energy	1,97,954.4	1,61,075.7	1,77,795.8	1,73,022.4
<i>of which: Power</i>	1,96,532.8	1,54,100.0	1,77,248.1	1,68,990.0
6. Industry and Minerals (i to iii)	38,898.1	96,582.8	75,147.1	1,08,610.3
i) Village and Small Industries	30,543.8	60,629.3	48,198.8	65,624.0
ii) Industries@	8,354.4	35,953.5	26,948.2	42,986.3
iii) Others**	—	—	—	—

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
7. Transport and Communications (i + ii)	1,69,646.9	1,48,323.4	1,53,236.6	1,58,622.0
i) Roads and Bridges	73,455.9	58,457.8	59,980.2	60,629.8
ii) Others @@	96,191.0	89,865.6	93,256.4	97,992.2
8. Science, Technology and Environment	3,145.7	14,928.1	7,440.4	14,952.4
9. General Economic Services (i to iv)	35,736.1	66,608.2	42,969.4	66,756.4
i) Secretariat- Economic Services	15,757.9	20,581.5	19,627.8	20,395.0
ii) Tourism	4,591.8	24,299.8	7,893.9	29,537.1
iii) Civil Supplies	10,604.8	14,809.7	9,738.1	10,139.6
iv) Others +	4,781.6	6,917.2	5,709.7	6,684.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>79,25,381.2</b>	<b>84,79,860.8</b>	<b>84,06,017.3</b>	<b>88,39,093.9</b>
<b>A. Organs of State</b>	<b>55,553.4</b>	<b>2,52,032.0</b>	<b>2,69,954.2</b>	<b>2,42,393.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>1,41,396.6</b>	<b>1,65,712.2</b>	<b>1,64,100.7</b>	<b>1,70,519.0</b>
i) Collection of Taxes and Duties	1,40,548.6	1,64,784.8	1,63,074.8	1,69,459.0
ii) Other Fiscal Services	848.0	927.4	1,025.9	1,059.9
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>40,21,784.3</b>	<b>42,96,289.7</b>	<b>42,37,527.0</b>	<b>45,46,883.5</b>
1. Appropriation for Reduction or Avoidance of Debt	20,000.0	20,000.0	10,000.0	20,000.0
2. Interest Payments (i to iv)	40,01,784.3	42,76,289.7	42,27,527.0	45,26,883.5
i) Interest on Loans from the Centre	37,446.1	31,737.9	30,864.0	27,356.9
ii) Interest on Internal Debt	35,35,445.7	38,34,991.1	37,66,023.5	40,41,634.9
<i>of which:</i>				
(a) Interest on Market Loans	30,11,978.9	33,61,675.1	32,93,463.1	36,28,441.9
(b) Interest on NSSF	4,85,353.1	4,27,753.3	4,27,753.3	3,65,187.8
iii) Interest on Small Savings, State Provident Funds, etc.	1,72,399.8	1,99,594.4	1,67,000.5	1,75,990.9
iv) Others	2,56,492.7	2,09,966.3	2,63,639.1	2,81,900.8
<b>D. Administrative Services (i to v)</b>	<b>12,24,331.6</b>	<b>13,53,795.0</b>	<b>13,26,381.9</b>	<b>13,86,316.0</b>
i) Secretariat- General Services	37,912.6	66,106.9	42,426.0	42,714.1
ii) District Administration	26,624.9	30,493.7	30,415.5	31,518.6
iii) Police	9,54,537.5	10,07,119.7	10,09,180.1	10,55,071.6
iv) Public Works	66,073.2	85,621.9	82,481.4	86,369.6
v) Others ++	1,39,183.4	1,64,452.7	1,61,878.9	1,70,642.2
<b>E. Pensions</b>	<b>24,62,412.0</b>	<b>23,89,598.4</b>	<b>23,69,819.1</b>	<b>24,71,018.7</b>
<b>F. Miscellaneous General Services</b>	<b>19,903.3</b>	<b>22,433.6</b>	<b>38,234.5</b>	<b>21,963.5</b>
<i>of which:</i>				
Payment on account of State Lotteries	45.6	2,840.2	1,030.0	1,060.6
<b>III. Grants-in-Aid and Contributions</b>	<b>40,796.5</b>	<b>1,35,634.8</b>	<b>1,35,646.6</b>	<b>1,44,954.6</b>
<i>of which:</i>				
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	40,796.5	1,35,634.8	1,35,646.6	1,44,954.6

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>48,24,593.4</b>	<b>56,98,330.6</b>	<b>56,44,019.2</b>	<b>60,91,075.3</b>	<b>8,96,926.0</b>	<b>9,97,635.7</b>	<b>10,73,777.1</b>	<b>10,96,980.3</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>36,60,038.4</b>	<b>43,48,875.1</b>	<b>42,90,618.1</b>	<b>46,84,461.4</b>	<b>6,05,392.4</b>	<b>6,75,377.2</b>	<b>7,53,194.9</b>	<b>7,82,752.3</b>
<b>A. Social Services (1 to 12)</b>	<b>27,17,711.8</b>	<b>34,39,486.4</b>	<b>32,24,874.0</b>	<b>37,17,315.2</b>	<b>3,37,892.9</b>	<b>3,85,158.3</b>	<b>4,22,780.4</b>	<b>4,05,844.9</b>
1. Education, Sports, Art and Culture	12,82,184.0	15,13,933.1	14,89,414.3	15,85,620.7	1,11,846.3	1,19,318.0	1,31,435.8	1,24,204.9
2. Medical and Public Health	6,40,131.8	7,75,611.1	7,72,249.4	7,74,156.0	80,222.5	89,615.8	87,229.2	95,700.9
3. Family Welfare	10,251.5	17,005.0	17,317.1	27,193.0	1,646.8	2,281.1	1,895.6	2,234.1
4. Water Supply and Sanitation	1,74,743.0	2,86,600.0	2,57,400.5	3,44,201.0	11,851.7	15,467.9	16,816.6	14,788.0
5. Housing	17,946.4	19,522.0	19,746.6	18,954.0	5,690.3	5,504.5	6,494.8	5,582.3
6. Urban Development	1,19,274.7	2,45,427.9	1,82,798.6	2,71,400.7	31,709.8	40,820.9	63,562.1	43,239.5
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	15,507.6	21,676.5	15,184.3	13,335.3	16,842.3	20,059.3	21,314.6	22,101.0
8. Labour and Labour Welfare	17,501.1	33,346.4	22,179.2	26,156.6	4,078.4	5,465.8	4,567.9	4,412.3
9. Social Security and Welfare	3,77,807.1	4,43,359.5	4,20,447.3	6,27,278.6	68,003.9	79,980.5	82,540.5	86,266.9
10. Nutrition	(0.0)	1,000.0	494.0	1,000.0	3,685.7	4,530.0	4,547.0	5,085.2
11. Relief on account of Natural Calamities	37,229.1	24,521.0	22,721.6	14,185.2	1,258.4	1,123.7	1,360.9	1,075.4
12. Others*	25,135.6	57,484.0	4,921.1	13,834.1	1,056.8	990.9	1,015.3	1,154.4
<b>B. Economic Services (1 to 9)</b>	<b>9,42,326.6</b>	<b>9,09,388.7</b>	<b>10,65,744.0</b>	<b>9,67,146.3</b>	<b>2,67,499.5</b>	<b>2,90,219.0</b>	<b>3,30,414.6</b>	<b>3,76,907.4</b>
1. Agriculture and Allied Activities (i to xii)	16,011.6	25,301.7	18,955.2	20,149.5	47,687.6	58,023.3	59,050.3	58,946.8
i) Crop Husbandry	2,420.9	8,199.1	2,810.5	3,454.1	9,041.2	11,616.2	11,098.0	11,202.3
ii) Soil and Water Conservation	48.6	59.0	60.3	65.1	225.6	427.9	275.3	333.8
iii) Animal Husbandry	3,464.6	4,964.2	4,386.9	4,517.8	5,864.5	7,648.6	7,974.2	7,499.9
iv) Dairy Development	1,351.4	1,400.0	1,400.0	1,400.0	1,094.3	590.0	669.4	1,286.3
v) Fisheries	42.5	85.7	38.7	90.3	6,840.1	9,561.4	9,727.3	9,944.6
vi) Forestry and Wild Life	6,517.8	7,988.9	7,687.1	7,816.5	889.9	992.5	932.5	1,148.5
vii) Plantations								
viii) Food Storage and Warehousing					18,718.5	21,865.6	22,228.5	21,859.0
ix) Agricultural Research and Education	198.5	396.8	252.8	399.8	3,101.4	3,138.4	4,205.4	3,223.4
x) Agricultural Finance Institutions								
xi) Co-operation	1,728.0	1,859.0	1,992.0	2,049.0	1,335.1	1,629.5	1,299.1	1,333.7
xii) Other Agricultural Programmes	239.3	349.0	327.0	357.0	577.0	553.2	640.6	1,115.3
2. Rural Development	1,523.1	2,282.0	2,168.1	2,124.4	8,373.7	11,326.5	16,865.5	10,667.6
3. Special Area Programmes					2,003.8	2,400.0	2,400.0	2,400.0
4. Irrigation and Flood Control	29,198.0	28,299.3	26,747.4	21,670.0	2,936.4	3,280.3	3,167.6	4,211.4
<i>of which:</i>								
i) Major and Medium Irrigation								
ii) Minor Irrigation	2,596.1	3,025.4	2,890.5	3,056.5	2,855.7	3,080.3	2,901.6	3,971.4
iii) Flood Control and Drainage	26,601.9	25,273.9	23,857.0	18,613.5	80.8	200.0	266.0	240.0
5. Energy	3,18,305.7	3,28,988.0	3,39,923.8	3,30,247.7	1,78,488.7	1,88,625.3	2,21,562.7	2,70,143.6
<i>of which: Power</i>	3,18,248.2	3,28,288.0	3,38,309.8	3,28,547.7	1,78,443.6	1,88,579.1	2,21,516.5	2,70,095.6
6. Industry and Minerals (i to iii)	2,779.3	12,898.0	5,126.0	6,076.0	11,908.7	8,709.3	8,220.0	8,716.4
i) Village and Small Industries	2,609.1	5,733.0	3,475.0	3,617.0	4,414.4	2,995.1	3,159.6	4,046.9
ii) Industries@	170.3	7,165.0	1,651.0	2,459.0	7,494.3	5,714.2	5,060.4	4,669.5
iii) Others**								

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport and Communications (i + ii)	5,23,976.9	4,36,950.0	6,25,438.4	5,32,676.0	8,515.2	7,425.4	7,765.7	8,591.7
i) Roads and Bridges	63,813.6	10,900.0	84,391.4	55,200.0	5,084.0	3,908.4	4,345.9	4,679.0
ii) Others @@	4,60,163.3	4,26,050.0	5,41,047.0	4,77,476.0	3,431.2	3,516.9	3,419.8	3,912.7
8. Science, Technology and Environment	3,629.5	9,775.0	8,736.0	16,690.0	382.3	600.6	390.1	859.6
9. General Economic Services (i to iv)	46,902.6	64,894.8	38,649.1	37,512.7	7,203.1	9,828.4	10,992.8	12,370.4
i) Secretariat– Economic Services	1,542.5	3,234.7	1,817.5	2,886.3	2,492.1	2,726.4	2,369.4	2,488.9
ii) Tourism	3,483.3	31,836.0	6,996.0	7,047.5	1,676.5	3,199.7	2,968.7	3,247.1
iii) Civil Supplies	39,242.6	25,421.2	26,055.5	23,656.0	2,417.1	2,750.3	4,593.7	5,757.7
iv) Others +	2,634.2	4,402.9	3,780.1	3,922.9	617.4	1,152.0	1,060.9	876.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>7,32,210.7</b>	<b>8,84,708.7</b>	<b>8,30,760.2</b>	<b>8,86,108.9</b>	<b>2,91,533.6</b>	<b>3,22,258.5</b>	<b>3,20,582.2</b>	<b>3,14,228.0</b>
<b>A. Organs of State</b>	<b>1,84,034.1</b>	<b>2,46,030.2</b>	<b>2,56,375.6</b>	<b>3,14,718.7</b>	<b>7,055.5</b>	<b>9,188.9</b>	<b>9,589.6</b>	<b>9,466.5</b>
<b>B. Fiscal Services (i + ii)</b>	<b>35,117.7</b>	<b>58,917.9</b>	<b>42,685.5</b>	<b>44,812.9</b>	<b>7,103.7</b>	<b>8,667.2</b>	<b>8,215.8</b>	<b>8,962.7</b>
i) Collection of Taxes and Duties	35,096.0	58,865.9	42,633.5	44,774.4	7,103.7	8,667.2	8,215.8	8,962.7
ii) Other Fiscal Services	21.7	52.0	52.0	38.5				
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>3,26,635.8</b>	<b>3,09,432.0</b>	<b>3,09,432.0</b>	<b>2,66,609.0</b>	<b>88,199.8</b>	<b>93,590.0</b>	<b>86,220.3</b>	<b>87,272.0</b>
1. Appropriation for Reduction or Avoidance of Debt					9,292.4	6,775.0	6,775.0	5,000.0
2. Interest Payments (i to iv)	3,26,635.8	3,09,432.0	3,09,432.0	2,66,609.0	78,907.4	86,815.0	79,445.3	82,272.0
i) Interest on Loans from the Centre	3,26,635.8	3,09,432.0	3,09,432.0	2,66,609.0	9,664.4	10,514.0	8,521.0	6,074.0
ii) Interest on Internal Debt					59,435.0	67,312.0	61,810.0	66,500.0
<i>of which:</i>								
(a) Interest on Market Loans					59,435.0	67,312.0	61,810.0	66,500.0
(b) Interest on NSSF					–	–	–	–
iii) Interest on Small Savings, State Provident Funds, etc.					5,140.9	5,700.0	5,700.0	5,700.0
iv) Others					4,667.1	3,289.0	3,414.3	3,998.0
<b>D. Administrative Services (i to v)</b>	<b>1,84,412.5</b>	<b>2,68,066.6</b>	<b>2,20,077.1</b>	<b>2,57,738.3</b>	<b>59,905.9</b>	<b>66,555.4</b>	<b>69,645.2</b>	<b>70,433.8</b>
i) Secretariat– General Services	12,435.0	23,854.0	15,723.9	17,276.7	3,909.3	4,823.2	4,817.1	5,334.1
ii) District Administration	20,546.1	30,633.2	26,211.3	28,751.5	759.3	855.2	798.1	848.1
iii) Police	4,900.6	36,333.7	11,287.0	31,972.5	30,251.7	32,456.6	35,159.0	32,962.3
iv) Public Works	54,264.8	55,210.1	57,548.7	61,030.9	13,861.0	14,946.2	17,176.3	18,313.7
v) Others ++	92,266.0	1,22,035.6	1,09,306.1	1,18,706.8	11,124.6	13,474.2	11,694.7	12,975.5
<b>E. Pensions</b>	<b>194.1</b>	<b>300.0</b>	<b>300.0</b>	<b>300.0</b>	<b>1,28,868.6</b>	<b>1,44,025.0</b>	<b>1,46,564.0</b>	<b>1,37,463.0</b>
<b>F. Miscellaneous General Services</b>	<b>1,816.6</b>	<b>1,962.0</b>	<b>1,890.0</b>	<b>1,930.0</b>	<b>400.1</b>	<b>232.1</b>	<b>347.3</b>	<b>630.0</b>
<i>of which:</i>								
Payment on account of State Lotteries								
<b>III. Grants-in-Aid and Contributions</b>	<b>4,32,344.3</b>	<b>4,64,746.8</b>	<b>5,22,640.9</b>	<b>5,20,505.0</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<i>of which:</i>								
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,32,344.3	4,64,746.8	5,22,640.9	5,20,505.0	–	–	–	–

Appendix II

**Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	All STATES and UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL EXPENDITURE (I+II+III)</b>	<b>37,15,94,969.2</b>	<b>43,43,95,947.6</b>	<b>43,51,30,370.2</b>	<b>47,53,92,806.0</b>
<b>I. DEVELOPMENTAL EXPENDITURE (A + B)</b>	<b>23,10,87,059.9</b>	<b>27,10,64,215.8</b>	<b>27,51,95,616.6</b>	<b>29,92,44,944.2</b>
<b>A. Social Services (1 to 12)</b>	<b>14,84,37,093.8</b>	<b>17,80,68,965.5</b>	<b>17,50,29,151.3</b>	<b>19,54,54,406.9</b>
1. Education, Sports, Art and Culture	6,46,22,389.8	7,24,21,959.1	7,16,04,198.8	8,03,00,998.8
2. Medical and Public Health	1,90,33,388.2	2,28,11,318.2	2,33,52,064.0	2,59,73,454.9
3. Family Welfare	37,24,430.1	45,94,246.1	43,92,959.3	45,15,805.2
4. Water Supply and Sanitation	39,54,255.4	51,77,346.4	60,81,998.6	46,81,310.9
5. Housing	63,37,325.1	70,34,367.7	53,61,032.1	60,95,965.3
6. Urban Development	1,04,53,208.1	1,25,23,431.5	1,29,08,374.2	1,26,81,240.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,02,12,615.5	1,63,61,659.6	1,30,69,712.2	1,53,12,159.4
8. Labour and Labour Welfare	14,22,135.7	21,79,530.2	18,50,614.1	22,39,799.8
9. Social Security and Welfare	2,06,09,278.3	2,53,25,303.5	2,67,54,013.1	3,39,58,464.4
10. Nutrition	37,68,829.4	41,40,195.7	37,37,616.5	40,25,114.5
11. Relief on account of Natural Calamities	33,32,401.4	42,52,849.7	46,92,392.6	44,48,337.6
12. Others*	9,66,836.8	12,46,757.8	12,24,175.8	12,21,755.8
<b>B. Economic Services (1 to 9)</b>	<b>8,26,49,966.1</b>	<b>9,29,95,250.3</b>	<b>10,01,66,465.3</b>	<b>10,37,90,537.4</b>
1. Agriculture and Allied Activities (i to xii)	2,22,57,252.4	2,75,54,909.2	2,97,83,154.9	3,24,95,642.1
i) Crop Husbandry	1,12,59,446.1	1,30,23,093.4	1,44,99,752.8	1,51,63,913.3
ii) Soil and Water Conservation	3,78,576.2	5,46,986.8	5,08,666.5	5,70,441.5
iii) Animal Husbandry	18,00,647.3	24,53,750.9	23,10,918.3	27,36,089.9
iv) Dairy Development	2,96,953.1	3,77,951.0	4,06,138.8	3,97,904.0
v) Fisheries	4,28,291.5	6,20,085.9	5,85,633.2	6,98,079.6
vi) Forestry and Wild Life	19,29,017.6	27,08,638.0	24,54,733.8	28,29,593.1
vii) Plantations	1,581.7	2,151.8	1,859.3	1,358.8
viii) Food Storage and Warehousing	21,30,856.5	34,86,541.4	39,77,013.3	38,70,603.8
ix) Agricultural Research and Education	10,27,690.8	11,38,075.8	11,11,141.8	11,76,149.3
x) Agricultural Finance Institutions	—	—	—	—
xi) Co-operation	19,33,624.3	19,00,653.0	21,37,625.1	21,15,390.7
xii) Other Agricultural Programmes	10,70,567.2	12,96,981.2	17,89,672.0	29,36,118.0
2. Rural Development	1,64,69,526.6	2,08,07,618.7	2,06,03,747.6	2,27,46,036.4
3. Special Area Programmes	2,18,940.0	7,26,598.0	3,49,360.0	2,30,666.0
4. Irrigation and Flood Control	36,63,705.1	45,34,931.4	42,97,058.1	49,75,490.6
of which:	—	—	—	—
i) Major and Medium Irrigation	22,23,912.6	26,94,989.8	24,51,824.0	29,47,880.2
ii) Minor Irrigation	10,24,403.5	13,09,858.5	13,49,581.4	15,07,204.6
iii) Flood Control and Drainage	2,80,734.5	3,16,661.7	3,28,826.3	3,51,326.0
5. Energy	2,30,34,333.4	1,94,00,721.6	2,56,54,731.5	2,28,71,588.3
of which: Power	2,27,77,199.0	1,90,30,510.8	2,52,71,852.7	2,23,18,996.0
6. Industry and Minerals (i to iii)	39,80,748.9	55,82,127.9	52,05,985.9	59,16,168.2
i) Village and Small Industries	12,43,656.6	19,08,399.2	16,63,675.4	20,12,887.1
ii) Industries@	26,56,317.8	35,04,090.3	33,57,165.5	37,08,744.9
iii) Others**	80,774.4	1,69,638.4	1,85,145.0	1,94,536.3

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature (Concl.d.)

(₹ Lakh)

Item	All STATES and UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
7. Transport and Communications (i + ii)	77,89,706.2	86,99,776.7	90,35,583.6	89,03,103.7
i) Roads and Bridges	53,14,708.2	58,82,360.4	60,69,232.1	51,01,094.5
ii) Others @@	24,74,998.0	28,17,416.3	29,66,351.5	38,02,009.3
8. Science, Technology and Environment	3,17,817.4	4,43,691.8	3,77,467.9	4,54,658.5
9. General Economic Services (i to iv)	49,17,936.2	52,44,875.1	48,59,375.8	51,97,183.6
i) Secretariat- Economic Services	14,29,771.4	9,98,442.6	11,13,723.3	12,96,505.7
ii) Tourism	3,49,690.0	6,22,109.6	4,32,965.9	6,43,649.2
iii) Civil Supplies	23,05,102.4	23,68,381.1	22,87,231.7	24,87,885.0
iv) Others +	8,33,372.4	12,55,941.8	10,25,454.9	7,69,143.7
<b>II. NON-DEVELOPMENTAL EXPENDITURE (General Services) (A to F)</b>	<b>12,96,06,431.7</b>	<b>15,05,58,453.5</b>	<b>14,70,47,649.3</b>	<b>16,23,99,774.9</b>
<b>A. Organs of State</b>	<b>35,21,330.8</b>	<b>48,59,919.0</b>	<b>54,08,031.9</b>	<b>63,76,219.4</b>
<b>B. Fiscal Services (i + ii)</b>	<b>37,10,127.3</b>	<b>43,85,407.6</b>	<b>44,60,910.7</b>	<b>50,43,360.6</b>
i) Collection of Taxes and Duties	36,74,681.0	43,43,743.0	44,23,351.0	50,04,900.3
ii) Other Fiscal Services	35,446.2	41,664.6	37,559.7	38,460.3
<b>C. Interest Payments and Servicing of Debt (1 + 2)</b>	<b>4,76,88,515.4</b>	<b>5,44,10,405.7</b>	<b>5,36,47,170.5</b>	<b>5,83,13,227.5</b>
1. Appropriation for Reduction or Avoidance of Debt	18,13,752.7	24,84,400.9	17,73,941.2	19,60,071.5
2. Interest Payments (i to iv)	4,58,74,762.6	5,19,26,004.8	5,18,73,229.3	5,63,53,156.1
i) Interest on Loans from the Centre	9,86,102.8	10,08,766.1	13,35,289.4	14,10,776.0
ii) Interest on Internal Debt	3,89,15,730.5	4,38,44,312.6	4,33,69,972.6	4,77,72,499.0
<i>of which:</i>				
(a) Interest on Market Loans	3,28,55,303.8	3,78,32,302.9	3,74,74,354.9	4,19,95,567.2
(b) Interest on NSSF	33,45,614.9	30,40,281.1	29,99,313.9	26,91,674.4
iii) Interest on Small Savings, State Provident Funds, etc.	51,68,150.2	61,54,531.4	60,15,440.9	62,03,316.1
iv) Others	8,04,779.1	9,18,394.7	11,52,526.4	9,66,565.0
<b>D. Administrative Services (i to v)</b>	<b>2,54,59,520.2</b>	<b>3,15,94,026.4</b>	<b>2,96,52,604.2</b>	<b>3,33,55,956.6</b>
i) Secretariat- General Services	12,09,138.7	18,95,833.9	15,63,768.7	18,95,236.3
ii) District Administration	23,81,781.6	28,71,807.8	27,43,117.2	31,85,444.9
iii) Police	1,73,98,460.4	2,07,91,989.3	1,98,39,810.3	2,18,69,237.3
iv) Public Works	13,91,726.7	19,28,060.1	18,14,439.3	21,36,874.3
v) Others ++	30,78,412.9	41,06,335.2	36,91,468.7	42,69,163.8
<b>E. Pensions</b>	<b>4,64,53,263.3</b>	<b>5,22,10,538.6</b>	<b>5,09,14,324.9</b>	<b>5,65,63,256.2</b>
<b>F. Miscellaneous General Services</b>	<b>27,73,674.7</b>	<b>30,98,156.2</b>	<b>29,64,607.2</b>	<b>27,47,754.8</b>
<i>of which:</i>				
Payment on account of State Lotteries	11,13,050.0	11,16,565.8	11,83,089.6	12,77,427.3
<b>III. Grants-in-Aid and Contributions</b>	<b>1,09,01,477.6</b>	<b>1,27,73,278.3</b>	<b>1,28,87,104.3</b>	<b>1,37,48,086.9</b>
<i>of which:</i>				
Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,09,01,477.6	1,27,73,252.4	1,28,87,088.4	1,37,48,085.9

\* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, etc.

@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.

\*\* : Include expenditure on other Industries and other Outlays on Industries and Minerals.

@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, etc.

+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.

++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, etc.

Also see notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2022-23 are taken from CAG and are provisional.

Source: Budget documents of State governments. Details in methodology.



**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>6,45,34,458.0</b>	<b>2,66,96,782.5</b>	<b>5,55,61,162.3</b>	<b>2,71,04,522.8</b>	<b>2,16,77,443.4</b>	<b>4,40,86,319.5</b>	<b>3,34,37,916.2</b>	<b>3,50,69,341.8</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>67,24,895.7</b>	<b>74,28,798.6</b>	<b>78,24,485.1</b>	<b>93,18,112.6</b>	<b>2,01,218.7</b>	<b>40,033.8</b>	<b>4,77,175.3</b>	<b>4,47,470.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>59,57,400.0</b>	<b>65,50,000.0</b>	<b>71,19,815.0</b>	<b>73,19,324.0</b>	<b>91,545.4</b>	<b>1,73,251.0</b>	<b>2,17,596.0</b>	<b>2,56,349.0</b>
1. Market Loans	57,47,800.0	63,00,000.0	68,40,000.6	71,00,000.0	55,900.0	78,980.0	1,19,945.0	1,36,638.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	2,00,000.0	2,50,000.0	2,00,000.0	2,19,324.0	34,870.4	64,771.0	68,767.0	81,027.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	9,600.0	-	20,365.4	-	-	1,000.0	-	1,000.0
6. WMA from RBI	-	-	59,449.0	-	-	28,500.0	28,500.0	37,300.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	-	-	-	775.0	-	384.0	384.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>8,41,067.0</b>	<b>6,52,208.8</b>	<b>5,01,114.8</b>	<b>18,24,977.0</b>	<b>1,56,410.5</b>	<b>1,75,700.0</b>	<b>2,55,700.0</b>	<b>2,00,000.0</b>
1. State Plan Schemes	-	2,52,208.8	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	8,41,067.0	4,00,000.0	5,01,114.8	18,24,977.0	1,56,410.5	1,75,700.0	2,55,700.0	2,00,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>-408.4</b>	<b>5,632.4</b>	<b>2,396.8</b>	<b>1,200.0</b>	<b>337.3</b>	<b>1,000.0</b>	<b>1,000.0</b>	<b>1,000.0</b>
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	192.0	404.8	75.2	100.0	100.0	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-3,582.1	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	2,442.2	4,632.6	1,725.8	500.0	237.3	1,000.0	1,000.0	1,000.0
12. Others**	539.6	595.0	595.8	600.0	-	-	-	-
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>145.6</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>5,94,646.9</b>	<b>9,64,317.6</b>	<b>5,05,613.1</b>	<b>7,06,767.1</b>	<b>1,59,878.0</b>	<b>1,21,275.9</b>	<b>1,12,019.8</b>	<b>1,17,812.4</b>
1. State Provident Funds	4,09,521.8	5,19,495.5	2,89,733.5	4,91,426.7	94,270.8	47,810.4	44,669.2	46,902.7
2. Others	1,85,125.0	4,44,822.1	2,15,879.6	2,15,340.4	65,607.3	73,465.5	67,350.6	70,909.7
<b>VII. Reserve Funds (1 to 4)</b>	<b>3,93,160.9</b>	<b>5,12,545.6</b>	<b>3,13,490.8</b>	<b>3,92,762.9</b>	<b>36,747.0</b>	<b>816.1</b>	<b>16,605.7</b>	<b>17,436.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,28,743.7	1,24,813.4	1,47,229.6	1,54,492.4	35,002.0	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	2,64,417.2	3,87,732.2	1,66,261.2	2,38,270.5	1,745.0	816.1	16,605.7	17,436.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>85,50,774.8</b>	<b>1,22,02,654.3</b>	<b>94,75,994.3</b>	<b>1,09,95,673.3</b>	<b>1,38,142.4</b>	<b>45,180.4</b>	<b>48,910.9</b>	<b>51,356.4</b>
1. Civil Deposits	71,01,313.6	96,57,228.6	76,87,507.0	89,60,899.5	1,02,652.5	44,801.5	48,317.6	50,733.5
2. Deposits of Local Funds	10,70,395.8	21,78,308.5	13,19,464.2	15,79,822.7	-	-	-	-
3. Civil Advances	-	-	-	-	35,489.9	378.8	593.3	622.9
4. Others	3,79,065.4	3,67,117.2	4,69,023.1	4,54,951.1	-	-	-	-
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>4,81,97,263.2</b>	<b>58,07,498.5</b>	<b>3,76,42,491.5</b>	<b>58,59,266.6</b>	<b>2,00,45,782.6</b>	<b>4,34,07,150.0</b>	<b>3,24,01,605.4</b>	<b>3,40,21,685.7</b>
1. Suspense	28,040.2	4,31,020.2	-36,897.9	1,19,042.3	-63.3	-476.2	-910.8	-956.3
2. Cash Balance Investment Accounts	20,76,569.8	26,52,704.8	21,14,068.3	24,91,883.7	2,00,41,366.1	1,31,01,863.6	93,31,422.0	97,97,993.1
3. Deposits with RBI	4,60,92,653.2	27,23,772.3	3,55,65,321.0	32,48,340.6	-	3,03,05,550.1	2,30,70,876.0	2,42,24,419.8
4. Others	-	1.3	-	-	4,479.8	212.6	218.2	229.1
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>408.0</b>	<b>1,925.3</b>	<b>246.1</b>	<b>4,551.9</b>	<b>10,48,600.3</b>	<b>1,61,946.2</b>	<b>3,84,478.4</b>	<b>4,03,702.4</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,49,22,121.7</b>	<b>2,05,65,802.1</b>	<b>1,97,47,896.2</b>	<b>1,76,21,181.0</b>	<b>7,58,33,929.2</b>	<b>1,26,57,993.6</b>	<b>1,39,85,945.9</b>	<b>1,37,07,317.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>25,65,625.6</b>	<b>29,37,109.3</b>	<b>32,90,874.7</b>	<b>29,61,898.6</b>	<b>51,35,009.3</b>	<b>49,55,843.1</b>	<b>62,83,795.4</b>	<b>51,92,731.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>23,83,440.3</b>	<b>20,46,858.0</b>	<b>39,60,983.0</b>	<b>25,18,271.1</b>	<b>38,12,898.6</b>	<b>47,45,152.8</b>	<b>50,67,305.0</b>	<b>49,18,813.7</b>
1. Market Loans	17,10,000.0	17,72,965.0	20,00,000.0	20,09,340.0	36,80,000.0	44,39,047.8	47,61,200.0	45,88,813.7
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	2,12,576.3	2,73,893.0	4,10,099.0	5,08,931.0	1,32,898.6	3,00,000.0	2,53,371.0	2,70,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	6,105.0	6,105.0	-
6. WMA from RBI	4,60,864.0	0.0	15,50,884.0	0.1	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	-	-	-	-	-	46,629.0	60,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>4,43,562.2</b>	<b>4,58,372.5</b>	<b>5,21,073.0</b>	<b>4,25,799.0</b>	<b>10,15,454.2</b>	<b>1,87,500.0</b>	<b>11,93,300.0</b>	<b>2,50,000.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	4,43,562.2	4,58,372.5	5,21,073.0	4,25,799.0	10,15,454.2	1,87,500.0	11,93,300.0	2,50,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>506.7</b>	<b>30,688.4</b>	<b>3,35,702.4</b>	<b>2,22,103.2</b>	<b>4,148.6</b>	<b>43,190.9</b>	<b>43,190.9</b>	<b>43,917.6</b>
1. Housing	-	316.9	316.9	2,916.4	-	-	-	-
2. Urban Development	-	2,826.4	32,546.0	28,331.3	-	-	-	-
3. Crop Husbandry	-	343.5	343.5	3,342.6	-	-	-	-
4. Food Storage and Warehousing	-	157.3	532.4	74.1	-	-	-	-
5. Co-operation	5.6	849.6	3,641.8	2,108.4	135.8	40,994.4	40,994.4	40,994.4
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	17,774.9	1,22,144.9	1,72,076.8	-	-	-	-
8. Village and Small Industries	0.3	779.2	4,428.5	884.6	-	-	-	-
9. Industries and Minerals	50.0	5,259.4	1,65,053.7	2,475.6	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	451.0	814.6	526.5	459.5	2,194.2	2,196.5	2,196.5	2,923.2
12. Others**	-	1,566.7	6,168.2	9,433.9	1,818.6	-	-	-
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>1,80,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,24,078.1</b>	<b>2,16,272.0</b>	<b>2,17,356.0</b>	<b>2,10,835.0</b>	<b>2,56,126.4</b>	<b>2,45,000.0</b>	<b>2,45,000.0</b>	<b>2,55,000.0</b>
1. State Provident Funds	2,13,585.0	2,06,279.0	2,07,179.0	2,01,658.0	2,11,622.5	2,00,000.0	2,00,000.0	2,10,000.0
2. Others	10,493.1	9,993.1	10,177.1	9,177.1	44,503.9	45,000.0	45,000.0	45,000.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>3,90,895.1</b>	<b>5,09,094.6</b>	<b>4,95,232.2</b>	<b>3,58,036.3</b>	<b>4,29,096.0</b>	<b>4,66,900.0</b>	<b>4,66,900.0</b>	<b>4,84,586.1</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	3,00,296.0	3,20,000.0	3,20,000.0	3,20,000.0
2. Sinking Funds	2,26,381.2	4,22,405.2	4,08,542.8	2,64,342.0	1,28,800.0	1,46,900.0	1,46,900.0	1,64,586.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,64,513.9	86,689.4	86,689.4	93,694.4	-	-	-	-
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>9,49,360.0</b>	<b>10,87,462.5</b>	<b>10,78,517.2</b>	<b>11,43,315.2</b>	<b>74,81,482.3</b>	<b>67,70,000.0</b>	<b>67,70,000.0</b>	<b>75,55,000.0</b>
1. Civil Deposits	4,84,035.3	5,07,016.1	4,98,128.1	5,17,890.2	2,80,377.2	2,50,000.0	2,50,000.0	2,80,000.0
2. Deposits of Local Funds	-	0.4	0.4	0.4	32,29,600.6	35,00,000.0	35,00,000.0	32,50,000.0
3. Civil Advances	2,14,267.9	2,10,264.2	2,10,207.0	2,33,281.7	-	-	-	-
4. Others	2,51,056.9	3,70,181.8	3,70,181.8	3,92,142.9	39,71,504.6	30,20,000.0	30,20,000.0	40,25,000.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>94,64,417.9</b>	<b>1,52,56,660.2</b>	<b>1,22,19,228.4</b>	<b>1,20,77,118.7</b>	<b>6,28,34,723.1</b>	<b>2,00,250.0</b>	<b>2,00,250.0</b>	<b>2,00,000.0</b>
1. Suspense	95,827.8	68,217.7	67,643.0	74,233.9	2,07,859.8	2,00,250.0	2,00,250.0	2,00,000.0
2. Cash Balance Investment Accounts	93,65,082.0	1,51,85,670.9	1,21,48,536.7	1,19,98,921.4	4,37,72,771.7	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	3,508.1	2,771.6	3,048.8	3,963.4	1,88,54,091.6	-	-	-
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>8,85,861.4</b>	<b>9,60,393.9</b>	<b>9,19,803.9</b>	<b>6,65,702.5</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,53,69,729.7</b>	<b>2,25,72,911.6</b>	<b>2,63,18,494.2</b>	<b>2,71,02,012.1</b>	<b>45,30,189.5</b>	<b>32,92,391.5</b>	<b>31,72,091.5</b>	<b>37,24,739.3</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>12,38,121.3</b>	<b>20,23,647.8</b>	<b>41,00,455.3</b>	<b>30,25,498.9</b>	<b>6,92,550.1</b>	<b>5,87,448.1</b>	<b>4,77,157.1</b>	<b>4,34,412.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>6,93,861.1</b>	<b>13,64,192.4</b>	<b>35,31,000.0</b>	<b>25,11,043.6</b>	<b>2,05,505.8</b>	<b>5,00,020.0</b>	<b>3,80,020.0</b>	<b>4,25,020.0</b>
1. Market Loans	2,00,000.0	10,33,200.0	32,00,000.0	22,55,043.6	1,35,000.0	3,60,000.0	2,60,000.0	3,00,000.0
2. Loans from LIC		-						
3. Loans from National Bank for Agriculture and Rural Development	1,21,050.1	2,70,000.0	2,50,000.0	1,70,000.0	50,000.0	50,000.0	50,000.0	50,000.0
4. Loans from SBI and other Banks		-						
5. Loans from National Co-operative Development Corporation		100.0				20.0	20.0	20.0
6. WMA from RBI		10,000.0	10,000.0	10,000.0	5,243.0	50,000.0	20,000.0	50,000.0
7. Special Securities issued to NSSF		-						
8. Others (including 106)@	3,72,811.0	50,892.4	71,000.0	76,000.0	15,262.8	40,000.0	50,000.0	25,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>3,70,013.2</b>	<b>5,40,000.0</b>	<b>4,60,000.0</b>	<b>4,00,000.0</b>	<b>57,275.0</b>	<b>57,400.1</b>	<b>58,600.1</b>	<b>46,500.0</b>
1. State Plan Schemes		90.0				8,500.1	8,500.1	1,500.0
2. Central Plan Schemes		-						
3. Centrally Sponsored Schemes		-						
4. Non-Plan Loans		-						
5. Ways and Means Advances from Centre		-						
6. Other Loans for States/Union Territories with legislature schemes	3,70,013.2	5,39,910.0	4,60,000.0	4,00,000.0	57,275.0	48,900.0	50,100.0	45,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>11,751.8</b>	<b>30,000.0</b>	<b>19,999.9</b>	<b>14,999.9</b>	<b>209.7</b>	<b>3,453.4</b>	<b>1,953.4</b>	<b>1,833.8</b>
1. Housing						3,200.0	1,700.0	1,600.0
2. Urban Development	463.2	4,100.0	1,000.0	750.0				
3. Crop Husbandry	0.1	10.6	10.6	10.6				
4. Food Storage and Warehousing	58.5	4,739.8	2,394.7	1,500.0				
5. Co-operation	6,226.4	6,464.8	6,464.8	6,109.4	16.7	5.1	5.1	10.0
6. Minor Irrigation								
7. Power Projects	-	2,055.0	1,000.0	500.0				
8. Village and Small Industries	0.1	9.0	9.0	9.0				
9. Industries and Minerals	-	80.0	80.0	80.0				
10. Road Transport								
11. Government Servants, etc.+	3.5	40.8	40.8	40.8	176.3	213.3	213.3	213.3
12. Others**	5,000.0	12,500.1	9,000.1	6,000.1	16.8	35.0	35.0	10.5
<b>IV. Inter-State Settlement</b>	<b>-27.7</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>10,606.1</b>	<b>10,000.0</b>	<b>9,243.4</b>	<b>10,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,96,500.5</b>	<b>2,37,325.0</b>	<b>2,42,175.0</b>	<b>2,44,095.0</b>	<b>41,147.0</b>	<b>50,260.5</b>	<b>50,260.5</b>	<b>42,867.7</b>
1. State Provident Funds	2,76,900.3	2,17,325.0	2,22,175.0	2,24,295.0	40,390.0	49,548.3	49,548.3	42,126.4
2. Others	19,600.2	20,000.0	20,000.0	19,800.0	757.0	712.2	712.2	741.2
<b>VII. Reserve Funds (1 to 4)</b>	<b>5,78,168.4</b>	<b>3,29,285.3</b>	<b>3,30,285.3</b>	<b>3,72,560.0</b>	<b>35,596.0</b>	<b>44,261.1</b>	<b>44,261.1</b>	<b>75,955.6</b>
1. Depreciation/Renewal Reserve Funds	-	1.0	1.0	1.0				
2. Sinking Funds	40,000.0	41,500.0	41,500.0	48,000.0	12,111.0	2,033.5	2,033.5	9,000.0
3. Famine Relief Fund	1.0	1.0	1.0	1.0				
4. Others	5,38,167.4	2,87,783.3	2,88,783.3	3,24,558.0	23,485.0	42,227.6	42,227.6	66,955.6
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>3,20,016.2</b>	<b>3,11,308.6</b>	<b>3,14,985.6</b>	<b>3,13,458.6</b>	<b>93,919.0</b>	<b>91,042.5</b>	<b>91,042.5</b>	<b>76,840.0</b>
1. Civil Deposits	2,13,709.2	2,09,102.6	2,05,552.6	2,05,052.6	38,992.0	54,074.9	54,074.9	35,647.6
2. Deposits of Local Funds	-	4.0	4.0	4.0				
3. Civil Advances	61,316.7	55,000.0	60,000.0	60,000.0	1,039.0	805.2	805.2	902.2
4. Others	44,990.3	47,202.0	49,429.0	48,402.0	53,888.0	36,162.4	36,162.4	40,290.2
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>2,22,04,821.3</b>	<b>1,88,00,796.2</b>	<b>2,05,30,801.0</b>	<b>2,23,55,851.0</b>	<b>35,92,563.0</b>	<b>22,09,441.7</b>	<b>22,09,441.7</b>	<b>27,07,099.4</b>
1. Suspense	65,375.9	295.2	250.0	250.0	-45,603.0	4,032.2	4,032.2	19,156.7
2. Cash Balance Investment Accounts	1,05,39,662.6	84,00,000.0	90,00,000.0	1,00,00,000.0	17,26,785.0	5,42,132.2	5,42,132.2	9,22,634.9
3. Deposits with RBI	34,92,111.2	28,50,000.0	35,00,000.0	36,75,000.0	7,51,724.0	7,11,126.2	7,11,126.2	8,12,345.6
4. Others	81,07,671.6	75,50,501.0	80,30,551.0	86,80,601.0	11,59,657.0	9,52,151.1	9,52,151.1	9,52,962.3
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>560.1</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>8,83,458.9</b>	<b>9,50,004.0</b>	<b>8,80,004.0</b>	<b>8,80,004.0</b>	<b>5,03,974.0</b>	<b>3,36,512.1</b>	<b>3,36,512.1</b>	<b>3,48,622.9</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>6,46,25,854.5</b>	<b>5,61,36,713.8</b>	<b>5,07,60,507.7</b>	<b>5,85,47,445.0</b>	<b>2,16,91,540.0</b>	<b>2,59,69,371.0</b>	<b>2,54,66,353.0</b>	<b>2,76,51,430.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>51,30,689.0</b>	<b>90,30,469.3</b>	<b>67,33,534.4</b>	<b>97,90,355.0</b>	<b>56,59,278.5</b>	<b>72,33,314.0</b>	<b>65,06,642.0</b>	<b>73,76,079.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>46,46,268.9</b>	<b>59,50,100.0</b>	<b>58,00,000.0</b>	<b>66,50,000.0</b>	<b>79,37,899.0</b>	<b>83,84,000.0</b>	<b>86,30,500.0</b>	<b>96,07,000.0</b>
1. Market Loans	43,00,000.0	51,00,000.0	51,00,000.0	57,50,000.0	45,15,800.0	47,50,000.0	47,50,000.0	49,50,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	3,46,268.9	8,50,000.0	7,00,000.0	9,00,000.0	1,22,730.8	1,80,000.0	3,25,000.0	1,95,000.0
4. Loans from SBI and other Banks	-	-	-	-	4,98,558.6	-	2,500.0	2,500.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	6,65,293.0	14,32,000.0	10,20,500.0	14,32,000.0
6. WMA from RBI	-	100.0	-	-	21,13,423.6	20,00,000.0	25,00,000.0	30,00,000.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	-	-	-	22,093.0	22,000.0	32,500.0	27,500.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>5,87,026.6</b>	<b>8,50,000.0</b>	<b>7,63,400.0</b>	<b>11,00,000.0</b>	<b>1,27,030.2</b>	<b>1,00,000.0</b>	<b>1,09,300.0</b>	<b>1,09,300.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	5,87,026.6	8,50,000.0	7,63,400.0	11,00,000.0	1,27,030.2	1,00,000.0	1,09,300.0	1,09,300.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>25,411.0</b>	<b>12,989.0</b>	<b>26,978.0</b>	<b>29,212.0</b>	<b>23,774.6</b>	<b>1,13,280.0</b>	<b>61,401.0</b>	<b>68,901.0</b>
1. Housing	51.0	600.0	56.0	64.0	0.5	1.2	-	-
2. Urban Development	-	600.0	-	-	-	-	-	-
3. Crop Husbandry	1.0	1.0	1.0	1.0	-	10,000.0	5,000.0	10,000.0
4. Food Storage and Warehousing	-	5.0	-	-	188.0	-	1,050.0	-
5. Co-operation	7.0	124.0	10.0	13.0	865.4	7,500.0	15,401.0	16,401.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	14,758.0	-	16,500.0	17,500.0	11,983.1	12,503.8	21,300.0	26,800.0
8. Village and Small Industries	2.0	6.0	4.0	4.0	3,000.0	7,500.0	7,800.0	6,400.0
9. Industries and Minerals	2,500.0	2,514.0	3,000.0	3,500.0	-	30,480.0	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	1,033.0	1,662.0	18.0	18.0	7,692.8	35,276.0	8,300.0	6,200.0
12. Others**	7,059.0	7,477.0	7,389.0	8,112.0	44.8	10,019.0	2,550.0	3,100.0
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,85,535.8</b>	<b>2,21,391.0</b>	<b>2,03,391.9</b>	<b>2,27,658.0</b>	<b>3,62,000.3</b>	<b>3,81,410.0</b>	<b>3,91,485.0</b>	<b>3,99,065.0</b>
1. State Provident Funds	1,57,620.5	1,98,977.0	1,82,800.1	2,04,609.0	3,58,385.4	3,77,710.0	3,87,830.0	3,94,880.0
2. Others	27,915.3	22,414.0	20,591.8	23,049.0	3,614.8	3,700.0	3,655.0	4,185.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>4,67,442.4</b>	<b>4,20,012.0</b>	<b>3,85,865.2</b>	<b>4,31,898.0</b>	<b>1,80,104.7</b>	<b>1,66,781.0</b>	<b>2,99,917.0</b>	<b>2,27,164.0</b>
1. Depreciation/Renewal Reserve Funds	310.3	280.0	257.2	288.0	11,464.1	11,722.0	11,219.0	11,725.0
2. Sinking Funds	2,75,703.7	2,00,000.0	1,83,740.0	2,05,660.0	40,839.1	15,000.0	45,000.0	48,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,91,428.5	2,19,732.0	2,01,868.0	2,25,950.0	1,27,801.5	1,40,059.0	2,43,698.0	1,67,439.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>58,88,884.0</b>	<b>59,48,691.0</b>	<b>52,59,672.3</b>	<b>58,30,841.0</b>	<b>52,49,339.0</b>	<b>54,12,150.0</b>	<b>55,47,000.0</b>	<b>58,17,100.0</b>
1. Civil Deposits	10,95,056.8	12,72,806.1	11,69,326.6	13,08,825.0	4,98,437.3	4,10,000.0	5,10,000.0	5,40,000.0
2. Deposits of Local Funds	44,94,410.6	43,69,574.8	38,02,999.7	42,56,693.0	87.2	300.0	300.0	350.0
3. Civil Advances	-	7.7	7.0	8.0	-	-	-	-
4. Others	2,99,416.6	3,06,302.6	2,87,339.0	2,65,315.0	47,50,814.5	50,01,850.0	50,36,700.0	52,76,750.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>5,06,59,423.1</b>	<b>3,89,76,358.8</b>	<b>3,64,77,218.8</b>	<b>4,04,63,869.0</b>	<b>67,58,870.7</b>	<b>99,40,050.0</b>	<b>92,10,750.0</b>	<b>97,14,900.0</b>
1. Suspense	37,78,489.8	26,52,872.8	24,37,194.2	27,27,948.0	1,74,539.6	1,39,500.0	2,10,000.0	2,14,000.0
2. Cash Balance Investment Accounts	2,81,60,977.0	2,02,01,910.5	1,92,29,133.1	2,11,58,105.0	65,83,396.0	98,00,000.0	90,00,000.0	95,00,000.0
3. Deposits with RBI	1,89,57,543.2	1,61,20,950.0	1,48,10,316.8	1,65,77,173.0	-	-	-	-
4. Others	-2,37,586.9	625.6	574.7	643.0	935.1	550.0	750.0	900.0
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>17,50,000.0</b>	<b>-</b>	<b>17,50,000.0</b>	<b>7,391.3</b>	<b>5,20,000.0</b>	<b>58,000.0</b>	<b>4,87,000.0</b>
<b>XII. Remittances</b>	<b>21,65,862.7</b>	<b>20,07,172.0</b>	<b>18,43,981.5</b>	<b>20,63,967.0</b>	<b>10,45,130.3</b>	<b>9,51,700.0</b>	<b>11,58,000.0</b>	<b>12,21,000.0</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>81,83,089.0</b>	<b>17,16,839.1</b>	<b>23,32,335.9</b>	<b>17,58,933.9</b>	<b>73,58,063.7</b>	<b>48,99,625.0</b>	<b>63,29,192.5</b>	<b>59,41,224.5</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>16,85,735.5</b>	<b>11,86,571.1</b>	<b>14,64,489.9</b>	<b>12,78,665.8</b>	<b>9,96,353.4</b>	<b>42,43,931.0</b>	<b>56,72,879.9</b>	<b>52,80,622.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>21,63,198.7</b>	<b>11,62,989.0</b>	<b>17,78,387.2</b>	<b>12,00,742.5</b>	<b>38,11,447.6</b>	<b>41,62,800.0</b>	<b>56,67,300.0</b>	<b>52,74,300.0</b>
1. Market Loans	14,00,000.0	8,92,913.8	11,70,235.6	9,79,939.3	8,47,300.0	10,12,800.0	22,64,100.0	17,91,200.0
2. Loans from LIC								
3. Loans from National Bank for Agriculture and Rural Development	83,987.8	70,000.0	70,000.0	70,000.0	68,000.0	1,50,000.0	84,119.0	1,50,000.0
4. Loans from SBI and other Banks							5,981.0	20,000.0
5. Loans from National Co-operative Development Corporation	527.2	75.2	573.6	803.2				
6. WMA from RBI	6,78,683.7	2,00,000.0	5,37,578.0	1,50,000.0	28,96,072.5			
7. Special Securities issued to NSSF						37,900.0		
8. Others (including 106)@	-	-	-	-	75.0	29,62,100.0	33,13,100.0	33,13,100.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>73,983.3</b>	<b>88,975.0</b>	<b>88,975.0</b>	<b>90,168.0</b>	<b>-</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>
1. State Plan Schemes								
2. Central Plan Schemes								
3. Centrally Sponsored Schemes		-						
4. Non-Plan Loans								
5. Ways and Means Advances from Centre								
6. Other Loans for States/Union Territories with legislature schemes	73,983.3	88,975.0	88,975.0	90,168.0		500.0	500.0	500.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>8,279.3</b>	<b>2,607.1</b>	<b>2,705.6</b>	<b>2,755.3</b>	<b>132.6</b>	<b>543.0</b>	<b>569.5</b>	<b>569.5</b>
1. Housing	11.9	0.0	9.4	0.0	0.2		6.5	6.5
2. Urban Development								
3. Crop Husbandry	2.6	0.0	0.4	0.4	1.4	2.0	2.0	2.0
4. Food Storage and Warehousing	0.1	0.0	0.2	0.0				
5. Co-operation	7,624.1	1,591.1	2,029.8	2,043.5				
6. Minor Irrigation								
7. Power Projects	-	0.0	-	-				
8. Village and Small Industries	1.1	1.1	2.4	1.1	1.2			
9. Industries and Minerals	-	0.0	0.0	0.0	0.0	250.0	500.0	500.0
10. Road Transport								
11. Government Servants, etc.+	616.1	1,011.5	660.9	707.0	81.1	280.0	50.0	50.0
12. Others**	23.6	3.3	2.6	3.3	48.7	11.0	11.0	11.0
<b>IV. Inter-State Settlement</b>								
<b>V. Contingency Fund</b>								
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,63,327.1</b>	<b>2,94,500.0</b>	<b>2,94,500.0</b>	<b>2,97,500.0</b>	<b>6,06,248.9</b>	<b>6,06,680.0</b>	<b>5,88,165.0</b>	<b>5,86,397.0</b>
1. State Provident Funds	3,60,227.3	2,92,000.0	2,92,000.0	2,95,000.0	5,76,111.9	5,91,680.0	5,72,407.0	5,69,897.0
2. Others	3,099.9	2,500.0	2,500.0	2,500.0	30,137.0	15,000.0	15,758.0	16,500.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>74,144.7</b>	<b>102.0</b>	<b>102.0</b>	<b>102.0</b>	<b>45,244.6</b>	<b>1,05,345.0</b>	<b>48,901.0</b>	<b>55,701.0</b>
1. Depreciation/Renewal Reserve Funds								
2. Sinking Funds					5,891.0	7,251.0	7,251.0	4,251.0
3. Famine Relief Fund								
4. Others	74,144.7	102.0	102.0	102.0	39,353.6	98,094.0	41,650.0	51,450.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>5,94,621.8</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>4,61,286.8</b>	<b>2,300.0</b>	<b>2,300.0</b>	<b>2,300.0</b>
1. Civil Deposits	4,02,835.3	7,987.0	7,987.0	7,987.0	1,49,224.6	1,100.0	1,100.0	1,100.0
2. Deposits of Local Funds	12,662.1	21,500.0	21,500.0	21,500.0	1,00,321.0			
3. Civil Advances	-	7,250.0	7,250.0	7,250.0		1,200.0	1,200.0	1,200.0
4. Others	1,79,124.5	651.0	651.0	651.0	2,11,741.3			
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>40,86,401.8</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>24,33,585.6</b>	<b>8,157.0</b>	<b>8,157.0</b>	<b>8,157.0</b>
1. Suspense	1,56,992.6	17,100.0	17,100.0	17,100.0	1,59,732.1	2,157.0	2,157.0	2,157.0
2. Cash Balance Investment Accounts	39,29,409.0	15,000.0	15,000.0	15,000.0	22,73,852.5	3,600.0	3,600.0	3,600.0
3. Deposits with RBI	-	50,000.0	50,000.0	50,000.0				
4. Others	0.1	141.0	141.0	141.0	1.0	2,400.0	2,400.0	2,400.0
<b>X. Appropriation to Contingency Fund</b>								
<b>XI. Miscellaneous Capital Receipts</b>	<b>1,259.2</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>8,17,873.1</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>117.6</b>	<b>13,300.0</b>	<b>13,300.0</b>	<b>13,300.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>4,96,35,147.6</b>	<b>3,10,82,257.0</b>	<b>4,42,52,584.6</b>	<b>4,35,43,866.5</b>	<b>15,96,42,888.6</b>	<b>5,51,82,347.0</b>	<b>5,51,68,347.0</b>	<b>7,35,51,619.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>12,00,308.1</b>	<b>19,11,354.0</b>	<b>26,45,569.2</b>	<b>19,26,987.6</b>	<b>78,46,333.7</b>	<b>84,89,992.0</b>	<b>84,75,992.0</b>	<b>1,15,06,039.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,51,520.0</b>	<b>14,00,000.0</b>	<b>12,72,600.0</b>	<b>13,20,000.0</b>	<b>39,28,262.2</b>	<b>79,56,400.0</b>	<b>79,56,400.0</b>	<b>98,39,100.0</b>
1. Market Loans	4,00,000.0	10,70,000.0	9,50,000.0	9,85,000.0	35,99,999.7	78,36,300.0	77,06,300.0	96,84,000.0
2. Loans from LIC	-	-	0.0	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	1,51,520.0	3,20,000.0	3,00,000.0	3,00,000.0	1,48,478.5	1,20,000.0	2,50,000.0	1,20,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	1,500.0	80.0	10,000.0	-	-	-	-
6. WMA from RBI	-	-	-	-	1,79,784.0	100.0	100.0	100.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	8,500.0	22,520.0	25,000.0	-	-	-	35,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>3,62,710.1</b>	<b>4,00,000.0</b>	<b>5,27,400.0</b>	<b>4,80,000.0</b>	<b>5,26,610.4</b>	<b>6,25,400.0</b>	<b>6,25,400.0</b>	<b>6,85,500.0</b>
1. State Plan Schemes	3,62,710.1	4,00,000.0	5,27,400.0	4,80,000.0	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	-	-	-	-	5,26,610.4	6,25,400.0	6,25,400.0	6,85,500.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>4,641.4</b>	<b>8,085.0</b>	<b>7,28,960.5</b>	<b>10,000.0</b>	<b>47,830.0</b>	<b>22,750.0</b>	<b>8,750.0</b>	<b>21,255.0</b>
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	10,000.0	13,358.0	701.0	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	66.0	25.7	81.7	153.2	86.0	86.0	95.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	7,24,000.0	-	27,771.5	1,501.0	1,501.0	16,102.5
8. Village and Small Industries	0.4	4.0	1.7	3.5	4.6	3.0	3.0	4.0
9. Industries and Minerals	-	-	-	-	4,014.4	5,719.0	5,719.0	3,354.0
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	4,622.0	8,000.0	4,921.3	9,888.2	472.0	740.0	740.0	356.5
12. Others**	19.0	15.0	11.8	26.7	5,414.3	1,343.0	-	1,343.0
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,39,748.1</b>	<b>1,85,798.5</b>	<b>1,88,734.9</b>	<b>1,89,060.5</b>	<b>9,19,222.4</b>	<b>9,79,236.0</b>	<b>9,79,236.0</b>	<b>10,13,211.0</b>
1. State Provident Funds	1,38,983.4	1,84,899.4	1,87,868.1	1,88,192.0	4,65,134.3	4,97,516.0	4,97,516.0	5,03,043.0
2. Others	764.8	899.1	866.9	868.5	4,54,088.1	4,81,720.0	4,81,720.0	5,10,168.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>86,156.3</b>	<b>1,43,186.1</b>	<b>1,42,379.1</b>	<b>1,44,999.8</b>	<b>10,06,918.7</b>	<b>7,65,709.0</b>	<b>7,65,709.0</b>	<b>9,08,425.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	0.2	-	-	-
2. Sinking Funds	50,000.0	58,660.3	56,700.0	59,200.0	3,00,000.0	2,00,000.0	2,00,000.0	2,00,000.0
3. Famine Relief Fund	-	0.1	0.0	0.0	-	-	-	-
4. Others	36,156.3	84,525.7	85,679.1	85,799.8	7,06,918.5	5,65,709.0	5,65,709.0	7,08,425.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>21,27,062.8</b>	<b>12,94,565.2</b>	<b>29,86,231.2</b>	<b>29,89,618.0</b>	<b>1,01,65,021.2</b>	<b>52,80,102.0</b>	<b>52,80,102.0</b>	<b>55,79,878.0</b>
1. Civil Deposits	2,86,932.4	2,28,818.7	3,24,407.4	3,24,923.1	42,17,104.1	-	-	-
2. Deposits of Local Funds	17,02,316.0	10,09,638.6	26,17,036.0	26,19,747.9	37,13,069.2	48,56,594.0	48,56,594.0	51,05,906.0
3. Civil Advances	81,561.8	39,378.6	25,397.5	25,518.4	-	-	-	-
4. Others	56,252.6	16,729.4	19,390.3	19,428.6	22,34,848.0	4,23,508.0	4,23,508.0	4,73,972.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>4,54,23,586.2</b>	<b>2,69,92,209.2</b>	<b>3,75,44,883.8</b>	<b>3,75,47,195.0</b>	<b>14,30,48,808.5</b>	<b>3,95,50,000.0</b>	<b>3,95,50,000.0</b>	<b>5,55,00,000.0</b>
1. Suspense	51,939.2	86,227.0	40,068.2	40,206.3	2,32,533.3	-	-	-
2. Cash Balance Investment Accounts	1,82,05,310.1	93,14,019.0	1,42,79,779.0	1,42,80,605.0	7,31,10,924.8	3,95,50,000.0	3,95,50,000.0	5,55,00,000.0
3. Deposits with RBI	2,71,65,152.3	1,75,88,078.0	2,32,22,451.0	2,32,23,793.0	4,52,05,458.2	-	-	-
4. Others	1,184.6	3,885.2	2,585.6	2,590.7	2,44,99,892.3	-	-	-
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>221.0</b>	<b>2,250.0</b>	<b>2,250.0</b>	<b>3,750.0</b>
<b>XII. Remittances</b>	<b>9,39,722.6</b>	<b>6,58,413.0</b>	<b>8,61,395.1</b>	<b>8,62,993.2</b>	<b>-5.7</b>	<b>-</b>	<b>-</b>	<b>-</b>



**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>4,80,59,098.1</b>	<b>4,95,85,111.7</b>	<b>5,03,41,964.1</b>	<b>5,22,61,494.6</b>	<b>8,52,78,213.9</b>	<b>7,71,45,367.9</b>	<b>9,19,50,007.3</b>	<b>9,61,95,460.1</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>48,58,850.6</b>	<b>61,66,057.3</b>	<b>63,55,703.4</b>	<b>67,71,478.8</b>	<b>66,58,891.8</b>	<b>77,16,587.5</b>	<b>96,12,893.0</b>	<b>98,59,886.7</b>
<b>I. Internal Debt (1 to 8)</b>	<b>51,48,274.4</b>	<b>76,17,879.1</b>	<b>1,09,33,939.0</b>	<b>1,04,94,658.3</b>	<b>48,20,211.6</b>	<b>64,10,007.0</b>	<b>61,73,004.0</b>	<b>81,93,132.0</b>
1. Market Loans	30,83,900.0	41,44,612.0	45,63,824.5	48,27,944.0	40,15,800.0	47,56,007.0	50,68,804.0	64,59,132.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	48,315.5	90,000.0	92,000.0	90,000.0	3,37,814.7	4,00,000.0	3,50,000.0	4,00,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	30,703.7	4,691.0	5,764.2	4,691.0	606.6	4,000.0	4,000.0	4,000.0
6. WMA from RBI	15,74,501.2	28,52,500.0	57,09,147.3	49,52,500.0	-	4,00,000.0	200.0	4,00,000.0
7. Special Securities issued to NSSF	4,10,854.0	5,26,076.1	5,63,203.0	6,19,523.3	5,84,557.0	8,50,000.0	7,00,000.0	8,50,000.0
8. Others (including 106)@	-	0.0	-	0.0	-1,18,566.6	0.0	50,000.0	80,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>2,52,442.7</b>	<b>1,92,479.0</b>	<b>85,000.0</b>	<b>2,10,000.0</b>	<b>10,66,520.5</b>	<b>16,00,000.0</b>	<b>14,50,000.0</b>	<b>12,50,000.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	2,52,442.7	1,92,479.0	85,000.0	2,10,000.0	10,66,520.5	16,00,000.0	14,50,000.0	12,50,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>40,928.9</b>	<b>94,175.0</b>	<b>1,05,873.2</b>	<b>1,07,690.2</b>	<b>1,45,811.8</b>	<b>12,060.5</b>	<b>13,48,560.5</b>	<b>45,601.4</b>
1. Housing	85.9	467.5	468.5	518.5	0.1	0.0	0.0	0.1
2. Urban Development	1,698.4	1,828.8	1,701.3	1,763.2	5,200.0	10,013.1	10,013.1	9,505.5
3. Crop Husbandry	0.1	128.4	128.4	138.5	0.6	0.0	0.0	0.3
4. Food Storage and Warehousing	300.9	357.0	354.3	380.3	20,639.0	700.0	700.0	0.0
5. Co-operation	3,826.5	3,929.1	4,449.8	4,687.0	1,301.7	810.0	810.0	558.3
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	13,36,500.0	35,000.0
8. Village and Small Industries	1,004.9	998.9	1,668.1	1,381.5	-	0.0	0.0	0.0
9. Industries and Minerals	751.0	1,145.8	923.4	1,753.9	1,18,566.6	-	-	0.0
10. Road Transport	-	0.1	0.1	0.1	-	-	-	-
11. Government Servants, etc.+	30,147.3	81,468.1	93,302.9	94,041.0	0.1	2.2	2.2	2.2
12. Others**	3,114.0	3,851.3	2,876.6	3,026.4	103.7	535.0	535.0	535.1
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-78.8</b>	<b>125.0</b>	<b>125.0</b>	<b>170.0</b>
<b>V. Contingency Fund</b>	<b>-</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>-</b>	<b>1,00,000.0</b>	<b>1,00,000.0</b>	<b>1,00,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,53,90,242.8</b>	<b>1,67,95,312.5</b>	<b>1,54,33,541.8</b>	<b>1,70,01,466.3</b>	<b>4,05,727.1</b>	<b>5,17,378.9</b>	<b>6,84,759.6</b>	<b>7,00,682.5</b>
1. State Provident Funds	9,18,059.4	4,84,423.4	4,61,868.9	6,89,047.3	3,89,306.1	4,94,969.3	6,67,845.9	6,83,261.4
2. Others	1,44,72,183.4	1,63,10,889.2	1,49,71,672.9	1,63,12,419.0	16,421.1	22,409.6	16,913.7	17,421.1
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,51,007.0</b>	<b>89,665.1</b>	<b>89,818.1</b>	<b>90,354.2</b>	<b>5,03,036.1</b>	<b>7,73,152.0</b>	<b>5,95,342.6</b>	<b>6,21,116.4</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	8.4	0.0	8.7	8.9
2. Sinking Funds	1,10,382.3	42,044.0	42,044.0	40,044.0	-	1,00,000.0	2,000.0	20,000.0
3. Famine Relief Fund	-	-	-	-	-	0.0	0.0	0.0
4. Others	40,624.6	47,621.1	47,774.1	50,310.1	5,03,027.7	6,73,152.0	5,93,334.0	6,01,107.5
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>7,01,440.9</b>	<b>8,10,265.3</b>	<b>7,81,516.5</b>	<b>8,16,167.9</b>	<b>51,59,717.2</b>	<b>54,50,039.4</b>	<b>62,29,146.9</b>	<b>76,54,285.2</b>
1. Civil Deposits	5,10,703.9	6,41,280.9	6,10,732.6	6,44,187.1	9,57,253.5	7,88,996.0	9,85,971.2	10,15,550.4
2. Deposits of Local Funds	4.6	0.8	0.4	0.5	1,44,047.3	1,35,034.9	1,48,368.7	1,52,819.8
3. Civil Advances	118.7	0.0	0.0	0.0	-	-	-	-
4. Others	1,90,613.8	1,68,983.5	1,70,783.5	1,71,980.3	40,58,416.3	45,26,008.6	50,94,807.0	64,85,915.1
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>2,60,38,304.8</b>	<b>2,36,28,962.8</b>	<b>2,26,02,410.7</b>	<b>2,31,98,301.6</b>	<b>7,11,43,773.3</b>	<b>6,06,44,676.0</b>	<b>7,32,78,086.5</b>	<b>7,54,76,429.1</b>
1. Suspense	40,40,700.0	44,78,300.6	35,48,458.8	39,04,320.6	79,453.5	2,27,075.6	81,837.1	84,292.3
2. Cash Balance Investment Accounts	87,75,411.4	60,00,000.0	59,05,000.0	59,45,000.0	3,61,47,626.8	3,10,04,663.5	3,72,32,055.6	3,83,49,017.3
3. Deposits with RBI	-	0.0	0.0	0.0	1,67,22,729.9	1,41,42,792.5	1,72,24,411.8	1,77,41,144.1
4. Others	1,32,22,193.5	1,31,50,662.1	1,31,48,951.9	1,33,48,980.9	1,81,93,963.1	1,52,70,144.4	1,87,39,782.0	1,93,01,975.4
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>4,994.4</b>	<b>6,630.3</b>	<b>4,994.5</b>	<b>6,630.2</b>	<b>4,677.5</b>	<b>1,300.0</b>	<b>1,300.0</b>	<b>1,670.9</b>
<b>XII. Remittances</b>	<b>3,31,462.1</b>	<b>3,49,642.7</b>	<b>3,04,770.3</b>	<b>3,36,125.9</b>	<b>20,28,817.6</b>	<b>16,36,629.1</b>	<b>20,89,682.2</b>	<b>21,52,372.6</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>6,68,42,741.5</b>	<b>8,14,01,470.3</b>	<b>8,12,76,803.9</b>	<b>8,20,76,248.2</b>	<b>17,82,996.2</b>	<b>10,21,436.2</b>	<b>12,10,438.2</b>	<b>11,29,236.2</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>1,10,94,341.3</b>	<b>1,25,95,267.6</b>	<b>1,49,96,747.5</b>	<b>1,32,94,721.8</b>	<b>2,09,652.0</b>	<b>2,58,389.5</b>	<b>2,00,089.5</b>	<b>2,09,889.5</b>
<b>I. Internal Debt (1 to 8)</b>	<b>84,46,620.3</b>	<b>1,21,68,148.0</b>	<b>1,32,16,544.0</b>	<b>1,27,74,867.6</b>	<b>10,54,031.2</b>	<b>5,70,000.0</b>	<b>7,75,700.0</b>	<b>6,82,500.0</b>
1. Market Loans	71,99,575.6	1,00,00,000.0	1,10,00,000.0	1,08,00,000.0	1,42,200.0	1,40,000.0	1,55,000.0	1,50,000.0
2. Loans from LIC								
3. Loans from National Bank for Agriculture and Rural Development	5,05,282.1	6,15,078.0	4,27,300.0	3,21,839.5	19,999.8	30,000.0	20,000.0	30,000.0
4. Loans from SBI and other Banks								
5. Loans from National Co-operative Development Corporation	27.8	70.0		28.0				
6. WMA from RBI		3,000.0	3,000.0	3,000.0	8,91,831.3	4,00,000.0	6,00,000.0	5,00,000.0
7. Special Securities issued to NSSF								
8. Others (including 106)@	7,41,734.9	15,50,000.0	17,86,244.0	16,50,000.1			700.0	2,500.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>10,23,588.7</b>	<b>9,52,568.6</b>	<b>16,35,447.5</b>	<b>9,72,138.0</b>	<b>57,533.6</b>	<b>1,00,000.0</b>	<b>45,000.0</b>	<b>60,000.0</b>
1. State Plan Schemes					57,533.6	1,00,000.0	45,000.0	60,000.0
2. Central Plan Schemes								
3. Centrally Sponsored Schemes								
4. Non-Plan Loans								
5. Ways and Means Advances from Centre								
6. Other Loans for States/Union Territories with legislature schemes	10,23,588.7	9,52,568.6	16,35,447.5	9,72,138.0				
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>64,262.0</b>	<b>2,42,657.3</b>	<b>2,42,657.3</b>	<b>2,47,510.4</b>	<b>109.7</b>	<b>379.5</b>	<b>379.5</b>	<b>379.5</b>
1. Housing	4,942.2	12,121.6	12,121.6	12,364.0				
2. Urban Development	975.1	1,465.2	1,465.2	1,494.5				
3. Crop Husbandry	0.0	8.3	8.3	8.5				
4. Food Storage and Warehousing								
5. Co-operation	5,055.5	16,975.2	16,975.2	17,314.7	8.5	7.0	7.0	7.0
6. Minor Irrigation	0.4	1.0	1.0	1.0				
7. Power Projects	9,655.1	1,57,390.5	1,57,390.5	1,60,538.3				
8. Village and Small Industries	490.8	279.1	279.1	284.7		0.5	0.5	0.5
9. Industries and Minerals	321.1	1,342.6	1,342.6	1,369.4				
10. Road Transport								
11. Government Servants, etc.+	38,985.1	43,813.2	43,813.2	44,689.5	101.2	120.0	120.0	120.0
12. Others**	3,836.8	9,260.7	9,260.7	9,445.9		252.0	252.0	252.0
<b>IV. Inter-State Settlement</b>								
<b>V. Contingency Fund</b>	20,000.0							
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>5,91,269.2</b>	<b>8,15,703.9</b>	<b>5,47,132.4</b>	<b>5,75,679.4</b>	<b>32,002.2</b>	<b>40,350.0</b>	<b>40,350.0</b>	<b>40,350.0</b>
1. State Provident Funds	5,22,465.1	7,27,254.5	4,92,925.7	4,94,654.0	31,677.1	40,000.0	40,000.0	40,000.0
2. Others	68,804.1	88,449.5	54,206.7	81,025.4	325.1	350.0	350.0	350.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>11,42,422.6</b>	<b>9,07,002.3</b>	<b>9,14,462.8</b>	<b>10,72,458.0</b>	<b>32,537.5</b>	<b>14,700.0</b>	<b>24,320.0</b>	<b>15,000.0</b>
1. Depreciation/Renewal Reserve Funds		5.0	5.0	5.0				
2. Sinking Funds	5,62,989.3	3,00,000.0	3,00,000.0	4,00,000.0	29,633.6	7,500.0	7,500.0	7,500.0
3. Famine Relief Fund								
4. Others	5,79,433.3	6,06,997.3	6,14,457.8	6,72,453.0	2,903.9	7,200.0	16,820.0	7,500.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>60,35,162.1</b>	<b>40,63,410.7</b>	<b>47,24,445.1</b>	<b>48,62,329.9</b>	<b>53,230.7</b>	<b>36,000.0</b>	<b>64,682.0</b>	<b>71,000.0</b>
1. Civil Deposits	50,22,561.5	38,26,227.4	44,87,613.4	44,92,880.5	2,245.8	9,000.0	9,000.0	9,000.0
2. Deposits of Local Funds								
3. Civil Advances	2,43,329.7	61,663.7	61,663.7	1,93,573.1	6,019.9	2,000.0	2,000.0	2,000.0
4. Others	7,69,271.0	1,75,519.6	1,75,168.1	1,75,876.3	44,965.1	25,000.0	53,682.0	60,000.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>4,40,74,226.9</b>	<b>5,92,49,059.0</b>	<b>5,69,93,194.3</b>	<b>5,85,68,344.3</b>	<b>3,47,869.9</b>	<b>60,006.7</b>	<b>60,006.7</b>	<b>60,006.7</b>
1. Suspense	65,232.1	9,731.6	9,731.6	9,731.6	33,890.6	7,000.0	7,000.0	7,000.0
2. Cash Balance Investment Accounts	4,29,18,520.7	5,65,75,150.0	5,50,00,000.0	5,65,75,150.0	3,13,794.0	50,000.0	50,000.0	50,000.0
3. Deposits with RBI								
4. Others	10,90,474.1	26,64,177.4	19,83,462.7	19,83,462.7	185.3	3,006.7	3,006.7	3,006.7
<b>X. Appropriation to Contingency Fund</b>	<b>20,000.0</b>							
<b>XI. Miscellaneous Capital Receipts</b>								
<b>XII. Remittances</b>	<b>54,25,189.7</b>	<b>30,02,920.5</b>	<b>30,02,920.5</b>	<b>30,02,920.5</b>	<b>2,05,681.4</b>	<b>2,00,000.0</b>	<b>2,00,000.0</b>	<b>2,00,000.0</b>

Appendix III

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>22,22,854.3</b>	<b>29,45,615.6</b>	<b>99,35,326.4</b>	<b>1,05,22,318.4</b>	<b>16,24,812.5</b>	<b>17,05,562.1</b>	<b>17,61,262.1</b>	<b>13,37,243.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>4,92,867.6</b>	<b>2,01,822.4</b>	<b>1,95,028.0</b>	<b>3,34,830.0</b>	<b>1,47,925.7</b>	<b>1,73,482.1</b>	<b>2,29,182.1</b>	<b>1,89,010.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>5,11,602.8</b>	<b>2,26,853.0</b>	<b>1,88,745.0</b>	<b>3,43,735.0</b>	<b>3,71,898.4</b>	<b>2,47,900.0</b>	<b>2,47,900.0</b>	<b>1,48,203.0</b>
1. Market Loans	1,75,300.0	1,74,508.0	1,36,400.0	2,78,616.0	1,31,607.2	1,20,000.0	1,20,000.0	1,17,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	20,000.0	20,000.0	20,000.0	27,000.0	14,190.7	27,000.0	27,000.0	25,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	268.3	500.0	500.0	500.0
6. WMA from RBI	1,80,307.5	20,900.0	20,900.0	20,900.0	2,25,441.6	1,00,000.0	1,00,000.0	3.0
7. Special Securities issued to NSSF	-106.6	-	-	-	-	-	-	-
8. Others (including 106)@	1,36,102.0	11,445.0	11,445.0	17,219.0	390.6	400.0	400.0	5,700.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>1,10,465.2</b>	<b>7,000.0</b>	<b>7,000.0</b>	<b>9,000.0</b>	<b>30,040.1</b>	<b>21,071.6</b>	<b>76,771.6</b>	<b>51,000.0</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	1,10,465.2	7,000.0	7,000.0	9,000.0	30,040.1	21,071.6	76,771.6	51,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>2,455.3</b>	<b>2,765.0</b>	<b>2,765.0</b>	<b>2,995.0</b>	<b>2,648.8</b>	<b>3,360.5</b>	<b>3,360.5</b>	<b>3,360.0</b>
1. Housing	23.5	37.0	37.0	28.0	112.0	130.0	130.0	130.0
2. Urban Development	-	-	-	-	-	0.1	0.1	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	2.8	2.0	2.0	4.0	89.5	230.0	230.0	230.0
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	2,429.0	2,726.0	2,726.0	2,963.0	2,445.8	3,000.0	3,000.0	3,000.0
12. Others**	-	-	-	-	1.6	0.4	0.4	-
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>49,334.3</b>	<b>51,383.1</b>	<b>47,979.0</b>	<b>50,378.0</b>	<b>81,326.3</b>	<b>76,800.0</b>	<b>76,800.0</b>	<b>66,700.0</b>
1. State Provident Funds	49,334.3	51,383.1	47,979.0	50,378.0	79,845.5	75,000.0	75,000.0	65,000.0
2. Others	-	-	-	-	1,480.9	1,800.0	1,800.0	1,700.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>14,330.9</b>	<b>18,382.2</b>	<b>19,913.3</b>	<b>20,291.1</b>	<b>7,322.1</b>	<b>14,630.0</b>	<b>14,630.0</b>	<b>14,630.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	8,322.9	8,762.0	10,328.0	10,752.0	5,226.0	6,480.0	6,480.0	6,480.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	6,008.1	9,620.2	9,585.3	9,539.0	2,096.1	8,150.0	8,150.0	8,150.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>1,16,533.3</b>	<b>79,798.6</b>	<b>1,28,125.1</b>	<b>95,051.3</b>	<b>95,403.4</b>	<b>1,56,000.0</b>	<b>1,56,000.0</b>	<b>1,47,550.0</b>
1. Civil Deposits	85,114.4	49,999.5	99,895.0	65,531.1	95,151.6	1,55,000.0	1,55,000.0	1,47,550.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	8,258.8	-	4,589.0	4,818.0	251.7	800.0	800.0	-
4. Others	23,160.1	29,799.1	23,641.0	24,702.1	-	200.0	200.0	-
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>11,18,175.1</b>	<b>21,56,620.4</b>	<b>91,98,933.0</b>	<b>96,41,909.0</b>	<b>7,12,281.1</b>	<b>9,00,000.0</b>	<b>9,00,000.0</b>	<b>6,05,000.0</b>
1. Suspense	3,240.4	7,667.8	7,668.0	8,051.0	15,947.6	3,00,000.0	3,00,000.0	5,000.0
2. Cash Balance Investment Accounts	11,14,828.0	21,48,952.6	16,97,006.0	17,64,886.0	6,52,744.0	6,00,000.0	6,00,000.0	6,00,000.0
3. Deposits with RBI	-	-	74,93,532.0	78,68,209.0	-	-	-	-
4. Others	106.7	-	727.0	763.0	43,589.5	-	-	-
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>2,99,957.4</b>	<b>4,02,813.3</b>	<b>3,41,866.0</b>	<b>3,58,959.0</b>	<b>3,23,892.3</b>	<b>2,85,800.0</b>	<b>2,85,800.0</b>	<b>3,00,800.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>22,90,648.2</b>	<b>17,24,333.0</b>	<b>16,85,929.1</b>	<b>15,70,065.9</b>	<b>15,61,82,320.1</b>	<b>6,83,92,070.8</b>	<b>6,82,92,070.8</b>	<b>7,75,36,343.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>2,83,218.0</b>	<b>1,76,423.0</b>	<b>2,79,006.1</b>	<b>2,17,452.9</b>	<b>6,75,985.5</b>	<b>22,03,746.9</b>	<b>21,03,746.9</b>	<b>53,08,881.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>6,64,041.3</b>	<b>7,33,090.7</b>	<b>6,20,901.5</b>	<b>5,90,582.4</b>	<b>4,32,829.0</b>	<b>26,93,600.0</b>	<b>26,83,265.0</b>	<b>35,78,170.0</b>
1. Market Loans	1,85,400.0	1,77,386.0	2,65,100.0	2,30,576.3		2,30,000.0	2,30,000.0	15,78,000.0
2. Loans from LIC								
3. Loans from National Bank for Agriculture and Rural Development	1,785.9	3,577.9	3,577.9	4,391.4	3,89,859.0	5,50,000.0	5,19,500.0	6,21,500.0
4. Loans from SBI and other Banks								
5. Loans from National Co-operative Development Corporation								
6. WMA from RBI	4,74,283.2	5,50,000.0	3,50,000.0	3,50,000.0				
7. Special Securities issued to NSSF								
8. Others (including 106)@	2,572.3	2,126.8	2,223.6	5,614.6	42,970.0	19,13,600.0	19,33,765.0	13,78,670.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>51,827.7</b>	<b>3,181.3</b>	<b>91,163.6</b>	<b>3,719.6</b>	<b>1,01,850.3</b>	<b>6,69,400.0</b>	<b>5,57,235.0</b>	<b>6,71,330.0</b>
1. State Plan Schemes								
2. Central Plan Schemes								
3. Centrally Sponsored Schemes								
4. Non-Plan Loans								
5. Ways and Means Advances from Centre								
6. Other Loans for States/Union Territories with legislature schemes	51,827.7	3,181.3	91,163.6	3,719.6	1,01,850.3	6,69,400.0	5,57,235.0	6,71,330.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>304.3</b>	<b>151.0</b>	<b>151.0</b>	<b>151.0</b>	<b>83,181.7</b>	<b>87,000.0</b>	<b>1,09,500.0</b>	<b>50,500.0</b>
1. Housing	0.1				4.3	13.5	13.5	10.8
2. Urban Development						11.2	11.2	15.8
3. Crop Husbandry					18,000.0	22,036.4	26,036.4	9,600.3
4. Food Storage and Warehousing					20.0	0.7	0.7	20.6
5. Co-operation	148.7	101.0	101.0	101.0	5,057.8	6,878.2	8,749.5	740.1
6. Minor Irrigation						8.3	8.3	5.3
7. Power Projects					12,753.3	0.2	0.2	5,000.2
8. Village and Small Industries					2,842.3	12,536.3	12,536.3	505.7
9. Industries and Minerals					1.4	6.1	6.1	8.0
10. Road Transport						0.1	0.1	0.1
11. Government Servants, etc.+	155.6	50.0	50.0	50.0	43,140.6	45,472.5	62,101.3	33,062.3
12. Others**					1,362.1	36.6	36.6	1,530.9
<b>IV. Inter-State Settlement</b>								
<b>V. Contingency Fund</b>						40,000.0	40,000.0	40,000.0
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>48,089.3</b>	<b>36,800.0</b>	<b>40,600.0</b>	<b>35,000.0</b>	<b>4,69,340.4</b>	<b>7,70,932.6</b>	<b>7,70,932.6</b>	<b>8,58,153.9</b>
1. State Provident Funds	45,668.9	35,000.0	38,200.0	33,000.0	4,63,072.7	7,66,587.0	7,66,587.0	8,53,243.3
2. Others	2,420.4	1,800.0	2,400.0	2,000.0	6,267.7	4,345.6	4,345.6	4,910.6
<b>VII. Reserve Funds (1 to 4)</b>	<b>74,794.4</b>	<b>28,250.0</b>	<b>13,250.0</b>	<b>28,250.0</b>	<b>22,67,095.9</b>	<b>11,86,604.9</b>	<b>11,86,604.9</b>	<b>15,03,229.5</b>
1. Depreciation/Renewal Reserve Funds						0.1	0.1	0.2
2. Sinking Funds	59,922.3	15,000.0		15,000.0	1,23,251.0	0.1	0.1	0.1
3. Famine Relief Fund						1.1	1.1	1.3
4. Others	14,872.1	13,250.0	13,250.0	13,250.0	21,43,844.9	11,86,603.7	11,86,603.7	15,03,227.9
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>76,381.8</b>	<b>67,800.0</b>	<b>64,803.0</b>	<b>57,303.0</b>	<b>34,78,398.7</b>	<b>34,49,965.9</b>	<b>34,49,965.9</b>	<b>61,66,245.3</b>
1. Civil Deposits	37,257.8	30,000.0	20,000.0	10,000.0	27,77,791.8	26,04,871.2	26,04,871.2	39,25,675.4
2. Deposits of Local Funds					2,19,263.1	3,36,588.3	3,36,588.3	3,80,344.9
3. Civil Advances	1,220.3	1,800.0	1,800.0	1,800.0	1,02,920.1	41,471.9	41,471.9	46,863.4
4. Others	37,903.7	36,000.0	43,003.0	45,503.0	3,78,423.8	4,67,034.5	4,67,034.5	18,13,361.6
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>10,65,939.9</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>14,57,40,814.9</b>	<b>5,47,75,312.3</b>	<b>5,47,75,312.3</b>	<b>5,93,35,955.4</b>
1. Suspense	1,120.1	5,000.0	5,000.0	5,000.0	13,901.3	1,107.9	1,107.9	1,252.2
2. Cash Balance Investment Accounts	9,78,753.0	6,00,000.0	6,00,000.0	6,00,000.0	3,63,06,116.3	5,47,54,009.8	5,47,54,009.8	5,93,11,883.1
3. Deposits with RBI					10,94,20,133.8	1.1	1.1	1.3
4. Others	86,066.8	50,000.0	50,000.0	50,000.0	663.5	20,193.6	20,193.6	22,818.8
<b>X. Appropriation to Contingency Fund</b>								
<b>XI. Miscellaneous Capital Receipts</b>	<b>45,000.0</b>							
<b>XII. Remittances</b>	<b>2,64,269.5</b>	<b>2,00,060.0</b>	<b>2,00,060.0</b>	<b>2,00,060.0</b>	<b>36,08,809.3</b>	<b>47,19,255.2</b>	<b>47,19,255.2</b>	<b>53,32,759.0</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,26,99,989.7</b>	<b>5,20,04,696.8</b>	<b>5,67,53,233.8</b>	<b>5,22,26,448.2</b>	<b>4,53,65,016.9</b>	<b>5,16,03,041.0</b>	<b>5,83,96,164.1</b>	<b>5,53,88,322.7</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>89,92,764.2</b>	<b>91,29,758.0</b>	<b>90,91,905.7</b>	<b>90,29,900.4</b>	<b>63,90,990.8</b>	<b>91,95,435.6</b>	<b>94,31,814.6</b>	<b>1,01,14,804.8</b>
<b>I. Internal Debt (1 to 8)</b>	<b>88,58,124.2</b>	<b>91,53,035.0</b>	<b>96,05,963.0</b>	<b>96,33,148.0</b>	<b>1,53,48,150.4</b>	<b>1,38,41,907.0</b>	<b>2,19,05,739.8</b>	<b>2,11,73,600.1</b>
1. Market Loans	45,49,953.2	45,73,035.0	42,25,963.0	38,33,148.0	46,05,699.0	70,21,907.0	71,35,841.0	78,53,600.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	80,000.0	80,000.0	65,000.0	80,000.0	2,50,264.6	3,00,000.0	2,64,764.0	2,80,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	0.0	0.0	0.0	-	-	0.0	0.0
6. WMA from RBI	-	5,00,000.0	7,00,000.0	9,00,000.0	1,04,91,840.0	65,00,000.0	1,45,00,000.0	1,30,00,000.0
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	42,28,171.0	40,00,000.0	46,15,000.0	48,20,000.0	346.8	20,000.0	5,134.8	40,000.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>96,294.7</b>	<b>2,87,980.0</b>	<b>97,200.0</b>	<b>2,50,000.0</b>	<b>7,08,390.8</b>	<b>9,93,620.2</b>	<b>10,19,895.0</b>	<b>10,28,254.0</b>
1. State Plan Schemes	-50,986.8	1,00,000.0	70,000.0	60,000.0	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	1,47,281.4	1,87,980.0	27,200.0	1,90,000.0	7,08,390.8	9,93,620.2	10,19,895.0	10,28,254.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>16,367.0</b>	<b>20,000.0</b>	<b>10,000.0</b>	<b>15,000.0</b>	<b>41,961.2</b>	<b>31,073.8</b>	<b>31,520.2</b>	<b>30,552.7</b>
1. Housing	138.3	-	-	-	194.6	-	-	-
2. Urban Development	6,825.7	-	-	-	6,364.8	5,969.0	6,600.0	6,219.0
3. Crop Husbandry	0.4	-	-	-	-	-	-	-
4. Food Storage and Warehousing	1,159.4	20,000.0	10,000.0	15,000.0	2,019.7	2,246.0	1,400.0	1,200.0
5. Co-operation	2,087.5	-	-	-	5,959.1	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	521.3	-	-	-	21,710.8	22,723.6	23,320.2	22,733.6
8. Village and Small Industries	1,020.8	-	-	-	-	-	-	-
9. Industries and Minerals	-	-	-	-	9.1	-	-	-
10. Road Transport	-	-	-	-	-	-	-	0.0
11. Government Servants, etc.+	3,191.5	-	-	-	3.6	-	-	-
12. Others**	1,422.3	-	-	-	5,699.5	135.3	200.0	400.0
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,34,965.1</b>	<b>4,00,255.1</b>	<b>4,65,200.0</b>	<b>4,09,873.5</b>	<b>15,41,680.2</b>	<b>17,92,198.7</b>	<b>16,69,967.0</b>	<b>17,48,004.6</b>
1. State Provident Funds	3,28,682.8	3,90,381.6	4,56,200.0	4,00,000.0	8,83,821.7	9,77,138.2	9,41,503.5	10,07,025.3
2. Others	6,282.3	9,873.5	9,000.0	9,873.5	6,57,858.5	8,15,060.5	7,28,463.5	7,40,979.3
<b>VII. Reserve Funds (1 to 4)</b>	<b>4,48,748.8</b>	<b>4,23,127.9</b>	<b>3,23,129.9</b>	<b>2,48,127.9</b>	<b>17,43,399.4</b>	<b>20,11,497.7</b>	<b>19,62,386.9</b>	<b>19,69,228.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	0.0	0.3	0.1
2. Sinking Funds	3,22,435.5	2,75,000.0	1,75,000.0	1,00,000.0	-	-	-	70,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,26,313.3	1,48,127.9	1,48,129.9	1,48,127.9	17,43,399.4	20,11,497.6	19,62,386.6	18,99,227.9
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>7,05,295.3</b>	<b>6,14,175.7</b>	<b>6,92,710.1</b>	<b>6,14,175.7</b>	<b>2,02,22,003.9</b>	<b>2,31,72,583.9</b>	<b>2,84,54,725.1</b>	<b>2,60,88,207.1</b>
1. Civil Deposits	4,04,113.9	3,46,988.9	3,70,539.3	3,46,988.9	47,10,830.9	60,18,849.8	51,97,462.6	56,98,399.6
2. Deposits of Local Funds	-	-	-	-	96,54,289.5	1,02,18,072.8	1,14,78,164.0	1,14,77,302.8
3. Civil Advances	-	-	-	-	2.3	4.5	11.7	11.7
4. Others	3,01,181.4	2,67,186.8	3,22,170.8	2,67,186.8	58,56,881.3	69,35,656.8	1,17,79,086.8	89,12,493.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>1,22,33,484.5</b>	<b>4,10,02,839.2</b>	<b>4,55,43,350.6</b>	<b>4,10,02,839.2</b>	<b>44,68,801.3</b>	<b>83,69,770.4</b>	<b>19,69,097.6</b>	<b>19,67,643.7</b>
1. Suspense	2,06,248.2	1,28,258.2	1,25,279.1	1,28,258.2	-4,051.1	27,033.0	16,757.4	15,443.4
2. Cash Balance Investment Accounts	33,77,106.0	34,18,665.6	14,91,310.5	34,18,665.6	44,72,836.0	83,42,720.9	19,52,153.0	19,52,153.0
3. Deposits with RBI	-	3,05,58,768.3	3,55,16,691.7	3,05,58,768.3	-	-	-	-
4. Others	86,50,130.2	68,97,147.0	84,10,069.4	68,97,147.0	16.4	16.5	187.3	47.3
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>21.1</b>	<b>1,00,000.0</b>	<b>10,000.0</b>	<b>50,000.0</b>	<b>1,619.9</b>	<b>2,000.0</b>	<b>2,000.0</b>	<b>2,000.0</b>
<b>XII. Remittances</b>	<b>6,689.1</b>	<b>3,283.9</b>	<b>5,680.1</b>	<b>3,283.9</b>	<b>12,89,009.8</b>	<b>13,88,389.3</b>	<b>13,80,832.6</b>	<b>13,80,832.6</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>23,41,500.9</b>	<b>10,65,384.2</b>	<b>15,16,023.7</b>	<b>24,95,077.6</b>	<b>9,16,42,740.7</b>	<b>2,86,19,273.9</b>	<b>3,80,47,517.1</b>	<b>3,43,77,168.4</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>1,93,753.9</b>	<b>2,49,490.7</b>	<b>3,15,875.7</b>	<b>3,29,766.0</b>	<b>1,09,03,175.1</b>	<b>1,36,16,283.7</b>	<b>1,40,30,356.5</b>	<b>1,54,56,433.9</b>
<b>I. Internal Debt (1 to 8)</b>	<b>1,48,386.6</b>	<b>2,14,007.0</b>	<b>2,06,636.0</b>	<b>2,23,802.0</b>	<b>90,80,643.0</b>	<b>1,21,77,510.7</b>	<b>1,20,97,180.0</b>	<b>1,26,96,512.0</b>
1. Market Loans	1,41,400.0	2,06,507.0	1,96,936.0	2,16,802.0	87,00,000.0	1,17,37,510.7	1,16,67,180.0	1,21,86,512.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	6,986.6	7,500.0	9,700.0	7,000.0	3,52,885.0	4,00,000.0	3,70,000.0	4,00,000.0
4. Loans from SBI and other Banks	-	-	-	-	26,284.0	40,000.0	60,000.0	1,10,000.0
5. Loans from National Co-operative Development Corporation	-	-	-	-	1,474.0	-	-	-
6. WMA from RBI	-	-	-	-	-	0.0	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	-	-	-	-	-	-	-
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>55,302.9</b>	<b>45,225.5</b>	<b>1,12,359.5</b>	<b>1,03,726.5</b>	<b>10,25,527.5</b>	<b>12,17,019.9</b>	<b>13,12,319.9</b>	<b>18,53,200.0</b>
1. State Plan Schemes	-	-	-	-	6,24,400.5	8,09,119.9	8,09,119.9	13,50,000.0
2. Central Plan Schemes	-	-	-	-	-	0.0	0.0	0.0
3. Centrally Sponsored Schemes	92.3	36.5	36.5	36.5	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	55,210.6	45,189.0	1,12,323.0	1,03,690.0	4,01,127.0	4,07,900.0	5,03,200.0	5,03,200.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>43.8</b>	<b>32.7</b>	<b>32.7</b>	<b>32.7</b>	<b>1,07,810.1</b>	<b>2,73,110.9</b>	<b>2,61,170.4</b>	<b>4,80,036.5</b>
1. Housing	-	-	-	-	-	1,500.0	-	-
2. Urban Development	-	-	-	-	36,335.2	57,916.2	1,03,161.7	22,412.6
3. Crop Husbandry	-	-	-	-	13,120.1	-	-	-
4. Food Storage and Warehousing	-	-	-	-	516.3	-	-	-
5. Co-operation	3.7	-	-	-	3,499.4	1,538.7	1,644.1	1,644.1
6. Minor Irrigation	-	-	-	-	0.1	-	-	-
7. Power Projects	-	-	-	-	-2,708.5	50,000.0	92,622.2	2,65,000.0
8. Village and Small Industries	-	-	-	-	168.6	150.0	80.6	30.7
9. Industries and Minerals	-	-	-	-	19,921.1	31,150.1	10,854.1	32,609.1
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	40.1	30.0	30.0	30.0	23,604.6	38,262.0	38,685.3	40,610.9
12. Others**	-	2.7	2.7	2.7	13,353.3	92,593.9	14,122.5	1,17,729.2
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>46,121.4</b>	<b>46,890.4</b>	<b>46,769.4</b>	<b>48,548.5</b>	<b>9,17,681.7</b>	<b>9,25,262.3</b>	<b>9,35,977.9</b>	<b>10,08,736.1</b>
1. State Provident Funds	45,301.0	46,000.0	45,879.0	47,700.0	9,06,336.5	9,14,753.4	9,22,433.0	9,95,471.2
2. Others	820.3	890.4	890.4	848.5	11,345.2	10,508.9	13,544.9	13,264.9
<b>VII. Reserve Funds (1 to 4)</b>	<b>24,935.2</b>	<b>22,922.1</b>	<b>22,922.1</b>	<b>44,771.8</b>	<b>8,35,333.5</b>	<b>8,74,438.2</b>	<b>10,62,039.3</b>	<b>12,03,157.3</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	337.4	337.4	289.7	289.7
2. Sinking Funds	1,500.0	1,500.0	1,500.0	1,500.0	2,09,481.2	3,89,149.6	89,189.5	1,30,470.7
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	23,435.2	21,422.1	21,422.1	43,271.8	6,25,514.9	4,84,951.3	9,72,560.1	10,72,397.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>37,178.5</b>	<b>38,656.4</b>	<b>51,177.4</b>	<b>44,664.3</b>	<b>1,10,31,444.9</b>	<b>84,24,882.7</b>	<b>70,00,825.5</b>	<b>80,87,318.7</b>
1. Civil Deposits	13,664.3	11,656.4	21,656.4	13,664.3	80,28,298.7	66,78,299.2	52,60,756.0	57,88,859.8
2. Deposits of Local Funds	-	-	-	-	2,16,197.2	1,70,917.3	2,19,340.3	2,18,241.9
3. Civil Advances	-	-	-	-	5.3	-	-	-
4. Others	23,514.2	27,000.0	29,521.0	31,000.0	27,86,943.8	15,75,666.2	15,20,729.2	20,80,217.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>17,34,435.0</b>	<b>6,97,650.1</b>	<b>10,76,126.6</b>	<b>17,34,434.1</b>	<b>6,86,40,114.2</b>	<b>47,27,050.3</b>	<b>1,53,77,691.1</b>	<b>90,47,870.6</b>
1. Suspense	681.0	0.0	0.0	681.0	57,76,362.3	-51,22,845.0	-60,22,175.6	-60,22,175.6
2. Cash Balance Investment Accounts	9,91,000.0	6,97,650.0	10,76,126.6	9,91,000.0	3,19,87,305.8	98,49,870.5	2,13,99,846.4	1,50,70,025.9
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	7,42,754.0	0.0	0.0	7,42,753.1	3,08,76,446.1	24.7	20.3	20.3
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b>	-	-	-	-	<b>4,197.4</b>	-	<b>312.7</b>	<b>336.8</b>
<b>XII. Remittances</b>	<b>2,95,097.6</b>	<b>0.0</b>	<b>0.0</b>	<b>2,95,097.6</b>	<b>-11.7</b>	<b>-1.0</b>	<b>0.3</b>	<b>0.3</b>

**Appendix III**

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>2,24,98,063.2</b>	<b>1,66,01,636.5</b>	<b>1,33,55,123.4</b>	<b>1,62,48,317.0</b>	<b>47,05,594.9</b>	<b>24,57,181.0</b>	<b>5,91,616.0</b>	<b>6,32,149.0</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>47,37,135.4</b>	<b>73,10,568.0</b>	<b>57,00,600.9</b>	<b>69,57,248.5</b>	<b>99,185.6</b>	<b>4,07,260.0</b>	<b>3,65,519.0</b>	<b>3,68,644.0</b>
<b>I. Internal Debt (1 to 8)</b>	<b>1,24,38,263.3</b>	<b>42,21,568.0</b>	<b>51,52,822.9</b>	<b>58,21,248.5</b>	<b>51,935.9</b>	<b>2,61,400.0</b>	<b>2,47,200.0</b>	<b>2,30,000.0</b>
1. Market Loans	40,15,000.0	40,61,568.0	49,61,800.4	57,11,248.5		2,08,400.0	1,94,000.0	1,60,000.0
2. Loans from LIC	-	-	-	-				
3. Loans from National Bank for Agriculture and Rural Development	1,40,997.6	1,50,000.0	91,022.5	1,00,000.0	50,874.1	50,000.0	50,000.0	65,000.0
4. Loans from SBI and other Banks	-	-	-	-				
5. Loans from National Co-operative Development Corporation	-	-	-	-	1,061.8		200.0	200.0
6. WMA from RBI	82,82,265.7	10,000.0	1,00,000.0	10,000.0				
7. Special Securities issued to NSSF	-	-	-	-				
8. Others (including 106)@	-	-	-	-		3,000.0	3,000.0	4,800.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>2,50,098.0</b>	<b>4,10,200.0</b>	<b>1,94,833.8</b>	<b>3,90,000.0</b>	<b>35,806.0</b>	<b>69,960.0</b>	<b>76,219.0</b>	<b>96,144.0</b>
1. State Plan Schemes	-	-	-	-				
2. Central Plan Schemes	-	-	-	-				
3. Centrally Sponsored Schemes	-	-	-	-				
4. Non-Plan Loans	-	-	-	-				
5. Ways and Means Advances from Centre	-	-	-	-				
6. Other Loans for States/Union Territories with legislature schemes	2,50,098.0	4,10,200.0	1,94,833.8	3,90,000.0	35,806.0	69,960.0	76,219.0	96,144.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>62,883.7</b>	<b>5,06,000.0</b>	<b>3,596.6</b>	<b>3,56,000.0</b>	<b>5,158.4</b>	<b>2,200.0</b>	<b>2,100.0</b>	<b>2,500.0</b>
1. Housing	0.3	685.0	-	685.0	0.5	1.5	1.5	1.5
2. Urban Development	-	5,00,000.0	-	3,50,000.0				
3. Crop Husbandry	-	-	-	-				
4. Food Storage and Warehousing	-	-	-	-				
5. Co-operation	-	120.0	-	120.0	97.1	118.0	118.0	118.0
6. Minor Irrigation	-	-	-	-				
7. Power Projects	59,027.4	-	-	-	5,000.0	2,000.0	1,901.0	2,300.0
8. Village and Small Industries	-	-	-	-				
9. Industries and Minerals	-	337.0	-	337.0				
10. Road Transport	-	-	-	-				
11. Government Servants, etc.+	3,856.0	4,856.0	3,596.6	4,856.0	60.9	80.5	79.5	80.5
12. Others**	-	2.0	-	2.0				
<b>IV. Inter-State Settlement</b>	<b>-</b>	<b>17,82,800.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>V. Contingency Fund</b>	<b>5.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>3,28,132.8</b>	<b>3,18,083.2</b>	<b>2,45,842.8</b>	<b>3,18,083.2</b>	<b>1,71,324.1</b>	<b>1,91,000.0</b>	<b>1,91,000.0</b>	<b>1,96,600.0</b>
1. State Provident Funds	1,92,942.9	1,81,968.5	1,47,209.0	1,81,968.5	1,67,310.1	1,87,000.0	1,86,900.0	1,92,400.0
2. Others	1,35,189.9	1,36,114.6	98,633.8	1,36,114.6	4,014.0	4,000.0	4,100.0	4,200.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,39,684.4</b>	<b>1,62,318.4</b>	<b>2,17,764.0</b>	<b>1,62,318.4</b>	<b>79,386.0</b>	<b>84,845.0</b>	<b>25,450.0</b>	<b>62,700.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-				
2. Sinking Funds	83,642.2	83,783.5	1,15,890.8	83,783.5	29,734.5	10,000.0	10,100.0	10,000.0
3. Famine Relief Fund	-	-	-	-				
4. Others	56,042.2	78,534.9	1,01,873.2	78,534.9	49,651.6	74,845.0	15,350.0	52,700.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>82,24,140.7</b>	<b>92,00,667.0</b>	<b>75,40,263.3</b>	<b>92,00,667.0</b>	<b>49,745.9</b>	<b>63,171.0</b>	<b>40,925.0</b>	<b>35,700.0</b>
1. Civil Deposits	48,79,296.0	54,47,580.3	48,89,831.2	54,47,580.3	44,128.5	46,704.0	31,925.0	28,200.0
2. Deposits of Local Funds	15,25,967.3	18,49,144.1	15,46,391.2	18,49,144.1				
3. Civil Advances	1.3	1.0	1.6	1.0		1,000.0		
4. Others	18,18,876.1	19,03,941.7	11,04,039.3	19,03,941.7	5,617.5	15,467.0	9,000.0	7,500.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>10,11,988.4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>43,12,240.2</b>	<b>17,02,803.0</b>	<b>8,722.0</b>	<b>8,505.0</b>
1. Suspense	2,66,971.9	-	-	-	477.2	613.0	8,722.0	8,505.0
2. Cash Balance Investment Accounts	7,41,129.9	-	-	-	43,11,763.0	17,01,300.0		
3. Deposits with RBI	-	-	-	-				
4. Others	3,886.6	-	-	-		890.0		
<b>X. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>42,866.8</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-1.7</b>	<b>81,802.0</b>	<b>-</b>	<b>-</b>



**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,14,88,889.6</b>	<b>31,44,387.7</b>	<b>33,66,075.0</b>	<b>39,95,280.7</b>	<b>29,72,31,033.5</b>	<b>5,81,79,067.1</b>	<b>5,72,85,907.1</b>	<b>5,89,76,329.1</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>5,42,892.6</b>	<b>13,76,554.9</b>	<b>11,89,928.3</b>	<b>14,12,447.9</b>	<b>74,47,898.2</b>	<b>1,07,92,723.4</b>	<b>1,07,92,708.2</b>	<b>1,10,03,142.2</b>
<b>I. Internal Debt (1 to 8)</b>	<b>8,21,185.1</b>	<b>18,01,000.0</b>	<b>21,21,000.0</b>	<b>26,26,000.0</b>	<b>58,02,387.9</b>	<b>88,17,590.0</b>	<b>78,17,590.0</b>	<b>89,69,379.0</b>
1. Market Loans	3,20,000.0	10,00,000.0	8,70,000.0	10,00,000.0	55,61,200.0	75,15,000.0	75,15,000.0	76,15,000.0
2. Loans from LIC								
3. Loans from National Bank for Agriculture and Rural Development	61,635.1	90,000.0	90,000.0	90,000.0	2,35,506.3	3,00,000.0	3,00,000.0	3,50,000.0
4. Loans from SBI and other Banks				25,000.0				
5. Loans from National Co-operative Development Corporation	–	11,000.0	11,000.0	11,000.0	3,965.1	2,500.0	2,500.0	4,300.0
6. WMA from RBI	4,39,547.5	7,00,000.0	11,50,000.0	15,00,000.0	–	10,00,000.0	–	10,00,000.0
7. Special Securities issued to NSSF								
8. Others (including 106)@	2.6	-0.0	-0.0		1,716.5	90.0	90.0	79.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>1,21,922.5</b>	<b>1,45,000.0</b>	<b>1,50,000.0</b>	<b>1,66,000.0</b>	<b>8,82,305.8</b>	<b>20,93,900.0</b>	<b>20,93,900.0</b>	<b>21,53,900.0</b>
1. State Plan Schemes		15,000.0	15,000.0	16,000.0				
2. Central Plan Schemes								
3. Centrally Sponsored Schemes					–	17,93,900.0	17,93,900.0	17,93,900.0
4. Non-Plan Loans								
5. Ways and Means Advances from Centre								
6. Other Loans for States/Union Territories with legislature schemes	1,21,922.5	1,30,000.0	1,35,000.0	1,50,000.0	8,82,305.8	3,00,000.0	3,00,000.0	3,60,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>1,729.9</b>	<b>2,528.3</b>	<b>2,428.3</b>	<b>2,421.3</b>	<b>1,33,732.3</b>	<b>3,31,218.0</b>	<b>3,31,218.0</b>	<b>3,29,863.0</b>
1. Housing								
2. Urban Development					312.9	6,415.0	6,415.0	7,865.0
3. Crop Husbandry					0.2	608.0	608.0	692.0
4. Food Storage and Warehousing					0.3	–	–	75.0
5. Co-operation	214.1	555.5	455.5	448.5	1,503.9	1,321.0	1,321.0	4,830.0
6. Minor Irrigation								
7. Power Projects	1,439.9	1,815.0	1,815.0	1,815.0	43,081.5	1,82,098.0	1,82,098.0	94,626.0
8. Village and Small Industries	–	5.5	5.5	5.5	1.3	22.0	22.0	27.0
9. Industries and Minerals					73,503.9	96,818.0	96,818.0	1,53,252.0
10. Road Transport					500.0	245.0	245.0	1,500.0
11. Government Servants, etc.+	75.9	152.3	152.3	152.3	6,322.7	15,488.0	15,488.0	19,235.0
12. Others**		0.0	0.0	0.0	8,505.6	28,203.0	28,203.0	47,761.0
<b>IV. Inter-State Settlement</b>								
<b>V. Contingency Fund</b>	<b>26,866.5</b>	<b>55,000.0</b>	<b>17,500.0</b>	<b>40,000.0</b>	<b>–</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>1,88,673.0</b>	<b>1,86,888.2</b>	<b>1,90,313.2</b>	<b>1,66,888.2</b>	<b>11,99,183.6</b>	<b>15,54,705.0</b>	<b>15,54,705.0</b>	<b>15,80,645.0</b>
1. State Provident Funds	1,85,668.1	1,82,576.2	1,88,900.0	1,62,576.2	11,59,593.3	14,88,705.0	14,88,705.0	15,16,145.0
2. Others	3,004.9	4,312.0	1,413.2	4,312.0	39,590.3	66,000.0	66,000.0	64,500.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,48,386.7</b>	<b>1,50,470.6</b>	<b>1,31,210.1</b>	<b>1,75,470.6</b>	<b>8,67,441.4</b>	<b>11,40,860.0</b>	<b>12,47,700.0</b>	<b>12,74,751.0</b>
1. Depreciation/Renewal Reserve Funds					3,000.0	4,000.0	4,000.0	4,000.0
2. Sinking Funds	10,000.0	33,000.0	15,000.0	33,000.0	2,50,000.0	2,50,000.0	2,50,000.0	2,50,000.0
3. Famine Relief Fund								
4. Others	1,38,386.7	1,17,470.6	1,16,210.1	1,42,470.6	6,14,441.4	8,86,860.0	9,93,700.0	10,20,751.0
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>5,38,661.4</b>	<b>4,79,390.7</b>	<b>3,08,389.8</b>	<b>4,89,390.7</b>	<b>29,31,906.7</b>	<b>21,05,150.1</b>	<b>21,05,150.1</b>	<b>25,41,675.1</b>
1. Civil Deposits	2,06,766.8	2,44,790.6	2,20,041.1	2,39,790.6	16,60,469.1	9,91,050.1	9,91,050.1	9,91,050.1
2. Deposits of Local Funds	1,88,678.5	97,000.0	59,704.2	97,000.0	1,64,188.6	1,78,000.0	1,78,000.0	2,89,525.0
3. Civil Advances	0.0	17,600.0	17,490.0	17,600.0	8,485.4			
4. Others	1,43,216.1	1,20,000.0	11,154.5	1,35,000.0	10,98,763.6	9,36,100.0	9,36,100.0	12,61,100.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>96,40,155.9</b>	<b>2,56,300.0</b>	<b>1,55,893.0</b>	<b>2,56,300.0</b>	<b>28,37,21,769.1</b>	<b>4,16,75,644.1</b>	<b>4,16,75,644.1</b>	<b>4,16,66,116.1</b>
1. Suspense	1,29,830.7	33,000.0	23,402.0	33,000.0	-46,590.5	1,58,740.0	1,58,740.0	1,48,740.0
2. Cash Balance Investment Accounts	45,72,735.1	1,10,000.0	–	1,10,000.0	8,56,73,272.5	2,90,00,000.0	2,90,00,000.0	2,90,00,000.0
3. Deposits with RBI					15,39,93,359.8			
4. Others	49,37,590.0	1,13,300.0	1,32,491.0	1,13,300.0	4,41,01,727.4	1,25,16,904.0	1,25,16,904.0	1,25,17,376.0
<b>X. Appropriation to Contingency Fund</b>		<b>0.0</b>	<b>0.0</b>	<b>0.0</b>				
<b>XI. Miscellaneous Capital Receipts</b>	<b>1,182.6</b>	<b>5,000.0</b>	<b>5,000.0</b>	<b>10,000.0</b>				
<b>XII. Remittances</b>	<b>126.3</b>	<b>62,810.0</b>	<b>2,84,340.6</b>	<b>62,810.0</b>	<b>16,92,306.7</b>	<b>4,50,000.0</b>	<b>4,50,000.0</b>	<b>4,50,000.0</b>



## Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>11,65,96,883.6</b>	<b>11,62,37,973.7</b>	<b>12,55,35,475.4</b>	<b>13,21,05,145.2</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>77,88,749.8</b>	<b>92,38,734.8</b>	<b>87,60,081.8</b>	<b>94,06,292.9</b>
<b>I. Internal Debt (1 to 8)</b>	<b>65,13,231.9</b>	<b>1,11,42,249.0</b>	<b>1,05,38,700.0</b>	<b>1,12,35,900.0</b>
1. Market Loans	62,99,985.0	78,94,649.0	73,00,000.0	79,72,700.0
2. Loans from LIC	—	—	—	—
3. Loans from National Bank for Agriculture and Rural Development	—	—	—	—
4. Loans from SBI and other Banks	—	—	—	—
5. Loans from National Co-operative Development Corporation	—	—	—	—
6. WMA from RBI	—	30,00,000.0	30,00,000.0	30,00,000.0
7. Special Securities issued to NSSF	—	—	—	—
8. Others (including 106)@	2,13,246.9	2,47,600.0	2,38,700.0	2,63,200.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>5,11,093.8</b>	<b>8,61,763.0</b>	<b>7,41,558.4</b>	<b>9,33,000.0</b>
1. State Plan Schemes	—	—	—	—
2. Central Plan Schemes	—	—	—	—
3. Centrally Sponsored Schemes	—	—	—	—
4. Non-Plan Loans	107.7	—	—	—
5. Ways and Means Advances from Centre	—	—	—	—
6. Other Loans for States/Union Territories with legislature schemes	5,10,986.1	8,61,763.0	7,41,558.4	9,33,000.0
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>8,188.4</b>	<b>14,562.7</b>	<b>48,629.5</b>	<b>18,736.2</b>
1. Housing	0.6	0.8	0.8	0.8
2. Urban Development	—	10.0	—	—
3. Crop Husbandry	—	55.0	10.0	12.0
4. Food Storage and Warehousing	10.3	—	820.0	200.0
5. Co-operation	16.9	25.8	23.9	23.0
6. Minor Irrigation	—	—	—	—
7. Power Projects	5,373.5	9,300.0	36,610.0	9,040.0
8. Village and Small Industries	0.4	0.3	1.1	1.2
9. Industries and Minerals	228.1	85.0	9,036.0	7,099.0
10. Road Transport	1,912.9	2,100.0	1,900.0	2,100.0
11. Government Servants, etc.+	145.7	84.9	156.7	173.6
12. Others**	500.0	2,900.8	71.0	86.6
<b>IV. Inter-State Settlement</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>V. Contingency Fund</b>	<b>18,000.0</b>	<b>—</b>	<b>4,109.1</b>	<b>—</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>5,20,420.2</b>	<b>4,60,223.0</b>	<b>5,28,413.1</b>	<b>5,44,276.8</b>
1. State Provident Funds	5,18,927.9	4,58,755.1	5,26,880.1	5,42,687.1
2. Others	1,492.3	1,467.9	1,533.0	1,589.7
<b>VII. Reserve Funds (1 to 4)</b>	<b>3,42,206.4</b>	<b>-1,07,658.8</b>	<b>2,89,885.8</b>	<b>1,11,485.9</b>
1. Depreciation/Renewal Reserve Funds	—	—	—	—
2. Sinking Funds	1,03,737.8	-3,42,300.0	1,06,000.0	-2,09,200.0
3. Famine Relief Fund	—	—	—	—
4. Others	2,38,468.6	2,34,641.2	1,83,885.8	3,20,685.9
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>1,12,92,596.2</b>	<b>1,23,83,728.1</b>	<b>1,21,92,818.3</b>	<b>1,27,72,710.4</b>
1. Civil Deposits	12,22,194.1	9,61,930.7	10,97,948.5	11,00,236.0
2. Deposits of Local Funds	28,90,964.2	28,30,175.3	28,96,766.0	28,34,328.4
3. Civil Advances	—	—	—	—
4. Others	71,79,437.9	85,91,622.1	81,98,103.8	88,38,146.0
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>9,74,02,975.1</b>	<b>9,14,83,072.1</b>	<b>10,11,90,193.4</b>	<b>10,64,87,797.9</b>
1. Suspense	18,199.6	72,954.0	94,159.3	1,09,403.6
2. Cash Balance Investment Accounts	2,65,74,179.1	2,41,73,100.0	2,72,40,667.0	2,88,30,375.0
3. Deposits with RBI	5,36,16,702.1	5,19,87,700.0	5,57,61,500.0	5,85,49,700.0
4. Others	1,71,93,894.2	1,52,49,318.2	1,80,93,867.0	1,89,98,319.4
<b>X. Appropriation to Contingency Fund</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XII. Remittances</b>	<b>-11,828.4</b>	<b>34.6</b>	<b>1,167.9</b>	<b>1,238.0</b>

**Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	4,50,888.3	10,62,200.0	62,201.0	10,37,911.0	2,30,115.9	37,23,813.6	37,47,252.0	40,14,586.0
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	4,50,888.3	10,62,200.0	62,201.0	10,37,911.0	1,38,076.7	2,60,069.4	1,71,316.3	2,16,132.6
<b>I. Internal Debt (1 to 8)</b>	-	-	-	-	1,27,101.5	1,70,769.0	1,70,769.0	2,06,636.0
1. Market Loans	-	-	-	-	1,20,000.0	1,40,769.0	1,37,769.0	1,60,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	5,025.5	15,000.0	15,000.0	15,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)@	-	-	-	-	2,076.0	15,000.0	18,000.0	31,636.0
<b>II. Loans and Advances from the Centre (1 to 6)</b>	3,25,122.0	10,00,001.0	1.0	10,00,001.0	-	-	-	-
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	-	-	-	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	3,25,122.0	10,00,001.0	1.0	10,00,001.0	-	-	-	-
<b>III. Recovery of Loans and Advances (1 to 12)</b>	1,25,766.3	62,199.0	62,200.0	37,910.0	15.5	-	-	-
1. Housing	-	-	-	-	-	-	-	-
2. Urban Development	-	-	-	-	-	-	-	-
3. Crop Husbandry	-	-	-	-	-	-	-	-
4. Food Storage and Warehousing	-	-	-	-	-	-	-	-
5. Co-operation	-	-	-	-	-	-	-	-
6. Minor Irrigation	-	-	-	-	-	-	-	-
7. Power Projects	-	-	-	-	-	-	-	-
8. Village and Small Industries	-	-	-	-	0.7	-	-	-
9. Industries and Minerals	-	-	-	-	-	-	-	-
10. Road Transport	-	-	-	-	-	-	-	-
11. Government Servants, etc.+	43.1	100.0	60.0	60.0	13.8	-	-	-
12. Others**	1,25,723.2	62,099.0	62,140.0	37,850.0	1.0	-	-	-
<b>IV. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>V. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VI. State Provident Funds, etc. (1 + 2)</b>	-	-	-	-	31,981.3	34,113.0	32,760.0	34,780.0
1. State Provident Funds	-	-	-	-	31,297.1	33,500.0	32,000.0	34,000.0
2. Others	-	-	-	-	684.2	613.0	760.0	780.0
<b>VII. Reserve Funds (1 to 4)</b>	-	-	-	-	9,347.2	6,775.0	7,775.0	5,000.0
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	9,347.2	6,775.0	7,775.0	5,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	0.0	-	-	-
<b>VIII. Deposits and Advances (1 to 4)</b>	-	-	-	-	21,006.3	20,831.7	23,291.0	23,989.7
1. Civil Deposits	-	-	-	-	21,252.6	20,335.9	23,000.0	23,690.0
2. Deposits of Local Funds	-	-	-	-	-	340.9	1.0	1.0
3. Civil Advances	-	-	-	-	66.5	108.0	70.0	72.1
4. Others	-	-	-	-	-312.9	47.0	220.0	226.6
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	2,485.2	34,30,711.0	34,87,657.0	37,18,455.3
1. Suspense	-	-	-	-	7,323.6	1,61,988.9	16,000.0	16,480.0
2. Cash Balance Investment Accounts	-	-	-	-	-	23,63,175.0	23,72,627.7	24,31,943.3
3. Deposits with RBI	-	-	-	-	-	9,09,418.6	11,11,000.0	12,70,000.0
4. Others	-	-	-	-	-4,838.5	-3,871.4	-11,970.7	31.9
<b>X. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XI. Miscellaneous Capital Receipts</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	38,178.9	60,614.0	25,000.0	25,725.0

## Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl.)

(₹ Lakh)

Item	ALL STATE AND UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL RECEIPTS (I to XII)</b>	<b>1,49,75,38,856.7</b>	<b>92,34,78,976.6</b>	<b>1,00,16,43,217.3</b>	<b>1,01,94,48,777.5</b>
<b>TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*</b>	<b>11,11,83,361.9</b>	<b>14,21,99,366.7</b>	<b>14,78,37,754.6</b>	<b>16,00,57,748.3</b>
<b>I. Internal Debt (1 to 8)</b>	<b>11,68,22,166.7</b>	<b>13,68,64,276.8</b>	<b>15,60,85,505.5</b>	<b>16,14,62,037.9</b>
1. Market Loans	7,58,38,819.7	9,87,48,065.2	10,48,65,399.2	11,16,80,253.5
2. Loans from LIC	—	—	—	—
3. Loans from National Bank for Agriculture and Rural Development	—	—	—	—
4. Loans from SBI and other Banks	41,93,804.0	60,26,819.9	56,76,220.4	59,41,013.0
5. Loans from National Co-operative Development Corporation	5,24,842.6	40,000.0	68,481.0	1,57,500.0
6. WMA from RBI	7,13,527.4	14,63,561.2	10,71,608.3	14,68,542.3
7. Special Securities issued to NSSF	2,88,94,088.8	1,83,25,100.1	3,09,39,758.3	2,88,83,803.1
8. Others (including 106)@	9,95,304.4	14,13,976.1	12,63,203.0	14,69,523.3
<b>II. Loans and Advances from the Centre (1 to 6)</b>	<b>56,61,779.7</b>	<b>1,08,46,754.3</b>	<b>1,22,00,835.4</b>	<b>1,18,61,402.7</b>
1. State Plan Schemes	<b>1,12,67,275.3</b>	<b>1,48,06,426.4</b>	<b>1,48,50,667.3</b>	<b>1,68,14,157.1</b>
2. Central Plan Schemes	9,93,657.5	16,84,918.7	14,75,020.0	19,67,500.0
3. Centrally Sponsored Schemes	—	—	—	—
4. Non-Plan Loans	92.3	17,93,936.5	17,93,936.5	17,93,936.5
5. Ways and Means Advances from Centre	107.7	—	—	—
6. Other Loans for States/Union Territories with legislature schemes	—	—	—	—
<b>III. Recovery of Loans and Advances (1 to 12)</b>	<b>1,02,73,417.8</b>	<b>1,13,27,571.2</b>	<b>1,15,81,710.8</b>	<b>1,30,52,720.6</b>
1. Housing	<b>9,69,973.8</b>	<b>19,59,693.2</b>	<b>37,99,750.7</b>	<b>21,48,987.2</b>
2. Urban Development	5,565.7	19,075.0	14,861.6	18,325.6
3. Crop Husbandry	68,175.4	6,04,513.0	1,63,614.6	4,28,356.7
4. Food Storage and Warehousing	31,126.4	33,193.2	32,148.6	23,808.1
5. Co-operation	24,912.5	28,205.8	17,252.2	18,450.0
6. Minor Irrigation	44,198.5	90,697.4	1,03,620.6	98,782.0
7. Power Projects	0.4	9.3	9.3	6.3
8. Village and Small Industries	2,06,784.7	4,59,161.9	27,18,702.8	8,29,032.4
9. Industries and Minerals	8,539.2	22,294.9	26,841.9	9,542.9
10. Road Transport	2,19,866.6	1,75,186.9	2,93,332.8	2,06,337.9
11. Government Servants, etc.+	2,412.9	2,345.2	2,145.2	3,600.2
12. Others**	1,74,783.8	2,91,572.9	2,83,757.0	2,65,482.7
<b>IV. Inter-State Settlement</b>	<b>1,83,607.7</b>	<b>2,33,437.8</b>	<b>1,43,464.2</b>	<b>2,47,262.3</b>
<b>V. Contingency Fund</b>	<b>-106.5</b>	<b>17,82,925.0</b>	<b>125.0</b>	<b>170.0</b>
<b>VI. State Provident Funds, etc. (1 + 2)</b>	<b>2,55,623.1</b>	<b>2,15,600.0</b>	<b>1,81,452.5</b>	<b>2,00,600.0</b>
1. State Provident Funds	<b>2,64,95,954.3</b>	<b>2,95,17,746.3</b>	<b>2,75,20,981.0</b>	<b>2,96,75,114.6</b>
2. Others	1,02,22,063.5	1,09,18,635.7	1,06,60,742.1	1,13,60,587.0
<b>VII. Reserve Funds (1 to 4)</b>	<b>1,62,73,890.9</b>	<b>1,85,99,110.6</b>	<b>1,68,60,238.9</b>	<b>1,83,14,527.6</b>
1. Depreciation/Renewal Reserve Funds	<b>1,25,55,090.2</b>	<b>1,12,66,020.3</b>	<b>1,14,58,253.1</b>	<b>1,20,91,966.7</b>
2. Sinking Funds	3,15,416.3	3,36,345.5	3,35,780.9	3,36,317.8
3. Famine Relief Fund	31,63,077.4	24,05,257.4	23,77,704.3	21,31,861.9
4. Others	1.0	2.2	2.1	2.3
<b>VIII. Deposits and Advances (1 to 4)</b>	<b>90,76,595.5</b>	<b>85,24,415.3</b>	<b>87,44,765.7</b>	<b>96,23,784.8</b>
1. Civil Deposits	<b>11,27,90,158.0</b>	<b>10,90,99,361.4</b>	<b>11,09,01,103.9</b>	<b>12,01,61,199.6</b>
2. Deposits of Local Funds	4,55,49,765.2	4,15,16,496.2	3,78,33,694.6	4,22,21,892.3
3. Civil Advances	2,93,26,462.5	3,17,51,194.6	3,29,81,222.5	3,41,32,732.4
4. Others	7,64,355.1	4,40,733.4	4,35,357.9	5,95,522.6
<b>IX. Suspense and Miscellaneous (1 to 4)</b>	<b>3,71,49,575.1</b>	<b>3,53,90,937.2</b>	<b>3,96,50,829.0</b>	<b>4,32,11,052.4</b>
1. Suspense	<b>1,19,21,60,081.4</b>	<b>59,66,46,289.8</b>	<b>65,70,24,387.4</b>	<b>65,39,68,291.3</b>
2. Cash Balance Investment Accounts	1,55,14,602.5	40,96,821.4	13,22,573.4	18,76,121.3
3. Deposits with RBI	50,96,95,228.2	35,01,56,158.8	35,55,84,473.8	38,06,68,842.4
4. Others	47,54,17,567.6	16,79,48,157.0	21,80,37,227.6	18,77,98,894.5
<b>X. Appropriation to Contingency Fund</b>	<b>19,15,32,683.0</b>	<b>7,44,45,152.6</b>	<b>8,20,80,112.6</b>	<b>8,36,24,433.1</b>
<b>XI. Miscellaneous Capital Receipts</b>	<b>20,000.0</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>XII. Remittances</b>	<b>71,124.4</b>	<b>23,87,180.3</b>	<b>83,857.2</b>	<b>23,11,387.9</b>
	<b>2,41,31,516.0</b>	<b>1,89,33,457.0</b>	<b>1,97,37,133.8</b>	<b>2,06,14,865.3</b>

\* : Sum of Items I to XII where Items IV to X, XII and I(4) are on a net basis while Items I (6) and IX (2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

\*\* : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

\$ : State Provident Funds also includes other savings deposits.

Also see Notes to Appendices.

**Note:** 1. Data pertaining to Jammu and Kashmir for 2022-23 is taken from CAG and are provisional.

2. As per the Constitution of India, States cannot raise resources directly from external agencies.

**Source:** Budget documents of State governments. Details in methodology.

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>6,01,84,583.2</b>	<b>2,44,65,114.4</b>	<b>5,16,92,904.3</b>	<b>2,36,31,535.7</b>	<b>2,21,40,544.5</b>	<b>4,47,06,427.4</b>	<b>3,44,14,067.7</b>	<b>3,60,03,135.4</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>24,58,681.5</b>	<b>50,73,856.0</b>	<b>41,10,699.5</b>	<b>58,51,025.5</b>	<b>8,66,332.6</b>	<b>6,13,301.8</b>	<b>10,10,251.1</b>	<b>9,16,034.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>7,24,413.6</b>	<b>31,06,104.3</b>	<b>23,33,048.2</b>	<b>32,71,284.3</b>	<b>8,10,735.8</b>	<b>5,58,390.9</b>	<b>9,47,530.1</b>	<b>8,33,549.1</b>
<b>1. Development (a + b)</b>	<b>7,15,489.5</b>	<b>29,86,689.3</b>	<b>22,63,843.3</b>	<b>32,04,971.0</b>	<b>6,46,217.0</b>	<b>3,09,716.6</b>	<b>7,70,776.1</b>	<b>5,88,149.2</b>
<b>(a) Social Services (1 to 9)</b>	<b>44,778.2</b>	<b>10,97,809.1</b>	<b>12,22,872.1</b>	<b>10,91,368.6</b>	<b>1,41,853.6</b>	<b>81,519.0</b>	<b>2,01,846.0</b>	<b>1,72,136.5</b>
1. Education, Sports, Art and Culture	6,407.7	4,48,454.0	4,81,119.2	2,39,044.1	28,580.3	15,592.3	63,781.9	76,911.9
2. Medical and Public Health	51,226.1	2,81,651.6	1,29,659.7	2,07,519.8	9,745.6	4,960.7	9,645.0	7,463.8
3. Family Welfare	347.5	350.0	8,853.5	2,241.0	-	-	-	-
4. Water Supply and Sanitation	-78,682.86	1,51,141.9	3,90,364.9	1,55,498.1	43,035.4	14,261.6	38,663.7	25,788.1
5. Housing	16.9	32.5	215.8	458.6	5,362.0	5,455.1	9,475.5	11,009.0
6. Urban Development	34,852.4	1,63,204.2	1,63,897.3	4,37,076.8	37,912.1	19,865.6	67,031.2	32,831.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	19,664.6	10,404.2	31,117.2	23,272.6	1,087.9	-	1,431.9	6,763.0
8. Social Security and Welfare	1,677.3	33,510.4	10,834.7	8,550.9	15,282.1	20,583.2	11,186.6	10,271.7
9. Others*	9,268.5	9,060.2	6,809.7	17,706.6	848.2	800.6	630.1	1,098.0
<b>(b) Economic Services (1 to 10)</b>	<b>6,70,711.4</b>	<b>18,88,880.2</b>	<b>10,40,971.2</b>	<b>21,13,602.4</b>	<b>5,04,363.5</b>	<b>2,28,197.6</b>	<b>5,68,930.1</b>	<b>4,16,012.7</b>
1. Agriculture and Allied Activities (i to xi)	11,124.6	80,443.0	28,015.3	39,134.6	6,585.1	7,499.8	30,957.0	44,078.9
i) Crop Husbandry	1,758.9	35,090.7	2,232.5	5,477.1	20.0	2,665.6	282.1	667.5
ii) Soil and Water Conservation	149.1	248.4	99.4	0.2	-	-	1,410.0	875.0
iii) Animal Husbandry	1,046.0	2,725.0	947.1	1,495.0	210.0	98.5	393.0	702.5
iv) Dairy Development	-	-	-	-	-	-	-	30.0
v) Fisheries	9,408.0	33,400.0	19,678.3	25,403.0	3,215.1	1,375.6	2,665.0	-
vi) Forestry and Wild Life	954.6	3,934.5	2,267.8	2,335.5	2,764.0	90.0	25,262.9	41,195.2
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-0.4	704.4	-	-
ix) Agricultural Research and Education	2,979.3	5,044.5	2,790.3	4,423.8	-	-	732.5	555.8
x) Co-operation	-5,171.4	-	-	-	-	-	5.0	3.0
xi) Others @	-	-0.1	-	-	376.4	2,565.6	206.5	50.0
2. Rural Development	1,21,798.7	1,87,654.6	78,419.5	1,95,676.1	7,915.3	1,866.7	7,043.1	2,622.4
3. Special Area Programmes of which: Hill Areas	-	-	-	-	7,096.9	4,891.9	5,296.8	14,850.0
4. Irrigation and Flood Control	4,33,152.5	10,21,301.1	6,09,687.0	14,46,896.1	33,461.6	16,162.8	59,315.9	53,926.8
5. Energy	11.9	534.2	83.9	223.8	54,393.5	29,391.5	62,811.5	40,039.9
6. Industry and Minerals (i to iv)	10,530.2	1,17,583.9	7,284.0	1,08,616.4	2,910.3	1,613.4	12,069.6	3,172.1
i) Village and Small Industries	-	3,000.0	-	9,600.0	2,635.3	1,531.3	397.1	1,863.5
ii) Iron and Steel Industries	-	-	-	-	-	-	11,005.0	1,000.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	1.3	275.0	82.1	402.5	267.0
iv) Others #	10,530.2	1,14,583.9	7,284.0	99,015.2	-	-	265.0	41.6

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	47,833.7	3,94,529.0	94,084.2	2,58,383.1	3,81,701.4	1,65,161.1	3,86,261.6	2,54,652.3
i) Roads and Bridges	36,050.3	3,35,715.6	87,030.5	1,94,225.2	3,76,513.1	1,64,454.1	3,80,048.3	2,52,464.7
ii) Others **	11,783.4	58,813.4	7,053.7	64,157.9	5,188.3	707.1	6,213.2	2,187.6
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	8,577.0	-	-	15.0
10. General Economic Services (i + ii)	46,259.8	86,834.6	2,23,397.3	64,672.3	1,722.4	1,610.4	5,174.6	2,655.2
i) Tourism	5,355.6	6,413.3	25,354.0	7,452.9	1,288.0	1,569.9	4,004.4	1,299.7
ii) Others @@	40,904.2	80,421.2	1,98,043.3	57,219.4	434.4	40.5	1,170.2	1,355.5
<b>2. Non-Development (General Services)</b>	<b>8,924.0</b>	<b>1,19,415.0</b>	<b>69,204.9</b>	<b>66,313.3</b>	<b>1,64,518.7</b>	<b>2,48,674.3</b>	<b>1,76,754.0</b>	<b>2,45,399.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>13,99,524.5</b>	<b>16,94,162.9</b>	<b>15,66,487.5</b>	<b>23,47,946.6</b>	<b>52,513.1</b>	<b>80,394.6</b>	<b>88,310.7</b>	<b>1,16,933.8</b>
1. Market Loans	11,66,400.7	13,09,047.0	13,07,046.6	21,10,240.0	17,000.0	23,000.0	23,000.2	30,600.0
2. Loans from LIC	1,075.2	1,035.6	1,030.6	984.4	9.5	9.0	9.5	9.5
3. Loans from National Bank for Agriculture and Rural Development	1,09,940.4	1,11,697.4	1,33,971.0	1,14,647.0	16,010.4	17,060.0	18,766.5	31,027.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	4,453.3	4,812.6	6,578.0	8,498.0	179.4	559.0	603.0	558.7
6. WMA from RBI	-	-	-	-	-	28,500.0	28,500.0	37,300.0
7. Special Securities issued to NSSF	1,17,295.0	1,17,057.0	1,17,295.0	1,13,346.3	19,226.4	11,010.0	17,430.6	17,430.6
8. Others (including 106)	359.9	1,50,513.3	566.3	230.9	87.4	256.6	1.0	8.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,57,480.3</b>	<b>1,46,978.7</b>	<b>1,38,111.2</b>	<b>1,01,951.6</b>	<b>2,597.5</b>	<b>2,597.5</b>	<b>2,550.3</b>	<b>2,549.3</b>
1. State Plan Schemes	-	-	-	-	2,413.3	2,413.3	2,413.3	2,413.3
2. Central Plan Schemes	-	-	-	-	89.4	89.4	89.4	89.4
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	8.2	-	8.2	-	27.1	27.1	27.1	27.1
5. Ways and Means Advances from Centre	-	-	-	-	67.6	67.6	20.4	19.4
6. Other Loans for States/Union Territories with legislature schemes	1,57,472.1	1,46,978.7	1,38,103.0	1,01,951.6	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,77,263.2</b>	<b>1,26,610.1</b>	<b>73,052.6</b>	<b>1,29,842.9</b>	<b>486.3</b>	<b>418.8</b>	<b>360.0</b>	<b>302.0</b>
<b>1. Development Purposes (a + b)</b>	<b>1,76,366.4</b>	<b>1,20,885.1</b>	<b>72,744.7</b>	<b>1,22,957.9</b>	<b>486.3</b>	<b>418.8</b>	<b>360.0</b>	<b>302.0</b>
<b>a) Social Services (1 to 7)</b>	<b>1,41,917.5</b>	<b>15,525.0</b>	<b>24,955.1</b>	<b>15,483.0</b>	<b>309.2</b>	<b>400.0</b>	<b>250.0</b>	<b>300.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	13,195.0	24,357.3	12,653.0	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	655.5	2,330.0	597.8	2,830.0	309.2	400.0	250.0	300.0
7. Others	1,41,262.0	-	-	-	-	-	-	-

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>34,448.9</b>	<b>1,05,360.1</b>	<b>47,789.7</b>	<b>1,07,474.9</b>	<b>177.0</b>	<b>18.8</b>	<b>110.0</b>	<b>2.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-1,809.5	5,360.0	1,000.0	5,434.7	177.0	18.8	110.0	2.0
5. Major and Medium Irrigation, etc.	-	-	1,500.0	-	-	-	-	-
6. Power Projects	-	70,000.0	-	61,176.8	-	-	-	-
7. Village and Small Industries	2,467.3	-	2,653.0	5,027.0	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	33,791.1	30,000.1	42,636.7	35,836.5	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>896.8</b>	<b>5,725.0</b>	<b>307.9</b>	<b>6,885.0</b>	-	-	-	-
a) Government Servants (other than Housing)	896.8	5,725.0	307.9	6,885.0	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	<b>38.2</b>	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>4,65,924.7</b>	<b>6,09,221.8</b>	<b>3,54,191.9</b>	<b>5,68,254.4</b>	<b>1,20,470.0</b>	<b>1,06,340.0</b>	<b>1,03,375.8</b>	<b>1,14,909.4</b>
1. State Provident Funds	3,98,821.2	5,11,393.0	3,07,450.5	4,78,585.6	71,228.7	49,267.7	47,212.1	49,572.7
2. Others	67,103.5	97,828.8	46,741.4	89,668.8	49,241.4	57,072.3	56,163.7	65,336.7
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,10,217.4</b>	<b>3,44,818.8</b>	<b>2,29,683.7</b>	<b>4,05,750.4</b>	<b>63,582.3</b>	<b>6,990.8</b>	<b>6,300.0</b>	<b>6,615.0</b>
1. Depreciation/Renewal Reserve Funds	-	8,967.0	-	-	-	-	-	-
2. Sinking Funds	1,28,743.7	1,24,813.4	1,47,229.6	1,54,492.4	35,002.0	6,860.0	6,300.0	6,615.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	81,473.7	2,11,038.5	82,454.1	2,51,257.9	28,580.3	130.8	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	<b>89,59,990.1</b>	<b>1,24,09,040.0</b>	<b>94,06,721.8</b>	<b>1,09,79,587.3</b>	<b>1,37,259.7</b>	<b>39,526.9</b>	<b>40,231.2</b>	<b>41,596.9</b>
1. Civil Deposits	73,62,307.8	99,24,182.7	76,94,828.2	89,59,711.1	1,01,657.4	39,268.8	38,957.8	40,905.7
2. Deposits of Local Funds	12,71,607.8	21,37,279.0	12,83,615.2	15,73,987.9	-	-	-	-
3. Civil Advances	-	-	27.1	-	35,471.0	164.7	1,133.8	544.6
4. Others	3,26,074.6	3,47,578.3	4,28,251.3	4,45,888.2	131.3	93.5	139.6	146.6
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>4,80,87,383.8</b>	<b>60,23,857.6</b>	<b>3,75,92,667.3</b>	<b>58,23,753.8</b>	<b>1,98,42,219.0</b>	<b>4,36,89,408.0</b>	<b>3,28,45,262.4</b>	<b>3,44,87,525.5</b>
1. Suspense	1,819.2	5,24,104.7	8,290.2	89,428.7	783.7	2,35,007.1	-639.4	-671.4
2. Cash Balance Investment Accounts	19,92,909.1	27,75,979.3	20,20,417.9	24,91,883.7	1,98,39,353.2	1,31,48,703.4	97,74,497.7	1,02,63,222.6
3. Deposits with RBI	4,60,92,653.3	27,23,772.3	3,55,63,948.1	32,42,440.6	-	3,03,05,550.1	2,30,70,876.0	2,42,24,419.8
4. Others	2.2	1.3	11.1	0.9	2,082.2	147.4	528.2	554.6
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,347.4</b>	<b>4,320.1</b>	<b>-1,059.8</b>	<b>3,164.4</b>	<b>11,10,680.9</b>	<b>2,22,359.9</b>	<b>3,80,147.2</b>	<b>3,99,154.5</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-43,48,749.2</b>	<b>-22,31,670.1</b>	<b>-38,68,254.4</b>	<b>-34,74,338.2</b>	<b>6,37,046.7</b>	<b>3,06,285.1</b>	<b>5,71,099.7</b>	<b>5,33,543.4</b>
<b>B. Surplus (+)/Deficit (-) on Capital Account</b>	<b>42,66,214.1</b>	<b>23,54,942.6</b>	<b>37,13,785.6</b>	<b>34,67,087.0</b>	<b>-6,65,113.9</b>	<b>-5,73,268.0</b>	<b>-5,33,075.7</b>	<b>-4,68,564.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-82,535.1</b>	<b>1,23,272.5</b>	<b>-1,54,468.8</b>	<b>-7,251.1</b>	<b>-28,067.2</b>	<b>-2,66,982.9</b>	<b>38,024.0</b>	<b>64,979.3</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-82,535.1</b>	<b>1,23,272.5</b>	<b>-1,54,468.8</b>	<b>-7,251.1</b>	<b>-28,067.2</b>	<b>-2,66,982.9</b>	<b>38,024.0</b>	<b>64,979.3</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>1,125.5</b>	<b>-2.0</b>	<b>3.6</b>	<b>-1,351.1</b>	<b>1,73,945.7</b>	<b>-3,13,822.7</b>	<b>-4,05,051.7</b>	<b>-4,00,250.2</b>
a) Opening Balance	-6,479.6	1,26,68,533.3	1,30,28,044.9	1,41,86,981.7	-6,52,165.0	-9,64,648.6	-4,78,219.4	-8,83,271.0
b) Closing Balance	-5,354.0	1,26,68,531.3	1,30,28,048.5	1,41,85,630.6	-4,78,219.4	-12,78,471.3	-8,83,271.0	-12,83,521.3
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-83,660.6</b>	<b>1,23,274.5</b>	<b>-95,023.4</b>	<b>-5,900.0</b>	<b>-2,02,012.9</b>	<b>46,839.8</b>	<b>4,43,075.7</b>	<b>4,65,229.5</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	<b>-59,449.0</b>	-	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,35,99,652.2</b>	<b>2,07,74,516.7</b>	<b>1,97,77,831.5</b>	<b>1,76,46,884.9</b>	<b>7,46,91,643.1</b>	<b>1,31,05,890.7</b>	<b>1,41,94,820.3</b>	<b>1,38,19,458.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>19,05,977.1</b>	<b>28,41,867.7</b>	<b>36,02,334.1</b>	<b>33,79,876.0</b>	<b>47,92,766.0</b>	<b>54,03,740.2</b>	<b>64,92,669.8</b>	<b>53,04,872.2</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>15,99,771.0</b>	<b>23,82,246.6</b>	<b>31,39,888.9</b>	<b>26,59,558.2</b>	<b>31,51,982.1</b>	<b>29,25,731.5</b>	<b>39,62,261.1</b>	<b>29,41,591.3</b>
<b>1. Development (a + b)</b>	<b>14,07,620.7</b>	<b>18,65,431.8</b>	<b>25,55,997.8</b>	<b>21,79,374.5</b>	<b>28,26,493.9</b>	<b>24,97,448.0</b>	<b>33,34,933.6</b>	<b>24,68,449.0</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,63,812.5</b>	<b>4,31,047.8</b>	<b>6,27,444.1</b>	<b>6,97,135.3</b>	<b>5,96,730.0</b>	<b>5,94,694.0</b>	<b>8,32,166.1</b>	<b>6,07,704.9</b>
1. Education, Sports, Art and Culture	52,025.7	94,653.4	1,91,213.4	1,53,849.5	1,31,553.7	1,46,838.7	2,42,610.3	2,99,463.0
2. Medical and Public Health	57,199.4	80,236.5	1,06,651.4	1,21,805.6	2,42,648.5	1,83,037.9	2,61,587.9	66,389.9
3. Family Welfare	–	98.5	98.5	218.0	–	–	–	–
4. Water Supply and Sanitation	86,329.2	1,25,765.2	1,47,765.2	1,27,458.1	1,31,002.5	1,45,165.0	1,60,165.0	87,813.0
5. Housing	9,703.6	9,153.6	9,629.1	5,039.3	31,425.0	55,940.0	1,01,580.0	73,722.3
6. Urban Development	20,614.8	44,266.7	90,854.3	1,18,633.7	–	–	–	–
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	10,608.3	35,940.3	35,940.8	80,099.9	7,358.1	15,845.0	15,845.0	16,840.0
8. Social Security and Welfare	1,936.9	29,526.9	33,279.3	66,148.3	50,982.7	18,366.4	20,025.6	37,350.7
9. Others*	25,394.7	11,406.9	12,012.2	23,882.9	1,759.6	29,501.0	30,352.3	26,126.0
<b>(b) Economic Services (1 to 10)</b>	<b>11,43,808.2</b>	<b>14,34,384.0</b>	<b>19,28,553.7</b>	<b>14,82,239.2</b>	<b>22,29,763.9</b>	<b>19,02,754.0</b>	<b>25,02,767.5</b>	<b>18,60,744.1</b>
1. Agriculture and Allied Activities (i to xi)	14,120.3	54,464.4	58,962.8	92,408.8	64,927.3	39,474.0	53,522.5	39,387.1
i) Crop Husbandry	1,747.0	17,251.4	17,251.4	64,439.0	48,055.3	22,522.0	22,522.0	23,000.0
ii) Soil and Water Conservation	3,851.3	4,407.4	4,407.4	6,074.5	–	–	–	–
iii) Animal Husbandry	1,956.9	8,453.3	8,453.3	6,494.9	–	–	12,500.0	–
iv) Dairy Development	290.4	1,391.5	1,391.5	827.3	–	–	–	–
v) Fisheries	991.0	5,821.4	5,821.4	4,300.0	–	–	–	–
vi) Forestry and Wild Life	1,592.1	8,467.5	8,467.5	4,400.0	6,113.5	4,000.0	5,548.5	4,087.0
vii) Plantations	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	305.5	402.5	851.5	872.3	9,769.8	10,450.0	10,450.0	10,450.0
ix) Agricultural Research and Education	–	–	–	–	–	–	–	–
x) Co-operation	3,386.2	8,269.4	12,318.7	5,000.8	988.7	2,502.0	2,502.0	1,850.1
xi) Others @	–	–	–	–	–	–	–	–
2. Rural Development	–	–	–	400.0	6,21,808.2	8,17,127.0	9,40,098.0	8,15,659.0
3. Special Area Programmes of which: Hill Areas	35,385.6	8,266.2	8,266.2	6,181.8	–	–	–	–
4. Irrigation and Flood Control	1,18,516.9	1,49,754.2	1,57,786.6	2,24,686.4	2,65,156.4	3,96,774.0	4,52,184.0	3,96,440.0
5. Energy	78,292.0	69,856.8	2,81,955.8	2,19,705.7	3,07,871.3	1,51,652.0	1,61,652.0	1,46,652.0
6. Industry and Minerals (i to iv)	14,532.2	23,045.3	2,91,221.3	81,199.0	1,69,307.3	25,852.0	84,334.0	20,505.0
i) Village and Small Industries	483.0	2,385.7	8,408.2	3,003.9	1,39,224.1	4,002.0	46,434.0	505.0
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	120.1	517.7	517.7	322.0	–	–	–	–
iv) Others #	13,929.2	20,141.9	2,82,295.5	77,873.1	30,083.1	21,850.0	37,900.0	20,000.0



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	8,65,245.1	11,13,251.0	11,14,432.0	8,39,909.7	7,56,867.9	4,29,589.0	7,57,589.0	4,00,481.0
i) Roads and Bridges	8,33,878.9	10,78,432.0	10,78,432.1	8,16,577.9	6,60,191.9	3,98,589.0	6,93,589.0	3,81,856.0
ii) Others **	31,366.3	34,818.9	36,000.0	23,331.8	96,676.0	31,000.0	64,000.0	18,625.0
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	8,934.2	7,472.5	7,472.5	8,557.8	-	-	-	-
10. General Economic Services (i + ii)	8,781.8	8,273.7	8,456.6	9,190.1	43,825.4	42,286.0	53,388.0	41,620.0
i) Tourism	4,975.8	5,795.2	5,978.0	2,650.1	20,314.0	24,500.0	27,115.0	26,200.0
ii) Others @@	3,806.0	2,478.5	2,478.6	6,540.0	23,511.4	17,786.0	26,273.0	15,420.0
<b>2. Non-Development (General Services)</b>	<b>1,92,150.3</b>	<b>5,16,814.9</b>	<b>5,83,891.1</b>	<b>4,80,183.7</b>	<b>3,25,488.2</b>	<b>4,28,283.5</b>	<b>6,27,327.4</b>	<b>4,73,142.3</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>7,17,105.9</b>	<b>4,23,991.7</b>	<b>19,74,875.7</b>	<b>7,12,331.5</b>	<b>12,88,620.0</b>	<b>21,48,764.8</b>	<b>21,48,764.8</b>	<b>20,62,199.4</b>
1. Market Loans	99,500.0	2,50,000.0	2,50,000.0	5,15,000.0	9,10,000.1	17,46,911.3	17,46,911.3	16,42,311.2
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	80,730.4	98,000.0	98,000.0	1,21,362.0	1,61,447.4	1,79,767.7	1,79,767.7	1,97,423.6
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	450.7	450.7	450.7	450.7	5,019.9	9,922.0	9,922.0	10,300.8
6. WMA from RBI	4,60,864.0	0.0	15,50,884.0	0.1	-	-	-	-
7. Special Securities issued to NSSF	75,496.4	75,496.4	75,496.4	75,496.4	1,88,834.8	1,88,834.8	1,88,834.8	1,88,834.8
8. Others (including 106)	64.4	44.6	44.6	22.3	23,317.8	23,329.0	23,329.0	23,329.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>15,980.4</b>	<b>16,717.1</b>	<b>16,717.2</b>	<b>6,839.0</b>	<b>1,46,487.5</b>	<b>2,07,104.0</b>	<b>2,07,104.0</b>	<b>1,77,072.4</b>
1. State Plan Schemes	-	-	-	-	-	-	-	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	332.1	280.3	280.3	294.4
4. Non-Plan Loans	-	-	0.1	0.1	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	15,980.4	16,717.1	16,717.1	6,838.9	1,46,155.4	2,06,823.6	2,06,823.6	1,76,778.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>33,983.8</b>	<b>18,912.3</b>	<b>21,736.3</b>	<b>1,147.4</b>	<b>2,05,676.5</b>	<b>1,22,140.0</b>	<b>1,74,540.0</b>	<b>1,24,009.1</b>
<b>1. Development Purposes (a + b)</b>	<b>33,723.8</b>	<b>18,711.3</b>	<b>21,535.3</b>	<b>1,061.4</b>	<b>2,04,868.2</b>	<b>1,19,840.0</b>	<b>1,72,240.0</b>	<b>1,22,309.1</b>
<b>a) Social Services (1 to 7)</b>	<b>200.0</b>	<b>450.0</b>	<b>450.0</b>	<b>390.0</b>	<b>1,41,575.0</b>	<b>71,100.0</b>	<b>1,16,100.0</b>	<b>72,200.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	1,39,691.2	69,000.0	1,14,000.0	70,000.0
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	200.0	279.0	279.0	40.0	1,883.8	2,100.0	2,100.0	2,200.0
7. Others	-	171.0	171.0	350.0	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>33,523.8</b>	<b>18,261.3</b>	<b>21,085.3</b>	<b>671.4</b>	<b>63,293.2</b>	<b>48,740.0</b>	<b>56,140.0</b>	<b>50,109.1</b>
1. Crop Husbandry	-	-	-	-	1,747.3	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	1.0	3,001.0	1.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	5,398.8	7,028.2	7,248.2	-	9,102.6	9,729.0	11,629.0	8,503.0
7. Village and Small Industries	-	162.0	162.0	136.0	52,433.0	39,010.0	41,510.0	39,605.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	28,125.0	11,071.1	13,675.1	535.4	10.3	-	-	2,000.0
<b>2. Non-Development Purposes (a + b)</b>	<b>260.0</b>	<b>201.0</b>	<b>201.0</b>	<b>86.0</b>	<b>808.2</b>	<b>2,300.0</b>	<b>2,300.0</b>	<b>1,700.0</b>
a) Government Servants (other than Housing)	260.0	201.0	201.0	86.0	808.2	2,300.0	2,300.0	1,700.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>2,14,061.0</b>	<b>2,29,208.9</b>	<b>2,35,467.0</b>	<b>2,59,013.7</b>	<b>2,68,603.6</b>	<b>2,35,000.0</b>	<b>2,35,000.0</b>	<b>2,45,000.0</b>
1. State Provident Funds	1,96,268.1	2,04,411.2	2,10,669.3	2,31,736.3	2,46,110.8	2,10,000.0	2,10,000.0	2,20,000.0
2. Others	17,792.9	24,797.7	24,797.7	27,277.5	22,492.8	25,000.0	25,000.0	25,000.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>3,20,506.5</b>	<b>2,86,972.1</b>	<b>4,95,231.4</b>	<b>3,71,318.4</b>	<b>2,70,585.2</b>	<b>4,56,900.0</b>	<b>4,56,900.0</b>	<b>4,74,586.1</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	2,26,381.2	2,00,282.7	4,08,542.0	2,77,624.0	1,28,800.0	1,46,900.0	1,46,900.0	1,64,586.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	94,125.3	86,689.4	86,689.4	93,694.4	1,41,785.2	3,10,000.0	3,10,000.0	3,10,000.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>8,47,117.7</b>	<b>8,99,268.9</b>	<b>8,99,268.9</b>	<b>9,30,389.4</b>	<b>74,41,066.3</b>	<b>67,90,000.0</b>	<b>67,90,000.0</b>	<b>75,75,000.0</b>
1. Civil Deposits	4,40,237.3	3,68,833.3	3,68,833.3	3,81,154.1	2,80,687.8	2,50,000.0	2,50,000.0	2,80,000.0
2. Deposits of Local Funds	-	-	-	-	31,93,021.3	35,00,000.0	35,00,000.0	32,50,000.0
3. Civil Advances	1,58,202.4	1,70,395.7	1,70,395.7	1,53,175.3	-	-	-	-
4. Others	2,48,678.0	3,60,040.0	3,60,040.0	3,96,060.0	39,67,357.2	30,40,000.0	30,40,000.0	40,45,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>87,79,051.7</b>	<b>1,55,46,327.6</b>	<b>1,20,23,795.2</b>	<b>1,17,61,484.3</b>	<b>6,19,18,622.0</b>	<b>2,20,250.5</b>	<b>2,20,250.5</b>	<b>2,20,000.0</b>
1. Suspense	73,171.0	54,125.6	1,54,207.5	1,52,132.7	87,877.6	2,20,250.5	2,20,250.5	2,20,000.0
2. Cash Balance Investment Accounts	87,02,261.0	1,54,89,627.0	1,18,67,012.7	1,16,06,647.9	4,29,72,728.9	-	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	3,619.7	2,575.0	2,575.0	2,703.8	1,88,58,015.5	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	<b>1,80,000.0</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>8,92,074.2</b>	<b>9,70,871.4</b>	<b>9,70,851.0</b>	<b>9,44,803.0</b>	-	-	-	-
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-12,07,234.6</b>	<b>2,74,810.2</b>	<b>-1,39,583.2</b>	<b>1,85,198.4</b>	<b>-11,28,819.4</b>	<b>4,47,897.1</b>	<b>-35,52,956.5</b>	<b>1,12,140.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>6,59,648.5</b>	<b>95,241.6</b>	<b>-3,11,459.4</b>	<b>-4,17,977.4</b>	<b>3,42,243.3</b>	<b>-4,47,897.1</b>	<b>-2,08,874.4</b>	<b>-1,12,140.9</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-5,47,586.0</b>	<b>3,70,051.8</b>	<b>-4,51,042.5</b>	<b>-2,32,779.0</b>	<b>-7,86,576.1</b>	-	<b>-37,61,831.0</b>	-
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-5,47,586.1</b>	<b>3,70,051.7</b>	<b>-4,51,042.6</b>	<b>-2,32,779.0</b>	<b>-7,86,576.1</b>	-	<b>-37,61,831.0</b>	-
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>1,15,234.9</b>	<b>66,095.6</b>	<b>-1,69,518.6</b>	<b>1,59,494.5</b>	<b>13,466.7</b>	-	<b>-37,61,831.0</b>	-
a) Opening Balance	-1,82,658.0	-1,59,618.7	-67,423.1	-2,36,941.6	67,124.0	5,000.0	5,000.0	5,000.0
b) Closing Balance	-67,423.1	-93,523.1	-2,36,941.6	-77,447.1	80,590.7	5,000.0	-37,56,831.0	5,000.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-6,62,821.0</b>	<b>3,03,956.1</b>	<b>-2,81,524.0</b>	<b>-3,92,273.6</b>	<b>-8,00,042.8</b>	-	-	-
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,61,46,328.7</b>	<b>2,29,22,866.7</b>	<b>2,48,51,520.0</b>	<b>2,72,02,574.1</b>	<b>43,01,680.5</b>	<b>33,71,857.6</b>	<b>33,59,756.9</b>	<b>39,16,449.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>23,00,698.2</b>	<b>26,43,602.9</b>	<b>29,03,481.1</b>	<b>31,86,060.9</b>	<b>4,67,217.7</b>	<b>6,43,496.2</b>	<b>6,11,404.5</b>	<b>6,24,375.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>13,32,030.1</b>	<b>18,66,020.4</b>	<b>21,25,898.6</b>	<b>22,30,002.1</b>	<b>3,44,085.7</b>	<b>5,00,052.5</b>	<b>4,67,960.8</b>	<b>4,85,323.8</b>
<b>1. Development (a + b)</b>	<b>12,56,565.7</b>	<b>17,45,196.4</b>	<b>20,09,450.5</b>	<b>21,24,884.4</b>	<b>2,96,054.3</b>	<b>4,15,782.1</b>	<b>3,88,490.4</b>	<b>4,09,330.5</b>
<b>(a) Social Services (1 to 9)</b>	<b>4,98,883.2</b>	<b>7,29,120.5</b>	<b>10,56,616.4</b>	<b>9,94,591.7</b>	<b>91,627.4</b>	<b>1,67,300.1</b>	<b>1,46,472.7</b>	<b>1,56,461.6</b>
1. Education, Sports, Art and Culture	50,535.4	1,59,778.4	1,92,545.4	75,200.0	11,419.1	28,570.3	29,849.3	33,322.6
2. Medical and Public Health	71,982.4	77,308.2	88,917.2	99,051.7	7,842.0	31,971.0	28,571.0	28,659.7
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,52,122.9	2,40,407.3	4,97,707.3	4,67,261.2	38,206.5	59,172.9	49,163.9	63,156.4
5. Housing	12,038.3	10,306.5	10,306.5	14,759.8	5,789.3	55.8	55.8	-
6. Urban Development	59,376.2	1,59,590.4	1,74,595.3	2,18,301.3	25,093.4	38,460.1	29,762.6	23,575.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	49,178.0	71,766.4	71,766.4	79,466.9	2,991.0	8,820.0	8,820.0	7,490.0
8. Social Security and Welfare	1,643.4	5,217.7	16,015.7	24,882.1	86.1	50.0	50.0	108.0
9. Others*	2,006.6	4,745.5	4,762.5	15,668.5	200.0	200.0	200.0	150.0
<b>(b) Economic Services (1 to 10)</b>	<b>7,57,682.5</b>	<b>10,16,075.9</b>	<b>9,52,834.2</b>	<b>11,30,292.8</b>	<b>2,04,426.9</b>	<b>2,48,482.0</b>	<b>2,42,017.7</b>	<b>2,52,868.9</b>
1. Agriculture and Allied Activities (i to xi)	19,840.4	28,485.7	29,495.2	37,958.8	2,390.7	-3,105.0	-1,445.0	-291.2
i) Crop Husbandry	2,469.9	3,175.4	3,142.9	5,417.7	186.9	525.0	525.0	525.0
ii) Soil and Water Conservation	1,732.9	1,780.0	1,780.0	2,000.0	2,247.4	2,000.0	4,100.0	3,000.0
iii) Animal Husbandry	94.0	1,271.0	1,053.0	959.6	262.7	1,005.0	1,005.0	1,005.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	149.4	236.0	236.0	881.0	570.8	6,047.0	5,607.0	4,202.0
vi) Forestry and Wild Life	1,864.4	6,872.8	6,932.8	13,028.9	274.7	752.0	752.0	1,000.5
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	19.2	163.9	163.9	112.5	-1,622.8	-13,900.0	-13,900.0	-10,000.0
ix) Agricultural Research and Education	3,385.0	9,462.0	8,662.0	11,766.1	-	10.0	10.0	10.0
x) Co-operation	10,125.7	5,524.5	7,524.5	3,793.0	471.1	456.0	456.0	-33.8
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	96,176.9	88,922.1	1,07,080.1	55,481.0	9,673.9	10,338.3	7,005.0	9,938.3
3. Special Area Programmes of which: Hill Areas	-	-	-	-	250.1	356.0	356.0	300.0
4. Irrigation and Flood Control	1,13,363.5	2,85,412.8	2,10,990.9	2,37,791.0	29,481.7	36,199.0	38,199.0	40,015.0
5. Energy	73,568.7	96,528.2	1,36,136.0	1,41,445.2	47,984.1	75,752.0	64,252.0	78,089.7
6. Industry and Minerals (i to iv)	5,370.7	17,299.8	20,898.8	25,884.5	11,849.1	4,425.0	2,975.0	1,580.1
i) Village and Small Industries	5,350.8	16,738.8	20,337.8	25,219.5	2,824.1	2,525.0	2,525.0	1,280.1
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	19.9	561.0	561.0	665.0	-	250.0	250.0	300.0
iv) Others #	-	-	-	-	9,025.0	1,650.0	200.0	-

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	4,30,966.3	4,86,662.3	4,34,612.3	6,07,098.3	77,305.0	1,00,615.6	1,10,774.7	98,766.0
i) Roads and Bridges	4,29,930.4	4,84,510.9	4,32,460.9	5,99,837.4	67,841.1	84,615.0	94,774.0	83,703.8
ii) Others **	1,035.9	2,151.4	2,151.4	7,260.9	9,463.9	16,000.6	16,000.7	15,062.2
8. Communications	10,887.0	1,500.0	2,456.0	8,100.0	-	-	-	-
9. Science, Technology and Environment	300.0	674.0	574.0	4,500.0	12,598.9	14,400.0	10,400.0	13,050.0
10. General Economic Services (i + ii)	7,209.0	10,591.0	10,591.0	12,034.0	12,893.3	9,501.0	9,501.0	11,421.0
i) Tourism	7,201.0	10,569.5	10,569.5	11,985.0	12,893.3	9,501.0	9,501.0	11,421.0
ii) Others @@	8.0	21.5	21.5	49.0	-	-	-	-
<b>2. Non-Development (General Services)</b>	<b>75,464.4</b>	<b>1,20,824.0</b>	<b>1,16,448.0</b>	<b>1,05,117.7</b>	<b>48,031.4</b>	<b>84,270.5</b>	<b>79,470.5</b>	<b>75,993.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>9,37,039.2</b>	<b>7,31,863.3</b>	<b>7,31,863.3</b>	<b>9,13,714.5</b>	<b>1,20,217.0</b>	<b>1,82,210.0</b>	<b>1,82,210.0</b>	<b>1,77,981.5</b>
1. Market Loans	4,20,000.0	5,70,000.0	5,70,000.0	7,50,000.0	85,000.0	99,000.0	99,000.0	90,000.0
2. Loans from LIC	-	5.0	5.0	5.0	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	89,921.7	96,142.2	96,142.2	98,000.0	13,283.0	13,000.0	13,000.0	17,771.5
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	5.3	1.9	1.9	1.9	7.9	10.0	10.0	10.0
6. WMA from RBI	-	10,000.0	10,000.0	10,000.0	5,243.0	50,000.0	50,000.0	50,000.0
7. Special Securities issued to NSSF	45,587.5	46,000.0	46,000.0	46,000.0	16,683.1	20,200.0	20,200.0	20,200.0
8. Others (including 106)	3,81,524.7	9,714.1	9,714.1	9,707.6	-	-	-	-
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>23,032.7</b>	<b>22,329.1</b>	<b>22,329.1</b>	<b>22,329.1</b>	<b>7,727.8</b>	<b>10,056.1</b>	<b>10,056.1</b>	<b>10,056.1</b>
1. State Plan Schemes	23,032.7	22,326.1	22,326.1	22,326.1	7,711.8	10,040.0	10,040.0	10,040.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	-	1.0	1.0	1.0	13.0	13.1	13.1	13.1
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	-	2.0	2.0	2.0	3.0	3.0	3.0	3.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>8,596.2</b>	<b>33,390.1</b>	<b>33,390.1</b>	<b>30,015.1</b>	<b>430.1</b>	<b>1,177.5</b>	<b>1,177.5</b>	<b>1,014.0</b>
<b>1. Development Purposes (a + b)</b>	<b>8,596.2</b>	<b>33,380.1</b>	<b>33,380.1</b>	<b>30,005.1</b>	<b>242.5</b>	<b>967.5</b>	<b>967.5</b>	<b>844.0</b>
<b>a) Social Services (1 to 7)</b>	<b>3,596.2</b>	<b>20,830.0</b>	<b>20,830.0</b>	<b>21,955.0</b>	<b>120.0</b>	<b>320.0</b>	<b>320.0</b>	<b>250.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	120.0	200.0	200.0	200.0
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	2,296.2	7,370.0	7,370.0	2,650.0	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	120.0	120.0	50.0
7. Others	1,300.0	13,460.0	13,460.0	19,305.0	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	CHHATTISGARH				GOA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>5,000.0</b>	<b>12,550.1</b>	<b>12,550.1</b>	<b>8,050.1</b>	<b>122.5</b>	<b>647.5</b>	<b>647.5</b>	<b>594.0</b>
1. Crop Husbandry	-	0.1	0.1	0.1	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	7,550.0	7,550.0	3,250.0	-	-	-	-
4. Co-operation	5,000.0	5,000.0	5,000.0	4,800.0	2.5	142.5	142.5	89.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	-	-	-	120.0	505.0	505.0	505.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>-</b>	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>	<b>187.6</b>	<b>210.0</b>	<b>210.0</b>	<b>170.0</b>
a) Government Servants (other than Housing)	-	10.0	10.0	10.0	187.6	210.0	210.0	170.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-10.2</b>	<b>544.6</b>	<b>544.6</b>	<b>544.6</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>10,606.1</b>	<b>10,000.0</b>	<b>9,243.4</b>	<b>10,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>1,65,852.3</b>	<b>1,64,525.0</b>	<b>1,71,975.0</b>	<b>1,73,895.0</b>	<b>47,649.4</b>	<b>45,878.1</b>	<b>45,878.1</b>	<b>41,668.4</b>
1. State Provident Funds	1,46,542.0	1,41,525.0	1,52,175.0	1,54,295.0	47,168.9	45,651.0	45,651.0	41,168.4
2. Others	19,310.3	23,000.0	19,800.0	19,600.0	480.5	227.1	227.1	500.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>5,96,307.1</b>	<b>3,02,085.3</b>	<b>3,03,085.3</b>	<b>3,38,560.0</b>	<b>62,419.2</b>	<b>27,578.3</b>	<b>37,569.3</b>	<b>77,508.1</b>
1. Depreciation/Renewal Reserve Funds	-	1.0	1.0	1.0	-	-	-	-
2. Sinking Funds	40,000.0	41,500.0	41,500.0	48,000.0	12,110.9	4,215.2	4,215.2	9,256.9
3. Famine Relief Fund	-	1.0	1.0	1.0	-	-	-	-
4. Others	5,56,307.1	2,60,583.3	2,61,583.3	2,90,558.0	50,308.3	23,363.1	33,354.1	68,251.2
<b>IX. Deposits and Advances (1 to 4)</b>	<b>2,83,939.6</b>	<b>3,11,308.6</b>	<b>3,12,385.6</b>	<b>3,07,658.6</b>	<b>42,160.2</b>	<b>75,747.8</b>	<b>85,747.7</b>	<b>84,806.8</b>
1. Civil Deposits	1,78,975.2	2,09,102.6	2,02,952.6	1,99,252.6	22,530.0	14,901.4	19,901.4	23,015.5
2. Deposits of Local Funds	-	4.0	4.0	4.0	-	-	-	-
3. Civil Advances	61,282.2	55,000.0	60,000.0	60,000.0	1,038.6	815.1	815.1	901.0
4. Others	43,682.2	47,202.0	49,429.0	48,402.0	18,591.6	60,031.2	65,031.2	60,890.3
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,19,09,232.9</b>	<b>1,85,30,796.2</b>	<b>2,02,60,801.0</b>	<b>2,22,95,851.0</b>	<b>35,93,385.3</b>	<b>22,01,616.0</b>	<b>22,01,616.0</b>	<b>26,93,401.1</b>
1. Suspense	55,752.5	295.2	250.0	250.0	78,686.1	7012.36	7,012.4	20,012.7
2. Cash Balance Investment Accounts	1,02,53,684.8	81,30,000.0	87,30,000.0	99,40,000.0	17,09,317.1	561528.32	5,61,528.3	9,25,146.2
3. Deposits with RBI	34,92,111.2	28,50,000.0	35,00,000.0	36,75,000.0	7,66,015.2	715148.21	7,15,148.2	8,11,581.3
4. Others	81,07,684.3	75,50,501.0	80,30,551.0	86,80,601.0	10,39,366.9	9,17,927.1	9,17,927.1	9,36,661.0
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>8,79,702.9</b>	<b>9,50,004.0</b>	<b>8,80,004.0</b>	<b>8,80,004.0</b>	<b>83,605.7</b>	<b>3,27,541.4</b>	<b>3,27,541.4</b>	<b>3,44,689.2</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>8,59,210.4</b>	<b>3,50,007.6</b>	<b>-15,66,954.6</b>	<b>1,05,999.3</b>	<b>2,39,883.6</b>	<b>66,946.9</b>	<b>90,568.1</b>	<b>1,84,390.0</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>0,62,576.9</b>	<b>-6,19,955.1</b>	<b>11,96,974.2</b>	<b>-1,60,562.0</b>	<b>2,25,332.4</b>	<b>-56,048.1</b>	<b>-1,34,247.3</b>	<b>-1,89,962.6</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-2,03,366.4</b>	<b>-2,69,947.6</b>	<b>-3,69,980.4</b>	<b>-54,562.7</b>	<b>4,65,216.0</b>	<b>10,898.8</b>	<b>-43,679.2</b>	<b>-5,572.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-2,03,366.4</b>	<b>-2,69,947.6</b>	<b>-3,69,980.4</b>	<b>-54,562.7</b>	<b>4,65,216.0</b>	<b>10,898.8</b>	<b>-43,679.2</b>	<b>-5,572.6</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>82,611.4</b>	<b>52.4</b>	<b>-99,980.4</b>	<b>5,437.3</b>	<b>4,68,392.7</b>	<b>-12,519.3</b>	<b>-97,097.3</b>	<b>-7,319.7</b>
a) Opening Balance	-61,048.4	-61,025.7	21,563.0	-78,417.4	9,645.7	-87,488.1	-27,568.2	7,588.1
b) Closing Balance	21,563.0	-60,973.2	-78,417.4	-72,980.1	4,78,038.3	-1,00,007.4	-1,24,665.5	268.4
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-2,85,977.8</b>	<b>-2,70,000.0</b>	<b>-2,70,000.0</b>	<b>-60,000.0</b>	<b>-3,176.7</b>	<b>23,418.1</b>	<b>23,418.1</b>	<b>1,747.1</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>30,000.0</b>	<b>-</b>

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>6,66,66,675.9</b>	<b>5,69,48,858.2</b>	<b>5,24,12,005.4</b>	<b>5,94,39,500.0</b>	<b>2,00,04,926.9</b>	<b>2,43,03,908.6</b>	<b>2,41,18,649.4</b>	<b>2,58,12,375.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>59,12,063.4</b>	<b>97,89,864.6</b>	<b>87,51,480.2</b>	<b>1,08,61,317.0</b>	<b>41,01,405.3</b>	<b>57,87,851.6</b>	<b>51,53,938.4</b>	<b>55,42,024.3</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>35,49,882.0</b>	<b>70,10,095.0</b>	<b>58,69,649.0</b>	<b>75,68,853.0</b>	<b>11,66,495.5</b>	<b>18,46,023.5</b>	<b>14,44,286.2</b>	<b>16,28,093.8</b>
<b>1. Development (a + b)</b>	<b>34,67,876.0</b>	<b>68,60,896.0</b>	<b>57,39,438.0</b>	<b>73,63,185.0</b>	<b>11,11,215.1</b>	<b>16,48,377.5</b>	<b>13,79,610.1</b>	<b>15,14,007.8</b>
<b>(a) Social Services (1 to 9)</b>	<b>12,80,424.0</b>	<b>25,73,967.9</b>	<b>23,88,510.0</b>	<b>27,58,149.0</b>	<b>3,75,581.7</b>	<b>6,79,684.9</b>	<b>5,18,117.7</b>	<b>5,52,626.8</b>
1. Education, Sports, Art and Culture	3,26,633.0	3,95,311.6	3,37,630.0	4,49,654.0	38,902.1	51,000.0	48,790.0	79,728.0
2. Medical and Public Health	1,87,978.0	2,70,904.0	2,24,600.0	3,50,595.0	1,38,189.3	1,65,860.0	1,29,397.0	1,27,805.0
3. Family Welfare	4,205.0	35,474.4	62,211.0	35,453.0	-	-	-	-
4. Water Supply and Sanitation	5,55,537.0	5,71,986.0	5,74,429.0	5,94,500.0	1,04,975.0	2,60,030.0	2,52,581.6	2,32,131.0
5. Housing	89,780.0	92,798.5	72,213.0	74,131.0	5,856.9	16,500.0	12,000.0	14,700.0
6. Urban Development	60,130.0	10,29,067.9	10,15,026.0	10,45,157.0	73,988.3	1,30,004.0	60,203.0	60,645.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	13,567.0	42,703.0	19,487.0	67,848.0	45.4	831.2	826.5	890.2
8. Social Security and Welfare	1,658.0	4,815.5	3,457.0	9,461.0	8,133.0	17,200.0	6,154.0	15,753.0
9. Others*	40,936.0	1,30,907.1	79,457.0	1,31,350.0	5,491.6	38,259.7	8,165.6	20,974.6
<b>(b) Economic Services (1 to 10)</b>	<b>21,87,452.0</b>	<b>42,86,928.1</b>	<b>33,50,928.0</b>	<b>46,05,036.0</b>	<b>7,35,633.4</b>	<b>9,68,692.6</b>	<b>8,61,492.4</b>	<b>9,61,381.0</b>
1. Agriculture and Allied Activities (i to xi)	85,881.0	1,23,437.1	1,10,597.0	1,54,280.0	-8,850.5	48,937.0	58,156.4	84,487.0
i) Crop Husbandry	2,304.0	6,498.3	6,259.0	5,660.0	3,197.3	51,901.0	64,504.0	92,177.0
ii) Soil and Water Conservation	52.0	98.0	65.0	107.0	-	-	-	-
iii) Animal Husbandry	1,719.0	8,895.3	6,505.0	7,311.0	791.9	11,005.0	4,201.4	10,742.0
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	-	-	-	-	-	200.0	30.0	252.0
vi) Forestry and Wild Life	79,753.0	94,478.5	88,872.0	1,28,277.0	-	5.0	1.0	51.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	1,060.0	2,797.0	3,547.0	5,914.0	-24,051.7	-27,759.0	-16,587.0	-29,900.0
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	-1	2.0	283.0	1,154.0	11,212.0	13,585.0	6,007.0	11,165.0
xi) Others @	994.0	10,668.0	5,066.0	5,857.0	-	-	-	-
2. Rural Development	1,36,941.0	1,49,546.0	1,48,210.0	1,53,975.0	40,727.1	1,18,137.0	1,15,955.0	70,633.0
3. Special Area Programmes of which: Hill Areas	320.0	2,000.0	1,250.0	2,000.0	-	-	-	-
4. Irrigation and Flood Control	6,22,854.0	12,57,923.3	10,33,847.0	13,18,177.0	2,17,118.6	3,57,400.6	2,50,815.0	3,25,116.0
5. Energy	3,65,597.0	7,98,623.8	4,87,115.0	5,85,457.0	800.0	59,251.0	33,356.0	28,035.0
6. Industry and Minerals (i to iv)	2,41,763.0	79,527.8	48,382.0	1,83,031.0	15,772.6	4,524.0	23,074.0	2,842.0
i) Village and Small Industries	307.0	724.8	10,825.0	5,740.0	952.6	4,500.0	8,050.0	2,800.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	505.0	522.0	111.0	1,100.0	-	-	3.0	20.0
iv) Others #	2,40,951.0	78,281.0	37,446.0	1,76,191.0	14,820.0	24.0	15,021.0	22.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	6,50,648.0	16,15,067.7	13,62,620.0	19,45,023.0	4,39,138.9	3,37,990.0	3,54,263.0	3,82,405.0
i) Roads and Bridges	5,96,871.0	13,31,871.2	11,24,851.0	16,81,575.0	3,64,520.2	2,40,500.0	2,97,828.0	2,91,700.0
ii) Others **	53,777.0	2,83,196.6	2,37,769.0	2,63,448.0	74,618.7	97,490.0	56,435.0	90,705.0
8. Communications	–	34,808.0	10,237.0	5,090.0	–	–	–	–
9. Science, Technology and Environment	–	55,485.0	48,829.0	44,279.0	–	7,503.0	3.0	9,501.0
10. General Economic Services (i + ii)	83,448.0	1,70,509.3	99,841.0	2,13,724.0	30,926.8	34,950.0	25,870.0	58,362.0
i) Tourism	83,448.0	1,60,504.3	80,736.0	2,08,719.0	7,886.0	13,950.0	8,870.0	14,150.0
ii) Others @@	–	10,005.0	19,105.0	5,005.0	23,040.8	21,000.0	17,000.0	44,212.0
<b>2. Non-Development (General Services)</b>	<b>82,006.0</b>	<b>1,49,199.0</b>	<b>1,30,211.0</b>	<b>2,05,668.0</b>	<b>55,280.5</b>	<b>1,97,646.0</b>	<b>64,676.0</b>	<b>1,14,086.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>20,99,068.7</b>	<b>24,89,662.4</b>	<b>24,96,224.9</b>	<b>28,24,185.0</b>	<b>52,80,645.0</b>	<b>54,96,843.0</b>	<b>57,60,742.7</b>	<b>63,79,225.7</b>
1. Market Loans	14,70,003.5	18,55,305.0	18,55,305.0	21,92,050.0	11,33,000.0	13,94,618.0	13,94,618.0	12,60,000.0
2. Loans from LIC	–	–	–	–	–	–	–	–
3. Loans from National Bank for Agriculture and Rural Development	2,65,834.4	2,71,025.5	2,77,589.0	2,69,002.0	55,449.3	63,812.1	2,13,812.0	58,100.0
4. Loans from SBI and other Banks	295.6	295.6	295.6	98.0	5,00,000.0	–	–	–
5. Loans from National Co-operative Development Corporation	–	–	–	–	8,43,610.4	14,04,645.1	10,19,000.0	14,31,800.0
6. WMA from RBI	–	100.0	100.0	100.0	21,13,423.6	20,00,000.0	25,00,000.0	30,00,000.0
7. Special Securities issued to NSSF	3,62,935.4	3,62,935.4	3,62,935.4	3,62,935.0	1,00,438.7	1,00,438.7	1,00,438.7	1,00,438.7
8. Others (including 106)	–	1.0	–	–	5,34,723.0	5,33,329.2	5,32,874.0	5,28,887.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,16,830.3</b>	<b>1,40,785.8</b>	<b>1,18,824.8</b>	<b>84,300.0</b>	<b>21,481.6</b>	<b>25,194.2</b>	<b>25,194.2</b>	<b>25,194.2</b>
1. State Plan Schemes	82,819.6	83,911.8	83,369.6	48,117.0	21,323.0	24,979.8	24,979.8	24,979.8
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	–	–	–	–
4. Non-Plan Loans	334.7	331.7	331.7	330.0	158.6	214.4	214.4	214.4
5. Ways and Means Advances from Centre	–	–	–	–	–	–	–	–
6. Other Loans for States/Union Territories with legislature schemes	33,676.0	56,542.3	35,123.5	35,853.0	–	–	–	–
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,46,578.0</b>	<b>1,49,717.0</b>	<b>2,67,177.0</b>	<b>3,84,177.0</b>	<b>2,46,206.8</b>	<b>4,19,790.9</b>	<b>4,23,715.4</b>	<b>5,09,510.6</b>
<b>1. Development Purposes (a + b)</b>	<b>1,41,141.9</b>	<b>1,44,058.0</b>	<b>2,60,183.0</b>	<b>3,77,188.0</b>	<b>2,38,025.2</b>	<b>4,03,290.9</b>	<b>4,11,515.4</b>	<b>4,93,000.6</b>
<b>a) Social Services (1 to 7)</b>	<b>1,13,942.9</b>	<b>1,25,032.0</b>	<b>2,36,408.0</b>	<b>3,04,128.0</b>	<b>85,694.3</b>	<b>1,96,280.0</b>	<b>2,04,244.0</b>	<b>2,03,899.0</b>
1. Education, Sports, Art and Culture	–	–	–	–	65,946.0	98,380.0	1,23,593.0	1,12,200.0
2. Medical and Public Health	–	–	84,321.0	70,000.0	2,250.0	90,599.0	78,649.0	87,698.0
3. Family Welfare	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	–	–	–	–	–	–	–	–
5. Housing	120.0	146.0	146.0	70.0	–	–	–	–
6. Government Servants (Housing)	36.9	100.0	25.0	100.0	246.6	5,800.0	2,000.0	3,500.0
7. Others	1,13,786.0	1,24,786.0	1,51,916.0	2,33,958.0	17,251.7	1,501.0	2.0	501.0



**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	GUJARAT				HARYANA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>27,199.0</b>	<b>19,026.0</b>	<b>23,775.0</b>	<b>73,060.0</b>	<b>1,52,330.9</b>	<b>2,07,010.9</b>	<b>2,07,271.4</b>	<b>2,89,101.6</b>
1. Crop Husbandry	-	-	-	-	8,516.2	26,001.0	40,142.7	28,469.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	9,788.9	2,872.0	3,000.0	700.0
4. Co-operation	-	-	-	-	5,500.0	6,119.6	5,204.4	4,021.6
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	22,001.0	-	-	47,729.0	283.3	-	-	-
7. Village and Small Industries	-	1.0	1.0	1.0	362.6	4,000.0	667.0	500.0
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	200.0	1.0	100.0
10. Others	5,198.0	19,025.0	23,774.0	25,330.0	1,27,879.9	1,67,818.3	1,58,256.3	2,55,311.0
<b>2. Non-Development Purposes (a + b)</b>	<b>5,436.1</b>	<b>5,659.0</b>	<b>6,994.0</b>	<b>6,989.0</b>	<b>8,181.6</b>	<b>16,500.0</b>	<b>12,200.0</b>	<b>16,510.0</b>
a) Government Servants (other than Housing)	846.1	1,072.0	1,784.0	1,699.0	8,181.6	16,500.0	12,200.0	16,510.0
b) Miscellaneous	4,590.0	4,587.0	5,210.0	5,290.0	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>2,025.8</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>2,04,128.3</b>	<b>2,26,592.0</b>	<b>2,09,755.7</b>	<b>2,33,944.0</b>	<b>3,35,063.3</b>	<b>2,79,515.0</b>	<b>3,25,760.0</b>	<b>3,31,065.0</b>
1. State Provident Funds	1,91,164.2	2,07,553.0	1,92,131.8	2,14,288.0	3,31,512.9	2,75,915.0	3,22,200.0	3,27,500.0
2. Others	12,964.1	19,039.0	17,623.9	19,656.0	3,550.4	3,600.0	3,560.0	3,565.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>3,49,424.9</b>	<b>4,13,187.0</b>	<b>3,82,487.0</b>	<b>4,26,598.0</b>	<b>91,175.0</b>	<b>1,41,828.0</b>	<b>2,13,086.0</b>	<b>1,94,216.0</b>
1. Depreciation/Renewal Reserve Funds	82.9	66.0	60.6	68.0	11,200.0	9,800.0	9,800.0	9,000.0
2. Sinking Funds	2,75,703.7	2,00,000.0	1,85,140.0	2,06,492.0	40,839.1	15,000.0	45,000.0	48,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	73,638.3	2,13,121.0	1,97,286.4	2,20,038.0	39,135.9	1,17,028.0	1,58,286.0	1,37,216.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>58,47,631.8</b>	<b>54,75,353.0</b>	<b>50,73,959.2</b>	<b>56,03,108.0</b>	<b>52,10,808.8</b>	<b>54,34,350.0</b>	<b>55,50,390.0</b>	<b>58,04,420.0</b>
1. Civil Deposits	10,70,148.2	11,30,284.0	10,46,303.3	11,66,970.0	4,55,736.9	4,40,000.0	5,15,000.0	5,29,000.0
2. Deposits of Local Funds	44,76,256.7	40,39,166.0	37,39,055.6	41,70,267.0	79.0	250.0	290.0	320.0
3. Civil Advances	-	1.0	0.9	1.0	-	-	-	-
4. Others	3,01,226.9	3,05,902.0	2,88,599.4	2,65,870.0	47,54,992.9	49,94,100.0	50,35,100.0	52,75,100.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>5,21,86,714.4</b>	<b>3,90,87,726.0</b>	<b>3,61,83,507.1</b>	<b>4,02,95,124.0</b>	<b>66,11,676.4</b>	<b>97,05,545.0</b>	<b>92,03,725.0</b>	<b>97,20,850.0</b>
1. Suspense	37,78,406.0	26,52,139.0	24,55,085.1	27,38,221.0	1,56,135.4	1,25,000.0	1,98,000.0	2,25,000.0
2. Cash Balance Investment Accounts	2,94,20,424.0	2,04,54,664.0	1,89,34,882.0	2,11,18,571.0	64,54,656.0	95,80,000.0	90,05,000.0	94,95,000.0
3. Deposits with RBI	1,89,57,543.2	1,59,20,946.0	1,47,38,019.8	1,64,37,700.0	-	-	-	-
4. Others	30,341.2	59,977.0	55,520.2	632.0	885.0	545.0	725.0	850.0
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>21,64,391.7</b>	<b>19,55,740.0</b>	<b>18,10,420.7</b>	<b>20,19,210.0</b>	<b>10,41,374.4</b>	<b>9,54,819.0</b>	<b>11,71,750.0</b>	<b>12,19,800.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>19,86,503.5</b>	<b>9,03,829.9</b>	<b>18,61,843.0</b>	<b>9,82,128.0</b>	<b>-17,21,152.6</b>	<b>-16,94,903.3</b>	<b>-13,16,452.4</b>	<b>-17,81,746.0</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-7,81,374.4</b>	<b>-7,59,395.2</b>	<b>-20,17,945.7</b>	<b>-10,70,962.0</b>	<b>15,57,873.2</b>	<b>14,45,462.4</b>	<b>13,52,703.6</b>	<b>18,34,054.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>12,05,129.1</b>	<b>1,44,434.6</b>	<b>-1,56,102.8</b>	<b>-88,834.0</b>	<b>-1,63,279.4</b>	<b>-2,49,440.9</b>	<b>36,251.1</b>	<b>52,308.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>12,05,129.0</b>	<b>1,44,436.0</b>	<b>-1,56,104.0</b>	<b>-88,835.0</b>	<b>-1,63,279.4</b>	<b>-2,49,440.9</b>	<b>36,251.1</b>	<b>52,308.7</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-54,318.0</b>	<b>91,687.0</b>	<b>2,10,344.0</b>	<b>90,072.0</b>	<b>-34,539.4</b>	<b>-29,440.9</b>	<b>31,251.1</b>	<b>57,308.7</b>
a) Opening Balance	27,130.0	1,17,062.0	-27,188.0	1,83,156.0	-37,070.0	-43,728.3	-71,609.4	-40,358.3
b) Closing Balance	-27,188.0	2,08,749.0	1,83,156.0	2,73,228.0	-71,609.4	-73,169.2	-40,358.3	16,950.4
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>12,59,447.0</b>	<b>52,749.0</b>	<b>-3,66,548.0</b>	<b>-1,79,007.0</b>	<b>-1,28,740.0</b>	<b>-2,20,000.0</b>	<b>5,000.0</b>	<b>-5,000.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>100.0</b>	<b>100.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>75,53,905.2</b>	<b>14,01,140.3</b>	<b>19,13,354.3</b>	<b>15,07,965.8</b>	<b>79,55,659.3</b>	<b>77,99,618.4</b>	<b>71,74,152.7</b>	<b>76,64,630.2</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>9,48,841.9</b>	<b>8,70,872.3</b>	<b>10,45,508.3</b>	<b>10,27,697.8</b>	<b>14,86,388.0</b>	<b>41,43,924.4</b>	<b>32,04,240.1</b>	<b>36,90,427.7</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>6,02,889.0</b>	<b>5,20,237.8</b>	<b>6,91,325.7</b>	<b>6,26,967.7</b>	<b>10,77,378.2</b>	<b>33,24,101.0</b>	<b>21,60,116.1</b>	<b>25,16,507.7</b>
<b>1. Development (a + b)</b>	<b>5,73,150.8</b>	<b>5,04,652.8</b>	<b>6,53,303.9</b>	<b>6,11,149.7</b>	<b>9,67,540.1</b>	<b>31,18,156.5</b>	<b>20,15,862.3</b>	<b>23,60,138.9</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,96,203.3</b>	<b>1,06,931.2</b>	<b>1,98,470.8</b>	<b>1,28,768.4</b>	<b>2,71,342.4</b>	<b>14,20,867.4</b>	<b>7,43,167.6</b>	<b>8,99,299.1</b>
1. Education, Sports, Art and Culture	41,123.8	26,803.0	37,440.8	27,256.0	85,187.1	1,89,246.5	1,31,075.0	1,60,916.7
2. Medical and Public Health	55,163.5	16,382.2	38,937.5	16,648.4	36,576.1	2,09,753.1	1,71,349.5	1,67,451.4
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	81,204.2	46,356.0	1,07,227.5	68,429.0	20,876.7	5,85,000.0	93,048.7	1,71,403.7
5. Housing	3,408.4	4,520.0	4,292.9	3,820.0	770.8	41,685.0	24,002.0	23,852.0
6. Urban Development	13,946.1	6,200.0	6,200.0	6,470.0	77,291.2	2,51,119.2	2,38,825.7	2,52,174.9
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	644.3	2,904.0	376.6	2,838.0	10,092.2	48,627.0	30,384.0	30,587.2
8. Social Security and Welfare	525.4	3,556.0	3,785.5	3,187.0	36,351.5	75,457.6	48,735.5	79,279.0
9. Others*	187.5	210.0	210.0	120.0	4,196.9	19,978.9	5,747.2	13,634.2
<b>(b) Economic Services (1 to 10)</b>	<b>3,76,947.5</b>	<b>3,97,721.6</b>	<b>4,54,833.1</b>	<b>4,82,381.3</b>	<b>6,96,197.6</b>	<b>16,97,289.2</b>	<b>12,72,694.7</b>	<b>14,60,839.8</b>
1. Agriculture and Allied Activities (i to xi)	9,036.6	4,503.1	4,637.2	3,641.8	58,661.4	3,64,865.2	2,00,568.6	2,65,609.8
i) Crop Husbandry	3,241.8	965.0	848.7	671.0	27,023.5	2,14,610.7	91,343.2	1,21,318.8
ii) Soil and Water Conservation	1,915.1	63.0	80.2	68.0	528.8	1,300.0	750.0	800.0
iii) Animal Husbandry	1,616.7	1,064.0	1,091.4	1,068.0	11,081.3	47,643.7	33,663.2	48,949.9
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	267.4	433.6	455.7	627.3	1,260.9	15,325.8	7,000.0	8,245.5
vi) Forestry and Wild Life	1,967.6	1,941.0	2,113.6	1,180.0	7,619.7	22,309.5	14,345.0	19,782.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	12.4	19.5	16.3	12.5	7,353.5	38,602.4	37,467.2	44,075.6
ix) Agricultural Research and Education	-	-	-	-	3,503.9	22,573.0	14,000.0	19,938.0
x) Co-operation	15.6	17.0	31.3	15.0	289.7	2,500.0	2,000.0	2,500.0
xi) Others @	-	-	-	-	-	-	-	-
2. Rural Development	4,171.1	2,112.0	3,342.0	2,165.0	2,43,638.6	4,16,926.4	3,99,949.6	3,73,154.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	33,828.3	38,980.0	45,697.2	88,699.0	25,839.3	1,33,600.4	62,544.0	97,293.0
5. Energy	10,035.0	10,400.0	10,400.0	4,667.0	72,245.5	1,96,490.0	1,32,239.0	2,02,067.0
6. Industry and Minerals (i to iv)	19,828.5	799.5	731.8	1,523.5	10,092.5	74,074.1	40,086.8	53,062.1
i) Village and Small Industries	19,828.5	799.5	731.8	1,523.5	9,566.7	72,004.1	39,551.8	52,662.1
ii) Iron and Steel Industries	-	-	-	-	429.1	850.0	425.0	200.0
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	96.7	1,220.0	110.0	200.0
iv) Others #	-	-	-	-	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	2,66,421.6	2,41,575.0	3,35,450.3	3,17,315.0	2,09,411.3	3,34,589.3	3,24,589.3	3,28,700.0
i) Roads and Bridges	2,17,822.3	1,69,110.0	2,47,029.9	2,16,750.0	2,09,139.1	3,32,300.0	3,23,800.0	3,27,100.0
ii) Others **	48,599.2	72,465.0	88,420.4	1,00,565.0	272.2	2,289.3	789.3	1,600.0
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	3,716.8	11,535.0	9,250.0	16,530.0
10. General Economic Services (i + ii)	33,626.4	99,352.0	54,574.6	64,370.0	72,592.3	1,65,208.7	1,03,467.4	1,24,423.8
i) Tourism	8,908.6	40,424.0	24,621.0	651.0	16,793.9	32,091.3	26,780.0	40,220.0
ii) Others @@	24,717.9	58,928.0	29,953.6	63,719.0	55,798.4	1,33,117.4	76,687.4	84,203.8
<b>2. Non-Development (General Services)</b>	<b>29,738.3</b>	<b>15,585.0</b>	<b>38,021.8</b>	<b>15,818.0</b>	<b>1,09,838.1</b>	<b>2,05,944.5</b>	<b>1,44,253.8</b>	<b>1,56,368.9</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>10,03,286.2</b>	<b>5,38,123.2</b>	<b>8,74,898.9</b>	<b>5,36,955.1</b>	<b>33,94,690.1</b>	<b>37,97,838.0</b>	<b>43,43,468.0</b>	<b>44,72,501.0</b>
1. Market Loans	1,77,000.0	1,92,710.0	1,92,710.0	2,34,500.0	2,15,001.0	2,08,000.0	2,08,000.0	1,40,000.0
2. Loans from LIC	289.8	284.8	284.8	284.8	13,154.3	12,470.0	12,529.0	10,325.0
3. Loans from National Bank for Agriculture and Rural Development	56,615.7	56,294.2	56,295.2	63,765.8	39,966.7	37,400.0	39,400.0	38,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	2,862.8	3,000.0	2,196.7	2,589.6	-	-	-	-
6. WMA from RBI	6,78,683.7	2,00,000.0	5,37,578.0	1,50,000.0	30,03,633.5	30,00,000.0	33,13,600.0	33,13,600.0
7. Special Securities issued to NSSF	56,909.9	56,909.9	56,909.9	56,909.9	84,864.5	84,864.5	84,864.5	84,865.0
8. Others (including 106)	30,924.2	28,924.2	28,924.2	28,905.0	38,070.0	4,55,103.5	6,85,074.5	8,85,711.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>10,293.1</b>	<b>10,540.8</b>	<b>10,763.3</b>	<b>10,955.4</b>	<b>12,000.6</b>	<b>12,106.0</b>	<b>12,106.0</b>	<b>12,119.0</b>
1. State Plan Schemes	10,038.2	10,287.4	10,287.4	10,483.6	11,873.9	12,106.0	12,106.0	12,119.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	43.2	41.7	41.7	37.6	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	211.7	211.7	434.3	434.3	126.8	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>11,057.3</b>	<b>1,970.5</b>	<b>6,098.4</b>	<b>2,819.5</b>	<b>5,952.7</b>	<b>9,879.4</b>	<b>2,150.0</b>	<b>2,900.0</b>
<b>1. Development Purposes (a + b)</b>	<b>10,620.3</b>	<b>1,655.5</b>	<b>5,528.6</b>	<b>2,499.5</b>	<b>5,952.7</b>	<b>9,879.4</b>	<b>2,150.0</b>	<b>2,900.0</b>
<b>a) Social Services (1 to 7)</b>	<b>238.8</b>	<b>663.5</b>	<b>488.4</b>	<b>664.5</b>	<b>-</b>	<b>900.0</b>	<b>-</b>	<b>400.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	238.8	657.5	488.4	657.5	-	400.0	-	400.0
7. Others	-	6.0	-	7.0	-	500.0	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	HIMACHAL PRADESH				JAMMU AND KASHMIR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>10,381.5</b>	<b>992.0</b>	<b>5,040.2</b>	<b>1,835.0</b>	<b>5,952.7</b>	<b>8,979.4</b>	<b>2,150.0</b>	<b>2,500.0</b>
1. Crop Husbandry	-	0.0	0.0	0.0	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	527.2	2.0	2.0	2.0	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	9,854.3	990.0	5,038.2	1,833.0	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	5,202.7	6,479.4	2,150.0	2,500.0
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	750.0	2,500.0	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>437.0</b>	<b>315.0</b>	<b>569.8</b>	<b>320.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
a) Government Servants (other than Housing)	437.0	315.0	569.8	320.0	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>2,95,731.0</b>	<b>1,62,500.0</b>	<b>1,62,500.0</b>	<b>1,62,500.0</b>	<b>6,63,619.4</b>	<b>5,68,800.0</b>	<b>5,88,165.0</b>	<b>5,86,397.0</b>
1. State Provident Funds	2,93,932.7	1,60,000.0	1,60,000.0	1,60,000.0	6,41,230.6	5,65,000.0	5,82,055.0	5,79,697.0
2. Others	1,798.3	2,500.0	2,500.0	2,500.0	22,388.8	3,800.0	6,110.0	6,700.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>78,063.0</b>	<b>102.0</b>	<b>102.0</b>	<b>102.0</b>	<b>7,684.0</b>	<b>65,294.0</b>	<b>46,547.6</b>	<b>52,605.5</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	-	-	-	-
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	78,063.0	102.0	102.0	102.0	7,684.0	65,294.0	46,547.6	52,605.5
<b>IX. Deposits and Advances (1 to 4)</b>	<b>5,76,438.9</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>37,388.0</b>	<b>3,90,582.3</b>	<b>2,300.0</b>	<b>2,300.0</b>	<b>2,300.0</b>
1. Civil Deposits	3,85,041.9	7,987.0	7,987.0	7,987.0	1,17,222.0	1,100.0	1,100.0	1,100.0
2. Deposits of Local Funds	12,680.1	21,500.0	21,500.0	21,500.0	91,671.8	-	-	-
3. Civil Advances	-	7,250.0	7,250.0	7,250.0	-	1,200.0	1,200.0	1,200.0
4. Others	1,78,716.9	651.0	651.0	651.0	1,81,688.5	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>41,42,319.2</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>82,241.0</b>	<b>24,04,699.0</b>	<b>6,000.0</b>	<b>6,000.0</b>	<b>6,000.0</b>
1. Suspense	1,05,200.1	17,100.0	17,100.0	17,100.0	1,30,846.5	-	-	-
2. Cash Balance Investment Accounts	40,37,119.0	15,000.0	15,000.0	15,000.0	22,73,852.5	3,600.0	3,600.0	3,600.0
3. Deposits with RBI	-	50,000.0	50,000.0	50,000.0	-	-	-	-
4. Others	0.1	141.0	141.0	141.0	-	2,400.0	2,400.0	2,400.0
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>8,33,827.6</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>48,037.0</b>	<b>-946.9</b>	<b>13,300.0</b>	<b>13,300.0</b>	<b>13,300.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-6,33,575.6</b>	<b>-4,70,412.4</b>	<b>-5,72,999.0</b>	<b>-4,51,355.0</b>	<b>5,97,661.9</b>	<b>21,25,315.3</b>	<b>7,44,891.6</b>	<b>16,23,360.6</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>7,36,893.7</b>	<b>3,15,698.8</b>	<b>4,18,981.6</b>	<b>2,50,968.1</b>	<b>-4,90,034.6</b>	<b>1,00,006.6</b>	<b>24,68,639.8</b>	<b>15,90,194.3</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>1,03,318.1</b>	<b>-1,54,713.6</b>	<b>-1,54,017.4</b>	<b>-2,00,386.9</b>	<b>1,07,627.3</b>	<b>22,25,321.8</b>	<b>32,13,531.4</b>	<b>32,13,554.8</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>1,03,318.0</b>	<b>-1,54,713.6</b>	<b>-1,54,017.4</b>	<b>-2,00,386.9</b>	<b>1,07,627.3</b>	<b>22,25,321.8</b>	<b>32,13,531.4</b>	<b>32,13,554.8</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-4,392.0</b>	<b>-1,54,713.6</b>	<b>-1,54,017.4</b>	<b>-2,00,386.9</b>	<b>66.3</b>	<b>-7,74,678.2</b>	<b>-1,00,068.6</b>	<b>-1,00,045.2</b>
a) Opening Balance	-4,540.6	-82,880.2	-8,932.6	-1,24,707.2	1,44,764.6	-98,462.8	1,44,830.9	44,762.3
b) Closing Balance	-8,932.6	-2,37,593.8	-1,62,950.0	-3,25,094.1	1,44,830.9	-8,73,141.0	44,762.3	-55,282.9
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>1,07,710.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,07,561.0</b>	<b>30,00,000.0</b>	<b>33,13,600.0</b>	<b>33,13,600.0</b>

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>5,09,91,505.9</b>	<b>3,23,99,018.9</b>	<b>4,48,32,056.1</b>	<b>4,53,16,478.6</b>	<b>16,08,65,485.7</b>	<b>5,43,23,666.9</b>	<b>5,43,52,709.2</b>	<b>7,01,30,624.4</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>24,95,618.4</b>	<b>31,74,199.9</b>	<b>32,42,516.7</b>	<b>37,06,845.7</b>	<b>74,74,320.5</b>	<b>76,81,311.9</b>	<b>77,10,354.2</b>	<b>80,85,044.3</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>14,01,559.2</b>	<b>21,24,847.2</b>	<b>21,67,385.1</b>	<b>23,98,725.0</b>	<b>57,34,816.8</b>	<b>50,98,883.7</b>	<b>51,23,129.0</b>	<b>52,90,296.2</b>
<b>1. Development (a + b)</b>	<b>13,14,261.5</b>	<b>19,98,720.5</b>	<b>20,28,758.1</b>	<b>22,71,808.9</b>	<b>55,69,677.9</b>	<b>47,69,668.7</b>	<b>47,92,940.4</b>	<b>50,92,555.0</b>
<b>(a) Social Services (1 to 9)</b>	<b>5,22,099.0</b>	<b>8,15,931.5</b>	<b>7,25,167.8</b>	<b>8,88,115.9</b>	<b>12,47,694.5</b>	<b>10,98,063.3</b>	<b>11,18,637.0</b>	<b>16,03,875.1</b>
1. Education, Sports, Art and Culture	1,01,178.7	1,12,215.0	1,07,170.0	1,48,259.0	1,59,001.0	1,39,749.0	1,42,822.7	1,61,714.6
2. Medical and Public Health	62,449.6	1,05,428.4	87,488.8	91,988.5	1,23,026.1	1,44,202.0	1,44,202.0	1,30,934.4
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,84,008.2	4,04,897.5	3,56,323.7	4,19,149.5	91,191.6	6,08,376.0	6,08,376.0	8,50,800.0
5. Housing	10,685.2	11,700.0	12,525.0	21,000.0	28,794.3	34,307.0	34,307.0	48,952.1
6. Urban Development	72,166.0	82,990.0	64,490.0	91,345.0	5,81,839.0	-1,20,226.0	-1,20,226.0	66,050.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	84,834.0	77,614.0	77,614.0	86,879.0	2,31,506.7	2,52,452.3	2,69,952.3	3,21,043.1
8. Social Security and Welfare	4,260.0	13,003.0	13,834.3	19,593.0	15,199.5	13,201.0	13,201.0	9,891.0
9. Others*	2,517.3	8,083.6	5,722.0	9,902.0	17,136.4	26,002.0	26,002.0	14,490.0
<b>(b) Economic Services (1 to 10)</b>	<b>7,92,162.5</b>	<b>11,82,789.0</b>	<b>13,03,590.3</b>	<b>13,83,693.0</b>	<b>43,21,983.5</b>	<b>36,71,605.5</b>	<b>36,74,303.5</b>	<b>34,88,679.9</b>
1. Agriculture and Allied Activities (i to xi)	65,447.7	1,04,587.0	1,05,902.7	95,195.0	1,16,613.6	83,900.0	86,100.0	83,255.3
i) Crop Husbandry	1,502.7	1,400.0	1,400.0	1,400.0	27,391.3	6,312.6	6,312.6	8,667.5
ii) Soil and Water Conservation	45,615.4	50,000.0	50,000.0	38,000.0	5,026.3	687.4	687.4	2,483.0
iii) Animal Husbandry	928.7	2,000.0	2,925.0	2,200.0	12,778.8	2,000.0	3,700.0	3,987.7
iv) Dairy Development	63.2	200.0	20.0	500.0	-	3,000.0	3,000.0	-
v) Fisheries	1,671.9	3,387.0	2,175.0	2,084.0	10,740.1	4,700.0	5,200.0	6,136.0
vi) Forestry and Wild Life	-	1,500.0	3,500.0	2,000.0	60,677.1	67,200.0	67,200.0	60,981.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3,993.7	6,000.0	2,024.0	6,000.0	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	1,000.0
x) Co-operation	11,604.0	40,100.0	43,520.0	43,011.0	-	-	-	-
xi) Others @	68.1	-	338.6	-	-	-	-	-
2. Rural Development	2,21,958.4	3,59,651.0	3,85,412.6	5,03,140.0	26,387.0	8,959.8	22,157.8	11,388.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	3,39,996.2	3,60,500.0	3,60,500.0	3,60,500.0
4. Irrigation and Flood Control	1,37,371.2	1,49,800.0	1,37,480.0	1,74,800.0	21,22,113.2	17,21,059.1	17,21,059.1	17,45,565.3
5. Energy	15,396.0	7,200.0	1,60,600.0	7,001.0	72,399.6	50,000.0	50,000.0	60,000.0
6. Industry and Minerals (i to iv)	300.0	1,450.0	1,430.8	536.0	68,624.0	14,333.8	16,333.8	16,258.5
i) Village and Small Industries	-	10.0	-	1.0	14,791.8	13,330.8	15,330.8	15,258.5
ii) Iron and Steel Industries	-	-	-	-	17,699.9	1.0	1.0	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	140.0	140.0	160.0	-	-	-	-
iv) Others #	300.0	1,300.0	1,290.8	375.0	36,132.4	1,002.0	1,002.0	1,000.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	3,43,751.2	5,55,901.0	5,08,481.3	5,95,519.0	14,12,754.8	9,11,450.8	8,88,950.8	7,55,065.6
i) Roads and Bridges	3,35,284.8	5,30,000.0	4,94,638.3	5,80,000.0	12,70,629.3	8,20,835.5	7,98,335.5	7,21,170.6
ii) Others **	8,466.4	25,901.0	13,843.0	15,519.0	1,42,125.5	90,615.3	90,615.3	33,895.0
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	7,938.0	4,200.0	4,283.1	7,502.0	1,63,095.1	5,21,402.0	5,29,202.0	4,56,647.2
i) Tourism	7,813.5	4,200.0	4,200.0	7,500.0	15,545.9	24,000.0	24,200.0	7,490.0
ii) Others @@	124.6	0.0	83.1	2.0	1,47,549.2	4,97,402.0	5,05,002.0	4,49,157.2
<b>2. Non-Development (General Services)</b>	<b>87,297.7</b>	<b>1,26,126.7</b>	<b>1,38,627.0</b>	<b>1,26,916.0</b>	<b>1,65,138.8</b>	<b>3,29,215.0</b>	<b>3,30,188.6</b>	<b>1,97,741.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>6,47,308.0</b>	<b>5,97,533.1</b>	<b>6,09,033.1</b>	<b>7,96,983.1</b>	<b>14,43,055.5</b>	<b>20,77,454.5</b>	<b>20,77,454.5</b>	<b>23,33,496.5</b>
1. Market Loans	3,60,000.0	2,95,000.0	2,95,000.0	4,95,000.0	10,00,000.0	17,99,732.5	17,99,732.5	20,50,002.5
2. Loans from LIC	-	-	-	-	3,195.9	3,135.0	3,135.0	2,253.0
3. Loans from National Bank for Agriculture and Rural Development	1,36,028.7	1,50,000.0	1,50,000.0	1,57,500.0	97,000.0	1,11,491.0	1,11,491.0	1,18,145.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	607.2	1,050.0	1,050.0	-	-	-	-	-
6. WMA from RBI	-	-	-	-	1,79,784.0	100.0	100.0	100.0
7. Special Securities issued to NSSF	76,948.8	76,949.0	76,949.0	76,949.0	1,62,791.6	1,62,792.0	1,62,792.0	1,62,792.0
8. Others (including 106)	73,723.2	74,534.1	86,034.1	67,534.1	284.0	204.0	204.0	204.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>25,637.5</b>	<b>35,010.0</b>	<b>21,892.8</b>	<b>53,049.0</b>	<b>1,51,193.6</b>	<b>1,66,604.7</b>	<b>1,66,604.7</b>	<b>1,63,932.7</b>
1. State Plan Schemes	25,464.7	34,841.0	21,723.8	26,213.0	1,50,694.7	1,66,099.0	1,66,099.0	1,63,432.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	0.4	0.4	0.4	0.4
4. Non-Plan Loans	172.8	169.0	169.0	170.0	490.7	487.0	487.0	482.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	-	-	-	26,666.0	7.8	18.3	18.3	18.3
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>4,21,113.6</b>	<b>4,16,809.6</b>	<b>4,44,205.7</b>	<b>4,58,088.6</b>	<b>3,25,038.8</b>	<b>3,38,469.0</b>	<b>3,43,266.0</b>	<b>2,97,419.0</b>
<b>1. Development Purposes (a + b)</b>	<b>4,20,805.7</b>	<b>4,15,309.6</b>	<b>4,42,705.7</b>	<b>4,56,588.6</b>	<b>3,24,838.3</b>	<b>3,37,801.0</b>	<b>3,42,198.0</b>	<b>2,96,751.0</b>
<b>a) Social Services (1 to 7)</b>	<b>3,960.8</b>	<b>7,807.6</b>	<b>8,472.7</b>	<b>7,228.6</b>	<b>1,84,786.1</b>	<b>2,26,600.0</b>	<b>2,07,200.0</b>	<b>1,93,150.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	1,00,957.4	1,00,000.0	75,000.0	75,000.0
5. Housing	-	-	-	-	10,000.0	-	5,600.0	-
6. Government Servants (Housing)	3,747.2	5,500.0	5,500.0	5,500.0	206.7	1,000.0	1,000.0	650.0
7. Others	213.6	2,307.6	2,972.7	1,728.6	73,622.0	1,25,600.0	1,25,600.0	1,17,500.0

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	JHARKHAND				KARNATAKA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>4,16,844.8</b>	<b>4,07,502.0</b>	<b>4,34,233.0</b>	<b>4,49,360.0</b>	<b>1,40,052.2</b>	<b>1,11,201.0</b>	<b>1,34,998.0</b>	<b>1,03,601.0</b>
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	12,300.0	2,200.0	25,100.0	10,000.0
4. Co-operation	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	4,05,771.0	4,06,902.0	4,33,633.0	4,48,760.0	39,692.0	7,500.0	8,397.0	2,000.0
7. Village and Small Industries	10,799.0	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	274.8	600.0	600.0	600.0	-	-	-	-
10. Others	-	-	-	-	88,060.2	1,01,501.0	1,01,501.0	91,601.0
<b>2. Non-Development Purposes (a + b)</b>	<b>308.0</b>	<b>1,500.0</b>	<b>1,500.0</b>	<b>1,500.0</b>	<b>200.5</b>	<b>668.0</b>	<b>1,068.0</b>	<b>668.0</b>
a) Government Servants (other than Housing)	308.0	1,500.0	1,500.0	1,500.0	200.5	668.0	1,068.0	668.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>500.0</b>	<b>500.0</b>	<b>500.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>1,38,169.3</b>	<b>1,37,256.5</b>	<b>1,27,750.5</b>	<b>1,28,026.0</b>	<b>5,78,892.3</b>	<b>5,90,957.0</b>	<b>5,90,957.0</b>	<b>6,50,385.0</b>
1. State Provident Funds	1,26,817.0	1,26,347.5	1,19,068.6	1,19,321.8	3,54,975.3	3,66,935.0	3,66,935.0	3,98,815.0
2. Others	11,352.3	10,909.0	8,681.9	8,704.2	2,23,917.0	2,24,022.0	2,24,022.0	2,51,570.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,67,025.3</b>	<b>1,56,320.0</b>	<b>1,51,244.3</b>	<b>1,53,959.2</b>	<b>5,78,732.0</b>	<b>6,69,886.0</b>	<b>6,69,886.0</b>	<b>3,79,117.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	50,000.0	58,471.8	56,700.0	59,200.0	3,00,000.0	2,00,000.0	2,00,000.0	2,00,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,17,025.3	97,848.2	94,544.3	94,759.2	2,78,732.0	4,69,886.0	4,69,886.0	1,79,117.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>17,92,282.4</b>	<b>12,37,417.1</b>	<b>28,28,106.6</b>	<b>28,31,107.0</b>	<b>75,45,816.8</b>	<b>58,80,912.0</b>	<b>58,80,912.0</b>	<b>55,15,478.0</b>
1. Civil Deposits	2,52,087.9	1,57,053.7	2,20,527.3	2,20,936.4	15,58,591.8	-	-	-
2. Deposits of Local Funds	14,16,262.5	10,35,047.5	25,49,362.2	25,51,813.6	36,75,127.1	54,57,404.0	54,57,404.0	50,41,506.0
3. Civil Advances	81,360.6	30,268.1	44,651.5	44,763.1	-	-	-	-
4. Others	42,571.3	15,047.9	13,565.6	13,593.9	23,12,097.9	4,23,508.0	4,23,508.0	4,73,972.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>4,54,55,078.9</b>	<b>2,71,38,782.6</b>	<b>3,76,09,621.3</b>	<b>3,76,22,225.7</b>	<b>14,45,23,821.4</b>	<b>3,95,00,000.0</b>	<b>3,95,00,000.0</b>	<b>5,55,00,000.0</b>
1. Suspense	22,434.2	1,79,794.5	1,21,539.4	1,21,741.6	2,39,745.8	-	-	-
2. Cash Balance Investment Accounts	1,82,72,188.1	93,67,935.0	1,42,62,303.0	1,42,73,359.0	7,47,05,534.7	3,95,00,000.0	3,95,00,000.0	5,55,00,000.0
3. Deposits with RBI	2,71,59,322.3	1,75,88,078.0	2,32,22,451.0	2,32,23,793.0	4,52,05,458.4	-	-	-
4. Others	1,134.3	2,975.0	3,327.9	3,332.1	2,43,73,082.5	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>9,43,331.8</b>	<b>5,55,042.8</b>	<b>8,72,816.7</b>	<b>8,74,315.0</b>	<b>-15,881.4</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>13,56,358.4</b>	<b>13,66,114.9</b>	<b>7,13,556.2</b>	<b>18,96,845.7</b>	<b>13,49,578.8</b>	<b>-12,52,269.3</b>	<b>-13,95,114.5</b>	<b>-27,35,353.5</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-12,95,310.3</b>	<b>-12,62,845.9</b>	<b>-5,96,947.5</b>	<b>-17,79,858.0</b>	<b>3,72,013.1</b>	<b>8,08,680.1</b>	<b>7,65,637.8</b>	<b>34,20,994.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>61,048.1</b>	<b>1,03,269.0</b>	<b>1,16,608.8</b>	<b>1,16,987.6</b>	<b>17,21,591.9</b>	<b>-4,43,589.2</b>	<b>-6,29,476.7</b>	<b>6,85,641.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>61,048.1</b>	<b>1,03,269.0</b>	<b>1,16,608.8</b>	<b>1,16,987.6</b>	<b>17,21,591.9</b>	<b>-4,43,589.2</b>	<b>-6,29,476.7</b>	<b>6,85,641.1</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>0.1</b>	<b>49,353.0</b>	<b>1,34,084.8</b>	<b>1,24,233.6</b>	<b>1,26,981.7</b>	<b>-3,93,589.2</b>	<b>-5,79,476.7</b>	<b>6,85,641.1</b>
a) Opening Balance	5,57,270.0	4,30,108.3	5,57,270.1	6,91,354.9	1,51,840.0	-4,19,798.1	2,78,821.7	-3,00,655.1
b) Closing Balance	5,57,270.1	4,79,461.3	6,91,354.9	8,15,588.5	2,78,821.7	-8,13,387.3	-3,00,655.1	3,84,986.1
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>61,048.0</b>	<b>53,916.0</b>	<b>-17,476.0</b>	<b>-7,246.0</b>	<b>15,94,610.2</b>	<b>-50,000.0</b>	<b>-50,000.0</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>4,70,88,815.0</b>	<b>4,71,94,437.3</b>	<b>4,78,89,726.3</b>	<b>4,94,80,957.4</b>	<b>8,60,70,576.6</b>	<b>7,71,75,973.0</b>	<b>9,18,88,915.3</b>	<b>9,59,84,430.5</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>37,02,323.4</b>	<b>37,75,382.9</b>	<b>38,08,465.6</b>	<b>39,35,941.5</b>	<b>68,80,478.4</b>	<b>76,80,548.6</b>	<b>89,63,901.5</b>	<b>90,43,320.6</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>13,99,655.7</b>	<b>14,60,552.8</b>	<b>14,39,818.9</b>	<b>15,66,321.6</b>	<b>44,43,837.0</b>	<b>54,05,639.7</b>	<b>67,17,795.6</b>	<b>61,63,348.9</b>
<b>1. Development (a + b)</b>	<b>13,68,966.7</b>	<b>14,37,767.5</b>	<b>14,14,168.7</b>	<b>15,45,103.7</b>	<b>43,27,308.3</b>	<b>52,58,842.8</b>	<b>65,84,644.3</b>	<b>59,40,249.7</b>
<b>(a) Social Services (1 to 9)</b>	<b>3,03,007.4</b>	<b>2,77,965.3</b>	<b>2,90,534.6</b>	<b>2,95,615.1</b>	<b>14,63,195.7</b>	<b>20,69,379.8</b>	<b>19,93,732.2</b>	<b>24,34,410.7</b>
1. Education, Sports, Art and Culture	56,490.4	46,095.5	43,908.9	44,464.0	2,14,506.8	5,12,305.5	4,06,577.5	5,45,289.8
2. Medical and Public Health	35,916.7	27,573.1	46,255.8	24,840.1	1,60,982.3	2,33,720.6	2,37,892.3	2,94,171.8
3. Family Welfare	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	1,75,179.5	86,686.0	1,38,939.5	86,831.0	6,73,949.0	9,12,605.2	9,10,163.5	9,12,899.6
5. Housing	875.6	5,936.0	6,124.9	4,969.0	2,803.1	3,250.0	3,402.5	3,273.5
6. Urban Development	4,143.3	19,700.0	7,144.4	19,600.0	2,33,913.0	1,84,950.2	2,31,565.3	4,34,390.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	17,492.8	68,631.7	24,272.5	92,940.2	1,11,413.5	1,85,016.3	1,74,783.0	2,01,007.9
8. Social Security and Welfare	1,974.6	5,418.0	5,797.6	4,160.8	17,795.7	27,872.1	19,688.1	33,072.1
9. Others*	10,934.6	17,925.0	18,091.1	17,810.0	47,832.4	9,660.0	9,660.0	10,306.1
<b>(b) Economic Services (1 to 10)</b>	<b>10,65,959.3</b>	<b>11,59,802.2</b>	<b>11,23,634.0</b>	<b>12,49,488.6</b>	<b>28,64,112.6</b>	<b>31,89,463.0</b>	<b>45,90,912.1</b>	<b>35,05,838.9</b>
1. Agriculture and Allied Activities (i to xi)	82,833.2	50,550.2	50,429.8	50,332.5	1,32,073.6	2,56,371.8	3,19,715.2	2,81,582.9
i) Crop Husbandry	1,235.9	1,193.9	1,209.3	1,063.5	2,500.0	2,000.1	600.1	3,277.9
ii) Soil and Water Conservation	4,795.1	3,980.0	6,532.5	3,240.0	—	—	—	361.0
iii) Animal Husbandry	1,119.7	1,094.3	1,423.9	835.0	818.3	1,383.3	1,513.3	6,202.7
iv) Dairy Development	1,655.1	2,984.0	3,496.7	3,070.0	—	—	—	—
v) Fisheries	33,052.7	21,952.0	22,521.3	23,822.0	—	—	—	2,515.1
vi) Forestry and Wild Life	6,651.9	10,357.0	8,056.3	9,580.0	1,28,669.3	1,00,900.1	1,10,614.5	1,65,016.4
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	7,405.3	3,213.0	1,680.8	3,682.0	78.6	38.3	38.3	1,680.7
ix) Agricultural Research and Education	—	—	—	—	—	—	—	—
x) Co-operation	22,548.6	4,776.0	2,413.0	4,740.0	7.5	1,52,050.0	2,06,949.0	1,02,529.0
xi) Others @	4,368.8	1,000.0	3,096.1	300.0	—	—	—	—
2. Rural Development	1,44,685.6	2,00,240.0	1,51,528.4	2,00,250.0	4,20,377.4	3,13,432.0	3,04,652.0	4,03,444.1
3. Special Area Programmes of which: Hill Areas	784.5	3,000.0	3,000.0	17,960.0	—	—	—	—
4. Irrigation and Flood Control	40,268.1	51,499.0	52,528.3	57,748.1	12,39,550.7	8,52,911.3	13,16,957.1	11,23,706.0
5. Energy	288.7	500.0	921.7	480.0	1,20,236.7	8,42,984.1	15,07,386.7	7,25,673.0
6. Industry and Minerals (i to iv)	52,925.4	80,365.0	58,729.2	81,919.0	1,50,601.7	1,65,805.1	1,62,782.1	2,04,508.1
i) Village and Small Industries	3,090.5	5,956.0	5,627.0	5,384.0	13,608.7	15,245.1	15,222.1	22,993.0
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	200.0	120.0	—	67,493.0	80,060.0	86,060.0	1,10,715.0
iv) Others #	49,834.8	74,209.0	52,982.2	76,535.0	69,500.0	70,500.1	61,500.1	70,800.1

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	3,33,717.6	3,30,954.0	3,40,837.2	3,61,259.0	7,54,923.1	7,26,134.4	9,47,774.4	7,29,902.4
i) Roads and Bridges	2,45,189.9	2,40,355.0	1,95,811.3	2,93,076.0	7,32,377.1	7,02,734.4	9,39,374.4	6,96,990.3
ii) Others **	88,527.7	90,599.0	1,45,026.0	68,183.0	22,546.0	23,400.0	8,400.0	32,912.1
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	33,427.0	16,252.1	16,252.1	21,400.1
10. General Economic Services (i + ii)	4,10,456.2	4,42,694.0	4,65,659.4	4,79,540.0	12,922.4	15,572.4	15,392.4	15,622.4
i) Tourism	10,707.1	19,469.0	19,523.0	18,731.0	12,800.0	15,200.0	15,200.0	15,222.0
ii) Others @@	3,99,749.1	4,23,225.1	4,46,136.4	4,60,809.1	122.4	372.4	192.4	400.4
<b>2. Non-Development (General Services)</b>	<b>30,689.0</b>	<b>22,785.3</b>	<b>25,650.2</b>	<b>21,217.9</b>	<b>1,16,528.8</b>	<b>1,46,796.9</b>	<b>1,33,151.3</b>	<b>2,23,099.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>35,13,726.5</b>	<b>48,74,969.6</b>	<b>77,30,528.5</b>	<b>70,16,720.5</b>	<b>19,78,765.7</b>	<b>22,55,884.7</b>	<b>18,78,684.8</b>	<b>27,32,470.3</b>
1. Market Loans	15,21,900.0	15,80,004.0	15,80,008.3	15,70,008.3	12,57,305.4	11,60,007.0	11,50,107.0	15,55,810.0
2. Loans from LIC	18,079.8	12,048.2	12,048.2	9,128.2	829.8	852.7	852.7	500.0
3. Loans from National Bank for Agriculture and Rural Development	65,902.8	70,170.0	70,170.0	70,175.0	1,92,279.4	1,95,000.0	1,97,500.0	2,15,000.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	10,642.8	10,838.3	16,485.2	15,900.1	2,586.6	2,600.0	2,600.0	2,161.3
6. WMA from RBI	15,74,501.2	28,52,500.0	57,09,147.3	49,52,500.0	-	4,00,000.0	200.0	4,00,000.0
7. Special Securities issued to NSSF	3,07,508.1	3,31,912.5	3,25,172.8	3,81,493.1	4,48,574.0	4,20,000.0	4,50,000.0	4,80,000.0
8. Others (including 106)	15,191.7	17,496.7	17,496.7	17,515.8	77,190.5	77,425.0	77,425.1	78,999.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>84,349.1</b>	<b>80,109.5</b>	<b>88,610.6</b>	<b>89,109.5</b>	<b>2,21,858.1</b>	<b>1,99,215.0</b>	<b>2,28,521.0</b>	<b>2,37,215.0</b>
1. State Plan Schemes	83,753.6	76,934.1	83,934.1	84,434.1	2,21,519.2	1,98,875.0	2,28,181.0	2,36,875.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	177.1	175.4	176.5	175.4	338.9	340.0	340.0	340.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	418.4	3,000.0	4,500.0	4,500.0	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>2,79,093.3</b>	<b>2,12,251.0</b>	<b>2,58,655.0</b>	<b>2,16,289.9</b>	<b>2,36,017.5</b>	<b>2,19,809.1</b>	<b>1,39,100.2</b>	<b>3,10,286.4</b>
<b>1. Development Purposes (a + b)</b>	<b>2,13,772.4</b>	<b>1,46,080.0</b>	<b>1,93,174.9</b>	<b>1,49,671.0</b>	<b>2,36,017.5</b>	<b>2,19,809.1</b>	<b>1,39,100.2</b>	<b>3,10,286.4</b>
<b>a) Social Services (1 to 7)</b>	<b>3,904.0</b>	<b>1,930.1</b>	<b>2,360.0</b>	<b>1,843.1</b>	<b>1,30,040.4</b>	<b>1,32,371.1</b>	<b>71,562.1</b>	<b>1,15,391.1</b>
1. Education, Sports, Art and Culture	2,500.0	-	50.0	-	2,500.0	2,500.0	2,500.0	2,500.0
2. Medical and Public Health	31.6	-	30.0	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	360.0	200.0	200.0	500.0	37,151.0	-	-	-
6. Government Servants (Housing)	-	40.0	49.9	43.0	1.4	70.0	20.0	70.1
7. Others	1,012.4	1,690.1	2,030.1	1,300.1	90,388.0	1,29,801.0	69,042.0	1,12,821.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	KERALA				MADHYA PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>2,09,868.5</b>	<b>1,44,149.9</b>	<b>1,90,814.9</b>	<b>1,47,827.9</b>	<b>1,05,977.1</b>	<b>87,438.0</b>	<b>67,538.1</b>	<b>1,94,895.3</b>
1. Crop Husbandry	121.0	-	134.4	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	712.5	50.0	740.4	50.0	6,919.0	10,000.0	7,500.0	-
4. Co-operation	1,429.7	4,355.0	1,949.8	3,946.0	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	3,919.6	1,800.0	3,793.6	1,500.0	74,058.1	52,438.0	35,038.1	1,69,895.2
7. Village and Small Industries	4,898.9	2,246.0	2,992.7	2,426.0	-	-	-	-
8. Other Industries and Minerals	4,428.5	9,675.0	13,172.5	5,820.0	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	1,94,358.1	1,26,023.9	1,68,031.5	1,34,085.9	25,000.0	25,000.0	25,000.0	25,000.0
<b>2. Non-Development Purposes (a + b)</b>	<b>65,320.9</b>	<b>66,171.0</b>	<b>65,480.1</b>	<b>66,618.9</b>	-	-	-	-
a) Government Servants (other than Housing)	65,076.9	65,971.0	65,340.1	66,488.9	-	-	-	-
b) Miscellaneous	244.0	200.0	140.0	130.0	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	<b>-95.2</b>	<b>200.0</b>	<b>200.0</b>	<b>200.0</b>
<b>VI. Contingency Fund</b>	-	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	-	<b>1,00,000.0</b>	<b>1,00,000.0</b>	<b>1,00,000.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>1,45,37,811.4</b>	<b>1,58,68,410.5</b>	<b>1,45,89,127.0</b>	<b>1,60,77,972.9</b>	<b>5,34,817.1</b>	<b>6,36,716.4</b>	<b>5,50,861.6</b>	<b>5,67,387.4</b>
1. State Provident Funds	9,22,876.3	6,56,432.2	4,48,668.9	6,94,647.3	4,89,613.1	5,56,312.4	5,04,301.5	5,19,430.5
2. Others	1,36,14,935.1	1,52,11,978.3	1,41,40,458.1	1,53,83,325.6	45,204.0	80,404.0	46,560.1	47,956.9
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,60,757.3</b>	<b>1,34,040.5</b>	<b>71,734.8</b>	<b>1,66,171.2</b>	<b>2,39,537.0</b>	<b>8,20,342.5</b>	<b>5,72,907.7</b>	<b>5,93,388.7</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,10,382.3	50,712.0	50,712.0	50,712.0	-	1,00,000.0	2,000.0	20,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	50,374.9	83,328.5	21,022.7	1,15,459.2	2,39,537.0	7,20,342.5	5,70,907.6	5,73,388.7
<b>IX. Deposits and Advances (1 to 4)</b>	<b>5,82,937.3</b>	<b>5,52,244.2</b>	<b>7,01,500.2</b>	<b>7,55,561.5</b>	<b>49,06,800.8</b>	<b>55,95,258.2</b>	<b>59,86,534.9</b>	<b>74,04,394.8</b>
1. Civil Deposits	3,93,142.9	3,83,260.6	5,30,732.6	5,83,598.1	8,82,462.5	10,58,173.3	9,08,936.5	9,36,204.6
2. Deposits of Local Funds	14.4	0.1	0.1	0.1	5,811.4	7,701.0	5,985.7	6,165.3
3. Civil Advances	53.2	-	-	-	1.4	-	1.4	1.5
4. Others	1,89,726.8	1,68,983.5	1,70,767.5	1,71,963.3	40,18,525.6	45,29,383.9	50,71,611.3	64,62,023.5
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>2,62,33,841.9</b>	<b>2,36,87,269.1</b>	<b>2,27,11,881.5</b>	<b>2,32,66,684.2</b>	<b>7,15,69,745.0</b>	<b>6,04,60,955.6</b>	<b>7,37,16,837.4</b>	<b>7,58,18,342.5</b>
1. Suspense	40,53,493.9	45,37,506.9	35,61,672.7	39,16,320.6	47,271.6	78,397.2	48,689.8	50,150.5
2. Cash Balance Investment Accounts	89,61,655.5	60,00,000.0	60,00,000.0	60,00,000.0	3,67,18,403.0	3,10,71,307.5	3,78,19,955.1	3,89,54,553.8
3. Deposits with RBI	-	-	-	-	1,67,22,729.9	1,41,42,792.5	1,72,24,411.8	1,77,41,144.1
4. Others	1,32,18,692.6	1,31,49,762.1	1,31,50,208.8	1,33,50,363.5	1,80,81,340.5	1,51,68,458.3	1,86,23,780.7	1,90,72,494.1
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,96,642.4</b>	<b>3,24,490.2</b>	<b>2,97,770.0</b>	<b>3,26,026.1</b>	<b>19,39,293.5</b>	<b>14,81,951.8</b>	<b>19,97,472.3</b>	<b>20,57,396.5</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-9,22,628.7</b>	<b>-23,94,223.9</b>	<b>-24,58,531.2</b>	<b>-27,84,604.8</b>	<b>4,09,091.0</b>	<b>41,276.1</b>	<b>62,094.1</b>	<b>1,69,994.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>11,56,527.1</b>	<b>23,90,674.5</b>	<b>25,47,237.8</b>	<b>28,35,537.2</b>	<b>-2,21,586.5</b>	<b>36,039.0</b>	<b>6,48,991.5</b>	<b>8,16,566.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>2,33,898.5</b>	<b>-3,549.4</b>	<b>88,706.6</b>	<b>50,932.4</b>	<b>1,87,504.5</b>	<b>77,315.1</b>	<b>7,11,085.5</b>	<b>9,86,560.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>2,33,898.5</b>	<b>-3,549.4</b>	<b>88,706.6</b>	<b>50,932.4</b>	<b>1,87,504.5</b>	<b>77,315.1</b>	<b>7,11,085.5</b>	<b>9,86,560.2</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>47,654.4</b>	<b>-3,549.4</b>	<b>-6,293.4</b>	<b>-4,067.6</b>	<b>-3,83,271.7</b>	<b>10,671.0</b>	<b>1,23,186.1</b>	<b>3,81,023.8</b>
a) Opening Balance	-29,385.8	-31,475.8	18,268.5	11,975.2	-1,11,772.0	71,485.2	-4,95,043.7	-3,71,857.7
b) Closing Balance	18,268.5	-35,025.2	11,975.2	7,907.6	-4,95,043.7	82,156.2	-3,71,857.7	9,166.1
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>1,86,244.1</b>	-	<b>95,000.0</b>	<b>55,000.0</b>	<b>5,70,776.2</b>	<b>66,644.1</b>	<b>5,87,899.5</b>	<b>6,05,536.5</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>6,79,26,265.6</b>	<b>7,97,89,229.9</b>	<b>7,93,61,851.7</b>	<b>8,12,01,093.8</b>	<b>19,71,166.2</b>	<b>18,36,018.7</b>	<b>18,12,713.4</b>	<b>18,46,513.7</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>1,11,10,306.2</b>	<b>1,36,33,327.1</b>	<b>1,50,81,795.3</b>	<b>1,49,94,717.4</b>	<b>3,95,696.2</b>	<b>10,72,972.0</b>	<b>8,02,364.8</b>	<b>9,27,167.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>61,64,360.8</b>	<b>73,90,084.1</b>	<b>85,65,674.6</b>	<b>85,29,216.1</b>	<b>3,48,423.6</b>	<b>10,01,379.3</b>	<b>7,29,096.1</b>	<b>8,61,611.6</b>
<b>1. Development (a + b)</b>	<b>58,11,704.5</b>	<b>67,87,253.6</b>	<b>78,34,075.4</b>	<b>78,24,119.1</b>	<b>3,38,865.8</b>	<b>9,86,302.3</b>	<b>6,96,566.5</b>	<b>8,10,989.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>9,13,419.6</b>	<b>9,31,458.8</b>	<b>19,33,207.0</b>	<b>11,17,005.0</b>	<b>1,38,603.6</b>	<b>3,74,307.2</b>	<b>3,13,898.2</b>	<b>2,46,405.0</b>
1. Education, Sports, Art and Culture	34,874.7	62,429.3	1,05,883.1	54,688.3	7,254.4	14,307.7	9,057.0	10,313.7
2. Medical and Public Health	1,72,417.4	3,16,788.8	6,31,716.6	3,57,594.3	19,491.5	27,036.0	23,611.4	12,999.1
3. Family Welfare	-	-	-	-	-	-	-	30.0
4. Water Supply and Sanitation	17,746.0	-	-	-	77,779.2	2,05,768.6	1,72,750.7	1,48,118.7
5. Housing	31,245.9	83,761.4	69,776.4	94,416.3	199.4	3,454.1	4,483.4	3,429.1
6. Urban Development	5,04,896.8	2,21,600.0	8,50,100.0	3,20,600.0	14,837.5	61,872.2	63,511.8	19,579.4
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	1,27,904.9	1,68,807.2	1,83,224.2	2,03,599.8	17,818.5	58,190.7	36,230.7	46,426.5
8. Social Security and Welfare	9,153.6	26,004.1	37,086.1	27,903.1	1,073.4	3,327.9	3,803.2	4,395.5
9. Others*	15,180.3	52,067.9	55,420.5	58,203.2	149.9	350.0	450.0	1,113.0
<b>(b) Economic Services (1 to 10)</b>	<b>48,98,284.9</b>	<b>58,55,794.8</b>	<b>59,00,868.4</b>	<b>67,07,114.1</b>	<b>2,00,262.1</b>	<b>6,11,995.1</b>	<b>3,82,668.3</b>	<b>5,64,584.1</b>
1. Agriculture and Allied Activities (i to xi)	7,25,291.7	8,77,587.2	7,16,944.5	9,17,654.1	1,717.5	3,595.2	3,360.6	4,571.9
i) Crop Husbandry	-	-	-	-	350.0	800.0	770.0	532.9
ii) Soil and Water Conservation	2,15,257.5	3,43,393.3	3,29,072.1	3,72,483.3	25.0	-	-	141.0
iii) Animal Husbandry	5,543.8	12,447.7	12,137.6	13,143.9	696.0	2,167.2	2,050.0	1,093.0
iv) Dairy Development	-	-	-	24,883.0	-	-	-	-
v) Fisheries	9,448.1	22,925.9	23,728.4	25,799.4	-	10.0	10.0	290.0
vi) Forestry and Wild Life	1,43,232.1	1,74,553.6	1,55,135.7	1,69,413.3	46.5	448.0	242.4	1,957.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	3,22,840.3	2,59,922.7	1,51,818.3	2,57,908.1	500.0	-	28.0	433.0
ix) Agricultural Research and Education	2,158.6	3,550.0	2,570.7	4,010.9	-	-	-	-
x) Co-operation	16,875.5	32,550.1	22,390.9	22,812.2	100.0	100.0	100.0	125.0
xi) Others @	9,936.0	28,244.0	20,090.8	27,200.0	-	70.0	160.2	0.0
2. Rural Development	2,35,606.0	6,69,778.9	3,65,604.0	6,23,051.9	49,723.5	1,71,650.0	1,03,350.0	1,68,794.8
3. Special Area Programmes of which: Hill Areas	16,774.1	19,000.0	13,300.0	25,500.0	49,787.2	1,14,069.3	58,864.3	71,552.0
4. Irrigation and Flood Control	11,11,923.3	17,16,937.0	16,51,375.5	18,40,214.4	22,666.3	1,13,005.3	64,732.4	90,532.4
5. Energy	49,252.2	1,82,729.2	1,56,965.4	2,38,806.7	-	-	-	18,000.0
6. Industry and Minerals (i to iv)	7,245.5	17,050.0	13,040.0	30,025.0	943.9	1,506.3	1,776.3	1,552.8
i) Village and Small Industries	-6.5	2,050.0	3,540.0	5,025.0	755.4	755.5	755.5	951.0
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	7,252.0	15,000.0	9,500.0	25,000.0	188.6	750.8	1,020.8	601.8

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	26,69,326.7	23,24,823.5	29,32,522.7	29,71,720.6	65,219.3	1,50,894.2	1,31,190.0	1,77,540.1
i) Roads and Bridges	25,79,511.4	22,66,223.4	28,13,663.8	29,13,620.6	65,169.3	1,47,161.0	1,31,190.0	1,77,185.1
ii) Others **	89,815.3	58,600.0	1,18,858.9	58,100.0	50.0	3,733.2	-	355.0
8. Communications	37,773.0	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	8,407.1	21,624.8	11,205.8	20,191.3
10. General Economic Services (i + ii)	45,092.4	47,889.0	51,116.3	60,141.5	1,797.3	35,650.0	8,188.9	11,848.7
i) Tourism	4,743.6	33,946.0	42,956.8	53,781.5	1,797.3	35,650.0	8,188.9	11,803.7
ii) Others @@	40,348.8	13,943.0	8,159.5	6,360.0	-	-	-	45.0
<b>2. Non-Development (General Services)</b>	<b>3,52,656.3</b>	<b>6,02,830.5</b>	<b>7,31,599.2</b>	<b>7,05,097.1</b>	<b>9,557.8</b>	<b>15,077.0</b>	<b>32,529.6</b>	<b>50,622.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>43,76,357.5</b>	<b>53,13,347.0</b>	<b>53,13,347.0</b>	<b>55,42,215.4</b>	<b>9,35,796.8</b>	<b>4,67,115.4</b>	<b>6,68,215.4</b>	<b>5,60,745.4</b>
1. Market Loans	29,18,500.0	30,26,315.0	30,26,315.0	32,08,380.0	27,500.0	55,000.0	55,000.0	46,300.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	2,04,564.4	2,45,730.0	2,45,730.0	2,92,521.0	7,150.0	6,300.0	7,400.0	8,800.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	1,045.5	231.1	231.1	243.5	-	-	-	-
6. WMA from RBI	-	3,000.0	3,000.0	3,000.0	8,93,957.1	4,00,000.0	6,00,000.0	5,00,000.0
7. Special Securities issued to NSSF	5,38,070.8	5,38,070.8	5,38,070.8	5,38,070.8	5,415.4	5,415.4	5,415.4	5,415.4
8. Others (including 106)	7,14,176.7	15,00,000.0	15,00,000.1	15,00,000.1	1,774.4	400.0	400.0	230.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,03,146.9</b>	<b>1,42,483.7</b>	<b>2,86,361.7</b>	<b>1,77,539.1</b>	<b>4,675.4</b>	<b>3,952.4</b>	<b>4,233.3</b>	<b>4,600.0</b>
1. State Plan Schemes	92,776.6	51,980.5	51,980.5	47,042.4	594.8	536.7	536.7	-
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	560.8	503.2	503.2	496.7	3,783.7	3,400.8	3,400.8	-
5. Ways and Means Advances from Centre	-	-	-	-	16.0	14.9	14.9	-
6. Other Loans for States/Union Territories with legislature schemes	9,809.4	90,000.0	2,33,878.0	1,30,000.0	280.9	-	280.9	4,600.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>4,66,441.0</b>	<b>7,90,412.4</b>	<b>9,19,412.1</b>	<b>7,48,746.8</b>	<b>757.5</b>	<b>525.0</b>	<b>820.0</b>	<b>210.0</b>
<b>1. Development Purposes (a + b)</b>	<b>4,65,634.8</b>	<b>7,87,487.5</b>	<b>9,17,009.6</b>	<b>7,45,674.3</b>	<b>37.5</b>	<b>155.0</b>	<b>90.0</b>	<b>110.0</b>
<b>a) Social Services (1 to 7)</b>	<b>3,74,616.1</b>	<b>6,27,878.1</b>	<b>7,01,757.5</b>	<b>6,39,579.1</b>	<b>37.5</b>	<b>155.0</b>	<b>90.0</b>	<b>110.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	297.0	593.4	300.5	847.8	-	-	-	-
6. Government Servants (Housing)	69,999.2	67,372.2	84,673.4	97,807.1	37.5	155.0	90.0	110.0
7. Others	3,04,319.9	5,59,912.5	6,16,783.7	5,40,924.2	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MAHARASHTRA				MANIPUR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>91,018.7</b>	<b>1,59,609.4</b>	<b>2,15,252.2</b>	<b>1,06,095.2</b>	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	291.2	3,996.8	59,226.6	4,387.9	-	-	-	-
5. Major and Medium Irrigation, etc.	-	2,800.0	-	-	-	-	-	-
6. Power Projects	76,026.2	1,50,000.0	1,53,213.1	1,00,000.0	-	-	-	-
7. Village and Small Industries	6.4	2,712.5	2,712.5	1,507.3	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	14,695.0	100.1	100.0	200.1	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>806.2</b>	<b>2,924.9</b>	<b>2,402.5</b>	<b>3,072.5</b>	<b>720.0</b>	<b>370.0</b>	<b>730.0</b>	<b>100.0</b>
a) Government Servants (other than Housing)	806.2	2,924.9	2,402.5	3,072.5	720.0	370.0	730.0	100.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>0.1</b>	<b>0.2</b>	<b>0.2</b>	<b>0.2</b>	-	-	-	-
<b>VI. Contingency Fund</b>	<b>20,000.0</b>	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>5,33,625.2</b>	<b>6,56,982.9</b>	<b>6,46,251.6</b>	<b>7,11,889.5</b>	<b>31,967.9</b>	<b>42,340.0</b>	<b>42,340.0</b>	<b>42,340.0</b>
1. State Provident Funds	4,90,381.4	5,83,689.9	5,83,689.9	6,13,179.7	31,621.4	42,040.0	42,040.0	42,040.0
2. Others	43,243.8	73,293.1	62,561.8	98,709.8	346.6	300.0	300.0	300.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>11,17,308.3</b>	<b>9,91,003.9</b>	<b>10,26,773.8</b>	<b>11,42,185.6</b>	<b>23,150.3</b>	<b>14,700.0</b>	<b>24,320.0</b>	<b>25,000.0</b>
1. Depreciation/Renewal Reserve Funds	-	5.0	5.0	5.0	-	-	-	-
2. Sinking Funds	5,62,989.3	3,00,000.0	3,00,095.8	4,00,000.0	16,885.8	7,500.0	7,500.0	7,500.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	5,54,319.0	6,90,998.9	7,26,673.0	7,42,180.6	6,264.5	7,200.0	16,820.0	17,500.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>56,62,918.8</b>	<b>48,33,991.1</b>	<b>57,27,605.5</b>	<b>56,02,668.9</b>	<b>61,589.5</b>	<b>46,000.0</b>	<b>83,682.0</b>	<b>92,000.0</b>
1. Civil Deposits	44,91,628.5	33,87,283.9	44,55,784.7	44,86,972.1	6,943.3	9,000.0	18,000.0	20,000.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	2,43,469.8	61,613.3	61,613.3	61,613.3	6,019.9	35,000.0	63,682.0	70,000.0
4. Others	9,27,820.6	13,85,093.8	12,10,207.6	10,54,083.5	48,626.4	2,000.0	2,000.0	2,000.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>4,40,89,766.9</b>	<b>5,66,37,861.7</b>	<b>5,47,12,688.9</b>	<b>5,57,11,930.1</b>	<b>3,46,673.1</b>	<b>60,006.7</b>	<b>60,006.7</b>	<b>60,006.7</b>
1. Suspense	68,217.4	23,551.2	23,228.4	22,469.6	31,891.3	7,000.0	7,000.0	7,000.0
2. Cash Balance Investment Accounts	4,39,86,080.0	5,39,24,850.0	5,30,00,000.0	5,40,00,000.0	3,13,794.0	50,000.0	50,000.0	50,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	35,469.5	26,89,460.5	16,89,460.5	16,89,460.5	987.8	3,006.7	3,006.7	3,006.7
<b>XI. Appropriation to Contingency Fund</b>	<b>20,000.0</b>	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>53,72,340.2</b>	<b>30,33,063.0</b>	<b>21,63,736.4</b>	<b>30,34,702.2</b>	<b>2,18,132.0</b>	<b>2,00,000.0</b>	<b>2,00,000.0</b>	<b>2,00,000.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-1,93,646.8</b>	<b>-16,12,241.9</b>	<b>-19,53,164.1</b>	<b>-20,05,069.0</b>	<b>1,73,416.1</b>	<b>7,25,504.9</b>	<b>5,06,053.3</b>	<b>7,08,865.9</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-15,964.8</b>	<b>-10,38,059.6</b>	<b>-85,047.8</b>	<b>-16,99,995.6</b>	<b>-1,86,044.3</b>	<b>-8,14,582.5</b>	<b>-6,02,275.3</b>	<b>-7,17,277.5</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-2,09,611.7</b>	<b>-26,50,301.5</b>	<b>-20,38,211.9</b>	<b>-37,05,064.6</b>	<b>-12,628.2</b>	<b>-89,077.6</b>	<b>-96,222.0</b>	<b>-8,411.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-2,09,611.7</b>	<b>-26,50,301.5</b>	<b>-20,38,211.9</b>	<b>-37,05,064.1</b>	<b>-12,628.1</b>	<b>-89,077.6</b>	<b>-96,222.0</b>	<b>-8,411.6</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-12,77,170.9</b>	<b>-1.5</b>	<b>-38,211.9</b>	<b>-11,29,914.1</b>	<b>-14,753.9</b>	<b>-89,077.6</b>	<b>-96,222.0</b>	<b>-8,411.6</b>
a) Opening Balance	20,042.9	20,042.8	-12,57,128.0	-12,95,339.9	-243.2	-44,778.1	-14,997.1	-1,11,219.0
b) Closing Balance	-12,57,128.0	20,041.2	-12,95,339.9	-24,25,254.0	-14,997.1	-1,33,855.7	-1,11,219.0	-1,19,630.7
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>10,67,559.3</b>	<b>-26,50,300.0</b>	<b>-20,00,000.0</b>	<b>-25,75,150.0</b>	-	-	-	-
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	<b>2,125.7</b>	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>22,08,617.9</b>	<b>31,83,652.9</b>	<b>1,03,24,974.1</b>	<b>1,09,07,813.2</b>	<b>16,27,340.3</b>	<b>17,46,198.9</b>	<b>17,91,636.4</b>	<b>13,93,738.1</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>4,72,326.2</b>	<b>4,62,715.3</b>	<b>6,54,878.7</b>	<b>7,21,026.8</b>	<b>1,67,278.5</b>	<b>2,14,118.9</b>	<b>2,59,556.4</b>	<b>2,45,505.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>2,74,227.9</b>	<b>3,81,168.0</b>	<b>5,71,988.5</b>	<b>5,86,950.6</b>	<b>1,32,186.1</b>	<b>1,69,668.0</b>	<b>2,12,807.8</b>	<b>1,95,375.1</b>
<b>1. Development (a + b)</b>	<b>2,60,513.5</b>	<b>3,60,247.2</b>	<b>5,45,635.3</b>	<b>5,65,716.1</b>	<b>1,23,900.1</b>	<b>54,968.0</b>	<b>1,94,390.0</b>	<b>73,405.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>87,446.8</b>	<b>89,910.9</b>	<b>1,49,023.9</b>	<b>1,87,321.8</b>	<b>30,551.1</b>	<b>46,734.8</b>	<b>70,810.5</b>	<b>38,599.9</b>
1. Education, Sports, Art and Culture	17,347.8	13,000.0	17,928.7	28,000.0	2,456.0	-	4,375.1	650.0
2. Medical and Public Health	3,216.8	4,102.0	8,120.0	9,400.0	13,387.7	11,670.0	14,775.0	14,440.5
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	35,513.4	28,880.3	33,213.6	47,594.6	10,397.9	24,798.8	34,144.5	5,142.5
5. Housing	5,091.5	8,051.6	6,403.6	26,481.7	-	-	-	-
6. Urban Development	24,364.1	33,034.0	77,384.1	59,800.5	2,553.0	10,266.0	14,963.4	18,266.8
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-	311.9	-	1,156.2	-
8. Social Security and Welfare	1,708.3	2,643.0	5,773.9	14,510.0	1,144.8	-	1,290.4	100.0
9. Others*	205.0	200.0	200.0	1,535.0	299.9	-	106.0	-
<b>(b) Economic Services (1 to 10)</b>	<b>1,73,066.7</b>	<b>2,70,336.3</b>	<b>3,96,611.5</b>	<b>3,78,394.4</b>	<b>93,349.0</b>	<b>8,233.2</b>	<b>1,23,579.5</b>	<b>34,805.2</b>
1. Agriculture and Allied Activities (i to xi)	570.3	3,359.0	2,759.0	3,527.0	14,815.3	1.0	16,913.9	8,107.2
i) Crop Husbandry	28.7	650.0	650.0	500.0	8,981.5	1.0	2,125.3	7,827.3
ii) Soil and Water Conservation	113.4	506.0	506.0	581.9	-	-	-	-
iii) Animal Husbandry	-	-	-	-	1,984.4	-	1,306.0	237.5
iv) Dairy Development	-	500.0	500.0	793.1	-	-	-	-
v) Fisheries	2.7	200.0	-	250.0	-	-	-	-
vi) Forestry and Wild Life	30.7	90.0	90.0	110.0	-	-	-	-
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	52.0	52.0	-	700.0	-	2,440.3	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	214.8	1,261.0	861.0	1,092.0	-	-	-	-
xi) Others @	180.0	100.0	100.0	200.0	3,149.5	-	11,042.3	42.3
2. Rural Development	1,100.0	2,065.0	24,914.0	4,425.3	250.5	-	73.5	-
3. Special Area Programmes of which: Hill Areas	47.4	2,005.0	2,005.0	3,505.0	-	-	-	-
4. Irrigation and Flood Control	6,841.3	15,725.0	12,268.4	15,382.5	2,302.4	7,500.0	8,450.0	8,839.4
5. Energy	57,500.0	44,800.0	1,10,800.0	84,785.0	4,573.5	732.2	7,563.6	5,178.6
6. Industry and Minerals (i to iv)	1,058.6	1,875.0	875.0	2,711.0	200.0	-	-	-
i) Village and Small Industries	1,058.6	1,860.0	860.0	2,711.0	200.0	-	-	-
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	-	15.0	15.0	-	-	-	-	-



Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	99,919.2	1,08,704.3	1,31,315.1	1,46,183.6	32,303.9	-	60,202.0	12,546.5
i) Roads and Bridges	99,819.2	1,06,915.3	1,28,826.1	1,41,760.0	29,985.8	-	59,398.6	12,546.5
ii) Others **	100.0	1,789.0	2,489.0	4,423.6	2,318.2	-	803.4	-
8. Communications	-	-	-	-	7,250.0	-	-	-
9. Science, Technology and Environment	-	-	-	-	139.7	-	-	-
10. General Economic Services (i + ii)	6,029.9	91,803.0	1,11,675.0	1,17,875.0	31,513.7	-	30,376.5	133.6
i) Tourism	979.9	4,300.0	3,100.0	5,650.0	947.3	-	290.0	133.6
ii) Others @@	5,050.0	87,503.0	1,08,575.0	1,12,225.0	30,566.5	-	30,086.5	-
<b>2. Non-Development (General Services)</b>	<b>13,714.5</b>	<b>20,920.8</b>	<b>26,353.2</b>	<b>21,234.5</b>	<b>8,286.0</b>	<b>1,14,700.0</b>	<b>18,417.8</b>	<b>1,21,970.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>3,72,631.6</b>	<b>96,335.3</b>	<b>96,335.3</b>	<b>1,47,109.0</b>	<b>2,57,965.6</b>	<b>1,40,921.7</b>	<b>1,40,921.7</b>	<b>42,663.0</b>
1. Market Loans	38,500.0	44,000.0	44,000.0	87,300.0	18,575.0	26,000.0	26,000.0	26,000.0
2. Loans from LIC	-	-	-	-	1,271.0	862.6	862.6	550.0
3. Loans from National Bank for Agriculture and Rural Development	10,553.0	12,800.0	12,800.0	14,500.0	9,839.5	11,938.5	11,938.5	13,690.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	538.7	539.0	539.0	539.0	624.4	163.9	163.9	170.0
6. WMA from RBI	1,80,307.5	20,900.0	20,900.0	20,900.0	2,25,441.6	1,00,000.0	1,00,000.0	3.0
7. Special Securities issued to NSSF	5,375.3	5,400.0	5,400.0	5,400.0	1,701.4	1,430.0	1,430.0	1,700.0
8. Others (including 106)	1,37,357.1	12,696.3	12,696.3	18,470.0	512.7	526.7	526.7	550.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>2,321.9</b>	<b>2,456.0</b>	<b>2,456.0</b>	<b>2,720.0</b>	<b>2,349.3</b>	<b>3,329.2</b>	<b>3,329.2</b>	<b>6,420.0</b>
1. State Plan Schemes	1,983.6	1,969.8	1,969.8	1,940.6	2,349.3	2,600.0	2,600.0	2,700.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	23.2	23.2	23.2	23.2	-	-	-	-
4. Non-Plan Loans	19.3	18.0	18.0	15.0	-	729.2	729.2	3,720.0
5. Ways and Means Advances from Centre	34.0	22.2	22.2	12.8	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	261.8	422.8	422.8	728.4	-	-	-	-
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>3,452.3</b>	<b>3,656.0</b>	<b>4,998.9</b>	<b>5,147.2</b>	<b>219.2</b>	<b>200.0</b>	<b>2,497.7</b>	<b>1,050.0</b>
<b>1. Development Purposes (a + b)</b>	<b>1,110.4</b>	<b>656.0</b>	<b>1,998.9</b>	<b>1,647.2</b>	<b>219.2</b>	<b>200.0</b>	<b>545.8</b>	<b>600.0</b>
<b>a) Social Services (1 to 7)</b>	<b>12.5</b>	<b>100.0</b>	<b>100.0</b>	<b>100.0</b>	<b>-</b>	<b>200.0</b>	<b>202.3</b>	<b>600.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	12.5	100.0	100.0	100.0	-	200.0	202.3	600.0
7. Others	-	-	-	-	-	-	-	-

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>1,097.9</b>	<b>556.0</b>	<b>1,898.9</b>	<b>1,547.2</b>	<b>219.2</b>	-	<b>343.5</b>	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	219.2	-	343.5	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	556.0	556.0	142.0	-	-	-	-
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	1,097.9	-	1,342.9	1,405.2	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>2,341.9</b>	<b>3,000.0</b>	<b>3,000.0</b>	<b>3,500.0</b>	-	-	<b>1,951.9</b>	<b>450.0</b>
a) Government Servants (other than Housing)	2,341.9	3,000.0	3,000.0	3,500.0	-	-	-	450.0
b) Miscellaneous	-	-	-	-	-	-	1,951.9	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>36,706.9</b>	<b>35,190.0</b>	<b>39,803.0</b>	<b>41,793.0</b>	<b>1,06,505.4</b>	<b>77,700.0</b>	<b>77,700.0</b>	<b>72,500.0</b>
1. State Provident Funds	36,706.9	35,190.0	39,803.0	41,793.0	1,04,271.3	76,000.0	76,000.0	70,700.0
2. Others	-	-	-	-	2,234.1	1,700.0	1,700.0	1,800.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>14,816.0</b>	<b>18,382.2</b>	<b>19,026.3</b>	<b>20,291.1</b>	<b>9,290.8</b>	<b>15,180.0</b>	<b>15,180.0</b>	<b>14,630.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	8,156.2	8,762.0	9,441.0	10,752.0	5,226.0	6,480.0	6,480.0	6,480.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	6,659.8	9,620.2	9,585.3	9,539.0	4,064.8	8,700.0	8,700.0	8,150.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>79,667.4</b>	<b>1,12,580.8</b>	<b>1,19,770.1</b>	<b>1,03,636.3</b>	<b>1,69,723.5</b>	<b>1,63,350.0</b>	<b>1,63,350.0</b>	<b>1,55,300.0</b>
1. Civil Deposits	48,178.9	82,781.8	91,540.0	74,116.2	1,69,471.7	1,62,500.0	1,62,500.0	1,55,300.0
2. Deposits of Local Funds	-	-	-	-	-	-	-	-
3. Civil Advances	8,258.8	-	4,589.0	4,818.0	251.7	800.0	800.0	-
4. Others	23,229.7	29,799.0	23,641.0	24,702.1	-	50.0	50.0	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>11,25,041.4</b>	<b>21,33,765.3</b>	<b>91,28,730.0</b>	<b>96,41,207.0</b>	<b>6,44,140.4</b>	<b>9,00,000.0</b>	<b>9,00,000.0</b>	<b>6,05,000.0</b>
1. Suspense	3,801.8	7,668.3	7,667.9	8,051.0	-35,368.1	3,00,000.0	3,00,000.0	5,000.0
2. Cash Balance Investment Accounts	11,21,133.0	21,26,097.0	16,26,803.1	17,64,184.0	6,35,919.0	6,00,000.0	6,00,000.0	6,00,000.0
3. Deposits with RBI	-	-	74,93,532.0	78,68,209.0	-	-	-	-
4. Others	106.6	-	727.0	763.0	43,589.5	-	-	-
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,99,752.5</b>	<b>4,00,119.3</b>	<b>3,41,866.0</b>	<b>3,58,959.0</b>	<b>3,04,960.0</b>	<b>2,75,850.0</b>	<b>2,75,850.0</b>	<b>3,00,800.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-4,390.9</b>	<b>2,22,826.7</b>	<b>3,89,361.7</b>	<b>3,86,196.8</b>	<b>18,989.2</b>	<b>41,786.8</b>	<b>22,096.4</b>	<b>56,495.1</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>20,541.4</b>	<b>-2,60,892.9</b>	<b>-4,59,850.6</b>	<b>-3,86,196.8</b>	<b>-19,352.8</b>	<b>-40,636.8</b>	<b>-30,374.3</b>	<b>-56,495.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>16,150.5</b>	<b>-38,066.1</b>	<b>-70,488.9</b>	<b>-</b>	<b>-363.6</b>	<b>1,150.0</b>	<b>-8,277.9</b>	<b>-</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>16,150.5</b>	<b>-38,066.2</b>	<b>-70,488.9</b>	<b>-</b>	<b>-363.6</b>	<b>1,150.0</b>	<b>-8,277.9</b>	<b>-</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>9,845.5</b>	<b>-15,210.6</b>	<b>-286.0</b>	<b>702.0</b>	<b>16,461.4</b>	<b>1,150.0</b>	<b>-8,277.9</b>	<b>-</b>
a) Opening Balance	-5,953.5	14,539.1	3,892.1	3,606.1	-50,748.5	-64,001.6	-34,287.2	-42,565.1
b) Closing Balance	3,892.1	-671.5	3,606.1	4,308.1	-34,287.2	-62,851.6	-42,565.1	-42,565.1
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>6,305.0</b>	<b>-22,855.6</b>	<b>-70,202.9</b>	<b>-702.0</b>	<b>-16,825.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>22,87,495.5</b>	<b>17,96,510.1</b>	<b>18,16,896.8</b>	<b>16,86,112.8</b>	<b>15,81,32,514.5</b>	<b>7,10,65,927.0</b>	<b>7,05,33,128.9</b>	<b>8,02,80,040.7</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>3,50,805.3</b>	<b>2,48,600.1</b>	<b>3,87,770.8</b>	<b>3,33,499.8</b>	<b>49,43,383.5</b>	<b>72,23,856.1</b>	<b>66,91,058.0</b>	<b>81,43,697.7</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>2,70,421.5</b>	<b>1,80,331.5</b>	<b>3,19,717.5</b>	<b>2,59,141.4</b>	<b>33,34,941.2</b>	<b>51,68,256.0</b>	<b>46,15,234.1</b>	<b>58,19,540.6</b>
<b>1. Development (a + b)</b>	<b>2,25,730.5</b>	<b>1,34,342.5</b>	<b>2,70,217.0</b>	<b>2,04,349.1</b>	<b>31,40,216.8</b>	<b>49,10,669.2</b>	<b>43,56,169.5</b>	<b>55,02,893.0</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,09,408.5</b>	<b>66,332.9</b>	<b>1,12,960.2</b>	<b>1,13,859.3</b>	<b>8,56,282.6</b>	<b>13,59,419.3</b>	<b>10,76,296.1</b>	<b>20,01,053.4</b>
1. Education, Sports, Art and Culture	23,328.9	34,790.2	28,161.8	41,095.4	2,19,231.5	1,67,249.5	1,38,190.4	2,04,629.2
2. Medical and Public Health	43,821.8	8,117.4	7,252.7	3,642.5	2,14,869.3	3,34,140.6	3,28,674.1	3,73,985.7
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	8,095.3	7,336.7	9,171.3	6,095.4	2,52,667.5	5,76,745.0	2,73,000.0	8,46,613.4
5. Housing	2,769.0	3,903.2	10,366.8	3,821.5	54,638.0	88,057.4	93,277.1	1,07,799.4
6. Urban Development	29,875.8	10,856.6	54,676.2	37,477.2	51,689.8	85,750.0	1,08,350.1	2,78,619.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	423.6	315.0	1,765.0	20,200.0	41,438.9	84,958.0	1,02,825.0	1,43,784.7
8. Social Security and Welfare	573.2	323.4	860.8	993.0	3,565.1	3,618.9	6,379.5	14,921.7
9. Others*	520.9	690.5	705.5	534.3	18,182.6	18,900.0	25,600.0	30,700.1
<b>(b) Economic Services (1 to 10)</b>	<b>1,16,321.9</b>	<b>68,009.6</b>	<b>1,57,256.7</b>	<b>90,489.8</b>	<b>22,83,934.3</b>	<b>35,51,249.8</b>	<b>32,79,873.4</b>	<b>35,01,839.6</b>
1. Agriculture and Allied Activities (i to xi)	9,183.0	14,888.5	18,903.4	19,125.4	37,342.0	50,741.4	52,731.5	50,187.7
i) Crop Husbandry	2,766.0	1,001.1	3,001.1	1,100.0	8,198.5	12,000.0	12,000.0	15,300.0
ii) Soil and Water Conservation	362.2	2,204.5	1,370.8	675.0	-	-	-	-
iii) Animal Husbandry	171.0	-	-	350.0	5,630.0	5,850.0	5,850.0	372.0
iv) Dairy Development	-	-	-	-	2,777.1	-	-	-
v) Fisheries	709.7	150.0	150.0	120.0	2,903.9	6,000.0	2,000.0	7,000.0
vi) Forestry and Wild Life	3,670.0	7,033.0	5,981.5	8,149.5	798.2	500.0	1,200.0	2,670.0
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	504.1	300.0	300.0	330.9	-	31.1	1,241.1	1,845.6
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	-	-	-	-	17,034.3	22,360.2	26,440.3	22,700.0
xi) Others @	1,000.0	4,200.0	8,100.0	8,400.0	-	4,000.0	4,000.0	300.0
2. Rural Development	1,600.0	400.0	2,484.5	440.0	-	200.0	3,55,426.0	1,00,000.0
3. Special Area Programmes of which: Hill Areas	11,707.9	10,991.8	13,392.6	7,303.8	29,341.7	7,04,313.5	75,244.3	43,850.0
4. Irrigation and Flood Control	1,291.1	8,144.9	11,802.5	28,153.6	7,41,356.3	8,54,940.9	10,73,957.0	10,67,092.4
5. Energy	6,004.7	2,022.3	13,033.2	2,338.6	3,07,159.5	2,78,639.9	2,61,672.9	2,84,104.3
6. Industry and Minerals (i to iv)	3,343.0	198.0	516.0	517.5	33,192.2	1,76,623.3	57,193.3	96,500.0
i) Village and Small Industries	2,943.0	198.0	416.0	40.0	3,001.7	28,000.0	22,302.5	26,000.0
ii) Iron and Steel Industries	-	-	-	-	690.5	10,623.2	1,872.8	-
iii) Non-Ferrous Mining and Metallurgical Industries	400.0	-	100.0	477.5	-	-	-	-
iv) Others #	-	-	-	-	29,500.0	1,38,000.0	33,018.0	70,499.9

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	82,478.2	30,858.5	81,136.4	32,031.0	10,84,809.4	14,33,023.0	13,70,429.0	18,01,851.4
i) Roads and Bridges	81,978.2	30,180.0	79,951.2	31,403.0	9,86,061.4	13,32,748.0	12,56,954.0	15,86,471.4
ii) Others **	500.0	678.5	1,185.3	628.0	98,748.1	1,00,275.0	1,13,475.0	2,15,380.0
8. Communications	-	-	-	-	-	-	0.6	-
9. Science, Technology and Environment	150.0	-	-	-	-	-	-	-
10. General Economic Services (i + ii)	564.0	505.5	15,988.1	580.0	50,733.2	52,767.8	33,218.8	58,253.8
i) Tourism	78.8	155.0	1,187.6	300.0	27,545.0	47,457.0	30,616.0	49,528.0
ii) Others @@	485.3	350.5	14,800.5	280.0	23,188.3	5,310.8	2,602.8	8,725.8
<b>2. Non-Development (General Services)</b>	<b>44,691.1</b>	<b>45,989.1</b>	<b>49,500.5</b>	<b>54,792.3</b>	<b>1,94,724.4</b>	<b>2,57,586.8</b>	<b>2,59,064.6</b>	<b>3,16,647.6</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>5,30,182.2</b>	<b>6,16,156.5</b>	<b>4,37,874.4</b>	<b>4,20,413.4</b>	<b>12,77,385.1</b>	<b>14,39,957.0</b>	<b>14,03,681.0</b>	<b>16,92,156.0</b>
1. Market Loans	65,500.0	53,500.0	53,500.0	60,000.0	7,50,000.4	3,93,804.5	4,66,804.5	3,00,131.1
2. Loans from LIC	82.7	82.7	8.6	8.6	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	2,080.4	2,093.1	2,109.4	2,081.8	2,64,031.2	2,80,398.3	2,80,398.3	2,96,809.1
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	727.3	727.3	713.9	713.9	-	-	-	-
6. WMA from RBI	4,52,080.2	5,50,000.0	3,72,203.0	3,50,000.0	-	-	-	-
7. Special Securities issued to NSSF	1,312.9	1,325.0	1,325.0	1,325.0	88,253.5	88,253.5	88,253.5	88,253.5
8. Others (including 106)	8,398.8	8,428.4	8,014.5	6,284.2	1,75,099.9	6,77,500.8	5,68,224.8	10,06,962.2
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>2,246.8</b>	<b>2,055.5</b>	<b>2,325.5</b>	<b>3,888.5</b>	<b>1,15,297.8</b>	<b>4,38,643.0</b>	<b>4,38,643.0</b>	<b>4,17,000.0</b>
1. State Plan Schemes	2,122.2	1,880.0	2,150.0	2,150.0	84,528.5	70,795.9	70,795.9	42,153.9
2. Central Plan Schemes	64.9	69.3	69.3	69.3	-	-	-	-
3. Centrally Sponsored Schemes	43.2	43.0	43.0	43.0	47.1	47.1	47.1	3.8
4. Non-Plan Loans	-	-	-	-	182.9	181.9	181.9	164.8
5. Ways and Means Advances from Centre	16.5	16.6	16.6	16.6	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	-	46.5	46.5	1,609.5	30,539.2	3,67,618.0	3,67,618.0	3,74,677.5
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>35.0</b>	<b>56.5</b>	<b>56.5</b>	<b>56.5</b>	<b>2,15,759.5</b>	<b>1,77,000.2</b>	<b>2,33,500.0</b>	<b>2,15,001.1</b>
<b>1. Development Purposes (a + b)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>2,03,967.9</b>	<b>1,69,500.1</b>	<b>2,21,000.0</b>	<b>2,00,001.1</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>1,08,800.5</b>	<b>95,000.0</b>	<b>1,19,999.8</b>	<b>1,20,000.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	38,800.5	25,000.0	49,999.8	50,000.0
7. Others	-	-	-	-	70,000.0	70,000.0	70,000.0	70,000.0

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	-	-	-	-	95,167.4	74,500.1	1,01,000.1	80,001.1
1. Crop Husbandry	-	-	-	-	20,000.0	-	1,000.0	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	5,000.0	0.1	0.1	0.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	70,114.4	74,500.0	1,00,000.0	80,000.0
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	53.0	-	-	1.0
<b>2. Non-Development Purposes (a + b)</b>	<b>35.0</b>	<b>56.5</b>	<b>56.5</b>	<b>56.5</b>	<b>11,791.6</b>	<b>7,500.0</b>	<b>12,500.0</b>	<b>15,000.0</b>
a) Government Servants (other than Housing)	35.0	56.5	56.5	56.5	11,791.6	7,500.0	12,500.0	15,000.0
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	40,000.0	40,000.0	40,000.0
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>62,463.4</b>	<b>46,800.0</b>	<b>78,810.0</b>	<b>62,000.0</b>	<b>5,19,526.5</b>	<b>6,70,932.8</b>	<b>6,70,932.8</b>	<b>7,58,154.1</b>
1. State Provident Funds	60,776.0	45,000.0	75,310.0	60,000.0	5,09,085.1	6,66,587.0	6,66,587.0	7,53,243.3
2. Others	1,687.4	1,800.0	3,500.0	2,000.0	10,441.4	4,345.8	4,345.8	4,910.8
<b>VIII. Reserve Funds (1 to 4)</b>	<b>74,794.4</b>	<b>28,250.0</b>	<b>13,250.0</b>	<b>28,250.0</b>	<b>24,58,094.9</b>	<b>15,26,909.6</b>	<b>15,26,909.6</b>	<b>17,25,408.8</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	0.1	0.1	0.2
2. Sinking Funds	59,922.3	15,000.0	-	15,000.0	1,23,251.0	0.1	0.1	0.1
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	14,872.1	13,250.0	13,250.0	13,250.0	23,34,844.0	15,26,909.4	15,26,909.4	17,25,408.4
<b>IX. Deposits and Advances (1 to 4)</b>	<b>78,944.5</b>	<b>67,800.0</b>	<b>1,09,803.0</b>	<b>57,303.0</b>	<b>31,98,082.7</b>	<b>55,82,661.4</b>	<b>55,82,661.4</b>	<b>63,08,408.4</b>
1. Civil Deposits	41,603.5	30,000.0	40,000.0	10,000.0	24,64,626.0	47,21,271.4	47,21,271.4	53,35,037.5
2. Deposits of Local Funds	-	-	-	-	2,51,816.5	3,82,907.9	3,82,907.9	4,32,686.0
3. Civil Advances	1,220.3	1,800.0	1,800.0	1,800.0	1,03,005.4	50,296.6	50,296.6	56,835.2
4. Others	36,120.7	36,000.0	68,003.0	45,503.0	3,78,634.8	4,28,185.5	4,28,185.5	4,83,849.7
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>10,08,771.2</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>6,55,000.0</b>	<b>14,34,06,708.3</b>	<b>5,24,30,139.7</b>	<b>5,24,30,139.7</b>	<b>5,92,46,058.6</b>
1. Suspense	1,646.4	5,000.0	5,000.0	5,000.0	-3,756.4	2,585.1	2,585.1	2,921.9
2. Cash Balance Investment Accounts	9,30,216.0	6,00,000.0	6,00,000.0	6,00,000.0	3,39,88,912.7	5,24,07,755.7	5,24,07,755.7	5,92,20,764.0
3. Deposits with RBI	-	-	-	-	10,94,20,133.8	2.0	2.0	2.3
4. Others	76,908.8	50,000.0	50,000.0	50,000.0	1,418.2	19,796.9	19,796.9	22,370.5
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,59,636.5</b>	<b>2,00,060.0</b>	<b>2,00,060.0</b>	<b>2,00,060.0</b>	<b>36,06,718.5</b>	<b>35,91,427.4</b>	<b>35,91,427.4</b>	<b>40,58,313.2</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>68,890.3</b>	<b>68,176.7</b>	<b>44,248.7</b>	<b>1,14,064.2</b>	<b>19,45,621.2</b>	<b>26,73,856.1</b>	<b>22,41,058.1</b>	<b>27,43,697.7</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-67,587.3</b>	<b>-72,177.1</b>	<b>-1,08,764.7</b>	<b>-1,16,046.9</b>	<b>-42,67,398.0</b>	<b>-50,20,109.3</b>	<b>-45,87,311.2</b>	<b>-28,34,815.9</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>1,303.0</b>	<b>-4,000.3</b>	<b>-64,516.0</b>	<b>-1,982.7</b>	<b>-23,21,776.8</b>	<b>-23,46,253.1</b>	<b>-23,46,253.1</b>	<b>-91,118.1</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>1,303.0</b>	<b>-4,000.3</b>	<b>-64,516.0</b>	<b>-1,982.7</b>	<b>-23,21,776.8</b>	<b>-23,46,253.1</b>	<b>-23,46,253.1</b>	<b>-91,118.1</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>72,043.0</b>	<b>-4,000.3</b>	<b>-86,719.0</b>	<b>-1,982.7</b>	<b>-4,573.2</b>	-	-	-
a) Opening Balance	-39,962.9	-1,33,416.7	-1,876.0	-88,595.0	4,463.9	24,218.0	-109.3	-109.3
b) Closing Balance	32,080.1	-1,37,417.0	-88,595.0	-90,577.7	-109.3	24,218.0	-109.3	-109.3
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-48,537.0</b>	-	-	-	<b>-23,17,203.6</b>	<b>-23,46,253.1</b>	<b>-23,46,253.1</b>	<b>-91,118.1</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-22,203.0</b>	-	<b>22,203.0</b>	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,00,71,871.8</b>	<b>4,95,45,818.4</b>	<b>5,44,62,560.9</b>	<b>4,99,06,633.7</b>	<b>4,22,41,690.6</b>	<b>4,91,04,823.6</b>	<b>5,53,86,130.2</b>	<b>5,27,98,288.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>64,97,138.1</b>	<b>66,70,879.6</b>	<b>68,01,232.9</b>	<b>67,10,085.9</b>	<b>40,79,226.5</b>	<b>66,97,280.1</b>	<b>64,21,780.7</b>	<b>75,24,770.1</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>6,66,722.8</b>	<b>10,35,452.6</b>	<b>6,40,629.0</b>	<b>7,44,503.2</b>	<b>19,79,828.1</b>	<b>38,06,146.8</b>	<b>34,84,351.3</b>	<b>44,21,648.0</b>
<b>1. Development (a + b)</b>	<b>6,44,224.0</b>	<b>9,62,132.2</b>	<b>6,10,755.9</b>	<b>6,87,958.1</b>	<b>19,25,582.4</b>	<b>36,77,018.0</b>	<b>34,20,498.7</b>	<b>42,92,582.4</b>
<b>(a) Social Services (1 to 9)</b>	<b>4,04,121.3</b>	<b>5,26,273.2</b>	<b>3,29,460.7</b>	<b>3,80,093.2</b>	<b>8,85,068.0</b>	<b>18,71,101.4</b>	<b>16,17,714.3</b>	<b>20,56,520.4</b>
1. Education, Sports, Art and Culture	18,322.5	85,853.0	60,834.9	55,291.9	1,44,663.3	1,90,086.8	3,06,776.4	2,55,658.3
2. Medical and Public Health	65,460.2	41,073.1	28,988.1	55,249.0	2,30,049.4	4,02,615.3	3,68,787.7	4,18,098.5
3. Family Welfare	—	—	—	—	—	—	—	—
4. Water Supply and Sanitation	59,981.3	1,00,334.0	40,078.5	53,176.2	2,37,272.8	5,28,499.0	4,55,371.1	6,07,370.8
5. Housing	3,358.4	20.6	369.8	21.6	5,663.1	13,979.2	8,051.0	11,707.8
6. Urban Development	2,27,001.9	2,42,255.5	1,71,668.3	1,16,927.0	1,94,562.5	6,24,981.5	3,63,512.4	6,28,819.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	19,355.0	30,901.0	16,635.1	80,152.4	55,858.3	76,687.1	75,195.0	82,959.6
8. Social Security and Welfare	5,284.3	16,553.0	6,222.1	10,647.0	3,245.7	8,087.0	13,443.4	14,542.8
9. Others*	5,357.8	9,283.0	4,664.0	8,628.0	13,753.0	26,165.6	26,577.3	37,363.5
<b>(b) Economic Services (1 to 10)</b>	<b>2,40,102.7</b>	<b>4,35,859.0</b>	<b>2,81,295.1</b>	<b>3,07,865.0</b>	<b>10,40,514.4</b>	<b>18,05,916.6</b>	<b>18,02,784.4</b>	<b>22,36,062.0</b>
1. Agriculture and Allied Activities (i to xi)	14,274.9	8,438.0	231.6	11,761.5	66,300.9	93,264.6	1,03,132.2	80,222.0
i) Crop Husbandry	309.0	3,228.0	220.6	7,240.5	3,415.9	12,775.1	6,118.5	4,673.0
ii) Soil and Water Conservation	—	—	—	4,310.0	—	—	—	—
iii) Animal Husbandry	185.9	210.0	10.0	210.0	12,805.8	9,550.1	11,350.0	6,741.8
iv) Dairy Development	—	—	—	—	—	—	—	—
v) Fisheries	280.0	—	—	—	67.0	187.0	187.0	187.0
vi) Forestry and Wild Life	—	—	—	—	41,699.6	69,548.5	83,220.0	68,163.5
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	—	—	—	—	—	—	—	—
ix) Agricultural Research and Education	—	—	—	—	7,109.0	0.1	—	—
x) Co-operation	13,500.0	5,000.0	1.0	1.0	1,203.6	1,203.7	2,256.6	456.7
xi) Others @	—	—	—	—	—	—	—	—
2. Rural Development	29,787.8	34,500.1	19,833.7	9,302.1	1,03,320.0	1,00,010.1	1,11,303.0	1,01,403.0
3. Special Area Programmes of which: Hill Areas	—	—	—	—	6,198.7	8,760.4	11,883.5	28,760.0
4. Irrigation and Flood Control	1,00,299.0	1,40,204.8	99,225.7	86,230.1	3,42,851.6	6,51,706.6	6,10,680.3	7,17,258.5
5. Energy	6,572.9	8,403.5	4,621.7	12,941.6	1,95,338.0	2,85,484.9	2,29,200.1	2,67,111.4
6. Industry and Minerals (i to iv)	6,001.3	5,330.0	13,200.0	3,150.0	1,079.0	2,901.3	881.1	1,705.0
i) Village and Small Industries	6,001.3	5,330.0	13,200.0	3,150.0	300.0	1,380.1	300.0	726.1
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	—	—	—	—	900.0	—	786.7
iv) Others #	—	—	—	—	779.0	621.3	581.1	192.2

**Appendix IV**

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	68,164.7	2,21,025.3	1,29,521.3	1,71,115.0	2,62,028.4	5,49,868.4	6,80,817.4	9,37,718.7
i) Roads and Bridges	65,928.7	2,14,714.0	1,24,745.0	1,67,232.0	2,59,628.1	5,42,318.3	6,77,617.4	9,37,643.7
ii) Others **	2,236.0	6,311.3	4,776.3	3,883.0	2,400.2	7,550.0	3,200.0	75.1
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	600.0	827.8	129.0	1,037.6	877.0	608.0	1,296.0	1,716.4
10. General Economic Services (i + ii)	14,402.1	17,129.6	14,532.2	12,327.1	62,520.9	1,13,312.3	53,590.8	1,00,166.9
i) Tourism	76.7	205.0	0.0	104.0	2,676.9	5,797.3	2,453.3	9,611.6
ii) Others @@	14,325.5	16,924.6	14,532.2	12,223.1	59,844.1	1,07,515.0	51,137.4	90,555.3
<b>2. Non-Development (General Services)</b>	<b>22,498.8</b>	<b>73,320.4</b>	<b>29,873.1</b>	<b>56,545.1</b>	<b>54,245.7</b>	<b>1,29,128.8</b>	<b>63,852.6</b>	<b>1,29,065.5</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>57,80,589.7</b>	<b>61,40,961.8</b>	<b>69,40,961.7</b>	<b>69,29,502.1</b>	<b>1,24,32,717.5</b>	<b>92,29,652.6</b>	<b>1,72,29,896.3</b>	<b>1,59,16,233.0</b>
1. Market Loans	9,70,000.0	10,72,900.0	10,72,900.0	6,22,250.0	9,04,110.0	17,00,000.1	17,00,000.1	18,80,000.1
2. Loans from LIC	-	-	-	-	239.3	202.0	202.0	188.2
3. Loans from National Bank for Agriculture and Rural Development	36,899.1	38,000.0	38,001.6	40,199.3	1,74,898.6	1,69,886.8	1,70,285.4	1,78,418.0
4. Loans from SBI and other Banks	1,45,323.1	1,31,257.0	1,31,257.0	1,68,248.0	-	-	-	-
5. Loans from National Co-operative Development Corporation	2,087.5	695.8	695.8	695.9	2,248.8	2,350.0	2,137.3	387.0
6. WMA from RBI	-	5,00,000.0	7,00,000.0	9,00,000.0	1,04,91,840.0	65,00,000.0	1,45,00,000.0	1,30,00,000.0
7. Special Securities issued to NSSF	1,84,147.4	1,84,147.4	1,84,145.8	1,84,147.4	1,58,476.0	1,58,476.0	1,58,476.0	1,58,476.0
8. Others (including 106)	44,42,132.5	42,13,961.5	48,13,961.5	50,13,961.5	7,00,904.9	6,98,737.8	6,98,795.7	6,98,763.8
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>56,981.0</b>	<b>21,638.3</b>	<b>21,638.2</b>	<b>57,153.6</b>	<b>1,41,043.3</b>	<b>1,46,929.2</b>	<b>1,57,389.0</b>	<b>1,50,847.5</b>
1. State Plan Schemes	56,715.8	21,387.6	21,387.6	56,903.8	50,905.5	50,905.5	50,905.5	24,586.1
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	264.9	250.4	250.4	249.6	250.2	247.1	247.1	245.6
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	0.2	0.2	0.2	0.2	89,887.6	95,776.6	1,06,236.3	1,26,015.7
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>1,38,167.8</b>	<b>1,04,084.0</b>	<b>29,260.9</b>	<b>47,175.0</b>	<b>17,477.6</b>	<b>14,551.6</b>	<b>50,144.1</b>	<b>36,041.7</b>
<b>1. Development Purposes (a + b)</b>	<b>1,35,377.8</b>	<b>1,00,059.0</b>	<b>26,620.9</b>	<b>43,150.0</b>	<b>17,477.6</b>	<b>14,551.6</b>	<b>50,144.1</b>	<b>36,041.7</b>
<b>a) Social Services (1 to 7)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>30.2</b>	<b>2,390.0</b>	<b>3,360.1</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	2,360.0	3,360.0
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	-	-	-	-	-	-	-	-
7. Others	-	-	-	-	-	30.1	30.0	0.1



### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	PUNJAB				RAJASTHAN			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>1,35,377.8</b>	<b>1,00,059.0</b>	<b>26,620.9</b>	<b>43,150.0</b>	<b>17,477.6</b>	<b>14,521.4</b>	<b>47,754.1</b>	<b>32,681.6</b>
1. Crop Husbandry	-	-	4,500.0	6,750.0	6,323.6	5,844.0	10,844.0	5,844.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	87,610.0	80,000.0	8,000.0	29,000.0	3,500.0	1,500.0	870.0	6,567.0
4. Co-operation	47,514.4	20,001.0	12,000.0	4,400.0	248.8	300.1	100.0	100.1
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	2,340.2	6,800.1	0.1	0.2
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	253.4	58.0	2,120.9	3,000.0	5,065.0	77.1	35,940.0	20,170.3
<b>2. Non-Development Purposes (a + b)</b>	<b>2,790.0</b>	<b>4,025.0</b>	<b>2,640.0</b>	<b>4,025.0</b>	-	-	-	-
a) Government Servants (other than Housing)	2,790.0	4,025.0	2,640.0	4,025.0	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>3,13,302.1</b>	<b>3,06,617.6</b>	<b>3,64,500.0</b>	<b>3,66,235.6</b>	<b>10,08,023.3</b>	<b>10,58,962.6</b>	<b>9,92,359.6</b>	<b>10,10,385.5</b>
1. State Provident Funds	3,08,903.7	3,01,619.6	3,60,000.0	3,61,237.6	6,00,224.9	5,76,539.4	5,40,771.5	5,69,832.0
2. Others	4,398.5	4,998.0	4,500.0	4,998.0	4,07,798.4	4,82,423.2	4,51,588.1	4,40,553.5
<b>VIII. Reserve Funds (1 to 4)</b>	<b>3,55,265.2</b>	<b>3,05,000.0</b>	<b>2,05,000.0</b>	<b>1,30,000.0</b>	<b>16,31,790.0</b>	<b>18,54,307.1</b>	<b>19,13,508.0</b>	<b>17,73,950.7</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	3,22,435.5	2,75,000.0	1,75,000.0	1,00,000.0	-	-	-	70,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	32,829.6	30,000.0	30,000.0	30,000.0	16,31,790.0	18,54,307.1	19,13,508.0	17,03,950.7
<b>IX. Deposits and Advances (1 to 4)</b>	<b>6,92,478.7</b>	<b>6,25,941.2</b>	<b>7,11,540.3</b>	<b>6,25,941.2</b>	<b>2,00,77,177.5</b>	<b>2,32,25,361.0</b>	<b>2,82,12,348.1</b>	<b>2,61,51,718.1</b>
1. Civil Deposits	3,94,475.6	3,65,863.1	3,62,066.6	3,65,863.1	50,18,128.3	59,94,755.7	53,23,990.3	60,44,130.3
2. Deposits of Local Funds	-	-	-	-	96,65,221.9	1,03,04,882.4	1,13,96,377.3	1,13,85,934.8
3. Civil Advances	-	-	-	-	-	0.1	0.1	0.1
4. Others	2,98,003.1	2,60,078.1	3,49,473.7	2,60,078.1	53,93,827.3	69,25,722.7	1,14,91,980.4	87,21,652.9
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,20,64,794.6</b>	<b>4,10,02,839.2</b>	<b>4,55,43,350.6</b>	<b>4,10,02,839.2</b>	<b>36,64,526.6</b>	<b>83,88,011.5</b>	<b>19,65,156.7</b>	<b>19,56,486.5</b>
1. Suspense	1,70,031.5	1,28,258.2	1,25,279.1	1,28,258.2	38.5	44,409.4	10,577.1	1,060.7
2. Cash Balance Investment Accounts	32,44,614.3	34,18,665.6	14,91,310.5	34,18,665.6	36,61,274.0	83,42,659.0	19,52,153.0	19,52,153.0
3. Deposits with RBI	-	3,05,58,768.3	3,55,16,691.7	3,05,58,768.3	-	-	-	-
4. Others	86,50,148.8	68,97,147.0	84,10,069.4	68,97,147.0	3,214.1	943.2	2,426.6	3,272.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>3,569.9</b>	<b>3,283.9</b>	<b>5,680.1</b>	<b>3,283.9</b>	<b>12,89,106.8</b>	<b>13,80,901.3</b>	<b>13,80,977.1</b>	<b>13,80,977.1</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-26,04,505.0</b>	<b>-24,58,878.2</b>	<b>-23,81,172.8</b>	<b>-23,19,814.4</b>	<b>-31,49,136.3</b>	<b>-24,89,567.1</b>	<b>-30,07,192.9</b>	<b>-25,75,810.6</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>24,95,626.2</b>	<b>24,58,878.4</b>	<b>22,90,672.8</b>	<b>23,19,814.5</b>	<b>23,11,764.3</b>	<b>24,98,155.4</b>	<b>30,10,033.9</b>	<b>25,90,034.7</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-1,08,878.9</b>	<b>0.1</b>	<b>-90,500.0</b>	<b>0.1</b>	<b>-8,37,372.0</b>	<b>8,588.3</b>	<b>2,841.0</b>	<b>14,224.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-1,08,877.7</b>	<b>-</b>	<b>-90,500.0</b>	<b>-</b>	<b>-8,37,372.0</b>	<b>8,588.3</b>	<b>2,841.0</b>	<b>14,224.1</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>23,614.0</b>	<b>-</b>	<b>-90,500.0</b>	<b>-</b>	<b>-25,810.0</b>	<b>8,650.3</b>	<b>2,841.0</b>	<b>14,224.1</b>
a) Opening Balance	12,976.0	-2,10,074.0	36,590.0	-53,910.0	18,744.7	38,914.4	-7,065.3	-4,224.3
b) Closing Balance	36,590.0	-2,10,074.0	-53,910.0	-53,910.0	-7,065.3	47,564.7	-4,224.3	9,999.7
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-1,32,491.7</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-8,11,562.0</b>	<b>-61.9</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>23,90,745.3</b>	<b>10,64,463.8</b>	<b>15,89,056.6</b>	<b>25,40,601.8</b>	<b>8,80,53,838.9</b>	<b>2,48,62,247.9</b>	<b>3,35,46,121.1</b>	<b>2,94,49,409.5</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>2,54,471.8</b>	<b>2,48,570.3</b>	<b>3,74,383.6</b>	<b>3,75,290.3</b>	<b>73,89,513.3</b>	<b>1,01,09,128.2</b>	<b>95,49,320.0</b>	<b>1,05,38,700.8</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>2,37,659.7</b>	<b>2,18,794.7</b>	<b>3,44,677.8</b>	<b>3,33,796.1</b>	<b>39,52,991.6</b>	<b>44,36,559.4</b>	<b>42,53,168.2</b>	<b>47,68,130.4</b>
<b>1. Development (a + b)</b>	<b>2,10,380.8</b>	<b>1,89,186.3</b>	<b>2,62,909.0</b>	<b>2,37,301.2</b>	<b>38,48,893.1</b>	<b>43,34,811.9</b>	<b>41,38,099.0</b>	<b>46,13,509.2</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,05,807.0</b>	<b>1,07,337.3</b>	<b>1,53,058.4</b>	<b>1,33,861.3</b>	<b>14,32,377.3</b>	<b>15,52,097.6</b>	<b>14,70,898.5</b>	<b>14,22,174.1</b>
1. Education, Sports, Art and Culture	21,466.6	40,567.4	49,531.1	33,956.9	58,631.2	1,39,033.0	98,738.1	1,35,717.6
2. Medical and Public Health	3,687.4	7,780.3	11,329.4	11,090.4	1,20,120.3	1,14,465.2	92,606.6	55,407.4
3. Family Welfare	—	—	—	—	17,448.0	19,609.6	50,000.0	60,000.0
4. Water Supply and Sanitation	12,041.3	9,997.9	12,283.6	12,065.3	2,47,764.0	5,59,627.7	3,77,419.3	6,15,719.4
5. Housing	45,100.0	669.2	10,370.3	26,087.2	5,563.6	12,834.0	10,934.2	19,620.7
6. Urban Development	22,342.4	45,658.0	66,514.5	13,664.1	8,21,070.7	5,71,880.3	7,00,109.9	4,02,785.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	834.6	1,705.4	1,725.4	32,908.9	75,159.3	85,421.8	89,719.5	92,974.9
8. Social Security and Welfare	334.7	832.1	1,157.1	3,944.6	17,917.3	18,673.5	21,001.5	14,449.1
9. Others*	—	127.1	147.1	143.9	68,703.0	30,552.6	30,369.4	25,499.9
<b>(b) Economic Services (1 to 10)</b>	<b>1,04,573.8</b>	<b>81,849.0</b>	<b>1,09,850.6</b>	<b>1,03,439.8</b>	<b>24,16,515.8</b>	<b>27,82,714.3</b>	<b>26,67,200.5</b>	<b>31,91,335.1</b>
1. Agriculture and Allied Activities (i to xi)	788.5	1,020.1	1,031.8	2,391.1	1,38,947.7	1,80,259.2	1,70,119.0	2,07,232.7
i) Crop Husbandry	262.4	414.1	364.1	233.0	11,753.6	6,056.9	9,985.6	11,192.6
ii) Soil and Water Conservation	—	—	—	—	416.1	2,401.9	2,546.2	722.7
iii) Animal Husbandry	163.7	50.0	50.0	298.5	14,019.7	15,484.8	8,926.7	5,925.1
iv) Dairy Development	—	—	—	—	4,346.6	8,107.8	28,440.5	54,200.0
v) Fisheries	12.1	27.0	27.0	85.9	59,574.7	73,985.0	65,327.5	60,627.8
vi) Forestry and Wild Life	53.2	215.0	340.7	1,497.7	23,226.8	39,166.5	31,445.8	45,677.2
vii) Plantations	—	—	—	—	—	—	—	—
viii) Food Storage and Warehousing	207.0	296.0	210.2	155.5	19,181.7	30,614.1	18,614.1	26,338.4
ix) Agricultural Research and Education	—	—	—	—	286.7	1,000.0	1,174.0	1,500.0
x) Co-operation	90.0	18.0	39.8	120.5	108.4	0.1	0.3	0.1
xi) Others @	—	—	—	—	6,250.3	3,442.1	3,659.0	1,048.9
2. Rural Development	3,392.8	2,325.5	3,169.7	1,174.1	2,00,568.9	1,80,852.5	2,41,548.0	5,42,305.0
3. Special Area Programmes of which: Hill Areas	6,442.3	5,400.0	400.0	12,612.4	7,230.9	7,425.0	2,500.0	5,000.0
4. Irrigation and Flood Control	9,980.3	10,200.0	6,168.0	9,828.9	3,80,626.6	5,07,073.7	4,28,455.3	4,05,943.5
5. Energy	22,546.2	6,480.3	18,295.5	16,288.6	5,798.6	7,227.0	13,073.5	39,430.0
6. Industry and Minerals (i to iv)	6,949.2	94.0	114.8	1,396.9	22,039.3	500.1	7,452.1	11,300.1
i) Village and Small Industries	1,900.0	30.0	30.8	201.9	500.0	500.0	500.0	11,300.0
ii) Iron and Steel Industries	—	—	—	—	—	—	—	—
iii) Non-Ferrous Mining and Metallurgical Industries	—	64.0	84.0	87.6	—	—	—	—
iv) Others #	5,049.2	—	—	1,107.4	21,539.3	0.1	6,952.0	0.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	33,378.1	44,858.8	67,773.1	51,027.0	16,52,608.8	18,80,717.0	17,93,008.3	19,59,241.0
i) Roads and Bridges	33,878.1	44,731.3	67,095.6	50,924.0	14,41,415.8	17,42,096.9	16,79,296.8	17,88,854.9
ii) Others **	500.0	127.5	677.5	103.0	2,11,193.0	1,38,620.1	1,13,711.5	1,70,386.1
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment		75.0	202.0	47.4	-	499.0	-	7,000.0
10. General Economic Services (i + ii)	21,096.5	11,395.3	12,695.8	8,673.3	8,695.0	18,160.8	11,044.4	13,882.8
i) Tourism	21,090.9	11,230.0	12,595.0	8,528.7	5,325.4	8,160.0	6,645.1	11,382.1
ii) Others @@	5.6	165.3	100.8	144.6	3,369.5	10,000.7	4,399.2	2,500.7
<b>2. Non-Development (General Services)</b>	<b>27,278.9</b>	<b>29,608.4</b>	<b>81,768.9</b>	<b>96,494.9</b>	<b>1,04,098.5</b>	<b>1,01,747.5</b>	<b>1,15,069.2</b>	<b>1,54,621.2</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>15,631.2</b>	<b>28,497.8</b>	<b>28,497.8</b>	<b>40,223.5</b>	<b>25,37,678.9</b>	<b>41,70,290.0</b>	<b>41,69,960.4</b>	<b>38,50,888.7</b>
1. Market Loans	9,400.0	21,500.0	21,500.0	33,000.0	18,99,682.2	34,74,915.0	34,74,978.7	31,45,000.0
2. Loans from LIC	890.1	825.8	825.8	708.9	5,535.3	5,401.6	5,401.6	5,247.1
3. Loans from National Bank for Agriculture and Rural Development	3,492.3	4,328.3	4,328.3	4,893.8	2,17,222.5	2,74,606.5	2,74,621.2	2,85,781.2
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	616.6
5. Loans from National Co-operative Development Corporation	5.2	-	-	-	6,252.8	6,480.9	6,072.9	5,420.7
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	1,610.5	1,610.5	1,610.5	1,610.5	1,80,308.1	1,80,308.1	1,80,308.1	1,80,308.1
8. Others (including 106)	233.2	233.2	233.2	10.3	2,28,678.1	2,28,578.0	2,28,578.0	2,28,515.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,143.4</b>	<b>1,142.8</b>	<b>1,142.9</b>	<b>1,135.7</b>	<b>1,72,760.4</b>	<b>2,12,280.6</b>	<b>2,02,587.8</b>	<b>2,66,937.1</b>
1. State Plan Schemes	1,047.5	1,029.8	1,029.8	985.4	1,49,574.6	1,66,793.1	1,47,107.1	1,41,707.0
2. Central Plan Schemes	-	-	-	30.4	-	-	-	-
3. Centrally Sponsored Schemes	10.4	9.6	9.6	9.4	105.6	105.6	105.6	105.6
4. Non-Plan Loans	24.1	33.5	33.5	-	441.1	435.1	435.1	428.7
5. Ways and Means Advances from Centre	22.0	22.0	22.0	14.0	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	39.5	48.0	48.0	96.5	22,639.1	44,946.7	54,940.0	1,24,695.8
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>37.5</b>	<b>135.0</b>	<b>65.1</b>	<b>135.0</b>	<b>7,26,082.4</b>	<b>12,89,998.3</b>	<b>9,23,603.6</b>	<b>16,53,361.3</b>
<b>1. Development Purposes (a + b)</b>	<b>37.5</b>	<b>125.0</b>	<b>55.1</b>	<b>125.0</b>	<b>7,20,772.6</b>	<b>12,79,135.8</b>	<b>9,14,745.3</b>	<b>16,43,228.1</b>
<b>a) Social Services (1 to 7)</b>	<b>37.5</b>	<b>125.0</b>	<b>55.1</b>	<b>125.0</b>	<b>4,82,455.9</b>	<b>8,99,917.1</b>	<b>6,59,883.1</b>	<b>13,58,145.6</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	50.6	-	-	-
5. Housing	-	-	-	-	1,560.0	1,530.0	1,530.0	2,050.0
6. Government Servants (Housing)	37.5	125.0	55.1	125.0	26,629.3	26,559.0	30,325.1	30,295.6
7. Others	-	-	-	-	4,54,216.0	8,71,828.0	6,28,028.0	13,25,800.0

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	SIKKIM				TAMIL NADU			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	-	-	-	-	<b>2,38,316.7</b>	<b>3,79,218.7</b>	<b>2,54,862.2</b>	<b>2,85,082.4</b>
1. Crop Husbandry	-	-	-	-	13,000.0	0.0	12,500.0	0.0
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	25,290.6	0.2	15,561.4	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	37,900.8	2,24,195.0	1,09,312.0	68,315.0
7. Village and Small Industries	-	-	-	-	11,417.9	15,000.0	12,000.0	4,000.0
8. Other Industries and Minerals	-	-	-	-	52,702.0	70,023.4	36,165.4	58,000.1
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	-	-	-	-	98,005.3	70,000.1	69,323.4	1,54,767.3
<b>2. Non-Development Purposes (a + b)</b>	-	<b>10.0</b>	<b>10.0</b>	<b>10.0</b>	<b>5,309.8</b>	<b>10,862.5</b>	<b>8,858.2</b>	<b>10,133.2</b>
a) Government Servants (other than Housing)	-	10.0	10.0	10.0	5,309.8	10,862.5	8,858.2	10,133.2
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>42,416.7</b>	<b>43,050.0</b>	<b>46,545.0</b>	<b>49,736.0</b>	<b>7,32,558.1</b>	<b>7,50,608.9</b>	<b>7,75,415.4</b>	<b>8,46,056.3</b>
1. State Provident Funds	41,812.6	42,500.0	45,995.0	49,000.0	7,24,697.9	7,44,335.0	7,66,090.5	8,36,731.3
2. Others	604.0	550.0	550.0	736.0	7,860.2	6,273.9	9,325.0	9,325.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>30,773.4</b>	<b>34,500.9</b>	<b>31,500.9</b>	<b>43,389.8</b>	<b>7,32,909.5</b>	<b>8,65,787.6</b>	<b>10,61,531.1</b>	<b>12,01,962.7</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	1,500.0	1,500.0	1,500.0	1,500.0	2,03,485.4	3,89,149.6	89,076.7	1,30,357.9
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	29,273.4	33,000.9	30,000.9	41,889.8	5,29,424.2	4,76,638.0	9,72,454.4	10,71,604.8
<b>IX. Deposits and Advances (1 to 4)</b>	<b>38,564.3</b>	<b>40,692.5</b>	<b>45,975.5</b>	<b>42,664.3</b>	<b>1,06,22,337.7</b>	<b>83,15,559.1</b>	<b>67,94,596.2</b>	<b>78,16,301.7</b>
1. Civil Deposits	13,337.3	9,692.5	17,192.4	13,664.3	78,53,971.1	65,37,220.1	47,42,544.0	53,41,219.4
2. Deposits of Local Funds	-	-	-	-	1,87,515.0	1,97,608.1	1,90,098.6	1,92,776.9
3. Civil Advances	-	-	-	-	-	-	-	-
4. Others	25,227.0	31,000.0	28,783.1	29,000.0	25,80,851.7	15,80,731.0	18,61,953.6	22,82,305.4
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>17,37,585.3</b>	<b>6,97,650.1</b>	<b>10,90,651.6</b>	<b>17,34,423.8</b>	<b>6,85,76,905.6</b>	<b>48,20,568.5</b>	<b>1,53,65,251.6</b>	<b>90,45,764.8</b>
1. Suspense	291.1	-	-	670.7	57,83,773.4	-47,79,432.1	-60,14,236.0	-60,14,236.0
2. Cash Balance Investment Accounts	9,79,526.6	6,97,650.0	10,90,651.6	9,91,000.0	3,19,12,065.8	96,00,000.0	2,13,79,486.8	1,50,60,000.0
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	7,57,767.7	-	-	7,42,753.1	3,08,81,066.4	0.5	0.8	0.8
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	<b>2,86,933.9</b>	-	-	<b>2,95,097.6</b>	<b>-385.3</b>	<b>595.6</b>	<b>6.7</b>	<b>6.7</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>47,321.9</b>	<b>4,159.7</b>	<b>92,404.0</b>	<b>49,933.8</b>	<b>-36,21,514.0</b>	<b>-37,54,044.5</b>	<b>-44,90,684.1</b>	<b>-49,27,873.4</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-60,717.9</b>	<b>920.4</b>	<b>-58,507.8</b>	<b>-45,524.3</b>	<b>35,13,661.8</b>	<b>35,07,155.4</b>	<b>44,81,036.5</b>	<b>49,17,733.1</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-13,396.0</b>	<b>5,080.1</b>	<b>33,896.2</b>	<b>4,409.6</b>	<b>-1,07,852.2</b>	<b>-2,46,889.0</b>	<b>-9,647.6</b>	<b>-10,140.3</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-13,396.0</b>	<b>5,080.1</b>	<b>33,896.2</b>	<b>4,409.6</b>	<b>-1,07,852.2</b>	<b>-2,46,889.0</b>	<b>-9,647.6</b>	<b>-10,140.3</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-1,922.6</b>	<b>5,080.1</b>	<b>19,371.2</b>	<b>4,409.6</b>	<b>-32,612.2</b>	<b>2,981.5</b>	<b>10,711.9</b>	<b>-114.4</b>
a) Opening Balance	9,548.7	23,642.7	7,626.1	26,997.3	28,375.0	6,177.0	-4,237.2	6,474.7
b) Closing Balance	7,626.1	28,722.8	26,997.3	31,406.9	-4,237.2	9,158.5	6,474.7	6,360.3
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-11,473.4</b>	-	<b>14,525.0</b>	-	<b>-75,240.0</b>	<b>-2,49,870.5</b>	<b>-20,359.5</b>	<b>-10,025.9</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>2,30,95,331.3</b>	<b>1,71,52,145.6</b>	<b>1,40,17,748.0</b>	<b>1,63,02,487.2</b>	<b>47,56,628.0</b>	<b>25,84,489.1</b>	<b>7,59,964.6</b>	<b>9,26,885.0</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>51,11,608.0</b>	<b>78,61,077.1</b>	<b>63,63,225.6</b>	<b>70,11,418.7</b>	<b>3,12,628.6</b>	<b>5,35,868.1</b>	<b>5,33,867.6</b>	<b>6,63,380.0</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>17,88,058.0</b>	<b>37,52,469.8</b>	<b>44,25,268.1</b>	<b>33,48,650.5</b>	<b>2,02,497.5</b>	<b>4,43,823.2</b>	<b>4,33,375.4</b>	<b>6,06,465.1</b>
<b>1. Development (a + b)</b>	<b>16,67,293.8</b>	<b>35,61,287.6</b>	<b>43,38,798.6</b>	<b>31,37,538.9</b>	<b>1,52,176.1</b>	<b>3,92,881.2</b>	<b>3,81,670.1</b>	<b>5,21,175.1</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,72,610.6</b>	<b>6,33,161.3</b>	<b>9,09,237.9</b>	<b>9,25,466.4</b>	<b>68,368.8</b>	<b>1,87,946.2</b>	<b>1,72,899.7</b>	<b>2,23,593.4</b>
1. Education, Sports, Art and Culture	58,457.6	32,835.7	57,981.9	1,22,515.6	7,376.9	23,454.2	43,364.5	48,612.2
2. Medical and Public Health	80,564.0	2,77,328.1	1,32,013.7	1,99,278.3	7,816.7	13,892.8	9,760.9	19,119.2
3. Family Welfare	7,611.3	536.8	9,300.0	25,353.4	83.3	2,201.5	4,025.4	3,211.0
4. Water Supply and Sanitation	94,138.2	1,70,235.8	5,60,556.9	1,20,938.3	12,758.9	28,780.0	23,564.2	32,794.0
5. Housing	1,493.2	13,200.0	1,973.4	14,200.0	157.4	230.0	110.7	140.0
6. Urban Development	0.2	20,000.0	72,677.0	–	25,894.1	82,888.0	70,281.8	81,316.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	24,522.2	1,17,100.5	70,855.2	4,12,585.7	10,392.3	33,067.6	19,990.9	36,638.0
8. Social Security and Welfare	5,659.6	1,922.5	3,782.4	10,595.1	3,116.1	3,207.2	1,676.4	1,663.0
9. Others*	164.3	2.0	97.4	20,000.0	773.1	225.0	125.0	100.0
<b>(b) Economic Services (1 to 10)</b>	<b>13,94,683.2</b>	<b>29,28,126.3</b>	<b>34,29,560.7</b>	<b>22,12,072.5</b>	<b>83,807.3</b>	<b>2,04,935.0</b>	<b>2,08,770.4</b>	<b>2,97,581.7</b>
1. Agriculture and Allied Activities (i to xi)	9,650.5	29,100.0	7,895.6	28,686.4	18,244.9	30,920.9	24,529.7	61,780.2
i) Crop Husbandry	252.7	500.0	375.0	600.0	813.4	1,765.9	2,179.1	4,982.8
ii) Soil and Water Conservation	–	–	–	–	8.1	840.0	839.0	1,500.0
iii) Animal Husbandry	51.3	200.0	111.4	200.0	1,197.4	2,222.4	2,313.9	2,312.2
iv) Dairy Development	–	–	–	–	–	–	–	–
v) Fisheries	506.5	–	628.0	–	1,447.8	3,072.4	1,660.7	6,642.0
vi) Forestry and Wild Life	8,840.0	24,400.0	4,146.8	24,736.4	11,062.5	15,953.0	11,442.4	40,340.0
vii) Plantations	–	–	–	–	–	–	–	–
viii) Food Storage and Warehousing	–	–	–	–	296.1	1,254.8	741.9	196.6
ix) Agricultural Research and Education	–	4,000.0	2,634.4	3,150.0	20.1	29.5	29.5	29.5
x) Co-operation	–	–	–	–	702.0	624.0	620.7	657.5
xi) Others @	–	–	–	–	2,697.6	5,158.8	4,702.5	5,119.6
2. Rural Development	1,94,628.6	2,95,937.1	2,50,780.1	3,38,952.3	3,239.3	10,663.4	7,024.5	5,861.2
3. Special Area Programmes of which: Hill Areas	–	–	–	–	3,950.5	1,423.3	1,029.7	3,011.0
4. Irrigation and Flood Control	8,14,805.3	10,15,012.7	27,06,503.9	11,59,728.6	6,737.3	12,917.9	18,320.8	13,920.0
5. Energy	–	–	–	–	7,637.9	36,520.0	35,375.4	58,485.0
6. Industry and Minerals (i to iv)	16,488.9	4,755.0	14,739.4	26,258.0	1,936.0	5,781.3	11,085.1	11,224.0
i) Village and Small Industries	–	–	–	–	1,776.8	5,181.3	11,062.0	10,044.0
ii) Iron and Steel Industries	–	–	–	–	–	–	–	–
iii) Non-Ferrous Mining and Metallurgical Industries	–	–	–	–	–	–	–	–
iv) Others #	16,488.9	4,755.0	14,739.4	26,258.0	159.2	600.0	23.1	1,180.0

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	1,67,734.5	4,55,221.5	1,85,491.7	3,13,147.2	36,239.8	99,605.5	1,02,014.9	1,24,061.0
i) Roads and Bridges	1,55,484.5	4,55,221.5	1,31,198.0	3,13,147.2	35,086.8	96,502.0	98,929.4	1,21,601.0
ii) Others **	12,250.0	–	54,293.7	–	1,153.0	3,103.5	3,085.5	2,460.0
8. Communications	–	–	–	–	–	–	–	–
9. Science, Technology and Environment	–	–	–	–	1,268.0	20.0	20.0	220.0
10. General Economic Services (i + ii)	1,91,375.4	11,28,100.0	2,64,150.0	3,45,300.0	4,553.7	7,082.8	9,370.3	19,019.2
i) Tourism	–	–	–	–	400.0	3,251.0	3,006.0	14,801.0
ii) Others @@	1,91,375.4	11,28,100.0	2,64,150.0	3,45,300.0	4,153.7	3,831.8	6,364.3	4,218.2
<b>2. Non-Development (General Services)</b>	<b>1,20,764.2</b>	<b>1,91,182.2</b>	<b>86,469.5</b>	<b>2,11,111.6</b>	<b>50,321.4</b>	<b>50,942.0</b>	<b>51,705.3</b>	<b>85,290.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>94,29,401.8</b>	<b>12,27,893.2</b>	<b>13,19,410.2</b>	<b>16,70,370.2</b>	<b>95,870.1</b>	<b>88,558.4</b>	<b>87,000.4</b>	<b>54,748.0</b>
1. Market Loans	8,33,600.0	9,34,117.0	9,34,117.5	13,11,760.0	64,500.3	55,000.0	55,000.0	15,000.0
2. Loans from LIC	606.2	1,032.4	583.1	1,046.0	687.2	327.4	327.4	75.0
3. Loans from National Bank for Agriculture and Rural Development	1,28,158.1	93,500.0	98,903.4	1,05,620.8	18,609.9	21,000.0	21,000.0	27,000.0
4. Loans from SBI and other Banks	–	–	–	–	–	–	–	–
5. Loans from National Co-operative Development Corporation	883.9	733.8	734.5	650.0	174.3	231.0	673.0	673.0
6. WMA from RBI	82,82,265.7	10,000.0	1,00,000.0	10,000.0	–	–	–	–
7. Special Securities issued to NSSF	82,730.3	87,058.6	82,730.3	1,38,891.8	11,898.3	12,000.0	10,000.0	12,000.0
8. Others (including 106)	1,01,157.6	1,01,451.5	1,02,341.4	1,02,401.6	–	–	–	–
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>51,573.3</b>	<b>42,716.0</b>	<b>32,470.3</b>	<b>39,766.5</b>	<b>3,296.4</b>	<b>3,266.5</b>	<b>3,271.9</b>	<b>1,943.9</b>
1. State Plan Schemes	51,361.8	42,500.0	32,262.9	39,766.5	3,045.6	3,008.8	3,010.3	1,651.0
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	99.9	99.9	99.9	99.9
4. Non-Plan Loans	211.5	216.0	207.3	–	44.0	40.0	39.1	39.0
5. Ways and Means Advances from Centre	–	–	–	–	50.1	41.0	40.8	32.0
6. Other Loans for States/Union Territories with legislature schemes	–	–	–	–	56.8	76.8	81.7	122.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>21,24,840.7</b>	<b>28,47,998.2</b>	<b>6,86,077.0</b>	<b>19,62,631.6</b>	<b>10,964.7</b>	<b>220.0</b>	<b>10,220.0</b>	<b>223.0</b>
<b>1. Development Purposes (a + b)</b>	<b>21,23,028.4</b>	<b>28,40,548.2</b>	<b>6,81,707.2</b>	<b>19,47,891.6</b>	<b>10,964.7</b>	<b>220.0</b>	<b>10,220.0</b>	<b>223.0</b>
<b>a) Social Services (1 to 7)</b>	<b>6,22,442.9</b>	<b>9,55,676.2</b>	<b>2,52,532.4</b>	<b>7,80,602.4</b>	<b>113.8</b>	<b>200.0</b>	<b>200.0</b>	<b>200.0</b>
1. Education, Sports, Art and Culture	–	–	–	–	–	–	–	–
2. Medical and Public Health	47,377.4	12,000.0	–	–	–	–	–	–
3. Family Welfare	–	–	–	–	–	–	–	–
4. Water Supply and Sanitation	2,72,377.9	6,04,334.2	98,649.4	4,84,951.3	–	–	–	–
5. Housing	1,51,089.9	1,54,132.0	1,47,654.2	1,55,351.2	–	–	–	–
6. Government Servants (Housing)	1,597.7	15,200.0	6,228.8	20,300.0	113.8	200.0	200.0	200.0
7. Others	1,50,000.0	1,70,010.0	–	1,20,000.0	–	–	–	–

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	TELANGANA				TRIPURA			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>15,00,585.6</b>	<b>18,84,871.9</b>	<b>4,29,174.8</b>	<b>11,67,289.2</b>	<b>10,850.9</b>	<b>20.0</b>	<b>10,020.0</b>	<b>23.0</b>
1. Crop Husbandry	1,30,765.8	13,861.4	13,851.3	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	850.9	20.0	20.0	23.0
5. Major and Medium Irrigation, etc.	10,76,796.9	15,70,000.0	2,20,015.3	9,87,701.0	-	-	-	-
6. Power Projects	77,122.5	59,069.9	20,067.3	14,463.0	10,000.0	-	10,000.0	-
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	2,15,900.4	2,41,940.7	1,75,240.8	1,65,125.2	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>1,812.3</b>	<b>7,450.0</b>	<b>4,369.8</b>	<b>14,740.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
a) Government Servants (other than Housing)	1,812.3	7,450.0	4,369.8	14,740.0	-	-	-	-
b) Miscellaneous	-	-	-	-	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>24.2</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>628.4</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>1,23,178.3</b>	<b>2,22,625.2</b>	<b>1,47,005.9</b>	<b>2,22,625.2</b>	<b>1,60,327.1</b>	<b>1,41,000.0</b>	<b>1,51,000.0</b>	<b>1,56,600.0</b>
1. State Provident Funds	98,348.3	1,58,382.9	1,13,181.8	1,58,382.9	1,57,596.6	1,38,000.0	1,48,100.0	1,53,600.0
2. Others	24,830.0	64,242.3	33,824.2	64,242.3	2,730.5	3,000.0	2,900.0	3,000.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,59,495.1</b>	<b>3,58,147.4</b>	<b>1,34,162.9</b>	<b>3,58,147.4</b>	<b>77,494.7</b>	<b>67,039.0</b>	<b>21,650.0</b>	<b>58,900.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	83,642.2	83,783.5	1,15,890.8	83,783.5	29,734.5	10,000.0	10,100.0	10,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	75,852.9	2,74,363.9	18,272.1	2,74,363.9	47,760.3	57,039.0	11,550.0	48,900.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>81,29,192.5</b>	<b>87,00,296.0</b>	<b>72,72,701.0</b>	<b>87,00,296.0</b>	<b>55,745.7</b>	<b>55,977.0</b>	<b>44,725.0</b>	<b>39,500.0</b>
1. Civil Deposits	47,20,272.4	51,51,041.2	45,37,082.7	51,51,041.2	50,175.1	39,510.0	35,725.0	32,000.0
2. Deposits of Local Funds	13,59,114.8	16,68,173.8	13,69,204.7	16,68,173.8	-	-	-	-
3. Civil Advances	-	-	-	-	-	1,000.0	-	-
4. Others	20,49,805.3	18,81,080.9	13,66,413.6	18,81,080.9	5,570.6	15,467.0	9,000.0	7,500.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>12,00,122.2</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>41,50,450.2</b>	<b>17,02,368.0</b>	<b>8,690.0</b>	<b>8,471.0</b>
1. Suspense	2,32,281.8	-	-	-	1,094.2	1,113.0	8,690.0	8,471.0
2. Cash Balance Investment Accounts	9,63,925.4	-	-	-	41,49,353.0	17,00,000.0	-	-
3. Deposits with RBI	-	-	-	-	-	-	-	-
4. Others	3,914.9	-	-	-	3.0	1,255.0	-	-
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>89,469.5</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-18.4</b>	<b>82,237.0</b>	<b>32.0</b>	<b>34.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>5,94,364.3</b>	<b>4,88,174.1</b>	<b>1,70,489.1</b>	<b>29,741.6</b>	<b>57,030.5</b>	<b>1,180.8</b>	<b>1,03,348.6</b>	<b>1,78,667.0</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-3,74,472.6</b>	<b>-5,50,509.1</b>	<b>-6,62,624.6</b>	<b>-54,170.2</b>	<b>-2,13,443.0</b>	<b>-1,28,608.1</b>	<b>-1,68,348.6</b>	<b>-2,94,736.0</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>2,19,891.6</b>	<b>-62,335.0</b>	<b>-4,92,135.6</b>	<b>-24,428.6</b>	<b>-1,56,412.5</b>	<b>-1,27,427.2</b>	<b>-65,000.0</b>	<b>-1,16,069.0</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>2,19,891.6</b>	<b>-62,335.0</b>	<b>-4,92,135.6</b>	<b>-24,428.7</b>	<b>-1,56,412.5</b>	<b>-1,27,427.2</b>	<b>-65,000.0</b>	<b>-1,16,069.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-2,903.9</b>	<b>-62,335.0</b>	<b>-4,92,135.6</b>	<b>-24,428.7</b>	<b>5,997.5</b>	<b>-1,26,127.2</b>	<b>-65,000.0</b>	<b>-1,16,069.0</b>
a) Opening Balance	6,383.0	33,686.0	3,479.1	-4,88,656.5	-6,004.8	-71,004.9	-7.3	-65,007.3
b) Closing Balance	3,479.1	-28,649.0	-4,88,656.5	-5,13,085.1	-7.3	-1,97,132.1	-65,007.3	-1,81,076.3
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>2,22,795.5</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-1,62,410.0</b>	<b>-1,300.0</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>



## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,20,44,315.5</b>	<b>35,71,770.3</b>	<b>36,56,410.2</b>	<b>44,62,262.5</b>	<b>30,09,12,253.3</b>	<b>6,51,75,185.9</b>	<b>6,42,52,303.5</b>	<b>6,73,51,425.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>12,36,743.7</b>	<b>17,65,937.5</b>	<b>14,80,263.6</b>	<b>18,41,429.6</b>	<b>1,25,92,748.6</b>	<b>1,77,88,842.2</b>	<b>1,77,59,104.6</b>	<b>1,93,78,238.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>8,19,450.9</b>	<b>13,13,379.6</b>	<b>10,40,321.7</b>	<b>13,77,966.5</b>	<b>93,02,838.8</b>	<b>1,47,49,228.6</b>	<b>1,46,17,711.5</b>	<b>1,54,74,747.4</b>
<b>1. Development (a + b)</b>	<b>6,58,686.8</b>	<b>10,96,284.6</b>	<b>8,60,655.1</b>	<b>10,57,450.5</b>	<b>88,57,880.6</b>	<b>1,36,16,953.5</b>	<b>1,35,07,665.9</b>	<b>1,41,27,535.7</b>
<b>(a) Social Services (1 to 9)</b>	<b>2,01,341.3</b>	<b>3,95,754.5</b>	<b>3,55,216.5</b>	<b>3,10,213.7</b>	<b>35,04,902.1</b>	<b>59,67,098.6</b>	<b>57,18,331.6</b>	<b>57,16,249.6</b>
1. Education, Sports, Art and Culture	47,689.1	66,913.8	68,907.5	72,622.5	3,19,558.5	7,54,833.6	8,01,711.4	8,16,516.5
2. Medical and Public Health	29,937.4	44,962.7	59,610.8	14,549.3	3,78,920.5	6,79,669.0	6,31,780.0	7,07,842.6
3. Family Welfare	-	-	-	-	1,17,089.5	3,27,237.8	3,03,376.4	1,47,411.0
4. Water Supply and Sanitation	55,019.7	66,195.8	96,874.7	44,196.8	12,22,732.1	21,28,917.0	20,05,325.3	23,45,010.0
5. Housing	6,636.8	28,410.1	22,310.1	48,400.1	8,98,405.1	10,99,507.4	10,30,160.0	6,87,074.0
6. Urban Development	51,189.8	71,400.0	65,184.1	61,290.0	3,20,453.1	5,85,202.0	5,84,242.8	5,72,003.1
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	5,699.9	14,483.8	13,282.6	19,036.2	69,352.0	98,820.8	89,215.3	91,983.4
8. Social Security and Welfare	4,357.4	13,078.3	18,736.7	9,868.8	94,303.8	1,41,294.2	1,29,345.2	1,81,291.9
9. Others*	811.2	90,310.0	10,310.0	40,250.0	84,087.6	1,51,616.8	1,43,175.3	1,67,117.0
<b>(b) Economic Services (1 to 10)</b>	<b>4,57,345.5</b>	<b>7,00,530.1</b>	<b>5,05,438.6</b>	<b>7,47,236.8</b>	<b>53,52,978.4</b>	<b>76,49,855.0</b>	<b>77,89,334.3</b>	<b>84,11,286.1</b>
1. Agriculture and Allied Activities (i to xi)	39,548.7	1,10,147.9	90,260.4	1,13,963.1	4,49,508.8	2,26,103.1	2,13,529.0	3,76,919.0
i) Crop Husbandry	2,702.1	30,840.0	15,005.0	24,850.0	11,765.0	45,836.3	42,616.2	24,969.5
ii) Soil and Water Conservation	-	-	-	-	-	1,150.0	1,150.0	160.0
iii) Animal Husbandry	1,758.1	3,300.0	4,500.0	6,500.0	12,078.8	26,655.1	25,354.7	32,847.2
iv) Dairy Development	-	50.0	200.0	4,100.0	-	150.0	135.0	450.0
v) Fisheries	896.9	3,175.0	2,775.0	4,350.0	750.0	14,300.0	12,875.0	27,800.0
vi) Forestry and Wild Life	5,659.4	7,582.8	7,580.4	12,863.0	91,871.4	1,02,166.3	97,296.8	1,08,220.9
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	28,532.2	65,200.0	60,200.0	61,300.0	3,23,300.7	-	-	1,40,822.3
ix) Agricultural Research and Education	-	-	-	-	5,873.3	18,586.6	16,842.4	24,324.0
x) Co-operation	-	-	-	-	3,869.7	16,750.0	16,750.0	16,815.9
xi) Others @	-	-	-	-	-	508.9	508.9	509.4
2. Rural Development	1,91,754.3	1,96,894.0	1,29,641.0	1,58,872.6	7,21,140.6	9,61,743.4	9,56,975.9	8,59,526.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	82,817.1	1,18,666.0	1,64,567.8	1,17,928.0
4. Irrigation and Flood Control	37,459.2	90,587.1	51,122.0	1,55,320.0	3,43,769.4	9,18,633.1	8,32,309.9	9,64,329.2
5. Energy	15,148.8	1,12,744.0	48,950.1	1,21,941.0	10,23,958.1	16,11,512.7	19,73,437.7	19,64,974.4
6. Industry and Minerals (i to iv)	12,039.6	5,642.0	1,400.0	5,060.0	1,39,350.3	1,95,486.8	1,76,934.6	2,47,315.3
i) Village and Small Industries	1,790.7	1,100.0	1,100.0	1,760.0	7,825.2	37,126.8	34,029.6	79,504.3
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	387.3	310.0	310.0	260.0
iv) Others #	10,249.0	4,542.0	300.0	3,300.0	1,31,137.9	1,58,050.0	1,42,595.0	1,67,551.0

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	1,42,106.5	1,68,070.1	1,69,270.1	1,71,155.1	24,75,897.3	34,16,727.0	32,73,776.8	36,88,714.7
i) Roads and Bridges	1,29,817.6	1,40,770.0	1,48,070.0	1,43,820.0	22,42,478.5	31,87,786.0	30,37,005.2	33,63,981.7
ii) Others **	12,288.9	27,300.1	21,200.1	27,335.1	2,33,418.8	2,28,941.0	2,36,771.6	3,24,733.0
8. Communications	-	-	-	-	-	-	-	-
9. Science, Technology and Environment	-	-	-	-	1,140.0	10,100.0	10,100.0	8,475.0
10. General Economic Services (i + ii)	19,288.3	16,445.0	14,795.0	20,925.0	1,15,396.8	1,90,882.9	1,87,702.6	1,83,104.5
i) Tourism	19,288.3	16,445.0	14,795.0	20,925.0	85,320.8	1,40,803.0	1,37,622.7	1,68,007.0
ii) Others @@	-	-	-	-	30,076.1	50,079.9	50,079.9	15,097.5
<b>2. Non-Development (General Services)</b>	<b>1,60,764.2</b>	<b>2,17,095.1</b>	<b>1,79,666.6</b>	<b>3,20,516.1</b>	<b>4,44,958.2</b>	<b>11,32,275.1</b>	<b>11,10,045.7</b>	<b>13,47,211.8</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>8,41,258.4</b>	<b>11,14,642.0</b>	<b>15,64,642.0</b>	<b>19,05,032.0</b>	<b>20,97,022.6</b>	<b>29,58,789.1</b>	<b>19,59,769.7</b>	<b>39,12,841.6</b>
1. Market Loans	1,75,000.5	2,50,060.0	2,50,060.0	2,40,010.0	9,50,004.0	8,00,000.0	8,00,000.0	17,50,000.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	77,972.9	85,000.0	85,000.0	85,000.0	1,91,748.6	2,03,495.0	2,03,495.0	2,05,742.4
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	4,619.8	4,500.0	4,500.0	5,000.0	2,465.8	2,495.3	3,475.8	4,300.0
6. WMA from RBI	4,39,547.5	7,00,000.0	11,50,000.0	15,00,000.0	-	10,00,000.0	-	10,00,000.0
7. Special Securities issued to NSSF	1,44,117.6	75,000.0	75,000.0	75,000.0	5,12,207.4	5,12,207.4	5,12,207.4	5,12,207.4
8. Others (including 106)	-	82.0	82.0	22.0	4,40,596.8	4,40,591.4	4,40,591.4	4,40,591.8
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>6,218.6</b>	<b>8,121.0</b>	<b>8,121.0</b>	<b>8,621.0</b>	<b>1,72,023.8</b>	<b>1,59,353.9</b>	<b>1,72,011.9</b>	<b>67,775.2</b>
1. State Plan Schemes	5,136.0	7,000.0	7,000.0	7,500.0	-	-	-	-
2. Central Plan Schemes	-	1.0	1.0	1.0	-	-	-	-
3. Centrally Sponsored Schemes	-	10.0	10.0	10.0	-	-	-	-
4. Non-Plan Loans	43.3	110.0	110.0	110.0	-	-	-	-
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	1,039.2	1,000.0	1,000.0	1,000.0	1,72,023.8	1,59,353.9	1,72,011.9	67,775.2
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>9,363.3</b>	<b>29,794.8</b>	<b>17,178.8</b>	<b>49,810.0</b>	<b>10,20,863.5</b>	<b>9,21,470.6</b>	<b>10,09,611.6</b>	<b>9,22,874.2</b>
<b>1. Development Purposes (a + b)</b>	<b>9,327.8</b>	<b>29,684.8</b>	<b>17,068.8</b>	<b>49,610.0</b>	<b>10,19,453.4</b>	<b>8,91,348.6</b>	<b>9,79,489.6</b>	<b>9,12,752.2</b>
<b>a) Social Services (1 to 7)</b>	<b>93.3</b>	<b>110.0</b>	<b>110.0</b>	<b>110.0</b>	<b>82,269.7</b>	<b>86,511.9</b>	<b>1,14,652.9</b>	<b>1,27,601.9</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	10.0	10.0	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	11,815.5	20,000.0	25,000.0	30,000.0
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	93.3	110.0	110.0	110.0	3,874.7	6,022.0	6,022.0	6,022.0
7. Others	-	-	-	-	66,579.5	60,479.9	83,620.9	91,579.9

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	UTTARAKHAND				UTTAR PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>9,234.5</b>	<b>29,574.8</b>	<b>16,958.8</b>	<b>49,500.0</b>	<b>9,37,183.7</b>	<b>8,04,836.7</b>	<b>8,64,836.6</b>	<b>7,85,150.3</b>
1. Crop Husbandry	158.8	158.8	158.8	24,500.0	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	0.5	0.5	-
4. Co-operation	7,300.0	20,000.0	10,200.0	10,000.0	100.0	3,000.0	3,000.0	1.0
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	8,816.0	6,000.0	14,000.0	-	1,02,000.0	1,02,000.0	80,549.0
7. Village and Small Industries	-	-	-	-	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	13,557.3	27,500.0	27,500.0	25,556.0
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	1,775.7	600.0	600.0	1,000.0	9,23,526.4	6,72,336.2	7,32,336.2	6,79,044.3
<b>2. Non-Development Purposes (a + b)</b>	<b>35.5</b>	<b>110.0</b>	<b>110.0</b>	<b>200.0</b>	<b>1,410.1</b>	<b>30,122.0</b>	<b>30,122.0</b>	<b>10,122.0</b>
a) Government Servants (other than Housing)	-	-	-	-	10.1	22.0	22.0	22.0
b) Miscellaneous	35.5	110.0	110.0	200.0	1,400.1	30,100.0	30,100.0	10,100.0
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>17,850.4</b>	<b>30,000.0</b>	<b>31,000.0</b>	<b>30,000.0</b>	<b>6.4</b>	<b>10,000.0</b>	<b>10,000.0</b>	<b>10,000.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>1,76,377.9</b>	<b>1,24,051.7</b>	<b>1,27,300.4</b>	<b>1,24,051.7</b>	<b>11,57,892.8</b>	<b>14,25,395.5</b>	<b>14,25,395.5</b>	<b>14,81,275.0</b>
1. State Provident Funds	1,71,054.5	1,19,965.8	1,25,000.0	1,19,965.8	11,25,887.6	13,60,885.5	13,60,885.5	14,14,765.0
2. Others	5,323.4	4,085.9	2,300.4	4,085.9	32,005.1	64,510.0	64,510.0	66,510.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,42,224.2</b>	<b>1,65,100.9</b>	<b>1,51,219.0</b>	<b>1,65,100.9</b>	<b>7,48,262.1</b>	<b>12,01,153.7</b>	<b>12,19,986.9</b>	<b>12,88,029.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	969.8	4,000.0	4,000.0	4,000.0
2. Sinking Funds	10,000.0	22,300.0	30,000.0	22,300.0	2,50,000.0	2,50,000.0	2,50,000.0	2,50,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	1,32,224.2	1,42,800.9	1,21,219.0	1,42,800.9	4,97,292.3	9,47,153.7	9,65,986.9	10,34,029.0
<b>IX. Deposits and Advances (1 to 4)</b>	<b>5,04,215.2</b>	<b>4,41,281.8</b>	<b>2,93,695.1</b>	<b>4,56,281.8</b>	<b>25,72,032.7</b>	<b>24,00,700.1</b>	<b>24,00,700.1</b>	<b>28,32,400.1</b>
1. Civil Deposits	1,82,116.5	2,44,992.2	2,20,321.3	2,44,992.2	11,22,941.4	11,99,100.1	11,99,100.1	11,99,100.1
2. Deposits of Local Funds	1,77,299.8	64,899.9	58,268.8	64,899.9	1,48,260.1	2,65,500.0	2,65,500.0	3,11,200.0
3. Civil Advances	-	16,909.6	13,105.0	16,909.6	8,485.4	-	-	-
4. Others	1,44,798.9	1,14,480.0	2,000.0	1,29,480.0	12,92,345.8	9,36,100.0	9,36,100.0	13,22,100.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>95,28,952.3</b>	<b>2,90,259.8</b>	<b>1,23,439.3</b>	<b>2,90,259.8</b>	<b>28,22,54,665.3</b>	<b>4,08,49,094.4</b>	<b>4,09,37,116.4</b>	<b>4,08,61,482.8</b>
1. Suspense	1,28,508.9	30,996.0	23,439.3	30,996.0	-7,145.0	1,28,740.0	1,28,740.0	1,38,740.0
2. Cash Balance Investment Accounts	44,34,309.8	1,48,000.0	-	1,48,000.0	8,42,09,641.8	2,90,00,000.0	2,90,00,000.0	2,90,00,000.0
3. Deposits with RBI	-	-	-	-	15,39,93,359.8	-	-	-
4. Others	49,66,133.5	1,11,263.8	1,00,000.0	1,11,263.8	4,40,58,808.7	1,17,20,354.4	1,18,08,376.4	1,17,22,742.8
<b>XI. Appropriation to Contingency Fund</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>-1,595.6</b>	<b>55,138.8</b>	<b>2,99,493.0</b>	<b>55,138.8</b>	<b>15,86,645.3</b>	<b>5,00,000.0</b>	<b>5,00,000.0</b>	<b>5,00,000.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>5,30,996.8</b>	<b>4,30,954.8</b>	<b>3,04,134.0</b>	<b>4,73,712.9</b>	<b>37,26,344.1</b>	<b>68,51,164.4</b>	<b>70,44,652.1</b>	<b>74,14,707.3</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-6,93,851.1</b>	<b>-3,89,382.6</b>	<b>-2,90,335.3</b>	<b>-4,28,981.7</b>	<b>-51,44,850.4</b>	<b>-69,96,118.8</b>	<b>-69,66,396.4</b>	<b>-83,75,096.2</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-1,62,854.4</b>	<b>41,572.2</b>	<b>13,798.7</b>	<b>44,731.1</b>	<b>-14,18,506.3</b>	<b>-1,44,954.4</b>	<b>78,255.7</b>	<b>-9,60,388.9</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-1,62,854.3</b>	<b>41,545.0</b>	<b>13,798.0</b>	<b>44,704.0</b>	<b>-14,18,506.4</b>	<b>-1,44,969.0</b>	<b>78,255.0</b>	<b>-9,60,389.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-24,429.0</b>	<b>3,545.0</b>	<b>13,798.0</b>	<b>6,704.0</b>	<b>45,124.3</b>	<b>-1,44,969.0</b>	<b>78,255.0</b>	<b>-9,60,389.0</b>
a) Opening Balance	11,247.0	14,566.0	-13,182.0	616.0	-34,847.0	37,40,711.0	37,40,711.0	38,18,966.0
b) Closing Balance	-13,182.0	18,111.0	616.0	7,320.0	10,277.3	35,95,742.0	38,18,966.0	28,58,577.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-1,38,425.3</b>	<b>38,000.0</b>	<b>-</b>	<b>38,000.0</b>	<b>-14,63,630.7</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>11,38,69,490.6</b>	<b>11,31,46,064.7</b>	<b>12,27,09,314.7</b>	<b>12,89,10,178.6</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>52,34,165.9</b>	<b>65,60,125.9</b>	<b>62,17,088.1</b>	<b>67,91,326.3</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>22,00,878.3</b>	<b>34,02,623.2</b>	<b>30,53,691.4</b>	<b>35,86,554.8</b>
<b>1. Development (a + b)</b>	<b>21,35,407.6</b>	<b>32,54,812.9</b>	<b>29,59,859.6</b>	<b>34,29,490.7</b>
<b>(a) Social Services (1 to 9)</b>	<b>9,95,249.0</b>	<b>13,56,631.7</b>	<b>10,68,651.7</b>	<b>13,81,346.3</b>
1. Education, Sports, Art and Culture	36,915.2	1,22,922.6	62,806.1	1,22,757.3
2. Medical and Public Health	2,18,591.9	2,88,712.6	1,83,580.0	2,86,883.1
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	2,39,853.9	2,96,901.0	4,66,553.6	3,13,700.0
5. Housing	7,955.9	25,306.5	31,548.8	28,926.4
6. Urban Development	4,02,450.3	3,75,438.0	2,50,370.0	3,76,206.3
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	48,929.6	1,87,772.6	44,256.9	2,06,778.3
8. Social Security and Welfare	38,054.0	39,774.5	22,171.4	27,787.0
9. Others*	2,498.2	19,804.0	7,365.0	18,308.0
<b>(b) Economic Services (1 to 10)</b>	<b>11,40,158.6</b>	<b>18,98,181.2</b>	<b>18,91,207.8</b>	<b>20,48,144.5</b>
1. Agriculture and Allied Activities (i to xi)	42,135.9	1,27,794.6	62,063.3	1,08,855.9
i) Crop Husbandry	7,953.0	34,055.0	5,575.5	24,094.0
ii) Soil and Water Conservation	15.4	15.5	15.0	16.5
iii) Animal Husbandry	12,656.6	18,300.0	13,625.0	15,440.0
iv) Dairy Development	37.0	3,994.0	903.0	4,250.0
v) Fisheries	1,733.4	6,200.0	2,830.0	8,350.0
vi) Forestry and Wild Life	6,271.1	11,616.0	7,746.0	11,436.0
vii) Plantations	-	-	-	-
viii) Food Storage and Warehousing	3,614.1	16,862.2	16,029.0	11,567.5
ix) Agricultural Research and Education	106.5	3,138.0	1,200.0	1,880.0
x) Co-operation	7,604.1	6,446.9	7,489.9	1,721.9
xi) Others @	2,144.7	27,167.0	6,650.0	30,100.0
2. Rural Development	85,327.4	2,20,290.5	5,52,375.6	3,31,764.1
3. Special Area Programmes	59,937.2	2,20,464.9	85,389.9	2,23,201.7
of which: Hill Areas	-	-	-	-
4. Irrigation and Flood Control	2,28,165.7	4,02,287.9	3,28,576.6	3,98,722.0
5. Energy	1,34,428.4	1,78,752.0	1,55,981.3	2,03,500.0
6. Industry and Minerals (i to iv)	97,471.3	1,56,855.3	61,618.6	1,66,152.5
i) Village and Small Industries	14,055.7	58,893.1	30,825.0	57,699.3
ii) Iron and Steel Industries	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	0.1	0.1	0.1
iv) Others #	83,415.6	97,962.1	30,793.5	1,08,453.1

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
7. Transport (i + ii)	4,67,859.7	5,60,531.0	6,29,247.5	5,85,043.4
i) Roads and Bridges	4,52,463.0	4,92,768.1	5,89,590.3	5,10,787.0
ii) Others **	15,396.6	67,762.9	39,657.2	74,256.4
8. Communications	-	-	-	-
9. Science, Technology and Environment	-	-	-	-
10. General Economic Services (i + ii)	24,833.0	31,205.0	15,955.0	30,905.0
i) Tourism	6,856.6	23,705.0	8,005.0	20,505.0
ii) Others @@	17,976.4	7,500.0	7,950.0	10,400.0
<b>2. Non-Development (General Services)</b>	<b>65,470.7</b>	<b>1,47,810.3</b>	<b>93,831.8</b>	<b>1,57,064.0</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>28,20,071.7</b>	<b>58,92,777.8</b>	<b>58,82,895.0</b>	<b>59,77,478.5</b>
1. Market Loans	20,50,000.0	21,00,000.0	21,00,000.0	21,90,000.0
2. Loans from LIC	-	15.5	15.5	-
3. Loans from National Bank for Agriculture and Rural Development	-	5.0	-	-
4. Loans from SBI and other Banks	-	-	-	-
5. Loans from National Co-operative Development Corporation	8,125.3	8,273.0	8,396.0	8,475.0
6. WMA from RBI	-	30,00,000.0	30,00,000.0	30,00,000.0
7. Special Securities issued to NSSF	6,33,999.5	6,33,999.5	6,33,999.5	6,33,999.5
8. Others (including 106)	1,27,946.9	1,50,484.8	1,40,484.0	1,45,004.0
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>1,56,766.9</b>	<b>1,61,301.7</b>	<b>1,80,247.2</b>	<b>1,65,262.9</b>
1. State Plan Schemes	-	-	23,764.2	23,764.2
2. Central Plan Schemes	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-
4. Non-Plan Loans	291.6	43,437.5	43,483.0	43,498.7
5. Ways and Means Advances from Centre	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	1,56,475.3	1,17,864.2	1,13,000.0	98,000.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>56,449.0</b>	<b>1,03,423.2</b>	<b>1,00,254.5</b>	<b>62,030.2</b>
<b>1. Development Purposes (a + b)</b>	<b>56,449.0</b>	<b>1,03,423.2</b>	<b>1,00,234.5</b>	<b>62,005.2</b>
<b>a) Social Services (1 to 7)</b>	<b>30,299.8</b>	<b>46,852.0</b>	<b>37,240.0</b>	<b>15,300.0</b>
1. Education, Sports, Art and Culture	-	-	-	-
2. Medical and Public Health	39.4	50.0	40.0	40.0
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-
5. Housing	-	-	-	-
6. Government Servants (Housing)	112.0	1,224.0	500.0	550.0
7. Others	30,148.3	45,578.0	36,700.0	14,710.0

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	WEST BENGAL			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>26,149.2</b>	<b>56,571.2</b>	<b>62,994.5</b>	<b>46,705.2</b>
1. Crop Husbandry	-	1.0	-	1.0
2. Soil and Water Conservation	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-
4. Co-operation	-	20.0	5.0	30.0
5. Major and Medium Irrigation, etc.	-	-	-	-
6. Power Projects	126.3	1,000.0	30,000.0	100.0
7. Village and Small Industries	146.6	225.2	12.0	12.3
8. Other Industries and Minerals	-	0.0	-	0.0
9. Rural Development	-	-	-	-
10. Others	25,876.3	55,325.0	32,977.5	46,561.9
<b>2. Non-Development Purposes (a + b)</b>	<b>-</b>	<b>-</b>	<b>20.0</b>	<b>25.0</b>
a) Government Servants (other than Housing)	-	-	20.0	25.0
b) Miscellaneous	-	-	-	-
<b>V. Inter-State Settlement</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>VI. Contingency Fund</b>	<b>-4,744.0</b>	<b>-</b>	<b>2,882.5</b>	<b>-</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>4,01,297.7</b>	<b>2,15,617.1</b>	<b>4,09,584.5</b>	<b>4,16,067.1</b>
1. State Provident Funds	3,96,562.9	2,11,315.1	4,05,134.0	4,11,392.1
2. Others	4,734.8	4,302.0	4,450.5	4,675.0
<b>VIII. Reserve Funds (1 to 4)</b>	<b>2,39,042.3</b>	<b>-94,138.8</b>	<b>2,81,464.8</b>	<b>97,365.9</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-
2. Sinking Funds	1,03,737.8	-3,42,300.0	1,06,000.0	-2,09,200.0
3. Famine Relief Fund	-	-	-	-
4. Others	1,35,304.5	2,48,161.2	1,75,464.8	3,06,565.9
<b>IX. Deposits and Advances (1 to 4)</b>	<b>1,06,93,288.2</b>	<b>1,23,94,653.9</b>	<b>1,18,90,100.5</b>	<b>1,26,96,383.4</b>
1. Civil Deposits	9,66,750.0	7,41,524.2	8,00,071.5	8,68,516.9
2. Deposits of Local Funds	26,39,722.6	30,22,494.6	28,92,359.2	29,59,948.5
3. Civil Advances	-	-	-	-
4. Others	70,86,815.5	86,30,635.1	81,97,669.8	88,67,918.0
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>9,73,48,964.3</b>	<b>9,10,69,772.1</b>	<b>10,09,07,026.4</b>	<b>10,59,07,797.9</b>
1. Suspense	11,052.5	72,954.0	94,159.3	1,09,403.6
2. Cash Balance Investment Accounts	2,64,01,370.0	2,37,59,800.0	2,69,57,500.0	2,82,50,375.0
3. Deposits with RBI	5,36,16,702.1	5,19,87,700.0	5,57,61,500.0	5,85,49,700.0
4. Others	1,73,19,839.7	1,52,49,318.2	1,80,93,867.0	1,89,98,319.4
<b>XI. Appropriation to Contingency Fund</b>	<b>18,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>-60,523.7</b>	<b>34.6</b>	<b>1,167.9</b>	<b>1,238.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-27,29,473.9</b>	<b>-30,92,409.3</b>	<b>-28,25,282.9</b>	<b>-31,95,166.8</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>25,54,583.9</b>	<b>26,78,608.9</b>	<b>25,42,993.7</b>	<b>26,14,966.6</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-1,74,890.0</b>	<b>-4,13,800.4</b>	<b>-2,82,289.2</b>	<b>-5,80,200.2</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-1,74,890.1</b>	<b>-4,13,800.0</b>	<b>-2,82,290.0</b>	<b>-5,80,200.0</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-2,081.0</b>	<b>-500.0</b>	<b>877.0</b>	<b>-200.0</b>
a) Opening Balance	704.0	-200.0	-1,377.0	-500.0
b) Closing Balance	-1,377.0	-700.0	-500.0	-700.0
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-1,72,809.1</b>	<b>-4,13,300.0</b>	<b>-2,83,167.0</b>	<b>-5,80,000.0</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>15,86,441.1</b>	<b>21,81,669.4</b>	<b>18,45,980.8</b>	<b>15,08,924.7</b>	<b>2,70,977.0</b>	<b>37,14,918.9</b>	<b>37,16,217.9</b>	<b>39,90,597.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>15,86,441.1</b>	<b>21,81,669.4</b>	<b>18,45,980.8</b>	<b>15,08,924.7</b>	<b>1,78,937.8</b>	<b>1,62,364.3</b>	<b>1,51,222.9</b>	<b>1,73,019.7</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>8,06,519.3</b>	<b>11,18,948.4</b>	<b>8,33,810.8</b>	<b>5,91,940.7</b>	<b>31,709.7</b>	<b>70,202.3</b>	<b>55,363.9</b>	<b>77,640.9</b>
<b>1. Development (a + b)</b>	<b>7,43,992.2</b>	<b>10,28,531.6</b>	<b>7,74,864.6</b>	<b>5,32,250.2</b>	<b>29,176.7</b>	<b>61,957.0</b>	<b>48,559.3</b>	<b>66,205.8</b>
<b>(a) Social Services (1 to 9)</b>	<b>4,56,647.0</b>	<b>5,53,396.5</b>	<b>3,36,305.5</b>	<b>2,66,759.5</b>	<b>9,883.5</b>	<b>27,676.5</b>	<b>17,055.9</b>	<b>30,377.5</b>
1. Education, Sports, Art and Culture	1,24,950.8	1,43,472.1	83,330.7	29,005.0	2,243.0	3,713.7	3,900.8	6,833.0
2. Medical and Public Health	1,74,570.6	1,81,574.9	1,07,371.0	67,175.5	2,700.2	12,367.4	5,920.8	13,174.7
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	-	-	-	-	2,865.9	3,380.0	5,493.0	7,088.0
5. Housing	4,278.3	4,526.0	8,200.0	100.0	331.1	630.0	73.0	120.0
6. Urban Development	1,43,946.1	2,00,101.0	1,22,538.0	1,57,601.0	1,240.0	4,474.0	94.0	1,243.0
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	4,931.2	6,805.0	5,370.0	6,850.0	374.1	2,412.0	1,114.6	1,072.1
8. Social Security and Welfare	1,954.3	10,542.0	4,164.5	1,198.5	52.6	480.2	183.8	475.1
9. Others*	2,015.8	6,375.5	5,331.3	4,829.5	76.6	219.2	275.9	371.6
<b>(b) Economic Services (1 to 10)</b>	<b>2,87,345.1</b>	<b>4,75,135.1</b>	<b>4,38,559.1</b>	<b>2,65,490.7</b>	<b>19,293.2</b>	<b>34,280.5</b>	<b>31,503.3</b>	<b>35,828.3</b>
1. Agriculture and Allied Activities (i to xi)	8,808.0	6,006.4	8,384.6	3,949.7	1,483.5	1,575.6	4,378.2	3,758.7
i) Crop Husbandry	-	-	-	-	29.9	43.5	785.0	933.1
ii) Soil and Water Conservation	-	-	-	-	-	-	-	-
iii) Animal Husbandry	12.3	296.4	385.4	1,139.0	2.0	107.0	38.6	156.6
iv) Dairy Development	-	-	-	-	-	-	-	-
v) Fisheries	12.3	25.0	25.0	25.0	471.8	1,272.3	3,183.4	2,158.3
vi) Forestry and Wild Life	8,783.5	5,600.0	7,917.1	2,569.0	91.0	137.3	141.1	253.9
vii) Plantations	-	-	-	-	-	-	-	-
viii) Food Storage and Warehousing	-	-	-	-	-	-	-	-
ix) Agricultural Research and Education	-	-	-	-	-	-	-	-
x) Co-operation	-	85.0	57.1	216.7	700.0	15.5	230.2	256.8
xi) Others @	-	-	-	-	188.9	-	-	-
2. Rural Development	11,392.1	12,950.0	19,979.3	90,033.0	-	92.3	24.3	23.0
3. Special Area Programmes of which: Hill Areas	-	-	-	-	-	-	-	-
4. Irrigation and Flood Control	8,842.5	31,960.0	10,514.3	8,505.0	1,073.3	3,895.0	2,232.5	3,963.4
5. Energy	-21.9	5,800.0	1,006.0	4,800.0	2,499.5	5,370.0	4,024.1	9,269.0
6. Industry and Minerals (i to iv)	-	25.0	51.0	357.0	512.0	7.0	11.5	72.5
i) Village and Small Industries	-	25.0	51.0	357.0	512.0	7.0	11.5	72.5
ii) Iron and Steel Industries	-	-	-	-	-	-	-	-
iii) Non-Ferrous Mining and Metallurgical Industries	-	-	-	-	-	-	-	-
iv) Others #	-	-	-	-	-	-	-	-



**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
7. Transport (i + ii)	2,58,218.9	4,11,173.0	3,97,132.0	1,53,783.0	13,420.6	20,561.2	16,699.1	18,087.2
i) Roads and Bridges	1,55,612.3	3,01,700.0	2,06,700.0	1,21,600.0	13,271.7	19,385.8	15,525.7	16,936.6
ii) Others **	1,02,606.6	1,09,473.0	1,90,432.0	32,183.0	148.9	1,175.4	1,173.4	1,150.6
8. Communications								
9. Science, Technology and Environment	37.4	109.0	79.0	134.0	25.0	280.5	156.3	277.3
10. General Economic Services (i + ii)	68.1	7,111.7	1,412.9	3,929.0	279.2	2,498.9	3,977.4	377.3
i) Tourism		2,001.0	81.0	1.0	279.2	2,405.0	3,928.0	262.5
ii) Others @@	68.1	5,110.7	1,331.9	3,928.0	-	93.9	49.4	114.8
<b>2. Non-Development (General Services)</b>	<b>62,527.1</b>	<b>90,416.8</b>	<b>58,946.2</b>	<b>59,690.5</b>	<b>2,533.0</b>	<b>8,245.3</b>	<b>6,804.6</b>	<b>11,435.1</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	-	-	-	-	<b>1,25,603.8</b>	<b>72,672.0</b>	<b>71,792.0</b>	<b>80,611.2</b>
1. Market Loans	-	-	-	-	50,163.0	62,500.0	62,500.0	72,038.0
2. Loans from LIC	-	-	-	-	-	-	-	-
3. Loans from National Bank for Agriculture and Rural Development	-	-	-	-	4,117.4	3,500.0	3,220.0	2,250.0
4. Loans from SBI and other Banks	-	-	-	-	-	-	-	-
5. Loans from National Co-operative Development Corporation	-	-	-	-	-	-	-	-
6. WMA from RBI	-	-	-	-	-	-	-	-
7. Special Securities issued to NSSF	-	-	-	-	-	-	-	-
8. Others (including 106)	-	-	-	-	71,323.4	6,672.0	6,072.0	6,323.2
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>4,71,516.3</b>	<b>5,04,029.0</b>	<b>4,99,370.0</b>	<b>4,91,433.0</b>	<b>21,607.3</b>	<b>19,440.0</b>	<b>24,057.0</b>	<b>14,694.0</b>
1. State Plan Schemes	-	-	-	-	405.2	5,785.0	10,832.0	2,266.0
2. Central Plan Schemes	-	-	-	-	-	-	-	-
3. Centrally Sponsored Schemes	-	-	-	-	-	-	-	-
4. Non-Plan Loans	4,71,516.3	5,04,029.0	2,76,451.0	2,68,514.0	21,202.1	13,655.0	13,225.0	12,214.0
5. Ways and Means Advances from Centre	-	-	-	-	-	-	-	-
6. Other Loans for States/Union Territories with legislature schemes	-	-	2,22,919.0	2,22,919.0	-	-	-	214.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>3,08,405.5</b>	<b>5,58,692.0</b>	<b>5,12,800.0</b>	<b>4,25,551.0</b>	<b>17.0</b>	<b>50.0</b>	<b>10.0</b>	<b>73.7</b>
<b>1. Development Purposes (a + b)</b>	<b>2,02,725.1</b>	<b>3,13,662.0</b>	<b>3,82,770.0</b>	<b>3,35,521.0</b>	-	<b>25.0</b>	-	<b>25.0</b>
<b>a) Social Services (1 to 7)</b>	<b>1,92,725.1</b>	<b>2,58,540.0</b>	<b>2,83,300.0</b>	<b>2,95,400.0</b>	-	<b>25.0</b>	-	<b>25.0</b>
1. Education, Sports, Art and Culture	-	-	-	-	-	-	-	-
2. Medical and Public Health	-	-	-	-	-	-	-	-
3. Family Welfare	-	-	-	-	-	-	-	-
4. Water Supply and Sanitation	1,92,690.4	2,57,700.0	2,83,100.0	2,95,300.0	-	-	-	-
5. Housing	-	-	-	-	-	-	-	-
6. Government Servants (Housing)	34.7	100.0	100.0	100.0	-	25.0	-	25.0
7. Others	-	740.0	100.0	-	-	-	-	-

Appendix IV

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	NATIONAL CAPITAL TERRITORY OF DELHI				PUDUCHERRY			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>10,000.0</b>	<b>55,122.0</b>	<b>99,470.0</b>	<b>40,121.0</b>	-	-	-	-
1. Crop Husbandry	-	-	-	-	-	-	-	-
2. Soil and Water Conservation	-	-	-	-	-	-	-	-
3. Food Storage and Warehousing	-	-	-	-	-	-	-	-
4. Co-operation	-	-	-	-	-	-	-	-
5. Major and Medium Irrigation, etc.	-	-	-	-	-	-	-	-
6. Power Projects	-	-	-	-	-	-	-	-
7. Village and Small Industries	-	122.0	20.0	120.0	-	-	-	-
8. Other Industries and Minerals	-	-	-	-	-	-	-	-
9. Rural Development	-	-	-	-	-	-	-	-
10. Others	10,000.0	55,000.0	99,450.0	40,001.0	-	-	-	-
<b>2. Non-Development Purposes (a + b)</b>	<b>1,05,680.5</b>	<b>2,45,030.0</b>	<b>1,30,030.0</b>	<b>90,030.0</b>	<b>17.0</b>	<b>25.0</b>	<b>10.0</b>	<b>48.7</b>
a) Government Servants (other than Housing)	15.5	30.0	30.0	30.0	17.0	25.0	10.0	48.7
b) Miscellaneous	1,05,665.0	2,45,000.0	1,30,000.0	90,000.0	-	-	-	-
<b>V. Inter-State Settlement</b>	-	-	-	-	-	-	-	-
<b>VI. Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>VII. State Provident Funds, etc. (1+2)</b>	-	-	-	-	<b>27,086.8</b>	<b>29,000.0</b>	<b>25,300.0</b>	<b>30,500.0</b>
1. State Provident Funds	-	-	-	-	26,730.1	28,400.0	25,000.0	30,000.0
2. Others	-	-	-	-	356.8	600.0	300.0	500.0
<b>VIII. Reserve Funds (1 to 4)</b>	-	-	-	-	<b>9,347.3</b>	<b>6,775.0</b>	<b>7,775.0</b>	<b>5,000.0</b>
1. Depreciation/Renewal Reserve Funds	-	-	-	-	-	-	-	-
2. Sinking Funds	-	-	-	-	9,347.3	6,775.0	7,775.0	5,000.0
3. Famine Relief Fund	-	-	-	-	-	-	-	-
4. Others	-	-	-	-	-	-	-	-
<b>IX. Deposits and Advances (1 to 4)</b>	-	-	-	-	<b>17,231.0</b>	<b>20,268.1</b>	<b>17,191.0</b>	<b>17,706.7</b>
1. Civil Deposits	-	-	-	-	17,161.8	19,819.5	17,120.0	17,633.6
2. Deposits of Local Funds	-	-	-	-	-	337.4	1.0	1.0
3. Civil Advances	-	-	-	-	69.2	111.2	70.0	72.1
4. Others	-	-	-	-	-	-	-	-
<b>X. Suspense and Miscellaneous (1 to 4)</b>	-	-	-	-	<b>195.2</b>	<b>34,25,473.7</b>	<b>34,74,729.0</b>	<b>37,23,170.8</b>
1. Suspense	-	-	-	-	169.0	64,031.3	2,000.0	2,060.0
2. Cash Balance Investment Accounts	-	-	-	-	-	24,05,470.5	24,12,686.9	24,51,067.6
3. Deposits with RBI	-	-	-	-	-	9,55,933.4	10,60,000.0	12,70,000.0
4. Others	-	-	-	-	26.2	38.5	42.0	43.3
<b>XI. Appropriation to Contingency Fund</b>	-	-	-	-	-	-	-	-
<b>XII. Remittances</b>	-	-	-	-	<b>38,178.9</b>	<b>71,037.9</b>	<b>40,000.0</b>	<b>41,200.0</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>14,45,690.8</b>	<b>5,76,869.4</b>	<b>4,96,629.8</b>	<b>3,23,118.7</b>	<b>66,609.0</b>	<b>-8,404.7</b>	<b>-19,546.1</b>	<b>-33,616.3</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>-11,35,552.8</b>	<b>-11,19,469.4</b>	<b>-17,83,779.8</b>	<b>-4,71,013.7</b>	<b>-40,861.1</b>	<b>97,705.1</b>	<b>20,093.4</b>	<b>43,112.9</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>3,10,137.9</b>	<b>-5,42,600.0</b>	<b>-12,87,150.0</b>	<b>-1,47,895.0</b>	<b>25,747.9</b>	<b>89,300.4</b>	<b>547.3</b>	<b>9,496.6</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>3,10,137.0</b>	<b>-5,42,600.0</b>	<b>-12,87,150.0</b>	<b>-1,47,895.0</b>	<b>25,747.9</b>	<b>89,300.4</b>	<b>547.3</b>	<b>9,496.6</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>3,10,137.0</b>	<b>-5,42,600.0</b>	<b>-12,87,150.0</b>	<b>-1,47,895.0</b>	<b>25,747.9</b>	<b>490.0</b>	<b>11,488.0</b>	<b>-9,627.6</b>
a) Opening Balance	11,24,908.0	5,42,600.0	14,35,045.0	1,47,895.0	1,77,935.5	1,08,182.1	1,08,182.1	1,19,670.0
b) Closing Balance	14,35,045.0	-	1,47,895.0	-	2,03,683.5	1,08,672.1	1,19,670.0	1,10,042.5
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	-	-	-	-	-	<b>88,810.4</b>	<b>-10,940.7</b>	<b>19,124.2</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	-	-	-	-	-	-	-	-

### Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	ALL STATES AND UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>TOTAL CAPITAL DISBURSEMENTS (I to XII)</b>	<b>1,49,17,08,965.8</b>	<b>92,24,14,429.9</b>	<b>99,44,55,479.4</b>	<b>1,01,30,20,005.3</b>
<b>TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)\$</b>	<b>10,77,06,531.8</b>	<b>14,35,61,153.1</b>	<b>14,19,86,139.2</b>	<b>15,30,37,061.4</b>
<b>I. Total Capital Outlay (1 + 2)</b>	<b>5,98,53,247.3</b>	<b>8,67,67,442.3</b>	<b>8,67,86,980.6</b>	<b>9,17,64,301.6</b>
<b>1. Development (a + b)</b>	<b>5,66,23,062.4</b>	<b>8,08,26,985.9</b>	<b>8,11,33,606.5</b>	<b>8,53,57,826.5</b>
<b>(a) Social Services (1 to 9)</b>	<b>1,77,69,321.0</b>	<b>2,81,90,920.3</b>	<b>2,78,68,781.6</b>	<b>2,98,31,158.5</b>
1. Education, Sports, Art and Culture	24,48,312.8	42,62,075.7	43,98,014.0	45,33,936.6
2. Medical and Public Health	30,20,548.5	45,99,285.3	43,51,053.9	43,55,255.1
3. Family Welfare	1,46,784.7	3,85,508.5	4,37,864.7	2,73,917.3
4. Water Supply and Sanitation	49,45,561.7	89,48,248.0	88,90,719.8	94,68,742.2
5. Housing	12,80,196.2	16,78,180.5	16,08,538.5	13,72,032.5
6. Urban Development	41,33,633.7	52,56,849.5	56,65,547.5	59,52,447.6
7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	-	-	-	-
8. Social Security and Welfare	3,49,004.3	5,58,139.4	4,83,123.4	6,60,995.2
9. Others*	3,81,489.3	7,13,629.7	5,18,741.4	7,17,915.8
<b>(b) Economic Services (1 to 10)</b>	<b>3,88,53,741.4</b>	<b>5,26,36,065.6</b>	<b>5,32,64,824.9</b>	<b>5,55,26,668.0</b>
1. Agriculture and Allied Activities (i to xi)	22,39,297.0	30,09,215.8	26,32,783.0	32,73,754.7
i) Crop Husbandry	1,82,216.1	5,16,078.7	3,20,203.9	4,62,790.9
ii) Soil and Water Conservation	2,82,110.8	4,15,075.5	4,05,411.1	4,37,599.1
iii) Animal Husbandry	1,03,380.8	1,85,479.0	1,67,383.8	1,78,920.1
iv) Dairy Development	9,169.4	20,377.3	38,086.8	93,103.4
v) Fisheries	1,40,144.1	2,24,408.1	1,86,796.6	2,22,153.3
vi) Forestry and Wild Life	6,44,237.8	7,81,817.9	7,57,860.6	9,50,971.8
vii) Plantations	-	-	-	-
viii) Food Storage and Warehousing	7,03,999.1	3,95,264.8	2,77,426.8	5,33,797.5
ix) Agricultural Research and Education	25,422.4	67,393.6	50,645.9	72,588.1
x) Co-operation	1,17,262.3	3,16,196.4	3,61,246.7	2,42,703.6
xi) Others @	31,354.3	87,124.4	67,720.9	79,127.1
2. Rural Development	39,29,090.8	55,35,265.6	58,15,360.0	61,33,854.2
3. Special Area Programmes of which: Hill Areas	6,58,068.1 25,844.5	15,91,533.2 29,781.0	8,07,246.2 19,633.2	9,44,015.7 40,560.0
4. Irrigation and Flood Control	95,93,067.0	1,29,69,509.6	1,40,65,786.0	1,43,04,823.4
5. Energy	30,57,516.5	51,56,381.7	61,22,910.0	55,71,490.4
6. Industry and Minerals (i to iv)	11,24,257.7	11,85,329.1	11,31,221.8	13,89,935.0
i) Village and Small Industries	2,55,277.1	2,85,189.9	2,92,424.3	3,47,376.3
ii) Iron and Steel Industries	18,819.4	11,474.2	13,303.8	1,200.0
iii) Non-Ferrous Mining and Metallurgical Industries	69,296.9	84,826.9	88,769.3	1,15,362.2
iv) Others #	7,80,864.3	8,03,838.1	7,36,724.4	9,25,996.4

**Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ALL STATES AND UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
7. Transport (i + ii)	1,65,82,399.7	1,96,20,132.3	2,01,12,267.6	2,11,89,445.8
i) Roads and Bridges	1,52,03,829.7	1,80,35,244.3	1,84,33,760.2	1,95,36,541.4
ii) Others **	13,78,570.0	15,84,888.1	16,78,507.4	16,52,904.4
8. Communications	55,910.0	36,308.0	12,693.6	13,190.1
9. Science, Technology and Environment	80,198.1	1,47,465.7	1,15,968.7	1,56,931.9
10. General Economic Services (i + ii)	15,33,936.5	33,84,924.5	24,48,588.1	25,49,226.9
i) Tourism	3,93,337.1	7,03,697.8	5,62,122.5	7,49,016.4
ii) Others @@	11,40,599.4	26,81,226.7	18,86,465.6	18,00,210.4
<b>2. Non-Development (General Services)</b>	<b>32,30,184.9</b>	<b>59,40,456.4</b>	<b>56,53,374.1</b>	<b>64,06,475.1</b>
<b>II. Discharge of Internal Debt (1 to 8)</b>	<b>6,78,01,729.7</b>	<b>6,63,88,263.3</b>	<b>7,97,78,747.4</b>	<b>8,21,66,875.4</b>
1. Market Loans	2,15,57,146.1	2,65,52,946.3	2,66,14,114.6	2,96,22,691.2
2. Loans from LIC	45,946.1	38,590.1	38,121.2	31,313.7
3. Loans from National Bank for Agriculture and Rural Development	27,31,748.1	29,23,441.5	31,15,135.7	31,33,226.3
4. Loans from SBI and other Banks	6,45,618.7	1,31,552.6	1,31,552.6	1,68,962.6
5. Loans from National Co-operative Development Corporation	9,00,225.8	14,65,310.7	10,87,230.7	14,99,539.0
6. WMA from RBI	2,89,81,572.6	2,13,25,100.1	3,42,46,212.3	3,21,97,503.2
7. Special Securities issued to NSSF	46,13,718.5	45,40,102.2	45,63,691.2	47,04,496.1
8. Others (including 106)	83,25,753.7	94,11,219.7	99,82,689.0	1,08,09,143.4
<b>III. Repayment of Loans to the Centre (1 to 7)</b>	<b>24,81,918.7</b>	<b>29,48,487.1</b>	<b>31,09,041.2</b>	<b>28,74,410.1</b>
1. State Plan Schemes	11,43,191.6	10,70,986.2	10,92,792.4	10,36,549.7
2. Central Plan Schemes	154.3	159.7	159.8	190.2
3. Centrally Sponsored Schemes	661.9	619.1	619.1	589.6
4. Non-Plan Loans	5,00,600.4	5,69,087.2	3,41,124.5	3,31,486.7
5. Ways and Means Advances from Centre	206.1	184.3	136.9	94.8
6. Other Loans for States/Union Territories with legislature schemes	8,37,104.4	13,07,450.7	16,74,208.5	15,05,499.0
<b>IV. Loans and Advances by State Governments (1+2)</b>	<b>71,96,827.4</b>	<b>89,13,613.1</b>	<b>66,89,134.9</b>	<b>85,97,940.1</b>
<b>1. Development Purposes (a + b)</b>	<b>69,82,040.9</b>	<b>85,02,868.1</b>	<b>64,01,483.2</b>	<b>83,44,970.2</b>
<b>a) Social Services (1 to 7)</b>	<b>27,04,189.7</b>	<b>37,71,529.8</b>	<b>30,66,153.4</b>	<b>42,78,541.6</b>
1. Education, Sports, Art and Culture	2,10,757.2	1,70,080.0	2,42,703.0	1,88,260.0
2. Medical and Public Health	49,698.4	1,02,659.0	1,63,050.0	1,57,738.0
3. Family Welfare	-	-	-	-
4. Water Supply and Sanitation	5,80,188.1	10,02,599.2	5,13,476.6	9,00,554.3
5. Housing	2,00,577.9	1,56,601.5	1,55,430.7	1,58,819.0
6. Government Servants (Housing)	1,48,868.6	1,61,188.7	1,91,036.6	2,22,685.3
7. Others	15,14,099.5	21,78,401.3	18,00,456.4	26,50,485.0

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature (Concl'd.)

(₹ Lakh)

Item	ALL STATES AND UTs			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5
<b>b) Economic Services (1 to 10)</b>	<b>42,77,851.2</b>	<b>47,31,338.4</b>	<b>33,35,329.8</b>	<b>40,66,428.6</b>
1. Crop Husbandry	1,80,632.7	45,866.3	83,131.3	65,564.2
2. Soil and Water Conservation	-	-	-	-
3. Food Storage and Warehousing	1,20,830.4	1,04,172.5	52,760.9	49,567.1
4. Co-operation	97,642.0	68,337.1	1,16,866.3	37,238.5
5. Major and Medium Irrigation, etc.	10,76,796.9	15,72,800.0	2,21,515.3	9,87,701.0
6. Power Projects	8,43,711.2	11,83,324.3	10,35,925.6	10,98,966.2
7. Village and Small Industries	82,651.8	63,983.7	63,235.2	53,839.6
8. Other Industries and Minerals	75,890.5	1,13,677.8	78,987.9	91,876.1
9. Rural Development	274.8	800.0	601.0	700.0
10. Others	17,99,420.9	15,78,376.5	16,82,306.3	16,80,976.0
<b>2. Non-Development Purposes (a + b)</b>	<b>2,14,786.5</b>	<b>4,10,745.0</b>	<b>2,87,651.8</b>	<b>2,52,969.9</b>
a) Government Servants (other than Housing)	1,02,851.9	1,30,748.0	1,20,139.8	1,47,249.8
b) Miscellaneous	1,11,934.6	2,79,997.0	1,67,511.9	1,05,720.0
<b>V. Inter-State Settlement</b>	<b>-105.3</b>	<b>744.8</b>	<b>769.0</b>	<b>745.8</b>
<b>VI. Contingency Fund</b>	<b>45,782.9</b>	<b>1,90,600.0</b>	<b>1,94,354.3</b>	<b>1,90,600.0</b>
<b>VII. State Provident Funds, etc. (1+2)</b>	<b>2,40,04,049.0</b>	<b>2,57,07,795.2</b>	<b>2,43,11,008.3</b>	<b>2,65,32,626.8</b>
1. State Provident Funds	93,42,922.8	92,07,193.0	90,42,106.8	98,74,920.0
2. Others	1,46,61,126.2	1,65,00,602.2	1,52,68,901.5	1,66,57,706.8
<b>VIII. Reserve Funds (1 to 4)</b>	<b>1,10,20,074.4</b>	<b>1,11,84,443.8</b>	<b>1,12,90,023.3</b>	<b>1,17,18,107.4</b>
1. Depreciation/Renewal Reserve Funds	12,252.8	22,839.1	13,866.7	13,074.2
2. Sinking Funds	31,38,276.1	21,82,705.2	24,03,098.2	21,48,451.9
3. Famine Relief Fund	-	1.0	1.0	1.0
4. Others	78,69,545.5	89,78,898.5	88,73,057.4	95,56,580.2
<b>IX. Deposits and Advances (1 to 4)</b>	<b>10,72,18,022.6</b>	<b>11,17,67,228.4</b>	<b>11,30,65,890.9</b>	<b>11,95,71,305.9</b>
1. Civil Deposits	4,10,62,610.7	4,26,80,502.8	3,85,50,369.7	4,26,89,421.8
2. Deposits of Local Funds	2,85,71,482.9	3,21,05,155.7	3,31,11,934.3	3,36,31,184.8
3. Civil Advances	7,08,189.9	4,32,625.4	4,81,431.6	4,79,884.9
4. Others	3,68,75,739.1	3,65,48,944.5	4,09,22,155.2	4,27,70,814.4
<b>X. Suspense and Miscellaneous (1 to 4)</b>	<b>1,18,84,06,053.9</b>	<b>59,09,43,585.6</b>	<b>65,14,60,182.5</b>	<b>65,00,43,382.0</b>
1. Suspense	1,52,18,151.8	46,67,607.5	15,15,588.3	20,05,553.0
2. Cash Balance Investment Accounts	50,72,46,222.4	34,48,79,292.4	35,10,62,544.3	37,80,93,193.3
3. Deposits with RBI	47,54,26,029.1	16,77,98,690.7	21,79,16,580.5	18,76,52,758.2
4. Others	19,05,15,650.5	7,35,97,994.9	8,09,65,469.5	8,22,91,877.5
<b>XI. Appropriation to Contingency Fund</b>	<b>2,18,000.0</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>XII. Remittances</b>	<b>2,34,63,365.2</b>	<b>1,76,02,226.3</b>	<b>1,77,69,347.0</b>	<b>1,95,59,710.3</b>
<b>A. Surplus (+)/Deficit (-) on Revenue Account</b>	<b>-61,54,218.3</b>	<b>-34,91,887.3</b>	<b>-1,40,89,360.1</b>	<b>-80,11,946.5</b>
<b>B. Surplus (+)/Deficit(-) on Capital Account</b>	<b>34,76,830.1</b>	<b>-13,61,786.4</b>	<b>58,51,615.4</b>	<b>70,20,686.9</b>
<b>C. Overall Surplus (+)/Deficit (-) (A+B)</b>	<b>-26,77,388.3</b>	<b>-48,53,673.6</b>	<b>-82,37,744.6</b>	<b>-9,91,259.7</b>
<b>D. Financing of Surplus (+)/Deficit (-) (C = i to iii)</b>	<b>-26,77,388.4</b>	<b>-48,53,713.9</b>	<b>-82,37,748.1</b>	<b>-9,91,287.4</b>
<b>i. Increase (+)/Decrease (-) in Cash Balances</b>	<b>-3,24,327.8</b>	<b>-24,27,380.8</b>	<b>-69,01,625.7</b>	<b>-15,83,202.0</b>
a) Opening Balance	11,50,223.5	1,53,86,866.5	1,68,79,073.7	1,50,68,708.5
b) Closing Balance	8,25,895.7	1,29,59,485.7	99,77,448.1	1,34,85,506.5
<b>ii. Withdrawals from (-)/Additions to (+) Cash Balance Investment Account (net)</b>	<b>-24,40,544.3</b>	<b>-54,26,333.1</b>	<b>-46,42,576.5</b>	<b>-27,21,785.4</b>
<b>iii. Increase (-)/Decrease (+) in Ways and Means Advances and Overdrafts from RBI (net)</b>	<b>87,483.7</b>	<b>30,00,000.0</b>	<b>33,06,454.0</b>	<b>33,13,700.0</b>

\$ : Sum of Items I to IV while items at II(4) and II(6) are excluded item II(4) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.

\* : Include outlay on Information and Publicity, other Social Services, etc.

@ : Include outlay on other Agricultural Programmes, etc.

# : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, etc.

\*\* : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, etc.

@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, etc.

**Note:** Data pertaining to Jammu and Kashmir for 2022-23 are taken from CAG and are provisional.

**Source:** Budget documents of State governments.

## NOTES TO APPENDICES

### Appendix I:

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. Where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. The data are subject to rounding-off.

### Appendix II:

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. The data are subject to rounding-off.

### Appendix III:

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to provide comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, etc.', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. Where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. The data are subject to rounding-off.

### Appendix IV:

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to provide comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. The data are subject to rounding-off.







